LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF SEPTEMBER 2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
0	ABOLISHED COURT OF MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM-1050/2026	02.09.2026	STATE BANK OF INDIA VS BRAHAM PRAKASH	R N SINGH	8076466594	ADVRNARAYAN@GMAIL.COM	01.09.2026
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM-1060/2026	05.09.2026	THE SUPREME INDUSTRIES LTD. VS SUPREME PACK & ORS.	SHRIHAR TRIPATHI	9548888420	ADVOCATE.SHRIHAR@GMAIL.COM	03.09.2026
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM-1066/2026	07.09.2026	SAROJ RANI ALIAS SAROJ RANI GUPTA VS VINIT GUPTA AND ORS	ASHISH UPADHYAY	9811215280	UPADHAYAYLAWCHAMBERS@GMAIL.COM	05.09.2026
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM-1072/2026	08.09.2026	GAURAV TYAGI TWINKAL VS VIRENDER SINGH	PRASHANT KUMAR ROYAL	8802214319	ADVOCATEPRASHANT2018@GMAIL.COM	07.09.2026
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM-1081/2026	09.09.2026	M/S. JINDAL SANITARYWARE PRIVATE LIMTIED VS RAMAN DEEP SINGH	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	08.09.2026
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM-1082/2026	09.09.2026	SHAHNAZ RAIS VS I AND S BUILTECH PVT. LTD. & ORS.	MANU SISODIA	9810019309	MANUSISODIA77@GMAIL.COM	08.09.2026
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM-1083/2026	09.09.2026	SHAHNAZ RAIS VS I AND S BUILTECH PVT. LTD. & ORS.	MANU SISODIA	9810019309	MANUSISODIA77@GMAIL.COM	08.09.2026
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM-1095/2026	14.09.2026	DANISH SHAKEEL VS ICICI BANK LTD.	RAKESH SRIVASTAVA	9911116314	NA	10.09.2026
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	REVIEW PETITION	RP CIVIL-31/2026	05.09.2026	KRISHAN SUDEN VS MCD	ANIL KR SAXENA	9810653633	NA	03.09.2026
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	REVIEW PETITION	MISC DJ-586/2026	17.09.2026	SOMWATI VS NAND KISHORE	ABHISHEK CHOUDHARY	9810387376	ABHISHEKCHOUDHARY780@GMAIL.COM	16.09.2026
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM-446/2026	17.09.2026	ALLIED TUBES PVT. LTD VS AMIT SANON	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	16.09.2026
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SEC-9	OMP (I) COMM-732/2026	02.09.2026	TATA CAPITAL LTD. VS SHAILINI SHUKLA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.09.2026

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			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SEC-9	OMP (I) COMM-736/2026	07.09.2026	TATA CAPITAL LTD. VS PREM SINGH GURJAR	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	05.09.2026
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SEC-9	OMP (I) COMM-749/2026	09.09.2026	TATA CAPITAL LTD. VS RUPESH SINGH	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	08.09.2026
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SEC-9	OMP (I) COMM-756/2026	10.09.2026	TATA CAPITAL LTD. VS PINTU	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	09.09.2026
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SEC-9	OMP (I) COMM-757/2026	10.09.2026	TATA CAPITAL LTD. VS RAKESH BHOLA	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	09.09.2026
1	**SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-01 (Renumbered as CC-01, w.e. 14.09.2026)**	CENTRAL	306	EXECUTION (COMM)	EXECUTION (COMM)/420/2026	01-09-2026	M/S NAHAR TRADING COMPANY VS M/S MODA COCKTAIL AND ORS	RAJ KUMAR SHARMA(P),	9212084750	RAJSHARMA_DEL@YAHOO.COM	31.08.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/724/2026	01-09-2026	TATA CAPITAL LTD VS BABULAL	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	25.08.2026
			306	CS (COMM)	CS (COMM)/1031/2026	01-09-2026	M/S MERINA LIGHT HOUSE VS M/S ALIYAN CONSTRUCTION CO AND ANR	SHABANA ANJUM(P),	9971588041	ANJUMSHABANA1986@GMAIL.COM	27.08.2026
			306	CS (COMM)	CS (COMM)/1032/2026	01-09-2026	M/S JAI BABA NANAK CLOTH TRADING CO VS INDER KUMAR	ROHIT GOSWAMI(P),	9958823185	ROHIT.AN2009@GMAIL.COM	17.08.2026
			306	CS (COMM)	CS (COMM)/1043/2026	02-09-2026	ASHOK BHATIA (HUF) VS AMIT BHATIA	SHUBHAM BEMBEY(P),	9811345480	ADVYUDHVIRSHARMA@GMAIL.COM	31.08.2026
			306	EXECUTION (COMM)	EXECUTION (COMM)/424/2026	03-09-2026	SANJAY GOEL VS KAMLESH PATAHAK	SANTOSH KUMAR(P),	931378040	SBPANDEY7@YAHOO.COM	30.08.2026
			306	CS (COMM)	CS (COMM)/1055/2026	03-09-2026	M/S VARAHAMURTI FLEXIRUB INDUSTRIES PVT LTD VS FURNIO ENTERPRISES AND ANR	PRATEEK KOHLI(P),	9873095411	PRATEEKADV@OUTLOOK.COM	25.08.2026

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			306	MISC DJ	MISC DJ/564/2026	05-09-2026	SIDDHARTH KUMAR VS SATINDER KUMAR GOSAIN AND ORS	SHAILENDRA BABBAR(P),	9810076766	SHAILENDRABABBAR19@GMAIL.COM	27.08.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/744/2026	08-09-2026	YES BANK LIMITED VS MOHAMMAD FAAIZ	ANANJAY SINGH(P),	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	05.09.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/746/2026	09-09-2026	TATA CAPITAL LTD VS LAKSHMIKANT MISHRA	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	07.09.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/747/2026	09-09-2026	TATA CAPITAL LTD VS DEEPANSHU	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	07.09.2026
			306	CS (COMM)	CS (COMM)/1090/2026	10-09-2026	ARYA PRADESHIK PRATINIDHI SABHA AND ANR VS DEVESH KUMAR	RAJEEV KUMAR(P),	9811311082	ADVRAJANICHAU@YAHOO.COM	08.09.2026
			306	CS (COMM)	CS (COMM)/1091/2026	10-09-2026	SANJAY MALHOTRA AND ANR VS SUMER CHAND MEHTA AND ANR	RAJESH BHATIA(P),	9811331125	RBHATIA_ADVOCATE@YAHOO.CO.IN	07.09.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/753/2026	10-09-2026	TATA CAPITAL LTD VS AMIT KUMAR	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	08.09.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/771/2026	15-09-2026	TATA CAPITAL LTD VS AKSHAY SOOD	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	12.09.2026
			306	CS (COMM)	CS (COMM)/1106/2026	16-09-2026	TEAMASIA MARKETING PVT LTD VS MELANGE ASIA GLOBAL PVT LTD	NASIR AZIZ(P),	9654426442	NASIRAZIZANDCOMPANY@GMAIL.COM	14.09.2026
			306	CS (COMM)	CS (COMM)/1123/2026	18-09-2026	S R KAPUR AND SONS VS M/S GAGAN PHARMACEUTICALS AND ORS	NITESH KUMAR(P),	8851024993	SUNIL_SAHA76@YAHOO.COM	16.09.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/800/2026	19-09-2026	TATA CAPITAL LTD VS ALOK KUMAR	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@YAHOO.COM	17.09.2026

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			306	OMP (I) (COMM)	OMP (I) (COMM)/801/2026	19-09-2026	TATA CAPITAL LTD VS GAUTAM KUKREJA	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@YAHOO.COM	17.09.2026
			306	CS (COMM)	CS (COMM)/1146/2026	22-09-2026	LEVI STRAUSS AND CO VS ASHOK KUMAR	SHRAVAN BANSAL(P),	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	19.09.2026
			306	CS (COMM)	CS (COMM)/1151/2026	23-09-2026	UMANG GUPTA VS RAMESH KUMAR	JATIN AGGARWAL(P),	9953283177	JKA.LEGAL@GMAIL.COM	07.09.2026
			306	CS (COMM)	CS (COMM)/1161/2026	24-09-2026	STATE BANK OF INDIA VS BRAJ KUMAR GAUTAM	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	22.09.2026
			306	CS (COMM)	CS (COMM)/1170/2026	26-09-2026	MICKY KUKREJA VS DEEPA AND ANR	DEVENDRA KUMAR	9899624420	MADHUKARLAWFIRM306@GMAIL.COM	25.09.2026
			306	CS (COMM)	CS (COMM)/1171/2026	26-09-2026	SHASHI GUPTA VS SIKANDER KUMAR	PRANAY JAIN	NA	NA	24.09.2026
			306	EX.COMM - AWARD BY ARB. COMM.	EX.COMM - AWARD BY ARB. COMM./139/2026	28-09-2026	KOTAK MAHINDRA PRIME LTD VS SHADAB AND ANR	SUNNY ARORA	9910574027	ALBUSLAWFIRMS@GMAIL.COM	23.09.2026
			306	EX.COMM - AWARD BY ARB. COMM.	EX.COMM - AWARD BY ARB. COMM./140/2026	28-09-2026	KOTAK MAHINDRA PRIME LTD VS MOHD ASLAM AND ANR	SUNNY ARORA	9910574027	ALBUSLAWFIRMS@GMAIL.COM	23.09.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/828/2026	29-09-2026	TATA CAPITAL LTD VS CHANDELIYA CONSTRUCTIONS	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	26.09.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/829/2026	29-09-2026	TATA CAPITAL LTD VS SHRI GURU HAR RAI STONE CRUSHER	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	26.09.2026
			306	EXECUTION (COMM)	EXECUTION (COMM)/457/2026	30-09-2026	SAWAN GUPTA VS SUNIL KAMAL KAPOOR	VINAY MOHAN SHARMA	7289068560	VINAYSHARMA679@GMAIL.COM	28.09.2026

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2	**SH. LOKESH KUMAR/SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT) (Renumbered as CC-02, w.e.f 14.09.2026)**	CENTRAL	304	ARBITRATION	OMP (I) (COMM)/724/2026	01-09-2026	TATA CAPITAL LTD VS BABULAL	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	20.08.2026
			304	EXECUTION	EXECUTION (COMM)/420/2026	01-09-2026	M/S NAHAR TRADING COMPANY VS M/S MODA COCKTAIL AND ORS	RAJ KUMAR SHARMA(P),	9212084750	RAJSHARMA_DAL@YAHOO.COM	31.08.2026
			304	RECOVERY	CS (COMM)/1049/2026	02-09-2026	M/S PREM COLOR CHEM PRIVATE LIMITED VS OSWAL OVERSEAS LIMITED (SUGAR DIVISION)	BHARAT PRAKASH(P),	9268300000	BHARAT.GUPTARKCA@GMAIL.COM	01.09.2026
			304	RECOVERY	CS (COMM)/1052/2026	03-09-2026	VARINIUS LIFEMEDIA VS AMIT ACHARYA AND ORS	SAURABH JAINTH(P),	9716668766	ADVSAURABHJAINTH@GMAIL.COM	31.08.2026
			304	ARBITRATION	OMP (I) (COMM)/735/2026	03-09-2026	TATA CAPITAL LIMITED VS MS ANEXA HOME APPLIANCES INDIA PVT LTD	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@GMAIL.COM	01.09.2026
			304	RECOVERY	CS (COMM)/1062/2026	05-09-2026	NITISH KUMAR GUPTA PROP OF M/S VESHKARMA INDUSTRIES VS M/S BUILD DREAMS INFRASTRUCTURE	SHAMIM A KHAN(P),	9811468816	SHAMIMAKHAN65@GMAIL.COM	03.09.2026
			304	RECOVERY	CS (COMM)/1064/2026	07-09-2026	CANARA BANK VS SHEFALI SINGH	YUDHISHTER SHARMA(P),	9891251777	303YUDHISTERSHARMA@GMAIL.COM	24.08.2026
			304	RECOVERY	CS (COMM)/1063/2026	07-09-2026	STATE BANK OF INDIA VS SHAMO	RAVINDRA NARAYAN SINGH(P),	8 0 7 6 4 6 6 5 9 4	A D V R N A R A YA N6@G M A I L.C O M	01.09.2026
			304	MISC. APPLICATION	M EX/688/2026	08-09-2026	AKASH BUILDERS VS UNION OF INDIA	SYED WASIF HAIDER(P),	9311307710	HAASSOCIATESLEGAL@GMAIL.COM	05.09.2026
			304	ARBITRATION	OMP (I) (COMM)/741/2026	08-09-2026	TATA CAPITAL LTD VS MANOJ KUMAR SINGH	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	05.09.2026
			304	RECOVERY	CS (COMM)/1071/2026	08-09-2026	M/S ATUAL CASTING AND METAL WORKS VS AJAY KUMAR SAHU PROPRIETOR M/S AK CONSTRUCTION	SUMAN MALHOTRA(P),	9654895631	MNMADVOCATES@GMAIL.COM	05.09.2026
			304	EXECUTION	EXECUTION (COMM)/432/2026	09-09-2026	STATE BANK OF INDIA VS RAVI PRATAP SINGH	ADAITA KUMAR ROUT(P),	9999132159	AKROUTADVOCATE@GMAIL.COM	07.09.2026
			304	ARBITRATION	OMP (I) (COMM)/748/2026	09-09-2026	TATA CAPITAL LTD VS AJAY TRIPATHI	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	08.09.2026
			304	MISC. APPLICATION	MISC DJ/574/2026	09-09-2026	CENTRAL BANK OF INDIA VS JOY DAS AND ANR	DEEPAK GUPTA(P),	9999699489	KHANSADABADVOCATE@GMAIL.COM	08.09.2026
			304	ARBITRATION	OMP (I) (COMM)/749/2026	09-09-2026	TATA CAPITAL LTD VS RUPESH SINGH	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	08.09.2026
			304	ARBITRATION	OMP (COMM)/91/2026	15-09-2026	SHAIKH MOIN AND ANR VS PAYU FINANCE INDIA PVT LTD	DEEPANSHU KHANNA(P),	7065479603	ADV.DEEPANSHUKHANNA@GMAIL.COM	08.09.2026

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			304	MISC. APPLICATION	MISC DJ/579/2026	15-09-2026	KRISHAN KUMAR BISHNOI VS ARUNESH KUMAR	VIKAS ADVOCATE(P),	921339006	CHAMBEROFMOHANSINGH@GMAIL.COM	12.09.2026
			304	ARBITRATION	OMP (I) (COMM)/777/2026	16-09-2026	TATA CAPITAL LTD VS DHARM RAJ	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	14.09.2026
			304	EXECUTION	EXECUTION (COMM)/439/2026	16-09-2026	M/S HELIX SOLUTION VS M/S KRISHNA SCIENTIFIC AND ANR	NEERAJ TYAGI	9810114261	TYAGINEERAJ.ADVOCATE@GMAIL.COM	16.09.2026
			304	ARBITRATION	OMP (COMM)/92/2026	16-09-2026	NEHA KAUSHIK VS KOTAK MAHINDRA PRIME LIMITED	VIJAY KUMAR YADAV(P),	8285080512	BLACKLEGAL784@GMAIL.COM	15.09.2026
			304	ARBITRATION	OMP (I) (COMM)/775/2026	16-09-2026	AXIS BANK LTD VS RAGHVENDRA SINGH	ADV DHEERAJ(P),	9210585331	TNDOLEXLAW@GMAIL.COM	14.09.2026
			304	RECOVERY	CS (COMM)/1115/2026	17-09-2026	M/S RAJ IMPEX VS M/S TYRE KINGDOM	NITTIN BHATIA(P),	9891234147	AKROUTADVOCATE@GMAIL.COM	09.09.2026
			304	RECOVERY	CS (COMM)/1112/2026	17-09-2026	MS TEKNODOME INDIA PVT LTD VS M/S NATIONAL ENTERPRISES THROUGH ITS PROPRIETOR MR MOHD IMRAN SHAMSI	KARMVEER KARMVEER(P),	9891396019	KARMVEER@LEXANALTICO.COM	10.09.2026
			304	RECOVERY	CS (COMM)/1111/2026	17-09-2026	BANK OF BARODA VS LOKESH MANNEWAR	SAGAR(P),	813023770	SHAILENDER.SISODIA@GMAIL.COM	14.09.2026
			304	RECOVERY	CS (COMM)/1114/2026	17-09-2026	BANK OF BARODA VS MAHENDER KUMAR	GEETANJALI SHARMA(P),	8447833470	ADVOCATE.134@GMAIL.COM	16.09.2026
			304	RECOVERY	COUNTER CLAIM/43/2026	17-09-2026	SHIKA PATWA AND ORS VS RAHUL KUMAR GOLA	SHOBHANA TANWAR(P),	9873399341	TANWARSHOBHANA@GMAIL.COM	16.09.2026
			304	EXECUTION	EXECUTION (COMM)/445/2026	17-09-2026	STATE BANK OF INDIA VS SUKHDEV	GAGANPREET SINGH CHAWLA(P),	9988661698	ADVGAGANPREETSINGH1@GMAIL.COM	15.09.2026
			304	ARBITRATION	OMP MISC (COMM)/14/2026	18-09-2026	PARAMOUNT WIRES AND CABLES LIMITED VS BHARAT SANCHAR NIGAM LIMITED	MAYANK BUGHANI(P),	9811468315	CONTACT@SHELDONLAWFIRM.COM	16.09.2026
			304	MISC. APPLICATION	MISC DJ/588/2026	18-09-2026	KARTIKEY GARG VS UMANG GUPTA	PARIKSHIT MAHIPAL(P),	9868873986	PMAHIPAL09@GMAIL.COM	15.09.2026
			304	RECOVERY	CS (COMM)/1128/2026	19-09-2026	RAJ KUMARBANSAL THROUGH SOLE PROPRIETOR M/S SHRI KANT METAL VS M/S DELHI SALES CROP AND ANR	VINEET AGARWAL(P),	9871936601	ADVOCATEVINEETAGGARWAL@GMAIL.COM	16.09.2026
			304	ARBITRATION	OMP (I) (COMM)/792/2026	19-09-2026	AAKASH EDUCATIONAL SERVICES LIMITED VS VIKAS GHASOLIA	PRANAV PROOTHI(P),	7678450453	MAIL@UTKASSOCIATES.COM	17.09.2026
			304	MISC.APPLICATION	MISC DJ/592/2026	19-09-2026	COIM INDIA PVT LTD VS MEENA INTERNATIONAL PVT LTD	VINAY BHARDWAJ(P),	9953865303	-ADVVINAYBHARDWAJ@GMAIL.COM	17.09.2026

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			304	RECOVERY	CS (COMM)/1133/2026	21-09-2026	RAJEEV AGNIHOTRI VS SANJAY GUPTA	KARTIK DABAS(P),	9971919212	ADITYASINGH1.ADVOCATE@GMAIL.COM	15.09.2026
			304	RECOVERY	CS (COMM)/1132/2026	21-09-2026	PUNJAB NATIONAL BANK VS ACS FOOD PVT LTD	MOHIT RAJ(P),	8800792205	MOHITRAJADVOCATE@GMAIL.COM	14.09.2026
			304	RECOVERY	CS (COMM)/1139/2026	22-09-2026	PIARA SINGH VS MUKESH KUMAR	SUNIL DUTT BALONI(P),	9999729940	SUNILDUTTBALONI@GMAIL.COM	19.09.2026
			304	ARBITRATION	OMP (I) (COMM)/821/2026	23-09-2026	TATA CAPITAL LIMITED VS RISHI PAL	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@GMAIL.COM	18.09.2026
			304	ARBITRATION	OMP (I) (COMM)/817/2026	23-09-2026	TATA CAPITAL LIMITED VS NAUBAT SINGH	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@GMAIL.COM	18.09.2026
			304	ARBITRATION	OMP (I) (COMM)/819/2026	23-09-2026	TATA CAPITAL LIMITED VS MOHD HAROON SAIFI	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@GMAIL.COM	18.09.2026
			304	ARBITRATION	OMP (I) (COMM)/820/2026	23-09-2026	TATA CAPITAL LIMITED VS MOHD IBRAHIM	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@GMAIL.COM	18.09.2026
			304	ARBITRATION	OMP (I) (COMM)/818/2026	23-09-2026	TATA CAPITAL LIMITED VS ASHUTOSH RAI	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@GMAIL.COM	18.09.2026
			304	EXECUTION	EXECUTION (COMM)/449/2026	24-09-2026	M/S ELMECO PROJECTS PVT LTD VS HPL ELECTRIC AND POWER LTD	AYUSH TYAGI(P),	9555526556	OFFICEKSLAW@GMAIL.COM	18.09.2026
			304	RECOVERY	CS (COMM)/1165/2026	25-09-2026	M DUTTA TEXTILE VS UNIVERSAL IMPEX	RAVINDER K RAWAT(P),	9810689456	ADVRAVINDERRAWAT@GMAIL.COM	16.06.2026
			304	RECOVERY	CS (COMM)/1164/2026	25-09-2026	SEEMA AGGARWAL VS RAJEEV KUMAR JAIN	VIRENDER KUMAR PURI(P),	9811059395	PURIS_1@YAHOO.CO.IN	03.09.2026
			304	RECOVERY	CS (COMM)/1187/2026	30-09-2026	BANK OF INDIA VS FIROJ KHAN PROPRIETOR OF FIROJ TRADERS	AMRENDRA NATH SHUKLA(P),	9910717081	ADVAMRENDRA22@GMAIL.COM	26.09.2026
			304	ARBITRATION	OMP (I) (COMM)/839/2026	30-09-2026	TATA CAPITAL LIMITED VS CHANDELIYA CONSTRUCTIONS 44527	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	28.09.2026
			304	ARBITRATION	OMP (I) (COMM)/838/2026	30-09-2026	TATA CAPITAL LIMITED VS CHANDELIYA CONSTRUCTION-834	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	28.09.2026
			304	ARBITRATION	OMP (I) (COMM)/837/2026	30-09-2026	TATA CAPITAL LIMITED VS CHANDELIYA CONSTRUCTIONS	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	28.09.2026
			304	RECOVERY	CS (COMM)/1188/2026	30-09-2026	SEEMA AGGARWAL PROPRIETOR OF M/S KM ENTERPRISES VS M/S MAHESH WOOD PRODUCTS PRIVATE LIMITED	VIRENDER KUMAR PURI(P),	9811059395	PURIS_1@YAHOO.CO.IN	28.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			304	RECOVERY	CS (COMM)/1189/2026	30-09-2026	SEEMA AGGARWAL PROPRIETOR OF M/S KM ENTERPRISES VS SURESH KUMAR KATHURIA PROPRIETOR OF WARNER GRAPHICS AND PRINTERES	VIRENDER KUMAR PURI(P),	9811059395	PURIS_1@YAHOO.CO.IN	28.09.2026
3	**SH. ANIL KUMAR SISODIA/SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-3 (Renumbered as CC-03, w.e. 14.09.2026)**	CENTRAL	109	ARBITRATION	OMP (I) (COMM)/729/2026	01-09-2026	TATA CAPITAL LIMITED VS ASHOK KUMAR	SUNIL SEHRAWAT(P),	9212190624	DELHILAWVERS76@GMAIL.COM	12.10.2026
			109	ARBITRATION	OMP (I) (COMM)/728/2026	01-09-2026	TATA CAPITAL LIMITED VS BABU LAL	SUNIL SEHRAWAT(P),	9212190624	DELHILAWVERS76@GMAIL.COM	29.08.2026
			109	ARBITRATION	OMP (COMM)/88/2026	02-09-2026	SUNWORLD RESIDENCY PVT LTD VS SOHAN PAL SINGH	HARSHBIR SINGH KOHLI(P),	9891489740	JAIN.ANSHUM@GMAIL.COM	21.08.2026
			109	ARBITRATION	OMP (I) (COMM)/734/2026	02-09-2026	TATA CAPITAL LIMITED VS MS ANEXA HOME APPLIANCES INDIA PVT LTD	ANISH BHOLA(P),	9212190624	ANISHBHO1A17@RYAHOO.CO	21.08.2026
			109	ARBITRATION	OMP (I) (COMM)/759/2026	10-09-2026	TATA CAPITAL LIMITED VS ATUL SINGH	SUNIL SEHRAWAT(P),	9212190624	DELHILAWVERS76@GMAIL.COM	08.09.2026
			109	RECOVERY	CS (COMM)/1068/2026	07-09-2026	VERUNIKA MASSEY VS DEEPIKA SHARMA	SANSKAAR	7503754103	ADVSWAYAMOFFICIAL@GMAIL.COM	05.09.2026
			109	ARBITRATION	OMP(I) COMM-756/2026	10-.09.2026	TATA CAPITAL VS PINTU	SUNIL SEHRAWAT(P),	9212190624	DELHILAWVERS76@GMAIL.COM	09.09.2026
			109	RECOVERY	CS (COMM)/1094/2026	10-09-2026	M/S AAR KAY INDUSTRIES VS M/S TYRE KINGDOM	NITTIN BHATIA(P),	9891334147	N/A	08.09.2026
			109	ARBITRATION	OMP (I) (COMM)/760/2026	10-09-2026	TATA CAPITAL LIMITED VS SHITAL	SUNIL SEHRAWAT(P),	9212190624	DELHILAWVERS76@GMAIL.COM	08.09.2026
			109	ARBITRATION	OMP (I) (COMM)/780/2026	16-09-2026	M/S TATA CAPITAL LTD VS AJAY RATHORE	SUNIL SEHRAWAT(P),	9212190624	DELHILAWVERS76@GMAIL.COM	09.09.2026
			109	RECOVERY	CS (COMM)/1107/2026	16-09-2026	SHRAWAN KUMAR SARAFF VS M/S GANNON DUNKERLEY AND CO LTD	SAKET GAKHAR(P),	650838589	BATRA@GMAIL.COM,	23.9.2026
			109	ARBITRATION	OMP (I) (COMM)/781/2026	16-09-2026	M/S TATA CAPITAL LTD VS SHREE SHYAM BUILDERS AND EARTH MOVERS	SUNIL SEHRAWAT(P),	9212190624	DELHILAWVERS76@GMAIL.COM	09.09.2026
			109	ARBITRATION	OMP (I) (COMM)/782/2026	16-09-2026	M/S TATA CAPITAL LTD VS SHIV KUMAR ADHANA	SUNIL SEHRAWAT(P),	9212190624	DELHILAWVERS76@GMAIL.COM	05.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			109	ARBITRATION	OMP (I) (COMM)/783/2026	16-09-2026	M/S TATA CAPITAL LTD VS VIRENDER SINGH	SUNIL SEHRAWAT(P),	9212190624	DELHILAWVERS76@GMAIL.COM	05.09.2026
			109	ARBITRATION	OMP (I) (COMM)/784/2026	16-09-2026	AXIS BANK LTD VS AMIT KUMAR JAISWAL	ADV DHEERAJ(P),	892O586266	NDOLEXLAW@GMAIL.COM	27.08.2026
			109	ARBITRATION	OMP (I) (COMM)/785/2026	16-09-2026	AXIS BANK LTD VS BINOD SINGH	SUNITA SINGH(P),	892O586266	NDOLEXLAW@GMAIL.COM	27.08.2026
			109	ARBITRATION	OMP (I) (COMM)/795/2026	19-09-2026	AAKASH EDUCATIONAL SERVICES LTD VS JEEVAN SINGH DHARIYA	PRANAV PROOTHI(P),	9560205151	MAIL@UTKASSOCIATES.COM	17.09.2026
			109	MISC.	MISC DJ/593/2026	19-09-2026	RAJINDER KUMAR NAGPAL VS BAL KRISHAN	PRAKASH CHANDRA ARYA(P),	9818119491	PCARYAADVOCATE@GMAIL.COM	15.09.2026
			109	RECOVERY	CS (COMM)/1134/2026	21-09-2026	MAHESH KHANNA VS M/S HDFC BANK LTD	GAUTAM PAL(P),	9810068868	LEXJUDIS@GMAIL. COM	11.09.2026
			109	RECOVERY	CS (COMM)/1140/2026	22-09-2026	MAHA MAYA FOOD PRODUCTS PRIVATE LIMITED VS RACHIT SINGHAL	KESHAV MITTAL(P),	9643726525	KESHAV.RNITTAL.IN@GMAIL.COM	19.09.2026
			109	ARBITRATION	OMP (I) (COMM)/805/2026	22-09-2026	TATA CAPITAL LIMITED VS CHARAT SINGH	ANISH BHOLA(P),	9212190624	ANISHBHO1A17@RYAHOO.CO	17.09.2026
			109	ARBITRATION	OMP (I) (COMM)/806/2026	22-09-2026	TATA CAPITAL LIMITED VS MANISH KUMAR	ANISH BHOLA(P),	9212190624	ANISHBHO1A17@RYAHOO.CO	17.09.2026
			109	ARBITRATION	OMP (I) (COMM)/807/2026	22-09-2026	TATA CAPITAL LIMITED VS YAKUB	ANISH BHOLA(P),	9212190624	ANISHBHO1A17@RYAHOO.CO	17.09.2026
			109	ARBITRATION	OMP (I) (COMM)/808/2026	22-09-2026	TATA CAPITAL LIMITED VS RAM PRATAP	ANISH BHOLA(P),	9212190624	ANISHBHO1A17@RYAHOO.CO	17.09.2026
			109	ARBITRATION	OMP (I) (COMM)/809/2026	22-09-2026	TATA CAPITAL LIMITED VS RAHUL KUMAR	ANISH BHOLA(P),	9212190624	ANISHBHO1A17@RYAHOO.CO	17.09.2026
			109	ARBITRATION	OMP (I) (COMM)/810/2026	22-09-2026	TATA CAPITAL LIMITED VS BHOORA	ANISH BHOLA(P),	9212190624	ANISHBHO1A17@RYAHOO.CO	17.09.2026
			109	RECOVERY	CS (COMM)/1154/2026	23-09-2026	MAHIMA TRADING COMPANY VS ASHWANI TRADING COMPANY	AJAYVIJH	9953581765	AJOYVIJH@GMAIL.COM	21.9.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			109	RECOVERY	CS (COMM)/1155/2026	23-09-2026	NIRDESH VS AJAY KUMAR	SANTOSH KUMAR(P),	99 13780408	SBPANDEYT@YAHOO. COM	18.09.2026
			109	ARBITRATION	OMP (I) (COMM)/822/2026	23-09-2026	MARKS AND SPENCER RELIANCE INDIA PRIVATE LIMITED VS VR MALWA PRIVATE LIMITED	AMRITA SARKAR(P),	7045438897	LAWOFFICE@AMRITADSARKAR.IN	22.09.2026
			109	RECOVERY	CS (COMM)/1167/2026	25-09-2026	M/S NIDHI AGROS VS AMIT SINGLA PROPRIETOR OF M/S RAKESH KUMAR AMIT KUMAR	BHAVYA SETHI(P),	9811389644	SETHIBHAVYA2GMAIL.COM	25.09.2026
			109	RECOVERY	CS (COMM)/1177/2026	28-09-2026	CANARA BANK VS MS INDUSTRIES	ARUN YADAV(P),	9625735051	ARUNYADAV803@GMAIL.COM	25.09.2026
			109	ARBITRATION	OMP (I) (COMM)/834/2026	29-09-2026	TATA CAPITAL LTD VS NAND KISHOR	SUNIL SEHRAWAT(P),	9212190624	DELHILAWVERS76@GMAIL.COM	26.09.2026
			109	ARBITRATION	OMP (I) (COMM)/831/2026	29-09-2026	TATA CAPITAL LTD VS VISHAL DHAKAR	SUNIL SEHRAWAT(P),	9212190624	DELHILAWVERS76@GMAIL.COM	26.09.2026
			109	ARBITRATION	OMP (I) (COMM)/833/2026	29-09-2026	TATA CAPITAL LTD VS CHANDELIYA CONSTRUCTIONS	SUNIL SEHRAWAT(P),	9212190624	DELHILAWVERS76@GMAIL.COM	26.09.2026
			109	ARBITRATION	OMP (I) (COMM)/832/2026	29-09-2026	TATA CAPITAL LTD VS CHANDELIYA CONSTRUCTIONS	SUNIL SEHRAWAT(P),	9212190624	DELHILAWVERS76@GMAIL.COM	26.09.2026
4	**SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-04 TIS HAZRI COURT CENTRAL DELHI (Renumbered as CC-04, w.e. 14.09.2026)**	CENTRAL	410	OMP (I) (COMM)/723/2026	OMP (I) (COMM)/723/2026	01-09-2026	M/S TATA CAPITAL LTD VS SARBJEET SINGH	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	25.08.2026
			410	OMP (COMM)/86/2026	OMP (COMM)/86/2026	02-09-2026	M/S SUNWORLD RESIDENCY PVT LTD VS RAHUL MAHAJAN	ANSHUM JAIN	9891489740	JAIN.ANSHUM@GMAIL.COM	17.08.2026
			410	CS (COMM)/1058/2026	CS (COMM)/1058/2026	05-09-2026	M/S SHRI BALAJI CARDS VS M/S DIVYA ENTERPRISES	RAVISH KUMAR KATODA(P),	8800409278	RAVISHKUMAR731@GMAIL.COM	02.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			410	CS (COMM)/1073/2026	CS (COMM)/1073/2026	08-09-2026	M/S ASIIEI NAFSH PRIVATE LIMITED VS M/S AGILE NUVO CREATIONS PRIVATE LIMITED	PIYUSHI GARG	7982921883	PIYUSHIGARG108@GMAIL.COM	03.09.2026
			410	CS (COMM)/1070/2026	CS (COMM)/1070/2026	08-09-2026	ARCHANA AGGARWAL VS M/S LIBRA INTERNATIONAL LTD AND ORS	KAMALDEEP	9968528874	KAMALDEEP0326@GMAIL.COM	05.09.2026
			410	M EX/692/2026	M EX/692/2026	09-09-2026	STATE BANK OF INDIA VS SARAMMA G SAKARIA	TIRATH LAL YADAV(P),	NIL	NIL	06-09-2026
			410	CS (COMM)/1077/2026	CS (COMM)/1077/2026	09-09-2026	PRAMODH GUPTA VS M/S SRIMANDAR DASS AND SONS	BHARAT GUPTA	9268300000	BHARAT.GUPTARKCA@GMAIL.COM	07.09.2026
			410	EXECUTION (COMM)/433/2026	EXECUTION (COMM)/433/2026	10-09-2026	LALIT KUMAR VS DELHI URBAN SHELTER IMPROVEMENT BOARD	NAVED AZAM(P),	9968363291	NAVED.AZAM@YMAIL.COM	08-09-2026
			410	CS (COMM)/1088/2026	CS (COMM)/1088/2026	10-09-2026	M/S RAS TRADING CO VS ENCANA INTERNATIONAL AND ORS	MUNISH VOHRA(P),	9811427955	MUNISHLAW.VOHRA@GMAIL.COM	06.09.2026
			410	CS (COMM)/1089/2026	CS (COMM)/1089/2026	10-09-2026	VECTUS POLYMERS PRIVATE LIMITED VS RONAK JHALANI	SHRIHAR TRIPATHI(P),	9548888420	ADVOCATE.SHRIHAR@GMAIL.COM	07.09.2026
			410	CS (COMM)/1104/2026	CS (COMM)/1104/2026	15-09-2026	M/S JAGABANDHU ENTERPRISES PRIVATE LTD VS M/S FLOWMORE LTD AND ANR	HARSH VARDHAN SHARMA(P),	9868300077	HVS101986@GMAIL.COM	14.09.2026
			410	CS (COMM)/1097/2026	CS (COMM)/1097/2026	15-09-2026	MR ARPIT MITTAL VS MOHD MUNOWAR AND ANR	RAKESH TIWARI(P),	9582931401	LEGUSINTELLECT@GMAIL.COM	09.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			410	OMP (I) (COMM)/772/2026	OMP (I) (COMM)/772/2026	16-09-2026	M/S TATA CAPITAL LTD VS SACHINDRA SAHU	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	09.09.2026
			410	OMP (I) (COMM)/774/2026	OMP (I) (COMM)/774/2026	16-09-2026	M/S TATA CAPITAL LTD VS GAUTAM CRANE SERVICES	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	09.09.2026
			410	OMP (I) (COMM)/773/2026	OMP (I) (COMM)/773/2026	16-09-2026	M/S TATA CAPITAL LTD VS HARDIK ARORA	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	09.09.2026
			410	RP (CIVIL)/33/2026	RP (CIVIL)/33/2026	17-09-2026	SOMWATI VS NAND KISHORE	ABHISHEK CHOUDHARY(P),	9810387376	ABHISHEKCHOUDHARY780@GMAIL.COM	15.09.2026
			410	CS (COMM)/1110/2026	CS (COMM)/1110/2026	17-09-2026	STATE BANK OF INDIA VS MR MAHENDER	SUCHITA DIXIT(P),	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	14.09.2026
			410	EXECUTION (COMM)/446/2026	EXECUTION (COMM)/446/2026	17-09-2026	ALLIED TUBES PVT LTD VS AMIT SANON	JAGRITI JAIN(P),	8527506427	LAWFIRMUNSOLVEDLEGAL.COM	09-09-2026
			410	OMP (I) (COMM)/788/2026	OMP (I) (COMM)/788/2026	17-09-2026	AXIS BANK LTD VS ASMINA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	27-08-2026
			410	CS (COMM)/1121/2026	CS (COMM)/1121/2026	18-09-2026	SHRI AKSHAT AGGARWAL VS SHRI MANAV ARORA	CHANDERMANI GROVER(P),	9654624323	MANIGROVER001@GMAIL.COM	15.09.2026
			410	CS (COMM)/1148/2026	CS (COMM)/1148/2026	23-09-2026	GURPREET SINGH LAMBA VS VILLLAGE FOOD COURT PRIVATE LIMITED	DAMAN POPLI	8979218885	FILINGSTATUS@JAITELYANDBAKHSHI.COM	15.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			410	OMP (I) (COMM)/813/2026	OMP (I) (COMM)/813/2026	23-09-2026	TATA CAPITAL LTD VS MURLIWALA STONE INDUSTRY LTD 4942	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@YAHOO.COM	17.09.2026
			410	OMP (I) (COMM)/824/2026	OMP (I) (COMM)/824/2026	26-09-2026	DCB BANK LTD VS PARVEEN KUMAR	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@YAHOO.COM	22.09.2026
			410	CS (COMM)/1174/2026	CS (COMM)/1174/2026	28-09-2026	MANJOT SINGH VS NITIN MAHAJAN	KAUSHLENDER SINGH(P),	9811383912	GAURASSOCIATES.SINGH@GMAIL.COM	19.09.2026
			410	OMP (I) (COMM)/827/2026	OMP (I) (COMM)/827/2026	28-09-2026	AXIS BANK LTD VS SHREY ARORA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	27.08.2026
			410	CS (COMM)/1185/2026	CS (COMM)/1185/2026	30-09-2026	JASVINDER KAUR VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGH116@GMAIL.COM	26.09.2026
			410	CS (COMM)/1184/2026	CS (COMM)/1184/2026	30-09-2026	BANK OF INDIA VS MR FAISAL KHAN	AMRENDRA NATH SHUKLA(P),	9910717081	ADVAMRENDRA22@GMAIL.COM	25.09.2026
			410	CS (COMM)/1186/2026	CS (COMM)/1186/2026	30-09-2026	BD GUPTA AND SONS PVT LTD VS MAHENDRA SINGH	RISHI KANT MISHRA(P),	9268403018	RISHIKAANT_MISHRA@YAHOO.CO.IN	17.09.2026
			410	CS (COMM)/1098/2026	CS (COMM)/1098/2026	15-09-2026	SUDHA CHAUHAN & ORS. VS. MD. SALLALUDDIN & ORS.	SH. A.S. RAJPUT	9312329960	ASRAJPUTR@GMAIL.COM	02-09-2026
			410	EXECUTION (COMM)/442/2026	EXECUTION (COMM)/442/2026	17-09-2026	BANK OF BARODA VS. RAHUL DHILLON	SH. SHAILENDRA SINGH SISODIA	8130237770	SHAILENDER.SISODIA@GMAIL.COM	14-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
5	**MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-05 (Renumbered as CC-05, w.e. 14.09.2026)**	CENTRAL	COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/767/2026	15-09-2026	TATA CAPITAL LTD VS ADITI TRADERS	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	NIL
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/768/2026	15-09-2026	TATA CAPITAL LTD. VS SONU SHARMA	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	NIL
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/789/2026	17-09-2026	PENTAGON TECH FUSION SERVICES PVT LTD VS AGRI INDUSTRIES VIKAS CHAMBER	RENU BAJAJ	9844879888	ADVOCATE.INRENU@GMAIL.COM	NIL
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/790/2026	17-09-2026	SEST INFOTECH PVT LTD VS AGRI INDUSTRIES PVT LTD	RENU BAJAJ	9844879888	ADVOCATE.INRENU@GMAIL.COM	NIL
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1118/2026	17-09-2026	SANJAY GARG PROPRIETOR OF MAHALAXMI MAWA BHANDAR SHOP VS MS NATHU SWEETS THROUGH ITS PARTNERS	SATISH KUMAR JAIN	9810934875	ATTORNEYSKJAIN@GMAIL.COM	09.09.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1119/2026	17-09-2026	M/S INDIAN FAB VS ABHAY KISHOR SHARMA	SIDDHANT BANGA	9999369931	SIDDHANTBANGA04@GMAIL.COM	29.06.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1120/2026	17-09-2026	SHARDA DEVI THROUGH HER SPA SUNIL KUMAR VS ANIL KUMAR	KESHAV SRIVASTAVA	9811171944	ADVOCATEKESHAV812@GMAIL.COM	14.06.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1122/2026	18-09-2026	STATE BANK OF INDIA VS BRIJESH KUMAR	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	14.09.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1124/2026	18-09-2026	KANWAR RAJ SINGH VS RJR GLOBAL CONNECT PVT LTD THROUGH ITS DIRECTORS	HEMANT GUPTA	9891265248	HEMANT.LEGAL@GMAIL.COM	15.09.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1138/2026	21-09-2026	M/S R.A. SPICES LLP VS MS SIDHARTHA TRADERS	MAYANK SARIN	8377040771	MAYANKSARIN49@GMAIL.COM	18.09.2026
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/811/2026	22-09-2026	TATA CAPITAL LTD VS SANJAY KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	NIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/812/2026	22-09-2026	TATA CAPITAL LTD VS SAHIL SHARMA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	NIL
			COURT ROOM 302	CIVIL SUIT	MISC DJ/603/2026	23-09-2026	KUNAL MITTAL VS FARUKH SEKH	SAMEER SIDHAR	9999918302		NIL
			COURT ROOM 302	CIVIL SUIT	M EX/724/2026	23-09-2026	NOVA PUBLICATION AND PRINTER PRIVATE LIMITED VS COOKFLIX PVT. LTD.	H.S. KOHLI	9810119661	HSKOHLI@LEGUMPERITIS.COM	NIL
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1156/2026	23-09-2026	STATE BANK OF INDIA VS MANI SHEKHAR MISHRA	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	18.09.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1160/2026	23-09-2026	ARUN KUMAR MURARKA TRADING AS MS TIRUPATI UDYOG AND ORS VS MS SULTANIA AND SONS, THROUGH ITS SOLE PROPRIETOR, MR RAJESH SULTANIA	AVANTIKA CHOUDHARY AND AKASH CHOUDHARY	9706104344	AKASHCHOUDHARY@ORIENSIP.COM	17.09.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1163/2026	24-09-2026	M/S HINDUSTAN TRADING COMPANY VS M/S HI TECH STEEL COMPANY	KISHORE SAKHRANI	9811726827	ADVKISHORESAKHRANI69@GMAIL.COM	19.09.2026
			COURT ROOM 302	CIVIL SUIT	EXECUTION (COMM.)/453/2026	25-09-2026	NEERAJ AGGARWAL VS MUNICIPAL CORPORATION OF DELHI	PANKAJ ROY KOTRA	9811070396	PANKAJROYKOTRA034@GMAIL.COM	NIL
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/823/2026	25-09-2026	DCB BANK LTD VS IKBAL	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	NIL
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1168/2026	25-09-2026	DIVYESH BHAGAT VS KAPIL SAGAR	DIXIT MEHTA AND RAMAN SINGH	8556059335	ADV.MEHTADIXIT@GMAIL.COM	09.09.2026
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/826/2026	26-09-2026	AXIS BANK LTD VS BADSHAH	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	NIL
			COURT ROOM 302	CIVIL SUIT	EXECUTION (COMM.)/457/2026	30-09-2026	SAWAN GUPTA VS SUNIL KAMAL KAPOOR	VINAY MOHAN SHARMA	9818194170	VINAYSHARMA679@GMAIL.COM	NIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1195/2026	30-09-2026	NIRMAL KUMAR JAIN PROPRIETOR MS JAIN ABHUSHAN BHANDAR AND ANR VS ISHAN HANDICRAFTS AND ORS	SHRAVAN KUMAR BANSAL	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	28.09.2026
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/751/2026	09-09-2026	TATA CAPITAL LTD VS RAJENDER SRIVASTAVA	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	NIL
6	**MS. SAVITRI/SH. RAMESH KUMAR II DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-06, w.e. 14.09.2026)**	CENTRAL	308	RECOVERY	CS (COMM)/1034/2026	01-09-2026	SUREKHA DESIGNS PVT LTD VS ANITA MALHOTRA	KAMAL GARG(P),	9560570576	MAILKAMALGARG@GMAIL.COM	31-08-2026
			308	RECOVERY	CS (COMM)/1033/2026	01-09-2026	SUREKHA DESIGNS PVT LTD VS VIKAS AGGARWAL	KAMAL GARG(P),	9560570576	MAILKAMALGARG@GMAIL.COM	31-08-2026
			308	REVISION PETITION	RP (CIVIL)/30/2026	01-09-2026	GUPTA PAPER HOUSE PVT LTD VS TANYA PAPER DISTRIBUTORS PVT LTD	PRADEEP SINGH VERMA	9810098127	PRADEEPVERMA1965@GMAIL.COM	31-08-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/727/2026	01-09-2026	AXIS BANK LTD VS DALEEP SINGH	SUNITA SINGH(P),	9871040589 8920586266	INDOLEXLAW@GMATL.COM	31-08-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/726/2026	01-09-2026	AXIS BANK LTD VS MOHAMMAD SHAD	ADV DHEERAJ(P),	9871040589 8920586266	INDOLEXLAW@GMATL.COM	31-08-2026
			308	EXECUTION	EXCOMM - AWARD BY ARB COMM/125/2026	01-09-2026	CONCRETE INDIA THROUGH ITS PROPRIETOR SHRI GURSIMRAN SINGH CHADHA VS MUNICIPAL CORPORATION OF DELHI	AJAY UPPAL(P),	9811740125	VIRTUOUS.PEOPLE@GMAIL.COM	31-08-2026
			308	EXECUTION	EXECUTION (COMM.)/423/2026	03-09-2026	ANIL SINGLA VS SATISH MADHAV DASS DUSEJA	RAJESH KUMAR MITTAL	9810129278	RKMITTAL.LAWYER@GMAIL.COM	02-09-2026
			308	MISC. APP.	MISC DJ/560/2026	03-09-2026	AKASH BUILDERS VS UNION OF INDIA	S.W.HAIDER	9311307710I 8595665724	HAIDER.ADV@GMAIL.COM	02-09-2026
			308	MISC. APP.	MISC DJ/558/2026	03-09-2026	AKASH BUILDERS VS UNION OF INDIA	S.W.HAIDER	9311307710I 8595665724	HAIDER.ADV@GMAIL.COM	02-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			308	MISC. APP.	MISC DJ/559/2026	03-09-2026	RAI SAHIB LAXMI NARAIN CHARITABLE TRUST THROUGH TRUSTEES VS MS HITACHI PAYMENT SERVICES PVT LTD	MANNAT KOHLI(P),	9810119661	HSKOHLI@LEGUMPERITIS.COM	02-09-2026
			308	EXECUTION	EX.COMM - AWARD BY ARB. COMM./127/2026	05-09-2026	MS BAJAJ COT FAB VS MS PRABHU HARI FABRICS				03-09-2026
			308	EXECUTION	EXECUTION (COMM.)/428/2026	05-09-2026	JAGRITI PLASTICS LTD VS KUSHPAL SINGH	RAKESH KUMAR	9711771000	RAKESH.ADVOCATEL8@GMAIL.COM	03-09-2026
			308	MISC. APP.	MISC DJ/570/2026	08-09-2026	PRITHVI RAJ THAREJA VS MUNICIPAL CORPORATION OF DELH	SHIVANI PAWAR	7447348169	ADVSHIVANIPAWAR@GMAIL.COM	07-09-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/742/2026	08-09-2026	TATA CAPITAL LTD VS PREET KUMAR	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	07-09-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/761/2026	14-09-2026	TATA CAPITAL LTD. VS BABLU CRANE SERVICES	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	12-09-2026
			308	RECOVERY	CS (COMM)/1103/2026	15-09-2026	M/S SN MALHOTRA AND SONS VS MUNICIPAL CORPORATION OF DELHI	SAURAV DEEP(P),	9654847544	KANIKASINGH@KSRCHAMBERS.COM	14-09-2026
			308	EXECUTION	EXECUTION (COMM)/438/2026	16-09-2026	STATE BANK OF INDIA VS RAJBIR	SUCHITA DIXIT(P),	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	15-09-2026
			308	RECOVERY	CS (COMM)/1105/2026	16-09-2026	STATE BANK OF INDIA VS SATEY PAL	SUCHITA DIXIT(P),	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	15-09-2026
			308	MISC. APP.	MISC DJ/581/2026	16-09-2026	R B RAMNATH LAMBAH SONS PVT LTD VS AGARWAL PACKERS AND MOVERS LIMITED	SARVENDRA MANI TRIPATHI(P),	8800176988	ADVOCATESMTRIPATHI@GMAIL.COM	15-09-2026
			308	RECOVERY OF POSSESSION, DAMAGES/MESNE PROFITS, RECOVERY OF AMOUNT AS	CS (COMM)/1116/2026	17-09-2026	ARUN KUMAR BHATIA VS EKTA SACHDEVA	SONALI MALHOTRA(P),	9810006974	SUNILMALHOTRAANDASSOCIATES@GMAIL.COM	16-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			308	EXECUTION	M EX/714/2026	18-09-2026	MS SHANTA INNERWEARS PVT LTD VS SANJAY HIRWANI	VINEET KAUSHIK	8588957065	VINEET1743@GMAIL.COM	17-09-2026
			308	EXECUTION	EXCOMM - AWARD BY ARB COMM/132/2026	18-09-2026	MONEYWISE FINANCIAL SERVICE PVT LTD VS UZ TRADERS THROUGH ITS PROPRIETOR MRS UZMA ZAMIR	MEHVISH KHAN(P),	9313212148	KHANMEHVISH2189@GMAIL.COM	17-09-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/791/2026	18-09-2026	AAKASH EDUCATION SERVICES PRIVATE LIMITED VS KOMAL CHANDRA JAIN	PRANAV PROOTHI(P),	9560205151	MAIL@UTKASSOCIATES.COM	17-09-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/794/2026	19-09-2026	TATA CAPITAL LTD VS RAKESH NEGI	ANISH BHOLA(P),	9811452022	ANISHBHOLAL7@YAHOO.COM	18-09-2026
			308	RECOVERY	CS (COMM)/1130/2026	19-09-2026	M/S SAKARNI PLASTER INDIA PVT LTD VS KIRAN SINGHAL	MAYANK AGGARWAL(P),	8588857704	OFFICEATVERTICALLEGAL.IN	18-09-2026
			308	RECOVERY	CS (COMM)/1131/2026	19-09-2026	M/S SHREEJEE ELECTRONICS VS RAM DAYAL MALHOTRA	ADITI GUPTA(P),	9899001128	ADITIGUPTA.ADVDELHI@GMAIL.COM	18-09-2026
				U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)793/2026	19-09-2026	TATA CAPITAL LTDVSALOK KUMAR	ANISH BHOLA(P),	9811452022	ANISHBHOLAL7@YAHOO.COM	18-09-2026
			308	RECOVERY	CS (COMM)/1135/2026	21-09-2026	GARDGIL VOHRA VENTURES PVT LTD VS FRAKTL INTELLIGENCE PVT LTD	JUJHAR SINGH(P),	9711968186	JUJHARSINGHADVOCATE@GMAIL.COM	19-09-2026
			308	RECOVERY	CS (COMM)/1158/2026	23-09-2026	RRM TRADING INTERNATIONAL PVT LTD THROUGH ITS MANAGING DIRECTOR SH ROHIT JAIN VS STAMP FOILS PVT LTD THROUGH ITS DIRECTORS	MUNISH VOHRA(P),	9643434456	MANISHLAW.VOHRA@GMAIL.COM	22-09-2026
			308	RECOVERY	CS (COMM)/1162/2026	24-09-2026	IDBI BANK LTD VS RAGHU NANDAN CHOUDHARY	VIVEK KUMAR(P),	811867703	KUMARVIVEKADV@GMAIL.COM	23-09-2026
			308	RECOVERY	CS (COMM)/1176/2026	28-09-2026	DEEPU JINDAL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGHLL6@GMAIL.COM	26-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			308	RECOVERY	CS (COMM)/1175/2026	28-09-2026	M/S RAVI TRADERS VS SONU SURI PROPRIETOR GURUNANAK INDUSTRIES	BRIJESH KUMAR(P),	9999287697	NA	26-09-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/835/2026	29-09-2026	TATA CAPITAL LTD VS IKRAR ALI	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	28-09-2026
			308	RECOVERY	CS (COMM)/1190/2026	30-09-2026	BANK OF INDIA VS URMILA PROPRIETOR OF URMILA CONFECTIONERY	AMRENDRA NATH SHUKLA(P),	9910717081	ADVAMRENDRA22@GMAIL.COM	29-09-2026
0	**ABOLISHED COURT OF SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT**	CENTRAL	NIL								
7	**SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-07, w.e. 14.09.2026)**	CENTRAL	307	CIVIL	CS (COMM)/1041/2026	01-09-2026	SUREKHA DESIGNS PVT LTD VS ABHIJEET KUMAR KASUDHAN	KAMAL GARG			25.8.2026
			307	CIVIL	CS (COMM)/1042/2026	01-09-2026	SUSHIL MITTAL VS KHURSHID KHAN	SHEFALI GANDHI			29.8.2026
			307	CIVIL	CS (COMM)/1054/2026	03-09-2026	BANK OF BARODA VS JAI KISHAN	GEETANJALI SHARMA			02.09.2026
			307	CIVIL	CS (COMM)/1069/2026	07-09-2026	SHREE NATH BHOG OVERSEAS LLP VS RAMESH CHAND SAINI	ABHISHEK GUPTA			05.09.2026
			307	CIVIL	OMP (I) (COMM)/737/2026	07-09-2026	M/S TATA CAPITAL LTD VS IMRAN ALI	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	28.8.2026
			307	CIVIL	CS (COMM)/1084/2026	09-09-2026	POWERGURU INFRATECH PVT LTD VS AXIS BANK LTD	ASHISH VERMA			02.09.2026
			307	CIVIL	CS (COMM)/1086/2026	09-09-2026	PD SALES CORPORATION VS DELHI FIRE SAFETY INDUSTRIES	KSHITIJ PALIWAL			03.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			307	CIVIL	EXCOMM - AWARD BY ARB COMM/130/2026	09-09-2026	HONEYBEE TECH SOLUTION PVT LTD VS IDC TECHNOLOGIES SOLUTION PVT LTD AND ORS	AMIT KUMAR SINHA			03.09.2026
			307	CIVIL	OMP (I) (COMM)/750/2026	09-09-2026	M/S TATA CAPITAL LTD VS ASHWANI GARG	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	05.09.2026
			301	CIVIL	CS (COMM)/1101/2026	15-09-2026	BHANU VERMA VS MUNICIPAL CORPORATION OF DELHI	AVINASH KUMAR TRIVEDI			10.09.2026
			301	CIVIL	CS (COMM)/1102/2026	15-09-2026	M/S RAM NIWAS GOEL VS MUNICIPAL CORPORATION OF DELHI	AVINASH KUMAR TRIVEDI			10.09.2026
			301	CIVIL	OMP (I) (COMM)/764/2026	15-09-2026	TATA CAPITAL LTD VS DEEPAK VASHIST	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	05.09.2026
			301	CIVIL	OMP (I) (COMM)/765/2026	15-09-2026	TATA CAPITAL LTD VS ABHIJEET KUMAR MISHRA	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	03.09.2026
			301	CIVIL	CS (COMM)/1108/2026	16-09-2026	BANK OF BARODA VS LATE SH VAKIL KHAN THROUGH HIS LEGAL HEIR SH SAHIL	SAGAR			14.09.2026
			301	CIVIL	EXECUTION (COMM)/440/2026	16-09-2026	MS CHANCHAL SINGLA PROP OF M/S VASU IMPEX VS SAGAR AGGARWAL PROP OF M/S SHRI BASANTA LAL CHALA RAM JI JEWELLERS	AMIT VOHRA			10.09.2026
			301	CIVIL	EXECUTION (COMM)/441/2026	16-09-2026	STATE BANK OF INDIA VS MR ABIN THOMAS	GAGANPREET SINGH CHAWLA			10.09.2026
			301	CIVIL	OMP (I) (COMM)/786/2026	16-09-2026	M/S TATA CAPITAL LTD VS PRAMOD KUMAR	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	03.09.2026
			301	CIVIL	OMP (I) (COMM)/787/2026	16-09-2026	M/S TATA CAPITAL LTD VS ANKUR AGARWAL	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	03.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301	CIVIL	CS (COMM)/1126/2026	18-09-2026	SANTOSH KUMAR GOYAL VS NEW APSARA MARKETING	SUDHANSHU GARG			17.09.2026
			301	CIVIL	EXCOMM - AWARD BY ARB COMM/133/2026	18-09-2026	KOTAK MAHINDRA BANK LIMITED VS MOHD SHOEB	RITESH			14.09.2026
			301	CIVIL	OMP (I) (COMM)/802/2026	19-09-2026	TATA CAPITAL LTD VS DEEPAK BHATI	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	10.09.2026
			301	CIVIL	OMP (I) (COMM)/803/2026	19-09-2026	TATA CAPITAL LTD VS AMAN WALIA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	10.09.2026
			301	CIVIL	OMP (I) (COMM)/804/2026	19-09-2026	TATA CAPITAL LTD VS JASKARAN SINGH BHATTI	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	10.09.2026
			301	CIVIL	CS (COMM)/1136/2026	21-09-2026	B D GUPTA AND SONS PVT LTD VS M/S AJWA PROJECTS PVT LTD	RISHI KANT MISHRA			18.09.2026
			301	CIVIL	CS (COMM)/1137/2026	21-09-2026	M/S NA STEELS PROPRIETORSHIP THROUGH NAVED AHMED VS MY ENVIRONMENT AND PROJECT PVT LTD	ROHIT KUMAR			19.09.2026
			301	CIVIL	ARB A (COMM)/12/2026	21-09-2026	ANANKA VS U GRO CAPITAL LIMITED	PURUSHOTTAM JHA			14.09.2026
			301	CIVIL	CS (COMM)/1159/2026	23-09-2026	HEM CHAND PANDEY VS GYAN CHAND @ GYAN CHANDRA	RADHA DHAUNI			21.09.2026
			301	CIVIL	EXECUTION (COMM)/448/2026	23-09-2026	ADS SPIRITS PVT LIMITED VS ACRO SOFTECH PRIVATE LIMITED THROUGH ITS DIRECTORS	ABHISHEK KUMAR RAI			15.09.2026
			301	CIVIL	EXCOMM - AWARD BY ARB COMM/137/2026	26-09-2026	KOTAK MAHINDRA PRIME LIMITED VS NAVEEN R AND ANR	SUNNY ARORA			17.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301	CIVIL	CS (COMM)/1178/2026	28-09-2026	M/S SILVER SEAL ADHESIVE PVT LTD VS M/S CLASSIC CHEM INDIA AND ANR	SANA YUSUF			25.09.2026
			301	CIVIL	EXECUTION (COMM)/456/2026	28-09-2026	ROYAL TREXIM PVT LTD VS RAM VILAS	SAHIL AGGARWAL			19.09.2026
			301	CIVIL	CS (COMM)/1192/2026	30-09-2026	ORANGE HOUSE PVT LTD VS NEERU JAIN	AMIT MAHOR			26.09.2026
8	**SH. POORAN CHAND/SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-08, w.e. 14.09.2026)**	CENTRAL	COURT ROOM 309	OMP (COMM)	OMP (COMM.)/87/2026	02-09-2026	SUNWORLD RESIDENCY PVT LTD VS VIVEK GUPTA	ANSHUM JAIN	9891489740	JAIN.ANSHUM@GMAIL.COM	19.08.2026
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/730/2026	02-09-2026	YES BANK LIMITED VS NEETI SETHI	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	22.08.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1047/2026	02-09-2026	M/S INDIAN FAB VS ADITYA NANDA	SIDDHANT BANGA	9999369931	SIDDHANTBANGA04@GMAIL.COM	24.08.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1061/2026	05-09-2026	IBOX STUDIOS PVT LTD VS S3P DHODALA PRIVATE LIMITED AND OTHERS	ASHOK	8130624150	SONI.IPOFFICES@GMAIL.COM	03.09.2026
			COURT ROOM 309	EX (COMM)-AWARD BY ARB. COMM	EX.COMM - AWARD BY ARB. COMM./129/2026	08-09-2026	GONU RAM VS NATIONAL INSURANCE CO LTD	SIDHARTH JOSHI	9818509714	-	02.09.2026
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/743/2026	08-09-2026	TATA CAPITAL LTD VS JAGDISH KUMAR	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	05.08.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1074/2026	08-09-2026	RAVINDER KUMAR GUPTA VS GAUTTAM CHAND RANKA	KARTIK BHAGAT	8126399945	ADVOCATEBHAGAT24@GMAIL.COM	26.08.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1076/2026	09-09-2026	SAHARA SURVEY DATA SERVICES THROUGH ITS SOLE PROPRIETOR IRFAN AHMAD VS MS CREATE INFRADESIGN THROUGH ITS PROPRIETOR SIRIN JITENDRA KUMAR JAYSWAL	YASH KUMAR	8375831612	YASHRAJPUTADVOCATE@GMAIL.COM	25.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/758/2026	10-09-2026	TATA CAPITAL LTD VS NAJMUDDIN	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	08.09.2026
			COURT ROOM 309	EX (COMM)	EXECUTION (COMM.)/435/2026	14-09-2026	S L EXPORTS PRIVATE LIMITED VS VIJAYA SUBRAMANIAN	MUNISH GUPTA	9810927909	MGALAWOFFICE@GMAIL.COM	09.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1096/2026	14-09-2026	SANT RAM VERMA PROPRIETOR OF MS GOLDY MINERALS VS M/S THIRANI BUILDCON PVT. LTD AND ANS	SUDHIR KUMAR SINGH	8851479197	SKSINGH.LAWYER@GMAIL.COM	10.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1099/2026	15-09-2026	SANJEEV SAINI VS CHOLAMANDLAM MS GENERAL INSURANCE COMPANY LTD	MD. MAZHAR SIDDIQUI	9968252704	ADVOCATEMAZHAR10@GMAIL.COM	03.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1100/2026	15-09-2026	MS SOM SONS VS MUNICIPAL CORPORATION OF DELHI	KANIKA SINGH	9654847544	KANIKA SINGH@KSRCHAMBERS.COM	10.09.2026
			COURT ROOM 309	EX (COMM)	EXECUTION (COMM.)/437/2026	15-09-2026	STATE BANK OF INDIA VS NARESH KUMAR	GAGANPREET SINGH	9988661698	ADVGAGANPREETSINGH1@GMAIL.COM	09.04.2026
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/776/2026	16-09-2026	TATA CAPITAL LTD VS JAY SINGH	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	09.09.2026
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/778/2026	16-09-2026	AXIS BANK LTD VS DILSHAD AHSAN	SUNITA SINGH	9871040589	INDOLAXLAW@GMAIL.COM	27.08.2026
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/779/2026	16-09-2026	AXIS BANK LTD VS SHIVENDER PRATAP SINGH TOMAR	SUNITA SINGH	9871040589	INDOLAXLAW@GMAIL.COM	27.08.2026
			COURT ROOM 309	EX (COMM)-AWARD BY ARB. COMM	EX.COMM - AWARD BY ARB. COMM./131/2026	17-09-2026	HIND HEALTH AND ENVIRO SOLUTIONS PVT LTD VS MODERN CONSTRUCTION COMPANY	DEEPAK KUMAR	9968575155	DEEPAKJHA318@GMAIL.COM	15.09.2026
			COURT ROOM 309	OMP MISC. (COMM)	OMP MISC. (COMM.)/13/2026	18-09-2026	PARAMOUNT WIRES AND CABLES LIMITED VS MAHANAGAR TELEPHONE NIGAM LIMITED	MAYANK BHUGANI	9811468315	CONTACT@SHELDONLAWFIRM.COM	15.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 309	CS (COMM)	CS (COMM)/1125/2026	18-09-2026	CANARA BANK VS MS ADVENTURE TOYS	AKASH BHATT	7838381871	ADV.AKASHBHATT@GMAIL.COM	17.09.2026
			COURT ROOM 309	EX (COMM)	EXECUTION (COMM.)/447/2026	19-09-2026	UMANG GUPTA VS RAJ KUMAR	JATIN AGGARWAL	9953283177	JKA.LEGAL@GMAIL.COM	08.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1127/2026	19-09-2026	UMANG GUPTA VS PAWAN KUMAR GOYAL	JATIN AGGARWAL	9953283177	JKA.LEGAL@GMAIL.COM	08.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1129/2026	19-09-2026	DIVYAM GUPTA VS MUKESH KUMAR PARASHAR	ADITYA JAIN	9808422294	ADITYAJAIN23@GMAIL.COM	12.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1142/2026	22-09-2026	GAURAV GROVER VS OM PRAKASH VIJAY AND ANR.	YOGESH CHHABRA	9871204245	NOORKESHAV.YC@GMAIL.COM	15.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1144/2026	22-09-2026	BANK OF BARODA VS DINESH	SHAILENDER SINGH SISODIA	8130237770	SHAILENDER.SISODIA@GMAIL.COM	14.09.2026
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/814/2026	23-09-2026	TATA CAPITAL LTD VS VIKRAM SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	17.09.2026
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/815/2026	23-09-2026	TATA CAPITAL LTD VS GIRAJESH KUMAR MISHRA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	17.09.2026
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/816/2026	23-09-2026	TATA CAPITAL LTD VS MOHSIN HUSSAIN	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	17.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1149/2026	23-09-2026	THE SUPREME INDUSTRIES LIMITED VS ASHOK NANDKISHORE KHANDELWAL	SHRIHAR TRIPATHI	9548888420	ADVOCATE.SHRIHAR@GMAIL.COM	19.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1150/2026	23-09-2026	SURYA ROSHNI LIMITED VS ARIHANT TRADERS	SHRIHAR TRIPATHI	9548888420	ADVOCATE.SHRIHAR@GMAIL.COM	14.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 309	CS (COMM)	CS (COMM)/1152/2026	23-09-2026	MOHD DANISH VS MOHD DANISH	NASIR KAMAL	9811263016	KAMALN832@GMAIL.COM	22.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1166/2026	25-09-2026	RAM PRAKASH VS MUNICIPAL CORPORATION OF DEHLI ANR	VISHAL	7284006627	VISHALTANWAR@GMAIL.COM	21.09.2026
			COURT ROOM 309	EX (COMM)-AWARD BY ARB. COMM	EX.COMM - AWARD BY ARB. COMM./138/2026	28-09-2026	SUNDARAM FINANCE LIMITED VS SANJU MISHRA	ABHISHEK KAUSHIK	9868521167	ADV.ABHISHEKKAUSHIK@GMAIL.COM	17.09.2026
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/836/2026	29-09-2026	TATA CAPITAL LTD VS CHANDELIYA CONSTRUCTIONS 85339	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	26.09.2026
9	**SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-09, w.e. 14.09.2026)**	CENTRAL	401	CS (COMM)	1036/2026	01-09-2026	SUREKHA DESIGNS PVT. LTD. VS NAVEEN KUMAR GUPTA	KAMAL GARG	9560570576	MAILKAMALGARG@GMAIL.COM	24-08-2026
			401	CS (COMM)	1037/2026	01-09-2026	SUREKHA DESIGNS PVT. LTD. VS NIKHIL KUMAR SONI	KAMAL GARG	9560570576	MAILKAMALGARG@GMAIL.COM	24-08-2026
			401	CS (COMM)	1038/2026	01-09-2026	SUREKHA DESINGS PVT. LTD. VS DARA SINGH	KAMAL GARG	9560570576	MAILKAMALGARG@GMAIL.COM	24-08-2026
			401	CS (COMM)	1040/2026	01-09-2026	M/S M.H. POLYMERS PVT. LTD. VS B K REXINE HOUSE				31-08-2026
			401	EXECUTION (COMM.)	421/2026	02-09-2026	RATTAN LAL THROUGH ITS FIRM M/S MAYUR ENTERPRISES VS NISCHAY CHAT WAL PROP OF MS NISCHAY POLYMERS		8527506427, 7042312792	LAWFIRM@UNSOLVEDLEGAL.COM	18-08-2026
			401	EXECUTION (COMM.)	422/2026	02-09-2026	SANDISK LLC VS THE CUSTOM SHOP AND ANR		9650682928	UNI TEDMARK@UNITEDANDUNITED.COM	31-08-2026
			401	CS (COMM)/	1048/2026	02-09-2026	NEERU MAHAJAN VS SAHREYAR AMIR	SACHIN MISHRA	9811966422	SACHIIIMISHRAI 9 82@GM AIL.COM	31-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			401	EXECUTION (COMM.)	427/2026	03-09-2026	ALKA GARG VS RITA SINGH	ANURAG KAUSHIK	9999334547	ANURAGKAUSHIKLEGAL@GMAIL.COM	30-08-2026
			401	CS (COMM)/	1053/2026	03-09-2026	DIVYESH INDIA COTTON GROUP THROUGH DIVYESH BHAGAT VS ASHISH BAJAJ PROPRIETOR OF PASSION CLOTHING INC	S.B. PANDEY	9313780408	SBPANDEY7@YAHOO.COM	01-09-2026
			401	OMP (I) (COMM.)	739/2026	07-09-2026	TATA CAPITAL LTD VS HAJARI LAL	DIXIT MEHTA	8556059335	ADV.MEHTADIXIT@GMAIL.COM	04-09-2026
			401	OMP (I) (COMM.)	740/2026	07-09-2026	TATA CAPITAL LTD VS MUKESH KUMAR SINGH	ANIL KR. HAJELAY	9810134489	HAJELAYLAWASSOCIATES@GMAIL.COM	04-09-2026
			401	CS (COMM)/	1065/2026	07-09-2026	STATE BANK OF INDIA VS RAJESH	SAURABH JAIN	8860141196	SAURABHADVOCATE.JAIN@GMAIL.COM	31-08-2026
			401	ARB. A. (COMM.)	11/2026	08-09-2026	REKHA SHARMA VS BAJAJ FINANCE LIMITED	SUNIL SEHRAWAT	9212190624	DELHILAWVERS76@GMAIL.COM	07-09-2026
			401	OMP (COMM.)	/90/2026	08-09-2026	OM CHOPRA ENTERPRISES VS GODREJ FINANCE LIMITED	SUNIL SEHRAWAT	9212190624	DELHILAWVERS76@GMAIL.COM	01-09-2026
			401	OMP (I) (COMM.)	745/2026	09-09-2026	TATA CAPITAL LTD. VS VIKAS	RAVINDRA NARAYAN SINGH	9868523230,	ADVRNARAYAN@GMAIL.COM	07-09-2026
			401	EXECUTION (COMM.)	434/2026	10-09-2026	STATE BANK OF INDIA VS SATISH KUMAR	PRABHAT KUMAR	9213239385	JATINSAPRA1312@GMAIL.COM	08-09-2026
			401	OMP (I) (COMM.)/	769/2026	15-09-2026	TATA CAPITAL LTD. VS SHIVAM INDOLIYA	KAUSHIK ASSOCIATES	8527982993	KAUSHIKASSOCIATES2000@GMAIL.COM	09-09-2026
			401	OMP (I) (COMM.)	770/2026	15-09-2026	TATA CAPITAL LTD. VS MAHESH JAKHAR	SUNIL SEHRAWAT	9212190624	DELHILAWVERS76@GMAIL.COM	10-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			401	EXECUTION (COMM.)/	444/2026	17-09-2026	STATE BANK OF INDIA VS SHIVAM GAHLOT	TIRATH LAL YADAV	9643228307		11-09-2026
			401	CS (COMM)	1113/2026	17-09-2026	MS TEKNODOME INDIA PVT LTD VS MS SOUVIK ENTERPRISE THROUGH ITS PROPRIETOR MRS TANMOYEE GANGULY	SUNIL SEHRAWAT	9212190624	DELHILAWVERS76@GMAIL.COM	09-09-2026
			401	CS (COMM)/	1117/2026	17-09-2026	BANK OF BARODA VS DHARAMPAL	SUNIL SEHRAWAT	9212190624	DELHILAWVERS76@GMAIL.COM	09-09-2026
			401	OMP (I) (COMM.)/	796/2026	19-09-2026	TATA CAPITAL LTD VS ADHINAYAK PROJECTS PRIVATE LTD	SUNIL SEHRAWAT	9212190624	DELHILAWVERS76@GMAIL.COM	17-09-2026
			401	OMP (I) (COMM.)/	797/2026	19-09-2026	TATA CAPITAL LTD VS AMIT KUMAR BARI	SUNIL SEHRAWAT	9212190624	DELHILAWVERS76@GMAIL.COM	17-09-2026
			401	OMP (I) (COMM.)/	798/2026	19-09-2026	TATA CAPITAL LTD VS HARIOM KUMAR	SUNIL SEHRAWAT	9212190624	DELHILAWVERS76@GMAIL.COM	17-09-2026
			401	OMP (I) (COMM.)/	799/2026	19-09-2026	TATA CAPITAL LTD VS PRATAP SINGH	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	17-09-2026
			401	CS (COMM)/	1143/2026	22-09-2026	CANARA BANK VS SONIA PROP OF MAHA LUXMI ENTERPRISES	KARMVEER	9891396019	KARMVEER@LEXANALYTICO.COM	17-09-2026
			401	CS (COMM)/	1145/2026	22-09-2026	CANARA BANK VS BHARTI BHEL	SHAILENDER SINGH SISODIA	8130237770	SHAILENDER.SISODIA@GMAIL.COM	17-09-2026
			401	CS (COMM)/	1147/2026	22-09-2026	GULSHAN SHARMA VS ABHISHEK KUMAR JAIN	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17-09-2026
			401	CS (COMM)/	1153/2026	23-09-2026	SURINDER KAUR AND ANR VS NEELAM RANI AND ANR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	10-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			401	EXECUTION (COMM.)/	454/2026	26-09-2026	SAFEART INDUSTRIES PRIVATE LIMITED VS ANIL KUMAR CHAPLOT PROPRIETOR OF SHREE RISHABH LAMINATES	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	19-09-2026
			401	OMP (I) (COMM.)/	825/2026	26-09-2026	AXIS BANK LTD VS CHOTI DEVI	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	27-08-2026
			401	CS (COMM)	/1169/2026	26-09-2026	AMIT JAIN VS NKK FABRICS OPC PRIVATE LIMITED	RAJIV B. SAMAIYAR	9811343911	RBSAMAIYAR.ADV@GMAIL.COM	23-09-2026
			401	EXECUTION (COMM.)/	455/2026	28-09-2026	MS PUJA CONSTRUCTION COMPANY VS MUNICIPAL CORPORATION OF DELHI	RAJIV B. SAMAIYAR	9811343911	RBSAMAIYAR.ADV@GMAIL.COM	26-09-2026
			401	CS (COMM)/	1179/2026	28-09-2026	NEW AGE INERTNATIONAL PVT LTD VS OSWAL PRINTERS AND PUBLISHERS PVT LTD THROUGH ITS DIRECTOR MR MUKESH JAIN	S. B. PANDEY	9313780408	SBPANDEY7@YAHOO.COM	25-09-2026
			401	OMP (I) (COMM.)/	830/2026	29-09-2026	TATA CAPITAL LTD VS CHANDELIYA CONSTRUCTIONS 40836	VIKAS YADAV	9891366891ADV.VIKASYADAV2@GMAIL.COM		26-09-2026
			401	CS (COMM)/	1180/2026	29-09-2026	SUPER CASSETTES INDUSTRIES PVT. LTD. VS REVERE GROUP LIMITED	U K SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	26-09-2026
			401	CS (COMM)/	1181/2026	29-09-2026	TRUSTLENDERS CAP. PVT.LTD. VS INDRJEET SINGH	AMRENDRA KUMAR	9871040589	TNDOLEXLAW@GMATL.COM	26-09-2026
			401	CS (COMM)/	1182/2026	29-09-2026	B D GUPTA AND SONS PVT LTD VS ENN KAY HEAVY CONSTRUCTION PVT LTD	PRASHANT DIWAN	9811937371	ADVDIWANS@GMAIL.COM	17-09-2026
			401	CS (COMM)/	1183/2026	29-09-2026	SEEMA AGGARWAL VS HARSHIT GUPTA	SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	28-09-2026
			401	EXECUTION (COMM.)/	458/2026	30-09-2026	STANDARD CHARTERED BANK VS NAND KISHORE PATNI	GOURAV KOCHAR	9810940055		24-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			401	CS (COMM)/	1191/2026	30-09-2026	BANK OF INDIA VS AMANDEEP CHAUHAN PROPRIETOR OF GARV DRY FRUITS	SUNIL SEHRAWAT	9212190624	DELHILAWVERS76@GMAIL.COM	26-09-2026
			401	CS (COMM)/	1194/2026	30-09-2026	NIRMAL KUMAR JAIN PROPRIETOR MS JAIN ABHUSHAN BHANDAR AND ANR VS SM JEWELLERS	SANJAY CHAUHAN	9717496117		28-09-2026
10	**SH. NARESH KUMAR MALHOTRA/SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-10, w.e. 14.09.2026)**	CENTRAL	COURT ROOM 402	ARBITRATION	OMP(COMM)/85/2026	01-09-2026	SUNWORLD RESIDENCY VS PARTHA CHATTERJEE	ANSHUM JAIN	9891489740	JAIN.ANSHUM@GMAIL.COM	NA
			COURT ROOM 402	CIVIL	CS(COMM)/1039/2026	01-09-2025	AJAY SHARMA VS SANJAY GOEL	RAJAT GUPTA	8178540999	ADVOCATERAJAT.LEGAL@GMAIL .COM	12-08-2026
			COURT ROOM 402	CIVIL	CS(COMM)/1051/2026	02-09-2026	INDIAN FAB VS AJEEM	SIDDHANT BANGA	9999369931	SIDDHANT BANGA04@GMAIL.COM	22-08-2026
			COURT ROOM 402	ARBITRATION	OMP(1)(COMM)/733/2026	02-09-2025	TATA CAPITA VS M/S ANEXA HOM APPLIANCES	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	NA
			COURT ROOM 402	MISC. APPLICATION	MISC DJ/557/2026	03-09-2026	GOYAL & GOEL STAINLESS STEEL VS SUPERFLOW ENGINEERING	NITIN MITTAL	9811191761	MITTAL782004@YAHOO.CO.IN	NA
			COURT ROOM 402	CIVIL	CS(COMM)/1057/2026	03-09-2026	GOPI CHAND VS ROHIT GUPTA	JAI RAM GARG	9811033341	ADYVJAIRAM9@GMAIL.COM	31-08-2026
			COURT ROOM 402	EXECUTION	EX(COMM)/426/2026	03-09-2026	MITHLESH BHAGAT VS OPTIMUM	ANIL KUMAR HAJELAY	9910985431	HAJELAYLAWASSOCIATES@GMAIL.COM	NA
			COURT ROOM 402	CIVIL	CS (COMM)/1085/2026	09-09-2026	BANK OF BARODA VS ANJU SAWHNEY	RAJNISH KUMAR BANYAL	9810872353	RAJNISH-122@YAHOO.COM	14-08-2026
			COURT ROOM 402	CIVIL	CS (COMM)/1080/2026	09-09-2026	ARYA PRADESHIK PRATINIDHI SABHA VS SHRI ASHOK KUMAR	RAJNI CHAUHAN	9811311082	ADOCATERAJNICHAU@YAHOO.COM	01-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 402	CIVIL	CS (COMM)/1078/2026	09-09-2026	STATE BANK OF INDIA VS LAXMI	R.N SINGH	9868523230	ADVRNARAYAN@GMAIL.COM	13-08-2026
			COURT ROOM 402	CIVIL	CS (COMM)/1079/2026	09-09-2026	SATISH GUPTA VS SWATI CHAHAL	NIKHIL KHANDELWAL	9971031557	NIKHIL9221@GMAIL.COM	17-07-2026
			COURT ROOM 402	CIVIL	CS (COMM)/1092/2026	10-09-2026	SANJAY MALHOTRA VS RAMESH CHAND VERMA HARI OM	RAJESH BHATIA	9811331125	RBHATIA_ADVOCATE@YAHOO.COM	24-08-2026
			COURT ROOM 402	CIVIL	CS (COMM)/1093/2026	10-09-2026	MEHAK VS M/S I AND S BUILTECH PVT LTD	MANU SISODIA	9810019309	MANUSISODIA77@GMAIL.COM	03-09-2026
			COURT ROOM 402	ARBITRATION	OMP (I) (COMM)/754/2026	10-09-2026	TATA CAPITAL LTD VS MOHD FAHEEM	SUNUL SEHEAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	NA
			COURT ROOM 402	ARBITRATION	OMP (I) (COMM)/755/2026	10-09-2026	GHANSHYAM INTERNATIONAL THROUGH PROPRIETOR VS VASTU FINSERVE INDIA PVT LTD	A K BHARDWAJ	9555449294	ADOVOCATEAKBHARDWAJ@GMAIL.COM	NA
			COURT ROOM 402	CIVIL	CS (COMM)/1109/2026	16-09-2026	ABC TRANSPORT COMPANY PVT LTD VS ABC AIR AND ROAD CARRIERS	RAVINDRA NARAYAN SINGH	9833947824	GLSLAWOFFICES@GMAIL.COM	08-09-2026
			COURT ROOM 402	CIVIL	CS (COMM)/1141/2026	22-09-2026	GAURAV GUPTA VS AKHIL GUPTA	ATUL RATHI	9810540219	ATULGNRATHI@HOTMAIL.COM	07-09-2026
			COURT ROOM 402	EXECUTION	EXECUTION (COMM)/452/2026	25-09-2026	STANDARD CHARTERED BANK VS ASIAN AGENCIES	ADDTYA KAPOOR	9044888880	ADDTYA.KAPOOR.ERUDITELEGAL.ASIA	NA
			COURT ROOM 402	CIVIL	CS (COMM)/1173/2026	26-09-2026	BANK OF INDIA VS CHANDRIKA SINHA	V.P. TIWARI	9990182901	VPTIWARIADVOCATE@GMAIL.COM	23-09-2026
			COURT ROOM 402	CIVIL	CS (COMM)/1172/2026	26-09-2026	BANK OF INDIA VS NISHCHAY CHAUDHARY	SUNIL SEHRAWAT	9990182901	VPTIWARIADVOCATE@GMAIL.COM	23-09-2026

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			COURT ROOM 402	MISC APPLICATION	MISC DJ/613/2026	28-09-2026	ACHLA SABHARWAL VS MH-ONE TV NETWORK P LTD	ANKIT BHARDWAJ	8882482893	OFFICE@ADLO.IN	NA

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
11	MS. MANJUSHA WADHWA/SH, ASHUTOSH KUMAR, , DISTRICT JUDGE (COMMERCIAL COURT)-01	WEST	201	CS	CS (COMM)/833/2026	01-09-2026	BRAJESH KUMAR KHURANA VS M/S ROCKET FOODS	LALIT SHARMA(P),	9971040514	LMSADV01@GMAIL.COM	31-08-2026
				CS	CS (COMM)/840/2026	01-09-2026	PNG ASIA VS ATOM CORPORATION	HIMANSHU DHAWAN(P),	9999309227	CONTACT@UTKIISHTHALAW.COM	27-08-2026
				CS	CS (COMM)/841/2026	01-09-2026	M/S BRIGHT POLY PACK VS AJAY KUMAR JAINER PROP OF M/S JAINER AGRO INDUSTRIES	GULAB CHANDRA YADAV(P),	9355797977	ADVOCATEGCYADAV@.GMAIL.COM	25-08-2026
				CS	CS (COMM)/842/2026	01-09-2026	M/S U S SALES AGENCY VS SHISHIR DUA PROP OF M/S GK ELECTRONICS	AVINASH KUMAR TYAGI(P),	9899327537	AVINASHTYAGI1@YAHOO.COM	24-08-2026
				CS	CS (COMM)/843/2026	01-09-2026	VINTAGE CREDIT AND LEASING PVT LTD VS BALJEET KAUR PAHWA AND ORS	GAURAV MALHOTRA(P),	9997797229	MALHOTRA_GAURAV1976@YAHOO.CO.IN	25-08-2026
				CS	CS (COMM)/845/2026	01-09-2026	M/S FIRST IMPRESSION CORPORATE SERVICES PRIVATE LIMITED VS M/S READ AND RISE GRAPHICS PRIVATE LIMITED	SACHIN DHAMIJA(P),	9971755433	INFO@LEGALTEAMINDIA.IN	24-08-2026
				OMP (I)	OMP (I) (COMM)/1437/2026	01-09-2026	VINAY SHARMA AND ANR VS M/S KIAASA RETAIL LIMITED	HARSHBIR SINGH KOHLI(P),	9810658944	ADVOCATEHSKOHLI@GMAIL.COM	31-08-2026
				OMP (I)	OMP (I) (COMM)/1438/2026	01-09-2026	SHRIRAM FINANCE LTD VS RASHID	MANOJ KUMAR(P),	9811133644	MANOJK.ADV @GMAIL.COM	27-08-2026
				OMP (I)	OMP (I) (COMM)/1439/2026	01-09-2026	YES BANK LTD VS RAJEEV ARORA	ADV. LALIT PANDEY(P),	9555861211	LALITPANDEYADVASSOCIATES@GMAIL.COM	29-08-2026
				OMP (I)	OMP (I) (COMM)/1440/2026	01-09-2026	YES BANK LTD VS MOHD SADDAM	ADV. LALIT PANDEY(P),	9555861211	LALITPANDEYADVASSOCIATES@GMAIL.COM	29-08-2026
				OMP (I)	OMP (I) (COMM)/1441/2026	01-09-2026	YES BANK LTD VS ISMR LOGISTICS PVT LTD	ADV. LALIT PANDEY(P),	9555861211	LALITPANDEYADVASSOCIATES@GMAIL.COM	29-08-2026
				OMP (I)	OMP (I) (COMM)/1460/2026	02-09-2026	YES BANK LTD VS VED PAL GIRI	ADV. LALIT PANDEY(P),	9555861211	LALITPANDEYADVASSOCIATES@GMAIL.COM	31-08-2026
				OMP (I)	OMP (I) (COMM)/1462/2026	02-09-2026	YES BANK LTD VS NAIM NAIM	ADV. LALIT PANDEY(P),	9555861211	LALITPANDEYADVASSOCIATES@GMAIL.COM	31-08-2026
				OMP (I)	OMP (I) (COMM)/1463/2026	02-09-2026	YES BANK LTD VS MAHESH KUMAR	SANJEEV PATHAK(P),	8285002845	LITIGATION@SRCSLEGAL.COM	31-08-2026
				CS	CS (COMM)/856/2026	02-09-2026	STATE BANK OF INDIA VS SUSHEEL	MANOJ PANDEY(P),	8130506139	ADVPANDEYMANOJ@GMAIL.COM	31-08-2026
				CS	CS (COMM)/857/2026	02-09-2026	STATE BANK OF INDIA VS SARLA	MANOJ PANDEY(P),	8130506139	ADVPANDEYMANOJ@GMAIL.COM	31-08-2026

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				CS	CS (COMM)/855/2026	02-09-2026	M/S FIRST IMPRESSION CORPORATE SERVICES PRIVATE LIMITED VS MS LEVROS EDUTECH BOOKS PRIVATE LIMITED	SACHIN DHAMIJA(P),	9971755433	INFO@LEGALTEAMINDIA.COM	29-08-2026
				OMP (I)	OMP (I) (COMM)/1489/2026	03-09-2026	YES BANK LTD VS ABHISHEK HANOK POTARLAWAR	SANJEEV PATHAK(P),	8285002845	LITIGATION@SRCSLEGAL.COM	29-08-2026
				OMP (I)	OMP (I) (COMM)/1491/2026	03-09-2026	YES BANK LTD VS YASH THAKUR	SANJEEV PATHAK(P),	8285002845	LITIGATION@SRCSLEGAL.COM	29-08-2026
				OMP (I)	OMP (I) (COMM)/1492/2026	03-09-2026	AXIS BANK LTD VS MONIKA SOROUT	ADV DHEERAJ(P),	9131975373	ADVAKASHPRATAPSINGH@GMAIL.COM	29-08-2026
				OMP (I)	OMP (I) (COMM)/1490/2026	03-09-2026	YES BANK LTD VS MOHSHINA MOHSHINA	SANJEEV PATHAK(P),	8285002845	LITIGATION@SRCSLEGAL.COM	29-08-2026
				CS	CS (COMM)/873/2026	05-09-2026	MS ENTERPRISES THROUGH ITS PROPRIETOR AND ANR VS PAKIZA SALE THROUGH ITS PROPRIETOR AND ANR	SACHIN UPADHYAY(P),	9654083085	UPADHYAYLAWCHAMBERS1@GMAIL.COM	03-09-2026
				OMP (I)	OMP (I) (COMM)/1494/2026	05-09-2026	TSC FINSERV PRIVATE LIMITED VS GM CARS AND ORS	ADV. LALIT PANDEY(P),	9555861211	LALITPANDEYADVASSOCIATES@GMAIL.COM	03-09-2026
				CS	CS (COMM)/874/2026	05-09-2026	M/S MADURA ORTHOSURGE PVT LTD VS M/S MEDICAVENIR SARL	ASHISH MAKHIJA(P),	9891056969	ASSISTANCE.PRAGMATICLITFIRM@GMAIL.COM	02-09-2026
				OMP (I)	OMP (I) (COMM)/1503/2026	07-09-2026	AXIS BANK LTD VS PAL SINGH	ADV DHEERAJ(P),	9131975373	ADVAKASHPRATAPSINGH@GMAIL.COM	05-09-2026
				CS	CS (COMM)/879/2026	07-09-2026	PUNJAB NATIONAL BANK VS SANDEEP ARORA PROPRIETOR OF M/S ARORA ENTERPRISE	PARAS AGGARWAL(P),	9810600656	PARASAGGARWALADV@GMAIL.COM	04-09-2026
				OMP (I)	OMP (I) (COMM)/1504/2026	07-09-2026	YES BANK LTD VS SANJEEV KUMAR	ADV. LALIT PANDEY(P),	9555861211	LALITPANDEYADVASSOCIATES@GMAIL.COM	05-09-2026
				OMP (I)	OMP (I) (COMM)/1507/2026	08-09-2026	SHRIRAM FINANCE LTD VS PAWAN KUMAR SHARMA	MANOJ KUMAR(P),	9811133644	MANOJK.ADV @GMAIL.COM	06-09-2026
				OMP (I)	OMP (I) (COMM)/1508/2026	08-09-2026	SHRIRAM FINANCE LTD VS MAHESH KUMAR	MANOJ KUMAR(P),	9811133644	MANOJK.ADV @GMAIL.COM	06-09-2026
				CS	CS (COMM)/887/2026	09-09-2026	NIKUNJ WOODS PVT LTD VS LALA SINGH M/S SHREE RAM TRADERS	ANIRUDH GUPTA(P),	9811993041	MAIL@ANIRUDHGUPTA.CO.IN	08-09-2026
				CS	CS (COMM)/886/2026	09-09-2026	RAKESH GARG VS APEX INFRA ENGINEERING PVT LTD	RAJEEV JHA(P),	9873921590	RAJEEVJHA2004@YAHOO.CO.IN	08-09-2026
				CS	CS (COMM)/890/2026	10-09-2026	HARIOM AGGARWAL PROPRIETOR OF M/S OM STEEL TRADERS VS WELKIN INDIA INCORPORATES THROUGH ITS PARTNERS	MAMTA SARNA(P),	9716948836	SUMITSAMA@GMAIL.COM	09-09-2026

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				CS	CS (COMM)/891/2026	10-09-2026	M/S MAX STAR APPLIANCE LTD VS MOHD ASIF PROPRIETOR OF M/S MODERN SALES AND SERVICE	RAHUL MANGLA(P),	9899969669	LITIGATION@RAHULMANGLA.COM	08-09-2026
				CS	CS (COMM)/892/2026	10-09-2026	MAX STAR APPLIANCE LTD VS PAWAN KUMAR SOM PROPRIETOR OF M/S PRITHVI ENTERPRISES	RAHUL MANGLA(P),	9899969669	LITIGATION@RAHULMANGLA.COM	08-09-2026
				CS	CS (COMM)/893/2026	10-09-2026	RUTVIJ DALAL AND ANR VS MORSKAP HEALTHCARE LLP THROUGH ITS PARTNERS AND ORS	ASHOK KUMAR SINGH(P),	9810515155	OFFICE@AEGISLEGALLLP.COM	08-09-2026
				CS	CS (COMM)/894/2026	10-09-2026	KUSUM CHAUHAN PROP M/S LOTUS FEET CREATIONS VS M/S NUTRI GOOD SCIENCE PVT LTD AND ANR	AMIT KUMAR(P),	9811217093	ADV.DURGESHGUPTA.@GMAIL.COM	09-09-2026
				CS	CS (COMM)/904/2026	15-09-2026	CANARA BANK VS JAGJIT SINGH YADAV PROPRIETOR OF M/S FITNESS FOREVER	SUMIT VIRMANI(P),	9873245548	VIRMANILAWCO@GMAIL.COM	14-09-2026
				CS	CS (COMM)/905/2026	15-09-2026	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS AKSHAY DAS PROPRIETOR OF M/S DAS SHOE STORE	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	10-09-2026
				OMP (I)	OMP (I) (COMM)/1524/2026	15-09-2026	VIVRITI CAPITAL LIMITED VS NAJMA	ADV. LALIT PANDEY(P),	9555861211	LALITPANDEYADVASSOCIATES@GMAIL.COM	12-09-2026
				OMP (I)	OMP (I) (COMM)/1525/2026	15-09-2026	VIVRITI CAPITAL LIMITED VS LALIT KUMAR	ADV. LALIT PANDEY(P),	9555861211	LALITPANDEYADVASSOCIATES@GMAIL.COM	12-09-2026
				OMP (I)	OMP (I) (COMM)/1526/2026	15-09-2026	VIVRITI CAPITAL LIMITED VS DEVRAJ RANA	ADV. LALIT PANDEY(P),	9555861211	LALITPANDEYADVASSOCIATES@GMAIL.COM	12-09-2026
				CS	CS (COMM)/909/2026	16-09-2026	UNION BANK OF INDIA VS SONU PROP M/S SONU DAIRY AND ANR	KAMALJIT SINGH RANOT(P),	9890410729	KAMALJITSINGHRANOL@GMAIL.COM	15-09-2026
				CS	CS (COMM)/910/2026	16-09-2026	BHARAT LALWANI CARE OF LALWANI SUITS AND SAREES VS ARUN KUMAR AND ANR	AJAY FATYAL	9212193958	ADV.FATYAL.AJAY@GMAIL.COM	15-09-2026
				CS	CS (COMM)/907/2026	16-09-2026	DELHIVERY LIMITED VS ASAHI INDIA GLASS LIMITED	NAMAN JOSHI(P),	9953785515	OFFICE@NJLA W.IN	14-09-2026
				CS	CS (COMM)/908/2026	16-09-2026	SOHAN SINGH AND SONS AND ANR VS M/S GINOX CONCEPTS PVT LTD	MUKESH KUMAR GAUTAM(P),	8882753694	INDRMOHAN@GMAIL.COM	15-09-2026
				OMP (I)	OMP (I) (COMM)/1546/2026	18-09-2026	YES BANK LTD VS POOJA BHAGWAN SINGH	SANJEEV PATHAK(P),	8285002845	LITIGATION@SRCSLEGAL.COM	16-09-2026
				CS	CS (COMM)/924/2026	18-09-2026	SHANKER PLASTICS VS KHERA FOODS BEVERAGES PVT LTD	MEHUL GUPTA(P),	9899613344	MEHULGUPTA123@GMAIL.COM	15-09-2026
				OMP (I)	OMP (I) (COMM)/1545/2026	18-09-2026	IDFC FIRST BANK LTD VS BEERPAL MUKAT	SANJEEV PATHAK(P),	8285002845	LITIGATION@SRCSLEGAL.COM	16-09-2026

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				CS	CS (COMM)/925/2026	18-09-2026	SUNIL GUPTA VS SHEARLING SKINS PVT LTD	UDIT GUPTA(P),	9999829858	OFFICE.MERAKILEGAL@GMAIL.COM	16-09-2026
				OMP (I)	OMP (I) (COMM)/1555/2026	19-09-2026	YES BANK LTD VS SATENDER SONI	SANJEEV PATHAK(P),	8285002845	LITIGATION@SRCSLEGAL.COM	18-09-2026
				CS	CS (COMM)/926/2026	19-09-2026	VARUN VARSHNEY PROPRIETOR OF M/S HIYA HARDWARE AND LOCKS VS WOODOFA LIFESTYLE PVT LTD	MADHUR ARORA(P),	9711022330	MADHURARORAADV@GMAIL.COM	17-09-2026
				OMP (I)	OMP (I) (COMM)/1553/2026	19-09-2026	YES BANK LTD VS ASIF ALI RAZA	SANJEEV PATHAK(P),	8285002845	LITIGATION@SRCSLEGAL.COM	18-09-2026
				OMP (I)	OMP (I) (COMM)/1554/2026	19-09-2026	YES BANK LTD VS HARI CHOUDHARY AND ANR	SANJEEV PATHAK(P),	8285002845	LITIGATION@SRCSLEGAL.COM	18-09-2026
				CS	CS (COMM)/940/2026	22-09-2026	UNION BANK OF INDIA VS NIRMALA DEVI PROP OF M/S AASTHA AGENCIES	ALOK KUMAR(P),	9911000126	ALOK.APV2001 @GMATL.COM	18-09-2026
				CS	CS (COMM)/952/2026	23-09-2026	STATE BANK OF INDIA VS ANKIT PAL	KRISHNA KR SHARMA(P),	9958891040	ADVKRISHNA1411@GMAIL.COM	22-09-2026
				CS	CS (COMM)/971/2026	25-09-2026	SAMPAT SINGH PROP OF M/S KARAN ENTERPRISES VS VARUN SHARMA PROP OF VS MARKETING	AMIT KUMAR MEENA(P),	8376988976	SANDEEP05RAGHUVANSHI@GMAIL.COM	23-09-2026
				OMP (I)	OMP (I) (COMM)/1576/2026	26-09-2026	TSC FINSERV PRIVATE LIMITED VS RITIKA MOTORS AND ORS	ADV. LALIT PANDEY(P),	9555861211	LALITPANDEYADVASSOCIATES@GMAIL.COM	24-09-2026
				CS	CS (COMM)/986/2026	29-09-2026	INDIAN BANK VS M/S KARNI TRADERS PROP PURSHOTTAM PAREEK AND ANR	VANDANA BHATIA(P),	9810092257	BHATIAAND COMPANY171@GMAIL.COM	28-09-2026
				CS	CS (COMM)/991/2026	30-09-2026	CANARA BANK VS SUNIL SINGH PROP-M/S SAI ENTERPRISES	CHITRA MALHOTRA(P),	9212888057	CHITRAMALHOTRASOBTI@GMAIL.COM	28-09-2026

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12	MS. RAJ RANI GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	209	CS(COMM)	835/2026	01.09.2026	AIRFORM SHOES VS. IMRAN	PREM GARG	8860844670	PREMGARG.LEGAL@YAHOO.COM	01.09.2026
				CS(COMM)	836/2026	01.09.2026	RAKESH RAJORA VS. NAGESH SHRAMA	ARVIND KUMAR	9999415322	ARVINDADVOCATE770@GMAIL.OM	01.09.2026
				OMP(I)/COMM	1442/2026	01.09.2026	YES BANK VS. SURENDER	LALIT PANDEY	8130383143	LALITPANDEYADVASSOCIATS@GMAIL.COM	01.09.2026
				OMP(I)/COMM	1443/2026	01.09.2026	YES BANK VS. SHYAM CONSTRUCTION	LALIT PANDEY	8130383143	LALITPANDEYADVASSOCIATS@GMAIL.COM	01.09.2026
				OMP(I)/COMM	1444/2026	01.09.2026	YES BANK VS. AMIT KUMAR TYAGI	LALIT PANDEY	8130383143	LALITPANDEYADVASSOCIATS@GMAIL.COM	01.09.2026
				OMP(I)/COMM	1445/2026	01.09.2026	YES BANK VS. REKHA UMESH	LALIT PANDEY	8130383143	LALITPANDEYADVASSOCIATS@GMAIL.COM	01.09.2026
				OMP(I)/(COMM)	1446/2026	01.09.2026	YES BANK VS. NAINA CHAUHAN	LALIT PANDEY	8130383143	LALITPANDEYADVASSOCIATS@GMAIL.COM	01.09.2026
				MISC. DJ	973/2026	01.09.2026	STATE BANK OF INDIA VS. ISTAK	A.K. ROUT	9810654321	AKROUTADVOCATE@GMAIL.COM	01.09.2026
				CS(COMM)	854/2026	02.09.2026	AMRIT SEAIR EXPRESS PVT LTD VS. BALAJI NATURALS PRODCUTS	SANJEEV KUMAR KOWAL	9350730425	INFO@VENIRELEX.COM	02.09.2026
				OMP(I)/(COMM)	1457/2026	02.09.2026	YES BANK VS. SURESH GUPTA	LALIT PANDEY	8130383143	LALITPANDEYADVASSOCIATS@GMAIL.COM	02.09.2026
				OMP(I)/(COMM)	1458/2026	02.09.2026	AXIS BANK VS. HANSRAJ	LALIT PANDEY	8130383143	LALITPANDEYADVASSOCIATS@GMAIL.COM	02.09.2026
				OMP(I)/(COMM)	1459/2026	02.09.2026	YES BANK VS. RAHUL	LALIT PANDEY	8130383143	LALITPANDEYADVASSOCIATS@GMAIL.COM	02.09.2026
				CS(COMM)	861/2026	03.09.2026	HARE KRISHNA ENTERPIRSES VS. EMPIRE SPICES AND FOOD LTD	BHAVIK KOHLI	9911133838	KASELADDER@GMAIL.COM	03.09.2026
				CS(COMM)	862/2026	03.09.2026	MITTAL CHEMPLAST PVT LTD VS. SHANTA HOSIERY PVT LTD	SUDARSHAN KUMAR SHARMA	9958448208	SUDARSHANSHARMA.ADV@GMAIL.COM	03.09.2026
				OMP(I)/(COMM)	1476/2026	03.09.2026	IDFC FIRST BANK VS. ABHA LOGISTIC	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	03.09.2026
				OMP(I)/(COMM)	1477/2026	03.09.2026	IDFC FIRST BANK VS. DEEPAK SAINI	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	03.09.2026

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				OMP(I)/(COMM)	1478/2026	03.09.2026	YES BANK VS. GAURAV KALTTAR SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	03.09.2026
				OMP(I)/(COMM)	1479/2026	03.09.2026	YES BANK VS. MOHD JAHID	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	03.09.2026
				CS(COMM)	871/2026	05.09.2026	FUJIYAMA POWER SYSTES LTD VS. AJAY KUMAR	ANANT RAO	9873385561	SHYAMPHOOLBHATI@GMAIL.COM	05.09.2026
				CS(COMM)	877/2026	07.09.2026	PUNJAB NATIONAL BANK VS. JASPREET SINGH OBEROI	MUKESH KUMAR	9810600656	PARASAGARWALADV@GMAIL.COM	07.09.2026
				CS(COMM)	879/2026	07.09.2026	SANJAY JAIN VS. PRAKASH BHIMSINGH RAJPUT	NITIN MITTAL	981188839	MITTAL782004@YAHOO.CO.IN	07.09.2026
				CS(COMM)	884/2026	08.09.2026	OM LOGISTICS VS. QUBA ARCHITECTURAL PRODUCTS PVT LTD	ARUN AGGARWAL	9810163624	ADVOCATEARUN23@GMAIL.COM	08.09.2026
				OMP(I)/COMM	1509/2026	08.09.2026	SHRIRAM FIANANCE VS. ASIF ALI	MANOJ KUMAR	9811133644	MANOJ.ADV@GMAIL.COM	08.09.2026
				CS(COMM)	888/2026	09.09.2026	SUPERITRADE INFOTECH PVT LTD VS. ADCANOPUS DIGITAL MEDIA PVT LTD	PRAMOD AGARWAL	9810682372	SHEKHAWATILEGAL@YAHOO.IN	09.09.2026
				CS(COMM)	889/2026	09.09.2026	ODITI APPLIANCES PVT LTD VS. ASHOK ABHIMANYULAL HARWANI	AMIT DHANKHAR	9911591774		09.09.2026
				OMP(I)/COMM	1512/2026	09.09.2026	ORIX LEASINGAND FINANCE SERVICE INDIA VS. NELLURU DHARMARAJU DINESH	ABID AHMAD	9213142242	ABIDAHMADADVOCATE@GMAIL.COM	09.09.226
				OMP(I)/COMM	1518/2026	14.09.2026	YES BANK VS. RAJVBIR SINGH	SACHIN KATYAL	011-26211488	LEGAL@KATYALASSOCIATES.COM	14.09.2026
				OMP(I)/(COMM)	1519/2026	14.09.2026	YES BANK VS. PRABHANSHU SHEKHAR	SACHIN KATYAL	011-26211488	LEGAL@KATYALASSOCIATES.COM	14.09.2026
				OMP(I)/COMM	1520/2026	14.09.2026	YES BANK VS. MOHD. SALEEM	SACHIN KATYAL	011-26211488	LEGAL@KATYALASSOCIATES.COM	14.09.2026
				OMP(I)/COMM	1521/2026	14.09.2026	YES BANK VS. RAJ SINGH	SACHIN KATYAL	011-26211488	LEGAL@KATYALASSOCIATES.COM	14.09.2026
				CS(COMM)	900/2026	14.09.2026	HAIR MASTES SALON VS. HAIR MASTER LUXURY SALON	PARAS JAIN	9899907794	ADVOCATE@PARAS52@GMAIL.COM	14.09.2026
				CS(COMM)	901/2026	14.09.2026	HAIR MASTES SALON VS. HM UNISEX SALON	PARAS JAIN	9899907794	ADVOCATE@PARAS52@GMAIL.COM	14.09.2026

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				OMP(I)/(COMM)	1523/2026	15.09.2026	TSC FINSERV PVT LTD VS. SHIV MOTORS	LALIT PANDEY	8130383143	LALITPANDEYADVASSOCIATS@GMAIL.COM	15.09.2026
				OMP(I)/COMM	1530/2026	16.09.2026	SHIVALIK SMALL FINANCE BANK LTD VS. PRAMOD	LALIT PANDEY	8130383143	LALITPANDEYADVASSOCIATS@GMAIL.COM	16.09.2026
				CS(COMM)	928/2026	19.09.2026	SHRIKANT PUROHIT VS. AJAY KUMAR JHA	PARVINDRA SHRAMA	9811908944	SHARMABABLU001@YAHOOO.CO.IN	19.09.2026
				CS(COMM)	929/2026	19.09.2026	VIN POLY MANUFACTURING LLP VS. SUNITA ARORA	ISHITA SEHGAL	9990878732	ISHITASEHGAL7@GMAIL.COM	19.09.2026
				OMP(I)/(COMM)	1556/2026	19.09.2026	YES BANK VS. SANJEEV KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	19.09.2026
				OMP(I)/(COMM)	1557/2026	19.09.2026	YES BANK VS. POONAM RAM SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	19.09.2026
				OMP(I)/(COMM)	1558/2026	19.09.2026	YES BANK VS. YADAV GOODS CARRIER	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	19.09.2026
				CS(COMM)	983/2026	28.09.2026	STATE BANK OF INDIA VS. ASHOK SONAVANE	S.SOOD	9811786067	MSSOODADVOCATE@GMAIL.COM	28.09.2026
				CS(COMM)	988/2026	29.09.2026	MULTI CREDIT PVT LTD VS. MATRIX INDIA	HARKIRAT SAHNEY	9810000381	HARKIRATS@HOTMAIL.COM	29.09.2026
				CS(COMM)	992/2026	30.09.2026	CANARA BANK VS. AMIT SINGH	CHITRA MALHOTRA	9212888057	CHITRAMALHOTRASOBTI@GMAIL.COM	30.09.2026
				OMP(I)(COMM)	1582/2026	30.09.2026	PIRAMAL FINANCER LTD VS. JASLEEN KAUR	MUKUND KR JHA	7352829959	ADVMUKUNDJHA73@GMAIL.COM	30.09.2026
13	**SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03**	WEST	209		CS (COMM)/848/2026	01-09-2026	MS D R INTERNATIONAL PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE SH RAJIV TANEJA VS MS KRISHNA MARUTI PVT LTD THROUGH ITS MANAGING DIRECTOR DIRECTORS	JOGESH GUPTA(P),	9818085900	-	31-08-2026
					CS (COMM)/850/2026	01-09-2026	HARRISH KUMAR SAKKARWAL VS FOOT CARE THROUGH MR SATYAPRAKASH SINGH	MANOJ KUMAR BHAGAT(P),	9868726388	MANOJLEGAL12@GMAIL.COM	31-08-2026
					CS (COMM)/847/2026	01-09-2026	PINNACLE POLYMERS PVT LTD VS SUSHIL KUMAR GARG PROPRIETOR OF M S KRISHNA TRADERS	KUSHAGRA BANSAL(P),	9999448797	KUSHAGRABANSAL@AKASSOCIATES.ORG.IN	31-08-2026
					CS (COMM)/849/2026	01-09-2026	ISHAN SNACKS AND NAMKIN PRIVATE LIMITED VS AFP MANUFACTURING CO PRIVATE LIMITED	ASHOK GOEL(P),	9873815146	IP@ASHOKALAW.COM	31-08-2026
					EXCOMM - AWARD BY ARB COMM/134/2026	01-09-2026	UGRO CAPITAL LTD VS OM MARKETING	BALRAJ GAUTAM(P),			31-08-2026

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					CS (COMM)/859/2026	02-09-2026	TARUN GOYAL VS DLF URBAN PRIVATE LIMITED	ANKUR SINGHAL(P),	9811126091	ANKURSINGHALADCOCATE@GMAIL.COM	01-09-2026
					CS (COMM)/858/2026	02-09-2026	TARUN GOYAL VS DLF URBAN PRIVATE LIMITED	ANKUR SINGHAL(P),	9811126091	ANKURSINGHALADCOCATE@GMAIL.COM	01-09-2026
					OMP MISC (COMM)/6/2026	03-09-2026	MS BRAND DESIGNS EVENTS PROMOTIONS VS MS ARTIMAS FASHIONS PRIVATE LIMITED ORS	ANUJ SINGH RANA(P),			02-09-2026
					OMP (I) (COMM)/1481/2026	03-09-2026	YES BANK LTD VS CHAUDHARY CONTRACTOR TRADERS	SANJEEV PATHAK(P),			02-09-2026
					OMP (I) (COMM)/1480/2026	03-09-2026	AXIS BANK LTD VS ASHA DEVI	ADV DHEERAJ(P),			02-09-2026
					CS (COMM)/875/2026	07-09-2026	RNFI SERVICES LIMITED VS RAFIQUE HUSSAIN SHAIKH	VIVEK SHARMA(P),	9871129399	VIVEKSHARMA.ADV01@GMAIL.COM	03-09-2026
					CS (COMM)/883/2026	08-09-2026	EMPIRE HOME PVT LTD VS SUDHA GUPTA	RAHUL MANGLA(P),	9899969669	LITIGATION@RAHULMANGA.COM	07-09-2026
					M-EX/342/2026	09-09-2026	LALIT KUMAR AGGARWAL VS IRIS INDIA HOUSEHOLD SOLUTIONS PVT LTD	BHOOPENDRA KUMAR(P),			08-09-2026
					MISC DJ/1008/2026	09-09-2026	ON CLOUDS GMBH VS VARUN KHATRI	SHRAVAN BANSAL(P),			08-09-2026
					CS (COMM)/885/2026	09-09-2026	OM LOGISTICS SUPPLY CHAIN PVT LTD VS PURA HEALTH IMPEX PVT LTD	ARUN AGGARWAL(P),	9810163624	ADVOCATEARUN23@GMAIL.COM	08-09-2026
					CS (COMM)/896/2026	10-09-2026	NEETA SETHI VS MS UNIWORLD TRANSERV PVT LTD	PUNEET MAHESHWARI (P),	-	-	09-09-2026
					EXECUTION (COMM)/336/2026	10-09-2026	M/S SHIV FIBRES PVT LTD THROUGH ITS DIRECTOR AR MR PAWAN KUMAR GOEL VS MS AMITA GUPTA PROP OF MS KIRTI PACKAGING	JAGRITI JAIN(P),			09-09-2026
					CS (COMM)/899/2026	14-09-2026	ADEQUATE STEEL FABRICATORS THROUGH MR PRATEEK CHANDER SOLE PROPRIETOR VS RAJESH INDUSTRIES THROUGH MR RAJESH VIJAY SOLE PROPRIETOR	SHIMPY SHARMA(P),	9971550603	OFFICE@ANANDSHARMAASSOCIATES.COM	10-09-2026
					CS (COMM)/903/2026	15-09-2026	MUNISH KUMAR VS RELIANCE GENERAL INSURANCE CO LTD	ARUN SAXENA(P),	7503830432	-	14-09-2026
					OMP (I) (COMM)/1531/2026	16-09-2026	IDFC FIRST BANK LIMITED VS ASSET RECONSTRUCTION COMPANY INDIA LTD	PRASHANT TRIPATHI(P),			15-09-2026
					OMP (I) (COMM)/1560/2026	19-09-2026	IDFC FIRST BANK LTD VS AJAY YASHBIR	SANJEEV PATHAK(P),			16-09-2026

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					CS (COMM)/931/2026	19-09-2026	A AND S STEEL PRIVATE LIMITED VS KAMAL KHUBCHANDANI	SHIVEN BANGA(P),	7838443353	ADVSHIVENBANGA@GMAIL.COM	16-09-2026
					OMP (I) (COMM)/1559/2026	19-09-2026	YES BANK LTD VS MANGAL SINGH	SANJEEV PATHAK(P),			16-09-2026
					MISC DJ/1066/2026	21-09-2026	BATHWEL VS NEERAJ BHATI	AYUSH SACHAN(P),			19-09-2026
					OMP (I) (COMM)/1566/2026	21-09-2026	YES BANK LTD VS MEGHRAJ SINGH	SANJEEV PATHAK(P),			19-09-2026
					OMP (I) (COMM)/1565/2026	21-09-2026	IDFC FIRST BANK LTD VS AKASH SINGH	SANJEEV PATHAK(P),			19-09-2026
					CS (COMM)/938/2026	22-09-2026	SHRI GUNSAHIB SINGH PROPRIETOR OF MS ICON MEDITEX VS CONTINENTAL DEVLOPERS A UNIT OF RADISSON BLU GORAKHPUR	MAYANK SARIN(P),	8377040771	MAYANKSARIN49@GMAIL.COM	21-09-2026
					CS (COMM)/950/2026	23-09-2026	KRISHAN KUMAR JINDAL VS S S AIR HYDRO POWER	VIPIN DILAWARI(P),	9310875020	VIPINDILAWARI83@GMAIL.COM	22-09-2026
					CS (COMM)/959/2026	24-09-2026	CANARA BANK VS SHAIYSTA NAZ	ASHOK KAKKAR(P),	9560396555	-	23-09-2026
					CS (COMM)/960/2026	24-09-2026	CANARA BANK VS REKHA NISHAD	ASHOK KAKKAR(P),	9560396555	-	23-09-2026
					CS (COMM)/957/2026	24-09-2026	CANARA BANK VS KULDEEP KUMAR	ASHOK KAKKAR(P),	9560396555	-	23-09-2026
					CS (COMM)/958/2026	24-09-2026	CANARA BANK VS SHAMA PARVEEN	ASHOK KAKKAR(P),	9560396555	-	23-09-2026
					CS (COMM)/956/2026	24-09-2026	STATE BANK OF INDIA VS SHRI RADHE KRISHNA ENTERPRISES	SWEETY SOOD(P),	9811786067	MSSSOODADVOCATE@GMAIL.COM	23-09-2026
					CS (COMM)/955/2026	24-09-2026	INDIAN BANK VS MESSERS GRACE SALES CORPORATION PROP SANJAY KUMAR	VANDANA BHATIA(P),	9810092257	-	23-09-2026
					CS (COMM)/974/2026	25-09-2026	CENTRAL BANK OF INDIA VS BABITA	AMAR SINGH(P),	9810047059	APEXLAW261@GMAIL.COM	24-09-2026
					EXECUTION (COMM)/359/2026	26-09-2026	VARUN KHURANA VS MCD AND ANR	SHALINI(P),			25-09-2026
					CS (COMM)/982/2026	28-09-2026	UNION BANK OF INDIA VS VIKAS SAINI	ALOK KUMAR(P),	9911000126	ALOK.ADV2001@GMAIL.COM	26-09-2026

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					CS (COMM)/985/2026	29-09-2026	UNION BANK OF INDIA VS RAMANJOT SINGH SALUJA	ALOK KUMAR(P),	9911000126	ALOK.ADV2001@GMAIL.COM	28-09-2026
					OMP (I) (COMM)/1583/2026	30-09-2026	PIRAMAL FINANCE LTD VS SACHIN	MUKUND KUMAR JHA(P),			29-09-2026
					OMP (I) (COMM)/1455/2026	46266	YES BANK LTD VS KRISHAN LEELA TRANSPORT	KARTIK KUMAR(P),			31-08-2026
					OMP (I) (COMM)/1454/2026	46266	YES BANK LTD VS ROMY DHARAM PAL SINGH	KARTIK KUMAR(P),			31-08-2026
					CS (COMM)/851/2026	46266	HDFC BANK LTD VS MOHD SUFYAN	ANISH BHOLA(P),			31-08-2026
					OMP (I) (COMM)/1452/2026	46266	YES BANK LTD VS AKASH BIDHURI	ADV. LALIT PANDEY(P),			31-08-2026
					OMP (I) (COMM)/1451/2026	46266	YES BANK LTD VS DEV CARGO MOVERS PVT LTD	ADV. LALIT PANDEY(P),			31-08-2026
					OMP (I) (COMM)/1448/2026	46266	YES BANK LTD VS GAURAV DIXIT	ADV. LALIT PANDEY(P),			31-08-2026
					OMP (I) (COMM)/1447/2026	46266	YES BANK LTD VS SALMAN KAYYUM	ADV. LALIT PANDEY(P),			31-08-2026
					OMP (I) (COMM)/1449/2026	46266	YES BANK LTD VS SHYAM JI	ADV. LALIT PANDEY(P),			31-08-2026
					OMP (I) (COMM)/1450/2026	46266	YES BANK LTD VS ANKIT BHATI	ADV. LALIT PANDEY(P),			31-08-2026
					OMP (I) (COMM)/1456/2026	46266	SHRIRAM FINANCE LTD VS MUKUL CHANDEL	MANOJ KUMAR(P),			31-08-2026
					OMP (I) (COMM)/1453/2026	46266	YES BANK LTD VS KANIKA NAVNEET MALIK	KARTIK KUMAR(P),			31-08-2026
					MISC DJ/980/2026	46267	MS JASVINDER KAUR VS GAIN CHAND GODPAL	MAYANK BANSAL(P),			01-09-2026
					OMP (I) (COMM)/1465/2026	46267	YES BANK LTD VS M S OVERSEAS	ADV. LALIT PANDEY(P),			01-09-2026
					CS (COMM)/860/2026	46267	STATE BANK OF INDIA VS SANJU	MANOJ PANDEY(P),	9654371856	ADVPANDEVMANOJ@GAMIL.COM	01-09-2026

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					OMP (I) (COMM)/1488/2026	46268	IDFC FIRST BANK LTD VS NARESH KUMAR NAGPAL	SANJEEV PATHAK(P),			02-09-2026
					OMP (I) (COMM)/1487/2026	46268	IDFC FIRST BANK LTD VS JAGJEET SINGH	SANJEEV PATHAK(P),			02-09-2026
					OMP (I) (COMM)/1486/2026	46268	IDFC FIRST BANK LTD VS AKRAM KHAN	SANJEEV PATHAK(P),			02-09-2026
					OMP (I) (COMM)/1485/2026	46268	IDFC FIRST BANK LTD VS GANESH PRASAD GUPTA	SANJEEV PATHAK(P),			02-09-2026
					OMP (I) (COMM)/1483/2026	46268	YES BANK LTD VS NAJIMUDDIN TAJUR MULUK	SANJEEV PATHAK(P),			02-09-2026
					OMP (I) (COMM)/1484/2026	46268	YES BANK LTD VS PRAVEEN KUMAR	SANJEEV PATHAK(P),			02-09-2026
					CS (COMM)/865/2026	46268	NARENDRA KUMAR KULASHARI VS NAVNIRMAN STRUCTURE AND ROAD PRIVATE LIMITED	AMIT GOSWAMI(P),	9910860506	AMITGOSWAMI8439@GMAIL.COM	02-09-2026
					OMP (I) (COMM)/1482/2026	46268	YES BANK LTD VS SATHENDER SATHENDER	SANJEEV PATHAK(P),			02-09-2026
					OMP (I) (COMM)/1506/2026	46273	SHRIRAM FINANCE LTD VS POOJA VERMA	MANOJ KUMAR(P),			07-09-2026
					OMP (I) (COMM)/1505/2026	46273	SHRIRAM FINANCE LTD VS MUKUL CHANDEL	MANOJ KUMAR(P),			07-09-2026
					OMP (I) (COMM)/1517/2026	46279	YES BANK LTD VS UMAR NADEEM	KARTIK KUMAR(P),			11-09-2026
					OMP (I) (COMM)/1516/2026	46279	YES BANK LTD VS SHABANA IMAM	KARTIK KUMAR(P),			11-09-2026
					OMP (I) (COMM)/1515/2026	46279	YES BANK LTD VS RANDHIR RANDHIR	KARTIK KUMAR(P),			11-09-2026
					EXECUTION (COMM)/339/2026	46280	M/S SKANRAY TECHNOLOGIIES LIMITED VS M/S RUBIK EXHIBITIONS AND INTERIORS	XYZ(P),			14-09-2026
					OMP (I) (COMM)/1542/2026	46283	YES BANK LTD VS LAXMI NARAYAN	SANJEEV PATHAK(P),			17-09-2026
					M-EX/350/2026	46284	SUDHIR KUMAR GUPTA VS AMARJEET SINGH	VAIBHAV JAIN(P),			18-09-2026

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					EXECUTION (COMM)/350/2026	46286	M/S AUTOVIKAS SALES AND SERVICE PVT LTD THROUGH ITS A R SH DHARAMVIR SINGH VS AVINASH RAI	YOMESH SHARMA(P),			19-09-2026
					EXECUTION (COMM)/349/2026	46286	M/S AUTOVIKAS SALES AND SERVICE PVT LTD THROUGH ITS A R SH DHARAMVIR SINGH VS AVINASH RAI	YOMESH SHARMA(P),			19-09-2026
					CS (COMM)/939/2026	46287	LEOSTAR LOGISTICS PVT LTD VS RITA RAI	SHIVAM SHARMA(P),	965454855	LEGAL@SHIVAMSHARMA.IN	21-09-2026
					OMP (I) (COMM)/1577/2026	46294	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD VS T NATRAJAN DURGA PRASAD	ABID AHMAD(P),			28-09-2026
14	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST		EX.COMM	EX.COMM - AWARD BY ARB. COMM./133/2026	01-09-2026	MUKESH KUMAR VS MANEET SINGH	RAJESH KR	9899694578	ADV@RAJESH.GMAIL.COM	29-08-2026
				EX.COMM	EXECUTION (COMM.)/322/2026	01-09-2026	OKAYA POWER PVT. LTD VS SAPNA SARRAF PROPRIETOR OF M S SEV AUTOMOTIVE	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	13-08-2026
				CS COMM	CS (COMM)/832/2026	01-09-2026	ENTICE IMPEX PRIVATE LIMITED VS SHUKLA AUTO E RIKSHA AGENCY	ROHIT WADHWA	9863584542	APEXLAW261@EMAIL.COM	31-08-2026
				OMP(I)	OMP (I) (COMM.)/1435/2026	01-09-2026	SHRIRAM FINANCE LTD VS SHAMMI KHANNA	MANOJ KHATRI	9555254789	MANOJKHATRI@GMAIL.COM	31-08-2026
				OMP(I)	OMP (I) (COMM.)/1436/2026	01-09-2026	SHRIRAM FINANCE LTD VS MOHAN SINGH	RAJESH KUMAR	9312308958	RAKADV@GMAIL.COM	17-08-2026
				OMP(I)	OMP (I) (COMM.)/1461/2026	02-09-2026	YES BANK LIMITED VS HAMZA GLASS THROUGH ITS PROPRIETOR SHADAB	MANOJ KHATRI	9811133644	MANOJK.ADV@YAHOO.COM	01-09-2026
				OMP(I)	OMP (I) (COMM.)/1464/2026	02-09-2026	IDFC FIRST BANK LTD VS ANUJ SINGH	ISHANT THAKUR	8800209109	LAWPARTNERS.SS@GMAIL.COM	01-09-2026
				OMP(I)	OMP (I) (COMM.)/1466/2026	03-09-2026	YES BANK LTD VS M S OVERSEAS	SUNIL SINGH	8800209109	ADVSUNILSINGHP@GAMIL.COM	01-09-2026
				OMP(I)	OMP (I) (COMM.)/1467/2026	03-09-2026	YES BANK LTD VS SURESH GUPTA	SEWA SINGH	9999063760	ADVOCATESEWASINGH@GMAIL.COM	26-08-2026
				OMP(I)	OMP (I) (COMM.)/1468/2026	03-09-2026	TSC FINSERV PRIVATE LIMITED VS SOHAN CARS	SHAILENDER	9212257887	SHAILENDERKAMRA@GMAIL.COM	25-08-2026
				OMP(I)	OMP (I) (COMM.)/1469/2026	03-09-2026	TSC FINSERV PRIVATE LIMITED VS SOHAN CARS	RANJEET KUMAR	9312578945	ADVRANJEET@GMAIL.COM	20-08-2026
				EX.COMM	EXECUTION (COMM.)/324/2026	05-09-2026	INTEX POWER ELECTRONICS VS AUTOPAL INDUSTRIES LTD	SUMIT	9650941688	SUMITSARNA@GMAIL.COM	19-08-2026

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				CS COMM	CS (COMM)/866/2026	05-09-2026	STATE BANK OF INDIA VS PRAVEEN KUMAR	GAURAV RANA	9999797229	MALHOTRAGAURAV1976@YAHOO.COM	02-09-2026
				CS COMM	CS (COMM)/867/2026	05-09-2026	STATE BANK OF INDIA VS RAJU	GAURAV RANA	9999797229	MALHOTRAGAURAV1976@YAHOO.COM	01-09-2026
				CS COMM	CS (COMM)/869/2026	05-09-2026	GENERAL MEDICINE THERAPEUTICS PRIVATE LIMITED VS DERMAZONE PHARMACEUTICALS PVT LTD,	GAURAV RANA	9312578945	ADVRANJEET@GMAIL.COM	01-09-2026
				CS COMM	CS (COMM)/872/2026	05-09-2026	MS ALFA THERM LTD THROUGH ITS AUTHORISED SIGNATORY SH AYUB KHAN VS MANTONY LARA ENVIRO SOLUTIONS PVT LTD THROUGH ITS DIRECTOR SH SHIJU ANTONY KALLARAKAL	RANJEET KUMAR	9999927207	-	31-08-2026
				OMP(I)	OMP (I) (COMM.)/1495/2026	05-09-2026	TSC FINSERV PRIVATE LIMITED VS GM CARS	RANJEET KUMAR	9815312248	DCLAWOFFICES9408@GMAIL.COM	29-07-2026
				OMP(I)	OMP (I) (COMM.)/1496/2026	05-09-2026	TSC FINSERV PRIVATE LIMITED VS GM CARS	ANKIT YADAV	9560990911	ANKITADV1992@GMAIL.COM	23-08-2026
				OMP(I)	OMP (I) (COMM.)/1497/2026	05-09-2026	TSC FINSERV PRIVATE LIMITED VS GM CARS	SADANAND	9811101222	SANADAND.ASAPARTNERS@GMAIL.COM	03-08-2026
				OMP(I)	OMP (I) (COMM.)/1498/2026	05-09-2026	YES BANK LTD VS MOHD ARIF	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	29-08-2026
				OMP(I)	OMP (I) (COMM.)/1499/2026	05-09-2026	YES BANK LTD VS DEV CARGO MOVERS PVT LTD	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	03-09-2026
				EX.COMM	EXECUTION (COMM.)/326/2026	07-09-2026	IDBI BANK LTD VS AAMNA BEGUM	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	04-09-2026
				CS COMM	CS (COMM)/881/2026	07-09-2026	MS PARAGON PUBLISHING INDIA PRIVATE LIMITED VS NEW LIGHT BOOK HOUSE	ANIL	9811021060	ANILPRUTHI25@HOTMAIL.COM	02-09-2026
				OMP(I)	OMP (I) (COMM.)/1500/2026	07-09-2026	YES BANK LTD VS MOHIT MOHIT	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	02-09-2026
				OMP(I)	OMP (I) (COMM.)/1501/2026	07-09-2026	YES BANK LTD VS SUNITA DEVI	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	31-08-2026
				OMP(I)	OMP (I) (COMM.)/1502/2026	07-09-2026	YES BANK LTD VS KALEEM KHAN	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	30-08-2026
				CS COMM	CS (COMM)/882/2026	08-09-2026	HIMANSHU ARORA VS AMAZIA VISION ENVIRONMENT PVT LTD	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	25-08-2026
				OMP(I)	OMP (I) (COMM.)/1510/2026	08-09-2026	SHRIRAM FINANCE LTD VS VIKASH	MANOJ	9654371856	ADVPANDEYMANOJ@GMAIL.COM	31-08-2026

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				EX.COMM	EXECUTION (COMM.)/333/2026	09-09-2026	LAL OIL AND GENERAL MILLS PVT LTD VS MODERN KNIT WORKS PVT LTD	MANOJ PANDAY	9654371856	ADVPANDEYMANOJ@GMAIL.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1511/2026	09-09-2026	YES BANK LTD VS RAHUL GAUTAM	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	06-09-2026
				EX.COMM	EX.COMM - AWARD BY ARB. COMM./141/2026	10-09-2026	MS SOPHISTICATED INDUSTRIAL MATERIALS ANALYTIC LABS PVT LTD VS STRUQTA ECO ENGINEERING AND CONSULTANT PVTLTD	MANOJ KHATRI	9811133644	MANOJK.ADV@YAHOO.COM	04-09-2026
				EX.COMM	EX.COMM - AWARD BY ARB. COMM./142/2026	10-09-2026	UNITY BUILDERS VS MAHANAGAR TELEPHONE NIGAM LIMITED	MANOJ KHATRI	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				CS COMM	CS (COMM)/898/2026	10-09-2026	SWIGGY NETWORKS LIMITED VS MS SUPER MARCHE 37 TRADERS LLP	SUNDER SINGH	+91 9810621272	BEHLARSHIA@GMAIL.COM	09-09-2026
				OMP(I)	OMP (I) (COMM.)/1513/2026	10-09-2026	AXIS BANK LTD VS KAVITA SHARMA	SADANAND	9871897844	SAVLAWASSOCIATE@GMAIL.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1514/2026	10-09-2026	AXIS BANK LTD VS HEMANT KUMAR	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.@GMAIL.COM	05-09-2026
				CS COMM	CS (COMM)/912/2026	17-09-2026	HANS SETHI VS CHAWLA MEGA MART PVT LTD	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				CS COMM	CS (COMM)/913/2026	17-09-2026	OM LOGISTICS LIMITED VS SRIKAMAL PRASADH RANDHIR KUMAR PROPRIETOR OF RINA TEXTILES	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1533/2026	17-09-2026	YES BANK LIMITED VS RUSTAM FAZAR MOHD	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1534/2026	17-09-2026	YES BANK LTD VS AMISHA SINGH	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1535/2026	17-09-2026	YES BANK LTD VS RAMESH CHAND MEENA	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				EX.COMM	EXECUTION (COMM.)/345/2026	18-09-2026	M/S POINT FOOTWEAR PVT LTD VS ASHIRWAD FOOT CARE	SK JHA	9810840045	SKJHAASSOCIATES@YAHOO.COM	05-09-2026
				CS COMM	CS (COMM)/920/2026	18-09-2026	POOJA SHARMA VS VINAYAK ASSOCIATES	SK JHA	9810840045	SKJHAASSOCIATES@YAHOO.COM	05-09-2026
				CS COMM	CS (COMM)/921/2026	18-09-2026	MAX ENGINEERING AND AUTOMATION PVT LTD VS ADVANCE VENTILATION PVT LTD	SK JHA	9810840045	SKJHAASSOCIATES@YAHOO.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1541/2026	18-09-2026	PIRAMAL FINANCE LTD VS RITIKA KAPOOR	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP(I)	OMP (I) (COMM.)/1547/2026	18-09-2026	YES BANK LTD VS RAJVEER SINGH	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1548/2026	18-09-2026	YES BANK LTD VS KULDEEP RAJPAL	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1549/2026	18-09-2026	YES BANK LTD VS REETIK RAGHAV	YOGESH	9555343658	YOGESHADV@GMAIL.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1550/2026	18-09-2026	YES BANK LTD VS NEERAJ LAL SHRIVASATAVA	YOGESH	9555343658	YOGESHADV@GMAIL.COM	05-09-2026
				EX.COMM	EXECUTION (COMM.)/348/2026	19-09-2026	PRAVESH BHANDARI VS ASHIMARA HOUSING PVT LTD	YOGESH	9555343658	YOGESHADV@GMAIL.COM	05-09-2026
				CS COMM	CS (COMM)/930/2026	19-09-2026	BAJAJ RUBBER COMPANY PVT LTD VS SANDEEP GOEL	PREM SHANKAR	9136457898	PREMSHANKARJI@GMAIL.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1551/2026	19-09-2026	DMI FINANCE PVT LTD VS LOKPAL SINGH CHAUHAN	ISHANT THAKUR	9811133644	ADVISHANT1999@GMAIL.COM	03-08-2026
				OMP(I)	OMP (I) (COMM.)/1552/2026	19-09-2026	TSC FINSERV PRIVATE LIMITED VS SHIV MOTORS	SONU KUMAR	9863584542	KUMARSONU1965@GMAIL.COM	29-08-2026
				EX.COMM	EX.COMM - AWARD BY ARB. COMM./145/2026	21-09-2026	HDB FINANCIAL SERVICES LIMITED VS PAPPU RAJBHAR	EKSHA	9555254789	EKSHASHARMA@GMAIL.COM	03-09-2026
				CS COMM	CS (COMM)/936/2026	21-09-2026	BERGER PAINTS INDIA LIMITED VS THE ATLAS ELECTRIC INDUSTRIES PRIVATE LIMITED OTHERS	DISHA	9312308958	DISHALANG1995@GMAIL.COM	04-09-2026
				CS COMM	CS (COMM)/937/2026	21-09-2026	BANK OF INDIA VS KANHAIYA PASWAN	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	02-09-2026
				CS COMM	CS (COMM)/945/2026	22-09-2026	OZONE CORP PVT LTD VS LALITA DEVI	MANOJ	8800209109	MANOJK.ADV@YAHOO.COM	02-09-2026
				OMP(I)	OMP (I) (COMM.)/1567/2026	22-09-2026	IDFC FIRST BANK LTD VS MUSHAHID HUSSAIN	RAVINDER KUMAR	8800209109	KUMARRAVINDER@GMAIL.COM	03-08-2026
				OMP(I)	OMP (I) (COMM.)/1568/2026	22-09-2026	IDFC FIRST BANK LTD VS KRISHNA MURARI YADAV	SHAILENDER	9999063760	SHAILENDERKAMRA@GMAIL.COM	29-08-2026
				OMP(I)	OMP (I) (COMM.)/1569/2026	22-09-2026	IDFC FIRST BANK LTD VS ANURAG DURGVANSHI	NAVEEN	9212257887	NAVADV96@GMAIL.COM	03-09-2026
				OMP(I)	OMP (I) (COMM.)/1570/2026	22-09-2026	IDFC FIRST BANK LTD VS GAGAN SINGH	NITIN KUMAR	9811133644	NITINSINGH@GMAIL.COM	04-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP(I)	OMP (I) (COMM.)/1571/2026	22-09-2026	YES BANK LTD VS ANAND PANDEY	ANKIT SHARMA	9863584542	SHARMAANKIT@GMAIL.COM	02-09-2026
				CS COMM	CS (COMM)/946/2026	23-09-2026	SUPREET SINGH VS RELIANCE INFRATEL LIMITED	ANIL	9555254789	CHAUHANANIL999@GMAIL.COM	02-09-2026
				MISC DJ	MISC DJ/1077/2026	23-09-2026	TARANJIT SINGH VS YES BANK	REHAN	9312308958	REHANLAWFIRM@GMAIL.COM	03-08-2026
				EX.COMM	EXECUTION (COMM.)/358/2026	25-09-2026	VINTAGE CREDIT AND LEASING PVT LTD VS AJAY PAL SINGH	REHAN	9811133644	REHANLAWFIRM@GMAIL.COM	29-08-2026
				CS COMM	CS (COMM)/968/2026	25-09-2026	CANARA BANK VS MONIKA ARORA	SURJET KUMAR	8800209109	KRSURJEETLAW@GMAIL.COM	03-09-2026
				CS COMM	CS (COMM)/972/2026	25-09-2026	CANARA BANK VS MAYUR MS NEHARWAL ENTERPRISES	SURJET KUMAR	8800209109	KRSURJEETLAW@GMAIL.COM	04-09-2026
				CS COMM	CS (COMM)/976/2026	25-09-2026	SANDEEP GROVER VS KAWAL PREET SINGH	ISHANT THAKUR	9999063760	ADVISHANT1999@GMAIL.COM	02-09-2026
				CS COMM	CS (COMM)/977/2026	25-09-2026	VINTAGE CREDIT AND LEASING PVT LTD VS SHIV KUMAR	EKLAVYA SINGH	9212257887	EKLAYAPARASHAR@GMAIL.COM	02-09-2026
				CS COMM	CS (COMM)/978/2026	25-09-2026	VINTAGE CREDIT AND LEASING PVT LTD VS ROHIT RANJAN	EKLAVYA SINGH	9999993525	EKLAYAPARASHAR@GMAIL.COM	11-09-2026
				CS COMM	CS (COMM)/984/2026	28-09-2026	CJ DARCL LOGISTICS LIMITED VS EAST WEST PRODUCTS LIMITED	PREM SAGAR	9555457898	ADVPREMSAGAR1980@YAHOO.COM	13-09-2026
				OMP(I)	OMP (I) (COMM.)/1580/2026	29-09-2026	YES BANK LTD VS SEEMA OM PRAKASH	SAURAV	9870347905	SAURAVJOSHI@GMAIL.COM	15-09-2026
				OMP(I)	OMP (I) (COMM.)/1581/2026	29-09-2026	YES BANK LTD VS SONIA JAIN	SAURAV	8800176369	SAURAVJOSHI@GMAIL.COM	15-09-2026
15	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		EX.COMM	EX.COMM - AWARD BY ARB. COMM./133/2026	01-09-2026	MUKESH KUMAR VS MANEET SINGH	RAJESH KR	9899694578	ADV@RAJESH.GMAIL.COM	29-08-2026
				EX.COMM	EXECUTION (COMM.)/322/2026	01-09-2026	OKAYA POWER PVT. LTD VS SAPNA SARRAF PROPRIETOR OF M S SEV AUTOMOTIVE	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	13-08-2026
				CS COMM	CS (COMM)/832/2026	01-09-2026	ENTICE IMPEX PRIVATE LIMITED VS SHUKLA AUTO E RIKSHA AGENCY	ROHIT WADHWA	9863584542	APEXLAW261@EMAIL.COM	31-08-2026
				OMP(I)	OMP (I) (COMM.)/1435/2026	01-09-2026	SHRIRAM FINANCE LTD VS SHAMMI KHANNA	MANOJ KHATRI	9555254789	MANOJKHATRI@GMAIL.COM	31-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP(I)	OMP (I) (COMM.)/1436/2026	01-09-2026	SHRIRAM FINANCE LTD VS MOHAN SINGH	RAJESH KUMAR	9312308958	RAKADV@GMAIL.COM	17-08-2026
				OMP(I)	OMP (I) (COMM.)/1461/2026	02-09-2026	YES BANK LIMITED VS HAMZA GLASS THROUGH ITS PROPRIETOR SHADAB	MANOJ KHATRI	9811133644	MANOJK.ADV@YAHOO.COM	01-09-2026
				OMP(I)	OMP (I) (COMM.)/1464/2026	02-09-2026	IDFC FIRST BANK LTD VS ANUJ SINGH	ISHANT THAKUR	8800209109	LAWPARTNERS.SS@GMAIL.COM	01-09-2026
				OMP(I)	OMP (I) (COMM.)/1466/2026	03-09-2026	YES BANK LTD VS M S OVERSEAS	SUNIL SINGH	8800209109	ADVSUNILSINGHP@GAMIL.COM	01-09-2026
				OMP(I)	OMP (I) (COMM.)/1467/2026	03-09-2026	YES BANK LTD VS SURESH GUPTA	SEWA SINGH	9999063760	ADVOCATESEWASINGH@GMAIL.COM	26-08-2026
				OMP(I)	OMP (I) (COMM.)/1468/2026	03-09-2026	TSC FINSERV PRIVATE LIMITED VS SOHAN CARS	SHAILENDER	9212257887	SHAILENDERKAMRA@GMAIL.COM	25-08-2026
				OMP(I)	OMP (I) (COMM.)/1469/2026	03-09-2026	TSC FINSERV PRIVATE LIMITED VS SOHAN CARS	RANJEET KUMAR	9312578945	ADVRANJEET@GMAIL.COM	20-08-2026
				EX.COMM	EXECUTION (COMM.)/324/2026	05-09-2026	INTEX POWER ELECTRONICS VS AUTOPAL INDUSTRIES LTD	SUMIT	9650941688	SUMITSARNA@GMAIL.COM	19-08-2026
				CS COMM	CS (COMM)/866/2026	05-09-2026	STATE BANK OF INDIA VS PRAVEEN KUMAR	GAURAV RANA	9999797229	MALHOTRAGAURAV1976@YAHOO.COM	02-09-2026
				CS COMM	CS (COMM)/867/2026	05-09-2026	STATE BANK OF INDIA VS RAJU	GAURAV RANA	9999797229	MALHOTRAGAURAV1976@YAHOO.COM	01-09-2026
				CS COMM	CS (COMM)/869/2026	05-09-2026	GENERAL MEDICINE THERAPEUTICS PRIVATE LIMITED VS DERMAZONE PHARMACEUTICALS PVT LTD,	GAURAV RANA	9312578945	ADVRANJEET@GMAIL.COM	01-09-2026
				CS COMM	CS (COMM)/872/2026	05-09-2026	MS ALFA THERM LTD THROUGH ITS AUTHORISED SIGNATORY SH AYUB KHAN VS MANTONY LARA ENVIRO SOLUTIONS PVT LTD THROUGH ITS DIRECTOR SH SHIJU ANTONY KALLARAKAL	RANJEET KUMAR	9999927207	-	31-08-2026
				OMP(I)	OMP (I) (COMM.)/1495/2026	05-09-2026	TSC FINSERV PRIVATE LIMITED VS GM CARS	RANJEET KUMAR	9815312248	DCLAWOFFICES9408@GMAIL.COM	29-07-2026
				OMP(I)	OMP (I) (COMM.)/1496/2026	05-09-2026	TSC FINSERV PRIVATE LIMITED VS GM CARS	ANKIT YADAV	9560990911	ANKITADV1992@GMAIL.COM	23-08-2026
				OMP(I)	OMP (I) (COMM.)/1497/2026	05-09-2026	TSC FINSERV PRIVATE LIMITED VS GM CARS	SADANAND	9811101222	SANADAND.ASAPARTNERS@GMAIL.COM	03-08-2026
				OMP(I)	OMP (I) (COMM.)/1498/2026	05-09-2026	YES BANK LTD VS MOHD ARIF	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	29-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP(I)	OMP (I) (COMM.)/1499/2026	05-09-2026	YES BANK LTD VS DEV CARGO MOVERS PVT LTD	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	03-09-2026
				EX.COMM	EXECUTION (COMM.)/326/2026	07-09-2026	IDBI BANK LTD VS AAMNA BEGUM	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	04-09-2026
				CS COMM	CS (COMM)/881/2026	07-09-2026	MS PARAGON PUBLISHING INDIA PRIVATE LIMITED VS NEW LIGHT BOOK HOUSE	ANIL	9811021060	ANILPRUTHI25@HOTMAIL.COM	02-09-2026
				OMP(I)	OMP (I) (COMM.)/1500/2026	07-09-2026	YES BANK LTD VS MOHIT MOHIT	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	02-09-2026
				OMP(I)	OMP (I) (COMM.)/1501/2026	07-09-2026	YES BANK LTD VS SUNITA DEVI	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	31-08-2026
				OMP(I)	OMP (I) (COMM.)/1502/2026	07-09-2026	YES BANK LTD VS KALEEM KHAN	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	30-08-2026
				CS COMM	CS (COMM)/882/2026	08-09-2026	HIMANSHU ARORA VS AMAZIA VISION ENVIRONMENT PVT LTD	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	25-08-2026
				OMP(I)	OMP (I) (COMM.)/1510/2026	08-09-2026	SHRIRAM FINANCE LTD VS VIKASH	MANOJ	9654371856	ADVPANDEYMANOJ@GMAIL.COM	31-08-2026
				EX.COMM	EXECUTION (COMM.)/333/2026	09-09-2026	LAL OIL AND GENERAL MILLS PVT LTD VS MODERN KNIT WORKS PVT LTD	MANOJ PANDAY	9654371856	ADVPANDEYMANOJ@GMAIL.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1511/2026	09-09-2026	YES BANK LTD VS RAHUL GAUTAM	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	06-09-2026
				EX.COMM	EX.COMM - AWARD BY ARB. COMM./141/2026	10-09-2026	MS SOPHISTICATED INDUSTRIAL MATERIALS ANALYTIC LABS PVT LTD VS STRUQTA ECO ENGINEERING AND CONSULTANT PVTLTD	MANOJ KHATRI	9811133644	MANOJK.ADV@YAHOO.COM	04-09-2026
				EX.COMM	EX.COMM - AWARD BY ARB. COMM./142/2026	10-09-2026	UNITY BUILDERS VS MAHANAGAR TELEPHONE NIGAM LIMITED	MANOJ KHATRI	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				CS COMM	CS (COMM)/898/2026	10-09-2026	SWIGGY NETWORKS LIMITED VS MS SUPER MARCHE 37 TRADERS LLP	SUNDER SINGH	+91 9810621272	BEHLARSHIA@GMAIL.COM	09-09-2026
				OMP(I)	OMP (I) (COMM.)/1513/2026	10-09-2026	AXIS BANK LTD VS KAVITA SHARMA	SADANAND	9871897844	SAVLAWASSOCIATE@GMAIL.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1514/2026	10-09-2026	AXIS BANK LTD VS HEMANT KUMAR	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.@GMAIL.COM	05-09-2026
				CS COMM	CS (COMM)/912/2026	17-09-2026	HANS SETHI VS CHAWLA MEGA MART PVT LTD	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS COMM	CS (COMM)/913/2026	17-09-2026	OM LOGISTICS LIMITED VS SRIKAMAL PRASADH RANDHIR KUMAR PROPRIETOR OF RINA TEXTILES	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1533/2026	17-09-2026	YES BANK LIMITED VS RUSTAM FAZAR MOHD	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1534/2026	17-09-2026	YES BANK LTD VS AMISHA SINGH	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1535/2026	17-09-2026	YES BANK LTD VS RAMESH CHAND MEENA	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				EX.COMM	EXECUTION (COMM.)/345/2026	18-09-2026	M/S POINT FOOTWEAR PVT LTD VS ASHIRWAD FOOT CARE	SK JHA	9810840045	SKJHAASSOCIATES@YAHOO.COM	05-09-2026
				CS COMM	CS (COMM)/920/2026	18-09-2026	POOJA SHARMA VS VINAYAK ASSOCIATES	SK JHA	9810840045	SKJHAASSOCIATES@YAHOO.COM	05-09-2026
				CS COMM	CS (COMM)/921/2026	18-09-2026	MAX ENGINEERING AND AUTOMATION PVT LTD VS ADVANCE VENTILATION PVT LTD	SK JHA	9810840045	SKJHAASSOCIATES@YAHOO.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1541/2026	18-09-2026	PIRAMAL FINANCE LTD VS RITIKA KAPOOR	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1547/2026	18-09-2026	YES BANK LTD VS RAJVEER SINGH	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1548/2026	18-09-2026	YES BANK LTD VS KULDEEP RAJPAL	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1549/2026	18-09-2026	YES BANK LTD VS REETIK RAGHAV	YOGESH	9555343658	YOGESHADV@GMAIL.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1550/2026	18-09-2026	YES BANK LTD VS NEERAJ LAL SHRIVASATAVA	YOGESH	9555343658	YOGESHADV@GMAIL.COM	05-09-2026
				EX.COMM	EXECUTION (COMM.)/348/2026	19-09-2026	PRAVESH BHANDARI VS ASHIMARA HOUSING PVT LTD	YOGESH	9555343658	YOGESHADV@GMAIL.COM	05-09-2026
				CS COMM	CS (COMM)/930/2026	19-09-2026	BAJAJ RUBBER COMPANY PVT LTD VS SANDEEP GOEL	PREM SHANKAR	9136457898	PREMSHANKARJI@GMAIL.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1551/2026	19-09-2026	DMI FINANCE PVT LTD VS LOKPAL SINGH CHAUHAN	ISHANT THAKUR	9811133644	ADVISHANT1999@GMAIL.COM	03-08-2026
				OMP(I)	OMP (I) (COMM.)/1552/2026	19-09-2026	TSC FINSERV PRIVATE LIMITED VS SHIV MOTORS	SONU KUMAR	9863584542	KUMARSONU1965@GMAIL.COM	29-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				EX.COMM	EX.COMM - AWARD BY ARB. COMM./145/2026	21-09-2026	HDB FINANCIAL SERVICES LIMITED VS PAPPU RAJBHAR	EKSHA	9555254789	EKSHASHARMA@GMAIL.COM	03-09-2026
				CS COMM	CS (COMM)/936/2026	21-09-2026	BERGER PAINTS INDIA LIMITED VS THE ATLAS ELECTRIC INDUSTRIES PRIVATE LIMITED OTHERS	DISHA	9312308958	DISHALANG1995@GMAIL.COM	04-09-2026
				CS COMM	CS (COMM)/937/2026	21-09-2026	BANK OF INDIA VS KANHAIYA PASWAN	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	02-09-2026
				CS COMM	CS (COMM)/945/2026	22-09-2026	OZONE CORP PVT LTD VS LALITA DEVI	MANOJ	8800209109	MANOJK.ADV@YAHOO.COM	02-09-2026
				OMP(I)	OMP (I) (COMM.)/1567/2026	22-09-2026	IDFC FIRST BANK LTD VS MUSHAHID HUSSAIN	RAVINDER KUMAR	8800209109	KUMARRAVINDER@GMAIL.COM	03-08-2026
				OMP(I)	OMP (I) (COMM.)/1568/2026	22-09-2026	IDFC FIRST BANK LTD VS KRISHNA MURARI YADAV	SHAILENDER	9999063760	SHAILENDERKAMRA@GMAIL.COM	29-08-2026
				OMP(I)	OMP (I) (COMM.)/1569/2026	22-09-2026	IDFC FIRST BANK LTD VS ANURAG DURGVANSHI	NAVEEN	9212257887	NAVADV96@GMAIL.COM	03-09-2026
				OMP(I)	OMP (I) (COMM.)/1570/2026	22-09-2026	IDFC FIRST BANK LTD VS GAGAN SINGH	NITIN KUMAR	9811133644	NITINSINGH@GMAIL.COM	04-09-2026
				OMP(I)	OMP (I) (COMM.)/1571/2026	22-09-2026	YES BANK LTD VS ANAND PANDEY	ANKIT SHARMA	9863584542	SHARMAANKIT@GMAIL.COM	02-09-2026
				CS COMM	CS (COMM)/946/2026	23-09-2026	SUPREET SINGH VS RELIANCE INFRATEL LIMITED	ANIL	9555254789	CHAUHANANIL999@GMAIL.COM	02-09-2026
				MISC DJ	MISC DJ/1077/2026	23-09-2026	TARANJIT SINGH VS YES BANK	REHAN	9312308958	REHANLAWFIRM@GMAIL.COM	03-08-2026
				EX.COMM	EXECUTION (COMM.)/358/2026	25-09-2026	VINTAGE CREDIT AND LEASING PVT LTD VS AJAY PAL SINGH	REHAN	9811133644	REHANLAWFIRM@GMAIL.COM	29-08-2026
				CS COMM	CS (COMM)/968/2026	25-09-2026	CANARA BANK VS MONIKA ARORA	SURJET KUMAR	8800209109	KRSURJEETLAW@GMAIL.COM	03-09-2026
				CS COMM	CS (COMM)/972/2026	25-09-2026	CANARA BANK VS MAYUR MS NEHARWAL ENTERPRISES	SURJET KUMAR	8800209109	KRSURJEETLAW@GMAIL.COM	04-09-2026
				CS COMM	CS (COMM)/976/2026	25-09-2026	SANDEEP GROVER VS KAWAL PREET SINGH	ISHANT THAKUR	9999063760	ADVISHANT1999@GMAIL.COM	02-09-2026
				CS COMM	CS (COMM)/977/2026	25-09-2026	VINTAGE CREDIT AND LEASING PVT LTD VS SHIV KUMAR	EKLAVYA SINGH	9212257887	EKLAYAPARASHAR@GMAIL.COM	02-09-2026

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				CS COMM	CS (COMM)/978/2026	25-09-2026	VINTAGE CREDIT AND LEASING PVT LTD VS ROHIT RANJAN	EKLAVYA SINGH	9999993525	EKLAYAPARASHAR@GMAIL.COM	11-09-2026
				CS COMM	CS (COMM)/984/2026	28-09-2026	CJ DARCL LOGISTICS LIMITED VS EAST WEST PRODUCTS LIMITED	PREM SAGAR	9555457898	ADVPREMSAGAR1980@YAHOO.COM	13-09-2026
				OMP(I)	OMP (I) (COMM.)/1580/2026	29-09-2026	YES BANK LTD VS SEEMA OM PRAKASH	SAURAV	9870347905	SAURAVJOSHI@GMAIL.COM	15-09-2026
				OMP(I)	OMP (I) (COMM.)/1581/2026	29-09-2026	YES BANK LTD VS SONIA JAIN	SAURAV	8800176369	SAURAVJOSHI@GMAIL.COM	15-09-2026
16	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		COUNTER CLAIM	48/2026	09-09-2026	ANUMIT SWANI VS ALOK PRAKASH	SHASHI PRAKASH	9818268162	ASRLEGALALLIANCE9@GMAIL.COM	08-07-2026
				CS COMM	911/2026	17-09-2026	M/S PLATINEX DB BATHWARE VS M/S BATH GALLERY	SANJEEV GUPTA	9873088831	SGADVOCATE@GMAIL.COM	14-09-2026
				CS COMM	927/2026	19-09-2026	SBI VS SAGAR PRASAD KUSHWAHA	SWEETY SOOD	9871786067	MSSOODADVOCATE@GMAIL.COM	14-09-2026
				CS COMM	932/2026	19-09-2026	VEZLAY FOODS VS SUPER MARCHE 37	RAJEEV SHARMA	9910844633	SANJEEVADVOCATE93@GMAIL.COM	17-09-2026
				CS COMM	933/2026	21-09-2026	SHRI BALAJI CORRUGATION VS MANOJ PACKAGING	HITESH KUMAR BAGARI	9711101306	HITESH.BAGRI@GMAIL.COM	17-09-2026
				CS COMM	977/2026	22-09-2026	LUMAN INDUSTRIES VS AVINASH KUMAR	GURVINDER SINGH	9868873138	ADVOCATEGURVINDER@GMAIL.COM	15-09-2026
				CS COMM	965/2026	25-09-2026	CANARA BANK VS SUMIT SHARMA	ASHOK KUMAR	9560396555	KAKKARASHOK@REDIFFMAIL.COM	23-09-2026
				CS COMM	966/2026	25-09-2026	CANARA BANK VS NEELAM SURI	ASHOK KUMAR	9560396555	KAKKARASHOK@REDIFFMAIL.COM	23-09-2026
				CS COMM	967/2026	25-09-2026	CANARA BANK VS VASIM KHAN	ASHOK KUMAR	9560396555	KAKKARASHOK@REDIFFMAIL.COM	23-09-2026
				CS COMM	980/2026	26-09-2026	PUNJAB NATIONAL BANK VS VIVEK BANSAL	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	23-09-2026
				CS COMM	987/2026	29-09-2026	UNION BANK OF INDIA VS AMIT THAKUR	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	29-09-2026
17	SH. ANIL ANTIL, DISTRICT JUDGE (COMMERCIAL COURT)-01/	NEW DELHI DISTRICT	1	CS (COMM.)	633/2026	01-09-2026	B K MARBLE VS NKG INFRASTRUCTURE LIMITED	MOSHIN KHAN AND S.SANA HAIDER	9899205186	MK.SOCIALISM@GMAIL.COM	22.08.2026

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			1	CS (COMM.)	635/2026	01-09-2026	LIVING MEDIA INDIA LIMITED VS MASHA ARTS AND HANDICRAFTS LLP AND ORS.	NIRMAL MISHRA	9311131978	OFFICE.NIRMALMISHRA@GMAIL.COM	26.06.2026
			1	CS (COMM.)	636/2026	01-09-2026	BDC DISTRIBUTION PVT. LTD. VS KULMEET KAUR OBEROI	JATIN SAPRA AND ASSOCIATES	9312223345	JATIN.SAPRA150@GMAIL.COM	22.08.2026
			1	CS (COMM.)	639/2026	02-09-2026	HT DIGITAL STREAMS LTD. VS DIGPU NEWS NETWORKS	BAJAJ AND BAJAJ ASOOSICATED	9213187809, 9811700978	BAJAJ.BAJAJ128@GMAIL.COM	20.08.2026
			1	CS (COMM.)	641/2026	03-09-2026	CANARA BANK VS SANJAY KUMAR	SIDDHARTH MEHTA	9810684200	ASIDDHARTHLAW19@GMAIL.COM	21.09.2026
			1	CS (COMM.)	642/2026	03-09-2026	SANDEEP MADAAN VS KOTAK MAHINDRA BANK	KEWAL KRISHAN SAINI	9870201144, 855888410	SAINIKEWALK@REDIFFMAIL.COM	25.08.2026
			1	M-EX	27/2026	05-09-2026	MS THEOVEL SURVEY VS WAPCO LTD.	DR. BIPIN K DWIVEDI	9811043804	DRBIPINDWIVEDI@GMAIL.COM	19.08.2026
			1	OMP (MISC.) (COMM.)	82/2026	05-09-2026	KONE ELEVATOR INDIA PVT. LTD. VS JONES LANG LASALLE BUILDING OPERATIONS PVT. LTD.	KAPIL KHER	9891072729	ANILKHER@GMAIL.COM	18.08.2026
			1	OMP (I) (COMM.)	224/2026	05-09-2026	AXIS FINANCE LIMITED VS MR SUNIL KUMAR AND ANR.	RAKESH KUMAR SAHOO	NA	RAKESH@FIRSTWATER.LAW	29.08.2026
			1	OMP (I) (COMM.	225/2026	05-09-2026	AXIS FINANCE VS MR NESARAJ A AND ANR	RAKESH KUMAR SAHOO	NA	RAKESH@FIRSTWATER.LAW	27.08.2026
			1	CS (COMM.)	646/2026	05-09-2026	MOHD HAROON JAPANWALA VS RISHI KUMAR SAREEN	RAJEEV KUMAR MISHRA	9811346394, 9953145936	DATTA.ADV@GMAIL.COM	17.08.2026
			1	MISC DJ	1325/2026	05-09-2026	KOTAK MAHINDRA PRIME LTD. VS ROHIT BORROWER	KUSHAL KUMAR, HARSH AHUJA,	7007993548	RISHABH.ERUDITELEGAL@GMAIL.COM	20.08.2026
			1	CS (COMM.)	649/2026	07-09-2026	NARENDER KUMAR VS GAURAV KAKKAR	DHARMENDER SHARMA AND ASSOCIATES	9971640403, 9891640403	FAIRJUSTICELAWFIRM@GMAIL.COM	29.08.2026
			1	CS (COMM.)	650/2026	07-09-2026	HAVELLS INIDA LIMITED VS MD SHOHEL AND ORS	NITIN K GUPTA, SANCHAY MEHROTRA,	9711184111, 8826009919	NITINKGUPTA@LEXSUNRAJ.COM, SANCHAY.MEHROTRA@LEXSUNRAJ.COM	31.08.2026
			1	EX.COMM -AWARD BY ARB. COMM.	129/2026	08-09-2026	BAJAJ FINANCE LTD. VS SIYARAM COMMUNICATION PVT. LTD. AND ANR.	ARUN KUMAR SHARMA, SHARVAN	9990151720, 9671195877	GLORIOUSLAWASSOCIATES@GMAIL.COM	20.07.2026
			1	OMP (COMM.)	197/2026	08-09-2026	PUSHKAR AND CO LLP VS KUNAL STRUCTURE (INDIA) PVT LTD AND ORS	VICTORY ASSOCIATES	9810815307	VINEET.LEGAL@GMAIL.COM	31.08.2026
			1	OMP (I) (COMM.)	232/2026	09-09-2026	KISAME SOURCING PRIVATE LIMITED VS NEW SHINE STAR	AYUSH SINGHAL, HIMANSHU LILANI,	9313215865	VIVAANLEGAL@GMAIL.COM	25.08.2026

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			1	OMP (COMM.)	198/2026	10-09-2026	BISHOP BOYS DIOCESAN SCHOOL VS M/S MEGALOGIX	ASHWIN ROMY, SACHIN SINGH DALAL AND AKSHAT	9871813183	ADVOCATEASHWINROMY@GMAIL.COM	18.08.2026
			1	CS (COMM.)	656/2026	10-09-2026	M/S DUGONG INTERNATIONAL PRIVATE LIMITED VS PRASAR BHARTI (BROADCASTING CORPORATION OF INDIA)	APOORV DWIVEDI AND SWAPNIL SHUKLA	9005502207	SHUKLASWAPNILMV@GMAIL.COM	27.08.2026
			1	OMP I COMM	233/2026	14-09-2026	ALT NRG ASSETS PRIVATE LIMITED VS MOEVING URBAN TECHNOLOGIES PRIVATE LIMITED AND ORS	PRANAV GADI	9711161488	P.GADI@GNALAWYERS.COM	04.09.2026
			1	CS (COMM.)	660/2026	14-09-2026	ECSO GLOBAL PVT. LTD. VS M/S LAIL SPICES	VARUN MUDGAL, YASH SHARMA,	9999050203	OFFICE@MUDGAL.CO	04.09.2026
			1	CS (COMM.)	661/2026	14-09-2026	RAJESH KUMAR GUPTA VS IDEALGAP PVT. LTD.	GAURAV SADANA	9015242475	SADANA.GAURAV1298@GMAIL.COM	06.09.2026
			1	CS (COMM.)	662/2026	14-09-2026	CRYSTAL CROP PROTECTION LIMITED VS MADDHIPATI SUJAY KUMAR	SUNIL KUMAR	9818256885, 8368623877	SUJAYSUJAY1996@GMAIL.COM	05.09.2026
			1	CS (COMM.)	663/2026	14-09-2026	MANOJ KUMAR VS M/S M AND N RETAIL	VIKESH KUMAR	8076467665	ADVOCATELATIKAGOEL@GMAIL.COM	05.09.2026
			1	EX.COMM AWARD BY ARB. COMM.	-131/2026	15-09-2026	METRO HERTIAGE PVT. LTD. VS STERLING HOLIDAY RESORTS LTD.	RAGHVENDRA MOHAN BAJAJ AND SHAGUN AGARWAL	9810048083	OFF.RMB@GMAIL.COM	29.06.2026
			1	OMP (I) (COMM.)	235/2026	15-09-2026	AXIS FINANCE LTD VS KESHAVAPATNAM RATHINDRA	AVINASH KUMAR	011-41513189	AVINASH.ADV@GMAIL.COM	07.09.2026
			1	OMP (I) (COMM.)	236/2026	15-09-2026	AXIS FINANCE LTD VS ZIA TRADING THROUGH ITS PROP. AYISHA HADIM	AVINASH KUMAR	011-41513189	AVINASH.ADV@GMAIL.COM	07.09.2026
			1	OMP (I) (COMM.)	237/2026	15-09-2026	AXIS FINANCE LLTD VS PHANI KUMAR MULAGALAPALLI	AVINASH KUMAR	011-41513189	AVINASH.ADV@GMAIL.COM	05.09.2026
			1	OMP (I) (COMM.)	238/2026	15-09-2026	AXIS FINANCE LTD VS BIKRAMJIT SINGH	AVINASH KUMAR	011-41513189	AVINASH.ADV@GMAIL.COM	05.09.2026
			1	OMP (I) (COMM.)	239/2026	15-09-2026	AXIS FINANCE LTD VS ANJAIAH EBRAM	AVINASH KUMAR	011-41513189	AVINASH.ADV@GMAIL.COM	05.09.2026
			1	OMP (I) (COMM.)	240/2026	15-09-2026	AXIS FINANCE LTD. VS PHANI KUMAR MULAGALAPALLI	AVINASH KUMAR	011-41513189	AVINASH.ADV@GMAIL.COM	05.09.2026
			1	OMP (I) (COMM.)	241/2026	15-09-2026	AXIS FINANCE LTD. VS PRIYADARSHINI GAS AGENCY THROUGH ITS PROP. MAINA ELAKA	AVINASH KUMAR	011-41513189	AVINASH.ADV@GMAIL.COM	05.09.2026
			1	CS (COMM.)	667/2026	15-09-2026	BURBERRY LTD. VS BHARMAL MUSTUFA PROPRIETOR OF XLNC PERFUMERY	SHRAVAN KUMAR BANSAL	1204511311 01204939659	UNITEDMARK@UNITEDANDUNITED.COM	15.09.2026

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			1	OMP (COMM.)	199/2026	16-09-2026	THE INDURE PVT. LTD. VS MAGALDI POWER PVT. LTD.	VARUN GUPTA, SIMRAN WASON,	9810476767, 8826261410	GUPTA.VARUN1@GMAIL.COM	03.09.2026
			1	OMP (COMM.	200/2026	16-09-2026	SPRINGFLOW PUMPS INDIA PVT. LTD. VS BHARAT HEAVY ELECTRICALS LIMITED	SUMMIT KAUSHAL, ASIT TEWARI	9810313802	SUMMITKAUSHAL@GMAIL.COM	14.08.2026
			1	CS (COMM.	670/2026	16-09-2026	ZYDUS WELLNESS PRODUCTS LTD. VS ZEELAB PHARMACY PRIVATE LIMITED	RAHUL BHUJBAL	8527855815	LITIGATION@GNATARAJ.COM	15.09.2026
			1	CS (COMM.	671/2026	16-09-2026	WELLA INTERNATIONAL OPERATIONS SWITZERLAND AND SARL V/S ASHOK KUMAR	SHRAWAN KUMAR BANSAL	01204511311,01204939659	UNITEDMARK@NITEDANDUNITED.COM	05.09.2026
			1	CS (COMM.)	674/2026	17-09-2026	MRS KAVITA JIN PROPRIETOR OF M/S ASHITA UDYOG VS M/S SP CASTING INDUSTRIES PVT. LTD. AND ORS.	VIKAS SEHGAL AND ASSOCIATES	9873828306	LAWYERS1890@GMAIL.COM	03.09.2026
			1	CS COMM	677/2026	21-09-2026	STATE BANK OF INDIA VS DEV NARAYAN	SHIV K TYAGI	9811059032, 9643242952	SHIVKTYAGI1@GMAIL.COM	15.09.2026
			1	EX(COMM)	122/2026	21.09.2026	MS NIAM HOLDINGS PVT LLP VS MS RETAIL GGN LLP	NARESH THANAI , KHUSHBOO SINGH	9811014029	NARESHTHANAI@YAHOO.COM	14.09.2026
			1	EX(COMM)	123/2026	21.09.2026	MS NIAM HOLDINGS PVT LTD VS MS RETAIL GGN LLP	NARESH THANAI , KHUSHBOO SINGH	9811014029	NARESHTHANAI@YAHOO.COM	14.09.2026
			1	OMP (MISC.) (COMM.)	89/2026	22-09-2026	M/S INDIA ENGINEERS AND FABRICATIONS VS EVEREST INDUSTRIES LTD.	RAGHVENDRA UPADHYAY	9818720615	ADVRGHV@GMAILC.OM	19.07.2026
			1	OMP (MISC.) (COMM.)	90/2026	22-09-2026	M/S ENGINEERS AND FABRICATION VS EVEREST INDUSTRIES LTD.	RAGHVENDRA UPADHYAY	9818720615	ADVRGHV@GMAILC.OM	11.07.2026
			1	OMP (MISC.) (COMM.)	91/2026	22-09-2026		RAGHVENDRA UPADHYAY	9818720615	ADVRGHV@GMAILC.OM	11.07.2026
			1	OMP (MISC.) (COMM.)	92/2026	22-09-2026	M/S INDIA ENGINEERS AND FABRICATION VS EVEREST INDUSTRIES LTD.	RAGHVENDRA UPADHYAY	9818720615	ADVRGHV@GMAILC.OM	19.07.2026
			1	OMP (MISC.) (COMM.)	93/2026	22-09-2026		RAGHVENDRA UPADHYAY	9818720615	ADVRGHV@GMAILC.OM	19.07.2026
			1	OMP (MISC.) (COMM.)	94/2026	22-09-2026	SUNDEEP ARORA VS DELHI TRANSCO LIMITED	MOHD. SHAHRUKH QURESHI, PUNEET	8130653733	CHOPRAANDCHOPRALAWFIRM@GMAIL.COM	15.09.2026
			1	OMP (MISC.) (COMM.	100/2026	23-09-2026	M/S ENVIRO INFRA ENGINEERS LTD. VS GOVERNMENT OF CHHATTISGARH	SAHIL GARG, ABHINAV JAIN, MITHIL MALHOTRA	9560690036	GARGSAHILADV@GMAIL.COM	19.09.2026
			1	OMP (I) (COMM.)	255/2026	23-09-2026	AXIS FINANCE LIMITED VS PRABHU N AND ANR	SHIKHAR GUPTA	9999443512, 9990332052	SHIKHARGUPTA@ADVSGLEGAL.IN	09.09.2026

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			1	OMP (I) (COMM.)	256/2026	23-09-2026	AXIS FINANCE LIMITED VS MOHAMMED FAYYAZ AND ANR	SHIKHAR GUPTA	9999443512, 9990332052	SHIKHARGUPTA@ADVSGLEGAL.IN	14.09.2026
			1	OMP (I) (COMM.)	257/2026	23-09-2026	AXIS FINANCE LIMITED VS ALPESH KUMAR JAIN AND ORS	SHIKHAR GUPTA	9999443512, 9990332052	SHIKHARGUPTA@ADVSGLEGAL.IN	15.09.2026
			1	OMP (I) (COMM.)	258/2026	23-09-2026	AXIS FINANCE LIMITED VS RAJ NATHMAL JANGDA AND ORS	SHIKHAR GUPTA	9999443512, 9990332052	SHIKHARGUPTA@ADVSGLEGAL.IN	11.09.2026
			1	OMP (I) (COMM.)	259/2026	23-09-2026	AXIS FINANCE LIMITED VS THOTLA BHARATH AND ANR	SHIKHAR GUPTA	9999443512, 9990332052	SHIKHARGUPTA@ADVSGLEGAL.IN	09.09.2026
			1	OMP (I) (COMM.)	260/2026	23-09-2026	AXIS FINANCE LIMITED VS MANISH SINGH SHEKHAWAT AND ANR	SHIKHAR GUPTA	9999443512, 9990332052	SHIKHARGUPTA@ADVSGLEGAL.IN	09.09.2026
			1	CS (COMM.)	688/2026	23-09-2026	ARP ENTERPRISES VS SHEVAM GIFTING SOLUTION	VIKAS SAREEN	8826872049	LEZWORKSS@GMAIL.COM	09.09.2026
			1	CS (COMM.)	689/2026	23-09-2026	M/S ISHAN SNACKS AND NAMKIN PRIVATE LIMITED VS M/S ANJANI FOOD AND BEVERAGE INDUSTRIES	ANSHUL GOEL	97113454971	IP@ASHOKALAW.COM	22.09.2026
			1	MISC DJ/	1436/2026	23-09-2026	AD VENTURE V/S AAR KAY UNIVERSAL PVT. LTD.	ABHINAV SUGANDH	93151998443	NA	17.09.2026
			1	OMP (I) (COMM.)	263/2026	23.09.2026	AXIS FINANCE LIMITED VS FUTURE TRADING	SHEKHAR GUPTA	9999443512	SHIKHARGUPTA@ADVSGLEGAL.IN	18.09.2026
			1	OMP (I) (COMM.)	264/2026	24-09-2026	AXIS FINANCE LIMITED VS CHENU AGRAWAL	RAKESH KUMAR SAHOO	9040145960	RAKESH@FIRSTWATER.LAW	17.09.2026
			1	CS (COMM.	694/2026	24-09-2026	HOME SHREE HOUSING FINANCE LTD. VS SUMIT SETHI AND ORS	ADV CHELSY SINGHAL	9149350584	ADVOCATECHELSYSINGHAL@GMAIL.COM	11.09.2026
			1	CS (COMM.)	699/2026	25-09-2026	RITVIK BANSAL VS DEEPAK SHARMA TRADING AS KALAKAAR INDIAA	NIPUN ARORA	8800565686	NIPUN@NACHAMBERS.COM	19.09.2026
			1	MISC DJ/	1443/2026	25-09-2026	M/S SARAL BUILDERS VS ANSAL BUILDWELL LIMITED	ANVEESH GARG	9818479699	AVNEESH.LEGAL@GMAIL.COM	17.09.2026-
			1	OMP (I) (COMM.)	265/2026	26-09-2026	PRASHAN VS DR. RISHI PAL CHAUHAN	SHUBHAM SINGH	7651816233	ADV.SHUBHAMSINGH.SCI@GMAIL.COM	15.09.2026
			1	CS (COMM.)	700/2026	26-09-2026	STATE BANK OF INDIA VS SHEKH TOHID	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	19.09.2026
			1	CS (COMM.)	701/2026	26-09-2026	AMIT SINGH VS BALWANT THAKUR AND ORS	ASHOK SONI	8130624150	SONI.IPOFFICES@GMAIL.COM	19.09.2026

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			1	OMP (MISC.) (COMM.)	103/2026	28-09-2026	MONEYWISE FINANCIAL SERVICE PVT LTD VS LAKSHYA POLYTEX PVT LTD THROUGH ITS DIRECTORS AND ORS	MAHAVISH KHAN	9319212148	KHANMEHVISH2189@GMAIL.COM	21.09.2026
			1	EXECUTION (COMM.)	125/2026	28-09-2026	COMPLETE DEWATERING SYSTEMS PVT LTDS VS NKS CONSTRUCTION AND ENGINEERS PVT LTD	M. TAIYAB KHAN	9312222450	KMTAIYAB@GMAIL.COM	17.09.2026
			1	CS (COMM.)	704/2026	28-09-2026	MR THOUNAOJAM SUDHIR SINGH VS ELMAN LIFTS PRIVATE LIMITED	DR. AMAN GAUR	9717093414	OFFICE@ASK-ADVOCATE.COM	16.09.2026
			1	EX.COMM - AWARD BY ARB. COMM.E-FILED	134/2026	29.09.2026	STATE BANK OF INDIA VS BALRAM SINGH	AARTI BANSAL	9971729922	NA	01.09.2026
			1	OMP (COMM.) E-FILED	215/2026	29.09.2026	AKHIL GUPTA VS HINDUSTAN UNILEVER LTD	SUNIL SINGH	9654224557	NA	09.09.2026
			1	OMP (COMM.E-FILED	214/2026	29.09.2026	MR ZAHIR ABBAS BARBHUIYA LR OF LATE MAZAHIR UDDIN BARBHUIYA VS SMALL FARMERS AGRI-BUSINESS CONSORTIUM -SFAC	MOHD SHADAN	9015051453	SHAIK.BAKTIYAR@GMAIL.COM	09.09.2026
			1	OMP (COMM.)	216/2026	30-09-2026	UNION OF INDIA VS MS SHREE BHAWAN BUILDERS	SH. GAURAV SHARMA	9990116727	GSHARMA.OFFICE@GMAIL.COM	04.09.2026
			1	OMP (I) (COMM.)	267/2026	30-09-2026	PRUDENT INFRATECH PVT. LTD. VS TATA TELE NXTGEN SOLUTIONS LIMITED	SH. ABHINDRA MAHESHWARI	9891856886	ABHIGAMAN.LAW@GMAIL.COM	28.09.2026
			1	CS (COMM.)	708/2026	30-09-2026	SUPRABHA MITRA VS IDN AND SONS AND ORS	U K SINGHAL	95990430545	LEGAL@SIGMALEGAL.IN	14.09.2026
			1	CS (COMM.)	709/2026	30-09-2026	THE PRESS TRUST OF INDIA LTD VS INDIA GROUND REPORT	WASIM BEG	1146521389	WASIM@LECTIOLOW.COM	30-09-2026
			1	CS (COMM.)	710/2026	30-09-2026	MANJEET SINGH KHURANA VS SALONI RETAIL LLP	SH. DEEPAK PATHAK	9891406066	DEEPAKPATHAKADVOCATE@GMAIL.COM	16.09.2026
18	SH. MANOJ KUMAR-I, DISTRICT JUDGE, COMMERCIAL COURT	NEW DELHI DISTRICT	25	CS (COMM)	634/2026	01-09-2026	T V TODAY NETWORK LIMITED VS MEDIA 18	NAISARGIKA(P),	9311131978	NOT PROVIDED	11.08.2026
			25	OMP (MISC) (COMM)	81/2026	01-09-2026	MS COLLIERS INTERNATIONAL INDIA PROPERTYSERVICEPRIVATELIMITED VS VIPUL IT INFRA-SOFT PRIVATE LIMITED	ARNAV VIDYARTHI(P),	9311131978	OFFICE.NIRMALMISHRA@GMAIL.COM	11.08.2026
			25	EXECUTION (COMM)	119/2026	02-09-2026	BANK OF MAHARASHTRA VS SANJAY KUMAR AND ANR	SHIVAM SHARMA(P),	9354734757	ADVOCATEAAKSAHJAIN@GMAIL.COM	18.08.2026
			25	EXCOMM - AWARD BY ARB COMM	128/2026	02-09-2026	M/S SHAKUNTALA CHITS PVT LTD VS HARISH RANA AND ANR	SURAJ GUPTA(P),	NOT PROVIDED	NOT PROVIDED	24.08.2026
			25	COUNTER CLAIM	13/2026	02-09-2026	SINDHUDURG CLUSTER IN MODERN FURNITURE DEVELOPMENT AND RESEARCH VS ARUN KUMAR SHARMA AND ORS	HARSH VARDHAN(P),	9467194651	INFO@ZLC.CO.IN	29.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	CS (COMM)	640/2026	02-09-2026	NECTOR FOODS PVT LTD VS SK HEALTHCARE FORMULATIONS PVT LTD	RAKESH KUMAR GUPTA(P),	9667202084	LEGAL@NECTORINTERNATIONAL.COM,	26.08.2026
			25	CS (COMM)	644/2026	03-09-2026	STATE BANK OF INDIA VS ANJAN ROY	ADAITA KUMAR ROUT(P),	90 15565892	AKROUTADVOCATE@GMAIL.COM	25.08.2026
			25	CS (COMM)	645/2026	03-09-2026	SUPRABHA MITRA (PROPRIETOR OF MULTAN PAINTS AND ELECTRICALS) VS MOHD ASAD (PROPRIETOR OF MOHD ASAD)	ARCHIT SINGHAL(P),	9599043047	LEGAL@SIGMALEGAL.IN	27.08.2026
			25	OMP (I) (COMM)	222/2026	05-09-2026	HERO FINCORP LTD VS AAKAR CONSTRUCTION COMPANY AND ORS	MAYANK MAHAJAN(P),	NOT PROVIDED	NOT PROVIDED	31.08.2026
			25	OMP (I) (COMM)	221/2026	05-09-2026	AXIS FINANCE LIMITED VS SRINIVAS REDDY NALVOLU AND ANR	NAVNEET R(P),	NOT PROVIDED	RAKESH@FIRSTWATER.LAW	29.08.2026
			25	OMP (I) (COMM)	223/2026	05-09-2026	HERO FINCORP LTD VS ONWAYY CARGO PRIVATE LIMITED AND ORS	MAYANK MAHAJAN(P),	NOT PROVIDED	NOT PROVIDED	31.08.2026
			25	CS (COMM)	651/2026	07-09-2026	SOMANY CERAMICS LIMITED VS RDS PROJECTS LIMITED	KARAN JAIN(P),	9810367549	ADVOCATEKJ@GMAIL.COM	21.08.2026
			25	OMP (I) (COMM)	228/2026	07-09-2026	SUNSHINE CATERERS PVT LTD VS INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED	ANUPAM DWIVEDI(P),	9891629964	ANUPAMADVSC@GMAIL.COM	03.09.2026
			25	OMP (COMM)	196/2026	07-09-2026	OKINAWA AUTOTEC PRIVATE LIMITED VS GOYAL EBIKES	LOKESH KUMAR PATHAK(P),	8527084256	LAWSLANCELEGAL@GMAIL.COM	04.08.2026
			25	OMP (I) (COMM)	227/2026	07-09-2026	SUNSHINE CATERERS PVT LTD VS INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED	ANUPAM DWIVEDI(P),	9891629964	ANUPAMADVSC@GMAIL.COM	03.09.2026
			25	OMP (I) (COMM)	229/2026	07-09-2026	PUNIA TRAVELEAZE PRIVATE LIMITED VS YOGI EDUTRANSIT PRIVATE LIMITED	SHIVAM GOEL(P),	9871339314	ADV.SHIVAMGOEL@GMAIL.COM	29.08.2026
			25	OMP (I) (COMM)	231/2026	08-09-2026	HERO FINCORP LTD VS GURPREET SINGH KANWAR	MAYANK MAHAJAN(P),	NOT PROVIDED	NOT PROVIDED	31.08.2026
			25	OMP (I) (COMM)	230/2026	08-09-2026	HERO FINCORP LTD VS R M N TOLLWAYS PRIVATE LIMITED	MAYANK MAHAJAN(P),	NOT PROVIDED	NOT PROVIDED	31.08.2026
			25	CS (COMM)	652/2026	08-09-2026	VEEPUL KAUSHIK PROP OF PRISHA CONTAINERS LINES VS AASHISH SHARMA CEO OF CYPRESS BUILDING SOLUTIONS	TUSHAR AGARWAL(P),	9971374150	CLAPJURIS.LEGAL@GMAIL.COM	25.08.2026
			25	CS (COMM)	653/2026	08-09-2026	M/S SNK GLOBAL VS M/S MONICA GOLD PIPES PVT LTD AND ORS	ANKUSH BANSAL(P),	9818347871	PURUSHOTTAMKUMARADVOCATE65@GAMIL.COM	21.08.2026
			25	OMP (MISC) (COMM)	83/2026	09-09-2026	GHV ADVANCED CARE PVT LTD VS NAYATI HEALTHCARE AND RESEARCH NCR PVT LTD	KAPIL KHER(P),	9891072729	ANILKHER@GMAIL.COM	01.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	CS (COMM)	655/2026	09-09-2026	ALSTONE INTERNATIONAL VS GANPATI INNOVATION LIMITED	ANKIT SINGH CHAUHAN(P),	7678674138	A.S.CHAUHAN0201@GMAIL.COM	30.08.2026
			25	EXECUTION (COMM)	120/2026	10-09-2026	INDIYUM FOODS PVT LTD VS AXIS E CORP SOLUTIONS PVT LTD	JYOTI ADVOCATE(P),	NOT PROVIDED	ADVOCATEJYOTI@GMAIL.COM	28.09.2026
			25	CS (COMM)	658/2026	10-09-2026	TOYO INK INDIA PRIVATE LIMITED VS SURENDER SINGH CHAUHAN AND ORS LEGAL HEIR OF LATE SHRI NEERAJ CHAUHAN	ANKUR AGGARWAL(P),	9873193742	OCEAN.LAWS@GMAIL.COM	31.08.2026
			25	CS (COMM)	657/2026	10-09-2026	TOYO INK INDIA PRIVATE LIMITED VS SURENDER SINGH CHAUHAN AND ORS LEGAL HEIR OF LATE SHRI NEERAJ CHAUHAN	ANKUR AGGARWAL(P),	9873193742	OCEAN.LAWS@GMAIL.COM	31.08.2026
			25	ARB A (COMM)	11/2026	10-09-2026	RAJRANI STEEL CASTING PVT LTD VS HERO FINCORP LIMITED	PURUSHOTTAM JHA(P),	9971291939	MAIL@AGNEYLEGAL.IN	28.08.2026
			25	CS (COMM)	664/2026	14-09-2026	TANUSREE BANERJEE PROP M/S PURPLE MONKEY VS DJ INTERACTIVE LABS PRIVATE LIMITED	MRITYUNJAY KUMAR(P),	8130990609	LEGAL@AMYGLOBAL.ORG	31.08.2026
			25	CS (COMM)	665/2026	14-09-2026	MS NASVI STREET FOODS PVT LTD VS ABHISHEK BAISALA (@MC SQUARE) AND ORS	SANJAY KUMAR(P),	9811078574	RNANOJ.L968SINGH@GRNAIL.COM	02.09.2026
			25	OMP (I) (COMM)	244/2026	15-09-2026	AXIS FINANCE LTD VS BIKRAMJIT SINGH	AVINASH KUMAR(P),	NOT PROVIDED	AVINASH.ADV@GMAIL.COM	08.09.2026
			25	OMP (MISC) (COMM)	85/2026	15-09-2026	MONEYWISE FINANCIAL SERVICES PVT LTD VS RAKSHIT ASHWINBHAI PATEL	MEHVISH KHAN(P),	9319212148	KHANMEHVISH2189@GMAIL.COM	05.09.2026
			25	OMP (I) (COMM)	245/2026	15-09-2026	AXIS FINANCE LTD VS LATHA ENTERPRISES THR ITS PROP SARIKI NARSIMHA NAIDU	AVINASH KUMAR(P),	NOT PROVIDED	AVINASH.ADV@GMAIL.COM	05.09.2026
			25	OMP (I) (COMM)	246/2026	17-09-2026	L AND T FINANCE LIMITED VS JOSEPHINE SHOBANA RAJENDRAN	ARVIND JADON(P),	9818140844	ARVIND.JADON@LAW-MATTERS.IN	27.08.2026
			25	OMP (MISC) (COMM)	86/2026	18-09-2026	KONE ELEVATOR INDIA PVT LTD VS GLOBUS CONSTRUCTIONS PVT LTD	KAPIL KHER(P),		ANILKHER@GMAIL.COM	11.09.2026
			25	OMP (COMM)	204/2026	19-09-2026	UNION OF INDIA VS M/S CHAUDHARY BUILDERS	VARUN RAJPAL(P),	9899893624	VARUNRAJPAL11@GMAIL.COM	15.09.2026
			25	OMP (COMM)	205/2026	19-09-2026	HARSH TIWARY VS VIDYA MANDIR CLASSES LIMITED	RUPESH KUMAR(P),	9810793688	NOT PROVIDED	15.09.2026
			25	CS (COMM)	679/2026	21-09-2026	STATE BANK OF INDIA VS SHAMBHU KUMAR YADAV	SHIV TYAGI(P),	9811059032	SHIVTYAGI1@GMAIL.COM	15.09.2026
			25	CS (COMM)	678/2026	21-09-2026	A M GRAPHICS VS M/S EVA INTERNATIONAL (THROUGH ITS PROPRIETOR MR SANJU DUBE)	AMARENDRA KUMAR DUBEY(P),	9599801188	GLOBALVISIONLAWOFFICE@GMAIL.COM	24.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	CS (COMM)	683/2026	22-09-2026	ASTRAL LTD VS LEKKALAPUDI JAYATHEJA	SANCHAY MEHROTRA(P),	8826009919	NITINKGUPTA@LEXSUNRAJ.COM	16.09.2026
			25	OMP (COMM)	207/2026	22-09-2026	SAMMAAN CAPITAL LIMITED VS DR VINOD JAISWAL AND ORS	SANGEETA SONDHI(P),	9953994696	INFO@SNDLAWYERS.COM	15.09.2026
			25	CS (COMM)	684/2026	22-09-2026	ABC VS XYZ	N MAHABIR(P),	9811694997	CONTACT@LITMUSLEGAL.COM	19.09.2026
			25	CS (COMM)	682/2026	22-09-2026	OCEANIC HOMES PVT LTD VS DEEPAK TALWAR AND ORS	ROHAN CHAWLA(P),	9911371880	ROHAN@RCLAW.IN	10.09.2026
			25	OMP (I) (COMM)	250/2026	23-09-2026	AXIS FINANCE LIMITED VS KONDRUGANTI ANIL KUMAR AND ANR	SHIKHAR GUPTA(P),	9990332052	SHIKHARGUPTA@ADVSLEGAL.IN	11.09.2026
			25	OMP (MISC) (COMM)	98/2026	23-09-2026	KATHURIA HOSPITALITY PVT LTD VS SUKRITI SINGH	DHRUV VARMA(P),	8810310103	DHRUVVARMA.LAW@GMAIL.COM	16.09.2026
			25	OMP (MISC) (COMM)	99/2026	23-09-2026	M/S ENVIRO INFRA ENGINEERS LTD VS GOVERNMENT OF CHATTISGARH THROUGH M/S PUBLIC HEALTH ENGINEERING DIVISION	MITHIL MALHOTRA(P),	9560690036	GARGSAIDLADV@GMAIL.COM	19.09.2026
			25	CS (COMM)	687/2026	23-09-2026	STATE BANK OF INDIA VS VYAKUNTARAO NETINI	VARUN CHANDIOK(P),	9818365119	NOT PROVIDED	17.09.2026
			25	CS (COMM)	686/2026	23-09-2026	M/S STYLE MART IMPEX VS SHEVAM GIFTING SOLUTION AND ORS	VIKAS SAREEN(P),	8826872049	LEXWORKS@GMAIL.COM	09.09.2026
			25	CS (COMM)	685/2026	23-09-2026	PRIYANKA GUPTA VS IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	AJAY KUMAR(P),	8800983173	RACHITMICKEY@GMAIL .COM	16.09.2026
			25	OMP (I) (COMM)	251/2026	23-09-2026	AXIS FINANCE LIMITED VS HANUMANTHARAO BOMMASANI AND ANR	SHIKHAR GUPTA(P),	9990332052	SHIKHARGUPTA@ADVSLEGAL.IN	11.09.2026
			25	OMP (I) (COMM)	254/2026	23-09-2026	AXIS FINANCE LIMITED VS KHUSHBOO TAWRI AND ANR	SHIKHAR GUPTA(P),	9990332052	SHIKHARGUPTA@ADVSLEGAL.IN	10.09.2026
			25	OMP (I) (COMM)	253/2026	23-09-2026	AXIS FINANCE LIMITED VS ALPESH KUMAR JAIN AND ANR	SHIKHAR GUPTA(P),	9990332052	SHIKHARGUPTA@ADVSLEGAL.IN	15.09.2026
			25	OMP (I) (COMM)	252/2026	23-09-2026	AXIS FINANCE LIMITED VS BABU RAO SURAPANENI AND ANR	SHIKHAR GUPTA(P),	9990332052	SHIKHARGUPTA@ADVSLEGAL.IN	10.09.2026
			25	OMP (I) (COMM)	249/2026	23-09-2026	AXIS FINANCE LIMITED VS DEVAL MAHENDRABHAI SUTHAR AND ORS	SHIKHAR GUPTA(P),	9990332052	SHIKHARGUPTA@ADVSLEGAL.IN	16.09.2026
			25	OMP (MISC) (COMM)	97/2026	23-09-2026	SUSMITA ELECTRONICS PVT LTD VS HAIER APPLIANCES (INDIA) PVT LTD	ROHAN DUA(P),	9650805135	ROHANDUA18@GMAIL.COM	16.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	CS (COMM)	698/2026	24-09-2026	MS SERVOSTAR INDIA PVT LTD VS MS BHARTI AIRTEL LIMITED	BRIJESH SINGH(P),	9999678571	AMARESHSINGHADVOCATE@GMAIL.COM	22.08.2026
			25	CS (COMM)	695/2026	24-09-2026	THE BHARAT SCOUTS AND GUIDES VS RAJ RANI GUPTA	AKSHAY SRIVASTAVA(P),	98 10844052	MAIL@CAREINTELLECT.COM	23.09.2026
			25	CS (COMM)	696/2026	24-09-2026	ISHAN SNACKS AND NAMKIN PRIVATE LIMITED VS MANVI FOOD PRODUCTS	ASHOK GOEL(P),	9711344971	IP@ASHOKALAW.COM	18.09.2026
			25	CS (COMM)	697/2026	24-09-2026	STATE BANK OF INDIA VS JYOTI SHARMA PROPRIETOR M/S TOSH ENTERPRISES	SHIV TYAGI(P),	9811059032	SHIVTYAGI1@GMAIL.COM	18.09.2026
			25	OMP (COMM)	209/2026	24-09-2026	M/S SM HOTELS VS VIVEK RANJAN	VISHNU KANT PANDEY(P),	8920039963	PANDEYVISHNUKANTPANDEY@GMAIL.COM	18.09.2026
			25	OMP (COMM)	211/2026	25-09-2026	M/S ARYA INDUSTRIES AND ANOTHER THROUGH MRS POOJA SINGH (PROP) VS M/S NATIONAL COLLATERAL MANAGEMENT SERVICES PRIVATE LIMITED	VIBHAV MISHRA(P),	9473565666	VIBHAVMISHRAOFFICE@GMAIL.COM	19.09.2026
			25	OMP (I) (COMM)	266/2026	28-09-2026	LARAON ENGINEERS CONSULTANTS PVT LTD VS INTEGRE SOLUTIONS PRIVATE LIMITED	VINAY KUMAR VERMA(P),	9818650745	KUSHAGRA.GUPTA99@GMAIL.COM	26.09.2026
			25	CS (COMM)	706/2026	28-09-2026	THE BHARAT SCOUTS AND GUIDES VS ASHOK KUMAR	AKSHAY SRIVASTAVA(P),	98 10844052	MAIL@CAREINTELLECT.COM	25.09.2026
			25	CS (COMM)	705/2026	28-09-2026	CANARA BANK VS PALLIKA GROVER	DEEPAK KUMAR SINGH(P),	7572078632	DSALSINDIA@GMAIL.COM	18.09.2026
			25	OMP (T) (COMM)	6/2026	28-09-2026	M/S ONE EIGHT TECHNOLOGIES PRIVATE LIMITED VS M/S CLIX CAPITAL SERVICES PRIVATE LIMITED AND ANR	MOHIT MUDGAL(P),	9871357167	SUBHAMJAINSKJ@GMAIL.COM	18.09.2026
			25	MISC DJ	1499/2026	30-09-2026	SHEERAJ AHMAD RAINA VS RADIANCE PRO PACKAGING PRIVATE LIMITED	MEHVISH KHAN(P),	9319212148	KHANMEHVISH2189@GMAIL.COM	22.09.2026
			25	EXECUTION (COMM)	126/2026	30-09-2026	REVEX PLASTICISERS PVT LTD VS SHREE SHYAM SURAKSHA UDYOG AND ORS	BHARAT GUPTA(P),	NOT PROVIDED	LEGISTAUXILIARY@GMAIL.COM	22.09.2026
			25	CS (COMM)	711/2026	30-09-2026	ARUN KUMAR VISHWAKARMA (SOLE PROPRIETOR M/S GOOD LIVING FLOOR) VS EPITOME PROJECTS LLP (THROUGH ITS DESIGNATED PARTNERS)	VISHAL SHARMA(P),	9310835459	NOT PROVIDED	22.09.2026
			25	MISC DJ	1365/2026	14-09-2026	PHARIDUL NISA VS SANDEEP	ABHISHEK RAI(P),	8802814019	ADVDESHMUKHKUMAR@GMAIL.COM	14.09.2026
			25	CS (COMM)	652/2026	08-09-2026	VEEPUL KAUSHIK PROP OF PRISHA CONTAINERS LINES VS AASHISH SHARMA CEO OF CYPRESS BUILDING SOLUTIONS	TUSHAR AGARWAL(P),		CLAPJURIS.LEGAL@GMAIL.COM	25.08.2026
19	**MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03**	NEW DELHI DISTRICT	20	CS (COMM)	637/2026	01-09-2026	LEVI STRAUSS AND CO VS ABC	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	24-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			20	CS (COMM)	638/2026	01-09-2026	SAKSHI STONE VS NKG INFRASTRUCTURE LTD AND ORS	MOHSIN KHAN(P),	8802179561	MNKHAN.PIE@GMAIL.COM	25-08-2026
			20	OMP (COMM)	195/2026	02-09-2026	AKANKSHA BANSAL AND ANR VS HAPPY TUMMY KITCHENS PVT LTD	ANANT ADITYA PATRO(P),	9650681599	NOT AVAILABLE	25-08-2026
			20	CS (COMM)	643/2026	03-09-2026	STATE BANK OF INDIA VS PREM SINGH MEENA	ADAITA KUMAR ROUT(P),	9999132159	NOT AVAILABLE	21-08-2026
			20	CS (COMM)	648/2026	05-09-2026	DAGA TRADING COMPANY PVT LTD VS DEEPAK BUILDERS AND ENGINEERS INDIA LIMITED	SANJAY KUMAR(P),	9312219064	SKUMARADV212@GMAIL.COM	06-08-2026
			20	CS (COMM)	647/2026	05-09-2026	GLOBAL ENTERPRISES VS SHAPOORJI PALLONJI AND CO PRIVATE LIMITED	ANKUR SOOD(P),	9810088832	NOT AVAILABLE	22-08-2026
			20	OMP (I) (COMM)	226/2026	05-09-2026	AXIS FINANCE LIMITED VS MR VINoD KUMAR AGGARWAL BORROWER MORTGAGOR AND SOLE PROPRIETOR OF M S AGARWAL TRADERS	NAVNEET R(P),	8093897845	THENAVNEETRANA@GMAIL.COM	29-08-2026
			20	CS (COMM)	654/2026	08-09-2026	HOLY LAND MARKETING PRIVATE LIMITED VS SHREE ENTERPRISES AND ORS	RAHUL KUMAR(P),	9711328632	RAHULSLAW@GMAIL.COM	25-08-2026
			20	EXCOMM - AWARD BY ARB COMM	130/2026	09-09-2026	SOLAR OPTIMIZED LINE PVT LTD VS INDIA SME TECHNOLOGY SERVICES LIMITED	KRISHAN KANT KUMAR(P),	9811103803	NOT AVAILABLE	08-09-2026
			20	MISC DJ	1355/2026	10-09-2026	IFFCO KISAN SUVIDHA PVT LTD VS DEPTT OF AGRICULTURE AND FARMERS WELFARE AND ANR	AASTHA TYAGI(P),	NOT AVAILABLE	NOT AVAILABLE	19-09-2026
			20	CS (COMM)	659/2026	10-09-2026	A AND N LAW OFFICES VS. AMANPREET SINGH KOHLI	ANSH SINGH LUTHRA	9999068681	CHAMBERS@ANSHSINGHLUTHRA.COM	05-09-2026
			20	CS (COMM)	666/2026	14-09-2026	NARAYAN SHIHAG VS GARVIT SHARMA	SAUMYEN DAS(P),	9717745962	SAUMYENDAS2007@GMAIL.COM	03-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			20	OMP (I) (COMM)	234/2026	14-09-2026	ODWEN TECHNOLOGIES VS. JUARI FURNITURE LTD.	JATIN BHATIA	9990259571	BHATIAJATIN1331@GMAIL.COM	05-09-2026
			20	OMP (MISC) (COMM)	84/2026	14-09-2026	SUCDEN INDIA PVT LTD VS SAEL AGRI COMMODITIES LIMITED	MADHAV AGGARWAL(P),	NOT AVAILABLE	NOT AVAILABLE	03-09-2026
			20	CS (COMM)	668/2026	15-09-2026	UTTAM INDANE VS INDIAN OIL CORPORATION LIMITED	DIPIKA PRASAD(P),	9851235275	NOT AVAILABLE	04-09-2026
			20	CS (COMM)	669/2026	15-09-2026	BALENCIAGA SA VS ASHOK KUMAR	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	05-09-2026
			20	OMP (I) (COMM)	242/2026	15-09-2026	AXIS FINANCE LTD VS VANDANA TRIPATHI	AVINASH KUMAR(P),	9999991527	ADV.AVINASHKUMAR@GMAIL.COM	05-09-2026
			20	OMP (I) (COMM)	243/2026	15-09-2026	AXIS FINANCE LTD VS MONIKA TYAGI	AVINASH KUMAR(P),	9999991527	ADV.AVINASHKUMAR@GMAIL.COM	08-09-2026
			20	OMP (COMM)	202/2026	16-09-2026	NARENDRA CHAWLA AND ANR VS PURI CONSTRUCTION PVT LTD AND ORS	NARENDER KUMAR(P),	9810689839	ANANT9215@GMAIL.COM	05-09-2026
			20	OMP (COMM)	201/2026	16-09-2026	UNIQUE ENGINEER VS SHAPOORJI PALLONJI AND COMPANY PVT LTD	SARTHAK MITTAL(P),	NOT AVAILABLE	NOT AVAILABLE	08-09-2026
			20	CS (COMM)	672/2026	16-09-2026	STATE BANK OF INDIA VS SATISH CHANDER	VARUN CHANDIOK(P),	9818365119	NOT AVAILABLE	08-09-2026
			20	OMP (COMM)	203/2026	17-09-2026	BALAJI CLEANAIR SOLUTIONS VS MEDICURA DEVICES PVT LTD	MUKESH GOYAL(P),	9953581061	NOT AVAILABLE	09-09-2026
			20	OMP (I) (COMM)	247/2026	17-09-2026	AXIS FINANCE LIMITED VS PRAKASH HIRALAL FULZADE	SHIKHAR GUPTA(P),	9999443512	SHIKHARG3010@GMAIL.COM	09-09-2026

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			20	CS (COMM)	675/2026	18-09-2026	SANJEEV BEHL VS SREE MOTORS	SAMEER DEWAN(P),	NOT AVAILABLE	NOT AVAILABLE	09-09-2026
			20	EXECUTION (COMM)	121/2026	18-09-2026	SANJAY MARWAH VS PRADEEP KHANNA	SHRIKANT LAKHERA(P),	NOT AVAILABLE	NOT AVAILABLE	10-09-2026
			20	OMP (MISC) (COMM)	87/2026	18-09-2026	ITC HOTELS LTD VS GURJIT CHOWDHURY AND ANR	KAPIL KHER(P),	9891072729	ANILKHER@GMAIL.COM	11-09-2026
			20	EXCOMM - AWARD BY ARB COMM	132/2026	18-09-2026	RAJ SHARMA VS THE GENERAL MANAGER NORTHERN RAILWAY	AVINASH KUMAR TRIVEDI(P),	9871441764	AVINASHTRIVEDI.LEGAL@GMAIL.COM	08-09-2026
			20	CS (COMM)	676/2026	18-09-2026	HAMDARD NATIONAL FOUNDATION (INDIA) AND ANR VS NITESH SONI AND ANR	SHIVENDRA PRATAP SINGH(P),	9953394364	SHIVENDRA@THEACMECO.COM	14-09-2026
			20	OMP (I) (COMM)	248/2026	19-09-2026	KALIMATA ISPAT INDUSTRIES PVT LTD VS UNION OF INDIA (NORTHERN RAILWAY) AND ANR	ADV WAZID HASAN(P),	9458003675	WAZIDARAHMAN2013@GMAIL.COM	15-09-2026
			20	CS (COMM)	680/2026	21-09-2026	MOVIN EXPRESS PVT LTD VS SKYLARK EXPRESS DELHI PRIVATE LIMITED	JEEVESH MEHTA(P),	9811617186	JEEVESH@MAVENLEGAL.NET	08-09-2026
			20	CS (COMM)	681/2026	21-09-2026	STATE BANK OF INDIA VS USHA	VARUN CHANDIOK(P),	9818365119	NOT AVAILABLE	14-09-2026
			20	OMP (MISC) (COMM)	88/2026	21-09-2026	GAUTAM HEALTHCARE VS NEPHRO CARE	KARAN SINGH(P),	9810770325	KARANSINGHBANKAWAT@GMAIL.COM	09-09-2026
			20	OMP (COMM)	206/2026	21-09-2026	EXTRA MARKS EDUCATION INDIA PVT LTD VS KONCEPT PUBLIC SCHOOL	MITALI YADAV(P),	NOT AVAILABLE	NOT AVAILABLE	16-09-2026
			20	EXECUTION (COMM)	124/2026	21-09-2026	ESS DEE INFORMATICS PVT LTD VS RAJ ELECTRONICS	KARTIK DABAS(P),	9868414528	ADVOCATEKARTIKDABAS@GMAIL.COM	16-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			20	OMP (MISC) (COMM)	95/2026	22-09-2026	INDIA ENGINEERS AND FABRICATION VS. EVEREST INDUSTRIES LTD.	PURNIMA JAIN	9873211671	ADVPURNIMAJAIN@GMAIL.COM	16-09-2026
			20	OMP (MISC) (COMM)	96/2026	22-09-2026	INDIA ENGINEERS AND FABRICATION VS. EVEREST INDUSTRIES LTD.	PURNIMA JAIN	9873211671	ADVPURNIMAJAIN@GMAIL.COM	16-09-2026
			20	OMP (COMM)	208/2026	22-09-2026	GODWIN AGRO PRODUCTS LTD VS SMALL FARMERS AGRI-BUSINESS CONSORTIUM	NAVNEET R(P),	8093897845	THENAVNEETRANA@GMAIL.COM	15-09-2026
			20	CS (COMM)	690/2026	23-09-2026	HITESH KUMAR RUSTOGI VS NAGAPPA HANUMAPPA BISTANNANAVAR TRADING AS ORBIT ENERGY	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	11-09-2026
			20	OMP (I) (COMM)	261/2026	23-09-2026	AXIS FINANCE LIMITED VS LALIT NATHU KHAIRNAR AND ANR	SHIKHAR GUPTA(P),	9999443512	SHIKHARG3010@GMAIL.COM	10-09-2026
			20	CS (COMM)	691/2026	23-09-2026	KNM SOURCE INDIA VS SHEVAM GIFTING SOLUTION	VIKAS SAREEN(P),	8826872049	VIKAS.SAREEN04@GMAIL.COM	10-09-2026
			20	OMP (I) (COMM)	262/2026	23-09-2026	AXIS FINANCE LIMITED VS JETTO VARGHESE AND ANR	SHIKHAR GUPTA(P),	9999443512	SHIKHARG3010@GMAIL.COM	15-09-2026
			20	CS (COMM)	693/2026	24-09-2026	ANANT POWERTECH VS KONCORDE CONTRACTORS PVT LTD	RAKESH KUMAR(P),	9810482545	RAKESHKLEGAL@GMAIL.COM	17-08-2026
			20	CS (COMM)	692/2026	24-09-2026	LEVI STRAUSS AND CO VS ASHOK KUMAR	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	19-09-2026
			20	EXCOMM -AWARD BY ARB COMM	133/2026	25-09-2026	SONA HOTEL VS OYO HOTELS AND HOMES PVT LTD	TUSHAR NIGAM(P),	9811942234	TUSHARDIXIT24@TAHOO.COM	15-09-2026
			20	OMP (COMM)	210/2026	25-09-2026	UNIQUE AVIATION SERVICES PRIVATE LIMITED VS THE DIRECTORATE OF ENGINEERING H	RAMAKANT SHUKLA(P),	9582158748	KANTBANDHU@GMAIL.COM	09-09-2026

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			20	OMP (MISC) (COMM)	101/2026	25-09-2026	PRIYANKA JAIN VS SHYAM SPECTRA PVT LTD	ROHIT PURI(P),	9810646822	NOT AVAILABLE	17-09-2026
			20	OMP (COMM)	212/2026	26-09-2026	AMIT GUGLANI AND ANR VS L T HOUSING FINANCE LTD AND ANR	MANOHAR LAL(P),	9911246400	ML.SALUSA@GMAIL.COM	10-09-2026
			20	OMP (COMM)	213/2026	26-09-2026	TRANSACTREE TECHNOLOGIES PVT LTD VS FUNDFINA MARKETPLACE PVT LTD	SIDHARTH MAHAJAN(P),	9811595408	SIDHARTHMAHAJAN01@GMAIL.COM	18-09-2026
			20	CS (COMM)	702/2026	26-09-2026	STATE BANK OF INDIA VS RAM KUMAR	SUCHITA DIXIT(P),	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	19-09-2026
			20	OMP (MISC) (COMM)	102/2026	26-09-2026	SHIVA ENTERPRISES VS. LIFE ESSENTIAL PERSONAL CARE PVT. LTD.	MOHIT KUMAR BAFNA	9610883928	MOHITBAFNA5@GMAIL.COM	19-09-2026
			20	CS (COMM)	703/2026	26-09-2026	THE BHARAT SCOUTS AND GUIDES VS MR SATISH SHARMA	AKSHAY SRIVASTAVA(P),	9810844052	AKSHAY@CAREINTELLECT.COM	25-09-2026
			20	OMP (MISC) (COMM)	104/2026	28-09-2026	AKASA FINANCE LIMITED VS ARVIND ROAD CARRIER PVT LTD AND ORS	ARVIND JADON(P),	9810288284	NOT AVAILABLE	17-09-2026
			20	CS (COMM)	707/2026	29-09-2026	EODB SERVICES PVT LTD VS HIREN D BHAVSAR AND ANR	NARESH KUMAR MITTAL(P),	9555515773	ADVOCATENARESH1978@GMAIL.COM	21-09-2026
			20	ARB A (COMM)	12/2026	29-09-2026	FINCART FINVEST PVT LTD VS TECHABLED CONSULTING PVT LTD AND ORS	VIJAY ARORA(P),	9811401000	NOT AVAILABLE	22-09-2026
			20	OMP (COMM)	217/2026	30-09-2026	L AND T FINANCE LIMITED VS AMIT GUGLANI	ARVIND JADON(P),	9810288284	NOT AVAILABLE	23-09-2026
			20	CS (COMM)	712/2026	30-09-2026	THE BHARAT SCOUTS AND GUIDES VS SAHIL KHAN	AKSHAY SRIVASTAVA(P),	9810844052	AKSHAY@CAREINTELLECT.COM	28-09-2026

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20	SH. RAKESH PANDIT ,DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, NEW COURT BLOCK-I	CIVIL COMMERCIAL	CS (COMM)/497/2026	46268	VEERJI RESTAURANT PRIVATE LIMITED VS MR SHIVAM YADAV	BINDRA RANA(P),	9818202368	LITIGATION@SSRANA.COM	02.09.2026
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/154/2026	46270	SMALL FARMERS AGRI BUSINESS CONSOTIUM SFAC VS MS SANKALP INDUSTRIES	SANDEEP MISHRA(P),	9991877774	SANDEEP@JURISLEXUM.COM	03.09.2026
			12, NEW COURT BLOCK-I	CIVIL COMMERCIAL	CS (COMM)/498/2026	46270	SMALL FARMERS AGRIBUSINESS CONSORTIUM VS MALANA ORGANIC FRUITS AND VEGETABLES PROCESSING UNIT	SONU VIVEK(P),	7042286270	ADVDRPC1948@GMAIL.COM	03.09.2026
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/157/2026	46272	SAROJ TALWAR AND ORS VS MOVIE TIME CINEMAS PVT LTD	NARENDRA KUMAR(P),	9811167195	BKSINGH.ADV@GMAIL.COM	05.09.2026
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/159/2026	46274	HDB FINANCIAL SERVICES LTD VS ANIL R	DINESH JAIN(P),	8376049807	AMARANTH_RBC@YAHOO.COM	08.09.2026
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/158/2026	46274	HDB FINANCIAL SERVICES LIMITED VS BAGARH	DINESH JAIN(P),	8376049807	AMARANTH_RBC@YAHOO.COM	08.09.2026
			12, NEW COURT BLOCK-I	CIVIL COMMERCIAL	CS (COMM)/511/2026	46275	SIEMENS INDUSTRY SOFTWARE INC VS DL VALVE PRIVATE LTD	DINESH JOTWANI(P),	8588939319	LITIGATION@JOTWANI.COM	9.09.2026
			12, NEW COURT BLOCK-I	ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2671/2026	46279	YES BANK LIMITED VS MADHU RAMRAJ	ANANJAY SINGH(P),	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	10.09.2026
			12, NEW COURT BLOCK-I	CIVIL COMMERCIAL	CS (COMM)/516/2026	46279	SUJAN SUGANDH VS RAJESH SONI PROP MS PARVATI ARTS GEMS	PRADEEP BHARDWAJ(P),	8920085456	DATTACOADVOCATE@GMAIL.COM	10.09.2026
			12, NEW COURT BLOCK-I	CIVIL COMMERCIAL	CS (COMM)/515/2026	46279	GAURIK FASHIONS LIMITED VS WEBLENS INDIA PRIVATE LIMITED	SUMIT WADHVA(P),	9718704960	LEGAL@ABOTT.IN	10.09.2026
			12, NEW COURT BLOCK-I	ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2672/2026	46280	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS KHINVRAJ NARAYAN RAM 127992	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	14.09.2026
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/162/2026	46280	UCO BANK VS GADARIYA MARKETING SERVICES	PRIYA SHARMA(P),	9811400314	ADVARUNSHARMA2009@GMAIL.COM	14.09.2026
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/88/2026	46280	HDB FINANCIAL SERVICES LIMITED VS JCT TRANSPORTS SERVICE	DINESH JAIN(P),	8376049807	AMARANTH_RBC@YAHOO.COM	14.09.2026
			12, NEW COURT BLOCK-I	CIVIL COMMERCIAL	CS (COMM)/518/2026	46280	MS TIRTH AGRO TECHNOLOGY PRIVATE LIMITED VS MS MATHODA AGRICULTURE WORKS	SUDARSHAN BANSAL(P),	9810132015	LEGAL@UNITEDWORLD.CO.IN	14.09.2026
			12, NEW COURT BLOCK-I	ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2678/2026	46281	PIRAMAL FINANCE LTD VS SHRAWAN RAM JAT	ANANJAY SINGH(P),	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	15.09.2026
			12, NEW COURT BLOCK-I	ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2679/2026	46281	PIRAMAL FINANCE LTD VS MAYUR PRABHAKAR SONAWANE	ANANJAY SINGH(P),	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	15.09.2026

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			12, NEW COURT BLOCK-I	CIVIL COMMERCIAL	MISC DJ/605/2026	46281	YETISH VS LOREAL SA	NISHANT VERMA(P),	9631082831	VERMANISHANT6252@GMAIL.COM	15.09.2026
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/164/2026	46281	M/S RUDRAKSH PAPERS PVT LTD VS ANUJ DAYAL	IN PERSON(P),	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	15.09.2026
			12, NEW COURT BLOCK-I	ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2685/2026	46283	IDFC FIRST BANK LTD VS MOHD FIYAJ KHAN	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	17.09.2026
			12, NEW COURT BLOCK-I	ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2686/2026	46283	IDFC FIRST BANK LTD VS SHRUTI SHARMA	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	17.09.2026
			12, NEW COURT BLOCK-I	ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2699/2026	46284	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PRATHI SINGH 114228	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	18.09.2026
			12, NEW COURT BLOCK-I	ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2698/2026	46284	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS DHANRAJ LAXMI CHAND 93422	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	18.09.2026
			12, NEW COURT BLOCK-I	ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2700/2026	46284	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS CHAGAN SINGH RAVAT 121531	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	18.09.2026
			12, NEW COURT BLOCK-I	CIVIL COMMERCIAL	CS (COMM)/544/2026	46286	TEAM COMPUTERS PRIVATE LIMITED VS GCT TECHNOLOGIES PRIVATE LIMITED	GAURAV CHAUDHRY(P),	9810359500	GAURAVCHAUDHRY.321@GMAIL.COM	19.09.2026
			12, NEW COURT BLOCK-I	ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2706/2026	46288	IDFC FIRST BANK LTD VS ISHANT RAVINDER KUMAR	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	22.09.2026
			12, NEW COURT BLOCK-I	ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2707/2026	46288	IDFC FIRST BANK LTD VS RIJVAN ISATYAK	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	22.09.2026
			12, NEW COURT BLOCK-I	ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2708/2026	46288	IDFC FIRST BANK LTD VS HIMANSHU SURESH	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	22.09.2026
			12, NEW COURT BLOCK-I	ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2705/2026	46288	IDFC FIRST BANK LTD VS NEETU MANCHANDA	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	22.09.2026
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/94/2026	46289	SUNDARAM FINANCE LTD VS KRISHAN KUMAR	NITIN MEHTA(P),	8802218291	ADVOCATE.MEHTAASSOCIATE09@GMAIL.COM	23.09.2026
			12, NEW COURT BLOCK-I	CIVIL COMMERCIAL	CS (COMM)/552/2026	46291	P S FUNERAL AND AMBULANCE SERVICES PVT LTD VS UNION OF INDIA	NASIB SINGH BHAT(P),	93500163581	NASIBSINGHBHAT@YAHOO.IN	25.09.2026
			12, NEW COURT BLOCK-I	CIVIL COMMERCIAL	CS (COMM)/546/2026	46288	COMPLETE RESOURCES PVT LTD VS REINVENT AGROCHAIN PRIVATE LIMITED	ANKUR MISHRA(P),	7060667669	NOT PROVIDED	22.09.2026
			12, NEW COURT BLOCK-I	ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2718/2026	46289	IDFC FIRST BANK LTD VS AMIT PRAKASH	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	23.09.2026

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			12, NEW COURT BLOCK-I	ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2719/2026	46289	IDFC FIRST BANK LTD VS SHAMSHER KHAN	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	23.09.2026
			12, NEW COURT BLOCK-I	ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2717/2026	46289	IDFC FIRST BANK LTD VS PRABHJOT SINGH	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	23.09.2026
			12, NEW COURT BLOCK-I	CIVIL COMMERCIAL	CS (COMM)/549/2026	46289	PUNJAB NATIONAL BANK VS MILI ANAND	RAM NIWAS(P),	9560026079	RAMNIWASADV.4717@GMAIL.COM	23.09.2026
			12, NEW COURT BLOCK-I	ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2716/2026	46289	IDFC FIRST BANK LTD VS MANDEEP SINGH	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	23.09.2026
			12, NEW COURT BLOCK-I	ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2715/2026	46289	IDFC FIRST BANK LTD VS KESHAV BISWAS	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	23.09.2026
			12, NEW COURT BLOCK-I	ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2723/2026	46290	RBL BANK LTD VS SAGAR KUMAR RAMESHBHAI BOARD	NAVED AZAM(P),	9968363291	NAVED.AZAM@GMAIL.COM	24.09.2026
21	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT		6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM) 489/2026	01.09.2026	CANARA BANK VS SHIVANI, PROP OF DYNAMIC DUDES	ANSHUMAN SRIVASTAVA	9990042642	SRI.ANSHU83@GMAIL.COM	24.08.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM) 490/2026	01.09.2026	SURENDER SINGH VS MARKETING MANTRA	SAHIL SANSANWAL	9868999991	ADVOCATE.SAHILSANSANWAL@GMAIL.COM	12.08.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 2632/2026	01.09.2026	IDFC FIRST BANK LTD VS ANIL KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	22.08.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 2633/2026	01.09.2026	IDFC FIRST BANK LTD VS SAURABH SRIVASTAV	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	22.08.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM) 493/2026	02.09.2026	SHIV KUMARI MAHESHWARI VS NEERAJ PAHADIA	TUSHAR PAHADIA	9205252195	INFILEGALTP@GMAIL.COM	25.08.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM) 494/2026	02.09.2026	PUNJAB NATIONAL BANK VS DURGESH MISHRA	PRATAP CHANDRA RANA	9990366723	PRANA25000@GMAIL.COM	24.08.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 2643/2026	02.09.2026	IDFC FIRST BANK LTD VS RAVISHANKAR DINESH JHA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	22.08.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 2644/2026	02.09.2026	IDFC FIRST BANK LTD VS SATYA PRAKASH UPADHYAY	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	21.08.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 2649/2026	05.09.2026	IDFC FIRST BANK LTD VS MAHESH CHARAN SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	07.08.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 2650/2026	05.09.2026	IDFC FIRST BANK LTD VS ABDUL RAHMAN	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	22.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 2651/2026	05.09.2026	IDFC FIRST BANK LTD VS SOHAN DAS	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	22.08.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 2652/2026	05.09.2026	IDFC FIRST BANK LTD VS LOKESH DIXIT	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	27.08.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 2653/2026	05.09.2026	IDFC FIRST BANK LTD VS JITENDRA SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	27.08.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (MISC) (COMM) 13/2026	05.09.2026	DD PRADHAN & CO PVT LTD VS MULTIVAC LARAON INDIA	VIKRAM KUMAR	9958319099	VIKRAMKUMAR04@YAHOO.CO.IN	03.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP MISC. (COMM.)/15/2026	08.09.2026	VERMA PESTICIDES PEST CONTROL SERVICE PVT LTD VS ALL INDIA INSTITUTE OF MEDICAL SCIENCES	SATISH KUMAR TRIPATHI	9625683475	ACHHARYAJE@GMAIL.COM	46267
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM.)/2670/2026	09.09.2026	YES BANK LIMITED VS RATIKANT MALIK	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	30.08.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/509/2026	09.09.2026	THUNDERBIRD CARE PVT LTD VS NARAH THE SANSKRIT AND ANR	DHARAMDEV SINGH	8279698549	ADV.ANURAGMALIK16@GMAILCOM	02.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/508/2026	09.09.2026	JAYKUMAR SURESH KUMAR KANSAGRA VS SYED MOHAMMAD ABBAS	DHARMENDRA K YADAV	9650508945	ADVDK.YADAV79@GMAIL.COM	05.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (MISC) (COMM) 16/2026	10.09.2026	CNH INDUSTRIAL VS DASHMESH CONSTRUCTION EQUIPTMENTS	NIRAJ SINGH	9810009829	NIRAJSINGHADV@GMAIL.COM	08.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 2673/2026	15.09.2026	YES BANK LTD VS ABHISHEK PRATAP SINGH	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	09.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM) 520/2026	15.09.2026	DEEPAK KUMAR VS GYASSUDDIN	K. L RAJORA	8595453305	ADVKLRAJORA@GMAIL.COM	08.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	ARB. A. COMM 7/2026	15.09.2026	LEENA ASHISH PATIL VS SANDEEP SAIN	SACHIN JAIN	9899509322	NOT PROVIDED	08.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM) 521/2026	15.09.2026	WELLVERSED HEALTH PRIVATE LTD VS NUTRITION PLANET	KUNAL KHANNA	9999757185	LITIGATION.KUNALKHANNACO@GMAIL.COM	10.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM) 528/2026	16.09.2026	M/S L'OREAL SA VS TRUSHALI CREATION & ORS	S K BANSAL	9650682928	UNITEDMARK@UNITEDANDUNITED.COM	14.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM) 529/2026	16.09.2026	HUGO BOSS AG VS ASHOK KUMAR	S K BANSAL	9650682928	UNITEDMARK@UNITEDANDUNITED.COM	14.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	EX COMM AWARD 91/2026	16.09.2026	BIOFLOW INDUSTRIES VS HYDROFLUX ENGINEERING PVT LTD	HIMANSHI AHUJA	8826470006	HIMANSHIAJUJA8@GMAIL.COM	06.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	EX.COMM - AWARD BY ARB. COMM./92/2026	17.09.2026	PRITHVIRAJ SWAMY P M VS FIITJEE LTD	SANJAY SHARMA	9972890071	SHARMASANJAY702@GMAIL.COM	11.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	EX (COMM) AWARD BY ARB COMM 93/2026	18.09.2026	UJJWAL GAUR VS 12 CURE PVT LTD	KARTHIK SANDAL	8882532301	OFFICE@STATEMANLAW.CO.IN	17.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/535/2026	18.09.2026	EUPHORIC INNOVATIONS PRIVATE LIMITED VS MR DURGESH GARGSOLE	SHEETAL VOHRA	9958687418	SHEETAL@VOHRAANDVOHRA.COM	13.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 2695/2026	19.09.2026	ORIX LEASING & FINANCIAL SERVICES VS T NATRAJAN DURGA	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	03.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 2696/2026	19.09.2026	CNH INDUSTRIALVS KARAMJIT SINGH	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	10.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	EX (COMM) 167/2026	19.09.2026	PAM COSMETIC & GLASSES VS M/S EX SERVICEMAN CANTEEN	ABHISHEK KUKKAR	9958438405	9958438405MOHITKELEGAL@GMAIL.COM	03.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM) 543/2026	21.09.2026	VEERJI RESTAURANT PVT LTD VS ABHISHEK NAIN & ANR	S S RANA	9818202368	LITIGATION@SSRANA.COM	15.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 2703/2026	21.09.2026	CNH INDUSTRIAL CAPITAL VS JITENDER SINGH	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	17.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	MISC DJ 619/2026	21.09.2026	VAIBHAV GUPTA VS RADHE SHYAM GUPTA	ANIL KUMAR SAHOO	9810134793	ALLIPCARE@GMAIL.COM	21.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	EX (COMM) 172/2026	23.09.2026	HDB FINANCIAL SERVICES LTD VS NAVEEN	RAHUL BHARDWAJ	8376049807	AMARANTH_RBC@YAHOO.COM	03.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 2713/2026	24.09.2026	IDFC FIRST BANK LTD VS SUMIT KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	18.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 2714/2026	24.09.2026	IDFC FIRST BANK LTD VS RAM BAHADUR DAS	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	16.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM) 548/2026	24.09.2026	CURE SURGICALS VS BHARAT HEALTH & WELLNESS PRIVATE LTD	PRIYANK KHEER	8510010089	P.KHERAADVOCATE@GMAIL.COM	21.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 2740/2026	25.09.2026	IDFC FIRST BANK LTD VS DHARMENDER GAJE SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	18.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 2741/2026	25.09.2026	IDFC FIRST BANK LTD VS SEEMA RAVI KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	18.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM) 556/2026	26.09.2026	AKG PLASTICS PVT LTD VS RAMESH NARAYAN DUBEY	ASHUTOSH NAGAR	99999666398	ASHUTOSHNAGAR@ANALAW.IN	25.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	MISC DJ 635/2026	29.09.2026	CANARA BANK VS M/S KRISHNA SHOE COLLECTION	DEEPAK TANWAR	9899571717	NOT PROVIDED	23.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 2748/2026	30.09.2026	IDFC FIRST BANK LTD VS ANIL RATHOR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	23.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM) 559/2026	30.09.2026	SIEMENS INDUSTRY SOFTWARE INC VSTAYLORMADE RENEWABLES LTD & ORS	DINESH JOTWANI	9730049704	LITIGATION@JOTWANI.COM	28.09.2026
22	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT/ SH. SANDEEP YADAV,	SOUTH	17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM.)/4/2026	02-09-2026	KEYSTONE SOLUTIONS VS K7 GROUP HOSPITALITY PVT LTD	JYOTSNA BHARDWAJ	011-46541551	CHETAN@INTEGRITASLAWFIRM.CO	46263
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/492/2026	02-09-2026	CANARA BANK VS SAVITA YADAV PROPRIETOR OF YADAV BUILDING MATERIAL	PUNEET PANKAJ	9990042642	SRI.ANSHU83@GMAIL.COM	46258
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM.)/2634/2026	02-09-2026	IDFC FIRST BANK LTD VS AVILAKH SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	46256
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM.)/2635/2026	02-09-2026	IDFC FIRST BANK LTD VS AJIT KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	46256
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM.)/2636/2026	02-09-2026	IDFC FIRST BANK LTD VS SONU BIND	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	46256
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM.)/2637/2026	02-09-2026	YES BANK LIMITED VS DEVENDRA KUMAR	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES @GMAIL.COM	46258
			17, NEW COURT BLOCK-I	COMMERCIAL	MISC DJ/596/2026	08-09-2026	CANARA BANK VS RAKHI AND ANR	DEEPAK SHARMA	8383947263	ADVDEEPAK004@GMAIL.COM	46265
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM.)/2664/2026	08-09-2026	IDFC FIRST BANK LTD VS N K LOGISTICS PVT LTD	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	46261
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM.)/2665/2026	08-09-2026	IDFC FIRST BANK LTD VS PRITHVI RAJ SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	46265
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM.)/2666/2026	08-09-2026	IDFC FIRST BANK LTD VS MOHIT YADAV	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	46261
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM.)/2667/2026	08-09-2026	IDFC FIRST BANK LTD VS KRISHAN AZAD	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	46261
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/506/2026	09-09-2026	DAYA SUGAR VS WALCHANDNAGAR INDUSTRIES LIMITED	SWETA RANI	8826639450	SIROHI.SIROHISHWETA@GMAOL.COM	46270
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/513/2026	10-09-2026	BATRA BREWERIES AND DISTILLERIES PVT LTD VS JAIN DEPARTMENTAL STORE	RAJEEV K. TEWARI	9312276651	R.TEWARI88@GMAIL.COM	46256

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/514/2026	10-09-2026	BATRA BREWERIES AND DISTILLERIES PVT LTD VS KASHISH ELECTRICITY SERVICES	RAJEEV K. TEWARI	9312276651	R.TEWARI88@GMAIL.COM	46256
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/517/2026	14-09-2026	GAURIK FASHIONS LIMITED VS PRATIBHA GUPTA	BHARAT BHUSHAN	9718704960	SUMIT@ABOTT.IN	46275
			17, NEW COURT BLOCK-I	COMMERCIAL	EX.COMM - AWARD BY ARB. COMM./89/2026	15-09-2026	SMC INVESTECH PVT. LTD. (FORMERLY KNOWN AS SMC REAL ESTATE ADVISORS PVT. LTD.) VS BAYA WEAVERS LIMITED	SHREYAS JAIN	9899999672	ADVSHREYASJAIN@GRNAIL.COM	11/092026
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/522/2026	15-09-2026	MS TIRTH AGRO TECHNOLOGY PRIVATE LIMITED VS M/S. SIDDHIVINAYAK AGRO AGENCY	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN	46277
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/523/2026	15-09-2026	MAX HEALTHCARE INSTITUTE LIMITED VS SOLICITOUS HEALTHCARE (INDIA) LLP AND ORS	RAUNAQ KAMATH	9999947699	RAUNAQ@IRA.LAW	11/092026
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/524/2026	15-09-2026	M/S DELI BREAD BAKERS (PARTNERSHIP) VS PAWNESH YADAV	VIPUL GUPTA	9899191983	MR.GUPTAVIPUL@GMAIL.COM	46279
			17, NEW COURT BLOCK-I	COMMERCIAL	EX.COMM - AWARD BY ARB. COMM./90/2026	16-09-2026	HI TECH INFO SYSTEM VS KOMMINENI INFOTECH PRIVATE LIMITED	KM PRITI PANDEY	9311664455	ADMIN@PREACHLAW.COM	11/092026
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/526/2026	16-09-2026	ZEPTO LIMITED VS PRAVEEN KUMAR GUPTA AND ANR	PRADEEP KR. AGGARWAL	8588857704	OFFICE@VQRTICALLEGAL. IN	46280
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM.)/2676/2026	16-09-2026	PIRAMAL FINANCE LTD VS DINESH ANANDA DEORE	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES @GMAIL.COM	46279
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM.)/2677/2026	16-09-2026	PIRAMAL FINANCE LTD VS MAHAVEER SHARMA	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES @GMAIL.COM	46279
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM.)/2683/2026	16-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ASHOK 119672	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	46275
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM.)/2684/2026	17-09-2026	PIRAMAL FINANCE LTD VS SHIVA NIHALANI	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES @GMAIL.COM	46279
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/533/2026	17-09-2026	STATE BANK OF INDIA VS PINKESH KUMAR	NAVRUTI OJHA	8376043196	NAVRUTITYAGI@GMAIL.COM	46279
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/536/2026	18-09-2026	DEL TRADE INTERNATIONAL PVT LTD VS ZANEKA HEALTHCARE LIMITED	SANDEEP JINDAL	9999668878	AOR@SANDEEPJINDAL.IN	46281
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/538/2026	18-09-2026	JANVEE CONSTRACTS PVT LTD VS AHLUWALIA CONTRACTS INDIA LTD	GAURAV KR SINGH	9811284899	DELLAWS2000@GMAIL.COM	46282
			17, NEW COURT BLOCK-I	COMMERCIAL	EXECUTION (COMM.)/165/2026	19-09-2026	HDB FINANCIAL SERVICES LIMITED VS SURJU LAL	RAHUL BHARDWAJ	9013493108	AMAARANTHRBC@YAHOO.COM	46268

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	EXECUTION (COMM.)/166/2026	19-09-2026	HDB FINANCIAL SERVICES LIMITED VS SACHIN P	RAHUL BHARDWAJ	9013493108	AMAARANTHRBC@YAHOO.COM	46268
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/542/2026	19-09-2026	LEAYAN GLOBAL PRIVATE LIMITED VS COLOSSUSTEX PRIVATE LIMITED	ANIL KR. RAHU	9810134793	ALLIPCARE@GMAIL.COM	46283
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM.)/2697/2026	19-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GOLLU MEENA 121847	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	46282
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/545/2026	22-09-2026	MS FEDEX EXPRESS TRANSPORTATION AND SUPPLY CHAIN SERVICES INDIA PVT LTD VS MS PADMINI VNA MECHATRONICS PVT LTD THROUGH ITDS DIRECTORS	GURVINDER SURI	011-43434600	LITIGATION@SURICO.IN	46276
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM.)/2724/2026	25-09-2026	IDFC FIRST BANK LTD VS MANOJ KUMAR DIXIT	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	46283
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM.)/2725/2026	25-09-2026	IDFC FIRST BANK LTD VS ASLAM FUL	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	46283
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM.)/2726/2026	25-09-2026	IDFC FIRST BANK LTD VS ANMOL NIJHAWAN	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	46283
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM.)/2727/2026	25-09-2026	IDFC FIRST BANK LTD VS VED PAL SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	46283
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM.)/2728/2026	25-09-2026	IDFC FIRST BANK LTD VS SUSIL THAPA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	46287
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM.)/2729/2026	25-09-2026	IDFC FIRST BANK LTD VS JYOTI SHARMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	46288
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM.)/2730/2026	25-09-2026	IDFC FIRST BANK LTD VS RADHIKA VERMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	46288
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/551/2026	25-09-2026	CANARA BANK VS NEHA	PRATAP CHANDRA RANA	9990366723	PRANA25000@GMAIL.COM	46288
			17, NEW COURT BLOCK-I	COMMERCIAL	EXECUTION (COMM.)/174/2026	26-09-2026	GOOD TIMES CORPORATE PVTLTD VS REALCARE BUILDING MAINTENANCE SERVICES PVT LTD	RAVINDER TYAGI	981 1299960	ADVRAVINDER87@GMAIL.COM	46288
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/557/2026	29-09-2026	SIEMENS INDUSTRY SOFTWARE INC VS LIFELINE DIE MOULD, A SOLE PROPRIETORSHIP CONCERN	PUNEET DHAWAN	9730049704	LITIGATION@JOTWANI.COM	46291
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/558/2026	29-09-2026	TRANSMEC INDIA PVT LTD VS THE EMU LINES PRIVATE LIMITED	SIMMI KAUR BAGGA	9891481175	MANISHK.SATYA@GMAIL.COM	46289
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM.)/25/2026	30-09-2026	NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY VS MS VIRGO SOFTECH LTD	U N SINGH	9891249549	UN.SINGH210@GMAIL.COM	46290

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
23	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, NEW COURT BLOCK-II	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/87/2026	46266	HDB FINANCIAL SERVICES LIMITED VS ROHTANG DIVAKAR AND ANR	RAHUL BHARDWAJ	8376049807	AMARNATH_RBC@YAHOO.COM	29.08.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/495/2026	46267	MR ZAHID HUSSAIN TRADING AS M/S JASMIN MEHANDI PRODUCT VS SAHIBE ALAM	SAGAR CHANDRA(P),	9811151926	OFFICE@SCALEGAL.IN	31.08.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/153/2026	46267	MANOJ KUMAR VS MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA(P),	9810566116	ADVOCATEVIKASSHARMA1@GMAIL.COM	01.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/496/2026	46268	M/S TARA ASSOCIATES VS RAVI AJMERA	CHANDRA MOHAN SHARMA(P),	9810590861	ADVOCATECMSHARMA@GMAIL.COM	01.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (T) (COMM)/1/2026	46270	ONWAYY CARGO PVT LTD AND ORS VS GODREJ FINANCE LTD AND ANR	PRATIK	7488044473	ADVPRATIK10@GMAIL.COM	03.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	ARB A(COMM)/5/2026	46270	ONWAYY CARGO PVT LTD AND ORS VS GODREJ FINANCE LIMITED AND ANR	PRATIK	7488044473	ADVPRATIK10@GMAIL.COM	03.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	M-EX/26/2026	46272	M/S ALLIED TUBES PVT LTD VS MR AMIT SANON PROP OF MS SHANNON SHANNON	JAGRITI JAIN(P),	8527506427, 7042312792	LAWFIRM@UNSOLVEDLEGAL.COM	04.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CONTEMPT PETITION/8/2026	46272	POOJA SETHI VS ROHIT CHAWLA	HARISH CHAND SHARMA(P),	9810717516	HARISHGOPIS@REDIFFMAIL.COM	05.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	ARB A(COMM)/6/2026	46272	BEEVEE ENTERPRISES AND ORS VS GODREJ FINANCE LIMITED	PURUSHOTTAM JHA(P),	9971291939	MAIL@AGNEYLEGAL.IN	05.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/505/2026	46273	SANDEEP BHARGAVA VS REWATI RAMAN	UTKARSH BHARGAVA(P),	9910572261	UTKARSHBHARGAVAINDIA@GMAIL.COM	05.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/503/2026	46273	GUJARMAL MODI HOSPITAL AND RESEARCH CENTRE FOR MEDICAL SCIENCES VS JYOTI	SANJEEV SARASWAT(P),	9810117154	SANJEEV.SARASWAT@QUESTLEGALPARTNERS.COM	07.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/504/2026	46273	PUNJAB AND SIND BANK VS SANGEETA	BINAY KUMAR MISHRA(P),	9868113796	BKMDELHI@GMAIL.COM	07.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/161/2026	46274	CANARA BANK VS SHARDA DEVI CHHABRA	DEEPANJAL CHOUDHARY	8390227354	DEEPANJALCH@GMAIL.COM	07.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/160/2026	46274	STATE BANK OF INDIA VS VIMLA DEVI	KAMLESH KUMAR SINGH(P),	9810343732	KSINGH1123@REDIFFMAIL.COM	07.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/507/2026	46274	STATE BANK OF INDIA VS SANJAY BHATI	SHALINI UPADHYAY(P),	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	08.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/512/2026	46275	EMU LINES PVT LTD VS SHRIDHAR SUDAM SAHU - PROP SAHU INTERNATIONAL EXPRESS SERVICES	UDAY KUMAR(P),	8882303942, 9810868162	ADVUDAYKUMAR@GMAIL.COM	08.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2675/2026	46280	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD VS RAHUL JAIBIR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	10.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2674/2026	46280	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD VS RAJKUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	10.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/525/2026	46280	M/S PARAG FASHION VS M/S PARAG 2 AND ANR	VARNIKA BAJAJ(P),	9838660707	VARNIKABAJAJADVOCATE@GMAIL.COM	14.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2682/2026	46281	PIRAMAL FINANCE LTD VS BHAGVANBHAI NAI	ANANJAY SINGH(P),	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	14.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2681/2026	46281	PIRAMAL FINANCE LTD VS RITESH GAYAN	ANANJAY SINGH(P),	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	14.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/527/2026	46281	G S AND CO PRIVATE LIMITED VS ACPL SYSTEMS PRIVATE LIMITED	DHURJATI VERMA(P),	9811667456	DHURJATIVERMA@YAHOO.COM	14.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2680/2026	46281	IFFCO KISSAN FINANCE LIMITED VS SATBIR JAI BHAGWAN	RAJEEV KUMAR RANJAN(P),	9311022104, 9311966245	INTERNATIONAL.LAWFIRM.LLP13@GMAIL.COM	15.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/531/2026	46282	M/S KARGHA FASHION RETAIL PVT LTD VS M/S NAGAR HANDLOOM PVT LTD AND ORS	CHANDRA MOHAN GOYAL(P),	9810652956	CMGOYALADVOCATE@GMAIL.COM	16.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/534/2026	46282	STATE BANK OF INDIA VS RAVICHANDRAN P	NAVRUTI OJHA(P),	8376043196	NAVRUTITYAGI@GMAIL.COM	14.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2691/2026	46283	IDFC FIRST BANK LTD VS OMPAL AHIVARAN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	16.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2692/2026	46283	IDFC FIRST BANK LTD VS AMIT KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	16.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2690/2026	46283	IDFC FIRST BANK LTD VS JOGENDRA KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	16.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2693/2026	46284	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MUKESH KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	17.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2694/2026	46284	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SATAR KHAN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	17.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/540/2026	46284	BANK OF INDIA VS DIVYA GERA (PROPRIETOR OF ARIVYA MAKEOVERS UNISEX SALON AND MAKEUP ACADEMY)	AMRENDRA NATH SHUKLA(P),	9910717081	ADVAMRENDRA22@GMAIL.COM	18.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2704/2026	46286	IDFC FIRST BANK LTD VS RUBY TOMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	18.09.2026

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			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/171/2026	46287	STATE BANK OF INDIA VS BIMLA (NOW DECEASED)	KAMLESH KUMAR SINGH(P),	9810343732	KSINGH1123@REDIFFMAIL.COM	21.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (T) (COMM)/3/2026	46288	SERVOTECH ELECTRICALS PVT LTD VS BENNETT UNIVERSITY	RAKESH KUMAR(P),	9910280608	RKSHARMA54@GMAIL.COM	21.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2712/2026	46289	IDFC FIRST BANK LTD VS DAMANPREET SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	22.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/547/2026	46289	DABUR INDIA LIMITED VS RANJANA COSMO CHEM PVT LTD	KRIPA PANDIT, BHANU GUPTA	9818499323	LITIGATION@ASHWATHHLEGAL.COM	22.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2735/2026	46290	IDFC FIRST BANK LTD VS AVINASH KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2736/2026	46290	IDFC FIRST BANK LTD VS DHARVENDRA KUMAR JADON	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2734/2026	46290	IDFC FIRST BANK LTD VS VINEET SHARMA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2732/2026	46290	IDFC FIRST BANK LTD VS VIKAS KHATRI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2731/2026	46290	IDFC FIRST BANK LTD VS MANJULA LOHANI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/550/2026	46290	CANARA BANK VS AMANDEEP SINGH	PRATAP CHANDRA RANA(P),	9990366723	PRANA25000@GMAIL.COM	23.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2733/2026	46290	RBL BANK LTD VS PUROHIT BHAUTIK MANIDHKUMAR	NAVED AZAM(P),	9968363291	NAVED.AZAM@YMAIL.COM	24.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2737/2026	46290	RBL BANK LTD VS SUNERA RAHIL GODHAVIYA AND ANR	NAVED AZAM(P),	9968363291	NAVED.AZAM@YMAIL.COM	24.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/554/2026	46293	RGA DESIGN LLP VS ADARSH ANANT JHAVERI AND ORS	RAJESH KUMAR(P),	9899986979, 9716725451	RAJESHKUMAR@RKCO.IN	26.09.2026
24	VACANT/SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/491/2026	46266	SURENDER SINGH VS MARKETING MANTRA AND ANR	SAHIL SANSANWAL(P),	9868999991	ADVOCATE.SAHILSANSWAL@GMAIL.COM	46265
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2638/2026	46267	RBL BANK LTD VS VIKAS YADAV R	NAVED AZAM(P),	9968363291	NAVED.AZAM@GMAIL.COM	46255

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2639/2026	46267	RBL BANK LTD VS MAMTA	NAVED AZAM(P),	9968363291	NAVED.AZAM@GMAIL.COM	46255
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2640/2026	46267	RBL BANK LTD VS GUNGA ADIL BASIRBHAI	NAVED AZAM(P),	9968363291	NAVED.AZAM@GMAIL.COM	46255
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2641/2026	46267	RBL BANK LTD VS ROHIT SOLANKI	NAVED AZAM(P),	9968363291	NAVED.AZAM@GMAIL.COM	46255
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2642/2026	46267	RBL BANK LTD VS GOVIND	NAVED AZAM(P),	9968363291	NAVED.AZAM@GMAIL.COM	46255
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2645/2026	46268	PIRAMAL FINANCE LTD VS YAHSAN P	ANANJAY SINGH(P),	7030378800	ASPLEGALANDADVOCATES@GMAIL.COM	46255
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2646/2026	46268	PIRAMAL FINANCE LTD VS MOHMMAD KAYYUM	ANANJAY SINGH(P),	7030378800	ASPLEGALANDADVOCATES@GMAIL.COM	46255
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2647/2026	46268	PIRAMAL FINANCE LTD VS SHEIKH SHAHID	ANANJAY SINGH(P),	7030378800	ASPLEGALANDADVOCATES@GMAIL.COM	46255
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2648/2026	46268	PIRAMAL FINANCE LTD VS AJIAZIZ ABDULAZIZ	ANANJAY SINGH(P),	7030378800	ASPLEGALANDADVOCATES@GMAIL.COM	46255
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2654/2026	46270	IDFC FIRST BANK LTD VS NASEEM AHAMAD	SANJEEV PATHAK(P),	9717028845	LITIGATIONSRCS@LEGAL.COM	46263
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2655/2026	46270	IDFC FIRST BANK LTD VS NEELAM ARORA	SANJEEV PATHAK(P),	9717028845	LITIGATIONSRCS@LEGAL.COM	46263
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2656/2026	46270	IDFC FIRST BANK LTD VS PANKAJ SHARMA	SANJEEV PATHAK(P),	9717028845	LITIGATIONSRCS@LEGAL.COM	46263

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2657/2026	46270	IDFC FIRST BANK LTD VS NAVEEN KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATIONSRCS@LEGAL.COM	46263
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2658/2026	46270	IDFC FIRST BANK LTD VS BITTO SAINI	SANJEEV PATHAK(P),	9717028845	LITIGATIONSRCS@LEGAL.COM	46263
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/499/2026	46272	SUSHIL KHATTER AND ANR VS BARI SHANKAR CHANDEL	SHUBHAM AGARWAL(P),	9953068846	ANKUSH.SANJITA@KIRED-JURE.IN	46268
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/500/2026	46272	EMU LINES PVTLTD VS SREEPAPASANI INDUSTRY (OPC) P LTD	UDAY KUMAR(P),	8882303942	ADVOCATEUDAYKUMAR@GMAIL.COM	46263
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2659/2026	46272	AXIS BANK LTD VS IKHALAK	ADV DHEERAJ(P),	9811040589	INDOLEXLAW@GMAIL.COM	46255
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2660/2026	46272	AXIS BANK LTD VS TAUSEEF AHMAD	SUNITA SINGH(P),	9811040589	INDOLEXLAW@GMAIL.COM	46255
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2661/2026	46272	AXIS BANK LTD VS SHARIYA PARVEEN	SUNITA SINGH(P),	9811040589	INDOLEXLAW@GMAIL.COM	46255
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2662/2026	46272	AXIS BANK LTD VS REKHA KUMARI MISHRA	SUNITA SINGH(P),	9811040589	INDOLEXLAW@GMAIL.COM	46255
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2663/2026	46272	AXIS BANK LTD VS AJAY PAL SINGH	ADV DHEERAJ(P),	9811040589	INDOLEXLAW@GMAIL.COM	46255
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP MISC (COMM)/14/2026	46272	M/S COLLIERS INTERNATIONAL VS IRIS TECH PARK FACILITY MANAGEMENT SERVICES	ARNAV VIDYARTHI(P),	9811903455	CHAMBERS@DERA.COM	46270
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/501/2026	46273	PUNJAB NATIONAL BANK VS NEERAJ KUMAR	PRATAP CHANDRA RANA(P),	9990358723	NOT GIVEN	46259

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			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/502/2026	46273	INSTAPOWER LTD VS NKG INFRASTURCTURE LTD	ARABINDA NAYAK(P),	8527665316	NAYAK.ARBINDA@GMAIL.COM	46270
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2668/2026	46273	YES BANK LIMITED VS SARITA KASHYAP	ANANJAY SINGH(P),	7030378800	ASPLEGALANDADVOCATES@GMAIL.COM	46258
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/510/2026	46274	ASCIS CORPORATION VS ASHOK KUMAR	SHRAVAN BANSAL(P),	9810017859	UNITEDMARK@UNITEDANDUNITED.IN	46272
24A	SH. AJAY PANDEY, DISTRICT JUDGE(COMMERCIAL COURT)		40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/519/2026	46280	RAVINDER SINGH KOHLI AND ANR VS M/S DECONOOK N CORNERS PVT LTD	NIMISH CHIB(P),	9810823566	NIMISHCHIB@GMAIL.COM	46273
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/163/2026	46281	RAJ KUMAR DHINGRA VS TARUN GIDWANI	ANSHUL KULSHRESTHA(P),	9910092484	SMSMAYANK@YAHOO.COM	46274
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/530/2026	46282	M/S SMALL FARMERS AGRIBUSINESS CONSORTIUM VS MS ARADHYA CASHEWS INDUSTRIES THROUGH PROPRIETOR MR SHEETAL S	ANMOL PANWAR(P),	9871717254	ANMOLPANWAR_11@YAHOO.COM	46244
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/532/2026	46282	UNINATIONAL CORPORATION VS SOOTHE HEALTHCARE PRIVATE LIMITED	MAHESH KUMAR(P),	9958944848	MAHESHKUMAR@LEGALICS.IN	46270
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/537/2026	46282	PUNJAB AND SIND BANK (COUNTER CLAIM) VS RAJESH SACHDEVA	IN PERSON(P),	NOT GIVEN	NOT GIVEN	46282
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2687/2026	46283	PIRAMAL FINANCE LTD VS ROHIT KUMAR	ANANJAY SINGH(P),	7030378800	ASPLEGALANDADVOCATES@GMAIL.COM	46258
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2688/2026	46283	PIRAMAL FINANCE LTD VS DHAVAL SOMESHBHAI PATEL	ANANJAY SINGH(P),	7030378800	ASPLEGALANDADVOCATES@GMAIL.COM	46258
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2689/2026	46283	IFFCO KISSAN FINANCE LIMITED VS VIKAS MAWALIYA	RAJEEV KUMAR RANJAN(P),	9311022104	INTERNATIONAL.LAWFIRM.LLP13@GMAIL.COM	15-09-2026

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			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/539/2026	46284	M/S TEJPUNJ TRAVELS VS SHAKTI SINGH AND ORS	ISBA KHAN(P),	8851804897	JAIVERDHAN@MENONASSOCIATES.CO.IN	46282
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/541/2026	46284	PEOPLE RESOURCES VS ACUITY KNOWLEDGE SERVICES INDIA PVT LTD	HARPREET UPPAL(P),	9868312318	UPPALLAWYER@GMAIL.COM	46259
			40, NEW COURT BLOCK-II	COMMERCIAL	MISC DJ/614/2026	46286	M/S MUNAZIR EMBROIDERY HOUSE VS MANOJ KUMAR	SIDDHANT BANGA(P),	9999369931	SIDHANTBANGA04@GMAIL.COM	46280
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2701/2026	46286	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SHIV LALI 109007	RAJESH JANGRA(P),	9968726491	JANGRAADVOCATE@GMAIL.COM	46282
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2702/2026	46286	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS VIMAL KUMAR 90327	RAJESH JANGRA(P),	9968726491	JANGRAADVOCATE@GMAIL.COM	46282
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/169/2026	46287	SUNDARAM FINANCE LTD VS MOHD SALIK	NITIN MEHTA(P),	9773667288	ADVOCATE.MEHTAASSOCIATES09@GMAIL.COM	46281
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/170/2026	46287	ATUL MALHOTRA VS SHIVAM KUNWAR	NOT GIVEN	NOT GIVEN	NOT GIVEN	46288
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2709/2026	46289	IDFC FIRST BANK LTD VS PRAMOD KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATIONSRCS@LEGAL.COM	46263
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2710/2026	46289	IDFC FIRST BANK LTD VS SAMAR JEET	SANJEEV PATHAK(P),	9717028845	LITIGATIONSRCS@LEGAL.COM	46263
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2711/2026	46289	IDFC FIRST BANK LTD VS RAM LAL	SANJEEV PATHAK(P),	9717028845	LITIGATIONSRCS@LEGAL.COM	46263
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2720/2026	46290	IDFC FIRST BANK LTD VS SHAHNAZ PARVEEN	SANJEEV PATHAK(P),	9717028845	LITIGATIONSRCS@LEGAL.COM	46263

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2721/2026	46290	IDFC FIRST BANK LTD VS AJAY KUMAR TIWARI	SANJEEV PATHAK(P),	9717028845	LITIGATIONSRCS@LEGAL.COM	46263
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2722/2026	46290	IDFC FIRST BANK LTD VS RAJA TRANSPORT	SANJEEV PATHAK(P),	9717028845	LITIGATIONSRCS@LEGAL.COM	46263
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2738/2026	46290	RBL BANK LTD VS DANISH KAPOOR	NAVED AZAM(P),	9968363291	NAVED.AZAM@GMAIL.COM	46255
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2739/2026	46290	RBL BANK LTD VS DIVYESH SAVJIBHAI KHENI	NAVED AZAM(P),	9968363291	NAVED.AZAM@GMAIL.COM	46255
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/553/2026	46291	SARUNDA LAMPS PRIVATE LIMITED VS SANJU AND COMPANY	SAGAR CHANDRA(P),	9811151926	OFFICE@SCALEGAL.IN	46290
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/173/2026	46291	SANJAY KUMAR KEDIA VS STAR HEALTH	PUJA JAKHAR(P),	NOT GIVEN	NOT GIVEN	46290
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/555/2026	46293	SMALL FARMERS AGRI-BUSINESS CONSORTIUM MCUI AUDITORIUM VS MS SYAM INDUSTRIES AND ORS	RAVINDRA KANTH(P),	9356873569	ADVOCATE.KANTH@GMAIL.COM	46272
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2742/2026	46293	IDFC FIRST BANK LTD VS SAHBAN AMRU	SANJEEV PATHAK(P),	9717028845	LITIGATIONSRCS@LEGAL.COM	46263
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2743/2026	46293	IDFC FIRST BANK LTD VS NAVIN VASHISHT	SANJEEV PATHAK(P),	9717028845	LITIGATIONSRCS@LEGAL.COM	46263
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2744/2026	46294	IDFC FIRST BANK LTD VS DHARAMBEER RATHI	SANJEEV PATHAK(P),	9717028845	LITIGATIONSRCS@LEGAL.COM	46263
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2745/2026	46294	IDFC FIRST BANK LTD VS ANKIT GUPTA	SANJEEV PATHAK(P),	9717028845	LITIGATIONSRCS@LEGAL.COM	46263

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2746/2026	46294	IDFC FIRST BANK LTD VS SARANSH SAROHA	SANJEEV PATHAK(P),	9717028845	LITIGATIONSRCS@LEGAL.COM	46263
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2747/2026	46294	IDFC FIRST BANK LTD VS VISHAL VARSHNEY	SANJEEV PATHAK(P),	9717028845	LITIGATIONSRCS@LEGAL.COM	46263
25	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1 18 BLOCK 1	EXCOMM - AWARD BY ARB	EXCOMM - AWARD BY ARB COMM/126/2026	01-09-2026	HARENDER ANEJA VS M/S INTERNATIONAL PRINT O PACK LTD	ABHINEET GULATI(P),	9871774086	PENTALEGAL@YAHOO.IN	01-06-2026
				MISC DJ/1035/2026	MISC DJ/1035/2026	01-09-2026	OM PRAKASH ARORA VS MS MEGREZ FOODS AND BEVERAGES PVT LTD	ARJUN SAWHNEY(P),	989910111	MAIL@ARJUNSAWHNEY.IN	13-08-2026
				MISC DJ/1038/2026	MISC DJ/1038/2026	01-09-2026	M/S ALL ABOUT OUTDOORS VS ARJUN SETHI	TARANG AGARWAL(P),	9625115076	ADITYA.NAYYAR@ORTISLAW.COM	01-09-2026
				EXECUTION (COMM)/272/2026	EXECUTION (COMM)/272/2026	03-09-2026	STATE BANK OF INDIA VS SUNIL BAL GUVER	DHARMENDRA SINGH(P),	8800784740	SHUBHI1673@GMAIL.COM	01-09-2026
				CS (COMM)/790/2026	CS (COMM)/790/2026	08-09-2026	SANJIV BHAYANA VS ASHIANA DWELLINGS PRIVATE LIMITED	ANANNYA GHOSH(P),	9818321492	ANANNYA@MGLOWASSOCIATES.COM	03-08-2026
				OMP (I) (COMM)/193/2026	OMP (I) (COMM)/193/2026	10-09-2026	CARS24 FINANCIAL SERVICES PVT LTD VS HIMANSHU	RIT ARORA(P),	7838737001	RITAOROA91@GMAIL.COM	08-08-2026
				EXECUTION (COMM)/270/2026	EXECUTION (COMM)/270/2026	02-09-2026	MAHIPAL BHANDARI SINGH VS SNNR PVT LTD	YOMESH SHARMA(P),	9810910048	VOMESHSHARMA08@GMAIL.COM	25-08-2026
				CS (COMM)/755/2026	CS (COMM)/755/2026	01-09-2026	NR WARDROBE FUSS PVT LTD VS VELOCITY SOFTWARE SOLUTIONS PRIVATE LIMITED	ROHAN SWARUP	--	ROHANSWARUP2006@GMAIL.COM	29-08.2026
				OMP (I) (COMM)/192/2026	OMP (I) (COMM)/192/2026	10-09-2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS RANJEET KUMAR	RIT ARORA(P),	7838737001	RITAOROA91@GMAIL.COM	26-08-2026
				OMP (I) (COMM)/182/2026	OMP (I) (COMM)/182/2026	05-09-2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED VS JUNAID ALI	RIT ARORA(P),	7838737001	RITAOROA91@GMAIL.COM	27-08-2026
				OMP (I) (COMM)/183/2026	OMP (I) (COMM)/183/2026	05-09-2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED VS RAHUL SINGH	RIT ARORA(P),	7838737001	RITAOROA91@GMAIL.COM	27-08-2026
				CS (COMM)/766/2026	CS (COMM)/766/2026	02-09-2026	CEDNA BIOTECH PVT LTD VS BARKHA GUPTA PROP M/S ASHWANI PHARMACEUTICALS	JATIN SAPRA(P),	9312223345	JATIN.SAPRA150@FMAIL.COM	01-09-2026
				CS (COMM)/780/2026	CS (COMM)/780/2026	05-09-2026	SAGAR INFORMATICS PRIVATE LIMITED VS DEEP BLUE XPRESS LIMITED AND ORS	KARMVEER	9891396019	KARMVEER(@LEXANAL)R'.TICO.COM	01-09-2026
				CS (COMM)/767/2026	CS (COMM)/767/2026	02-09-2026	RDS AND SONS PRIVATE LIMITED VS GIRISH KHANDELWAL	MANAV KUMAR DIVYA KUMAR VATSAL	9654448699	MSAHU@KANDKASSOCIATES.IN	31-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				EXECUTION (COMM)/275/2026	EXECUTION (COMM)/275/2026	05-09-2026	SHASHI BALA AND ANR VS BIMLA GUPTA AND ORS	SHALABH GUPTA(P),	9818681699	SHALABH@ADV@GMAIL.COM	31-08-2026
				CS (COMM)/799/2026	CS (COMM)/799/2026	09-09-2026	RAJBALI VERMA VS VEER VASU EXPORTS PVT LTD	ISHPREET SINGH(P),	9582621442	ADVISHPREETMALHOTRA@GMAIL.COM	9582621942
				EXECUTION (COMM)/274/2026	EXECUTION (COMM)/274/2026	05-09-2026	EVOSTA MOBILITY PRIVATE LIMITED VS PURA ENERGY PRIVATE LIMITED AND ORS	ANIL K KHAWARE(P),	9811027839	ANIL.KHAWARE@GMAIL.COM	02-09-2026
				CS (COMM)/789/2026	CS (COMM)/789/2026	08-09-2026	EXPANSION MASTERS LLP VS M/S NARESH ENTERPRISES	AKANKSHA SISODIA(P),	9717321989	ADVOCATEAKANSHASISODIA@GMAIL.COM	03-09-2026
				MISC DJ/1067/2026	MISC DJ/1067/2026	07-09-2026	JAMMU AND KASHMIR BANK VS MOTASIM BILLAH FAROOQUI	UZMA ASHRAT	8178726947	--	03-09-2026
				CS (COMM)/798/2026	CS (COMM)/798/2026	09-09-2026	RICHA JAIN PROPRIETOR OF ARHAM INTERNATIONAL THROUGH SPA HOLDER VS ANIL KUMAR LAL CHAND BANSAL JAIN PROPRIETOR OF JAIBHIKSHU ELECTRICALS	ONKAR PANDEY(P),	9711827993	--	05-09-2026
				OMP (I) (COMM)/191/2026	OMP (I) (COMM)/191/2026	09-09-2026	THE HI TECH ENGINEERS VS CREATARA MOBILITY PRIVATE LIMITED	SUMESH MALHOTRA(P),	971847482	INFO@INDALILAWPARTNERS.COM	07-09-2026
				CS (COMM)/820/2026	CS (COMM)/820/2026	15-09-2026	ASCL CARE PRIVATE LIMITED VS AXON AUTOMOTIVES PRIVATE LIMITED AND OTHERS	AVINASH SHARMA	9811351780	AVINASH.LAW@GMAIL.COM	09-09-2026
				CS (COMM)/828/2026	CS (COMM)/828/2026	17-09-2026	AKG PLASTICS PVT LTD VS JENA BUILDCON PVT LTD	ASHUTOSH NAGAR(P),	9999666398	ASHUTOSHNAGAR@ANALAW.IN	11-09-2026
				CS (COMM)/831/2026	CS (COMM)/831/2026	17-09-2026	GREENFUEL BATTERY SOLUTIONS PVT LTD VS GOREEN E-MOBILITY PVT LTD	NITIN PANDEY(P),	--	LITIGATION@KHAITANANDKHAITAN.COM	11-09-2026
				CS (COMM)/835/2026	CS (COMM)/835/2026	18-09-2026	M/S VELOCITY CONSUMERS VENTURES PRIVATE LIMITED VS DURGESH PATEL	MANOJ KUMAR(P),	9810619961	ARORAANDARORA@GMAIL.COM	16-09-2026
				CS (COMM)/852/2026	CS (COMM)/852/2026	22-09-2026	STATE BANK OF INDIA VS GEETA	AMIT SINGH(P),	701184882	AMIT.ADVOCATE13@GMAIL.COM	18-09-2026
				MISC DJ/1195/2026	MISC DJ/1195/2026	29-09-2026	MAGUNTA AGRO FARMS PVTLTD VS M/S EXQUISITE TRADELINKS LLP	KAPIL SHARMA(P),	9958995824	--	16-09-2026
				CS (COMM)/837/2026	CS (COMM)/837/2026	19-09-2026	AARVEE FOOD THROUGH PROPRIETOR MR NEERAJ SINGHAL VS SHREE GAYATRI TRADERS THROUGH MRS GAYATRI GARG	ANUBHAV SINGHAL(P),	9958215325	ADVOCATEANUBHAV11@GMAI.COM	17-09-2026
				MISC DJ/1137/2026	MISC DJ/1137/2026	05-09-2026	GOOD YEAR SECURITY SERVICES (REGD) VS DELHI DEVELOPMENT AUTHORITY	KAUSTUBH SINGHA	9891068254	--	05-09-2026
				MISC DJ/1138/2026	MISC DJ/1138/2026	15-09-2026	UNITED METALIK PVT LTD VS ODITI APPLIANCES LLP AND ORS	SHRAVAN KUMAR BANSAL	26843455,3	UNITEDMARK@UNITEDANDUNITED.COM	26-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				MISC DJ/1139/2026	MISC DJ/1139/2026	15-09-2026	UNITED METALIK PVT LTD VS ODITI APPLIANCES LLP AND ORS	SHRAVAN KUMAR BANSAL	26843455,3	UNITEDMARK@UNITEDANDUNITED.COM	15-09-2026
				MISC DJ/1142/2026	MISC DJ/1142/2026	22-09-2026	SAGAR INFORMATICS PRIVATE LIMITED VS DEEP BLUE XPRESS LIMITED AND ORS	KARMVEER	9891396019	KARMVEER(@LEXANAL)R'.TICO.COM	22-09-2026
				CS (COMM)/867/2026	CS (COMM)/867/2026	25-09-2026	M/S HEXACOM TECHNOLOGIES PVT LTD VS VISHWAJEET SINHA	PIYUSH TIWARI(P),	7042623388	ADMIN@TASLA.IN	24-09-2026
				MISC DJ/1160/2026	MISC DJ/1160/2026	25-09-2026	MUKESH JAIN VS GLOBUS TRANSITOS PVT LTD	RISHABH SHARMA(P),	9811840695	VISHABHSHARMA.CHAMBERS@GMAIL.COM	23-09-2026
				EXECUTION (COMM)/305/2026	EXECUTION (COMM)/305/2026	26-09-2026	BHUSHAN DEALMARK PRIVATE LIMITED VS AMAR KUMAR MISHRA	HIMANSHU GARG(P),	8750618722	SSWANIASSOCIATES@GMAIL.COM	11-09-2026
				EXECUTION (COMM)/306/2026	EXECUTION (COMM)/306/2026	26-09-2026	UCO BANK VS PARAS RAM AND ORS	B K AND ASSOCIATES	9868113796	BKMDELHI@GMAIL.COM	26-09-2026
				MISC DJ/1190/2026	MISC DJ/1190/2026	26-09-2026	GOOD YEAR SECURITY SERVICES (REGD) VS DELHI DEVELOPMENT AUTHORITY	KAUSTUBH SINGHA	9891068254	--	26-09-2026
				CS (COMM)/891/2026	CS (COMM)/891/2026	30-09-2026	ROSHAN SINGH CHAUHAN VS RAJESH CHAPRANA	ASHWINI MISHRA(P),	9811514844	ASHWINI.MISHRA@YAHOO.CO.IN	26-09-2026
				EXECUTION (COMM)/311/2026	EXECUTION (COMM)/311/2026	30-09-2026	SURAJMAL PUKHRAJ MEHTA VS M/S AURA INCORPORATED AND ORS	--	9869042060	KINNARISTEEL@VSNL.NET	30-09-2026
				EXECUTION (COMM)/310/2026	EXECUTION (COMM)/310/2026	30-09-2026	PARAMOUNT POLYTREAT CHEMICALS PVT LTD VS R K ENTERPRISES (MR RIZWAN PROPRIETOR)	MANOJ KUMAR BHAGAT(P),	9868726388	MANOJ KUMAR2488@GMAIL.COM	28-09-2026
26	**SH. LALIT KUMAR LD. DJ COMM-02, SOUTH EAST DISTRICT, SAKET COURT, DELHI**	SOUTH-EAST	14	COMMERCIAL SUIT	EX.COMM . AWARD BY ARB. COMM./128/2026	02.09.2026	BALUSSERY BENIFIT CHIT FUND PVT. LTD. VS RAJ BALA	ATUL RATHI	98 105402 19	ATULGNRATHI@HOTMAIL.COM	01.09.2026
					EXECUTION (COMM.)/269/2026	02.09.2026	EXCEL PACK PVT. LTD. VS CHIRRA POLYMERS	RISHABH KAPUR	7042181838	MAIL@RISHABHKAPUR.COM	31.08.2026
					CS (COMM)/768/2026	02.09.2026	RAFBRIX EXTRACTS PRIVATE LIMITED VS TRUZTI ORGANIC AND NATURAL PRODUCTS AND ORS.	PRAGYA BADHRIA	9711767111	INFO@DSNRLEGAL.COM	01.09.2026
					OMP (I) (COMM.)/180/2026	03.09.2026	CARS24 FINANCIAL SERVICES PRIVATE LIMITED VS SHAHRUKH	RIT ARORA	783873700	RITARORA91@GMAIL.COM	02.09.2026
					CS (COMM)/774/2026	03.09.2026	PUNJAB NATIONAL BANK VS MAHESH KUMAR PROP OF MS ELECTRONICS	SARVJEET YADAV	9711785812	SARVJEETYADAV08@YAHOO.COM	02.09.2026
					EXECUTION (COMM.)/276/2026	07.09.2026	M/S I PACK IDIA PVT. LTD. VS M/S HALDIRAM MARKETING PVT. LTD.	NAVNEET SHARMA	9868546432	NAVNEETSHARMAADVOCATE@GMAIL.COM	05.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/785/2026	07.09.2026	SAGARIKA GARG PROP OF MS JEWELS BY SAGARIKA VS VARUN MITTAL AND ORS.	MADHAV BHATIA	9910572585	MADHAVBHATIA@VERTARILEGAL	06.09.2026
					CS (COMM)/791/2026	08.09.2026	M/S INDU EXIM PVT. LTD. VS VINEET GOEL SOLE PROP MS GREEN COLOR LAB	KOMAL JAIN	9870375161	CONTACT@JURISIHTI.COM	07.09.2026
					CS (COMM)/795/2026	08.09.2026	FCML DISTRIBUTORS LIMITED VS OM FIRE SAFETY COMPANY PRIVATE LIMITED AND ORS.	SAMEER SAGAR	9999909834	SAMEERSAGAR@GMAIL.COM	07.09.2026
					CS (COMM)/807/2026	10.09.2026	NULON INDIA LTD. VS LUBNA ADIL RAJA	C.P. VIG	9818444953	CPVIG44@GMAIL.COM	09.09.2026
					M.EX/72/2026	15.09.2026	KANWAR PARKASH RAKESH BANSAL VS RAKESH BANSAL	SUMESH GOYAL	8585981369	ADV.SUMESHGOYAL@GMAIL.COM	14.09.2026
					CS (COMM)/815/2026	15.09.2026	STATE BANK OF INDIA VS BIJENDER SINGH	B.P. SINGH	9971441188	BPSINGH562@GMAIL.COM	14.09.2026
					CS (COMM)/817/2026	15.09.2026	STATE BANK OF INDIA VS RUKMAN KANWAR	B.P. SINGH	9971441188	GPSINGH562@GMAIL.COM	14.09.2026
					CS (COMM)/824/2026	16.09.2026	HDMI LINCESING ADMINISTRATO, INC VS XXXXXXXXXX	KRIPA PANDIT	98 1849 93 23	II TI GATI ON @ASH W ATHH L E G A I .C O M	15.09.2026
					OMP (I) (COMM.)/206/2026	17.09.2026	PIRAMAL FINANCE LTD VS AMMINI M	ANANJAY SINGH	7455023130	N/A	16.09.2026
					OMP (I) (COMM.)/207/2026	17.09.2026	PIRAMAL FINANCE LTD VS SUKHDEV SANDHU	ANANJAY SINGH	7455023130	N/A	16.09.2026
					OMP (I) (COMM.)/208/2026	17.09.2026	PIRAMAL FINANCE LTD VS ABDUL QADIR	ANANJAY SINGH	7455023130	N/A	16.09.2026
					CS (COMM)/826/2026	17.09.2026	GURDEEP SINGH TULI VS NIRUPAMA SHARMA AND ORS	SAKET GUPTA	97390 46560	SAKETGOGIA@LAWTITUDE.COM	14.09.2026
					EXECUTION (COMM.)/289/2026	18.09.2026	YANG MING LINE (INDIA) PVT. LTD. VS BBN INTERNATIONAL AND ORS.	HARDIK VASHISHT	85 100045 3 3	HDKVA SHISTH@GMAIL. C OM	17.09.2026
					EXECUTION (COMM.)/295/2026	19.09.2026	IBOSS TECH SOLUTION PVT. LTD. VS PODDAR TYRES LIMITED	SARVESH BHARDWAJ	9350301058	ADVOCATE.SARVESHB@GMAIL.COM	17.09.2026
					CS (COMM)/839/2026	19.09.2026	MOOLCHAND HEALTHCARE FOUNDATION AND ORS. VS RASHMI DEVI	RAHUL KOCHAR	9899031237	RAHULKOCHAR27@GMAIL.COM	17.09.2026
					CS (COMM)/843/2026	21.09.2026	JPS PLASTICS PRIVATE LIMITED VS ANYA POLYTECH FERTILIZERS PVT LTD	DHRUV GANDHI	9811221998	DHRUV.GANDHI@ANHADLAW.COM	19.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/847/2026	22.09.2026	ARUN KUMAR JAIN SOLE PROPRIETOR OF M S AUTOMOTIVES VS JATINDER SINGH, SOLE PROPRIETOR OF M S PUBLIC TOURIST TAXI SERVICE	SHREY PATNAIK	9810609888	SHREY@SHREYPATNAIK.COM	20.09.2026
					EXECUTION (COMM.)/296/2026	23.09.2026	STATE BANK OF INDIA VS RAHUL GURUNG	SUCHITA DIXIT	8896932838	GNIHOTRISUCHITA@GMAIL.COM	22.09.2026
					CS (COMM)/872/2026	23.09.2026	NBCC (INDIA) LIMITED AND ANR (COUNTER.CLAIMENT) VS DMR HYDROENGINEERING AND INFRASTRUCTURES (COUNTER CLAIM)	N/A	N/A	SAKETGOGIA@LAWTITUDE.COM	28.08.2026
					OMP MISC. (COMM.)/28/2026	24.09.2026	RAKHI SINGH VS AJAY SINGH SHEKHAWAT	SHANTANU	N/A	N/A	23.09.2026
					CS (COMM)/864/2026	24.09.2026	M/S KPS SHIPPING SERVICES PVT. LTD. VS TRIDENT SHIPPING PVT LTD	BRAHMA NAND PRASAD	9818615398	DHAHMANANDPRAKASH123@GMAIL.COM	22.09.2026
					OMP MISC. (COMM.)/29/2026	25.09.2026	SHRI DEEPANKAR SHARMA VS MRS ARTI JASWAL	DIKSHA GOSWAMI	9818700242	LAWVALUE@HOTMAIL.COM	23.09.2026
					CS (COMM)/865/2026	25.09.2026	STATE BANK OF INDIA VS MANISH KUMAR KASHYAP	B.P. SINGH	9971441188	BPSINGH562@GMAIL.COM	23.09.2026
					EX.COMM . AWARD BY ARB. COMM./139/2026	26.09.2026	AYVENS INDIA PVT. LTD. VS MS RIVERSTONES SECURE SERVICES LLP THROUGH ITS DESIGNATED PARTNERS	MUKESH KUMAR PANDEY	8009506006	ADVMUKESHKP(@,GMAIL.COM	25.09.2026
					EXECUTION (COMM.)/304/2026	26.09.2026	BHUSHAN DEALMARK PVT. LTD. VS ANANYA ASHUTOSH INFRASTRUCTURE PVT. LTD.	SHAKEEL SARWARI	8750618722	SSWANIASSOCIATES@GMAIL.COM	24.09.2026
					CS (COMM)/873/2026	26.09.2026	STATE BANK OF INDIA VS SALU JOHN	NAVRUTI OJHA	8376043196	NAVRUTIYAGI@GMAIL.COM	25.09.2026
					MISC DJ/1194/2026	29.09.2026	CANARA BANK VS MD ARSHAD AND ORS				
					CS (COMM)/890/2026	30.09.2026	VIJAY KUMAR AGGARWAL VS RAJESH CHAPRANA AND ORS	A.K. MISHRA	9811514844	ASHWINI.MISHRAL@YAHOO.COM	28.09.2026
27	SH. VRINDA KUMARI	SOUTH-EAST	20	COMMERCIAL SUIT	CS(COMM)761/2026	01.09.2026	TULIP SHIPPPING SERVICES V/S PRAVEEN MARWAHA	TARUN AGGARWAL	9999960284	ADVTARUNL 983@GMALL.COM	29-08-2026
					OMP(I)COMM) 174/2026	02.09.2026	M/S CARS 24 FINANCIAL SERVICES V/S SAGAR	LEX HORIZON	7838737001	RITARORA91@EMAIL.COM	18-08-2026
					OMP(I)COMM) 175/2026	02.09.2026	M/S CARS 24 FINANCIAL SERVICES V/S ABHISHEK KUMAR	LEX HORIZON	7838737001	RITARORA91@EMAIL.COM	18-08-2026
					OMP(I)COMM) 176/2026	02.09.2026	M/S CARS 24 FINANCIAL SERVICES V/S ARVIND KUMAR	LEX HORIZON	7838737001	RITARORA91@EMAIL.COM	06-08-2026

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					M-EX/68/2026	03.09.2026	SANJAY KUMAR VYAS V/S RAKESH KALIA	G.D. SHARMA	9868281911	GDSHARMA544@GMAIL.COM	02-09-2026
					M-EX/69/2026	03.09.2026	KAILASH SEWAN V/S GURUPRAKASH	AMBAR JAIN	9911965371	AMBAARJAIN@GMAIL.COM	29-08-2026
					MISC DJ/1055/2026	03.09.2026	SERVOTECH INDIA PVT. LTD. V/S ATMAN SOLUTIONS PVT. LTD.	PRAFULL BHARDWAJ	7906460030	AW.PRAFULL@GMAIL.COM	23-08-2026
					OMP(I) (COMM)/ 181/2026	05.09.2026	CARS 24 FINANCIAL SERVICES PVT. LTD. V/S KRISHNA	LEX HORIZON	7838737001	RITARORA91@EMAIL.COM	27-08-2026
					ARB.A. (COMM). / 3/2026	09.09.2026	CHARAN SINGH MEENA V/S KOTAK MAHINDRA BANK	URBAN LAW FIRM	9999 334 034	SAHEJUBAN.ASSDCIATES@GMAIL.COM	07-09-2026
					MISC DJ/1077/2026	09.09.2026	MS PARADIES FOOD COURT PVT. LTD.SAYED SUAB AKHTAR	ADHISH SRIVASTAVA	9968281412	OFFICE@ADIDSHSRIVASTAVA.COM	04-09-2026
					CS(COMM)/ 811/2026	14.09.2026	KAILASH KUMAR JHA V/S 4U MEDICARE PVT. LTD.	AKSHITA SHARMA	9811089472	ADVOCATC.AKSHITASHAMLA(Q,J.GMAIL.COM	08-09-2026
					MISC DJ/1086/2026	14.09.2026	KAILASH KUMAR JHA V/S GURUPRAKASH ENTERPRISES.	AMBER JAIN	9999945297	AMBAARJAIN@GMAIL.COM	09-09-2026
					OMP(I) (COMM)/ 197/2026	15.09.2026	CARS 24 FINANCIAL SERVICES PVT. LTD. V/S DOLLY SAHNI	LEX HORIZON	7838737001	RITARORA91@EMAIL.COM	19-08-2026
					OMP(I) (COMM)/ 199/2026	15.09.2026	AASHI CHUTANI V/S UNIFIED VISION	DINESH BANTH	9891602513	AMANTHUKRAL@OUTLOOK.COM	07-09-2026
					CS(COMM)/ 819/2026	15.09.2026	KAILASH CHAND PROPRIETOR OF NANDINI FASHION V/S P AND G	VIKRANT CHOUDHARY	9990260002	LAWSCAPEFIRM@JGMAIL.COM	09-09-2026
					EX.COMM – AWARD BY ARB.COMM./133/2026	17.09.2026	RAJIV KUMAR SAXENA /S M/S INDIA TOURISM	VARA GAUR	9718194857	VARA@TEAMTIGRIS.COM	14-09-2026
					EXECUTION(COMM)./288/2026	18.09.2026	STATE BANK OF INDIA V/S AJIT KAUR	SUCHITA DIXIT	8896932838	:AGNIHOTRISUCHITA@GMAIL.COM	03-09-2026
					CS(COMM)/ 833/2026	18.09.2026	DIVAS TECHNOLOGY V/S MINOSHA PRINTS SOLUTIONS.	DR. RAJESH KUMAR GUPTA	9871946830	VINOD16GEHLOT@GMAIL.COM	04-09-2026
					CS(COMM)/ 834/2026	18.09.2026	M/S SPARK ELECTRODUS PVT. LTD. V/S JPC PIPES PVT.LTD.	J.C. GUPTA	9810015303	JCGUPTAVINAY@GMAIL.COM	15-09-2026
					MISC DJ/1117/2026	18.09.2026	M/S BODY SPA INTERNATIONAL V/S A S INTERNATIONAL	VINOD DUBEY	9312211744	PARIVARTAN.DUBEY@GMAIL.COM	15-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EXECUTION(COMM)./291/2026	19.09.2026	VIKAS WALECHA V/S M/S GLOSSY BUTTONS	RAKESH KUMAR	9711771000	RNKESH.ADVUCATO1TTUIUMAIL.COM	11-09-2026
					CS(COMM)/840/2026	19.09.2026	CONSOLE SHIPPING SERVICES INDIA V/S GLOBE ARTH LOGISTICS	N.K. SHARMA	8178925937	ADVOCATENKS393(<IGMAIL.COM	16-09-2026
					EX.COMM – AWARD BY ARB.COMM./136/2026	22.09.2026	HDB FINANCIAL SERVICES V/S SHYAMBIR SINGH YADAV	RAHUL BHARDWAJ	9013493108	-	03-09-2026
					CS(COMM)/ 848/2026	22.09.2026	ARUN KUMAR JAIN V/SMS KAHO AND ORS.	SHREY PATNAIK	9810609888	SHREY@SHREYPATNAIK.COM	17-09-2026
					CS(COMM)/ 849/2026	22.09.2026	ARUN KUMAR JAIN V/ SUJAY CHATTERJEE	SHREY PATNAIK	9810609888	SHREY@SHREYPATNAIK.COM	14-09-2026
					CS(COMM)/ 850/2026	22.09.2026	MAX COMPUTERS THROUGH ITS PROPRIETOR MUJIBUL KHAN V/S VIJAY KUMAR	PT. G.C. MISHRA	9811514844	ASHWINIMISHRA1@YAHOO.CO.IN	19-09-2026
					CS(COMM)/ 851/2026	22.09.2026	KHALID AHMED V/S M/S DARK HORSE MANUFACTURING PVT. LTD.	NAVEEN SAXENA	9810040542	JOGINDERSINGH007@GMAIL.COM	14-09-2026
					CS(COMM) 853/2026	22.09.2026	MS RKG GRAIN SORTING SOLUTIONS V/S MS DOSANJH RICE MILLS	EKANSH BHATNAGAR	-88510842¢ 1	ADVOCATE.EKANSH@GMAIL.COR;	19-09-2026
					EXECUTION(COMM)./297/2026	23.09.2026	DEN NETWORKS LTD V/S ABAYA GOLD BUYERS PVT. LTD.	PANKAJ KUMAR	9958732424	ROY.PA N KA J@YAHOO.CO.IN	17-09-2026
					CS(COMM) 861/2026	24.09.2026	S4R INTERIORS PVT. LTD. V/S WOODCRAFT FURNISHERS GGN	MARKANDEY GUPTA	9250950582	MARKANDEYGUPTA@YAHOO.CO.IN	23-09-2026
					CS(COMM) 862/2026	24.09.2026	CANARA BANK V/S PRAVEEN KUMAR	FAHAD KHAN	9219701292	FAHADADVOCATEKHAN@GMAIL.COM	23-09-2026
					CS(COMM) 874/2026	26.09.2026	STATE BANK OF INDIA V/S LOKESH YADAV	NAVRUTI OJHA	8376043196	NAVRUTITYAGI@GMAIL.COM	24-09-2026
					CS(COMM) 875/2026	26.09.2026	SANTOSH KUMAR GARG VS MS ANGEL EXPANDERS PVT. LTD.	ANAND PRAKASH	9999350146	SRIANANDPRAKASH@GMAIL.COM	24-09-2026
					CS(COMM) 876/2026	26.09.2026	SANTOSH KUMAR GARG VS MS ANGEL EXPANDERS PVT. LTD.	ANAND PRAKASH	9999350146	SRIANANDPRAKASH@GMAIL.COM	24-09-2026
					EXECUTION (COMM.)/308/2026	28-09-2026	M/S DCM SHRIRAM INDUSTRIES LTD VS RECONNECT ENEERGY TRADING	BIPUL KUMAR MISHRA	8180205548	-	01-09-2026
					OMP (COMM.)/44/2026	29-09-2026	PROGENY ASSOCIATES PVT. LTD. VS VLCC HEALTH CARE LTD.	GAJENDRA PAL SINGH	9650595638	GAJENDRAS.ADV@GMAIL.COM	01-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/887/2026	29-09-2026	M/S BHARAT PET LIMITED VS NARINDER SHARMA	GULAB CHANDRA YADAV	9355797977	ADVOCATEGCYADAV@GMAIL.COM	22-09-2026
					CS (COMM)/888/2026	29-09-2026	M/S ENVIRON CARE PRODUCTS LLP VS M/S QUINN HYGIENE PRODUCTS LLP AND ORS	TARANJEET SINGH	7017689710	ADVTARANJEETS@GMAIL.COM	26-09-2026
					CS (COMM)/892/2026	30-09-2026	M/S NETSYS NETWORK PVT. LTD. VS ANKUR PRAVINBHAI ZAVERI PROPRIETOR OF M/S INFOLINE SYSTEM	S.P. SINGH	9818458632	RAJPUT.SATYAPAL201Q@GMA1L.COM	17-09-2026
					CS (COMM)/893/2026	30-09-2026	SIGNZY TECHNOLOGIES PRIVATE LIMITED VS PARVIOM TECHNOLOGIES PRIVATE LIMITED	MANISH SHARMA	9555565588	ADV.MANISH21@GMAIL.COM	23-09-2026
28	**DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)**	SOUTH-EAST		COMMERCIAL SUIT	CS (COMM)/758/2026	01-09-2026	MILLENNIUM AUTOMATION SYSTEMS LIMITTED AND ANOTHER VS ABHA ELECTRONICS LIMITED AND ANOTHER	SUNIL CHOUDHARY(P),	9899750209	PRVNRAINKEE7 GMAI1.COM	29-08-2026
				COMMERCIAL SUIT	CS (COMM)/759/2026	01-09-2026	PREM RAHUL MANDURI VS INDOSPIRIT DISTRIBUTION LIMITED AND OTHERS	UPAMANYU SHARMA(P),	98106064070	UPAMANYU.EST1997@GMAIL.COM	29-08-2026
				EXECUTION PETITION	EXECUTION (COMM)/271/2026	02-09-2026	KAENAT GLASS AGENCIES VS SIMPLEX INFRASTRUCTURE LTD	AZKA AHMED(P),	98106064070	RAMBHAKHT@GMAIL.COM	26-08-2026
				ARBITRATION AND CONCIALIATION ACT	OMP (I) (COMM)/177/2026	02-09-2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS ASHOK KUMAR	RIT ARORA(P),	7838737001	RITARORA91@GMAIL.COM	18-08-2026
				COMMERCIAL SUIT	CS (COMM)/769/2026	02-09-2026	M/S THE PIRIMID VS M/S BODYCRAFT SALON SKIN AND COSMETOLOGY PVT LTD	MAYANK BARUA(P),	98100 00113	NEWDELHI@AAALEGAL.CO	29-08-2026
				EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/129/2026	03-09-2026	SH BALJEET SINGH GILL VS M/S EXL SERVICE COM (INDIA) PVT LTD	TARUN KASHYAP(P),	9811881880	TARUNKASHYAP007@GMAIL.COM	25-08-2026
				COMMERCIAL SUIT	CS (COMM)/777/2026	03-09-2026	PUNJAB NATIONAL BANK VS KISMAT ALI PROPERIOTER OF M/S MAHBOOBIA SURPLUS GARMENTS	SARVJEET YADAV(P),	9711785812	SARVJEETYADAV08@YAHOO.COM	01-09-2026
				COMMERCIAL SUIT	CS (COMM)/782/2026	05-09-2026	M/S RK ELECTRICALS VS M/S THE BIG FITOUTCO	SONU SINGH(P),	9818360926	SONUSINGHSISHODIYA@GMAIL.COM	01-09-2026
				EXECUTION PETITION	EXECUTION (COMM)/278/2026	07-09-2026	M/S ANGEL NETWORKING SOLUTIONS VS POWER NETWORKS	GAURAV SEHRAWAT(P),	8777486110	ADVPIYALI2021@GMAIL.COM	27-08-2026
				COMMERCIAL SUIT	CS (COMM)/787/2026	07-09-2026	BANK OF INDIA VS RAJINDER KAUR	VISHWANATH PRASAD TIWARI(P),	9990182901	VPTIWARIADVOCATE@GMAIL.COM	22-08-2026
				COMMERCIAL SUIT	CS (COMM)/794/2026	08-09-2026	GDX SECURITY SOLUTIONS INDIA PRIVATE LIMITED VS GLOBAL HEALTH LIMITED (MEDANTA - THE MEDICITY AND ORS	DIVYA YADAV(P),	8130220143	LEGAL@AQUILASLEGAL. COM	01-09-2026
				MISC. APPLICATION	MISC DJ/1090/2026	10-09-2026	STATE BANK OF INDIA VS SUNIL KUMAR	MANISH KUMAR(P),	971 7748266	ADVOCATEMANISH83@ GMA IL.COM	08-09-2026

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				MISC. APPLICATION	MISC DJ/1089/2026	10-09-2026	STATE BANK OF INDIA VS SUNIL KUMAR	MANISH KUMAR(P),	971 7748266	ADVOCATEMANISH83@ GMA IL.COM	08-09-2026
				MISC. APPLICATION	MISC DJ/1104/2026	14-09-2026	M/S AUM BUILDCON VS TWAMEV CONSTRUCTION AND INFRASTRUCTURE LTD (FORMERLY KNOWN AS TANTIA CONSTRUCTIONS LTD)	DEV RAJ SHARMA(P),	9811387613	DEVSHARMAADVOCATE@GMAIL.COM	10-09-2026
				ARBITRATION AND CONCIALIATION ACT	OMP (I) (COMM)/196/2026	15-09-2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED VS VIKASH JAIN	RIT ARORA(P),	7838737001	RITARORA91@GMAIL.COM	26-08-2026
				ARBITRATION AND CONCIALIATION ACT	OMP (I) (COMM)/205/2026	17-09-2026	PIRAMAL FINANCE LIMITED VS HARENDRA GAUTAM	ANANJAY SINGH(P),	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	14-09-2026
				COMMERCIAL SUIT	CS (COMM)/827/2026	17-09-2026	CANARA BANK VS RAVINDER SINGH PROPRIETOR M/S JAY AMBE FURNITURE HOUSE	SANJEEV CHOPRA(P),	9711142200	CHOPRA6791@GMAIL.COM	15-09-2026
				COMMERCIAL SUIT	CS (COMM)/829/2026	17-09-2026	GANGA GLOBAL HOMES PRIVATE LIMITED VS POONAM CHOPRA PROPRIETOR OF M/S PRIME OUTDOORS	RAHUL MANGLA(P),	9899969669	LITIGATION@RAHULMANGLA.COM	05-09-2026
				COMMERCIAL SUIT	CS (COMM)/836/2026	18-09-2026	SOCIETY FOR TECHNOLOGY AND ACTION FOR RURAL ADVANCEMENT (TARA) VS PETRA GLOBAL LOGISTICS PRIVATE LIMITED AND ANR	PURUSHOTTAM SINGH PANCH(P),	9810100674	ANJANAGOSAINCHAMBERS@GMAIL.COM	16-09-2026
				COMMERCIAL SUIT	CS (COMM)/832/2026	18-09-2026	M/S SERVITOR INTELLIGENCE SERVICES THROUGH ITS PARTNER AZAD SINGH DAGAR VS GRAMIN VIKAS TRUST	PRAVEEN KUMAR SINGH(P),	9818156973	30.PRAVEENSINGH@GMAIL.COM	16-09-2026
				MISC. APPLICATION	MISC DJ/1126/2026	19-09-2026	M/S SHIVANI TEXTILES LTD VS M/S AVA APPARELS	DEVENDRA SINGH(P),	9250889619	-	05-09-2026
				EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/135/2026	22-09-2026	HDB FINANCIAL SERVICES LIMITED VS AKHALESH YADAV	DINESH JAIN(P),	9013493108	-	03-09-2026
				COMMERCIAL SUIT	CS (COMM)/863/2026	24-09-2026	JITESH SALUJA (THROUGH SPA) VS RAKHI BISHT PUNDIR	MANOJ KUMAR SINGH(P),	9250925395	KARAMVEER24@REDIFFMAIL.COM	01-09-2026
				COMMERCIAL SUIT	CS (COMM)/877/2026	26-09-2026	CANARA BANK VS UPASANA RANI	ANSHUMAN SRIVASTAVA(P),	9990042642	IANSHUMANADV@GMAIL.COM	23-09-2026
				COMMERCIAL SUIT	CS (COMM)/878/2026	28-09-2026	SHAYAN ENERGY MIDDLE EAST POWER PLANT CO VS OPTIMAS POWER GENERATION INDIA LLP AND ORS	ABHISHEK NANDA(P),	9971613570	ABHISHEKNANDALAWYER@YAHOO.CO.IN	25-09-2026
				COMMERCIAL SUIT	CS (COMM)/883/2026	28-09-2026	SMT ANNU OBEROI VS M/S BIRRA BEVERAGES LLP AND ORS	SATYA PRAKASH SRIVASTAVA(P),	9891045891	CAFECREWBREW9999@GMAIL.COM	15-09-2026
				COMMERCIAL SUIT	CS (COMM)/881/2026	28-09-2026	M/S FEDEX EXPRESS TRANSPORTATION AND SUPPLY CHAIN SERVICES (INDIA) PVT LTD VS M/S DIOSCORES INNOVATION PVT LTD	SURUCHI SURI(P),	8130909187	LITIGATION@SURICO.IN	24-09-2026
				COMMERCIAL SUIT	CS (COMM)/884/2026	28-09-2026	KANWAL OBEROI AND ANOTHER VS BIRRA BEVERAGES LLP AND ORS	SATYA PRAKASH SRIVASTAVA(P),	9811405665	ADVOCATESRIVASTAVASP@GMAIL.COM	15-09-2026

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				MISC. APPLICATION	M-EX/78/2026	29-09-2026	M/S KBUC AND CO VS M/S GREKA GREEN SOLUTIONS (INDIA) LTD	HEMANT KUMAR(P),	8860930501	ADV.HEMANT55@GMAIL.COM	23-09-2026
29	MS. NEELAM SINGH	SOUTH-EAST	22	ARBITRATION & CONCILIATION	OMP (I) (COMM.)/173/2026	01-09-2026	PIRAMAL FINANCE LTD VS JYOTI PRAKASH	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	22-08-2026
				COMMERCIAL SUIT	CS (COMM)/756/2026	01-09-2026	MS ARM INFOSERVE INDIA PVT LTD VS MS ULTRASOFT IT INFRASTRUCTURE AND SERVICES PVT LTD	SANJAY SEHGAL	9873479585	SSCLAWFIRM(@GMAIL.COM	22-08-2026
				COMMERCIAL SUIT	CS (COMM)/764/2026	02-09-2026	M/S AMBICA PRO CONS PVT LTD VS INDER SINGH BANSAL	DEEPAK MITTAL	9821252126	DMLAWCHAMBERS.JMD@GMAIL.COM	22-08-2026
				COMMERCIAL SUIT	CS (COMM)/771/2026	03-09-2026	AMIT GUPTA VS PROFICIENCY LEARNING SOLUTIONS PVT LTD	ATUL RATHI	9810540219	ATULGNRATHI@HOTMAIL. COM	18-07-2026
				COMMERCIAL SUIT	CS (COMM)/772/2026	03-09-2026	HIL INDIA LIMITED VS LAXMI AGRO SEEDS AND SERVICES AND ANR	ARUN KUMAR RENU	9212746305	ARUNKRENU@GMALL.COM	06-08-2026
				COMMERCIAL SUIT	CS (COMM)/773/2026	03-09-2026	SARESHTA KUMARI VS MAHANAGAR TELEPHONE NIGAM LTD. (MTNL)	VIKASH BHATIA	9811379676	VKSBHT6@GMAIL.COM	25-08-2026
				COMMERCIAL SUIT	CS (COMM)/779/2026	05-09-2026	AMBASSADOR CONSULTING SERVICES PVT LTD VS RSK NET IT CONSULTING PVT LTD	ISHU KUMAR	9582366477	ADVOCATERAJPUTIKR@GMAIL.COM	29-08-2026
				COMMERCIAL SUIT	CS (COMM)/783/2026	07-09-2026	ZIVORE APPAREL PRIVATE LIMITED VS SPRANDI INTERNATIONAL PRIVATE LIMITED	NK SHARMA & ORS	9999204626	ADVOCATENKS393@GMAIL.COM	29-08-2026
				ARBITRATION & CONCILIATION	OMP (COMM.)/42/2026	09-09-2026	TRIPT SINGH VS HERO FINCORP LTD AND ORS	SAUMYA TIWARI	011-40107190	INFO@DSNRLEGAL.COM	11-06-2026
				COMMERCIAL SUIT	CS (COMM)/796/2026	09-09-2026	NUPLANET VENTURES INDIA PVT LTD VS SUPER INDUSTRIES	MOHD ZAHEB HUSSAIN	9958867549	DHRUVPRATAP7175@GMAIL.COM	25-08-2026
				COMMERCIAL SUIT	CS (COMM)/797/2026	09-09-2026	NITIN SURI VS NIVA BUPA HEALTH INSURANCE COMPANY LIMITED	MEGHA GAUR	9999358211	MEGHA@MANCHANDACO.COM	29-08-2026
				EXECUTION	EXECUTION (COMM.)/282/2026	10-09-2026	NOVA PUBLICATION AND PRINTERS PVT. LTD. VS M/S NITA MEHTA PUBLICATION	RECEIVED BY TRANSFER	--	--	--
				EXECUTION	EXECUTION (COMM.)/283/2026	10-09-2026	NOVA PUBLICATION AND PRINTERS PVT. LTD VS THE JD HAS CHANGED ITS NAME FROM SNAB PUBLISHERS PVT LTD. TO COOKFLIX PVT LTD.	RECEIVED BY TRANSFER	--	--	--
				COMMERCIAL SUIT	CS (COMM)/801/2026	10-09-2026	MS SCJ PLASTICS PVT LTD VS MS NEELKANTH FABRIC	PANKAJ CHAUDHARY	8800430090	PCADVL9@YAHOO.IN	07-09-2026
				COMMERCIAL SUIT	CS (COMM)/803/2026	10-09-2026	BANK OF INDIA VS SABAUL	VP TIWARI	9990182901	VPTIWARIADVOCATE@UMAIL.COM	18-08-2026

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				ARBITATION & CONCILLATION ACT	OMP (T) (COMM.)/1/2026	15-09-2026	SAIRA BANO VS MADHU MAHAJAN AND ORS	VIKAS SHARMA	9696119090	VRLEGAL0S@GMAIL.COM	10-09-2026
				EXECUTION	EXECUTION (COMM.)/299/2026	15-09-2026	M/S MITRA COLD STORAGE PVT. LTD. VS M/S SAAMIR INTERNATIONAL AND ANR	RECEIVED BY TRANSFER	--	--	--
				COMMERCIAL SUIT	CS (COMM)/813/2026	15-09-2026	STATE BANK OF INDIA VS PRITY KUMARI	BP SINGH	9971441188	BPSINGH562@GMAIL.COM	09-09-2026
				COMMERCIAL SUIT	CS (COMM)/814/2026	15-09-2026	PRIYANK JAIN VS SANGRAM SWAIN	SHUBHANKAR SEGHAL	9999147160	CONTACT@SEHGALANDCO.COM	22-09-2026
				COMMERCIAL SUIT	CS (COMM)/818/2026	15-09-2026	MOHAMMAD ATIF KHAN AND ANR VS SUSHMA PODDAR AND ANR	IMRAN ALI & ANCHAL BUMB	9212696986	IMRAN.LU·LN@GMAIL.COM	10-09-2026
				COMMERCIAL SUIT	CS (COMM)/825/2026	15-09-2026	HIMANSHU RANA(COUNTER CLAIM) VS GULSHAN KUMAR ALAGH	ASHOK KUMAR SINGH	9810515155	OFFICE@AEGISLEGALLLP.COM	15-09-2026
				ARBITRATION & CONCILIATION	OMP (I) (COMM.)/202/2026	16-09-2026	M/S CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS JAKIR MEWATI	RIT ARORA & ORS	7838737001	RITARORA91@GMAIL.COM	10-08-2026
				ARBITRATION & CONCILIATION	OMP (I) (COMM.)/203/2026	16-09-2026	M/S CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS UROOSA TAZEEN	RIT ARORA & ORS	7838737001	RITARORA91@GMAIL.COM	05-09-2026
				EXECUTION	EXECUTION (COMM.)/287/2026	16-09-2026	TRANS FOAM INDUSTRIES PVT LTD. VS DLITE FOAM PVT LTD.	RECEIVED BY TRANSFER	--	--	--
				COMMERCIAL SUIT	CS (COMM)/823/2026	16-09-2026	RAJIV CHANDRA VS AS ENTERPRISES	VAIBHAV DUBEY	9130906707	VAIBHAV.DUBEY@GACHAMBERS.COM	15-09-2026
				ARBITRATION & CONCILIATION	OMP (I) (COMM.)/209/2026	18-09-2026	PIRAMAL FINANCE LTD VS UMESH KUMAR	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	15-09-2026
				ARBITRATION & CONCILIATION	OMP (I) (COMM.)/210/2026	18-09-2026	PIRAMAL FINANCE LTD VS PRADEEP MADAN LAL DHANUK	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	15-09-2026
				EXECUTION	M-EX/75/2026	19-09-2026	ATC TELECOM INFRASTRUCTURE PVT. LTD. VS B-4S SOLUTIONS PVT. LTD.	HAMMURABI & SOLOMON	--	--	--
				COMMERCIAL SUIT	CS (COMM)/842/2026	19-09-2026	FOODFOLIO BHARAT PRIVATE LIMITED VS DTWELVE ACCOMMODATIONS PVT LTD	PRASHANT PRABHAKAR	9911002715	ADVPRASHANTDHC@GMAIL.COM	16-09-2026
				COMMERCIAL SUIT	MISC DJ/1129/2026	21-09-2026	M/S JW EXPORTS VS WORLD WIDE CLEANING AND SHIPPING PVT. LTD.	SUNIL KUMAR	9350549030	KU33119@GMAIL.COM	17-09-2026
				EXECUTION	EXECUTION (COMM.)/298/2026	23-09-2026	MS B2C SYSTEMS LIMITED VS MR SHIVAM MALLA	NAVEEN SAXENA	9810040542	NAVEENSAXENA542@GMAIL.COM	18-09-2026

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				EXECUTION	EX.COMM - AWARD BY ARB. COMM./137/2026	24-09-2026	HDB FINANCIAL SERVICES LIMITED VS DEEPAK KUMAR	RAHUL BHARDWAJ & CO	8376049807	AMARANTH RBC@YAHOO.COM	05-09-2026
				EXECUTION	EXECUTION (COMM.)/300/2026	25-09-2026	STATE BANK OF INDIA VS DEVENDER	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	24-09-2026
				EXECUTION	EXECUTION (COMM.)/301/2026	26-09-2026	STATE BANK OF INDIA VS JITENDER KUMAR	KK SINGH	9810343732	KSINGH1123@REDIFFMAIL.COM	25-09-2026
				COMMERCIAL SUIT	CS (COMM)/870/2026	26-09-2026	M/S NAVAIR INTERNATIONAL PVT LTD VS M/S CHINA CONSTRUCTION SAUSUM INDIA PVT LTD	ANKIT RAJGARIILA	9818855771	CHAMBERSOFANKITRAJGARHIA@GMAIL.COM	25-09-2026
				EXECUTION	EXECUTION (COMM.)/312/2026	28-09-2026	ACTIS TECHNOLOGIES PVT. LTD. VS SGA PROJECTS PVT. LTD.	RECEIVED BY TRANSFER	--	--	--
				COMMERCIAL SUIT	CS (COMM)/886/2026	29-09-2026	M/S SBS MARKETING VS M/S NEELANSH ELECTROTECH SYSTEM PVT LTD	OMKAR SHARMA	9718006200	ADV.OMKARSHARMA (@GMAIL.COM	21-09-2026
				EXECUTION	M-EX/80/2026	30-09-2026	THE SWEET DREAMS FURNITURE VS HSK INFRA P. LTD AND ORS	SS LEGAL	9310905051	SSLEGALSOLUTIONS1201@GMAIL.COM	26-09-2026
				EXECUTION	EX.COMM - AWARD BY ARB. COMM./141/2026	30-09-2026	SUNDARAM FINANCE LTD VS HARJI ENGINEERING WORK PVT LTD	NITIN MEHTA	8802218291	ADVOCATE.MEHTAASSOCIATE09@GMAIL.COM	08-09-2026
				COMMERCIAL SUIT	CS (COMM)/889/2026	30-09-2026	SHIV DUTT VS SITARA DEVI	SHIVOM GARG	9650920980	SHIVOMKUMAR84@GMAIL.COM	26-09-2026
				EXECUTION	M-EX/81/2026	30-09-2026	RAJESH BAJAJ VS M/S FRANCHISE INDIA BRANDS LTD	RHEA LUTHRA	9917079999	ADVRTALCHAMBERS@GMAIL.COM	--
30	**MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)**	SOUTH-EAST	COMMERCIAL SUIT	COMMERCIAL SUIT	CS (COMM)/775/2026	03-09-2026	INDRAPRASTHA MEDICAL CORPORATION LTD. VS KARTAR SINGH VADUVANSHI	GAURAV BARATHI	9810526981	GBARATHI@GLALAW.COM	19.08.2026
					CS (COMM)/776/2026	03-09-2026	M/S PRECISION MOULDS AND DIES VS M/S KRISHNA GLOBAL IMPEX AND ANR	PRAVIN SINGHAI, RUCHI SINGHAI	9971092084	PRAVINSINGHAI@REDIFFMAIL.COM	24.08.2026
					CS (COMM)/778/2026	03-09-2026	M/S RMV INFOSOLUTIONS VS M/S SHRIVASTAV ENTERPRISE	RAHUL NIGAM	8696349557	ASVRAHULNIGAM@GMAIL.COM	24.08.2026
					CS (COMM)/784/2026	07-09-2026	M/S MASTER LOGISTICS SOLUTIONS INDIA PVT. LTD. VS M/S KIRORIMAL KASHIRAM MARKETING AND AGENCIES PVT. LTD.	SIDDHARTHA YADAV	9711187543, 9811087543	SIDDHARTHAYADVOCATE@GMAIL.COM	01.09.2026
					CS (COMM)/804/2026	10-09-2026	CANARA BANK VS M/S 360 DEGREE HEALTH SERVICE PVT. LTD. AND ORS.	CHITRA MALHOTRA	9212888057	CHITRAMALHOTRASOBTI@GMAIL.COM	05.09.2026
					CS (COMM)/805/2026	10-09-2026	BANK OF INDIA VS SANDEEP KUMAR	AMRENDRA NATH SHUKLA	9910717081	ADVAMRENDRA22@GMAIL.COM	03.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/806/2026	10-09-2026	M/S MCCOY PERFORMANCE SILICONES PVT. LTD. VS CHANMIT SINGH PROPRIETOR OF RATTAN SINGH JASWANT SINGH	G.N. AGGARWAL	9810400291	GNAGGARWAL.CO@GMAIL.COM	25.08.2026
					CS (COMM)/830/2026	17-09-2026	AKG PLASTICS PRIVATE LIMITED VS MR. RAMESH NARAYAN DUBEY TRADING AS RN ENTERPRISES	ASHUTOSH NAGAR	9999666398	ASHUTOSHNAGAR@ANALAW.IN	15.09.2026
					CS (COMM)/838/2026	19-09-2026	UCO BANK VS RINKESH KUMAR	KARAN CHAWLA	8743968006, 9958953958	KARANCHAWLA92@GMAIL.COM	16.09.2026
					CS (COMM)/845/2026	21-09-2026	UTKAL BOARD AND PAPER MILLS LIMITED VS MR. KRISHNA PRATAP SINGH	S S WANI	8750618722	SSWANIASSOCIATES@GMAIL.COM	15.09.2026
					CS (COMM)/846/2026	22-09-2026	CANARA BANK VS NEHA KHURANA AGGARWAL AND ORS.	ESHU CHAUDHARY, ANKUR SINGH	9808888806, 9910482995	ANKURSINGHBHADANA@GMAIL.COM	16.09.2026
					CS (COMM)/868/2026	25-09-2026	STATE BANK OF INDIA VS. SEEMA JONNY POU	DHARMENDRA SINGH, SUSHMA CHAUDHARY	8800784740 9810408096	NA	22.09.2026
					CS (COMM)/880/2026	28.09.2026	M/S GRANDLAY ELECTRICALS INDIA CINEMA VS. M/S SEVEN SHARKS HOSPITALITY INDIA PRIVATE LIMITED	ROOP SINGH	9871622908	ROOP.S.RAWAT@GMAIL.COM	24.09.2026
					CS (COMM)/885/2026	28.09.2026	M/S FAST TRACK REALCON AND ORS. VS. M/S TGB REALTY PVT. LTD. AND ORS.	AYUSH SINGH SAHNI	9711116064	AYUSH.LEGA@GMAIL.COM	25.09.2026
					OMP (I) (COMM.)/184/2026	05-09-2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED VS SAMEER ANSARI	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	11.08.2026
					OMP (I) (COMM.)/185/2026	05-09-2026	M/S CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS KAYYUM KHAN	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	11.08.2026
					OMP (I) (COMM.)/186/2026	05-09-2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED VS RAM SANEHI	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	19.08.2026
					OMP (I) (COMM.)/187/2026	05-09-2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED VS UMESH KUMAR	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	27.08.2026
					OMP MISC. (COMM.)/26/2026	08-09-2026	M/S WELL PROTECT MANPOWER SERVICES PVT. LTD. VS MEERA BAI INSTITUTE OF TECHNOLOGY (GOVT. OF NCT OF DELHI)	TARKESHWAR NATH	9810162373, 8368002067	TARKESHWARNATH@REDIFFMAIL.COM	26.08.2026
					OMP (I) (COMM.)/188/2026	08-09-2026	M/S CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS SUJATA BARUA	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	06.08.2026
					OMP (I) (COMM.)/189/2026	08-09-2026	M/S CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS AMAN	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	10.08.2026
					OMP (I) (COMM.)/190/2026	08-09-2026	M/S CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS AMBRISH	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	17.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/198/2026	15-09-2026	M/S CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS PAWAN KUMAR	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	08.08.2026
					OMP (I) (COMM.)/200/2026	15-09-2026	M/S CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS SHIVANI GAUR	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	12.08.2026
					OMP (I) (COMM.)/204/2026	17-09-2026	PIRAMAL FINANCE LIMITED VS NANDINI NAGRARE	ANANJAY SINGH	7455023130, 7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	14.09.2026
					OMP (I) (COMM.)/217/2026	30-09-2026	MOHAMMAD NAVAID VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED AND ORS.	PANKAJ KAPOOR, PRERNA	9910032523, 9810832523	VKCADVOCATES@GMAIL.COM	26.09.2026
					OMP (COMM.)/45/2026	30-09-2026	ONSUMAYE WEB SOLUTIONS PVT. LTD. VS KARNI IT SERVICE PVT. LTD.	ASAD IQBAL KHAN, ABUZAR	9891735156	ASADIQBALADVOCATE@GMAIL.COM	29.09.2026
					MISC. DJ 1070/2026	08-09-2026	ROOPINDER SINGH VS EMAAR INDIA LTD. AND ORS.	BHARAT GUPTA, VARUN TYAGI	011-45640851	LEGISTAUXILIARY@GMAIL.COM	02.09.2026
					MISC DJ/1122/2026	19-09-2026	DHARAM WATI VS M/S BHARTI AIRTEL LIMITED	J. P. BANSAL	9810260827	JPBANSAL197350@GMAIL.COM	17.09.2026
					RP/15/2026	22.09.2026	M/S SHIVANI TEXTILES LIMITED VS M/S TRANSKNITS AND ORS.	PRAVEEN KAPOOR	9810254139	PKAPOOR194@GMAIL.COM	01.09.2026
					MISC DJ/1147/2026	23.09.2026	CANARA BANK VS M/S NV AND SONS INDUSTRIES AND ANR.	RISHA KUMARI	8448444842	ADMIN@NIVAARANLAW.COM	21.09.2026
					M-EX/67/2026	03-09-2026	HAIR MASTERS SALON PVT LTD VS SAMITA WASANDI	JASPREET SINGH KAPOOR	9650145159	JASPREET.KAPOOR@GMAIL.COM	01-09-2026
					M-EX/70/2026	05-09-2026	SMT. GANGA DEVI AND ANR. VS MOHD. GUDDU	RUPESH KUMAR	9350139064	NA	25.08.2026
					EXECUTION (COMM.)/277/2026	07-09-2026	FARIDABAD IMPLEMENTS PRIVATE LIMITED VS ROSEMALLOW HOTELS PRIVATE LIMITED	TARUN SINGLA	9510202014	COUNSEL37RR@GMAIL.COM	02.09.2026
					EXECUTION (COMM.)/290/2026	19-09-2026	RAJIV MOHAN CHOWDHARY VS MS JUANA TECHNOLOGIES PRIVATE LIMITED	CHAITANYA KAMAL, NARINDER SINGH	9050985544	HCPLEGAL2025@GMAIL.COM	17-09-2026
					EXECUTION (COMM.)/292/2026	22-09-2026	STATE BANK OF INDIA VS RAHUL JAT	SUCHITRA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	17-09-2026
					EXECUTION (COMM.)/293/2026	22-09-2026	STATE BANK OF INDIA VS NATWAR LAL CHANDRA	SUCHITRA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	17-09-2026
					EXECUTION (COMM.)/302/2026	26-09-2026	BHUSHAN DEALMARK PRIVATE LIMITED VS MSAS CONSTRUCTION PVT LTD	S S WANI	8750618722	SSWANIASSOCIATES@GMAIL.COM	11-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EXECUTION (COMM.)/303/2026	26-09-2026	BHUSHAN DEALMARK PRIVATE LIMITED VS SHRI MURLIDHAR INFRA HOMES PVT LTD	S S WANI	8750618722	SSWANIASSOCIATES@GMAIL.COM	11-09-2026
					EXECUTION (COMM.)/307/2026	26-09-2026	LOGANI HUMAN PERFORMANCE LLP VS ZAINAB KHATOON	MOHIT SAROHA	9811216146	MOHITSAROHA.LEGAL@GMAIL.COM	23.09.2026
					EX.COMM - AWARD BY ARB. COMM./140/2026	30-09-2026	SUNDARAM FINANCE LTD VS RAJU SAFI	NITIN MEHTA	8802218291	ADVOCATE.MEHTAASSOCIATE09@GMAIL.COM	23.09.2026
					EXECUTION (COMM.)/309/2026	30-09-2026	INTEX TECHNOLOGIES INDIA LIMITED VS MR BISWAJIT ACHARYA PROPRIETOR OF MS AMBIKA ELECTRONICS	KARAMVEER	9891396019	KARMVEER@LEXANA LVTICO.COM	26-09-2026
31	SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39 BLOCKII	EXCOMM - AWARD BY ARB COMM	EX.COMM - AWARD BY ARB. COMM./127/2026	01-09-2026	MONEYWISE FINANCIAL SERVICES PVT LTD VS MANYA IMPEX	MEHVISH KHAN	9319212148	KHANMEHVISH2189@GMAIL.COM	24.08.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/201/2026	01-09-2026	PIRAMAL FINANCE LTD VS MOHAMMAD ADIL ANSARI	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	22.08.2026
				OMP MISC (COMM)	OMP MISC. (COMM.)/25/2026	07-09-2026	NAVAIR INTERNATIONAL PVT LTD VS KALPATARU PROJECTS INTERNATIONAL LTD	ANKIT RAJGARHIA	9818855771	CHAMBERSOFANKITRAJGARHIA@GMAIL.COM	05.09.2026
				MISC (DJ)	MISC DJ/1062/2026	07-09-2026	DEEP BLUE XPRESS PTV LTD VS ANSH A ENTERPRISES HOLDING	HIMANSHU JAIN	7988358702	N/A	02.09.2026
				OMP MISC (COMM)	OMP MISC. (COMM.)/27/2026	08-09-2026	OMEGA SEIKI MOBILITY PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE MR MOHASIN KHAN VS MERIDIAN ENTERPRISES THROUGH ITS PROPRIETOR SHRI NAVIN SINGH	RISHABH SINGH	N/A	RISHABH.DSNLU@GMAIL.COM	25.08.2026
				CS(COMM)	CS (COMM)/792/2026	08-09-2026	U S SALES AGENCY VS MOHD ARSHAD RAIEEN	AVINASH TYAGI	9899327537	AVINASHTVAGI1@VAHOO.COM	25.08.2026
				CS(COMM)	CS (COMM)/793/2026	08-09-2026	RSPL LIMITED VS ASHOK JHALANI	SHRAVAN KUMAR BANSAL	9810017859	UNITEDMARK@UNITEDANDUNITED.COM	03.09.2026
				OMP(COMM)	OMP (COMM.)/43/2026	09-09-2026	BERKELEY LIFESTYLE BRANDS PVT LTD VS HERO FINCORP LTD AND ORS	RITIKA GAMBHIR KOHLI	N/A	NFO@DSNRLEGAL.COM	06.08.2026
				CS(COMM)	CS (COMM)/800/2026	09-09-2026	SHIV ENTERPRISE THROUGH ITS SOLE PROPRIETOR MUKESH SHARMA VS TQS LOGISTICS SERVICE PVT LTD	KARAN CHIBBER	9654003808	OFFICE_ADVKARAN@GMAIL.COM	24.08.2026
				EXCOMM - AWARD BY ARB COMM	EX.COMM - AWARD BY ARB. COMM./131/2026	10-09-2026	M/S DIGIFY ENGINEERING PVT. LTD. VS M/S TAK TECHNOLOGIES PVT. LTD.	RAMNIT SINGH OBEROI	9910506121	RM.LEX.ASSOCIATES@GMAIL.COM	02.09.2026
				EXCOMM - AWARD BY ARB COMM	EX.COMM - AWARD BY ARB. COMM./132/2026	10-09-2026	CONTAINER CORPORATION OF INDIA LTD. VS M/S MAHESH CHAND CONTRACTORS AND ORS.	RISHI	9891920235	RISHIKAWASTHI@YAHOO.COM	01.09.2026
				EX (COMM)	EXECUTION (COMM.)/280/2026	10-09-2026	STATE BANK OF INDIA VS AMAN	DHARMENDRA SINGH	8800784740	SHUBI1673@GMAIL.COM	01.09.2026

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				EX (COMM)	EXECUTION (COMM.)/281/2026	10-09-2026	STATE BANK OF INDIA VS SH. BALBIR SINGH	DHARMENDRA SINGH	8800784740	SHUBI1673@GMAIL.COM	01.09.2026
				CS(COMM)	CS (COMM)/808/2026	10-09-2026	STATE BANK OF INDIA VS ELANGBAM DINESH KUMAR SINGH	DHARMENDRA SINGH	8800784740	N/A	03.09.2026
				CS(COMM)	CS (COMM)/809/2026	10-09-2026	ANEJA REALITY VS NEHA AGGARWAL	ARUN KUMAR	9899019371	ADVOCATE.ARUN18@GMAIL.COM	03.09.2026
				CS(COMM)	CS (COMM)/810/2026	10-09-2026	ABHISHEK MEGAMECH VS SHREE SHYAM MINES AND MINERALS	BABITA	9250192546	ADVOCATEBABITA2025@GMAIL.COM	02.09.2026
				EX (COMM)	EXECUTION (COMM.)/284/2026	14-09-2026	STATE BANK OF INDIA VS SHEELA	DHARMENDRA SINGH	8800784740	SHUBI1673@GMAIL.COM	01.09.2026
				CS(COMM)	CS (COMM)/812/2026	14-09-2026	KIRAN VS GAURAV TANEJA	RACHIT GUPTA	9910410533	RGGUPTARACHIT@GMAIL.COM	09.09.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/212/2026	18-09-2026	PIRAMAL FINANCE LTD VS VIPIN SHIKLIGAR	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	14.09.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/213/2026	19-09-2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS ABHISHEK SINGHAL	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	28.08.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/214/2026	19-09-2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS ASHWANI	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	28.08.2026
				EXCOMM -AWARD BY ARB COMM	EX.COMM - AWARD BY ARB. COMM./134/2026	21-09-2026	KOTAK MAHINDRA PRIME LTD. VS AMIT BADANA	KUSHAL KUMAR	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	25.08.2026
				CS(COMM)	CS (COMM)/844/2026	21-09-2026	BERGER PAINTS INDIA LTD. VS SYEDA SHAGIFTA	ARUN KUMAR	9810131832	ONLINEARUN@YAHOO.CO.IN	16.09.2026
				EX (COMM)	EXECUTION (COMM.)/294/2026	22-09-2026	STATE BANK OF INDIA VS GANESH WAKECHAURE	DHARMENDRA SINGH	8800784740	SHUBI1673@GMAIL.COM	01.09.2026
				CS(COMM)	CS (COMM)/854/2026	22-09-2026	SHREE RR SALES THROUGH ITS PROPRIETOR ANMOL GOYAL VS NEW SHOP CSTORE NETWORK PRIVATE LIMITED	MANAN WADHWA	8800235656	ADVMANANW@GMAIL.COM	11.09.2026
				CS(COMM)	CS (COMM)/855/2026	22-09-2026	MS RS INTERNATIONAL VS KBC COMPUTECH PVT LTD	JOUHAR ADEEB	7428280795	JOUHARADEEB228@GMAI.COM	10.09.2026
				RP	RP/16/2026	23-09-2026	UMA DEVI VS SARDAR SWARN SINGH AND ANR	BM RASTOGI	7838887100	N/A	21.09.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/215/2026	23-09-2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS BHAGWAN SINGH	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	28.08.2026

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				OMP (I) (COMM)	OMP (I) (COMM.)/216/2026	23-09-2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS HARI OM	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	28.08.2026
				CS(COMM)	CS (COMM)/856/2026	23-09-2026	NETSYS NETWORK PVT LTD VS UNITED COMPUTERS	S P SINGH	9818458632	RAJPUT.SATYAPAL2010@GMAIL.COM	17.09.2026
				CS(COMM)	CS (COMM)/857/2026	23-09-2026	ACUBE INDIA CONSULTANTS VS AIMTREX TECHNOLOGIES PVT LTD	VASUDHA AERY	7973981758	ADVVASUDHAAERY@OUTLOOK.COM	24.08.2026
				CS(COMM)	CS (COMM)/858/2026	23-09-2026	ATUL INVESTMENT COMPANY VS NARM HEALTHCARE	SAURABH D. KARAN SINGH	8527022200	OFFICE@SMKPARTNERS.IN	03.09.2026
				EXCOMM - AWARD BY ARB COMM	EX.COMM - AWARD BY ARB. COMM./138/2026	25-09-2026	MONEYWISE FINANCIAL SERVICES PVT LTD VS SANWARIYA SETH TEXTILE AND ORS.	MEHVISH KHAN	9319212148	KHANMEHVISH2189@GMAIL.COM	15.09.2026
				CS(COMM)	CS (COMM)/869/2026	25-09-2026	AAISHA GARMENTS VS BHAMA DESIGNS PVT. LTD.	SYED NOOR UZZAMA	9873137157	NOORSYED878@GMAIL.COM	17.09.2026
				CS(COMM)	CS (COMM)/882/2026	28-09-2026	BATRA BREWERIES AND DISTILLERIES PVT LTD VS SHAMSHER SINGH	RAJEEV KUMAR TEWARI	9811231910	R.TEWARI88@GMAIL.COM	22.08.2026
				MISC (DJ)	MISC DJ/1178/2026	28-09-2026	MANKIND PHARMA LTD VS AUGUST PURPLE SERVICES PVT LTD	HARSHBIR SINGH KOHLI	9810658944	ADVOCATEHSKOHLI@GMAIL.COM	23.09.2026
				MISC (DJ)	MISC DJ/1196/2026	29-09-2026	CANARA BANK VS MS NV AND SONS INDUSTRIES AND ANR	NIKHIL KR. SINGH	8448444842	ADMIN@NIVAARANLAW.COM	18.05.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/218/2026	30-09-2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS DEVENDRA SHARMA	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	28.08.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/219/2026	30-09-2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS AJEET	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	28.08.2026
32	**SH. RAVINDER SINGH/MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)**	SOUTH-EAST	39 BLOCKII	CS(COMM)/757/2026	CS(COMM)/757/2026	01.09.2026	SHRI VIJAY SINGH VS. M/S BEEJAY COLLECTION	SAMRENDRA K DAS	9990935565	SULEKHASINGH2909@GMAIL.COM	22.08.2026
				CS(COMM0/760/2026	CS(COMM0/760/2026	01.09.2026	NEELAM BHALLA VS. PRAVEEN BANSAL	ABHIESUMAT GUPTA	9811088803	ABHISHUMATGUPTA@GMAIL.COM	24.08.2026
				CS(COMM)/763/2026	CS(COMM)/763/2026	02.06.2026	ASHISH GUPTA & ORS. VS. M/S BLINK COMMERCE PVT. LTD.	DEVANSHU CAUHAN	9971420555	IAMSIDHARTHBANSAL@GMAIL.COM	27.08.2026

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				CS(COMM)/765/2026	CS(COMM)/765/2026	02.06.2026	TAYYAB HUSSAIN VS. STEEL AUTHORITY OF INDIA & ORS.	VIKAS SETHI	9891788743	SETHILAWOFFICE@GMAIL.COM	06.08.2026
				EXECUTION(COMM)/273/2026	EXECUTION(COMM)/273/2026	05.06.2026	VIZWISE COMMERCE PVT. LTD. VS. G H PRINTS PVT. LTD.	CHANDRA SHEKHAR YADAV	9810209981	LEGAL.SHEBANG@GMAIL.COM	21.08.2026
				CS(COMM)/781/2026	CS(COMM)/781/2026	05.09.2026	M/S ENAR WELD BRAGE PVT. LTD. VS. M/S SKH MARELLI EXHAUST SYSTEM	RAMESH KUMAR	9810159436	RAMESH_KUMAR_COMPANY@YAHOO.COM	02.09.2026
				CS(COMM)/786/2026	CS(COMM)/786/2026	07.09.2026	SANJEEV VERMA VS. ASHOK GROVER	ANWESH MADHUKAR	9899962744	PRANJALKATYAYAN04@.GMAIL.COM	309.2026
				EX(COMM)AWARD BY ARB.130/2026	EX(COMM)AWARD BY ARB.130/2026	07.09.2026	M/S SUNDARAM FINANCE LTD. VS. PUNIT SINGH & ORS.	NITIN MEHTA	8802218291	ADVOCATE.MEHTAASSOCIATE09@GMAIL.COM	25.08.2026
				CS(COMM)/788/2026	CS(COMM)/788/2026	08.09.2026	XXXXXXX VS. XXXXXX	SHANTANU SAHAY	0120-4059300	SHANTANU@ANANDANDANAND.COM	31.08.2026
				EX(COMM)/279/2026	EX(COMM)/279/2026	10.09.2026	SBI VS. KISHAN	DHARMENDRA SINGH	8800784740	SHUBHI1673@GMAIL.COM	01.09.2026
				CS(COMM)/802/2026	CS(COMM)/802/2026	10.09.2026	BANK OF INDIA VS. JYOTI SINGH	V.P. TIWARI	9990182901	VPTIWARIADVOCATE@GMAIL.COM	21.08.2026
				OMP(I)(COMM)/194/2026	OMP(I)(COMM)/194/2026	10.09.2026	M/S CARS 24 FINANCIAL SERVICES PVT. LTD. VS. POOJA	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	26.08.2026
				OMP(I)(COMM)/195/2026	OMP(I)(COMM)/195/2026	10.09.2026	M/S CARS 24 FINANCIAL SERVICES PVT. LTD. VS. ISMILE	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	27.08.2026
				CS(COMM)/821/2026	CS(COMM)/821/2026	15.09.2026	PRIYANKA JAIN VS. PAWAN KUMAR AWASTHI	SHUBHANKAR SEHGAL	9999147160	SHUBHANKARSEHGAL@GMAIL.COM	09.09.2026

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				CS(COMM)/816/2026	CS(COMM)/816/2026	15.09.2026	M/S PARIJAT INDISTRIES INDIA LTD. VS. SABIR ALI ANSARI	MANISH MACGREGOR	9818638678	MANISHMACGREGOR1@GMAIL.COM	02.09.2026
				EXECUTION(COMM)/286/2026	EXECUTION(COMM)/286/2026	15.09.2026	BHUSHAN DEALMARK PVT. LTD. VS. M/S ALLIANCE HIVE PROJECTS & ORS.	SHAKEEL SARWAR WANI	8750618722	SSWANIASSOCIATES@GMAIL.COM	07.08.2026
				EXECUTION(COMM)/285/2026	EXECUTION(COMM)/285/2026	15.09.2026	M/S TERRA MOTORS PVT. LTD.VS. KRISHANA AUTOMOBILES	BHARNEET SINGH	981007211	ADVBHARNEET@GMAIL.COM	09.09.2026
				CS(COMM)/822/2026	CS(COMM)/822/2026	16.09.2026	ULTRAVIOLET TECH PVT. LTD. VS. TBSE HOTEL PVT. LTD.	GYANENDRA RATHOUR	8960381907	GYANENDRA@SAIKRISHNAASSOCIATE.COM	09.09.2026
				MISC.DJ/1110/2026	MISC.DJ/1110/2026	17.09.2026	PUNJAB NATINAL BANK VS. VIJAY SINGH SORAUT	SARVJEET YADAV	9711785812	SARVJEETYADAV08@YAHOO.COM	09.09.2026
				OMP(I)(COMM)/211/2026	OMP(I)(COMM)/211/2026	18.09.2026	PIRAMAL FINANCE LTD. VS. BABULAL MANDLOI	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	14.09.2026
				CS(COMM)/841/2026	CS(COMM)/841/2026	19.09.2026	PURI ELECTONICS VS. TALENTEQ TECHNOLOGY	RAHUL KUMAR	9899909287	OFFICE@RKLAWCHAMBERS.COM	17.09.2026
				CS(COMM)/859/2026	CS(COMM)/859/2026	23.09.2023	SUPRAVA NAYAK VS. GAURAV BAWA	MUKESH BIRLA	9810162413	BIRLAMUKESH16@GMAIL.COM	15.09.2026
				CS(COMM)/860/2026	CS(COMM)/860/2026	23.09.2026	M/S PINAKIN HOTELS VS. SUMANGLI GUPTA	PRATRUSH SHARMA	9711744465	PRATYUSH.SHRM@GMAIL.COM	23.09.2026
				CS(COMM)/866/2026	CS(COMM)/866/2026	25.09.2026	M/S THOUGHTSOL INFOTECH LIMITED VS. M/S LMEV LOGISTICS PVT. LTD.	AMIT GOEL	9810122373	GOELASSOCIATES42@GMAIL.COM	22.09.2026
				CS(COMM)871/2026	CS(COMM)871/2026	26.09.2026	STATE BANK OF INDIA VS. RAJESH	NAVRUTI OJHA	8376043196	NAVRUTITYAGI@GMAIL.COM	24.09.2026

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				MISC. DJ/1176/2026	MISC. DJ/1176/2026	26.09.2026	AKHIL KUMAR KULSHESHTRAVS. RAVI KUMAR	S.K. SRIVASTAVA	9625986255	ALLIANCELEGALSERVICE@GMAIL.COM	26.09.2026
				CS(COMM/879/2026	CS(COMM/879/2026	28.09.2026	HORA ART CENTRE PVT. LTD. VS. PACKMART DIGITAL PRINT MEDIA	PANKAJ SHARMA	9999604797	PANKAJSHARMAIC2@GMAIL.COM	24.09.2026
				CS(COMM)/894/2026	CS(COMM)/894/2026	30.09.2026	BANK OF MAHARASTHA VS ARPIT BHARDWAJ	ONKAR ROY	9810229959	ONKAR@LCOR.IN	26.09.2026
33	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	CS COMM 74	2771/2026	01-09-2026	HASMUDDIN MALIK VS ZUBAIR DUPLEX P. LTD.	SH ANKUSH CHAUDHARY	9761778466	ANKUS.CHAUDHARYJAAT@GMAIL.COM	01.09.26
			209	OMP COMM 73	2775/2026	01-09-2026	VINAY KR KATNA VS KARAM CHAND SHARMA	SH RAJAT GAUR	9555550028	RAJATGAUROFFICE@GMAIL.COM	01.09.26
			209	CS COMM 74	2778/2026	02-09-2026	BANK OF MAHARASHTRA VS NOUSHAD	SH RAKESH KUMAR	9891691568	RAKESH.ADVCT@GMAIL.COM	01.09.26
			209	OMP COMM 73	2789/2026	02-09-2026	AZOTEA CONSTRUCTIONS PVT. LTD. VS RANJITA GOSWAMI	SH ADITYA MISHRA	9650372901	ADITYAMISHRAA10@GMAIL.COM	02.09.26
			209	CS COMM 74	2790/2026	02-09-2026	STATE BANK OF INDIA VS AYUSHI CHOUDHARY	MS SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	02.09.26
			209	CS COMM 74	2829/2026	07-09-2026	YOGESH MANGAL VS SUNNY ELECTRICAL	SH RAVI DEV SHARMA	9873205388	ADVRAVIGALAV@GMAIL.COM	07.09.26
			209	CS COMM 74	2869/2026	10-09-2026	CHINTAMANI FINLEASE LTD. VS RADHA SAPOLIA AND ANR	SH NARESH KUMAR JOSHI	9810118517	NARESHJOSHI1971@GMAIL.COM	09.09.26
			209	CS COMM 74	2888/2026	14-09-2026	STATE BANK OF INDIA VS UPASNA	MS SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	14.09.26
			209	CS COMM 74	2892/2026	16-09-2026	BALAR MARKETING PVT. LTD. VS PANKAJ DHIMAN	SH SHRESHTH JAIN	9871206484	SHRESHTH.LAW@GMAIL.COM	14.09.26
			209	CS COMM 74	2911/2026	16-09-2026	BANK OF MAHARASHTRA VS BRIJESH SINGH	SHK.K.MUDGIL	7838821105	KKMUDGIL29@GMAIL.COM	15.09.26
			209	CS COMM 74	2912/2026	16-09-2026	BANK OF MAHARASHTRA VS SURENDER KUMAR	SHK.K.MUDGIL	7838821105	KKMUDGIL29@GMAIL.COM	15.09.26
			209	CS COMM 74	2934/2026	17-09-2026	BANK OF BARODA VS MANTINDER SINGH	SH UMESH JOSHI	9910568669	ADVUMESHJOSHI@GMAIL.COM	16.09.26

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			209	CS COMM 74	2937/2026	18-09-2026	STATE BANK OF INDIA VS BHUWNESHWAR SAHANI	SH KRISHNA KR SHARMA	9958891040	ADVKRISHNA1411@GMAIL.COM	17.09.26
			209	CS COMM 74	2946/2026	23-09-2026	FIRST AND FAST CARRIERS PVT. LTD. VS EUGENIA UNIFLORA GARDENS PVT. LTD.	SH K. L. MISHRA	9811129475	KLMISHRAADVO@GMAIL.COM	17.09.26
			209	CS COMM 74	2953/2026	18-09-2026	RAJESH GUPTA VS DURGESH SINGH	SH SUSHIL KR BHATI	9873996625	ADVSUSHILBHATI@GMAIL.COM	18.09.26
			209	CS COMM 74	2957/2026	19-09-2026	CANARA BANK VS RAVI VERMA	SH PRANAY SHARMA	9873101002	PRANAY7ADVO@GMAIL.COM	18.09.26
			209	CS COMM 74	2973/2026	23-09-2026	ANSHIKA POLYSURF LTD VS JKP MICROMINERALS INDIA PVT. LTD.	SH HIMANSHU	7455888888	CHAUDHARY.HIMANSHU0312@GMAIL.COM	21.09.26
			209	CS COMM 74	2974/2026	23-09-2026	VENUS MARKETING COMBINE PVT. LTD. VS NEERAJ DOGRA	SH HIMANSHU	7455888888	CHAUDHARY.HIMANSHU0312@GMAIL.COM	21.09.26
			209	CS COMM 74	2981/2026	22-09-2026	BANK OF INDIA VS DEEPAK KUMAR GUPTA	SH SUMIT	9717814664	SUMITKASANA.ADV@GMAIL.COM	21.09.26
			209	CS COMM 74	2986/2026	22-09-2026	STATE BANK OF INDIA VS MOHD. HASEEN	MS SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	22.09.26
			209	CS COMM 74	2990/2026	22-09-2026	BANK OF INDIA VS SUMITA GUPTA	SH SUMIT	9717814664	SUMITKASANA.ADV@GMAIL.COM	22.09.26
			209	CS COMM 74	2996/2026	23-09-2026	UNION BANK OF INDIA VS ANANT KUMAR	SH K.S.RANOT	9890410729	KAMALJITSINGHRANOT@GMAIL.COM	23.09.26
			209	CS COMM 74	3007/2026	23-09-2026	PUNJAB NATIONAL BANK VS MEGHA KANSAL	SH SUMAN MANDAL	8130106656	SUMAN.LEGAL.DELHI2013@GMAIL.COM	23.09.26
			209	CS COMM 74	3014/2026	24-09-2026	SEA RANGE COMPONENTS PVT. LTD.VS GOEL LIGHTING	SH KUNAL SHARMA	9910200911	OFFICE@KSALEGAL.IN	24.09.26
			209	CS COMM 74	3016/2026	24-09-2026	DHARMENDRA BHARDWAJ PROP SAIN INFOTECH VS UNIFIED VISION CAPITAL PVT. LTD.	SH LALIT KUMAR	9971759150	ADV.LALITKUMAR2010@GMAIL.COM	24.09.26
			209	CS COMM 74	3026/2026	25-09-2026	APL APOLLO BUILDING PRODUCTS LTD. VS AKSHAY KUMAR	SH SHIKHAR GUPTA	9999443512	SHIKHARGUPTA@ADVLEGAL.IN	25.09.26
			209	CS COMM 74	3028/2026	26-09-2026	PRIYA ENTERPRISES VS BUY HAPPY MARKETING LLP	SH DHARMENDRA SHARMA	9810845815	DHARMENDRASHARMA2001@GMAIL.COM	25.09.26
			209	CS COMM 74	3035/2026	29-09-2026	MNB ENTERPRISES VS LIVLITE INDUSTRIES PVT. LTD.	MS ANUPRADHA SINGH	8448503772	ANUPRADHASINGHADV@GMAIL.COM	25.09.26

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			209	CS COMM 74	3039/2026	26-09-2026	STATE BANK OF INDIA VS MUKESH MATHUR	MS SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	26.09.26
			209	CS COMM 74	3053/2026	29-09-2026	DAKSH PHARMACEUTICALS PVT. LTD. VS SARALIFE HEALTHCARE	SH AMAN GUPTA	9211830400	AMANGUPTA6497@GMAIL.COM	28.09.26
			209	CS COMM 74	3087/2026	30-09-2026	KK MALIK VS RAJU GUPTA	SH PAWAN BEDI	9818356622	PAWANBEDI2@GMAIL.COM	30.09.26
			209	CS COMM 74	3088/2026	30-09-2026	AJAY JAIN PROP ACHRUMAL AND SONS VS YOGESH BABAR PROP KAKA BAKERY	SH GAURAV MALHOTRA	9999797229	MALHOTRA_GAURAV1976@YAHOO.COM	30.09.26
			209	CS COMM 74	3091/2026	30-09-2026	PUTUL JHA VS ARJUN KHATANA	SH HARSH SHARMA	9582291369		30.09.26
34	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	2781/2026	03-09-2026	MAHIMA MANGTANI VS RISHABH SHARMA	SH J.K. NAYYAR	9810653868	JKNAYYAR2000@YAHOO.CO.UK	01.09.26
			101	CS COMM 74	2786/2026	02-09-2026	STATE BANK OF INDIA VS RAVINDRA SINGH	MS SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	02.09.26
			101	CS COMM 74	2798/2026	05–09-2026	MANJEET SINGH VS RICHA KHANNA	SH ASHUTOSH KUMAR TIWARI	9654546559	ADVOCATE.HIMANSHUAHUJA23@GMAIL.COM	03.09.26
			101	CS COMM 74	2846/2026	09-09-2026	STATE BANK OF INDIA VS PUL SADH	SH PRATAP CHANDRA RANA	9990366723	PRANA25000@GMAIL.COM	08.09.26
			101	CS COMM 74	2847/2026	09-09-2026	UNION BANK OF INDIA VS RAJA TRADERS	SH B.K. AGARWAL	8178359238	ICLOUDLAWPARTNERS@GMAIL.COM	08.09.26
			101	CS COMM 74	2848/2026	09-09-2026	UNION BANK OF INDIA VS LACHI AND ANR	SH B.K. AGARWAL	8178359238	ICLOUDLAWPARTNERS@GMAIL.COM	08.09.26
			101	CS COMM 74	2870/2026	17-09-2026	NARESH KUMAR BANSAL VS CHINTU KUMAR SINGH PROP CRS PARKING SERVICES	SH SHUBHAM VERMA	7017930978	ADVSHUBHAMVERMA2020@GMAIL.COM	09.09.26
			101	CS COMM 74	2881/2026	14-09-2026	CHINTAMANI FINLEASE LTD. VS VIVEK PRAKASH SRIVASTAVA	SH B.K. AGARWAL	9899669286	ICLOUDLAWPARTNERS@GMAIL.COM	10.09.26
			101	CS COMM 74	2941/2026	17-09-2026	SHYAM KISHORE VERMA VS RAMESH	SH NARINDER SINGH DHIR	8368597553	DHIRLEGALCO@GMAIL.COM	17.09.26
			101	CS COMM 74	2943/2026	17-09-2026	TIRUPATI STRUCTURALS LTD VS S.R.TRADERS	SH DILIP AGARWAL	9811650040	DILIP_AGARWAL74@REDIFFMAIL.COM	17.09.26
			101	CS COMM 74	2947/2026	18-09-2026	LOHAN BROTHERS VS VIA TRADE PVT. LTD.	SH MOHD.UVAIS	9818806750	AMAN.ALAM12@GMAIL.COM	17.09.26

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			101	CS COMM 74	2960/2026	23-09-2026	STATE BANK OF INDIA VS RAJBEERI	SH VIJAY PRAKASH	9810210832	VIJAYPRAKASH9682@GMAIL.COM	19.09.26
			101	CS COMM 74	2987/2026	22-09-2026	STATE BANK OF INDIA VS VIJAY KUMAR LK	MS SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	22.09.26
			101	CS COMM 74	2988/2026	22-09-2026	STATE BANK OF INDIA VS MAFIZUR RAHMAN	MS SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	22.09.26
			101	CS COMM 74	3013/2026	24-09-2026	AASHIRWAD HOMES VS KRANTI ASSOCIATES INDIA PVT. LTD.	MS DIMPAL TOMAR	7065153398		24.09.26
			101	CS COMM 74	3020/2026	25-09-2026	STATE BANK OF INDIA VS RACHNA SINGH	SH ARUN SHARMA	9810220905	ARUNAMBUJ@GMAIL.COM	24.09.26
			101	CS COMM 74	3033/2026	26-09-2026	LINKERS INDIA LOGISTICS PVT. LTD. VS SARAL FREIGHT SOLUTIONS PVT. LTD.	SH SIDDHARTH JAIN	8527224980	JAIN.JSPARTNERS@GMAIL.COM	25.09.26
			101	CS COMM 74	3083/2026	30-09-2026	STATE BANK OF INDIA VS ABHINAV SHARMA	MS SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	29.09.26
			101	OMP COMM 73	3092/2026	01-10-2026	PIRAMAL FINANCE LTD. VS ARCHANA KARTAR SINGH	SH ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	30.09.26
			101	CS COMM 74	3093/2026	06-10-2026	GURMEET SINGH VS EZYTEK CLEAN PVT. LTD.	SH RATNESH KANT	9990427146	RATNESHKANT77@GMAIL.COM	30.09.26
35	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, NEW BUILDING KKD	C.S. (COMM)	91/2026	02-09-2026	MS ARYAN ELECTRICAL AND AUTOMATION VS MS SCHEMATIC SYSTEMS	AKANSHA TANVI	9310460742	AKANKSHA.TANVI@TLAADVOCATES.COM	05-08-2026
			---DO--	C.S. (COMM)	92/2026	02-09-2026	ICICI BANK LTD VS IMRAN	SATISH KUMAR	9811191050	SATISH@K1FINDIA.COM	27-08-2026
			---DO--	C.S. (COMM)	93/2026	02-09-2026	SUPRABHA MITRA VS MOHD ARIF PROPRIETOR	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	05-08-2026
			---DO--	C.S. (COMM)	94/2026	02-09-2026	GULISTA INTERIOR ENTERPRISES VS 360 INTERIOR DESIGN PVT LTD	KULDEEP SANGWAN & ASSOCIATES	9718109957	KULDEEPSANGWAN@GMAIL.COM	26-08-2026
			---DO--	C.S. (COMM)	95/2026	02-09-2026	FIROZ AHMAD VS DANISH	YASHVANT SINGH	9310096440	ADVYASHVANT@GMAIL.COM	31-08-2026
			---DO--	C.S. (COMM)	96/2026	05-09-2026	MS PRINTERS VS MS NAVKAR GRAPHIC MACHINERY	ABDUL SHAMIM KHAN	9810643601	ASKHANF414@GMAIL.COM	03-09-2026
			---DO--	C.S. (COMM)	97/2026	05-09-2026	MS SHUBHI INFRACON VS MS PRIYA ENGINEERING SUPPLIERS	SAURABH SINGH FAUZDAR	7073068262	OFFICE.FAUZDAR@GMAIL.COM	01-09-2026

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			---DO--	C.S. (COMM)	98/2026	10-09-2026	VIPIN KUMAR AGGARWAL VS TEJINDER SINGH PROPRIETOR OF KAPOOR INDUSTRIES	ABHAY MOHAN SHARMA	7011702973	ADVABHAYMOHAN@GMAIL.COM	10-09-2026
			---DO--	C.S. (COMM)	99/2026	14-09-2026	STATE BANK OF INDIA VS VISHNU SINGH	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	11-09-2026
			---DO--	C.S. (COMM)	100/2026	17-09-2026	G R D MOTORS VS ISHTAKHAR ALI	J K YADAV & CO.	9999855157	ADVJITENDERYADAV2017@GMAIL.COM	14-09-2026
			---DO--	C.S. (COMM)	101/2026	22-09-2026	STATE BANK OF INDIA VS HIRA INDUSTRIES THROUGH ITS PROP PINKI KUMARI	ARUN UPADHYAY	9045375818	CARELEXLICER@GMAIL.COM	21-09-2026
			---DO--	C.S. (COMM)	102/2026	23-09-2026	CENTRAL BANK OF INDIA VS ARVIND	K K MUDGIL	7838821105	KKMUDGIL29@GMAIL.COM	22-09-2026
			---DO--	C.S. (COMM)	103/2026	25-09-2026	IDBI BANK LTD VS DIVYA MISHRA	SATISH KUMAR	9811191050	SATISH@K1FINDIA.COM	24-09-2026
			---DO--	C.S. (COMM)	104/2026	26-09-2026	STANDARD CHARTERED BANK VS HASAN ALI	ADDTYA KAPOOR	9044888880	ADDTYA.KAPOOR@ERUDITELEGAL.ASIA	24-09-2026
			---DO----	C.S. (COMM)	105/2026	26-09-2026	STANDARD CHARTERED BANK VS DARSHAN KUMAR PAHUJA	ADDTYA KAPOOR	9044888880	ADDTYA.KAPOOR@ERUDITELEGAL.ASIA	24-09-2026
			---DO----	EX.(COMM) AWARD	70/2026	18-09-2026	KOTAK MAHINDRA PRIME LTD VS BHAWNA M	AMIT KUMAR SINHA	99900659331	KMPSPARTNER@GMAIL.COM	08-09-2026
			---DO----	EX.(COMM) AWARD	71/2026	26-09-2026	KOTAK MAHINDRA PRIME LTD VS SHIVENDRA TIWARI	AMIT KUMAR SINHA	99900659331	KMPSPARTNER@GMAIL.COM	15-09-2026
			---DO----	EX.(COMM)	63/2026	01-09-2026	M/S SURESH APPARELS VS RASHMI	BHARAT GUPTA	9268300000	BHARAT.GUPTARKCA@GMAIL.COM	27-08-2026
			---DO----	EX.(COMM)	64/2026	03-09-2026	MD. FARIYAD ALI VS BENARA BEARINGS PISTONS LTD	AAYESHA	9582170876	AYESHACHOUDHARY5632@GMAIL.COM	01-09-2026
			---DO----	EX.(COMM)	65/2026	16-09-2026	RAJU SINGH PROPRIETOR M/S AJAY TRADING CO VS RAMESH KUMAR SHARMA PROPRIETOR ILAKI INTERCRAFT INDIA	PIYUSH KATYAL	8700925528	PIYUSHKATYAL98@GMAIL.COM	-
			---DO----	EX.(COMM)	66/2026	19-09-2026	SANJAY GUPTA VS MOHD IDREES	SANJEEV KUMAR	9891490070	SANJEEVADVOCATE6@GMAIL.COM	18-09-2026
			---DO----	EX.(COMM)	67/2026	21-09-2026	TUSHAR AGGARWAL VS RAKESH	BHASKAR TIWARI	9810146082	VAKILGURU@GMAIL.COM	14-09-2026
			---DO----	EX.(COMM)	68/2026	28-09-2026	RAVINDER SINGH VS ANKIT PANDEY	SHAILENDRA OJHA	9313600489	SHAILENDRAOJHA.LAWOFFICE@GMAIL.OCM	28-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			---DO----	MISC DJ	468/2026	17-09-2026	REVEX PLASTICISERS PVT LTD VS HARSHIT GUPTA	BHARAT GUPTA & VARUN TYAGI	9810444651	LEGISTAUXILIARY@GMAIL.COM	12-09-2026
			---DO----	MISC DJ	469/2026	17-09-2026	SH VIKASH NAHAR VS MS ARVIND KUMAR AND SONS	SIDHANT DHINGRA & ASSOCIATES	9650677902	ADV.SIDHANTDHINGRA@GMAIL.COM	17-09-2026
			---DO----	MISC DJ	477/2026	18-09-2026	NITIN RASTOGI VS SHAILI TYAGI	HAMANSHU GUPTA	8527962690	SBA.HIMANSHU@GMAIL.COM	18-09-2026
			---DO----	MISC DJ	480/2026	19-09-2026	RAJENDRAPRASAD RAMCHARIT TIWARI VS HIMANSHU SHARMA ALIAS AASHU SHARMA	ADARSH KUMAR LOHIA & YASHI BAJPAI	011-45621824	YASHBAJPAI.UM@GMAIL.COM	18-09-2026
			---DO----	MISC DJ	498/2026	24-09-2026	SBL PVT LTD VS MS DONE BY DESIGN	MD. SAMEER	9910418257	ADVSAMEER9910@GMAIL.COM	23-09-2026
			---DO----	OMP (COMM)	3/2026	16-09-2026	MS DELTA COMPUTERS AND ANR VS MAS FINANCIAL SERVICES LIMITED	PRAMOD KUMAR TRIPATHI	9213117139, 9015842284	PRAMODKUMARTRIPATHI76@GMAIL.COM	09-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
36	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, NEW COURT BUILDING	CS (COMMERCIAL)	02-09-2026	CS (COMM)/441/2026	UPL LIMITED ANR THROUGH QUICKIP CONSULTANCY PVT LTD VS MS BIO AGRO CHEMICALS	MONIKA SINGH	8376025928	ADV.MOHIT36@GMAIL.COM	01.09.2026
			301, NEW COURT BUILDING	CS (COMMERCIAL)	03-09-2026	CS (COMM)/444/2026	ORIENT ELECTRIC LIMITED VS ASHOK KUMAR	KAPIL KUMAR GIRI	989973991	KAPILKUMARGIRI171@GMAIL.COM	01.09.2026
			301, NEW COURT BUILDING	CS (COMMERCIAL)	03-09-2026	CS (COMM)/445/2026	MS SHREE RAM HANDLOOM FACTORY VS ASHWANI JAIN	SHYAM KUMAR RASTOGI	9897444222	SHYAM123@GMAIL.COM	05.09.2026
			301, NEW COURT BUILDING	CS (COMMERCIAL)	07-09-2026	CS (COMM)/453/2026	MONIKA SHARMA VS ANURAG MISHRA	MOHIT AGARWAL,	9911092666	MOHITAGARWALANDCO@GMAIL.COM	02.09.2026
			301, NEW COURT BUILDING	CS (COMMERCIAL)	08-09-2026	CS (COMM)/458/2026	ABHISHEK GUPTA VS MOHAN SINGH KHARWAD	SANTOSH KUMAR	9313780408	SANTOSHADV@GMAIL.COM	01.09.2026
			301, NEW COURT BUILDING	CS/COMMERCIAL	08-09-2026	CS (COMM)/459/2026	STATE BANK OF INDIA VS RAJ KAMAL	SUCHITA DIXIT	8896932838	AGNIHOREISUCHITADIXIT@GMAIL.COM	02.09.2026
			301, NEW COURT BUILDING	CS (COMMERCIAL)	15-09-2026	EXECUTION (COMM.)/170/2026	NICE WEDDING CARDS PVT LTD VS 3 FATE TECHNOLOGIES PVT LTD	ANUJ GUPTA	9999936866	ANJUJGUPTAADV@GMAIL.COM	10.09.2026
			301, NEW COURT BUILDING	CS (COMMERCIAL)	18-09-2026	CS (COMM)/472/2026	G2S FOOTWEARS REGISTERED LLP VS MINI GUPTA	BHUPENDER KUMAR SHAMRA	9810719603	: BHUPENDERADV@GMAIL.COM	14.09.2026
			301, NEW COURT BUILDING	CS (COMMERCIAL)	18-09-2026	CS (COMM)/473/2026	DALIP MAHAJAN VS MS SHRI KRISHNA ENGINEERS	M.L.MAHAJAN	9877668872	GAURAVMAHAIAN 23@FVAHOO.CO.IN	09.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, NEW COURT BUILDING	CS (COMMERCIAL)	18-09-2026	MISC DJ/931/2026	SHUBHAM JAFN PROP OF MS MITTAL FABRICS VS SH MOHD NASEEM PROP OF HANGAMA GIRLS WEAR	RAHUL	8076515753	RAHULADVCATE@GMAIL.COM	09.09.2026
			301, NEW COURT BUILDING	CS (COMMERCIAL)	21-09-2026	EXECUTION (COMM.)/172/2026	SHREE BANKEY BEHARI FABRICS PVT LTD VS PUKHRAJ BISHNOI	NEELAM MALIK	9818474551	NEELAMMALIK8571@GMAIL.COM	10.09.2026
			301, NEW COURT BUILDING	CS (COMMERCIAL)	21-09-2026	EXECUTION (COMM.)/173/2026	RAVI AGGARWAL VS HARIKESH		9818474551	NEELAMMALIK8571@GMAIL.COM	05.09.2026
			301, NEW COURT BUILDING	CS (COMMERCIAL)	21-09-2026	CS (COMM)/479/2026	MR ANKIT JINDAL VS MR SAANCHIIT GUPTA	A A AGGARVAL	987 1352356	ADVAKAGGARWAL@GMAILC.OM	18.09.2026
			301, NEW COURT BUILDING	CS (COMMERCIAL)	28-09-2026	CS (COMM)/492/2026	ECO TURNKEY SOLUTIONS PVT LTD VS UTTAM SUCROTECH INTERNATIONAL PVT LTD	GAGAN KUMAR	9654224457	GAGANKUMARADV05@GAMIL.COM	17.09.2026
			301, NEW COURT BUILDING	CS (COMMERCIAL)	29-09-2026	EX. -AWARD BY ARB./83/2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS M/S GLOBAL INDUSTRIES AND ORS	(GUNJAN MEHTA	9811079695	RISHAB@RRGUNJAN.COM	17.09.2026
			301, NEW COURT BUILDING	CS (COMMERCIAL)	29-09-2026	CS (COMM)/494/2026	MS SONY INTERNATIONAL VS ASHA VERMA	SUSHANT PRAKASH & AKSHAY AGGARWAL	892097747L	SUSHANTPRAKASHOOI@GMAI1.COM	24.09.2026
			301, NEW COURT BUILDING	CS (COMMERCIAL)	29-09-2026	CS (COMM)/495/2026	DIYA HEALTHCARE VS AL-MADINA MULTISPECIALITY HOSPITAL	VINAYAK UNIYAL	7535979021	VINAYAKADV@GMAILC.OM	21.09.2026
37	**SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)**	SHAHDARA	ROOM NO 208	COMMERCIAL	01-09-2026	EXECUTION (COMM.)/162/2026	AKSHAT JAIN PROPRIETOR OF MS ARIHANT TRADERS THROUGH SPA HOLDER VS MS LUEUR VESTURES PVT LTD THROUGH ITS DIRECTORS	VIKAS BHATIA	9811379676	VKSBHAT6@GMAIL.COM	31-08-2026
			ROOM NO 208	COMMERCIAL	05-09-2026	EX. -AWARD BY ARB./79/2026	SUNDARAM FINANCE LTD VS SABHAJIT YADAV	NITIN MEHTA	8802218291	ADVOCATE.MEHTAASSOCIATE09@GMAIL.COM	05-09-2026

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			ROOM NO 208	COMMERCIAL	05-09-2026	EXECUTION (COMM.)/164/2026	AMAR KANT JHA VS YUVRAJ SHARMA	HARDIK VASHISHT	8510004533	HDKVASHISTH@GMAI.COM	05-09-2026
			ROOM NO 208	COMMERCIAL	05-09-2026	CS (COMM)/448/2026	HARSH ALLAWADHI VS ASHISH KUMAR NIGAM	YASH MITTAL	9582551234	YMITTAL808@GMAIL.COM	02-09-2026
			ROOM NO 208	COMMERCIAL	05-09-2026	CS (COMM)/449/2026	HARSH ALLAWADHI VS JYOTI NIGAM	YASH MITTAL	9582551234	YMITTAL808@GMAIL.COM	02-09-2026
			ROOM NO 208	COMMERCIAL	05-09-2026	CS (COMM)/450/2026	SWAGAT FASHION CO VS CHANDRAKANT SINGH	NISHANT GUPTA	9999966244	NISHANTGUPTA,ADV@GMAIL.COM	02-09-2026
			ROOM NO 208	COMMERCIAL	05-09-2026	CS (COMM)/451/2026	RAM PRAKASH BHATIA VS HARNAWA INC	MANOJ ARORA	9810619961	ARORAANDARORA@GMAIL.	03-09-2026
			ROOM NO 208	COMMERCIAL	08-09-2026	EXECUTION (COMM.)/168/2026	SHREE BANKEY BEHARI FABRICS PVT LTD VS PARVESH ROHATGI	NEELAM MALIK	7303296155	NEELAM.MALIK0512@GMAIL.COM	07-09-2026
			ROOM NO 208	COMMERCIAL	08-09-2026	CS (COMM)/460/2026	APOORV SHARMA VS CPT VIBHA PARASHAR	NISHANT SHARMA	9582987175	NISHANT71759@GMAIL.COM	08-09-2026
			ROOM NO 208	COMMERCIAL	08-09-2026	CS (COMM)/461/2026	AAS MOHAMMAD VS PREET SINGH	AMJAD KHAN	9015698757	ADVAKPASHA29@GMAIL.COM	08-09-2026
			ROOM NO 208	COMMERCIAL	08-09-2026	CS (COMM)/462/2026	RSL AGGARWAL TEXTILES PVT LTD VS DEEPAK GUPTA	ANKIT KUMAR GUPTA	9868543391	ANKITADV29@YAHOO.COM	08-09-2026
			ROOM NO 208	COMMERCIAL	08-09-2026	MISC DJ/896/2026	M/S SURESH APPARELS VS SHEKHAR SHARMA	BHARAT GUPTA	9268300000	BHARAT.GUPTARKCA@GMAIL.COM	46270
			ROOM NO 208	COMMERCIAL	09-09-2026	EXECUTION (COMM.)/169/2026	PRAVEEN KUMAR GARG AND ORS VS MANGALSHRREE CO OP URBAN THRIFT AND CREDIT SOCIETY LTD	R.N. DUBEY	9811179209	NOT MENTION	09-09-2026
			ROOM NO 208	COMMERCIAL	09-09-2026	CS (COMM)/464/2026	PRINTBRIX PRIVATE LIMITED THROUGH ITS DIRECTOR MR SHRESHTH AGGARWAL VS WE FOUNDER CIRCLE PRIVATE LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE	LAKSHYA SIROHI	9560916027	ADV.LAKSHYASIROHI705@GMAIL.COM	09-09-2026
			ROOM NO 208	COMMERCIAL	14-09-2026	CS (COMM)/465/2026	SHREE LAXMI POLY STOCK P LTD VS THE NEW INDIA ASSURANCE CO LTD	VIJENDER KUMAR	9811669755	VIJENDERASURYAN@GMAIL.COM	09-09-2026
			ROOM NO 208	COMMERCIAL	15-09-2026	CS (COMM)/466/2026	STATE BANK OF INDIA VS ISHU PAL	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	14-09-2026
			ROOM NO 208	COMMERCIAL	15-09-2026	CS (COMM)/467/2026	SANJEEV GOEL ALIAS SANJEEV KUMAR GOEL VS PAWAN	DINESH KUMAR	9811215075	DINESHADV1965@GMAIL.COM	14-09-2026
			ROOM NO 208	COMMERCIAL	16-09-2026	CS (COMM)/469/2026	BANK OF BARODA VS DHIR SINGH	GEETANJALI SHARMA	8447833470	ADVOCATE.134@GMAIL.COM	15-09-2026

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			ROOM NO 208	COMMERCIAL	16-09-2026	MISC DJ/926/2026	SH MAYANK GARG VS RELIENCE PROJECT PROPERTY MANAGEMENT SERVICES LTD	SHUBHAM KUMAR PAL	NOT MENTION	NOT MENTION	16-09-2026
			ROOM NO 208	COMMERCIAL	18-09-2026	CS (COMM)/474/2026	MS INDU EXIM PRIVATE LIMITED VS MS GRAPHICA DIGITAL	ANISH SARNA	9811995505	ADVOCATEANISHSARNA@GMAIL.COM	18-09-2026
			ROOM NO 208	COMMERCIAL	18-09-2026	CS (COMM)/475/2026	MS LFRA BELT VS NYSAA RETAIL VENTURE PVT	NAVJOT KWATRA	9899689905	NAVJOTKWATRA@GMAI.COM	18-09-2026
			ROOM NO 208	COMMERCIAL	19-09-2026	EXECUTION (COMM.)/171/2026	MS VP INDUSTRIES VS SH RAVI JOSI	VIRENDER SINGH PANWAR	9811241972	VSPANWAR.ASSOCIAIE206@GMAIL COM.	19-09-2026
			ROOM NO 208	COMMERCIAL	23-09-2026	EXECUTION (COMM.)/176/2026	STANDARD CHARTERED BANK VS NALIN INDUSTRIES PRIVATE LIMITED	KUSHAL KUMAR	9044888880	ADDTYA.KAPOOR@ERUDITELEGAL.ASIA	21-09-2026
			ROOM NO 208	COMMERCIAL	23-09-2026	EXECUTION (COMM.)/177/2026	LION JEANS VS ARVIND KUMAR AND SONS	SIDHANT DHINGRA	9650677902	SIDHANTDHINGRA@ADVOCATESIDHANTDHINGRA.COM	19-09-2026
			ROOM NO 208	COMMERCIAL	23-09-2026	CS (COMM)/483/2026	STATE BANK OF INDIA VS MS BANSAL BEVERAGE	KRISHNA KUMAR SHARMA	9958891040	ADVKRISHNA1411@GMAIL.COM	22-09-2026
			ROOM NO 208	COMMERCIAL	23-09-2026	CS (COMM)/484/2026	SL PAPER AND BOARD DISTRIBUTERS VS THE FEDERAL BANK LTD	SHAAD ANWAR	9811038828	SHADANWAR.K160@GMAIL.COM	22-09-2026
			ROOM NO 208	COMMERCIAL	24-09-2026	EXECUTION (COMM.)/179/2026	SUDHA GUPTA VS MS HERITAGE INFRASPACE INDIA PVT LTD	RAHUL NEGI	9650293523	INFO@HERITAGECONSTRUCTION.IN	24-09-2026
			ROOM NO 208	COMMERCIAL	24-09-2026	CS (COMM)/486/2026	SMT ANJANA KHATHURIA VS MS HINDUSTAN PETROLEUM CORPORATION LTD	ANSHUL GUPTA	9810294088	ADVANSHUL04@GMAI.COM	24-09-2026
			ROOM NO 208	COMMERCIAL	25-09-2026	CS (COMM)/488/2026	STATE BANK OF INDIA VS MOTHER STORE	ARUN SHARMA	9810220905	ARUNAMBUJ@GMAIL.COM	25-09-2026
			ROOM NO 208	COMMERCIAL	25-09-2026	CS (COMM)/489/2026	BANK OF INDIA VS ARIF KURESHI	V.P. TIWARI	9990182901	VPTIWARIADVOCATE@GMAIL.COM	25-09-2026
			ROOM NO 208	COMMERCIAL	25-09-2026	CS (COMM)/490/2026	SANMATI PACKAGING PVT LTD VS SINAR INDAH PULP AND PAPER PVT LTD	KAMAL GARG	9660570576	MAILKAMALGARG@GMAIL.COM	25-09-2026
38	**SH.RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT**	SHAHDARA			EX(COMM) 163/2026	02.09.2026	INDIA BULLS ASSET RECONSTRUCTION COMPANY LIMITED VS AMAN GUPTA	ROHIT GOSWAMI	9854156231	ADVROHITGOSWAMI@GMAIL.COM	01.09.2026
					EX AWARD BY ARB 78/2026	02.09.2026	KOTAK MAHINDRA BANK LTD VS ABHISHEDK SINGH KUSHWAHA	ABHAYENDRA KUMAR RAI	8920723973	ABHAYENDRARAJ@GMAIL.COM	27.07.2026
					CS(COMM)446/2026	03.09.2026	MR. ANURAG JAIN VS M/S DIKSHA CONFECTIONARY & ANR.	ANIMESH RASTOGI	8527877011	ANIMESH.LEGALCARE@GMAIL.COM	01.09.2026

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					EX AWARD BY ARB 80/2026	05.09.2026	RAMA ARORA VS WONE MANAGEMENT SYSTMEMS PRIVATE LIMITED	DAMINI CHAWLA	9953486249	DAMINI.CHAWLA01@GMAIL.COM	31.08.2026
					CS(COMM) 454/2026	07.09.2026	GOURAV CHOPRA VS CHANDAN SAH	KASHISH DHAWAN	9312125555	DKLEGAL0920@GMAIL.COM	03.09.2026
					CO(COMM)456/2026	07.09.2026	PRADEEP KUMAR JAIN VS YOGESH GUPTA	PIYUSH KATYAL	8700925558	PIYUSHKATYA198@GMAIL.COM	05.09.2026
					OMP(COMM) 18/2026	08.09.2026	M/S JOY PACK INDIA PRIVATE LIMITED VS J K PAPER LTD	DIGVIJAY SINGH	7838406157	DEEPANSHUG10@GMAIL.COM	18.08.2026
					CS(COMM)463/2026	09.09.2026	WOVEN GOLD ACRYLIC INDIA PVT LTD VS PRITESH KUMAR	ANUJ GUPTA	9999936866	AGA.JUSTICE@GMAIL.COM	05.09.2026
					EX.AWARD BY ARD/81/2026	15.09.2026	MS SUNDARAM FINANCE LTD VS JAVAD ANWAR	NITIN MEHTA	8802218291	ADVOCATE.MEHTAASSOCIATE09@GMAIL.COM	15.09.2026
					CS(COMM)468/2026	16.09.2026	SHRIPAL GUPTA VS JYOTI VISHWAKARMA	RAM KUMAR SONI	9599338954	SHRIPAL.GUPTA@GMAIL.COM	19.08.2026
					MISC DJ NO 924/2026	16.09.2026	MS COMPETENT POLYMERS PVY LTD VS SHRI BALAJI TRADERS	JAGDEEP ANAND	9810705763,	JAGDEEPANAND333@GMAIL.COM	15.09.2026
					CS(COMM)470/2026	17.09.2026	M/S QUEEN DISTILLERS & BOTTLERS PVT. LTD VS RAM DIYA	RAJEEV KUMAR TEWARI9312276651		R.TEWARI88@GMAIL.COM	15.09.2026
					CS(COMM)471/2026	17.09.2026	ASIAN PAINTS LIMITED VS PRAVEEN PAINTS AND CHEMICALS	AMIT KUMAR	9911686165	AMITSINGH@SINGHLAWCHAMBERS.COM	14.09.2026
					MISC.DJ/937/2026	18.09.2026	UNION BANK OF INDIA VS NAVEEN KUMAR YADAV	SAMARENDRA KUMAR	9999114922	SAMARENDRAKRADV@YAHOO.COM	18.09.2026
					MISC DJ/939/2026	19.09.2026	BRIJ BIHARI CONCAST PVT. LTD. VS RUDRA STEEL & TRADERS	MANMOHAN SWAROOP	9818992285	SWAROOP-MANMOHAN@YAHOON.COM	17.09.2026
					CS(COMM)478/2026	19.09.2026	MR. ANKIT JINDAL VS M/S FROGG SPORTS INFRA PRIVATE LIMITED	AKSHAY AGGARWAL	9871352356	AFF.ADSHAY2605@GMAIL.COM	18.09.2026
					EX(COMM) 174/2026	21.09.2026	REGAL FINANCE AND INVESTMENT PVT LTD VS RAVINDER KUMAR	SUDHIR GUPTA	9845214578	ADVSUDHIRGUPTA@GMAIL.COM	17.09.2026
					CS(COMM) 480/2026	22.09.2026	M/S JAI BHAWANI TRADING VS SAPNA DEVI AGARWAL	NEELAM MALIK	7303296156	NEELAM.MALIK8512@GMAIL.COM	18.09.2026
					CS(COMM) 485/2026	23.09.2026	URMILA THAKUR VS GIRDHARI LAL	RAJESH BHATIA	9811331125	ADVOCATE@YAHOO.CO.IN	19.09.2026

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					MISC DJ NO 946/2026	23.09.2026	M/S SK ENGINEERING WORKS VS M/S NIPUN APPLIANCES	MOHIT VERMA	9312805962	MOHITV786@GMAIL.COM	22.09.2026
					EX(COMM) 178/2026	24.09.2026	CHIRAG MADHOK VS MOHD FAIZAN	SUKHDEEP SINGH CHOWDHARY	9311555670	MICROVISION131@REDIFFMAIL.COM	22.09.2026
					CS(COMM) 487/2026	25.09.2026	STATE BANK OF INDIA VS BHARTI PRODUCTION HOUSE	ARUN SHARMA	9810220905	ARUNAMBUJ@GMAIL.COM	24.09.2026
					MISC DJ NO 959/2026	25.09.2026	SURESH GUPTA VS RAJAT SHARMA & ORS.	PRATEEK MEHTA	811773305	ADVPRATEEK87@GMAIL.COM	17.09.2026
					OMP(COMM) 20/2026	26.09.2026	AKASHSENGUPTA VS CARS 24 FINANCIAL SERVICES PVT LTD & ANR	SHAHARYAR ALI	7291831009	ALIAFTAB83@GMAIL.COM	23.09.2026
					CS(COMM) 491/2026	26.09.2026	SWAGAT FASHION CO VS SANDEEP NANDWANI	NISHANT GUPTA	9999996624	NISHANTGUPTA.ADV@GMAIL.COM	23.09.2026
					CS(COMM) 493/2026	28.09.2026	SIDDHANT BHARATI VS ADIL MAJEEDI	ANAND BHUSHAN	8010070705	BHUSHAN_ANANT@CAUSAJURE.COM	25.09.2026
					CS(COMM) 496/2026	29.09.2026	DELHIVERY LIMITED VS MONZADV PVT LTD	VIJAY SHANKAR	9564585214	ADVVIJAYSHANKAR@GMAIL.COM	22.09.2026
					MISC DJ EX 966/2026	29.09.2026	HARISH VERMA VS NEETU RATHORE	RAJAT KUMAR BHARTI	8979834145	RAJATKUMAR.KSP@GMAIL.COM	22.09.2026
					MISC DJ N 969/2026	30.09.2026	RAJNI JAIN VS M/S FAST NA FURIOUS MOTOREN	GURPREET SINGH GULATI	9899732673	ADV.GSGULATI@GMAIL.COM	28.09.2026
39	**SH. PAWAN KUMAR MATTO DJ (COMM-04)**	SHAHDARA	C. NO. 304	COMMERCIAL	CS (COMM)/440/2026	01-09-2026	MS. KANCHAN MAHESHWARI VS M/S SUN CAPACITORS PUNE PVT. LTD.	PARTH CHADHA	9873549477	PARTHCHADHA18@GMAIL.COM	01-09-2026
				COMMERCIAL	CS (COMM)/442/2026	02-09-2026	SETU GOEL (PROPRIETOR OF OSHO OM TEXTURES) VS RAKESH RANI GARG (PROPRIETOR OF PAHAL TEXTILES)	MAYANK SEKHAR KUSHWAHA	9990849579	ADVOCATE.MSKUSHWAHA@GMAIL.COM	29-08-2026
				COMMERCIAL	CS (COMM)/443/2026	02-09-2026	M/S URBAN VOGUE INDIA PRIVATE LIMITED VS AMIT KUMAR LADHA	MUDIT BANSAL	9868028932	MUDITBANSAL2011@GMAIL.COM	20-08-2026
				COMMERCIAL	CS (COMM)/447/2026	03-09-2026	SHRI JUGRAJ GUTRAJ JAIN PROPRIETOR, VIKAS CABLE INDUSTRIES VS MILLION SWITCHGEARS PVT. LTD. AND ANR.	SHRAVAN KUMAR BANSAL	6201970125	UNITEDMARK@.UNITEDANDUNITED.COM	01-09-2026
				COMMERCIAL	EXECUTION (COMM.)/165/2026	05-09-2026	STATE BANK OF INDIA VS MOHD SAMEER	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	03-09-2026
				COMMERCIAL	CS (COMM)/452/2026	05-09-2026	ICICI BANK LIMITED VS DEEPANSHU JAIN	SATISH KUMAR	9811191050	SATISH@KLFINDIA.COM	27-08-2026

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				COMMERCIAL	EXECUTION (COMM.)/166/2026	07-09-2026	ANIL PITTI VS M/S BHAGAT SINGH BRICK FIELD AND ANR	ASHISH CHAUHAN	9999448797	KUSHAGRABANSAL@AKASSOCIATES.ORG. IN	03-09-2026
				COMMERCIAL	EXECUTION (COMM.)/167/2026	07-09-2026	CANARA BANK VS GREEN TECH ENGINEERING WORKS THROUGH ITS PROPRIETOR MS SHAHJAHAN	REKHA RUSTAGI	9810168405	REKHARUSTAGI@GMAIL.COM	26-08-2026
				COMMERCIAL	CS (COMM)/455/2026	07-09-2026	BABULAL PUROHIT VS SAROJJ INTERNATIONAL	KUSHAL AGGARWAL	9910131155	AGGARWALKUSHAL199@GMAIL.COM	14-08-2026
				COMMERCIAL	CS (COMM)/457/2026	07-09-2026	BANK OF INDIA VS SHOBHA RANI	V P TIWARI	9990182901	YPTIWARIADVOCATE@GMAIL.COM	21-08-2026
				COMMERCIAL	OMP (COMM)/19/2026	14-09-2026	V.M. TRADERS THROUGH ITS PROPRIETOR MR. MANOJ KUMAR VS M/S CLIX CAPITAL SERVICES PVT LTD	ABU RAM	9213211097	ABURAM1965@GMAIL.COM	14-09-2026
				COMMERCIAL	EX. - AWARD BY ARB./82/2026	15-09-2026	M/S SUNDARAM FINANCE LTD. VS VIJAY O	NITIN MEHTA	8802218291	ADVOCATE.MEHTAASSOCIATE09@GMAIL COM	14-09-2026
				COMMERCIAL	MISC DJ/914/2026	15-09-2026	BRIJESH GUPTA VS ALTAF HUSSAIN	MOHD. IRFAN	8700652775	MOHD.IRFAN.ADV@GMAIL.COM	10-09-2026
				COMMERCIAL	CS (COMM)/476/2026	18-09-2026	RAJIV BHANDARI (PROPRIETOR OF GANPATI IMPERIAL INDIA) VS SOURABH DEVGUN (PROPRIETOR OF UNITED OVERSEAS)	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	11-09-2026
				COMMERCIAL	CS (COMM)/477/2026	18-09-2026	SOURABH JAIN VS HARIPRAKASH	PIYUSH KATYAL	8700925528	PIYUSHKATYAL98@AMAIL.COM	16-09-2026
				COMMERCIAL	EXECUTION (COMM.)/175/2026	22-09-2026	PADMA DEVI PROP OF PRINTEX INDIA VS MS BACCHUUS ENTERPRISES LTD	GOURAV KOCCHAR	9810940055	-	14-09-2026
				COMMERCIAL	CS (COMM)/481/2026	22-09-2026	JAI BHAWANI TRADING THROUGH AR SUMIT SAINI VS NITESH KUMAR	NEELAM MALIK	7303296156	NEELAM.MALIK8512@GMAIL.COM	18-09-2026
				COMMERCIAL	CS (COMM)/482/2026	22-09-2026	SHREE BANKEY BIHARI FABRICS PVT. LTD. VS AVNISH KUMAR	NEELAM MALIK	7303296156	NEELAM.MALIK8512@GMAIL.COM	18-09-2026
				COMMERCIAL	EXECUTION (COMM.)/180/2026	28-09-2026	MR. ANIL KUMAR GOYAL (PROPRIETOR OF M/S GOYAL BROTHERS) VS SH. DALIP CHAND SHARMA (PROPRIETOR OF M/S BENY INDUSTRIES)	SANJAY GUPTA	9873146641	-	26-09-2026
				COMMERCIAL	EXECUTION (COMM.)/181/2026	29-09-2026	STATE BANK OF INDIA VS AMRIT LAL HANS	ARUN UPADHYAY	9045375818	UPADHYA Y ARUN137@GMAIL.COM	27-09-2026
				COMMERCIAL	EXECUTION (COMM.)/182/2026	29-09-2026	ANKUR JAIN VS RAJESH KUMAR ARORA	PIYUSH KATYAL	8700925528	PIYUSHKATYAL98@AMAIL.COM	28-09-2026
				COMMERCIAL	CS (COMM)/497/2026	29-09-2026	SANMATI PACKAGING PVT. LTD. VS RAJ KISHORE	KAMAL GARG	9560570576	MAILKAMALGARG@GMAIL.COM	24-09-2026

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				COMMERCIAL	CS (COMM)/498/2026	29-09-2026	SANMATI PACKAGING PVT. LTD. VS POONAM DEVI	KAMAL GARG	9560570576	MAILKAMALGARG@GMAIL.COM	24-09-2026
				COMMERCIAL	CS (COMM)/499/2026	30-09-2026	SHRI JUGRAJ GUTRAJ JAIN PROPRIETOR, VIKAS CABLE INDUSTRIES VS ASHAPURI INDUSTRIES	SHRAVAN KUMAR BANSAL	6201970125	UNITEDMARK@.UNITEDANDUNITED.COM	24-09-2026
40	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	CIVIL	CS (COMM)/633/2026	02-09-2026	PUNJAB NATIONAL BANK VS MS SWETA BANSAL PROP OF MS DEVANSH BROTHERS	ABDUS SAMAD(P),	7838609755	PUNECTADVPANKAWGMAIL.COM	14-12-2026
					CS (COMM)/635/2026	05-09-2026	STATE BANK OF INDIA VS N CHINGLEN KHOMBA	SIDDHARTH(P),	9643524909	ADV.SIDHARTHA311992@GMAIL.COM	10-12-2026
					CS (COMM)/634/2026	05-09-2026	AMS POLYMERS LIMITED VS MALANG FOOTWEAR INDUSTRIES AND ORS	BHASKAR VALI(P),	-9910358225	OFFLCE@VALI.CO.IN	10-12-2026
					CS (COMM)/639/2026	07-09-2026	UCO BANK VS INDIAN VIBES THROUGH ITS PROP SH VIVEK KUMAR	SUNIL KUMAR(P),	9971955807	SUNILKUMARSIMPAL99@GMAIL.COM	16-12-2026
					CS (COMM)/640/2026	07-09-2026	UCO BANK VS MANVI COLLECTION THROUGH ITS PROP MS SEETA	SUNIL KUMAR(P),	9971955807	SUNILKUMARSIMPAL99@GMAIL.COM	16-12-2026
					CS (COMM)/641/2026	07-09-2026	R S EQUIPMENT VS TIRUPATI MUSTAP PVT LTD	TANU SINGHAL(P),	.9999139931	ADVOCATETANUSINGHAL@GMAII.COM	22-12-2026
					CS (COMM)/644/2026	08-09-2026	M/S GLOBUS AGROFOOD PVT LTD VS HDFC BANK LTD	NIKITA ANAND(P),	9821993494	NIKITAANANDL 408@GMAIL.COM	17-10-2026
					CS (COMM)/643/2026	08-09-2026	M/S PARMANAND SONS FOOD PRODUCTION PVT LTD VS HDFC BANK LTD	NIKITA ANAND(P),	9821993494	NIKITAANANDL 408@GMAIL.COM	17-10-2026
					CS (COMM)/649/2026	14-09-2026	NITISH GARG VS SSB INDUSTRIES	BHAVYA KOHLI(P),	9999239545	SNBLEGALLITIGATION@GMAIL.CPM	15-12-2026
					CS (COMM)/650/2026	14-09-2026	NEERAJ KUMAR SHARMA VS M/S RAGHU COMPUSOFT EXPORTS PVT LTD	AMIT KUMAR(P),	9899911324	A MPLEGALSOLUTIONS@GMAIL.COM	15-12-2026
					CS (COMM)/651/2026	14-09-2026	SH NEERAJ KUMAR SHARMA VS MR VINAY GOYAL VINAY GOEL	AMIT KUMAR(P),	9899911324	A MPLEGALSOLUTIONS@GMAIL.COM	15-12-2026
					CS (COMM)/657/2026	15-09-2026	BANK OF BARODA VS KARAN WADHAWAN	GEETANJALI SHARMA(P),	8447833470	ADVOCATE.134@GMAIL.COM	17-12-2026
					CS (COMM)/658/2026	15-09-2026	BANK OF BARODA VS SUDHIR	GEETANJALI SHARMA(P),	8447833470	ADVOCATE.134@GMAIL.COM	17-12-2026
					CS (COMM)/659/2026	15-09-2026	HIMGIRI ENTERPRISES PVT LTD AND ANOTHER VS MOHD ASIM	SURENDRA MOHAN GUPTA GUPTA(P),	9810235448	SMQUPTAG@MAIL.COM	09-12-2026

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					CS (COMM)/660/2026	15-09-2026	M/S RAMAKRISHNA ELECTRO COMPONENTS P LTD VS M/S EDISSON INDIA	KUNAL MALIK(P),	7503444555	ADVKUNALMALIK@QMAIL.COM	06-01-2027
					CS (COMM)/661/2026	15-09-2026	M/S RAMAKRISHNA ELECTRO COMPONENTS PVT LTD VS M/S VIN SEMICONDUCTORS PVT LTD AND ORS	KUNAL MALIK(P),	7503444555	ADVKUNALMALIK@QMAIL.COM	06-01-2027
					CS (COMM)/662/2026	15-09-2026	STATE BANK OF INDIA VS MUTHU SELVAM R	SWEETY SOOD(P),	9811786067		13-01-2027
					CS (COMM)/674/2026	17-09-2026	CANARA HSBC LIFE INSURANCE CO LTD VS TED TRAVEL AND EXPERIENCES PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE SH JAWAHAR TUFTCHI	GULSHAN KR SACHDEV(P),	9899635146	COUNSELGULSHAN@GMAIL.COM	24-10-2026
					CS (COMM)/673/2026	17-09-2026	SANJEEV KUMAR BANSAL VS M/S PRIME ASSOCIATES AND ORS	PAWAN KUMAR VERMA(P),	8851001324	ADVPAWANVERMA@GMAIL.COM	22-12-2026
					CS (COMM)/672/2026	17-09-2026	VIKAS BANSAL VS INTELLI TEK PRODUCTS PVT LTD AND ANR	GIRISH KUMAR SAROVA(P),	9899949923	OFFICEOFGIRISHKSAROVA@GMAIL.COM	19-12-2026
					CS (COMM)/677/2026	18-09-2026	PUNJAB NATIONAL BANK VS RITESH JAIN	PARAS AGGARWAL(P),	810600656	PARASAGGARWALADV@GMAIL.COM	15-12-2026
					CS (COMM)/679/2026	19-09-2026	RELAXO FOOTWEARS LIMITED VS M/S KUMAR ENTERPRISES	MUKESH KUMAR JHA(P),	9818149569	ADVMKJHA@GMAIL.COM	16-10-2026
					CS (COMM)/680/2026	21-09-2026	SWISS BEAUTY COSMETICS PRIVATE LIMITED VS VS COSMETICS	RAJESH KUMAR(P),	8221823151	DAKSHDHANKAR0005@GMAIL.COM	14-01-2027
					CS (COMM)/682/2026	21-09-2026	GAURAV INK PVT LTD VS DAYANA POLYPLAST LTD	ANKUR SINGHAL(P),	9811126091	ANKURSINGHALADVOCATE@GMAIL.CO	11-01-2027
					CS (COMM)/683/2026	21-09-2026	PIYUSH GUPTA VS M/S SS CONSTRUCTION AND ANR	RAMESH KUMAR JAIN(P),	9811558111	JAINRAMESHKUMAR@GMAIL.COM	12-01-2027
					CS (COMM)/681/2026	21-09-2026	SWISS BEAUTY COSMETICS PRIVATE LIMITED VS HARI OM ENTERPRISES AAYUSH ENTERPRISES	RAJESH KUMAR(P),	8221823151	DAKSHDHANKAR0005@GMAIL.COM	14-01-2027
					CS (COMM)/688/2026	22-09-2026	SITA YADAV VS MAHMOOD AND ANR	DIGVIJAY SINGH(P),	7754856088	ADVASHUNISHA@GMAIL.COM	10-10-2026
					CS (COMM)/687/2026	22-09-2026	ABC VS XYZ	SHRAVAN BANSAL(P),	8447887541	UNITEDMARK@UNITEDANDUNITED.COM	24-10-2026
					CS (COMM)/691/2026	23-09-2026	STATE BANK OF INDIA VS GYAN PRAKASH	ADAITA KUMAR ROUT(P),	9999132159	AKROUTADVOCATE@GMAIL.COM	11-01-2027
					CS (COMM)/693/2026	23-09-2026	ABC VS XYZ	SHRAVAN BANSAL(P),	8447887541	UNITEDMARK@UNITEDANDUNITED.COM	27-10-2026

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					CS (COMM)/692/2026	23-09-2026	M/S STYLON INTERIORS VS M/S ABC SYSTEMS PVT LTD	KARTIK VAID(P),	8929390109	KARTIKVAIDS6@GMAIL.COM	10-10-2026
					CS (COMM)/695/2026	24-09-2026	JSCO ENTERPRISES VS M/S SWASTIK CONTRACTOR AND ENGINEERS	TANU SINGHAL(P),	9999139931	ADVOCATETANUSINGHAL@GMAIL.COM	10-10-2026
					CS (COMM)/696/2026	24-09-2026	M/S FEDEX EXPRESS TRANSPORTATION AND SUPPLY CHAIN SERVICE INDIA PVT LTD VS HARSHIT WALIA	SURUCHI SURI(P),	8130909187	LITIGATION@SURICO.IN	10-10-2026
					CS (COMM)/700/2026	25-09-2026	NICHOLAS HEALTHCARE LIMITED VS MALIAKKAL RAJEEB	PRASHANT SHARMA(P),	87505-09178	PROGRESSIVELAWOFFICES.PLO(@GMAIL.COM	17-12-2026
					CS (COMM)/704/2026	28-09-2026	RAKESH SAHAJWANI VS WAPCOS LIMITED	ABHISHEK WADHWA(P),	9818482557	AALAWOFFICE0L@GMAIL.COM	22-12-2026
					CS (COMM)/705/2026	28-09-2026	STATE BANK OF INDIA VS KAMAL	PANKAJ KUMAR(P),	8010812345	ADVOCATEPANKAJ2018@GMAIL.COM	04-01-2027
					CS (COMM)/703/2026	28-09-2026	STATE BANK OF INDIA VS ASHOK	PANKAJ KUMAR(P),	8010812345	ADVOCATEPANKAJ2018@GMAIL.COM	04-01-2027
					CS (COMM)/702/2026	28-09-2026	STATE BANK OF INDIA VS TANIYA	PANKAJ KUMAR(P),	8010812345	ADVOCATEPANKAJ2018@GMAIL.COM	04-01-2027
					CS (COMM)/706/2026	28-09-2026	PERVYUKT AGRINNOVATERS P LTD VS THE TURTLE STORY	AKASH MISHRA(P),	9310673258	ADVOCATEMISHRA367@GMALL.COM	24-10-2026
					CS (COMM)/710/2026	30-09-2026	SH RAJESH KUMAR JAIN (PROP OF M/S ARICO INC) VS MR JALAJ CHOUDHARY (PROP OF MS NAKODA ENTERPRISES)	JAGRITI JAIN(P),	7042312792	LAWFIRM@UNSOLVEDLEGAL.COM	14-01-2027
41	**SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT,/SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)**	NORTH-WEST	205	CIVIL	CS (COMM)/631/2026	01-09-2026	AMS POLYMERS LIMITED VS SKYIVA INTERNATIONAL AND ORS	BHASKAR VALI(P),	9910358225	OFFICE@VALI.CO.IN	22-08-2026
					CS (COMM)/632/2026	01-09-2026	AMS POLYMERS LIMITED VS ASHISH BANSAL	BHASKAR VALI(P),	9910358225	OFFICE@VALI.CO.IN	22-08-2026
					CS (COMM)/636/2026	05-09-2026	PUNJAB NATIONAL BANK VS SIGNWAYS DIGITAL VISION	B K AGRAWAL(P),	9899669928	ICLOUDLAWPARTNERS@GMAIL.COM	22-08-2026
					CS (COMM)/637/2026	05-09-2026	BANK OF MAHARSHTRA VS SHAMSHER SINGH	KADAMBINI KUMAR MUDGIL(P),	9871226784	KKMUDGIL29@GMAIL.COM	15-08-2026
					CS (COMM)/638/2026	05-09-2026	LAXMI KANT GUPTA VS CHANDER KUMAR SINGH	TARANNUM JAHAN(P),	N.A.	N.A.	02-09-2026
					CS (COMM)/642/2026	07-09-2026	PUNJAB NATIONAL BANK VS KAMAL KUMAR	B K AGRAWAL(P),	9899669928	ICLOUDLAWPARTNERS@GMAIL.COM	25-08-2026

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					CS (COMM)/645/2026	08-09-2026	VM CAN INDUSTRIES PVT LTD VS HIMALAYA FOOD INTERNATIONAL PRIVATE LIMITED	KUNAL MADAN(P),	9810821712	KUNALMADAN@KMALAWOFFICE.COM	05-09-2026
					CS (COMM)/647/2026	10-09-2026	AMS POLYMERS LIMITED VS WELTIME FOOTWEAR PRIVATE LIMITED	BHASKAR VALI(P),	9910358225	OFFICE@VALI.CO.IN	02-09-2026
					CS (COMM)/648/2026	10-09-2026	AMS POLYMERS LIMITED VS BLD PACKAGING PRIVATE LIMITED	BHASKAR VALI(P),	9910358225	OFFICE@VALI.CO.IN	02-09-2026
					CS (COMM)/652/2026	14-09-2026	PUNJAB NATIONAL BANK VS NEHA SHARMA	B K AGRAWAL(P),	989966928	ICLOUDLAWPARTNERS@GMAIL.COM	01-09-2026
					CS (COMM)/653/2026	14-09-2026	RANBIR SINGH VS UNIVERSAL SOMPO GENERAL INSURANCE CO LTD	SARTAJ(P),	9582535175	ASHOKCHHIKARAA.ADVOCATET@GMAIL.COM	01-09-2026
					CS (COMM)/654/2026	14-09-2026	NICHOLAS HEALTHCARE LIMITED VS MR PRABHAT SHANKAR SINGH	ISHAAN SHARMA(P),	9555777622	ADVOCATEISHAANSHARMA@GMAIL.COM	31-08-2026
					CS (COMM)/655/2026	14-09-2026	BANKEY ENTERPRISES VS NEW SHRI NIWAS FOOTWEAR	RAHUL KUMAR(P),	9891653613	GUPTAPAWAN593@GMAIL.COM	29-08-2026
					CS (COMM)/656/2026	14-09-2026	MS EASEBOOK SOLUTION PRIVATE LIMITED VS WE-ELITE INTERIO CREATOR PVT LTD	SARTAJ(P),	9971920913	CHUGH.DIVYE@GMAIL.COM	09-09-2026
					CS (COMM)/663/2026	15-09-2026	RAMA KRISHNA ELECTRO COMPONENT PVT LTD VS MS PARMOD TELECOM PVT LTD	KUNAL MALIK(P),	7503444555	ADVKUNALMALIK@GMAIL.COM	29-08-2026
					CS (COMM)/664/2026	15-09-2026	MS RAMA KRISHNA ELECTRO COMPONENT PVT LTD VS MS DRONE POWER INTERNATIONAL LTD	KUNAL MALIK(P),	7503444555	ADVKUNALMALIK@GMAIL.COM	03-09-2026
					CS (COMM)/665/2026	15-09-2026	RAMA KRISHNA ELECTRO COMPONENT PVT LTD VS MS RETESH ELECTICALS LLP	KUNAL MALIK(P),	7503444555	ADVKUNALMALIK@GMAIL.COM	02-09-2026
					CS (COMM)/666/2026	15-09-2026	MS OUM LAMITECH PVT LTD VS ARHAM LAMINATES	SAGAR AGGARWAL(P),	9899328630	RAGHUVEERKAPUR@GMAIL.COM	10-09-2026
					CS (COMM)/670/2026	16-09-2026	BATRA BREWERIES AND DISTILLERIES PVT LTD VS RAVINDER PAL SINGH	RAJEEV KUMAR TEWARI(P),	9812276651	R.TEWARI88@GMAIL.COM	25-08-2026
					CS (COMM)/669/2026	16-09-2026	M/S LYNX DESIGNERS AND CREATORS P LTD VS M/S CL PRODUCTS (INDIA)LTD	REETA YAGNIK(P),	9810387379	KKMUKHIJAADV@GMAIL.COM	29-08-2026
					CS (COMM)/671/2026	16-09-2026	AMRIT SEAIR EXPRESS PVT LTD VS MASTER TREXIM PVT LTD	SANJEEV KUMAR KHOWAL(P),	9716262423	INFO@VENIRELEX.COM	01-09-2026
					CS (COMM)/668/2026	16-09-2026	STATE BANK OF INDIA VS AIR CRAFTS MAN AMAN SHUKLA	PANKAJ KUMAR(P),	8010812345	ADVOCATEPANKAJ2018@GMAIL.COM	02-09-2026

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					CS (COMM)/667/2026	16-09-2026	STATE BANK OF INDIA VS MR RATNA BABU GOPATHOTI	PANKAJ KUMAR(P),	8010812345	ADVOCATEPANKAJ2018@GMAIL.COM	02-09-2026
					CS (COMM)/675/2026	17-09-2026	CANARA BANK VS YASHIKA ARORA	SANJEEV CHOPRA(P),	9711142200	CHOPRA6791@GMAIL.COM	15-09-2026
					CS (COMM)/676/2026	17-09-2026	ANIL KUMAR GOEL VS SHRI KAILASH PATI TRADING CO	KUSHAL RAJ GUPTA(P),	9871212407	KRGLAWOFFICES21@GMAIL.COM	15-09-2026
					CS (COMM)/678/2026	18-09-2026	M/S MEDICAMEN ORGANICS LTD VS M/S KARNATAKA STATE MEDICAL SUPPLIES CORP LTD	SANJEEV GUPTA(P),	9810075779	SANJEEVGUPTA@GMAIL.COM	16-09-2026
					CS (COMM)/684/2026	21-09-2026	BANK OF BARODA VS ARUN RAWAT	SUMIT SHARMA(P),	9992880460	SUMITSHARMA@LITARBPRO.COM	18-09-2026
					CS (COMM)/685/2026	21-09-2026	UNION BANK OF INDIA VS HEMA PROP OF SHRI SAI ENTERPRISES	DEEPA GUPTA(P),	NA	NA	18-09-2026
					CS (COMM)/686/2026	21-09-2026	UNION BANK OF INDIA VS SAMEER AHMED	DEEPA GUPTA(P),	NA	NA	18-09-2026
					CS (COMM)/690/2026	22-09-2026	SITA YADAV VS SANJAY AND ANR	DIGVIJAY SINGH(P),	NA	NA	19-09-2026
					CS (COMM)/689/2026	22-09-2026	MS FEDEX EXPRESS TRANSPORTATION AND SUPPLY CHAIN SERVICE INDIA PVT LTD VS SYSCOM ORGANICS WORLD PVT LTD	SURUCHI SURI(P),	NA	LITIGATION@SURICO.IN	19-09-2026
					CS (COMM)/697/2026	24-09-2026	CANARA BANK VS NEHA VERMA	VARUN MITTAL(P),	NA	NA	22-09-2026
					CS (COMM)/698/2026	24-09-2026	USHA SOMANY VS OMA	NEERAJ GUPTA(P),	9811024111	CURIOUS.COUNSEL@GMAIL.COM	22-09-2026
					CS (COMM)/701/2026	26-09-2026	SUPERMETAL REROLLERS PVT LTD VS SURYANSH TRADEX PVT	HITESH KUMAR(P),	9811141234	ADVRANAPRADEEP@GMAIL.COM	24-09-2026
					CS (COMM)/699/2026	25-09-2026	CBRE SOUTH ASIA PVT LTD VS AMD REALTECH LLP	PRIYAM KAMRA(P),	9818199302	PRATIK@COPM.IN	24-09-2026
					CS (COMM)/707/2026	28-09-2026	M/S ALENIT CHEMICALS LLP VS MEDIROSE DRUGS PHARMACEUTICALS	DEEPAK SAHNI(P),	9899995598	NA	25-09-2026
					CS (COMM)/709/2026	30-09-2026	MEDIBOX PHARMA PRIVATE LIMITED VS M/S MAHAVIR ENTERPRISES	ISHAAN SHARMA(P),	9555777622	ADVOCATEISHAANSHARMA@GMAIL.COM	28-09-2026
					CS (COMM)/708/2026	30-09-2026	M/S ASHA RAM AND SONS PVT LTD VS M/S HELICON FOODS PVT LTD	NAMAN AGGARWAL(P),	9711046031	ADVMOHISHARMA@GMAIL.COM	28-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
42	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	307	CIVIL	-		-	-	S	-	
					CS (COMM.)/569/2026	01-09-2026	UNION BANK OF INDIA VS GHANSHYAM	DEEPA GUPTA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/570/2026	01-09-2026	DEEPAK MITTAL VS SHREYA TELE MEDIA PRIVATE LIMITED	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/571/2026	01-09-2026	LALIT ARORA VS RALLY INFRA PVT LTD AND ANR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/572/2026	01-09-2026	KALPANA LOHANI VS SUMIT CHAUDHARY	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1807/2026	01-09-2026	PIRAMAL FINANCE LIMITED VS YOGESH JAGDISH MISTRI SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1808/2026	01-09-2026	PIRAMAL FINANCE LIMITED VS RAIS KHAN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1809/2026	01-09-2026	PIRAMAL FINANCE LIMITED VS SANDEEP KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1810/2026	01-09-2026	PIRAMAL FINANCE LIMITED VS VIKKY KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1811/2026	01-09-2026	PIRAMAL FINANCE LIMITED VS ANSAR P A	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1812/2026	01-09-2026	PIRAMAL FINANCE LIMITED VS NARESH SAHNI	VIRENDER KUMAR PURI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1813/2026	01-09-2026	PIRAMAL FINANCE LIMITED VS ANUJ KUMAR	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1814/2026	01-09-2026	PIRAMAL FINANCE LIMITED VS PARVEZ HUSENMIYA KADRI	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1815/2026	01-09-2026	PIRAMAL FINANCE LIMITED VS KULWINDER SINGH GILL	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1816/2026	01-09-2026	SHRIRAM FINANCE LIMITED VS MOHD SWALEH	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1817/2026	01-09-2026	SHRIRAM FINANCE LIMITED VS ARIF	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1818/2026	01-09-2026	SHRIRAM FINANCE LIMITED VS GURDYAL SINGH	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1819/2026	01-09-2026	SHRIRAM FINANCE LIMITED VS GOPAL KUMAR	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1820/2026	01-09-2026	SHRIRAM FINANCE LIMITED VS GAURAV	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1821/2026	01-09-2026	SHRIRAM FINANCE LIMITED VS ASIF			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1822/2026	01-09-2026	SHRIRAM FINANCE LIMITED VS SHARUKH KHAN	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1823/2026	01-09-2026	PIRAMAL FINANCE LIMITED VS NASIR MAJOTHI	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1824/2026	01-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ALKA DWIVEDI	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1825/2026	01-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DILIP BALIRAM BHOIR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1826/2026	01-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS LALTA PRASAD	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1827/2026	01-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS LALJI VAISHYA	ANJANI KUMAR CHOUDHARY(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1828/2026	01-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KADARISAIYAD CHAND	ABHINAV(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1829/2026	01-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GURURAJ TOURS AND TRAVELS	ANKIT DANG(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/573/2026	02-09-2026	M/S J J CYCLES PVT LTD VS PARVEEN	SHIVEN BANGA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/574/2026	02-09-2026	DEV BHUMI COLD CHAIN PVT LTD VS NAWAZ FRUITS	SHIVEN BANGA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/575/2026	02-09-2026	DIAMOND MODULAR PVT LTD VS KAISER SULTAN	JYOTI BAKSHI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/576/2026	02-09-2026	DIAMOND MODULAR PVT LTD VS AAYUSH GUPTA	JYOTI BAKSHI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/577/2026	02-09-2026	M/S AGGARWAL PIPES VS M/S S S ENTERPRISES	SHIVEN BANGA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/578/2026	02-09-2026	M/S AYAN MEDIA SOLUTIONS VS EG CLASSES INDIA PVT LTD	RAKESH OJHA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/49/2026	03-09-2026	ATUL GUPTA VS PRAVEEN JAWA	SANJEEV KUMAR KHOWAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/106/2026	03-09-2026	JUNEJA FINANCE CO. VS SHIVAM SHARMA AND ORS.	KAJOL SAHU(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					EXECUTION (COMM.)/197/2026	03-09-2026	KAMLA DEVI VS M/S SHREE SHIV SHAKTI PULSES MILL AND ORS.	PUSHKAL KATHPALIA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/579/2026	03-09-2026	DIAMOND MODULAR PVT LTD VS PRAVISH KUMAR RAI	KAVIT KAUSHIK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/580/2026	03-09-2026	EASA ELEVATORS PVT LTD VS AUSMED LIFESCIENCE LLP AND ORS.	SHIVAM GAUTAM(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/581/2026	03-09-2026	AMRIT SEAIR EXPRESS PRIVATE LIMITED VS SSS OVERSEAS	PUNIT JAIN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/582/2026	05-09-2026	M/S M K OVERSEAS VS M/S MOUNTAIN STAINLESS LLP AND ORS.	AKHIL RANA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/583/2026	05-09-2026	M/S EXKLUSIV PAPERS PVT LTD VS M/S SAI OVERSEAS AND ORS.	KAPIL MADAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1454/2026	05-09-2026	M/S LOHIA METALS LTD. VS M/S MAHAVIR IMPEX	JITENDER KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/199/2026	07-09-2026	VISHAL GUPTA VS MUNISH ANAND	VARUN CHAWLA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/584/2026	07-09-2026	HARISH MALIK VS POOJA ARORA AND ORS.	SIDDHARTH(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/585/2026	07-09-2026	M/S SHUBHAM CHEMICALS AND SOLVENT LTD VS SEEMA JAYPRAKASH SHARMA	VISHAKHA GUPTA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/586/2026	07-09-2026	RACHNA PARASHAR VS DCB BANK LIMITED	ROHIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/587/2026	07-09-2026	NARINDER KUMAR GOEL VS M/S JAI DURGA INTERNATIONAL AND ORS.	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/588/2026	07-09-2026	STATE BANK OF INDIA VS AJAY ANAND	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/589/2026	07-09-2026	ADAMANTEM IMPEX PRIVATE LIMITED VS JAIN CALENDER	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/107/2026	08-09-2026	HDB FINANCIAL SERVICES LIMITED VS RAJAN S AND ORS.	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/590/2026	08-09-2026	PRADEEP KUMAR VS BILKESH KUMAR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/591/2026	08-09-2026	TRIBHUVAN VERMA VS SUNNY SINGHAL	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/592/2026	08-09-2026	M/S MLJ INDUSTRIES LTD VS RAMA KHURANA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/593/2026	08-09-2026	M/S MLJ INDUSTRIES LTD VS BABLU KUMAR MANDAL	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/594/2026	08-09-2026	PUNJAB NATIONAL BANK VS PARVESH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1476/2026	08-09-2026	AHMAD KAMALUDDIN VS BMW FINANCIAL SERVICES PVT LTD	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1830/2026	08-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SARMAN LAL KORI	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1831/2026	08-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHAIKH ABDUL SHAMEEM SHAIKH ABDUL WAHEED	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1832/2026	08-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VAIBHAV MADHUKAR RIKAME	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1833/2026	08-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VITHAL P INGLE	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1834/2026	08-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RK CAB SERVICES	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1835/2026	08-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS YASHWINI DINESH LADE	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1836/2026	08-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AFAK HAJIBHAI SHAIKH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1837/2026	08-09-2026	KOTAK MAHINDRA PRIME LTD VS SURESH KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1838/2026	08-09-2026	KOTAK MAHINDRA PRIME LTD VS VIKRANT VIKRANT	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1839/2026	08-09-2026	KOTAK MAHINDRA PRIME LTD VS PINTU KUMAR SINGH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1840/2026	08-09-2026	KOTAK MAHINDRA PRIME LTD VS RAHUL CHAUDHARY	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1841/2026	08-09-2026	KOTAK MAHINDRA PRIME LTD VS TARUN KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1842/2026	08-09-2026	KOTAK MAHINDRA PRIME LTD VS TRIDIB INDUSTRIES LIMITED	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1843/2026	08-09-2026	KOTAK MAHINDRA PRIME LTD VS VISHAL SINGH	DEV RISHI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1844/2026	08-09-2026	KOTAK MAHINDRA PRIME LTD VS AMIT KUMAR	DINESH JAIN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1845/2026	08-09-2026	KOTAK MAHINDRA PRIME LTD VS FAREED K	RAMA SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1846/2026	08-09-2026	KOTAK MAHINDRA PRIME LTD VS RIFAKAT ALI	RAMA SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1847/2026	08-09-2026	KOTAK MAHINDRA PRIME LTD VS ROOPKISHOR KHANDELWAL	M L MEENA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1848/2026	08-09-2026	KOTAK MAHINDRA PRIME LTD VS RAJENDER KUMAR	J K YADAV(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1849/2026	08-09-2026	KOTAK MAHINDRA PRIME LTD VS GURNEESH GANDHI	SUNNY ARORA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1850/2026	08-09-2026	KOTAK MAHINDRA PRIME LTD VS DEEPANSHU TYAGI	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1851/2026	08-09-2026	KOTAK MAHINDRA PRIME LTD VS ASAN KUMAR	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1852/2026	08-09-2026	KOTAK MAHINDRA PRIME LTD VS KAPIL PARMOD	SUNNY ARORA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1853/2026	08-09-2026	ANMOL FINANCIAL SERVICES LTD, VS RAJNI	SUNNY ARORA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1854/2026	08-09-2026	SHRIRAM FINANCE LTD VS KAJAL	SUNNY ARORA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1855/2026	08-09-2026	SHRIRAM FINANCE LIMITED VS BHAVUK BAJAJ	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1856/2026	08-09-2026	SHRIRAM FINANCE LIMITED VS GURDYAL SINGH	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1857/2026	08-09-2026	SHRIRAM FINANCE LTD VS MONINDER KUMAR	SUNNY ARORA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1858/2026	08-09-2026	SHRIRAM FINANCE LTD VS ABDULLA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1859/2026	08-09-2026	SHRIRAM FINANCE LTD VS TARANDEEP SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1860/2026	08-09-2026	SHRIRAM FINANCE LIMITED VS MUKESH SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1861/2026	08-09-2026	SHRIRAM FINANCE LIMITED VS GREAT GOPAL MOTORS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1862/2026	08-09-2026	SHRIRAM FINANCE LTD VS HARISH CHANDER	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1863/2026	09-09-2026	PIRAMAL FINANCE LIMITED VS ABHISHEK PANDYA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1864/2026	09-09-2026	PIRAMAL FINANCE LIMITED VS DEEPAK RANA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1865/2026	09-09-2026	PIRAMAL FINANCE LIMITED VS DINESH RAUNIYAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1866/2026	09-09-2026	PIRAMAL FINANCE LIMITED VS HARI SHARAN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1867/2026	09-09-2026	PIRAMAL FINANCE LIMITED VS KRUPAL R PARMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1868/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS ASHUTOSH KUMAR SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1869/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS DEEPAK DIXIT	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1870/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS LAKHAN SINGH	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1871/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS NAVNEET KUMAR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1872/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS RAJKUMARI PRAMESHWAR DEEN	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1873/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS SUNITA AGARWAL	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1874/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS ANMOL CHAUDHARY	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1875/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DABHI SAURABKUMAR HASMUKHBHAI	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1876/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BHARATBHAI BHAVANBHAI HUMBAL	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1877/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BEGAM BI CHAKAPUR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1878/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ANKIT CHOUHAN	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1879/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AMIT MANGALRAM VERMA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1880/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SWARUP CONSTRUCTIONS	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1881/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PIHU TOUR AND TRAVELS	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1882/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS POOJA ONKAR LOKHANDE	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1883/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KAMLA BAI	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1884/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MOHASINAHMED ABDULRAHMAN JAMADAR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1885/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PUSHPENDRASINGH NARESHSINGH TOMAR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1886/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ROHAN TRAVELS	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1887/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ABDUL BASIT FAROOQUI	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1888/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ANKIT KUMAR BANJARE	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1889/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MOHAMMED NASIR KHAN	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1890/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BALU RAMCHANDRA GAIKWAD	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1891/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS HANGE MAHESH	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/50/2026	10-09-2026	SONIA RANI AND ANR VS KOTAK MAHINDRA PRIME LIMITED	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/595/2026	10-09-2026	PUNJAB NATIONAL BANK VS HANSRAJ	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/596/2026	10-09-2026	ASHOK SARAF VS MOHIT KUMAR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/597/2026	10-09-2026	R R INDUSTRIES VS M/S HIGHWAY TECH SOLUTIONS	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1892/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ANKIT SANTOSH KEDIA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1893/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NASSAR AKBAR KHAN	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1894/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DINESH J	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1895/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MOHASINAHMED ABDULRAHMAN JAMADAR	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1896/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MALI DINESHKUMAR RATANLAL	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1897/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MANISH KUMAR PANDEY	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1898/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GANESH DATTATREYA VALTE	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1899/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PARAMAR BHAGIRATHASINH RAJENDRASINH	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1900/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DEVARSHI MAYANKBHAI RAJYAGURU	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1901/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DHARMENDRA JIVARIYA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1902/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAJASHREE VISHWAS GADAGE	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1903/2026	10-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1904/2026	10-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1905/2026	10-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1906/2026	10-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1907/2026	10-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1908/2026	10-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1909/2026	10-09-2026	KOTAK MAHINDRA BANK LTD VS B S ENTERPRISES	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1910/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS DILIP KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1911/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS ARTI GIRI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1912/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS SAURABH CHAUBEY	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1913/2026	10-09-2026	M/S PIRAMAL FINANCE LIMITED VS MAINUDDIN YAKUB	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1914/2026	10-09-2026	M/S PIRAMAL FINANCE LIMITED VS SUJATA GARG	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1915/2026	10-09-2026	M/S PIRAMAL FINANCE LIMITED VS SADABBHAI ARABBHAI SUMRA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1916/2026	10-09-2026	M/S PIRAMAL FINANCE LIMITED VS VIRAL JETHALAL PADARIYA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1917/2026	10-09-2026	M/S PIRAMAL FINANCE LIMITED VS MEHFUJ KHAN	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1918/2026	10-09-2026	M/S PIRAMAL FINANCE LIMITED VS SANDEEP KUMAR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1919/2026	10-09-2026	M/S PIRAMAL FINANCE LIMITED VS MANAV BHAGWAT	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1920/2026	10-09-2026	M/S PIRAMAL FINANCE LIMITED VS SANJAY MEENA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1921/2026	10-09-2026	M/S PIRAMAL FINANCE LIMITED VS RAZA ALI	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1922/2026	10-09-2026	M/S PIRAMAL FINANCE LIMITED VS VINOD BHAICHAND VARAYA	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1923/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SOURABH BATHAM	PARAS AGGARWAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1924/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS TUSHAR DATTA HINGE	MUKESH KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1925/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS YOGESH CHANDRAKANT KHOPKAR	PARTH DIXIT(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1926/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AJAY VEER SINGH	SHAHNAWAJ(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1927/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KISAN SOPAN KALE	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1928/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NAZIYA KHAN	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1929/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAJNISH NATHABHAI CHHAIYA	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1930/2026	10-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RASHMI BABUBHAI SHAH	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1931/2026	10-09-2026	SHRIRAM FINANCE LIMITED VS TRUXCARGO PRIVATE LIMITED	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/202/2026	14-09-2026	RAJESH AGARWAL VS M/S SHAMSONS INDUSTRIES AND ORS.	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/598/2026	14-09-2026	AADHAR TECH PROJECTS PVT LTD VS IBNAY ALI ALIAS IBNE ALI ALIAS IBNEY ALI	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1932/2026	14-09-2026	SHRIRAM FINANCE LIMITED VS TRUXCARGO PRIVATE LIMITED	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1933/2026	14-09-2026	SHRIRAM FINANCE LIMITED VS TRUXCARGO PRIVATE LIMITED	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1934/2026	14-09-2026	SHRIRAM FINANCE LIMITED VS TRUXCARGO PRIVATE LIMITED	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1935/2026	14-09-2026	SHRIRAM FINANCE LIMITED VS TRUXCARGO PRIVATE LIMITED	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1936/2026	14-09-2026	SHRIRAM FINANCE LIMITED VS TRUXCARGO PRIVATE LIMITED	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1937/2026	14-09-2026	SHRIRAM FINANCE LIMITED VS TRUXCARGO PRIVATE LIMITED	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1938/2026	14-09-2026	SHRIRAM FINANCE LIMITED VS TRUXCARGO PRIVATE LIMITED	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1939/2026	14-09-2026	KOTAK MAHINDRA BANK LTD VS JAY GURU TRANSPORT	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1940/2026	14-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1941/2026	14-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1942/2026	14-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1943/2026	14-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1944/2026	14-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1945/2026	14-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAJPAL RANDHAWA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1946/2026	14-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS OM SHIVAJI UGALE	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1947/2026	14-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ANSHUL RULIA RAM	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1948/2026	14-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS BAJIRAO KALYAN GORE	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1949/2026	14-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS KAPIL	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1950/2026	14-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS PRADEEP SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1951/2026	14-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS RASHID	RAHUL RAI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1952/2026	14-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS MOHD AYAN	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1953/2026	14-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS OM PRAKASH YADAV	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1954/2026	14-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS MOHD SHAKEEL	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1955/2026	14-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS ANJUM RAHMAN	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1956/2026	14-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS VIJAY MISHRA	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1957/2026	14-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS VISHAL KUMAR	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1958/2026	14-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS SURYAPRAKASH F	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1959/2026	14-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS SHOYAB M	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1960/2026	15-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1961/2026	15-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1962/2026	15-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1963/2026	15-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1964/2026	15-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1965/2026	15-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1966/2026	15-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1967/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MUKESH SINGH	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1968/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NEITU OBHAAN	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1969/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ONKAR ANIL PATIL	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1970/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PRIYANSHU PANDYA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1971/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAJESH KANHAIYA DONGARDIVE	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1972/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAMNATH JAYRAM JADHAV	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1973/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAMU GURJAR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1974/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAVI KANT VERMA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1975/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SANA SHEIKH	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1976/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RISHABH AGRAWAL	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1977/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SANDHI IKBALBHAI	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1978/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHITAL VAIBHAV DHUMAL	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1979/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHRADDHA SATYAWAN CHAVAN	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1980/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHREE MANGALMURTI INTERIORS AND CIVIL CONSULTANTS PVT LTD	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1981/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHREE SWAMI SAMARTH TOURS AND TRAVELS	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1982/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHUBHAM BALU LAKADE	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1983/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SNEHAL NAVNATH SONAWANE	JATIN AGGARWAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1984/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ARJUN PAL	QUAISAR ALI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1985/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BHARAT VASANT KEVARI	QUAISAR ALI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1986/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DEVENDRA KUMAR GURJAR	QUAISAR ALI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1987/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DHURDHAM INDIA PRIVATE LIMITED	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1988/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DHURIYA ANJALI ASHOKBHAI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1989/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS UMESH JAYSHWAI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1990/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ELAKKIYA TRAVELS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1991/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS MO FARMAN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1992/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS SUNIL SOLANKI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1993/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS SHRI KRISHNA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1994/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS ARUN KUMAR SHARMA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1995/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS JAHID ALI	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1996/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS SHYAM DULARI	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1997/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS NEETU T	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1998/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS SHAHZAD ALI	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1999/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS VINAY KUMAR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2000/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KIRAN C MANJREKAR	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/2001/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MALHARI NARAYAN MATERE	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2002/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MOHAN BHANUDAS PAWAR	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2003/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUKHVEERSINGH CHAUDHARY	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2004/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SURAJ BHARAT KALBHOR	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2005/2026	16-09-2026	KOTAK MAHINDRA BANK LTD VS KULDEEP	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2006/2026	16-09-2026	KOTAK MAHINDRA BANK LTD VS MODERN INDIAN HIGH SCHOOL	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2007/2026	16-09-2026	KOTAK MAHINDRA BANK LTD VS SUNIL KUMAR	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2008/2026	16-09-2026	KOTAK MAHINDRA BANK LTD VS SONU RAJ	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2009/2026	16-09-2026	KOTAK MAHINDRA BANK LTD VS NARESH KUMAR	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/2010/2026	16-09-2026	KOTAK MAHINDRA BANK LTD VS VIRPAL SINGH CONTRACTOR	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2011/2026	16-09-2026	KOTAK MAHINDRA BANK LTD VS JAY GURU TRANSPORT	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2012/2026	16-09-2026	SHRIRAM FINANCE LIMITED VS MANISH KUMAR	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2013/2026	16-09-2026	SHRIRAM FINANCE LIMITED VS PANKAJ KUMAR	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2014/2026	16-09-2026	SHRIRAM FINANCE VS AJAY	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2015/2026	16-09-2026	SHRIRAM FINANCE LIMITED VS AMIT KUMAR	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2016/2026	16-09-2026	SHRIRAM FINANCE LIMITED VS VIKRAM KUMAR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2017/2026	16-09-2026	SHRIRAM FINANCE LIMITED VS BIKRAMJEET SINGH	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2018/2026	16-09-2026	SHRIRAM FINANCE LIMITED VS KULDEEP GUPTA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/2019/2026	16-09-2026	SHRIRAM FINANCE LIMITED VS SUNIL PRAKASH	SUMAN MANDAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2020/2026	16-09-2026	SHRIRAM FINANCE LIMITED VS KRISHAN SINGH	ARCHIT SINGHAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2021/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AISHWARYA SUNIL SHINDE	NITIN PANDEY(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2022/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AMITA KRUTESHBHAI DAVE	ABHISHEK KAUSHIK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2023/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PANJABRAO UDDHAV DUPADE	ABHISHEK KAUSHIK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/599/2026	17-09-2026	UNION BANK OF INDIA VS M/S HANS RAJ TRADING CO	ANIL KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/600/2026	17-09-2026	M/S ABSOLUTE PAPERS VS DEVENDER CHAUHAN	JUJHAR SINGH(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/203/2026	18-09-2026	TCI FREIGHT VS BAGPOLY INTERNATIONAL PRIVATE LIMITED	ANANT RAO(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/108/2026	19-09-2026	KOTAK MAHINDRA PRIME LTD VS ASHWANI KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					EX.COMM - AWARD BY ARB.COMM/109/2026	19-09-2026	KOTAK MAHINDRA PRIME LTD VS JATINI DEVACHI AND ANR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/51/2026	21-09-2026	ASHVINDER SINGH VS CHIA TECHNOLOGIES PVT LTD	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/601/2026	21-09-2026	BILKESH KUMAR VS RIDDHI SIDDHI TRADERS	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/602/2026	21-09-2026	NORTH STEEL IMPEX THROUGH ITS PROPRIETOR JAYANTI JAIN VS ASMARO FABRICATION PVT LTD	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/603/2026	21-09-2026	STATE BANK OF INDIA VS NEETU KAPOOR PROPRIETOR OF MS DABBA WALA	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/604/2026	21-09-2026	STATE BANK OF INDIA VS ASHA PROPRIETOR OF ANGEL COLLECTION	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2024/2026	21-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS SUNIL KUMAR	DIVYANSH HANU(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2025/2026	21-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS DHARMVEER T	DIVYANSH HANU(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2026/2026	21-09-2026	TATA CAPITAL LTD VS UTKARSH GOEL	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/2027/2026	21-09-2026	TATA CAPITAL LTD VS MUJEEB	BANKE BIHARI SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2028/2026	21-09-2026	TATA CAPITAL LTD VS AKASH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2029/2026	21-09-2026	TATA CAPITAL LTD VS PARVEEN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2031/2026	21-09-2026	TATA CAPITAL LTD VS LALIT SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2034/2026	21-09-2026	TATA CAPITAL LTD VS AMIT	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2036/2026	21-09-2026	M/S DOST FINCAP PVT LTD VS MR ABDUL RAHIS AND ANR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/605/2026	22-09-2026	RAJESH AGARWAL VS AJAY AGGARWAL	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2058/2026	22-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MARU VIRENDRAKUMAR KHIMABHAI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2061/2026	22-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NILAM SINGH DHAKAD	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/2064/2026	22-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS OM SAI TOURS AND TRAVELS	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2066/2026	22-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS POTARE GANESH SUBHASH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2068/2026	22-09-2026	RBL BANK LTD VS SOLANKI KESHARBEN PRATAPJI 7015	SHANTNU AGGARWAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2070/2026	22-09-2026	RBL BANK LTD VS SANGEETA DEVI 4535	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2071/2026	22-09-2026	RBL BANK LTD VS AMRESH KUMAR SINGH 9350	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2073/2026	22-09-2026	KOTAK MAHINDRA BANK VS KAUSHAL SHARMA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2074/2026	22-09-2026	KOTAK MAHINDRA BANK VS DAVENDER SINGH	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2075/2026	22-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SUKENDER RANSINGH 102549	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2076/2026	22-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS NAVEEN	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/2077/2026	22-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAJKUMAR	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2078/2026	22-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS DHEERAJ KUMAR	RAGHAV SETHI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2079/2026	22-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PRAKASH DHANNARAM	NAVEEN KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2080/2026	22-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ALADIN JAMIL 108352	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2081/2026	22-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAJAT BATAR	KAJOL SAHU(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2082/2026	22-09-2026	SHRIRAM FINANCE LIMITED VS TRUXCARGO PRIVATE LIMITED THROUGH DIRECTOR MR GAURAYV SHARMA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/606/2026	23-09-2026	BLUEBATH GALLARY LLP VS TJK WORLD ENTERPRISES	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/607/2026	23-09-2026	M/S GANPATI ENTERPRISES VS M/S IMPHI PRODUCTS PVT. LTD.	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2083/2026	23-09-2026	SHRIRAM FINANCE LIMITED VS TRUXCARGO PRIVATE LIMITED	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/2084/2026	23-09-2026	JUNEJA FINANCE COMPANY VS AHIR AND ORS	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2085/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SAVITA VIJAY CHAOUGULE	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2086/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHARADA GULAB BORATE	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2087/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHUBHAM SAMBHAJI MIND	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/608/2026	24-09-2026	BANK OF BARODA VS MADHU AND ANR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/609/2026	24-09-2026	ANKUR PAPER TRADERS VS XPERT PRINTRS AND ORS.	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/610/2026	24-09-2026	M/S MLJ INDUSTRIES LTD VS RUCHI KHURANA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2101/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VISHAL DADASAHEB RIKAME	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2102/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAJKUMAR SINGH	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/2103/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAJAT A	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2104/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PRIYANKA NIKHIL DESHPANDE	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2105/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NIKITA SWAPNIL MORE	SUSHIL SAPRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2106/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MASKATI M RAMIZ NASARBHAI	ANKIT SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2107/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KAMLESH MAKHIJA	RAMA SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2108/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS JYOTHI TRAVELS	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2109/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ISRAR SARDARMIYA PATEL	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2110/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS FIROJ A	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2111/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BHUPENDER SINGH	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/2112/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BHAGAVAN SINGH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2113/2026	24-09-2026	KOTAK MAHINDRA BANK VS CHOUDHERY ENTERPRISES	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2114/2026	24-09-2026	KOTAK MAHINDRA BANK VS HARSH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2115/2026	24-09-2026	KOTAK MAHINDRA BANK VS SOMBEER CHAUHAN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2116/2026	24-09-2026	KOTAK MAHINDRA BANK VS SUDHIR MANDAL	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2117/2026	24-09-2026	KOTAK MAHINDRA PRIME LTD VS SAKSHAM SAXENA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2118/2026	24-09-2026	KOTAK MAHINDRA PRIME LTD VS JAGDISH PRASAD	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2119/2026	24-09-2026	RBL BANK LTD VS PRINCE PANDEY	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2120/2026	24-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MUNSAREEF	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/2121/2026	24-09-2026	PIRAMAL FINANCE LIMITED VS VIVEK KUMAR SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2122/2026	24-09-2026	PIRAMAL FINANCE LIMITED VS VISHNU SAINI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2123/2026	24-09-2026	PIRAMAL FINANCE LIMITED VS SHAILESH KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2124/2026	24-09-2026	PIRAMAL FINANCE LIMITED VS MALIK BAHADUR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2125/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS ABILASH M	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2126/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS BAIJNATH YADAV	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2127/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS RAKESH KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2128/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS ARJUN SINGH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2129/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS ANKITA THAPLIYAL	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/2131/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS AVINASH NISHAD	ABHISHEK SAINI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2133/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS MANJU SINGH	PARDEEP KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2134/2026	24-09-2026	KOTAK MAHINDRA BANK LTD VS LAXMI TRANSPORT COMPANY	SHIVENDRA PRATAP SINGH(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2135/2026	24-09-2026	KOTAK MAHINDRA BANK LTD VS KUSHAL PAL	SUMAN PANDEY(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2136/2026	24-09-2026	KOTAK MAHINDRA BANK VS ANIRUDH PRASAD	NEERAJ GUPTA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/208/2026	25-09-2026	TAJINDER SINGH VS VED PRAKASH	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/615/2026	25-09-2026	M S CEEKAY HOME APPLIANCES THROUGH PROP SATYENDRA MAURYA VS M/S VAIBHAV ENTERPRISES	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/616/2026	25-09-2026	MS GJ PAPERS PRIVATE LIMITED VS MS A AND S LABELS PRIVATE LIMITED	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/617/2026	25-09-2026	BANK OF BARODA VS GYAN CHAND SHARMA	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/618/2026	25-09-2026	BANK OF BARODA VS MAHESH KUMAR	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/619/2026	25-09-2026	BANK OF BARODA VS SUROJIT BAGCHI	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					COUNTER CLAIM/20/2026	26-09-2026	DEEPAK BHARADWAJ VS MANOJ KUMAR BHARITYA	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/52/2026	26-09-2026	SKYLARK CABLES AND CORDS PVT LTD VS JINDAL PLASTICS ENTERPRISES	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/209/2026	26-09-2026	ASHWMEGH SPICES PVT LTD VS SUPER STAR FOOD PRODUCTS PVT LTD	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/210/2026	26-09-2026	ASHISH MITTAL VS SONU AGGARWAL	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/620/2026	26-09-2026	MARC SANITATION PRIVATE LIMITED VS MS MARC SALON BEAUTY EQUIPMENTS PVT LTD	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2174/2026	26-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2175/2026	26-09-2026	KOTAK MAHINDRA BANK LTD VS RITURAJ	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/2176/2026	26-09-2026	KOTAK MAHINDRA BANK LTD VS SAMSON ASHOK JADHAV	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2177/2026	26-09-2026	KOTAK MAHINDRA BANK LTD VS SAMSON ASHOK JADHAV	ABHISHEK GUPTA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2178/2026	26-09-2026	KOTAK MAHINDRA BANK LTD VS SAMSON ASHOK JADHAV	HARSH VARDHAN GUPTA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2179/2026	26-09-2026	KOTAK MAHINDRA BANK LTD VS JAY GURU TRANSPORT	SHAILESH KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2180/2026	26-09-2026	KOTAK MAHINDRA BANK LTD VS MAHENDER SINGH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2181/2026	26-09-2026	KOTAK MAHINDRA BANK LTD VS JAY GURU TRANSPORT	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2182/2026	26-09-2026	KOTAK MAHINDRA BANK LTD VS SAMSON ASHOK JADHAV	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2183/2026	26-09-2026	PIRAMAL FINANCE LIMITED VS VINAY KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2184/2026	26-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS RAMESH KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/2185/2026	26-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS VIKASH UPADHYAY	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2186/2026	26-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS VEERENDRA PAL	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2187/2026	26-09-2026	IDFC FIRST BANK VS RAKESH RANJAN	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2188/2026	26-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC EX/16/2026	28-09-2026	SAROJ BALA GUPTA ALIAS SAROJ GUPTA VS SAHARA INDIA	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/623/2026	28-09-2026	BANK OF MAHARASHTRA VS MOHD TAYYAB AND ORS.	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2189/2026	28-09-2026	IDFC FIRST BANK VS BHARAT SHARMA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2190/2026	28-09-2026	IDFC FIRST BANK VS DEEPAK SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2191/2026	28-09-2026	IDFC FIRST BANK VS HARSHITA MISHRA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/2192/2026	28-09-2026	IDFC FIRST BANK VS TEETU YADAV	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2193/2026	28-09-2026	IDFC FIRST BANK VS DHARAM SINGH GODARA	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2194/2026	28-09-2026	IDFC FIRST BANK VS MAHENDRA KUMAR	DIVYANSH HANU(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2195/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS SHEHZAD	HARISH KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2196/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS MOHIT KUMAR	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2197/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS KAPIL CHAUHAN	ANANJAY SINGH(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2198/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS SANJAY PARASHAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2199/2026	28-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS MONA R	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2200/2026	28-09-2026	PIRAMAL FINANCE LIMITED VS SUJATA KHANDU GUNDULE	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/2201/2026	28-09-2026	PIRAMAL FINANCE LIMITED VS MUHMMED SHAHALT	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2202/2026	28-09-2026	PIRAMAL FINANCE LIMITED VS GIRISH KUMAR SHARMA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2203/2026	28-09-2026	PIRAMAL FINANCE LIMITED VS DEEPAK KUMAR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2204/2026	28-09-2026	TATA CAPITAL LTD VS ANWAR CONSTRUCTIONS	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/624/2026	29-09-2026	STATE BANK OF INDIA VS POONAM ROHILLA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/625/2026	29-09-2026	MIDSON CHITS PVT LTD VS MOHIT AGGARWAL AND ANR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2226/2026	29-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2227/2026	29-09-2026	PIRAMAL FINANCE LTD VS SADHAN DUTTA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2228/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS AFTAB KHAN	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/2229/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ABHINAV LAUR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2230/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AVANESH DEVI	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2231/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BHARAT SINGH	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2232/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DHARAMVEER B	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2233/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SANDEEP KUMAR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2234/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ADIL MOHAMMAD KHAN AND ANR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2235/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ABHISHEK TIWARI	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2236/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AMRIT PAL SINGH	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2237/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS HEMRAJ GURJAR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/629/2026	30-09-2026	UNION BANK OF INDIA VS M/S GAMUT TRAVEL MART PVT. LTD. AND ORS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/630/2026	30-09-2026	UPGRID SOLUTIONS PVT. LTD. VS AMIT SHARMA	DEEPA GUPTA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/631/2026	30-09-2026	LOHIA METALS LIMITED VS VIPIN KUMAR	KRITIKA TUTEJA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2256/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GIRISH RAYKUMAR PATWA	PUSHKAL KATHPALIA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2259/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS IRSHAD M	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2260/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KADU RAKESH NARESH	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2261/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MANJARI SHARMA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2262/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NITIN MADHUKARRAO DIXIT	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2263/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ROHIT PURI GOSWAMI	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/2264/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ROSHAN PRAKASH DEVASI	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2265/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SANGITA POPAT KHADE	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2266/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS THAKOR ROHITJI BHAVANJI	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2267/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VINOD TULSANI	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2268/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS YUNUS BABAJAN SHAIKH	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2269/2026	30-09-2026	ARKA FINCAP LIMITED VS BINOD MAHAKUD	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2270/2026	30-09-2026	ARKA FINCAP LIMITED VS OM SANTOSH SHINDE	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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43	VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	NORTH	303	CIVIL	EXECUTION (COMM)/198/2026	01-09-2026	DARSH PLASTIC PVT LTD VS MS SIDDHARTH DISPLAYS DEVICES INDIA PVT LTD	ASHUTOSH KUMAR PANDEY(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
					EXECUTION (COMM)/200/2026	08-09-2026	RAJEEV KUMAR VS VIRENDER ARORA	NITIN GUPTA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/201/2026	08-09-2026	ASHWMEGH SPICES PVT LTD VS EXCELLO FOOD PVT LTD	JYOTI ADVOCATE(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2045/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2046/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2039/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2038/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS NEW RUBY CARGO PVT LTD	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2037/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS ASHOK KUMAR	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2035/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS NANHE NANHE	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/2044/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS DIVYANSI SINGH	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2043/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2042/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2041/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2040/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2033/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2032/2026	21-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS VIDYA CHAND RAM 76335	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2030/2026	21-09-2026	DOST FINCAP PVT LTD VS MR ABDUL RAHIS AND ANR	BANKE BIHARI SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/611/2026	21-09-2026	PUNJAB NATIONAL BANK VS RAKESH KUMAR	PARAS AGGARWAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/2052/2026	22-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS BHUPENDER 110530	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2051/2026	22-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAMIT 141736	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2050/2026	22-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS DEEPAK KUMAR 107491	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2047/2026	22-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SUKH RAM	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2048/2026	22-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS AMIT	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2049/2026	22-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS BALWAN SINGH 74960	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2067/2026	22-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS GAURAV MISHRA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2056/2026	22-09-2026	KOTAK MAHINDRA BANK VS NOBAT	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2055/2026	22-09-2026	KOTAK MAHINDRA BANK VS KAPIL CHAUHAN	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/2054/2026	22-09-2026	KOTAK MAHINDRA BANK VS HIGH VISION TRANS LOGISTICS PVT LTD	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2065/2026	22-09-2026	RBL BANK LTD VS KARU LAL MEENA 7383	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2063/2026	22-09-2026	RBL BANK LTD VS SAHEB LAL 5030	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2062/2026	22-09-2026	RBL BANK LTD VS ASHWANIKUMAR 9376	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2060/2026	22-09-2026	RBL BANK LTD VS RAM PRASAD 2966	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2059/2026	22-09-2026	RBL BANK LTD VS KHUSHBOO 3468	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2057/2026	22-09-2026	RBL BANK LTD VS MEERA DEVI 5999	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2069/2026	22-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS MAHESH PRAKASH DURGE	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2072/2026	22-09-2026	SHRIRAM FINANCE LTD VS TRUXCARGO PRIVATE LIMITED	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/612/2026	23-09-2026	CANARA BANK VS ZOBBY	VARUN MITTAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2098/2026	23-09-2026	SHRIRAM FINANCE LTD VS TRUXCARGO PRIVATE LIMITED	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2097/2026	23-09-2026	SHRIRAM FINANCE LTD VS TRUXCARGO PRIVATE LIMITED	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2089/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS RAJESH MAURYA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2100/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS RAJESH RAMDAS BURKUL	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2090/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS SATISH SUDAMA KHILLARE	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2091/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS SATYAM KUMAR DWIVEDI	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2088/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS SHAKTISINH R PARMAR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2092/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS SHIVA YADAV	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM)/2093/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS SIDDIQUI SHAKIB MAJLUM	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2094/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS TANMAY S BHALERAO	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2095/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS BARDANI KUMAR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2099/2026	23-09-2026	SHRIRAM FINANCE LTD VS TRUXCARGO PRIVATE LIMITED	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2096/2026	23-09-2026	SHRIRAM FINANCE LTD VS TRUXCARGO PRIVATE LIMITED	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2159/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS RONAK BALASAHEB GAJARE	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2160/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS PINTU KUMAR SINGH	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2156/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS MOHD MUMTYAZ	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2158/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS MAYUR TRAVELS	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/2154/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS K P TRAVELS	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2153/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS JIYA UL HAQ	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2155/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS JITENDRA GURJAR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2157/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS JAWAN SINGH	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/613/2026	24-09-2026	BANK OF BARODA VS LILU	SUSHIL SAPRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/205/2026	24-09-2026	IDBI BANK LTD VS GAURAV MATTA	VIVEK KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/614/2026	24-09-2026	BANK OF BARODA VS SAVITA	QUAISAR ALI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2151/2026	24-09-2026	KOTAK MAHINDRA BANK VS LUXMI HOLIDAYS	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2152/2026	24-09-2026	KOTAK MAHINDRA BANK VS SHRI RAM NARAYAN	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/2147/2026	24-09-2026	RBL BANK LTD VS ANIKET SINGH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2149/2026	24-09-2026	RBL BANK LTD VS KAILASH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2148/2026	24-09-2026	RBL BANK LTD VS PAUNARI	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2145/2026	24-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS VINOD KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2146/2026	24-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS VIKAS AWANA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2144/2026	24-09-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS NAVEEN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2143/2026	24-09-2026	PIRAMAL FINANCE LIMITED VS SUMIT GUPTA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2137/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS MANMOHAN SINGH RAWAT	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2132/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS SUHEL F	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/2130/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS HIMANSHU KATIYAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2138/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS AMBIKA KUMARI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2140/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS PANKAJ BHARATI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/207/2026	24-09-2026	KAMAL BHAWNANI VS ASHWANI JAIN PROP MS MADHUR SALES CORPORATION	DEVENDRA MEHTA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2139/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS SHIVAM TIWARI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2142/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS JAGAT BHANU	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2141/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS NASEEM AHMED	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2150/2026	24-09-2026	KOTAK MAHINDRA BANK LTD VS LAXMI TRANSPORT COMPANY	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/621/2026	25-09-2026	EXKLUSIV PAPERS VS PAWFECT PET FOOD PVT LTD	SHIVAM GAUTAM(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/2162/2026	25-09-2026	DOST FINCAP PVT LTD VS MANOJ KUMAR	J K YADAV(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/211/2026	25-09-2026	GAURAV INK PRIVATE LTD VS UNITED INDIA INSURANCE PRIVATE LTD COMPANY	ANKUR SINGHAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/622/2026	26-09-2026	A ONE ENGINEERING WORKS PRIVATE LIMITED VS AIRCON AUTOMATION INDIA PVT LTD	SAKET GAKHAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2169/2026	26-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2167/2026	26-09-2026	KOTAK MAHINDRA BANK LTD VS RAVINDER	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2166/2026	26-09-2026	KOTAK MAHINDRA BANK VS SAMSON ASHOK JADHAV	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2163/2026	26-09-2026	KOTAK MAHINDRA BANK LTD VS JAY GURU TRANSPORT	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2168/2026	26-09-2026	KOTAK MAHINDRA BANK LTD VS SAMSON ASHOK JADHAV	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2165/2026	26-09-2026	KOTAK MAHINDRA BANK LTD VS VIMALKUMAR KISHANLALJI RAMAVAT	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/2171/2026	26-09-2026	KOTAK MAHINDRA BANK LTD VS CORE MULTISERVICES	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2172/2026	26-09-2026	PIRAMAL FINANCE LIMITED VS ABHISHEK KUMAR VERMA SCUCL0010B7B	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2173/2026	26-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS AVINISH YADAV	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2170/2026	26-09-2026	KOTAK MAHINDRA BANK LTD VS SHREE VAGHESHWARI ROADWAYS	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/626/2026	28-09-2026	SMT RACHNA MALHOTRA VS SHRI GAURAV BAJAJ	RAJ KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/627/2026	28-09-2026	MS VIKAS ENTERPRISES THROUGH PROP SANTOSH OJHA VS MS HM TRADING COMPANY	REWTI KANT SINGH(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2222/2026	28-09-2026	IDFC FIRST BANK LTD VS SANJAY KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2221/2026	28-09-2026	IDFC FIRST BANK VS ASHUTOSH KUMAR RAI	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2220/2026	28-09-2026	IDFC FIRST BANK VS SATISH KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/2219/2026	28-09-2026	IDFC FIRST BANK VS KUSUM PAL	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2223/2026	28-09-2026	IDFC FIRST BANK VS DHEERAJ JAIN	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2224/2026	28-09-2026	IDFC FIRST BANK VS MANVENDER KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/628/2026	28-09-2026	SMT KUSUM BHATIA AND ANR VS MUTHOOT FINANCE LIMITED	GAURAV GAUR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2215/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS JAI PRAKASH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2216/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS RAKESH KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2217/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS RAVINDER KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2218/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS SARVESH KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2214/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS RAM BABU	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/2213/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS BENJO	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2205/2026	28-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS DINESH DHAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2206/2026	28-09-2026	PIRAMAL FINANCE LIMITED VS JABED ANBAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2207/2026	28-09-2026	PIRAMAL FINANCE LIMITED VS NARINDER KUMAR SUMAN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2208/2026	28-09-2026	PIRAMAL FINANCE LIMITED VS SUMIT CHAURASIYA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2209/2026	28-09-2026	PIRAMAL FINANCE LIMITED VS UJWALA VIJAY SHINDE	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2210/2026	28-09-2026	PIRAMAL FINANCE LIMITED VS MOHD IRSHAD	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2211/2026	28-09-2026	PIRAMAL FINANCE LIMITED VS ABHILASH KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2212/2026	28-09-2026	PIRAMAL FINANCE LIMITED VS ABHISHEK NARULA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM)/2225/2026	28-09-2026	DOST FINCAP PVT LTD VS RAKESH KUMAR	BANKE BIHARI SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (MISC) (COMM)/4/2026	29-09-2026	J K POLYMER INDUSTRIES VS VIRAT TRADING COMPANY	RANJAN KUMAR CHOUDHARY(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2241/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS ABDUL KHAN	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2242/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS ANURAG SINGH	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2243/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS BARAIYA ANKITA VIRAL	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2240/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS CHANDRASHEKHAR L	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2239/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS FREDRICK ANTHONY PANKIETH	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2238/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS AKBAR ALI KAYLORD	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2244/2026	29-09-2026	SHRIRAM FINANCE LTD VS SUNDER SINGH	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/2246/2026	29-09-2026	SHRIRAM FINANCE LTD VS KUNWAR PAL	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2245/2026	29-09-2026	SHRIRAM FINANCE LTD VS AFTAB ALAM	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2247/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS HIWALE RAJENDRA BHIMRAO	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2248/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS NITYANAND SINGH	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2249/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS PRAKASH GAJANAN PALANDE	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2250/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS ROHIT NETAJI PAWAR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2251/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS TEJAS JAGNNATH MOHITE	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2252/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS VIGHNAHARTA INFRASTRUCTURES AND ENGINEERS PVT LTD	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2253/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS VIPIN PRAJAPAT	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/2254/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS VISHAL RAJARAM HARAGUDE	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2255/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS WOLVERINE FOODS LIMITED	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2258/2026	30-09-2026	JUNEJA FINANCE COMPANY VS NAVEEN YADAV AND ORS	KAJOL SAHU(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/2257/2026	30-09-2026	ARKA FINCAP LIMITED VS MD RAMJAN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CONTEMPT PETITION CIV/26/2026	30-09-2026	NK INDUSTRIES VS HIGHDREAM POLYMERS PVT LTD	VIKRAM KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
44	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	SOUTH-WEST	603	COMMERCIAL SUIT	CS (COMM)/566/2026	01-09-2026	PUMA SE VS GOVIND BINDAL	NAVLIN SWAIN(P),	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	01.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/567/2026	01-09-2026	AANCHAL BATHLA VS MR GAUTAM	BHAVYA SETHI(P),	9811389644	SETHIBHAVYA@GMAIL.COM	01.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/574/2026	02-09-2026	PUMA SE VS SANJEEV KUMAR	NAVLIN SWAIN(P),	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	02.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/575/2026	02-09-2026	UNION BANK OF INDIA VS ANAADIH ASSOCIATES	JITENDRA GARG(P),	9810197621	JITENDRAGARGADV@GMAIL.COM	02.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/576/2026	02-09-2026	KAMLADITYYA CONSTRUCTION PRIVATE LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE VS D WINDO THROUGH ITS PROPRIETOR	LALIT KUMAR(P),	9810472854	SINHAVAIBHAV@REDIFFMAIL.COM	02.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/583/2026	03-09-2026	M/S U S SALES AGENCY VS RANDEEP SINGH	AVINASH KUMAR TYAGI(P),	9899327537	AVINASHTYAGI1@GMAIL.COM	03.09.2029
			603	COMMERCIAL SUIT	CS (COMM)/584/2026	03-09-2026	M/S U S SALES AGENCY VS RAJBIR SINGH YADAV	AVINASH KUMAR TYAGI(P),	9899327537	AVINASHTYAGI1@GMAIL.COM	03.09.2029

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			603	COMMERCIAL SUIT	CS (COMM)/587/2026	05-09-2026	PUNJAB NATIONAL BANK VS SANDEEP KUMAR	RAGHAV SHARMA(P),	9717610124	VSR.ADVISORS@GMAIL.COM	05.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/588/2026	05-09-2026	PUNJAB NATIONAL BANK VS GURDEEP SINGH	RAGHAV SHARMA(P),	9717610124	VSR.ADVISORS@GMAIL.COM	05.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/590/2026	05-09-2026	PANKAJ TANEJA VS O P FURNISHERS PVT LTD	JYOTI TEWARI(P),	9958150008	JYOTITIWARI18@GMAIL.COM	05.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/592/2026	05-09-2026	UPGRID SOLUTIONS PRIVATE LIMITED VS MOHD ARIF SAQLANI	KRITIKA TUTEJA(P),	9643008880	CONTACT@AAALEGAL.PRO	05.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/596/2026	07-09-2026	M/S FERCAM INDIA PVT LTD VS M/S NCUBE LOGISTICS SOLUTION INDIA PVT LTD	SANDEEP KUMAR KARN(P),	8368088183	ADVSANDEEPKARN@GMAI.COM	07.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/597/2026	07-09-2026	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN(P),	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	07.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/600/2026	07-09-2026	DUSHYANT TANDON VS SUKESH TYAGI AND ORS	KRISHAN KANT KAUSHIK(P),	981 3 41 4934	CONTACTUS@JURIDIX.IN	07.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/601/2026	08-09-2026	MR ANURAG SAXENA SOLE PROPRIETOR OF M/S UNIQUE INTERNATIONAL VS MR SANJAY	SURINDER SINGH(P),	93 11325398	SURINDERSGL@GMAIL.COM	08-09-2026
			603	COMMERCIAL SUIT	CS (COMM)/605/2026	09-09-2026	PUNJAB NATIONAL BANK VS RITU AND ANRS	PARAS AGGARWAL(P),	9810600656	PARASAGGARWALADV@GMAILCORN	09-09-2026
			603	COMMERCIAL SUIT	CS (COMM)/612/2026	15-09-2026	X VS Y	GAUTAM BHASIN(P),	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	15-09-2026
			603	COMMERCIAL SUIT	CS (COMM)/613/2026	15-09-2026	SAMARTH KIRPA LOGISTICS VS CROSSBORDER LOGISTECH PVT LTD	YAMINI SHARMA(P),	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	15-09-2026
			603	COMMERCIAL SUIT	CS (COMM)/615/2026	15-09-2026	UPGRID SOLUTIONS PRIVATE LIMITED VS RINKU KHANDELWAL SHARMA	KRITIKA TUTEJA(P),	9643008880	CONTACT@AAALEGAL.PRO	15-09-2026
			603	COMMERCIAL SUIT	CS (COMM)/618/2026	16-09-2026	SAG GLOBAL LOGISTICS PRIVATE LIMITED VS SUNSTAR PRECISION FORGE LIMITED AND OTHERS	CHIRANJEEV SUGANDH(P),	9289293559	ACCOUNTS.INDEL@SAGLOGISTICS.IN	16-09-2026
			603	COMMERCIAL SUIT	CS (COMM)/623/2026	17-09-2026	KUNAL AGGARWAL VS SMRITI KATHURI	SHUBHAM SONTHALIA(P),	910003125	ADV.SHUBHAMSONTHALIA@GMAIL.COM	17-09-2026
			603	COMMERCIAL SUIT	CS (COMM)/624/2026	17-09-2026	BANK OF INDIA VS ANKUR	KUMAR VISHWJEET(P),	9718909886	ADV.VISHWJEET@GMAIL.COM	17-09-2026
			603	COMMERCIAL SUIT	CS (COMM)/638/2026	22-09-2026	STATE BANK OF INDIA VS SONALI PROP ADMOSK VENTURE	AARTI BANSAL(P),	9971729922	AARTIMITTAL2016@GMAI.COM	22-09-2026

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			603	COMMERCIAL SUIT	CS (COMM)/639/2026	22-09-2026	KANHA SCAFFOLDING THROUGH RALISH KUMAR VS S P ENTERPRISES	RAVI RANJAN(P),	9650025006	CHAMBERSOFRAVIRANJAN@GMAILCOM	22-09-2026
			603	COMMERCIAL SUIT	CS (COMM)/640/2026	22-09-2026	TRS STEELS INDIA PVT LTD VS ABHISHEK JAISWAL	ISHU BANSAL(P),	9811712344	ADV.ISHIIBANSAL.GMAIL.COM	22-09-2026
			603	COMMERCIAL SUIT	CS (COMM)/641/2026	22-09-2026	TRS STEELS INDIA PVT LTD VS FAIZA INDUSTRIES PVT LTD	ISHU BANSAL(P),	9811712344	ADV.ISHIIBANSAL.GMAIL.COM	22-09-2026
			603	COMMERCIAL SUIT	CS (COMM)/658/2026	26-09-2026	SURPLUS DOT COM VS PRATAP ANKUSH NIVATKAR PROP KEEP CREATION	NEERAJ PAL(P),	7777005538	ADVOCATENEERAJ555 ÀGMAIL.COM	26-09-2026
			603	COMMERCIAL SUIT	CS (COMM)/659/2026	26-09-2026	CANARA BANK VS SURABHI BHATNAGAR	RAGHAV SHARMA(P),	9811343911	ARBSAMAIYAR.ADV@GMAIL.COM	26-09-2026
			603	COMMERCIAL SUIT	CS (COMM)/660/2026	26-09-2026	CANARA BANK VS SANDEEP ROHILLA	RAGHAV SHARMA(P),	9811343911	ARBSAMAIYAR.ADV@GMAIL.COM	26-09-2026
			603	COMMERCIAL SUIT	CS (COMM)/662/2026	28-09-2026	UCO BANK VS SHAMEEM AHMED	SUNIL KUMAR(P),	9971955807	SUNILKUMAR8IMPAL@GMAIL.COM	28-09-2026
			603	COMMERCIAL SUIT	CS (COMM)/663/2026	28-09-2026	M/S BRIGHT POLY PACK VS AKHIL JAGGI	GULAB CHANDRA YADAV(P),	355797977	ADVOCATEE,CYADAV@2MAIL.COM	28-09-2026
			603	COMMERCIAL SUIT	CS (COMM)/665/2026	29-09-2026	PUNJAB NATIONAL BANK VS SHIVAM SHARMA	RAGHAV SHARMA(P),	9811343911	ARBSAMAIYAR.ADV@GMAIL.COM	29-09-2026
			603	COMMERCIAL SUIT	EXECUTION (COMM)/303/2026	08-09-2026	M/S FANCY ENTERPRICES VS M/S PB RETAIL AND ORS	PRAKHAR SRIVASTAVA(P),	9711900673	VSRADVISORS@,GMAIL.COM	08-09-2026
			603	COMMERCIAL SUIT	EXECUTION (COMM)/317/2026	24-09-2026	STATE BANK OF INDIA VS VICTORY BOOK DEPOT	AARTI BANSAL(P),	9711900673	VSRADVISORS@,GMAIL.COM	24-09-2026
			603	COMMERCIAL SUIT	EXECUTION (COMM)/318/2026	24-09-2026	BANK OF BARODA VS MEENU PANCHAL	SUMAN KUMAR CHOUDHARY(P),	9810928188	PRAVEENSURI73@GMAIL.COM	24-09-2026
			603	COMMERCIAL SUIT	EXECUTION (COMM)/319/2026	24-09-2026	BANK OF BARODA VS SANJEEV VERMA	SUMAN KUMAR CHOUDHARY(P),	9810928188	PRAVEENSURI73@GMAIL.COM	24-09-2026
			603	COMMERCIAL SUIT	EXECUTION (COMM)/320/2026	24-09-2026	BANK OF BARODA VS MEENU PANCHAL	SUMAN KUMAR CHOUDHARY(P),	9810928188	PRAVEENSURI73@GMAIL.COM	24-09-2026
			603	COMMERCIAL SUIT	EXECUTION (COMM)/325/2026	28-09-2026	SHAKUNTALA DEVI PROPERITOR OF SHAGUN FURNITURE THROUGH ITS AUTHORISED SIGNATORY VS DINESH BHARDWAJ OTHERS PARTNER PROPERITOR OF VKFURNITURE	AJIT SINGH(P),	9899695740	AJITPSINGH1978@YAHOO.COM	28-09-2026
			603	COMMERCIAL SUIT	EXECUTION (COMM)/326/2026	28-09-2026	SANGHVI MOTORS LIMITED VS PADAM SHARMA	AMAN VASISTH(P),	9971097279	MEHRAMUSKAAN90@YAHOO.COM	28-09-2026

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			603	COMMERCIAL SUIT	OMP (I)(COMM)/3075/2026	01-09-2026	M/S KOTAK MAHINDRA BANK LTD VS AJAY	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	01-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3076/2026	01-09-2026	M/S KOTAK MAHINDRA BANK VS SAKIR KHAN	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	01-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3077/2026	01-09-2026	M/S KOTAK MAHINDRA BANK LTD VS NEMPAL	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	01-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3078/2026	01-09-2026	M/S KOTAK MAHINDRA BANK LTD VS RAMBHAJAN SINGH	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	01-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3079/2026	01-09-2026	M/S KOTAK MAHINDRA BANK LTD VS UMAKANT	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	01-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3129/2026	08-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS ABDUL SALAM	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	08-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3130/2026	08-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS ALPABEN VAGHELA	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	08-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3131/2026	08-09-2026	KOTAK MAHINDRA BANK LIMITED VS SAHBIR SINGH	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	08-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3132/2026	08-09-2026	KOTAK MAHINDRA BANK LIMITED VS SACHIN	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	08-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3133/2026	08-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS SUMIT VARSHNEY	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	08-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3134/2026	08-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS CHENNAREDDY SUBRAHMANYAM REDDY	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	08-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3144/2026	09-09-2026	M/S KOTAK MAHINDRA BANK LTD VS SOMBIR	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	09-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3145/2026	09-09-2026	M/S KOTAK MAHINDRA BANK LTD VS MAHESH	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	09-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3146/2026	09-09-2026	M/S KOTAK MAHINDRA BANK LTD VS TAYYAB	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	09-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3147/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MANESH KUMAR SAMOTA	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	09-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3148/2026	09-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BRIJ MOHAN	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	09-09-2026

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			603	COMMERCIAL SUIT	OMP (I)(COMM)/3149/2026	08-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS KISHOR JIJABHAI THROAT	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	08-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3150/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MANOJ KUMAR	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	15-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3151/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VINAY ARORA	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	15-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3152/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KANARAM TODAWATA	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	15-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3153/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SIMRAN JIT KAUR	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	15-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3154/2026	15-09-2026	M/S KOTAK MAHINDRA BANK LTD VS RAVINDER SINGH	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	15-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3155/2026	15-09-2026	M/S KOTAK MAHINDRA BANK LTD VS INDER JEET	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	15-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3156/2026	15-09-2026	M/S KOTAK MAHINDRA BANK LTD VS KAMAL	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	15-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3157/2026	15-09-2026	M/S KOTAK MAHINDRA BANK LTD VS JUBER	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	15-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3171/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ASHU SHARMA	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	16-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3172/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SALMAN G	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	16-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3173/2026	16-09-2026	M/S KOTAK MAHINDRA BANK LTD VS GURKIRAT SINGH	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	16-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3174/2026	16-09-2026	M/S KOTAK MAHINDRA BANK LTD VS GAJENDER	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	16-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3175/2026	16-09-2026	M/S KOTAK MAHINDRA BANK LTD VS NARENDER DHARAMPAL	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	16-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3176/2026	16-09-2026	M/S KOTAK MAHINDRA BANK LTD VS HARISH	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	16-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3185/2026	17-09-2026	KOTAK MAHINDRA BANK LIMITED VS PARVEEN	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	17-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3186/2026	17-09-2026	KOTAK MAHINDRA BANK LIMITED VS MUNESH KUMAR	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	17-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3188/2026	17-09-2026	KOTAK MAHINDRA BANK LIMITED VS AKRAM KHAN	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	17-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3190/2026	17-09-2026	KOTAK MAHINDRA BANK LIMITED VS AMIT	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	17-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3191/2026	17-09-2026	KOTAK MAHINDRA BANK LIMITED VS VIKRAM	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	17-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3232/2026	19-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS JITENDRA KUMAR SAHOO	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	19-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3233/2026	19-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS AJIT KUMAR PRUSTY	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	19-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3234/2026	19-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS ANIL LALARAM	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	19-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3235/2026	19-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS MAINSTREET DEVELOPERS PRIVATE LIMITED	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	19-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3236/2026	19-09-2026	PIRAMAL FINANCE LTD VS RAMAVTAR VARMA	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	19-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3249/2026	21-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUMIT YADAV 4620	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	21-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3250/2026	21-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MOICHING MAYUM FATIMA 5512	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	21-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3251/2026	21-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS JAGDEESH CHANDRA CHARAN 8892	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	21-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3252/2026	21-09-2026	KOTAK MAHINDRA BANK LIMITED VS LALIT KUMAR	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	21-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3253/2026	21-09-2026	KOTAK MAHINDRA BANK LIMITED VS NARESH KUMAR DAS	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	21-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3254/2026	21-09-2026	KOTAK MAHINDRA BANK LIMITED VS MANOJ KUMAR	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	21-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3255/2026	21-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS LEENA MAHESWARI	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	21-09-2026

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			603	COMMERCIAL SUIT	OMP (I)(COMM)/3262/2026	22-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BASU SHARMA 8791	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	22-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3263/2026	22-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SURDIPSINH BAVSINH ZALA 6876	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	22-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3264/2026	22-09-2026	KOTAK MAHINDRA BANK LIMITED VS IBRAR ALI	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	22-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3265/2026	22-09-2026	KOTAK MAHINDRA BANK LIMITED VS AVDHESH SINGH	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	22-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3289/2026	23-09-2026	KOTAK MAHINDRA BANK LIMITED VS SHISH RAM	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	23-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3290/2026	23-09-2026	KOTAK MAHINDRA BANK LIMITED VS PREM	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	23-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3291/2026	23-09-2026	KOTAK MAHINDRA BANK LIMITED VS SAGAR SAINI	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	23-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3292/2026	23-09-2026	KOTAK MAHINDRA BANK LIMITED VS JITENDER PRATAP SINGH	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	23-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3293/2026	23-09-2026	KOTAK MAHINDRA BANK LIMITED VS RAVESH KUMAR	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	23-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3294/2026	23-09-2026	KOTAK MAHINDRA BANK LIMITED VS M/S VINOD INDANE GAS SERVICES	SUMIT KUMAR(P),	8376850906	RAVIND RA.TOM AR@KOTAK.COM	23-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3299/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHERBAZ SINGH 7842	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	24-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3300/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS FATEH KHAN 1043	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	24-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3301/2026	24-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PRABJIT SINGH 0762	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	24-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3322/2026	26-09-2026	TRAVEL RETAIL PRIVATE LIMITED VS THREE VEE MARKETING PRIVATE LIMITED	SIDDHARTH SHARMA(P),	9899025007	SIDHARTH@PIRAMATHIPARTNERS.COM	26-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3323/2026	26-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS SUBHAM INFRA LOGISTICS	SUMIT KUMAR(P),	7982710750	RITIKA.KWATRA@SURVODAVBANK.COM	26-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3324/2026	26-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS PRAKASH JAYASWAL	SUMIT KUMAR(P),	7982710750	RITIKA.KWATRA@SURVODAVBANK.COM	26-09-2026

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			603	COMMERCIAL SUIT	OMP (I)(COMM)/3325/2026	26-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS SHANKAR VISHWAKARMA	SUMIT KUMAR(P),	7982710750	RITIKA.KWATRA@SURVODAVBANK.COM	26-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3340/2026	28-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS MANASHA RANJAN SAHOO	SUMIT KUMAR(P),	7982710750	RITIKA.KWATRA@SURVODAVBANK.COM	28-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3342/2026	28-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS BHAGIRATHA BARIK	SUMIT KUMAR(P),	7982710750	RITIKA.KWATRA@SURVODAVBANK.COM	28-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3343/2026	28-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS RATNAKAR SETHY	SUMIT KUMAR(P),	7982710750	RITIKA.KWATRA@SURVODAVBANK.COM	28-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3344/2026	28-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS PRAKASH JAYASWAL	SUMIT KUMAR(P),	7982710750	RITIKA.KWATRA@SURVODAVBANK.COM	28-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3345/2026	28-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS SAKIL KURESI	SUMIT KUMAR(P),	7982710750	RITIKA.KWATRA@SURVODAVBANK.COM	28-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3351/2026	29-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS MOHAMMAD ALSHABAB ALAM	SUMIT KUMAR(P),	7982710750	RITIKA.KWATRA@SURVODAVBANK.COM	29-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3352/2026	29-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS SURAJ KUMAR PATEL	SUMIT KUMAR(P),	7982710750	RITIKA.KWATRA@SURVODAVBANK.COM	29-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3353/2026	29-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS SAGAR	SUMIT KUMAR(P),	7982710750	RITIKA.KWATRA@SURVODAVBANK.COM	29-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3354/2026	29-09-2026	KOTAK MAHINDRA BANK LIMITED VS SATISH KUMAR	SUMIT KUMAR(P),	7982710750	RITIKA.KWATRA@SURVODAVBANK.COM	29-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3355/2026	29-09-2026	KOTAK MAHINDRA BANK LIMITED VS SONU	SUMIT KUMAR(P),	7982710750	RITIKA.KWATRA@SURVODAVBANK.COM	29-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3356/2026	29-09-2026	KOTAK MAHINDRA BANK LIMITED VS MANOJ KUMAR	SUMIT KUMAR(P),	7982710750	RITIKA.KWATRA@SURVODAVBANK.COM	29-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3357/2026	29-09-2026	KOTAK MAHINDRA BANK LIMITED VS GAURAV BHATI	SUMIT KUMAR(P),	7982710750	RITIKA.KWATRA@SURVODAVBANK.COM	29-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3376/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PAWAN KUMAR THAKUR	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	30-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3377/2026	30-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS YOGESH B	RAHUL BHARDWAJ(P),	9818801980	ADVOCATEASHOK.1@GMAIL.COM	30-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3378/2026	30-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS MAHAMEGHABAHAN A K SWAIN	SUMIT KUMAR(P),	7982710750	RITIKA.KWATRA@SURVODAVBANK.COM	30-09-2026

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			603	COMMERCIAL SUIT	OMP (I)(COMM)/3379/2026	30-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS PRAKASH JAYASWAL	SUMIT KUMAR(P),	7982710750	RITIKA.KWATRA@SURVODAVBANK.COM	30-09-2026
			603	COMMERCIAL SUIT	OMP (I)(COMM)/3380/2026	30-09-2026	PIRAMAL FINANCE LTD VS SATISH JOSHI	AJAY(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	30-09-2026
45	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH-WEST	613	COMMERCIAL SUIT	CS (COMM)/571/2026	01-09-2026	LUXURY TRAVEL WORLDWIDE PVT LTD VS JAI GANGA REALTECH LLP AND ORS	ALKA SINGH(P),	9213392089	LAWLITERATES@GMAIL.COM	24/08/26
			613	COMMERCIAL SUIT	CS (COMM)/570/2026	01-09-2026	PUMA SE VS BHAWNA BAINSLA	GAUTAM BHASIN	9999306881	ELUDICATOIN.LEGAL@OUTLOOK.COM	26/08/26
			613	COMMERCIAL SUIT	MISC DJ ADJ/803/2026	01-09-2026	BANK OF INDIA VS NARENDER KUMAR	DEEPA GUPTA(P),	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	46031
			613	COMMERCIAL SUIT	CS (COMM)/581/2026	02-09-2026	MS JS PRE FABTECH VS MS SD ENTERPRISES	MADHURANDRA JHA	9555960004	ADVOCATE.M.JHA@GMAIL.COM	31/08/26
			613	COMMERCIAL SUIT	CS (COMM)/579/2026	02-09-2026	UNION BANK OF INDIA VS PASHUPATI MOBILES AND COMPUTER SOLUTIONS	JITENDRA GARG(P),	9810197621	JITENDRAGARGADV@GMAIL.COM	17/08/26
			613	COMMERCIAL SUIT	EXECUTION (COMM)/301/2026	02-09-2026	VARUN PALIWAL VS NICHI MANUFACTURING PVT LTD	SAMRIDHI	9654713565	ADVOCATE.SAMRIDHI99@GMAIL.COM	46062
			613	COMMERCIAL SUIT	CS (COMM)/580/2026	02-09-2026	INFOCUS TECH VS SVASTIKA INFOTECH LLP	RAHUL AGGARWAL(P),	7678557312	NISHASETHI534@GMAIL.COM	25/08/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3094/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS RAMESH CHANDRA	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	24/08/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3095/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS RASHTRAPAL	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	24/08/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3096/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS BHAGVAN SINGH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	24/08/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3097/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS JASWANT	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	26/08/26
			613	COMMERCIAL SUIT	CS (COMM)/582/2026	03-09-2026	PUNJAB NATIONAL BANK VS RAJAT BHATIA	VED PRAKASH(P),	9711900673	VSRADVISORS@GMAIL.COM	31/08/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3082/2026	03-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS YOGESH BHARAT PATIL 2976	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	25/08/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3084/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS RAHISH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	26/08/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3085/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS BALDEV MOHAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	26/08/26

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			613	COMMERCIAL SUIT	OMP (I)(COMM)/3086/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS KAMAL KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	26/08/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3087/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS YOGINDER KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	26/08/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3088/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS SATISH KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	26/08/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3089/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS SUKHVEER	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	31/08/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3090/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS SURENDER	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	31/08/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3091/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS BHEEM SINGH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	31/08/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3092/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS NARENDRA KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	29/08/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3093/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS GURU NANAK TRANSPORT COMPANY	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	29/08/26
			613	COMMERCIAL SUIT	CS (COMM)/589/2026	05-09-2026	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	ELUDICATOIN.LEGAL@OUTLOOK.COM	46062
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3142/2026	08-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS ABHAY SHISHODHIA 5436	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	46062
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3139/2026	08-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS VIJAY MAKWANA 5658	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	46062
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3138/2026	08-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS UMESH KUMAR 2995	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	46062
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3137/2026	08-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS BHUPAL SINGH 1895	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	46062
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3136/2026	08-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS VIPIN S 1177	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	46062
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3135/2026	08-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS REVA I 6824	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	46151
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3140/2026	08-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS DEEPTI JAITLY 7644	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	46062
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3141/2026	08-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS MONEY YADAV 6984	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	46062

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	COMMERCIAL SUIT	CS (COMM)/606/2026	10-09-2026	PUNJAB NATIONAL BANK VS REKHA	VED PRAKASH(P),	9711900673	VSRADVISORS@GMAIL.COM	46274
			613	COMMERCIAL SUIT	CS (COMM)/610/2026	15-09-2026	SUPREME ELECTRICALS AND SWITCHGEARS INDIA PVT LTD VS RITA PAD PRINTING SYSTEMS LTD	MANISH KASHYAP	8076420891	MANISHKASHYAP123456@GMAIL.COM	46062
			613	COMMERCIAL SUIT	OMP (COMM)/32/2026	15-09-2026	AJAY BHARDWAJ VS KOTAK MAHINDRA PRIME LIMITED	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	46365
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3170/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ASAD CHAUDHARY 2838	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	46274
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3169/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BESTWAY CABS SERVICES PRIVATE LIMITED 6144	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	46274
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3168/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KAMALPREET KAUR HUNDAL 0681	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	46274
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3167/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUMIT JAIN 7253	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	46274
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3166/2026	16-09-2026	MS HDB FINANCIAL SERVICES LTD VS SUMIT SO SURESH	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	46243
			613	COMMERCIAL SUIT	CS (COMM)/617/2026	16-09-2026	UCO BANK THROUGH ITS BRANCH MANAGER MR SAURABH DUDEJA VS MS PRIZLEEN ENTERPRISES THROUGH ITS PROPRIETOR MR PARAMJEET SINGH	POONAM RIMAL(P),	9643501636	NO EMAIL	46304
			613	COMMERCIAL SUIT	CS (COMM)/619/2026	16-09-2026	MS GONSAI LOGISTICS PVT LTD THROUGH ITS DIRECTOR SH PANKAJ MEHNDIRATTA VS MS ARK SOLUTION PRIVATE SERVICES THROUGH ITS PROPRIETOR SH AMIT KUMAR SRIVASTWA	RAKESH KUMAR SHARMA(P),	9868040826	SHARMARAKESHADV1@GMAIL.COM	46335
			613	COMMERCIAL SUIT	CS (COMM)/621/2026	17-09-2026	UNION BANK OF INDIA VS DEV GARMENTS	ADITYA MADAN(P),	9810128667	ADITYAMADANLAW@GMAIL.COM	15/09/26
			613	COMMERCIAL SUIT	EXECUTION (COMM)/309/2026	18-09-2026	GSI ENTERPRISES PRIVATE LIMITED VS PARVESH GUPTA	BHASKAR VALI(P),	9910358225	OFFICE@VALI.CO.IN	16/09/26
			613	COMMERCIAL SUIT	CS (COMM)/625/2026	18-09-2026	PUNJAB NATIONAL BANK VS SUNIL JASSA	VED PRAKASH(P),	9711900673	VSRADVISORS@GMAIL.COM	17/09/26
			613	COMMERCIAL SUIT	CS (COMM)/628/2026	18-09-2026	PERFECT INART VS HILL WALK DESIGNS PVT LTD	DEEPIKA VASHISTH(P),	7982909655	DEEPIKAVASHISTH211@GMAIL.COM	46335
			613	COMMERCIAL SUIT	CS (COMM)/630/2026	18-09-2026	KARAN CHOPRA VS NATIONAL HIGHWAYS LOGISTICS MANAGEMENT LTD	SANJIVE SINGH(P),	9811767675	NO EMAIL	14/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3202/2026	18-09-2026	PIRAMAL FINANCE LTD VS JALALUDHIN NAKSHABANDI P V	ANANJAY SINGH(P),	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	14/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3203/2026	18-09-2026	PIRAMAL FINANCE LTD VS GOKUL KUMAWAT	ANANJAY SINGH(P),	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	14/09/26

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			613	COMMERCIAL SUIT	OMP (I)(COMM)/3204/2026	18-09-2026	PIRAMAL FINANCE LTD VS AJAYAKUMAR P C	ANANJAY SINGH(P),	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	14/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3205/2026	18-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS SUDARSHAN PRASAD	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	16/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3206/2026	18-09-2026	KOTAK MAHINDRA BANK LIMITED VS SONTOSH GUPTA	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	15/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3207/2026	18-09-2026	KOTAK MAHINDRA BANK LIMITED VS RAM NIWASH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	15/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3208/2026	18-09-2026	CHOLAMANDALAM INVESTMENT AND FIANNCE COMPANY LIMITED VS BUNTY B	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	31/07/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3209/2026	18-09-2026	KOTAK MAHINDRA BANK LIMITED VS GINNI	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	46120
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3210/2026	18-09-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SATPAL BHOOPSINGH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	46181
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3211/2026	18-09-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS JONTY MAN	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	46181
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3212/2026	18-09-2026	KOTAK MAHINDRA PRIME LIMITED VS PADAM KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	46181
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3213/2026	18-09-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS JAI PARKASH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	17/08/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3214/2026	18-09-2026	KOTAK MAHINDRA PRIME LIMITED VS SUNIL KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	17/08/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3215/2026	18-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS ABDUL SALAM	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	29/08/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3216/2026	18-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS ABDUL SALAM	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	29/08/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3217/2026	18-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS ALPABEN VAGHELA	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	46031
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3218/2026	18-09-2026	KOTAK MAHINDRA BANK LIMITED VS RAMANARAYAN HARABHAJAN	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	46031
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3219/2026	18-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS ALPABEN VAGHELA	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	46031

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3220/2026	18-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS ALPABEN VAGHELA	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	46062
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3221/2026	18-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUSHILA B 5034	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	46365
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3242/2026	19-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS PRADIP KUMAR GUPTA	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	17/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3241/2026	19-09-2026	M/S KOTAK MAHINDRA BANK LTD VS RAVI KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	17/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3240/2026	19-09-2026	M/S KOTAK MAHINDRA BANK LTD VS MOHD DANISH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	17/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3239/2026	19-09-2026	M/S KOTAK MAHINDRA BANK LTD VS DHARAM VEER SINGH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	17/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3238/2026	19-09-2026	M/S KOTAK MAHINDRA BANK LTD VS PARDEEP KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	17/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3237/2026	19-09-2026	M/S KOTAK MAHINDRA BANK LTD VS AJAY	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	17/09/26
			613	COMMERCIAL SUIT	EXECUTION (COMM)/310/2026	19-09-2026	BANK OF BARODA VS SUNIL KUMAR	SUMAN KUMAR CHOUDHARY(P),	8368031231	ADVOCATESKCHODHARY@GMAIL.COM	13/09/26
			613	COMMERCIAL SUIT	EXECUTION (COMM)/314/2026	21-09-2026	MRS KIRAN GULATI VS ANANTA SHRI	VIKAS CHHABRA(P),	9212416114	CHHABRAVIKAS440@GMAIL.COM	15/09/26
			613	COMMERCIAL SUIT	CS (COMM)/642/2026	22-09-2026	STATE BANK OF INDIA VS DHARAM PAL	MEENU DEVI	8178785136	NO EMAIL	18/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3288/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS NAEEM KHAN 7646	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	19/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3278/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS RAJINDER KAUR SANDHU 6177	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	19/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3280/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS ANKIT TYAGI 5934	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	19/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3281/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS SWATI SINGH 5340	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	19/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3282/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS VISHAL THAKUR 2176	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	19/09/26

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			613	COMMERCIAL SUIT	OMP (I)(COMM)/3283/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS SHAHZEB AHMAD 3462	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	19/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3284/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS ABHISHEK BHATI 0543	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	19/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3285/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS DAMODAR SHARMA 3982	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	19/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3286/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS KRISHNA DEVI 3183	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	19/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3287/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS RAJINDER KUMAR 7372	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	19/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3279/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS NAVPREET SINGH 8824	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	19/09/26
			613	COMMERCIAL SUIT	CS (COMM)/648/2026	24-09-2026	PUNJAB NATIONAL BANK VS ANIKETH SOLOMON	SABHYA JAIN(P),	9811577425	SABHYAJAIN08@GMAIL.COM	22/09/26
			613	COMMERCIAL SUIT	CS (COMM)/647/2026	24-09-2026	MS ROCKTEK INFRA SERVICES PVT LTD VS MS JOY ENGINEERING AND MINING SERVICES	VIDUR KAMRA(P),	9818636833	OFFICE.ADVOCATE.SANJEEV@GMAIL.COM	22/09/26
			613	COMMERCIAL SUIT	CS (COMM)/655/2026	26-09-2026	PUNJAB NATIONAL BANK VS ANIL KUMAR	VED PRAKASH(P),	9711900673	VSRADVISORS@GMAIL.COM	24/09/26
			613	COMMERCIAL SUIT	EXECUTION (COMM)/323/2026	26-09-2026	YOKOHAMA INDIA PVT LTD VS SN TYRES	GAUTAM KUMAR	9990899799	GAUTAM@LEGALKNIGHTS.IN	23/09/26
			613	COMMERCIAL SUIT	CS (COMM)/653/2026	26-09-2026	BATRA BREWERIES AND DISTILLERIES PVT LTD VS NARGESH KUMAR	RAJEEV KUMAR TEWARI(P),	9312276651	R.TEWARI88@GMAIL.COM	18/09/26
			613	COMMERCIAL SUIT	CS (COMM)/671/2026	29-09-2026	CANARA BANK VS PRADEEP KUMAR	RAGHAV SHARMA(P),	9811577425	RSR.ADVOCATES2018@GMAIL.COM	18/09/26
			613	COMMERCIAL SUIT	CS (COMM)/672/2026	29-09-2026	FARZANA VS HITACHI PAYMENT SERVICES PVT LTD	VIKAS	9213392006	CHAMBEROFMOHARSINGH@GMAIL.COM	26/09/26
			613	COMMERCIAL SUIT	EXECUTION (COMM)/330/2026	29-09-2026	M/S MEDIA 24 X7 ADVERTISING PVT LTD VS IOTA CAREER ACADEMY LLP	ARVIND VASHISTHA(P),	9891117112	INFO@LEXAVAPARTNERS.COM	25/09/26
			613	COMMERCIAL SUIT	CS (COMM)/670/2026	29-09-2026	CANARA BANK VS MEENA DEVI	RAGHAV SHARMA(P),	9717610124	RSRADVOCATES2018@GMAIL.COM	27/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3375/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHEETAL JOSHI 3865	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	26/09/26

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			613	COMMERCIAL SUIT	OMP (I)(COMM)/3374/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAJIV KUMAR 8736	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	26/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3373/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ARSHDEEP SINGH 1060	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	26/09/26
			613	COMMERCIAL SUIT	EXECUTION (COMM)/332/2026	30-09-2026	RABINDRA SINGH VS PAWAN AGGARWAL	VIRENDER KUMAR PURI(P),	9811059395	PURIS_1@YAHOO.CO.IN	24/09/26
			613	COMMERCIAL SUIT	EXECUTION (COMM)/324/2026	26-09-2026	SHYAM KUMAR VS SACHIN KUMAR	KHUSNUMA	9999098520	KHUSNUMA1992@YAHOO.IN	23/09/26
			613	COMMERCIAL SUIT	CS (COMM)/637/2026	19-09-2026	2D BSC TECHNOLOGIES VS M/S POWER NETWORKS	SAMRIDHI	8076221905	NYAYARIDDH@GMAIL.COM	17/09/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3083/2026	03-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS NIFD INSTITUTE OF FASHION DESIGN LIMITED 4672	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	25/08/26
			613	COMMERCIAL SUIT	OMP (I)(COMM)/3081/2026	03-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS ANIL LALARAM 8404	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	25/08/26
			613	COMMERCIAL SUIT	EXECUTION (COMM)/302/2026	02-09-2026	MS RIVAAN ENTERPRISES VS MS SUKHMAN WELLNESS	AMIT ROHILA(P),	9289337227	ROHILLA090@GMAIL.COM	18/08/26
46	**SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03**	SOUTH-WEST	614	MISCELLANEOUS	MISC DJ ADJ/804/2026	01-09-2026	AMIT WADHWAN VS OPERA GLOBAL	MR. PRADEEP KUMAR	9312432926	ADVPRADEEP82@GMAIL.COM	25.08.2026
			614	EXECUTION	EXECUTION (COMM)/300/2026	02-09-2026	KISHAN LAL VS ARUN MEHROTRA	MR. NINAD DOGRA	9990990891	ADVNINADDOGRA@GMAIL.COM	23.08.2026
			614	COMMERCIAL SUIT	CS (COMM)/594/2026	05-09-2026	THE JAMMU AND KASHMIR BANK LIMITED VS RAI SINGH ALIAS RAY SINGH	MR. SHUBHAM BHARDWAJ	9871923131	PREMNYAY@GMAIL.COM	25.08.2026
			614	ARBITRATION	OMP (I)(COMM)/3102/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS SATYAM YADAV	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	01.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3101/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS RAMANARAYAN HARABHAJAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	01.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/565/2026	01-09-2026	PUMA SE VS DEVENDER SINGH	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM.	26.08.2026
			614	COMMERCIAL SUIT	CS (COMM)/572/2026	02-09-2026	PUMA SE VS ASHOK KUMAR	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM.	26.08.2026
			614	ARBITRATION	OMP (I)(COMM)/3098/2026	03-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS PARTHIBAN RAMAKRISHNAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	ARBITRATION	OMP (I)(COMM)/3099/2026	03-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS MANOJ KUMAR SHARMA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/564/2026	01-09-2026	PUNJAB NATIONAL BANK VS KULDEEP SINGH	MR. RAGHAV SHARMA	9717610124	USRADVISIORS@GMAIL.COM	22.08.2026
			614	ARBITRATION	OMP (I)(COMM)/3100/2026	03-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS MOHAMMED AEJAZ	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	27.08.2026
			614	COMMERCIAL SUIT	CS (COMM)/573/2026	02-09-2026	SPIGEN INDIA PVT LTD VS SHUBHAM TYAGI	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM.	26.08.2026
			614	EXECUTION	MEX/85/2026	09-09-2026	THE BALUSSERY BENEFIT CHIT FUNDS VS S N TRADING	MR. HANS RAJ	9310906078	HANSRAJLEGAL@GMAIL.COM	02.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3115/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS BHADAR SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	01.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3120/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS NAVIN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	01.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3119/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS DINESH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	01.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3114/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS DINESH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	01.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3118/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS MUBARIK	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	01.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3111/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS HANSHRAJ	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	01.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3112/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS DILSHAD	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	01.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3113/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS SITA RAM	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	03.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3117/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS OM PRAKASH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	03.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3110/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS JASVINDER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	03.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3116/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS JEET SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	03.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	ARBITRATION	OMP (I)(COMM)/3109/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS VIJAY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	03.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3108/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS MANOJ KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	03.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3107/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS DHARAMVIR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	03.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3106/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS GAURAV KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	03.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3105/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS GANGA RAM	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	03.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3104/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS CHOUDHARY TRANSPORT CO	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	03.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3103/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS RIZWAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	01.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/626/2026	18-09-2026	S I ENERGY VENTURES VS FOREVER DISTILLERY	MR. RANJAN KUMAR RAI	98181326241	ADVRANJAN.RAI@GMAIL.COM	01.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/599/2026	07-09-2026	HARPREET ENTERPRISES VS JAI JALA RAM	MR. ROHAN CHAUHAN	9891015100	KARTAVYALAWFIRM@GMAIL.COM	03.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3121/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS SAHIL BHAMLA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	01.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3122/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS ANIL KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	03.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3124/2026	03-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS ABDUL SALAM	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	03.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3123/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS SARJEET SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	01.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3126/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS KHUSHYAL SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	01.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3125/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS GURCHARAN SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	03.09..2026
			614	COMMERCIAL SUIT	CS (COMM)/595/2026	07-09-2026	PUMA SE VS ASHOK KUMAR	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM.	26.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	COMMERCIAL SUIT	CS (COMM)/591/2026	05-09-2026	BANK OF BARODA VS RAHUL KUMAR	MR. SUMAN KR. CHAUDHARY	8368031251	ADVOCATESKCHODHARY@GMAIL.COM	25.08.2026
			614	ARBITRATION	OMP (I)(COMM)/3159/2026	15-09-2026	KOTAK MAHINDRA BANK VS RADHE SHYAM SAINI	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	01.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3158/2026	15-09-2026	KOTAK MAHINDRA BANK VS GULSHAN KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	01.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3161/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA VS SURENDER KUMAR TIWARI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	03.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3162/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA VS NEELAM GUPTA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	03.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/586/2026	05-09-2026	UPGRID SOLUTION PVT LTD VS MOHAMMAD ANAS	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	07.08.2026
			614	ARBITRATION	OMP (I)(COMM)/3160/2026	15-09-2026	KOTAK MAHINDRA BANK VS KANWALJIT SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	01.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/607/2026	10-09-2026	NARENDER KUMAR VS DECA GIFTS	MR. MOHAMMAD BILAL	95998186881	M25BILAL@YAHOO.COM	07.09.2026
			614	EXECUTION	EXECUTION (COMM)/321/2026	24-09-2026	HDB FINANCIAL SERVICES LTD VS JITENDRA SINGH	MR. RAHUL BHARDWAJ	8376049807	AMARNATHRBC@YAHOO.COM	14.08.2026
			614	COMMERCIAL SUIT	CS (COMM)/604/2026	09-09-2026	DR BRIJESH SHARMA VS ZOOM CAR INDIA	MR. ARUN VERMA	7678506717	ADVARUNVERMA@GMAIL.COM	07.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/611/2026	15-09-2026	CENTRITI PRIVATE LIMITED VS BROSIS INDIA	MR. PANKAJ CHAUHAN	8802097514	PANKAJCHAUHANASSOCIATES04@GMAIL.COM	03.09.2026
			614	EXECUTION	EXECUTION (COMM)/306/2026	09-09-2026	GSI ENTERPRISES VS KAMLADITYYA CONSTRUCTION	MS. PRAGYA ANAND	9910358225	OFFICE@VALI.CO.IN	09.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3164/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NAVEEN NEHRA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	10.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3163/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BESTWAY CABS SERVICES PRIVATE LIMITED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	10.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3165/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ABADHESH SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	10.09.2026
			614	EXECUTION	EXCOMM - AWARD BY ARB COMM/57/2026	23-09-2026	STATE BANK OF INDIA VS JAGDISH ARORA AND SONS	MS. AARTI BANSAL	9872729926	BANSAL.AARTIADV@GMAIL.COM	15.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	COMMERCIAL SUIT	CS (COMM)/609/2026	15-09-2026	XXXXX VS YYYYY	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM.	03.09.2026
			614	EXECUTION	EXECUTION (COMM)/315/2026	23-09-2026	BANK OF BARODA VS KARAMVIR AND ORS	MS. SUMAN KR CHAUDHARY	8368031251	ADVOCATESKCHODHARY@GMAIL.COM	07.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/616/2026	16-09-2026	NARINDER KUMAR PAHUJA VS DISHANT JAIN ANR	MR. PRAMOD KUMAR SHARMA	9899776633	PSPKJURIS@GMAIL.COM	10.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/620/2026	16-09-2026	GONSAI LOGISTICS VS A BROTHER CARGO	MR. RAKESH KUMAR SHARMA	9898040826	SHARMA.ADVRAKESH@YAHOO.COM	03.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/635/2026	18-09-2026	AGNI DEVICES VS I WITNESS ELECTRONIC CONTROL SYSTEMS	MR. DIVYANSH MISHRA	9650474576	ADVDIVYANSHMISHRA@GMAIL.COM	07.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3305/2026	24-09-2026	KOTAK MAHINDRA BANK VS GURMEJ	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	03.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3306/2026	24-09-2026	KOTAK MAHINDRA BANK VS RAKESH KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	03.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3304/2026	24-09-2026	KOTAK MAHINDRA BANK VS RAVINDER KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	03.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3312/2026	24-09-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS RAHUL KAUSHIK	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	03.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/622/2026	17-09-2026	M/S PARAGON ALUMINIUM LLP VS PREETI	MR. ANUJ GOYAL	8770653396	NISHANT@NGLAW.IN	09.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/631/2026	18-09-2026	SATISH CHOPRA VS NATIONAL HIGHWAYS AUTHORITY OF INDIA	MR. SANJEET SINGH	9910633431	SINGH.SANJEETADVOCATE@GMAIL.COM	05.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/629/2026	18-09-2026	PUNJAB NATIONAL BANK VS SUKHCHAIN SINGH	MR. RAGHAV SHARMA	9717610124	USRADVISIORS@GMAIL.COM	07.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3274/2026	23-09-2026	BMW INDIA FINANCIAL SERVICES VS SHAH NIVID KISHORBHAI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	03.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3272/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA VS AMIT KUMAR SAVITA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	03.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3273/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA VS ANMOL SINGH SODHI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	03.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3271/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA VS SHIV GANESH TRANSPORT COMPANY	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	03.09.2026

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			614	COMMERCIAL SUIT	COUNTER CLAIM/26/2026	26-09-2026	NISHU KUMARI VS BHARTI S DABAS	MR. JITENDER GUPTA	9911269002	ADVJITENDERGUPTA@GMAIL.COM	10.09.2026
			614	EXECUTION	EXECUTION (COMM)/316/2026	23-09-2026	VINTAGE CREDIT AND LEASING PVT LTD VS ANIL KUMAR	MR. GAURAV MALHOTRA	9999757229	MALHOTRA_GAURAV1976@YAHOO.CO,	03.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/627/2026	18-09-2026	PUNJAB NATIONAL BANK VS AMITINDER SINGH	MR. RAGHAV SHARMA	9717610124	USRADVISIORS@GMAIL.COM	10.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3309/2026	24-09-2026	KOTAK MAHINDRA BANK VS NAHAR SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	15.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3308/2026	24-09-2026	KOTAK MAHINDRA BANK VS SAMIR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	15.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3307/2026	24-09-2026	KOTAK MAHINDRA BANK VS RAJAN SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	15.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/649/2026	24-09-2026	ADVANCE CREATIVE INTERIORS VS CAPAZ INTERIOR	MR. KAILASH CHHABRA	9599999277	CHHABRA.ASSOCIATES288@GMAIL.COM	17.09.2026
			614	ARBITRATION	OMP (COMM)/34/2026	23-09-2026	ASHOK BABURAO KADAM VS HERO FINCORP	MR. SUBHASH GUPTA	9137432837	GUPTASUBHASH.LEGAL@GMAIL.COM	16.09.2026
			614	ARBITRATION	OMP (COMM)/33/2026	21-09-2026	ALPHA CORP MANAGEMENT SERVICES PRIVATE LIMITED AND ORS VS DLIGHT FACILITY AND ANR	MR. SURENDU SANKAR	9810813651	OFFICE@SSDAS.IN	18.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/656/2026	26-09-2026	UPGRID SOLUTIONS VS SUMIT	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	07.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/657/2026	26-09-2026	UPGRID SOLUTIONS VS ANIKET SACHAN	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	07.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3310/2026	24-09-2026	KOTAK MAHINDRA BANK VS LOVELY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3311/2026	24-09-2026	KOTAK MAHINDRA BANK VS ANGREJ SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3321/2026	25-09-2026	TOYOTA FINANCIAL SERVICES INDIA VS ANITA DEVI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	23.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3320/2026	25-09-2026	TOYOTA FINANCIAL SERVICES INDIA VS NIDHI NARANG	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	23.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3319/2026	25-09-2026	TOYOTA FINANCIAL SERVICES INDIA VS AGYAPAL SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	16.09.2026

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			614	ARBITRATION	OMP (I)(COMM)/3318/2026	25-09-2026	TOYOTA FINANCIAL SERVICES INDIA VS SACHIN S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	23.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3317/2026	25-09-2026	TOYOTA FINANCIAL SERVICES INDIA VS SANDEEP SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	18.09.2026
			614	EXECUTION	EXECUTION (COMM)/329/2026	28-09-2026	INDIAN BANK VS MS NEHA SHARMA	MR. JASDEV SINGH	9873793171	ADVOCATEJASDEV.SINGH@GMAIL.COM	16.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3316/2026	24-09-2026	SURYODAY SMALL FINANCE BANK VS HEMANTA KUMAR SAHOO	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	15.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3315/2026	24-09-2026	SURYODAY SMALL FINANCE BANK VS PRAKASH JAYASWAL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	03.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3314/2026	24-09-2026	SURYODAY SMALL FINANCE BANK VS JAI AMBE ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	09.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3313/2026	24-09-2026	SURYODAY SMALL FINANCE BANK VS MANJAY SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	07.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/650/2026	25-09-2026	CANARA BANK VS HIMANSHU	MR. RAGHAV SHARMA	9717610124	USRADVISIORS@GMAIL.COM	09.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/651/2026	25-09-2026	CANARA BANK VS RITIKA SHARMA	MR. RAGHAV SHARMA	9717610124	USRADVISIORS@GMAIL.COM	16.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/654/2026	26-09-2026	REDBIRD FLIGHT TRAINING ACADEMY VS NATIONAL INSURANCE CO	MR. NAVDEEP SINGH	9811311360	NSINGH_1908@YAHOO.COM	16.09.2026
			614	EXECUTION	EXECUTION (COMM)/328/2026	28-09-2026	VIMAL FACILITY SOLUTIONS PVT LTD VS CFM FACILITIES PVT LTD	MR. SANJAY YADAV	8860851165	SANJAY.YADAV.LAW11@GMAIL.COM	18.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3326/2026	26-09-2026	SHRI SHIV BHAGWAN CHAMRIA VS KAMAL KUMAR CHAMRIA	MR. ROHAN BHATIA	9999458670	ADVOCATEASHOK.1@GMAIL.COM	24.09.2026
			614	EXECUTION	EXECUTION (COMM)/327/2026	28-09-2026	SHIVAM REALTERS PVT LTD VS INDIAN BANK	MR. MAYANK GAKKHAR	9891394456	SHIVAMOFFICE@GMAIL.COM	18.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/661/2026	28-09-2026	PUNJAB NATIONAL BANK VS MOHD WASIM	MR. RAGHAV SHARMA	9717610124	USRADVISIORS@GMAIL.COM	23.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/666/2026	29-09-2026	CANARA BANK VS JATIN JAI	MR. RAGHAV SHARMA	9717610124	USRADVISIORS@GMAIL.COM	23.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3347/2026	29-09-2026	MOEVING URBAN TECHNOLOGIES PRIVATE LIMITED VS ADITI LOGISTICS	MR. GULVANT SINGH	9818447530	MARXLAW.GULVANT@GMAIL.COM	18.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	ARBITRATION	OMP (I)(COMM)/3350/2026	29-09-2026	PIRAMAL FINANCE LTD VS MOHAMMAD NOSHAD	MR. SAMBHAV JAIN	9910076176	SAMBHAV@SDJAINLAW.COM	23.09.2026
			614	ARBITRATION	OMP (I)(COMM)/3349/2026	29-09-2026	PIRAMAL FINANCE LTD VS ABIDA	MR. SAMBHAV JAIN	9910076176	SAMBHAV@SDJAINLAW.COM	23.09.2026
			614	MISCELLANEOUS	MISC DJ ADJ/901/2026	05-09-2026	SANTOSH KUMAR VS AZEEM SHAH ANSARI	MR. MANISH KUMAR	9910580816	MANISHKUMARADVV6@GMAIL.COM	27.08.2025
47	**SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04**	SOUTH-WEST	509	EXECUTION (COMM.)	299/2026	01-09-2026	HDB FINANCIAL SERVICES LIMITED VS VRL CARGO PACKERS AND MOVERS	RAHUL BHARDWAJ	9013493108		27.07.2026
			509	CS (COMM)	568/2026	01-09-2026	PUMA SE VS SHIVAM BINDAL	GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	25.08.2026
			509	CS (COMM)	569/2026	01-09-2026	PUNJAB NATIONAL BANK VS ARVIND KUMAR	AAKASH JANGHU	8750052500	ADVOCATEJHANGU@GMAIL.COM	25.08.2026
			509	OMP (I)(COMM.)	3068/2026	01-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHYAM BHAGWAN SATWANI 7771	RAHUL BHARDWAJ	9013493108		20.08.2026
			509	OMP (I)(COMM.)	3069/2026	01-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AVINASH RAO 6351	RAHUL BHARDWAJ	9013493108		20.08.2026
			509	OMP (I)(COMM.)	3070/2026	01-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BHEEM SINGH 3931	RAHUL BHARDWAJ	9013493108		20.08.2026
			509	OMP (I)(COMM.)	3071/2026	01-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS POOJA DAHIYA 1886	RAHUL BHARDWAJ	9013493108		20.08.2026
			509	OMP (I)(COMM.)	3072/2026	01-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUNIL KUMAR BAIRWA 6337	RAHUL BHARDWAJ	9013493108		20.08.2026
			509	OMP (I)(COMM.)	3073/2026	01-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ASHOK KUMAR GURJAR 2049	RAHUL BHARDWAJ	9013493108		20.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM.)	3074/2026	01-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAKESH KUMAR 6334	RAHUL BHARDWAJ	9013493108		20.08.2026
			509	CS (COMM)	577/2026	02-09-2026	SADHANA DEVI VS RUPAK VISHWANATH CHOUDHARY	N.K.VATSAL	9818333918	NRIPESH.VATSAL@GMAIL.COM	29.08.2026
			509	CS (COMM)	578/2026	02-09-2026	UNION BANK OF INDIA VS MS SAKALDEV FOOD INDUSTRY	JITENDRA GARG	9810197621	JITENDRAGARGADV@GMAIL.COM	17.08.2026
			509	OMP (I)(COMM.)	3080/2026	02-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS MOHD ZAHAIB 9992	RAHUL BHARDWAJ	9013493108		
			509	CS (COMM)	585/2026	03-09-2026	NEERAJ AGGARWAL VS HONEY MANGLA	MEENU SHARMA	9999684672	MEENU.GOSWAMI@GMAIL.COM	01.09.2026
			509	CS (COMM)	593/2026	05-09-2026	UPGRID SOLUTIONS PRIVATE LIMITED VS NAEEM KHAN SOLE PROPRIETOR OF MR CHARGING STATION	KRITIKA TUTEJA/ RUPESH GUPTA	9643008880	CONTACT@AAALEGAL.PRO	03.09.2026
			509	CS (COMM)/	598/2026	07-09-2026	MS ANAMIKA SHARMA PROP OF MS SHRI DURGA INTERNATIONAL VS SANTOSH KUMAR JHA PROP OF MS CARGOLIFTERS ENTERPRISES	JAGRITI JAIN ,PARTHESH BHARDWAJ	8527506427 7042312792	LAWFIRM@UNSOLVEDLEGAL.COM	02.09.2026
			509	OMP (I)(COMM.)	3127/2026	07-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS JITIN MASAND 0592	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	25.08.2026
			509	OMP (I)(COMM.)	3128/2026	07-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS V CHANDRABOSE 8080	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	25.08.2026
			509	EXECUTION (COMM.)	304/2026	08-09-2026	YOGESHWAR DAYAL SHARMA VS DHIRAJ SINGH MALIK	RAKESH DABAS	9716019686	RAKESHDABAS@YAHOO.COM	03.09.2026
			509	CS (COMM)	603/2026	08-09-2026	INDOIN BIOLIFE PVT LTD ANR VS MASCO NUAG PVT LTD ANR	PARAMEESH TAKKAR	9999887204	TAKKARADVOCATES@GMAIL.COM	05.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	MISC DJ ADJ	823/2026	08-09-2026	KUNAL HARISH RANA VS BMW INDIA FINANCIAL SERVICES PVT LTD	VISHAL YADAV			07.09.2026
			509	OMP (I)(COMM.)	3143/2026	08-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS HEMANT ISHWAR SHARMA 7776	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	25.08.2026
			509	EXECUTION (COMM.)	305/2026	09-09-2026	KOTAK MAHINDRA PRIME LTD VS HASIM KHAN AND ANR	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	11.08.2026
			509	MISC DJ ADJ	839/2026	10-09-2026	ARVIND KUMAR VS STATE BANK OF INDIA	PRABHUNAH R. CHAUDHARY/ VISHAL SHARMA	8799732324 , 9818593185		08.09.2026
			509	CS (COMM)	608/2026	14-09-2026	INDIAN BANK VS MAMTA SHARMA PROP OF YU FASHION	ANKIT DAGAR	9811399499	ADVANKITDAGAR@HOTMAIL.COM	10.09.2026
			509	CS (COMM)	614/2026	15-09-2026	UPGRID SOLUTIONS PRIVATE LIMITED VS SEEMA SOLE PROPRIETOR OF SEEMA CHARGING POINT	KRITIKA TUTEJA/ RUPESH GUPTA	9643008880	CONTACT@AAALEGAL.PRO	08.09.2026
			509	EXECUTION (COMM.)	308/2026	16-09-2026	DINESH JAIN VS M/S P.B. RETAIL PVT LTD	HARSH GOYAL	9953706868,	GOYAL.HARSH345@GMAIL.COM	09.09.2026
			509	MISC DJ ADJ	858/2026	17-09-2026	MS DELIUS PHARMACEUTICAL PVT LTD VS JPEE DRUGS PVT LTD	DHARMENDRA BHAN	9971796299		01.07.2026
			509	OMP (I)(COMM.)	3177/2026	17-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ASHWANI TOMAR 9994	RAHUL BHARDWAJ	9013493108		02.09.2026
			509	OMP (I)(COMM.)	3178/2026	17-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PARVINDER MAVI 5828	RAHUL BHARDWAJ	9013493108		02.09.2026
			509	OMP (I)(COMM.)	3179/2026	17-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DALJEET KAUR 2897	RAHUL BHARDWAJ	9013493108		02.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM.)	3180/2026	17-09-2026	KOTAK MAHINDRA BANK LIMITED VS ANIL	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	09.07.2026
			509	OMP (I)(COMM.)	3181/2026	17-09-2026	KOTAK MAHINDRA BANK LIMITED VS RAJAT	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	09.07.2026
			509	OMP (I)(COMM.)	3182/2026	17-09-2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SALEEM B	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	10.07.2026
			509	OMP (I)(COMM.)	3183/2026	17-09-2026	KOTAK MAHINDRA BANK LIMITED VS RAJAT	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	10.07.2026
			509	OMP (I)(COMM.)	3184/2026	17-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS VIKAS MEENA	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	16.07.2026
			509	OMP (I)(COMM.)	3187/2026	17-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS VIKAS MEENA	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	16.07.2026
			509	OMP (I)(COMM.)	3189/2026	17-09-2026	KOTAK MAHINDRA BANK LIMITED VS BIRESH PAL	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	15.07.2026
			509	OMP (I)(COMM.)	3192/2026	17-09-2026	KOTAK MAHINDRA BANK LIMITED VS DINESH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	16.07.2026
			509	OMP (I)(COMM.)	3193/2026	17-09-2026	KOTAK MAHINDRA BANK LIMITED VS VEERPAL SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	16.07.2026
			509	OMP (I)(COMM.)	3194/2026	17-09-2026	KOTAK MAHINDRA BANK LTD VS JHANIRAM	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	17.07.2026
			509	OMP (I)(COMM.)	3195/2026	17-09-2026	KOTAK MAHINDRA BANK LTD VS ATUL YADAV	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	17.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM.)	3196/2026	17-09-2026	KOTAK MAHINDRA BANK LTD VS JHANIRAM	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	18.07.2026
			509	CS (COMM)	632/2026	18-09-2026	JGJ ENGINEERING PVT LTD VS OM SHAKTI ENTERPRISES THROUGH ITS PROPRIETOR MS ANJU RANI	HITESH SAINI/ ABHISHEK SHARMA	7839921926	HOPEWELLLAWCHAMBERS@GMAIL.COM	11.09.2026
			509	CS (COMM)	633/2026	18-09-2026	PUNJAB NATIONAL BANK VS RAM CHAND	SABHYA JAIN	9811577425/9953292167	SABHYAJAIN08@GMAIL.COM	17.09.2026
			509	CS (COMM)	634/2026	18-09-2026	PUNJAB NATIONAL BANK VS DAVINDER KAUR	VSR ADVOCATES & ADVISORS	9717610124	VSRADVISORS@GMAIL.COM	17.09.2026
			509	OMP (I)(COMM.)	3197/2026	18-09-2026	PIRAMAL FINANCE LTD VS SATNARYAN PARKASH	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAI.COM	14.09.2026
			509	OMP (I)(COMM.)	3198/2026	18-09-2026	PIRAMAL FINANCE LTD VS MUKESH JAISWAL	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAI.COM	14.09.2026
			509	OMP (I)(COMM.)	3199/2026	18-09-2026	PIRAMAL FINANCE LTD VS PAWAN KUMAR	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAI.COM	14.09.2026
			509	OMP (I)(COMM.)	3200/2026	18-09-2026	PIRAMAL FINANCE LTD VS SATNAM SINGH	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAI.COM	14.09.2026
			509	OMP (I)(COMM.)	3201/2026	18-09-2026	PIRAMAL FINANCE LTD VS AARTI RAJU	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAI.COM	14.09.2026
			509	OMP (I)(COMM.)	3222/2026	18-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUNEEL KUMAR SHARMA 5073	RAHUL BHARDWAJ	9013493108		12.09.2026
			509	OMP (I)(COMM.)	3223/2026	18-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ROHAN TOURS AND TRAVELS 5654	RAHUL BHARDWAJ	9013493108		12.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM.)	3224/2026	18-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS IMRAN KHAN 7433	RAHUL BHARDWAJ	9013493108		12.09.2026
			509	OMP (I)(COMM.)	3225/2026	18-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS NIFD INSTITUTE OF FASHION DESIGN LIMITED 4672	RAHUL BHARDWAJ	9013493108		16.09.2026
			509	OMP (I)(COMM.)	3226/2026	18-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MOHAMMAD ASIF 8770	RAHUL BHARDWAJ	9013493108		16.09.2026
			509	OMP (I)(COMM.)	3227/2026	18-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AJAY AHIRWAL 4246	RAHUL BHARDWAJ	9013493108		12.09.2026
			509	OMP (I)(COMM.)	3228/2026	18-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS JASPAL KUMAR 7503	RAHUL BHARDWAJ	9013493108		16.09.2026
			509	OMP (I)(COMM.)	3229/2026	18-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VASEEM AKRAM 7202	RAHUL BHARDWAJ	9013493108		16.09.2026
			509	OMP (I)(COMM.)	3230/2026	18-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHAHRUKH KHAN 3414	RAHUL BHARDWAJ	9013493108		16.09.2026
			509	OMP (I)(COMM.)	3231/2026	18-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BIKRAMJIT SINGH 9353	RAHUL BHARDWAJ	9013493108		16.09.2026
			509	EXECUTION (COMM.)	311/2026	19-09-2026	ASHOK KUMAR VS M/S PARAS FOOTWEAR				19.09.2026
			509	CS (COMM)	636/2026	19-09-2026	BANK OF BARODA VS MANOJ CHAUDHARY PROP OF MS SHRI GOKUL JI GHEE WALA	DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	17.09.2026
			509	EXECUTION (COMM.)	312/2026	21-09-2026	BANK OF BARODA VS BRACKISH AQUA THROUGH PROPRIETOR RAJ KUMAR	S.K. CHAUDHARY	8368031251		13.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	EXECUTION (COMM.)	313/2026	21-09-2026	MONEYWISE FINANCIAL SERVICE PVT LTD VS SWIFT ENTERPRISES THROUGH ITS PROPRIETOR SH SUPREET SINGH BAKSHI	MEHVISH KHAN	9319212148	KHANMEHVISH2189@GMAIL.COM	19.09.2026
			509	MISC DJ ADJ	870/2026	21-09-2026	PUNJAB NATIONAL BANK VS FATEH SINGH CHAUHAN	RAHUL JAIN	9868224103	CHAMBERSOFRAJULJAIN@GMAIL.COM	14.09.2026
			509	OMP (I)(COMM.)	3243/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS GYANI	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	20.07.2026
			509	OMP (I)(COMM.)	3244/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS DRAG VIJAY	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	23.07.2026
			509	OMP (I)(COMM.)	3245/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS DHARMENDR SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	23.07.2026
			509	OMP (I)(COMM.)	3246/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS KRISHNAPAL	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	23.07.2026
			509	OMP (I)(COMM.)	3247/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS JASVANT SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	23.07.2026
			509	OMP (I)(COMM.)	3248/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS SUMIT DANGI	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	23.07.2026
			509	OMP (I)(COMM.)	3256/2026	22-09-2026	KOTAK MAHINDRA BANK LTD VS SUKHBIR	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	23.07.2026
			509	OMP (I)(COMM.)	3257/2026	22-09-2026	KOTAK MAHINDRA BANK LTD VS HARENDRA PRATAP SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	23.07.2026
			509	OMP (I)(COMM.)	3258/2026	22-09-2026	KOTAK MAHINDRA BANK LTD VS OMKAR SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	23.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM.)	3259/2026	22-09-2026	KOTAK MAHINDRA BANK LTD VS NARENDRA SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	23.07.2026
			509	OMP (I)(COMM.)	3260/2026	22-09-2026	KOTAK MAHINDRA BANK LTD VS SVATANTRA YADAV	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	23.07.2026
			509	OMP (I)(COMM.)	3261/2026	22-09-2026	KOTAK MAHINDRA BANK LTD VS ARCHNA PRAMODSINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	23.07.2026
			509	CS (COMM)	643/2026	23-09-2026	PUNJAB NATIONAL BANK VS ARUN KUMAR	VSR ADVOCATES & ADVISORS	9717610124	VSRADVISORS@GMAIL.COM	21.09.2026
			509	CS (COMM)	644/2026	23-09-2026	REDBIRD FLIGHT TRAINING ACADEMY PVT LTD VS THE NEW INDIA ASSURANCE CO LTD	NAVDEEP SINGH	9811311360	NSINGH_1908@YAHOO.COM	21.09.2026
			509	OMP (I)(COMM.)	3266/2026	23-09-2026	KOTAK MAHINDRA BANK LTD VS PINKI DEVI	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	23.07.2026
			509	OMP (I)(COMM.)	3267/2026	23-09-2026	KOTAK MAHINDRA BANK LTD VS HARSH VARDHAN	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	23.07.2026
			509	OMP (I)(COMM.)	3268/2026	23-09-2026	KOTAK MAHINDRA BANK LTD VS DHARMENDR SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	24.07.2026
			509	OMP (I)(COMM.)	3269/2026	23-09-2026	KOTAK MAHINDRA BANK LTD VS KRISHNAPAL	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	24.07.2026
			509	OMP (I)(COMM.)	3270/2026	23-09-2026	KOTAK MAHINDRA BANK LTD VS SANJIV KUMAR	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	24.07.2026
			509	OMP (I)(COMM.)	3275/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS TARUN TOUR AND TRAVELS 0081	RAHUL BHARDWAJ	9013493108		19.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM.)	3276/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BHIMSEN T 0098	RAHUL BHARDWAJ	9013493108		19.09.2026
			509	OMP (I)(COMM.)	3277/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MONARK INDIA PRIVATE LIMITED 0238	RAHUL BHARDWAJ	9013493108		19.09.2026
			509	OMP (I)(COMM.)	3295/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NANDU DEVI JAT 6762	RAHUL BHARDWAJ	9013493108		19.09.2026
			509	OMP (I)(COMM.)	3296/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS JOG SINGH 8914	RAHUL BHARDWAJ	9013493108		19.09.2026
			509	OMP (I)(COMM.)	3297/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ARUN NARAYAN SINGH 6765	RAHUL BHARDWAJ	9013493108		19.09.2026
			509	OMP (I)(COMM.)	3298/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RACHNA R 1901	RAHUL BHARDWAJ	9013493108		19.09.2026
			509	CS (COMM)	645/2026	24-09-2026	PUNJAB NATIONAL BANK VS BHAGWAN SINGH GILL	VSR ADVOCATES & ADVISORS	9717610124	VSRADVISORS@GMAIL.COM	23.09.2026
			509	CS (COMM)	646/2026	24-09-2026	PUNJAB NATIONAL BANK VS SUKHJINDER SINGH	VSR ADVOCATES & ADVISORS	9717610124	VSRADVISORS@GMAIL.COM	22.09.2026
			509	MISC DJ ADJ	886/2026	24-09-2026	CONCERTINA COILS PVT LTD VS HAMARA GHARR				19.09.2026
			509	OMP (I)(COMM.)	3302/2026	24-09-2026	KOTAK MAHINDRA BANK LTD VS HARENDRA PRATAP SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	24.07.2026
			509	OMP (I)(COMM.)	3303/2026	24-09-2026	KOTAK MAHINDRA BANK LTD VS OMKAR SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	24.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	CS (COMM)	652/2026	25-09-2026	MS SRV CREATIONS THROUGH ITS PARTNER SH VINOD KUMAR VS MS YES TRADEX PVT LTD	ROHIT KR. SHARMA	8285922975	ADVSROHIT8285@GMAIL.COM	21.09.2026
			509	EXECUTION (COMM.)	322/2026	26-09-2026	M/S SUNDARAM FINANCE LTD VS AMAR SINGH AND ORS	MANISHA BARUAH	8826750777		18.09.2026
			509	OMP (I)(COMM.)	3327/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS PINKI DEVI	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	24.07.2026
			509	OMP (I)(COMM.)	3328/2026	28-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS VIRENDER KUMAR	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	24.07.2026
			509	OMP (I)(COMM.)	3329/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS DHARMENDRA SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	25.07.2026
			509	OMP (I)(COMM.)	3330/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS MAHENDRA SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	25.07.2026
			509	OMP (I)(COMM.)	3331/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS JOGENDRA SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	25.07.2026
			509	OMP (I)(COMM.)	3332/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS MOHIT KUMAR	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	28.07.2026
			509	OMP (I)(COMM.)	3333/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS MR OM PRAKASH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	25.07.2026
			509	OMP (I)(COMM.)	3334/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS PRAKASH NARAYAN	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	27.07.2026
			509	OMP (I)(COMM.)	3335/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS DHARMVEER SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	27.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM.)	3336/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS GYANI	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	27.07.2026
			509	OMP (I)(COMM.)	3337/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS PRAKASH NARAYAN	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	28.07.2026
			509	OMP (I)(COMM.)	3338/2026	28-09-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS BUNTY B	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	29.07.2026
			509	OMP (I)(COMM.)	3339/2026	28-09-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AMIT DHIMAN	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	29.07.2026
			509	OMP (I)(COMM.)	3341/2026	28-09-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SATBIR J	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	29.07.2026
			509	OMP (I)(COMM.)	3346/2026	28-09-2026	CHOLAMANDALAM INVESTMENT AND FIANNCE COMPANY LIMITED VS AMIT DHIMAN	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	31.07.2026
			509	CS (COMM)/664/2026	664/2026	29-09-2026	CANARA BANK VS NICKIE KAUR	RAGHAV SHARMA	9717610124	RSR.ADVOCATES2018@GMAIL.COM	27.09.2026
			509	CS (COMM)/	667/2026	29-09-2026	SMART PACKAGING VS MOHD ARISH	VISHAL GARG, AJAY YADAV	9810171302	AJAY815YADAV@GMAIL.COM	25.09.2026
			509	CS (COMM)/	668/2026	29-09-2026	XXXXX VS YYY	GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	26.09.2026
			509	CS (COMM)/	669/2026	29-09-2026	XXXXX VS YYYYY	GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	26.09.2026
			509	OMP (I)(COMM.)/	3348/2026	29-09-2026	PIRAMAL FINANCE LTD VS JAYSUKHBHAI SANGANI	SHAMBHAV JAIN	9910076176	SHAMBHAV@SDJAINLAW.COM	28.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM.)/	3358/2026	29-09-2026	KOTAK MAHINDRA BANK LIMITED VS RELIABLE INFRA TECH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	24.09.2026
			509	OMP (I)(COMM.)/	3359/2026	29-09-2026	KOTAK MAHINDRA BANK LIMITED VS DUSHYANT TYAGI	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	24.09.2026
			509	OMP (I)(COMM.)/	3360/2026	29-09-2026	KOTAK MAHINDRA BANK LIMITED VS PAWAN KUMAR	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	24.09.2026
			509	OMP (I)(COMM.)/	3361/2026	29-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS PURNA CHANDRA BARIK	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	23.09.2026
			509	OMP (I)(COMM.)	/3362/2026	29-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS SK MOJAHID ISLAM	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	23.09.2026
			509	OMP (I)(COMM.)	/3363/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AMAN GOEL 3442	RAHUL BHARDWAJ	9013493108		16.09.2026
			509	OMP (I)(COMM.)/	3364/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DHARMENDRA KUMAR MEENA 9908	RAHUL BHARDWAJ	9013493108		24.09.2026
			509	OMP (I)(COMM.)/	3365/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAHUL KUMAR 4134	RAHUL BHARDWAJ	9013493108		26.09.2026
			509	OMP (I)(COMM.)/	3366/2026	29-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS SUSANT KUMAR SAMAL	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	23.09.2026
			509	OMP (I)(COMM.)/	3367/2026	29-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS BHAGIRATHA BARIK	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	23.09.2026
			509	OMP (I)(COMM.)	3368/2026	29-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS ADITYA LOGISTICS	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	23.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM.)	3369/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VIVEK SHARMA 9494	RAHUL BHARDWAJ	9013493108		26.09.2026
			509	OMP (I)(COMM.)	3370/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHRI SHYAM TRAVELS 9722	RAHUL BHARDWAJ	9013493108		26.09.2026
			509	OMP (I)(COMM.)	3371/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NAVDEEP KAUR 4375	RAHUL BHARDWAJ	9013493108		26.09.2026
			509	OMP (I)(COMM.)	3372/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAJESH KEWAL SINGH 7723	RAHUL BHARDWAJ	9013493108		26.09.2026
			509	CS (COMM)	673/2026	30-09-2026	AAYUSH TRADERS VS KAPOOR FURNISHING	SHADWALI SINGH	9953607910	LEGAL@RISERS.CO.IN	28.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM.)	3381/2026	30-09-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AMIT DHIMAN	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	01.08.2026
			509	OMP (I)(COMM.)	3382/2026	30-09-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AMIT DHIMAN	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	03.08.2026
			509	OMP (I)(COMM.)	3383/2026	30-09-2026	KOTAK MAHINDRA BANK LIMITED VS RAHUL KHAN	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	04.08.2026
			509	OMP (I)(COMM.)	/3384/2026	30-09-2026	KOTAK MAHINDRA PRIME LIMITED VS PADAM KUMAR	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	06.08.2026
			509	OMP (I)(COMM.)	3385/2026	30-09-2026	KOTAK MAHINDRA PRIME LIMITED VS PADAM KUMAR	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	07.08.2026
			509	OMP (I)(COMM.)	3386/2026	30-09-2026	KOTAK MAHINDRA BANK LIMITED VS MUKESH SHARMA	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	07.08.2026
			509	OMP (I)(COMM.)	3387/2026	30-09-2026	KOTAK MAHINDRA BANK LTD VS RAJU NAAGAR	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	10.08.2026
			509	OMP (I)(COMM.)	3388/2026	30-09-2026	KOTAK MAHINDRA BANK LTD VS ACHRAF ALI	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	11.08.2026
			509	OMP (I)(COMM.)	3389/2026	30-09-2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS BUNTY B	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	11.08.2026
			509	OMP (I)(COMM.)	3390/2026	30-09-2026	KOTAK MAHINDRA BANK LTD VS AJIT SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	13.08.2026
TOTAL							2691				

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF SEPTEMBER 2026.

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
0	ABOLISHED COURT OF MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1050/2026	02.09.2026	STATE BANK OF INDIA VS BRAHAM PRAKASH	R N SINGH	8076466594	ADVRNARAYAN@GMAIL.COM	13.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1060/2026	05.09.2026	THE SUPREME INDUSTRIES LTD. VS SUPREME PACK & ORS.	SHRIHAR TRIPATHI	9548888420	ADVOCATE.SHRIHAR@GMAIL.COM	01.09.2026
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1066/2026	07.09.2026	SAROJ RANI ALIAS SAROJ RANI GUPTA VS VINIT GUPTA AND ORS	ASHISH UPADHYAY	9811215280	UPADHAYAYLAWCHAMBERS@GMAIL.COM	22.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1072/2026	08.09.2026	GAURAV TYAGI TWINKAL VS VIRENDER SINGH	PRASHANT KUMAR ROYAL	8802214319	ADVOCATEPRASHANT2018@GMAIL.COM	--
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1081/2026	09.09.2026	M/S. JINDAL SANITARYWARE PRIVATE LIMTIED VS RAMAN DEEP SINGH	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	03.09.2026
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1082/2026	09.09.2026	SHAHNAZ RAIS VS I AND S BUILTECH PVT. LTD. & ORS.	MANU SISODIA	9810019309	MANUSISODIA77@GMAIL.COM	03.09.2026
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1083/2026	09.09.2026	SHAHNAZ RAIS VS I AND S BUILTECH PVT. LTD. & ORS.	MANU SISODIA	9810019309	MANUSISODIA77@GMAIL.COM	03.09.2026
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1095/2026	14.09.2026	DANISH SHAKEEL VS ICICI BANK LTD.	RAKESH SRIVASTAVA	9911116314	NA	18.07.2026
1	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-01(Renumbered as CC-01, w.e. 14.09.2026)	CENTRAL	306	CS (COMM)	CS (COMM)/1031/2026	01-09-2026	M/S MERINA LIGHT HOUSE Vs M/S ALIYAN CONSTRUCTION CO AND ANR	SHABANA ANJUM(P),	9971588041	anjumshabana1986@gmail.com	13.05.2026
			306	CS (COMM)	CS (COMM)/1032/2026	01-09-2026	M/S JAI BABA NANAK CLOTH TRADING CO Vs INDER KUMAR	ROHIT GOSWAMI(P),	9958823185	rohit.an2009@gmail.com	29.07.2026
			306	CS (COMM)	CS (COMM)/1043/2026	02-09-2026	ASHOK BHATIA (HUF) Vs AMIT BHATIA	SHUBHAM BEMBEY(P),	9811345480	advyudhvirsharma@gmail.com	18.05.2026
			306	CS (COMM)/	CS (COMM)/1055/2026	03-09-2026	M/S VARAHAMURTI FLEXIRUB INDUSTRIES PVT LTD Vs FURNIO ENTERPRISES AND ANR	PRATEEK KOHLI(P),	9873095411	prateekadv@outlook.com	30.07.2026
			306	CS (COMM)/	CS (COMM)/1090/2026	10-09-2026	ARYA PRADESHIK PRATINIDHI SABHA AND ANR Vs DEVESH KUMAR	Rajeev Kumar(P),	9811311082	advrajanichau@yahoo.com	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			306	CS (COMM)/	CS (COMM)/1091/2026	10-09-2026	SANJAY MALHOTRA AND ANR Vs SUMER CHAND MEHTA AND ANR	Rajesh Bhatia(P),	9811331125	rbhatia_advocate@yahoo.co.in	24.08.2026
			306	CS (COMM)/	CS (COMM)/1106/2026	16-09-2026	TEAMASIA MARKETING PVT LTD Vs MELANGE ASIA GLOBAL PVT LTD	NASIR AZIZ(P),	9654426442	nasirazizandcompany@gmail.com	09.09.2026
			306	CS (COMM)/	CS (COMM)/1123/2026	18-09-2026	S R KAPUR AND SONS Vs M/S GAGAN PHARMACEUTICALS AND ORS	NITESH KUMAR(P),	8851024993	sunil_saha76@yahoo.com	07.09.2026
			306	CS (COMM)/	CS (COMM)/1146/2026	22-09-2026	LEVI STRAUSS AND CO Vs ASHOK KUMAR	Shravan Bansal(P),	6201970125	unitedmark@uniteddunited.com	19.09.2026
			306	CS (COMM)/	CS (COMM)/1151/2026	23-09-2026	UMANG GUPTA Vs RAMESH KUMAR	Jatin Aggarwal(P),	9953283177	jka.legal@gmail.com	31.08.2026
			306	CS (COMM)	CS (COMM)/1161/2026	24-09-2026	STATE BANK OF INDIA Vs BRAJ KUMAR GAUTAM	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	21.09.2026
			306	CS (COMM)	CS (COMM)/1170/2026	26-09-2026	MICKY KUKREJA Vs DEEPA AND ANR	DEVENDRA KUMAR	9899624420	madhukarlawfirm306@gmail.com	18.08.2026
			306	CS (COMM)/	CS (COMM)/1171/2026	26-09-2026	SHASHI GUPTA Vs SIKANDER KUMAR	PRANAY JAIN	NA	NA	24.09.2026
2	**SH. LOKESH KUMAR/SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT) (Renumbered as CC-02, w.e.f 14.09.2026) (Renumbered as CC-02, w.e.f 14.09.2026)**	CENTRAL	304	RECOVERY	CS (COMM)/1049/2026	02-09-2026	M/S PREM COLOR CHEM PRIVATE LIMITED Vs OSWAL OVERSEAS LIMITED (SUGAR DIVISION)	Bharat Prakash(P),	9268300000	bharat.guptarkca@gmail.com	27.08.2026
			304	RECOVERY	CS (COMM)/1052/2026	03-09-2026	VARINIUS LIFEMEDIA Vs AMIT ACHARYA AND ORS	Saurabh Jainth(P),	9716668766	advsaurabhjainth@gmail.com	NA
			304	RECOVERY	CS (COMM)/1062/2026	05-09-2026	NITISH KUMAR GUPTA PROP OF M/S VESHKARMA INDUSTRIES Vs M/S BUILD DREAMS INFRASTRUCTURE	SHAMIM A KHAN(P),	9811468816	shamimakhan65@gmail.com	31.08.2026
			304	RECOVERY	CS (COMM)/1064/2026	07-09-2026	CANARA BANK Vs SHEFALI SINGH	Yudhishter Sharma(P),	9891251777	303yudhistersharma@gmail.com	14.08.2026
			304	RECOVERY	CS (COMM)/1063/2026	07-09-2026	STATE BANK OF INDIA Vs SHAMO	Ravindra Narayan Singh(P),	8076465594	ADVRNARAYAN6@GMAIL.COM	21.08.2026
			304	RECOVERY	CS (COMM)/1071/2026	08-09-2026	M/S ATUAL CASTING AND METAL WORKS Vs AJAY KUMAR SAHU PROPRIETOR M/S AK CONSTRUCTION	Suman Malhotra(P),	9654895631	mnmadvocates@gmail.com	03.09.2026
			304	RECOVERY	CS (COMM)/1115/2026	17-09-2026	M/S RAJ IMPEX Vs M/S TYRE KINGDOM	Nittin Bhatia(P),	9891234147	AKROUTADVOCATE@GMAIL.COM	17.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			304	RECOVERY	CS (COMM)/1112/2026	17-09-2026	MS TEKNODOME INDIA PVT LTD Vs M/S NATIONAL ENTERPRISES THROUGH ITS PROPRIETOR MR MOHD IMRAN SHAMSI	KARMVEER KARMVEER(P),	9891396019	Karmveer@Lexanaltico.Com	07.09.2026
			304	RECOVERY	CS (COMM)/1111/2026	17-09-2026	BANK OF BARODA Vs LOKESH MANNEWAR	SAGAR(P),	813023770	SHAILENDER.SISODIA@GMAIL.COM	NA
			304	RECOVERY	CS (COMM)/1114/2026	17-09-2026	BANK OF BARODA Vs MAHENDER KUMAR	Geetanjali Sharma(P),	8447833470	ADVOCATE.134@GMAIL.COM	15.09.2026
			304	RECOVERY	Counter Claim/43/2026	17-09-2026	SHIKA PATWA AND Ors Vs RAHUL KUMAR GOLA	Shobhana Tanwar(P),	9873399341	TANWARSHOBHANA@GMAIL.COM	NA
			304	RECOVERY	CS (COMM)/1128/2026	19-09-2026	RAJ KUMARBANSAL THROUGH SOLE PROPRIETOR M/S SHRI KANT METAL Vs M/S DELHI SALES CROP AND Anr	VINEET AGARWAL(P),	9871936601	ADVOCATEVINEETAGGARWAL@GMAIL.COM	10.09.2026
			304	RECOVERY	CS (COMM)/1133/2026	21-09-2026	RAJEEV AGNIHOTRI Vs SANJAY GUPTA	kartik dabas(P),	9971919212	adityasingh1.advocate@gmail.com	16.09.2026
			304	RECOVERY	CS (COMM)/1132/2026	21-09-2026	PUNJAB NATIONAL BANK Vs ACS FOOD PVT LTD	Mohit Raj(P),	8800792205	mohitrajadvocate@gmail.com	10.09.2026
			304	RECOVERY	CS (COMM)/1139/2026	22-09-2026	PIARA SINGH Vs MUKESH KUMAR	Sunil Dutt Baloni(P),	9999729940	sunilduttbaloni@gmail.com	16.09.2026
			304	RECOVERY	CS (COMM)/1165/2026	25-09-2026	M DUTTA TEXTILE Vs UNIVERSAL IMPEX	Ravinder K Rawat(P),	9810689456	advravinderrawat@gmail.com	11.06.2026
			304	RECOVERY	CS (COMM)/1164/2026	25-09-2026	SEEMA AGGARWAL Vs RAJEEV KUMAR JAIN	Virender kumar Puri(P),	9811059395	puris_1@yahoo.co.in	28.07.2026
			304	RECOVERY	CS (COMM)/1187/2026	30-09-2026	BANK OF INDIA Vs FIROJ KHAN PROPRIETOR OF FIROJ TRADERS	Amrendra Nath Shukla(P),	9910717081	advamrendra22@gmail.com	25.09.2026
			304	RECOVERY	CS (COMM)/1188/2026	30-09-2026	SEEMA AGGARWAL PROPRIETOR OF M/S KM ENTERPRISES Vs M/S MAHESH WOOD PRODUCTS PRIVATE LIMITED	Virender kumar Puri(P),	9811059395	puris_1@yahoo.co.in	09.09.2026
			304	RECOVERY	CS (COMM)/1189/2026	30-09-2026	SEEMA AGGARWAL PROPRIETOR OF M/S KM ENTERPRISES Vs SURESH KUMAR KATHURIA PROPRIETOR OF WARNER GRAPHICS	Virender kumar Puri(P),	9811059395	puris_1@yahoo.co.in	09.09.2026
3	**SH. ANIL KUMAR SISODIA/SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-3 (Renumbered as CC-03, w.e. 14.09.2026)**	CENTRAL	305	RECOVERY	CS (COMM)/1068/2026	07-09-2026	VERUNIKA MASSEY VS DEEPIKA SHARMA	SANSKAAR	7503754103	advswayamofficial@gmail.com	03.09.2026
			305	RECOVERY	CS (COMM)/1094/2026	10-09-2026	M/s AAR KAY INDUSTRIES Vs M/S TYRE KINGDOM	Nittin Bhatia(P),	9891334147	N/A	17.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			305	RECOVERY	CS (COMM)/1107/2026	16-09-2026	SHRAWAN KUMAR SARAFF Vs M/S GANNON DUNKERLEY AND CO LTD	SAKET GAKHAR(P),	650838589	batra@gmail.com,	02.09.2026
			305	RECOVERY	CS (COMM)/1134/2026	21-09-2026	MAHESH KHANNA Vs M/S HDFC BANK LTD	Gautam Pal(P),	9810068868	lexjudis@gmail.com	N/A
			305	RECOVERY	CS (COMM)/1140/2026	22-09-2026	MAHA MAYA FOOD PRODUCTS PRIVATE LIMITED Vs RACHIT SINGHAL	Keshav Mittal(P),	9643726525	Keshav.rnittal.in@gmail.com	17.09.2026
			305	RECOVERY	CS (COMM)/1154/2026	23-09-2026	MAHIMA TRADING COMPANY Vs ASHWANI TRADING COMPANY	AJAYVIJH	9953581765	AJOYVIJH@GMAIL.COM	09.09.2026
			305	RECOVERY	CS (COMM)/1155/2026	23-09-2026	NIRDESH Vs AJAY KUMAR	SANTOSH KUMAR(P),	99 13780408	SBPANDEYT@YAHOO. COM	16.09.2026
			305	RECOVERY	CS (COMM)/1167/2026	25-09-2026	M/S NIDHI AGROS Vs AMIT SINGLA PROPRIETOR OF M/S RAKESH KUMAR AMIT KUMAR	Bhavya Sethi(P),	9811389644	Sethibhavya2gmail.com	n/a
			305	RECOVERY	CS (COMM)/1177/2026	28-09-2026	CANARA BANK Vs MS INDUSTRIES	Arun Yadav(P),	9625735051	ArunYadav803@gmail.com	24.09.2026
4	SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-04 TIS HAZRI COURT CENTRAL DELHI (Renumbered as CC-04, w.e. 14.09.2026)	CENTRAL	410	CS (COMM)/1058/2026	CS (COMM)/1058/2026	05-09-2026	M/S SHRI BALAJI CARDS Vs M/S DIVYA ENTERPRISES	RAVISH KUMAR KATODA(P),	8800409278	ravishkumar731@gmail.com	20.08.2026
			410	CS (COMM)/1073/2026	CS (COMM)/1073/2026	08-09-2026	M/S ASIIEI NAFSH PRIVATE LIMITED Vs M/S AGILE NUVO CREATIONS PRIVATE LIMITED	Piyushi Garg	7982921883	piyushigarg108@gmail.com	11.08.2026
			410	CS (COMM)/1070/2026	CS (COMM)/1070/2026	08-09-2026	ARCHANA AGGARWAL Vs M/S LIBRA INTERNATIONAL LTD AND ORS	Kamaldeep	9968528874	kamaldeep0326@gmail.com	03.09.2026
			410	CS (COMM)/1077/2026	CS (COMM)/1077/2026	09-09-2026	PRAMODH GUPTA Vs M/S SRIMANDAR DASS AND SONS	Bharat Gupta	9268300000	bharat.guptarkca@gmail.com	27.08.2026
			410	CS (COMM)/1088/2026	CS (COMM)/1088/2026	10-09-2026	M/S RAS TRADING CO Vs ENCANA INTERNATIONAL AND ORS	MUNISH VOHRA(P),	9811427955	munishlaw.vohra@gmail.com	02.09.2026
			410	CS (COMM)/1089/2026	CS (COMM)/1089/2026	10-09-2026	VECTUS POLYMERS PRIVATE LIMITED Vs RONAK JHALANI	SHRIHAR TRIPATHI(P),	9548888420	advocate.shrihar@gmail.com	02.09.2026
			410	CS (COMM)/1104/2026	CS (COMM)/1104/2026	15-09-2026	M/S JAGABANDHU ENTERPRISES PRIVATE LTD Vs M/S FLOWMORE LTD AND ANR	HARSH VARDHAN SHARMA(P),	9868300077	hvs101986@gmail.com	11.09.2026
			410	CS (COMM)/1097/2026	CS (COMM)/1097/2026	15-09-2026	MR ARPIT MITTAL Vs MOHD MUNOWAR AND ANR	RAKESH TIWARI(P),	9582931401	legusintellect@gmail.com	08.09.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			410	CS (COMM)/1110/2026	CS (COMM)/1110/2026	17-09-2026	STATE BANK OF INDIA Vs MR MAHENDER	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	14.09.2026
			410	CS (COMM)/1121/2026	CS (COMM)/1121/2026	18-09-2026	SHRI AKSHAT AGGARWAL Vs SHRI MANAV ARORA	Chandermani Grover(P),	9654624323	manigrover001@gmail.com	08.09.2026
			410	CS (COMM)/1148/2026	CS (COMM)/1148/2026	23-09-2026	GURPREET SINGH LAMBA Vs VILLLAGE FOOD COURT PRIVATE LIMITED	Daman Popli	8979218885	filingstatus@jaitelyandbakhshi.com	07.09.2026
			410	CS (COMM)/1174/2026	CS (COMM)/1174/2026	28-09-2026	MANJOT SINGH Vs NITIN MAHAJAN	Kaushlender Singh(P),	9811383912	gaurassociates.singh@gmail.com	16.09.2026
			410	CS (COMM)/1185/2026	CS (COMM)/1185/2026	30-09-2026	JASVINDER KAUR Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	31.08.2026
			410	CS (COMM)/1184/2026	CS (COMM)/1184/2026	30-09-2026	BANK OF INDIA Vs MR FAISAL KHAN	Amrendra Nath Shukla(P),	9910717081	advamrendra22@gmail.com	25.09.2026
			410	CS (COMM)/1186/2026	CS (COMM)/1186/2026	30-09-2026	BD GUPTA AND SONS PVT LTD Vs MAHENDRA SINGH	Rishi kant Mishra(P),	9268403018	rishikaant_mishra@yahoo.co.in	16.09.2026
			411	CS (COMM)/1098/2026	CS (COMM)/1098/2026	15-09-2026	SUDHA CHAUHAN & ORS. VS. MD. SALLALUDDIN & ORS.	SH. A.S. RAJPUT	9312329960	asrajputr@gmail.com	01.09.2026
5	**MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-05 (Renumbered as CC-05, w.e. 14.09.2026)**	CENTRAL	COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/767/2026	15-09-2026	TATA CAPITAL LTD Vs ADITI TRADERS	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/768/2026	15-09-2026	TATA CAPITAL LTD. Vs SONU SHARMA	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/789/2026	17-09-2026	PENTAGON TECH FUSION SERVICES PVT LTD Vs AGRI INDUSTRIES VIKAS CHAMBER	RENU BAJAJ	9844879888	advocate.inrenu@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/790/2026	17-09-2026	SEST INFOTECH PVT LTD Vs AGRI INDUSTRIES PVT LTD	RENU BAJAJ	9844879888	advocate.inrenu@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1118/2026	17-09-2026	SANJAY GARG PROPRIETOR OF MAHALAXMI MAWA BHANDAR SHOP Vs MS NATHU SWEETS THROUGH ITS PARTNERS	SATISH KUMAR JAIN	9810934875	attorneyskjain@gmail.com	09.09.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1119/2026	17-09-2026	M/S INDIAN FAB Vs ABHAY KISHOR SHARMA	SIDDHANT BANGA	9999369931	SIDDHANTBANGA04@GMAIL.COM	29.06.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1120/2026	17-09-2026	SHARDA DEVI THROUGH HER SPA SUNIL KUMAR Vs ANIL KUMAR	KESHAV SRIVASTAVA	9811171944	advocatekeshav812@gmail.com	14.06.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1122/2026	18-09-2026	STATE BANK OF INDIA Vs BRIJESH KUMAR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	14.09.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1124/2026	18-09-2026	KANWAR RAJ SINGH Vs RJR Global Connect Pvt Ltd Through its Directors	HEMANT GUPTA	9891265248	HEMANT.LEGAL@GMAIL.COM	15.09.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1138/2026	21-09-2026	M/S R.A. SPICES LLP Vs MS SIDHARTHA TRADERS	MAYANK SARIN	8377040771	mayanksarin49@gmail.com	18.09.2026
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/811/2026	22-09-2026	TATA CAPITAL LTD Vs SANJAY KUMAR	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/812/2026	22-09-2026	TATA CAPITAL LTD Vs SAHIL SHARMA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	Misc DJ/603/2026	23-09-2026	Kunal Mittal Vs Farukh Sekh	SAMEER SIDHAR	9999918302		NIL
			COURT ROOM 302	CIVIL SUIT	M Ex/724/2026	23-09-2026	NOVA PUBLICATION AND PRINTER PRIVATE LIMITED Vs COOKFLIX PVT. LTD.	H.S. KOHLI	9810119661	hskohli@legumperitis.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1156/2026	23-09-2026	STATE BANK OF INDIA Vs MANI SHEKHAR MISHRA	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	18.09.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1160/2026	23-09-2026	Arun Kumar Murarka trading as Ms Tirupati Udyog and Ors Vs MS SULTANIA AND SONS, Through its Sole Proprietor, Mr Rajesh Sultania	AVANTIKA CHOUDHARY AND AKASH CHOUDHARY	9706104344	akashchoudhary@oriensip.com	17.09.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1163/2026	24-09-2026	M/S HINDUSTAN TRADING COMPANY Vs M/S HI TECH STEEL COMPANY	KISHORE SAKHRANI	9811726827	advkishoresakhrani69@gmail.com	19.09.2026
			COURT ROOM 302	CIVIL SUIT	Execution (Comm.)/453/2026	25-09-2026	NEERAJ AGGARWAL Vs MUNICIPAL CORPORATION OF DELHI	PANKAJ ROY KOTRA	9811070396	pankajroykotra034@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/823/2026	25-09-2026	DCB BANK LTD Vs IKBAL	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1168/2026	25-09-2026	DIVYESH BHAGAT Vs KAPIL SAGAR	DIXIT MEHTA AND RAMAN SINGH	8556059335	adv.mehtadixit@gmail.com	09.09.2026
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/826/2026	26-09-2026	AXIS BANK LTD Vs BADSHAH	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	NIL
			COURT ROOM 302	CIVIL SUIT	Execution (Comm.)/457/2026	30-09-2026	SAWAN GUPTA Vs SUNIL KAMAL KAPOOR	VINAY MOHAN SHARMA	9818194170	vinaysharma679@gmail.com	NIL

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1195/2026	30-09-2026	Nirmal Kumar Jain Proprietor Ms Jain Abhushan Bhandar and Anr Vs Ishan Handicrafts and Ors	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@uniteandunited.com	28.09.2026
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/751/2026	09-09-2026	TATA CAPITAL LTD Vs RAJENDER SRIVASTAVA	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
6	MS. SAVITRI/SH. RAMESH KUMAR II DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-06, w.e. 14.09.2026)	CENTRAL	308	RECOVERY	CS (COMM)/1034/2026	01-09-2026	SUREKHA DESIGNS PVT LTD Vs ANITA MALHOTRA	KAMAL GARG(P),	9560570576	MAILKAMALGARG@GMAIL.COM	11.06.2026 RS. 39432/-
			308	RECOVERY	CS (COMM)/1033/2026	01-09-2026	SUREKHA DESIGNS PVT LTD Vs VIKAS AGGARWAL	KAMAL GARG(P),	9560570576	MAILKAMALGARG@GMAIL.COM	11.06.2026 of RS. 8347/-
			308	RECOVERY	CS (COMM)/1103/2026	15-09-2026	M/S SN MALHOTRA AND SONS Vs MUNICIPAL CORPORATION OF DELHI	Saurav Deep(P),	9654847544	KANIKASINGH@KSRCHAMBERS.COM	07.08.2026 105410/-
			308	RECOVERY	CS (COMM)/1105/2026	16-09-2026	State Bank of India Vs Satey Pal	Suchita Dixit(P),	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	14.09.2026 13670/-
			308	RECOVERY OF POSSESSION, DAMAGES/MESNE PROFITS, RECOVERY OF AMOUNT AS WELL AS FOR	CS (COMM)/1116/2026	17-09-2026	Arun Kumar Bhatia Vs Ekta Sachdeva	Sonali Malhotra(P),	9810006974	sunilmalhotraandassociates@gmail.com	13.08.2026 32500/-
			308	RECOVERY	CS (COMM)/1130/2026	19-09-2026	M/S SAKARNI PLASTER INDIA PVT LTD Vs KIRAN SINGHAL	MAYANK AGGARWAL(P),	8588857704	OFFICEATVERTICALLEGAL.IN	07.09.2026 24500/-
			308	RECOVERY	CS (COMM)/1131/2026	19-09-2026	M/s Shreejee Electronics Vs RAM DAYAL MALHOTRA	ADITI GUPTA(P),	9899001128	aditigupta.advdelhi@gmail.com	08.07.2026 6850/-
			308	RECOVERY	CS (COMM)/1135/2026	21-09-2026	GARDGIL VOHRA VENTURES PVT LTD Vs FRAKTL INTELLIGENCE PVT LTD	JUJHAR SINGH(P),	9711968186	JUJHARSINGHADVOCATE@GMAIL.COM	17.09.2026 109217/-
			308	RECOVERY	CS (COMM)/1158/2026	23-09-2026	RRM TRADING INTERNATIONAL PVT LTD Through its managing director Sh Rohit Jain Vs STAMP FOILS PVT LTD Through its Directors	MUNISH VOHRA(P),	9643434456	MANISHLAW.VOHRA@GMAIL.COM	04.08.2026 38575/-
			308	RECOVERY	CS (COMM)/1162/2026	24-09-2026	IDBI BANK LTD Vs RAGHU NANDAN CHOUDHARY	Vivek Kumar(P),	811867703	kumarvivekadv@gmail.com	18.09.2026 19300/-
			308	RECOVERY	CS (COMM)/1176/2026	28-09-2026	DEEPU JINDAL Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	23.09.2026 100000/-
			308	RECOVERY	CS (COMM)/1175/2026	28-09-2026	M/S RAVI TRADERS Vs SONU SURI Proprietor Gurunanak Industries	BRIJESH KUMAR(P),	9999287697	NA	14.08.2026 5711/-
			308	RECOVERY	CS (COMM)/1190/2026	30-09-2026	BANK OF INDIA Vs URMILA PROPRIETOR OF URMILA CONFECTIONERY	Amrendra Nath Shukla(P),	9910717081	advamrendra22@gmail.com	25.09.2026 11958/-

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
0	ABOLISHED COURT OF SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
7	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-07, w.e. 14.09.2026)	CENTRAL	301	Civil	CS (COMM)/1069/2026	07-09-2026	SHREE NATH BHOG OVERSEAS LLP Vs RAMESH CHAND SAINI	Abhishek Gupta			05-09-2026
			301	Civil	CS (COMM)/1126/2026	18-09-2026	SANTOSH KUMAR GOYAL Vs NEW APSARA MARKETING	SUDHANSHU GARG			17-09-2026
			301	Civil	CS (COMM)/1136/2026	21-09-2026	B D GUPTA AND SONS PVT LTD Vs M/s AJWA PROJECTS PVT LTD	Rishi kant Mishra			16-09-2026
			301	Civil	CS (COMM)/1137/2026	21-09-2026	M/s NA STEELS PROPRIETORSHIP THROUGH NAVED AHMED Vs MY ENVIRONMENT and PROJECT PVT LTD	Rohit Kumar			17-09-2026
			301	Civil	CS (COMM)/1192/2026	30-09-2026	ORANGE HOUSE PVT LTD Vs NEERU JAIN	Amit Mahor			25-09-2026
8	SH. POORAN CHAND/SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-08, w.e. 14.09.2026)	CENTRAL	COURT ROOM 309	CS (COMM)	CS (COMM)/1047/2026	02-09-2026	M/s INDIAN FAB Vs ADITYA NANDA	SIDDHANT BANGA	9999369931	SIDDHANTBANGA04@GMAIL.COM	22.08.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1061/2026	05-09-2026	IBOX STUDIOS PVT LTD Vs S3P DHODALA PRIVATE LIMITED AND OTHERS	Ashok	8130624150	Soni.ipoffices@gmail.com	01.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1074/2026	08-09-2026	Ravinder Kumar Gupta Vs Gauttam Chand Ranka	Kartik Bhagat	8126399945	Advocatebhagat24@gmail.com	26.08.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1076/2026	09-09-2026	SAHARA SURVEY DATA SERVICES THROUGH ITS SOLE PROPRIETOR IRFAN AHMAD Vs MS CREATE INFRADESIGN THROUGH ITS PROPRIETOR SIBIN	Yash Kumar	8375831612	YASHRAJPUTADVOCATE@GMAIL.COM	13.08.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1096/2026	14-09-2026	Sant Ram Verma Proprietor of Ms Goldy Minerals Vs M/s THIRANI BUILDCON PVT. LTD AND ANS	Sudhir Kumar Singh	8851479197	sksingh.lawyer@gmail.com	06.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1099/2026	15-09-2026	SANJEEV SAINI Vs CHOLAMANDLAM MS GENERAL INSURANCE COMPANY LTD	Md. Mazhar Siddiqui	9968252704	ADVOCATEMAZHAR10@GMAIL.COM	01.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1100/2026	15-09-2026	MS SOM SONS Vs MUNICIPAL CORPORATION OF DELHI	Kanika Singh	9654847544	KANIKA SINGH@KSRCHAMBERS.COM	07.08.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1125/2026	18-09-2026	CANARA BANK Vs MS ADVENTURE TOYS	Akash Bhatt	7838381871	adv.akashbhatt@gmail.com	10.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1127/2026	19-09-2026	Umang Gupta Vs Pawan Kumar Goyal	Jatin Aggarwal	9953283177	jka.legal@gmail.com	07.09.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 309	CS (COMM)	CS (COMM)/1129/2026	19-09-2026	Divyam Gupta Vs Mukesh Kumar Parashar	Aditya Jain	9808422294	adityajain23@gmail.com	08.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1142/2026	22-09-2026	GAURAV GROVER Vs OM PRAKASH VIJAY AND ANR.	Yogesh Chhabra	9871204245	noorkeshav.yc@gmail.com	15.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1144/2026	22-09-2026	BANK OF BARODA Vs DINESH	Shailender Singh Sisodia	8130237770	shailender.sisodia@gmail.com	14.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1149/2026	23-09-2026	THE SUPREME INDUSTRIES LIMITED Vs ASHOK NANDKISHORE KHANDELWAL	Shrihar Tripathi	9548888420	advocate.shrihar@gmail.com	17.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1150/2026	23-09-2026	SURYA ROSHNI LIMITED Vs ARIHANT TRADERS	Shrihar Tripathi	9548888420	advocate.shrihar@gmail.com	09.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1152/2026	23-09-2026	MOHD DANISH Vs MOHD DANISH	Nasir Kamal	9811263016	kamaln832@gmail.com	22.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1166/2026	25-09-2026	RAM PRAKASH Vs MUNICIPAL CORPORATION OF DEHLI ANR	Vishal	7284006627	vishaltanwar@gmail.com	15.09.2026
9	**SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-09, w.e. 14.09.2026)**	CENTRAL	401	CS (COMM)	1036/2026	11.06.2026	SUREKHA DESIGNS PVT. LTD. Vs NAVEEN KUMAR GUPTA	KAMAL GARG	9560570576	Mailkamalgarg@gmail.com	01-09-2026
			401	CS (COMM)	1037/2026	11.06.2026	SUREKHA DESIGNS PVT. LTD. Vs NIKHIL KUMAR SONI	KAMAL GARG	9560570576	Mailkamalgarg@gmail.com	01-09-2026
			401	CS (COMM)	1038/2026	11.06.2026	SUREKHA DESINGS PVT. LTD. Vs DARA SINGH	KAMAL GARG	9560570576	Mailkamalgarg@gmail.com	01-09-2026
			401	CS (COMM)	1040/2026	29-08-2026	M/S M.H. POLYMERS PVT. LTD. Vs B K Rexine House	MOHD. SULAIMAN KHAN	9818416099		01-09-2026
			CENTRAL	CS (COMM)/	1048/2026	31-08-2026	NEERU MAHAJAN Vs SAHREYAR AMIR	SACHIN MISHRA	9811966422	SACHIIIMISHRAI9 82@GMAIL.COM	02-09-2026
			CENTRAL	CS (COMM)/	1053/2026	20-08-2026	DIVYESH INDIA COTTON GROUP THROUGH DIVYESH BHAGAT Vs ASHISH BAJAJ PROPRIETOR OF PASSION CLOTHING INC	DIXIT MEHTA	8556059335	ADV.MEHTADIXIT@GMAIL.COM	03-09-2026
			401	CS (COMM)/	1065/2026	21-08-2026	STATE BANK OF INDIA Vs RAJESH	RAVINDRA NARAYAN SINGH	9868523230,	advrnarayan@gmail.com	07-09-2026
			401	CS (COMM)	1113/2026	07-09-2026	MS TEKNODOME INDIA PVT LTD Vs MS SOUVIK ENTERPRISE THROUGH ITS PROPRIETOR MR TANMOYEE GANGULY	KARMVEER	9891396019	karmveer@lexanalytico.com	17-09-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			401	CS (COMM)/	1117/2026	09-09-2026	Bank of Baroda Vs Dharampal	SHAILENDER SINGH SISODIA	8130237770	shailender.sisodia@gmail.com	17-09-2026
			401	CS (COMM)/	1143/2026	16-09-2026	Canara Bank Vs Sonia prop of Maha Luxmi Enterprises	RAJIV SAMAIYAR B.	9811343911	rbsamaiyar.adv@gmail.com	22-09-2026
			401	CS (COMM)/	1145/2026	16-09-2026	Canara Bank Vs Bharti Bhar	RAJIV SAMAIYAR B.	9811343911	rbsamaiyar.adv@gmail.com	22-09-2026
			401	CS (COMM)/	1147/2026	16-09-20026	Gulshan Sharma Vs Abhishek Kumar Jain	S. B. PANDEY	9313780408	sbpandey7@yahoo.com	22-09-2026
			401	CS (COMM)/	1153/2026	07-09-2026	SURINDER KAUR and ANR Vs NEELAM RANI and ANR	VIKAS YADAV	9891366891	adv.vikasyadav2@gmail.com	23-09-2026
			401	CS (COMM)	/1169/2026	17-09-2026	Amit Jain Vs NKK FABRICS OPC PRIVATE LIMITED	PRASHANT DIWAN	9811937371	advdiwans@gmail.com	26-09-2026
			401	CS (COMM)/	1179/2026	30-01-2023	NEW AGE INERTNATIONAL PVT LTD Vs OSWAL PRINTERS AND PUBLISHERS PVT LTD THROUGH ITS DIRECTOR MR	GOURAV KOCHAR	9810940055		28-09-2026
			401	CS (COMM)/	1180/2026	25-09-2026	SUPER CASSETTES INDUSTRIES PVT. LTD. Vs Revere Group Limited	SANJAY CHAUHAN	9717496117		29-09-2026
			401	CS (COMM)/	1181/2026	22-09-2026	TRUSTLENDERS CAP. PVT.LTD. Vs Indrjeet Singh	HARSHIT JOSHI	987 38253 65	harshitjoshitadv@gmail.com	29-09-2026
			401	CS (COMM)/	1182/2026	16-09-2026	B D GUPTA AND SONS PVT LTD Vs ENN KAY HEAVY CONSTRUCTION PVT LTD	RISHI KANT MISHRA	9268403018	rishikaant_mishra@yahoo.co.in	29-09-2026
			401	CS (COMM)/	1183/2026	09-09-2026	SEEMA AGGARWAL Vs HARSHIT GUPTA	V.K. PURI	9811059395	pu.ris_l@yahoo.co.in	29-09-2026
			401	CS (COMM)/	1191/2026	25-09-2026	BANK OF INDIA Vs AMANDEEP CHAUHAN PROPRIETOR OF GARV DRY FRUITS	AMRENDRA NATH SHUKLA	9910717081	advamrendra22@gmail.com	30-09-2026
			401	CS (COMM)/	1194/2026	28-09-2026	Nirmal Kumar Jain Proprietor Ms Jain Abhushan Bhandar And Anr Vs SM Jewellers	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	30-09-2026
10	**SH. NARESH KUMAR MALHOTRA/SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-10, w.e. 14.09.2026)**	CENTRAL	COURT ROOM 402	Civil	CS(COMM)/1039/2026	01-09-2025	AJAY SHARMA VS SANJAY GOEL	Rajat Gupta	8178540999	advocaterajat.legal@gmail .com	12-08-2026
			COURT ROOM 402	Civil	CS(COMM)/1051/2026	02-09-2026	INDIAN FAB VS AJEEM	SIDDHANT BANGA	9999369931	SIDDHANT BANGA04@gmail.com	22-08-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 402	Civil	CS(COMM)/1057/2026	03-09-2026	GOPI CHAND VS ROHIT GUPTA	JAI RAM GARG	9811033341	advyjairam9@gmail.com	31-08-2026
			COURT ROOM 402	Civil	CS (COMM)/1085/2026	09-09-2026	BANK OF BARODA Vs ANJU SAWHNEY	rajnish kumar banyal	9810872353	rajnish-122@yahoo.com	14-08-2026
			COURT ROOM 402	Civil	CS (COMM)/1080/2026	09-09-2026	ARYA PRADESHIK PRATINIDHI SABHA Vs Shri Ashok Kumar	rajni Chauhan	9811311082	adocaterajnichau@yahoo.com	01-09-2026
			COURT ROOM 402	Civil	CS (COMM)/1078/2026	09-09-2026	STATE BANK OF INDIA Vs LAXMI	R.N Singh	9868523230	advrnarayan@gmail.com	13-08-2026
			COURT ROOM 402	Civil	CS (COMM)/1079/2026	09-09-2026	SATISH GUPTA Vs SWATI CHAHAL	NIKHIL KHANDELWAL	9971031557	nikhil9221@gmail.com	17-07-2026
			COURT ROOM 402	Civil	CS (COMM)/1092/2026	10-09-2026	Sanjay Malhotra Vs Ramesh Chand Verma Hari Om	RAJESH BHATIA	9811331125	rbhatia_advocate@yahoo.com	24-08-2026
			COURT ROOM 402	Civil	CS (COMM)/1093/2026	10-09-2026	MEHAK Vs M/S I AND S BUILTECH PVT LTD	Manu Sisodia	9810019309	manusisodia77@gmail.com	03-09-2026
			COURT ROOM 402	Civil	CS (COMM)/1109/2026	16-09-2026	ABC TRANSPORT COMPANY PVT LTD Vs ABC AIR AND ROAD CARRIERS	Ravindra Narayan Singh	9833947824	glslawoffices@gmail.com	08-09-2026
			COURT ROOM 402	Civil	CS (COMM)/1141/2026	22-09-2026	GAURAV GUPTA Vs Akhil Gupta	Atul rathi	9810540219	atulgnrathi@hotmail.com	07-09-2026
			COURT ROOM 402	Civil	CS (COMM)/1173/2026	26-09-2026	Bank of India Vs Chandrika Sinha	V.P. Tiwari	9990182901	vptiwariadvocate@gmail.com	23-09-2026
			COURT ROOM 402	Civil	CS (COMM)/1172/2026	26-09-2026	Bank of India Vs Nishchay Chaudhary	Sunil sehrawat	9990182901	vptiwariadvocate@gmail.com	23-09-2026
11	**MS. MANJUSHA WADHWA/SH, ASHUTOSH KUMAR, , DISTRICT JUDGE (COMMERCIAL COURT)-01**	WEST	201	CS	CS (COMM)/833/2026	01-09-2026	BRAJESH KUMAR KHURANA VS M/S ROCKET FOODS	LALIT SHARMA(P),	9971040514	LMSADV01@GMAIL.COM	06-08-2026
				CS	CS (COMM)/839/2026	01-09-2026	KULDIP KUMAR SAINI @ KULDIP KUMAR-- VS NEERAJ KUMAR JAIN AND ORS	SACHIN .(P),	8745855130	NOT MENTIONED	26-08-2026
				CS	CS (COMM)/840/2026	01-09-2026	PNG ASIA VS ATOM CORPORATION	HIMANSHU DHAWAN(P),	9999309227	CONTACT@UTKISHTHALAW.COM	17-08-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS	CS (COMM)/841/2026	01-09-2026	M/S BRIGHT POLY PACK VS AJAY KUMAR JAINER PROP OF M/S JAINER AGRO INDUSTRIES	GULAB CHANDRA YADAV(P),	9355797977	ADVOCATEGCYADAV@.GMAIL.COM	24-08-2026
				CS	CS (COMM)/842/2026	01-09-2026	M/S U S SALES AGENCY VS SHISHIR DUA PROP OF M/S GK ELECTRONICS	AVINASH KUMAR TYAGI(P),	9899327537	AVINASHTYAGI1@YAHOO.COM	20-08-2026
				CS	CS (COMM)/843/2026	01-09-2026	VINTAGE CREDIT AND LEASING PVT LTD VS BALJEET KAUR PAHWA AND ORS	GAURAV MALHOTRA(P),	99997797229	MALHOTRA_GAURAV1976@YAHOO.CO.IN	14-08-2026
				CS	CS (COMM)/845/2026	01-09-2026	M/S FIRST IMPRESSION CORPORATE SERVICES PRIVATE LIMITED VS M/S READ AND RISE GRAPHICS PRIVATE LIMITED	SACHIN DHAMIJA(P),	9971755433	INFO@LEGALTEAMINDIA.IN	24-08-2026
				CS	CS (COMM)/856/2026	02-09-2026	STATE BANK OF INDIA VS SUSHEEL	MANOJ PANDEY(P),	8130506139	ADVPANDEYMANOJ@GMAIL.COM	24-08-2026
				CS	CS (COMM)/857/2026	02-09-2026	STATE BANK OF INDIA VS SARLA	MANOJ PANDEY(P),	8130506139	ADVPANDEYMANOJ@GMAIL.COM	24-08-2026
				CS	CS (COMM)/855/2026	02-09-2026	M/S FIRST IMPRESSION CORPORATE SERVICES PRIVATE LIMITED VS MS LEVROS EDUTECH BOOKS PRIVATE LIMITED	SACHIN DHAMIJA(P),	9971755433	INFO@LEGALTEAMINDIA.COM	21-08-2026
				CS	CS (COMM)/873/2026	05-09-2026	MS ENTERPRISES THROUGH ITS PROPRIETOR AND ANR VS PAKIZA SALE THROUGH ITS PROPRIETOR AND ANR	SACHIN UPADHYAY(P),	9654083085	UPADHYAYLAWCHAMBERS1@GMAIL.COM	07-08-2026
				CS	CS (COMM)/874/2026	05-09-2026	M/S MADURA ORTHOSURGE PVT LTD VS M/S MEDICAVENIR SARL	ASHISH MAKHIJA(P),	9891056969	ASSISTANCE.PRAGMATICLITFIRM@GMAIL.COM	13-08-2026
				CS	CS (COMM)/879/2026	07-09-2026	PUNJAB NATIONAL BANK VS SANDEEP ARORA PROPRIETOR OF M/S ARORA ENTERPRISE	PARAS AGGARWAL(P),	9810600656	PARASAGGARWALADV@GMAIL.COM	01-09-2026
				CS	CS (COMM)/887/2026	09-09-2026	NIKUNJ WOODS PVT LTD VS LALA SINGH M/S SHREE RAM TRADERS	ANIRUDH GUPTA(P),	9811993041	MAIL@ANIRUDHGUPTA.CO.IN	19-08-2026
				CS	CS (COMM)/886/2026	09-09-2026	RAKESH GARG VS APEX INFRA ENGINEERING PVT LTD	RAJEEV JHA(P),	9873921590	RAJEEVJHA2004@YAHOO.CO.IN	03-09-2026
				CS	CS (COMM)/890/2026	10-09-2026	HARIOM AGGARWAL PROPRIETOR OF M/S OM STEEL TRADERS VS WELKIN INDIA INCORPORATE THROUGH ITS PARTNERS	MAMTA SARNA(P),	9716948836	SUMITSAMA@GMAIL.COM	02-02-2026
				CS	CS (COMM)/891/2026	10-09-2026	M/S MAX STAR APPLIANCE LTD VS MOHD ASIF PROPRIETOR OF M/S MODERN SALES AND SERVICE	RAHUL MANGLA(P),	9899969669	LITIGATION@RAHULMANGLA.COM	04-09-2026
				CS	CS (COMM)/892/2026	10-09-2026	MAX STAR APPLIANCE LTD VS PAWAN KUMAR SOM PROPRIETOR OF M/S PRITHVI ENTERPRISES	RAHUL MANGLA(P),	9899969669	LITIGATION@RAHULMANGLA.COM	04-09-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS	CS (COMM)/893/2026	10-09-2026	RUTVIJ DALAL AND ANR VS MORSKAP HEALTHCARE LLP THROUGH ITS PARTNERS AND ORS	ASHOK KUMAR SINGH(P),	9810515155	OFFICE@AEGISLEGALLLP.COM	02-09-2026
				CS	CS (COMM)/904/2026	15-09-2026	CANARA BANK VS JAGJIT SINGH YADAV PROPRIETOR OF M/S FITNESS FOREVER	SUMIT VIRMANI(P),	9873245548	VIRMANILAWCO@GMAIL.COM	11-09-2026
				CS	CS (COMM)/905/2026	15-09-2026	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS AKSHAY DAS PROPRIETOR OF M/S DAS SHOE STORE	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	10-09-2026
				CS	CS (COMM)/909/2026	16-09-2026	UNION BANK OF INDIA VS SONU PROP M/S SONU DAIRY AND ANR	KAMALJIT SINGH RANOT(P),	9890410729	KAMALJITSINGHRANOL@GMAIL.COM	10-09-2026
				CS	CS (COMM)/910/2026	16-09-2026	BHARAT LALWANI CARE OF LALWANI SUITS AND SAREES VS ARUN KUMAR AND ANR	AJAY FATYAL	9212193958	ADV.FATYAL.AJAY@GMAIL.COM	31-10-2025
				CS	CS (COMM)/907/2026	16-09-2026	DELHIVERY LIMITED VS ASAHI INDIA GLASS LIMITED	NAMAN JOSHI(P),	9953785515	OFFICE@NJLAW.IN	09-09-2026
				CS	CS (COMM)/908/2026	16-09-2026	SOHAN SINGH AND SONS AND ANR VS M/S GINOX CONCEPTS PVT LTD	MUKESH KUMAR GAUTAM(P),	8882753694	INDRMOHAN@GMAIL.COM	10-09-2026
				CS	CS (COMM)/925/2026	18-09-2026	SUNIL GUPTA VS SHEARLING SKINS PVT LTD	UDIT GUPTA(P),	9999829858	OFFICE.MERAKILEGAL@GMAIL.COM	10-09-2026
				CS	CS (COMM)/926/2026	19-09-2026	VARUN VARSHNEY PROPRIETOR OF M/S HIYA HARDWARE AND LOCKS VS WOODOFA LIFESTYLE PVT LTD	MADHUR SARORA(P),	9711022330	MADHURARORAADV@GMAIL.COM	15-09-2026
				CS	CS (COMM)/940/2026	22-09-2026	UNION BANK OF INDIA VS NIRMALA DEVI PROP OF M/S AASTHA AGENCIES	ALOK KUMAR(P),	9911000126	ALOK.APV2001@GMATL.COM	18-09-2026
				CS	CS (COMM)/952/2026	23-09-2026	STATE BANK OF INDIA VS ANKIT PAL	KRISHNA KR SHARMA(P),	9958891040	ADVKRISHNA1411@GMAIL.COM	22-08-2026
				CS	CS (COMM)/971/2026	25-09-2026	SAMPAT SINGH PROP OF M/S KARAN ENTERPRISES VS VARUN SHARMA PROP OF VS MARKETING	AMIT KUMAR MEENA(P),	8376988976	SANDEEP05RAGHUVANSHI@GMAIL.COM	14-09-2026
				CS	CS (COMM)/986/2026	29-09-2026	INDIAN BANK VS M/S KARNI TRADERS PROP PURSHOTTAM PAREEK AND ANR	VANDANA BHATIA(P),	9810092257	BHATIAAND COMPANY171@GMAIL.COM	19-09-2026
				CS	CS (COMM)/991/2026	30-09-2026	CANARA BANK VS SUNIL SINGH PROP-M/S SAI ENTERPRISES	CHITRA MALHOTRA(P),	9212888057	CHITRAMALHOTRASOBTI@GMAIL.COM	06-08-2026
12	**MS. RAJ RANI GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)**	WEST	209 EXTN BLOCK	CS(COMM)	835/2026	01.09.2026	AIRFORM SHOES VS. IMRAN	PREM GARG	8860844670	PREMGARG.LEGAL@YAHOO.COM	22.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS(COMM)	836/2026	01.09.2026	RAKESH RAJORA VS. NAGESH SHRAMA	ARVIND KUMAR	9999415322	ARVINDADVOCATE770@GMAIL.OM	25.08.2026
				CS(COMM)	854/2026	02.09.2026	AMRIT SEAIR EXPRESS PVT LTD VS. BALAJI NATURALS PRODCUTS	SANJEEV KUMAR KOWAL	9350730425	INFO@VENIREL EX.COM	25.08.2026
				CS(COMM)	861/2026	03.09.2026	HARE KRISHNA ENTERPIRSES VS. EMPIRE SPICES AND FOOD LTD	BHAVIK KOHLI	9911133838	KASELADDER@GMAIL.COM	11.08.2026
				CS(COMM)	862/2026	03.09.2026	MITTAL CHEMPLAST PVT LTD VS. SHANTA HOSIERY PVT LTD	SUDARSHAN KUMAR SHARMA	9958448208	SUDARSHANSHARMA.ADV@GMAIL.COM	20.03.2026
				CS(COMM)	871/2026	05.09.2026	FUJIYAMA POWER SYSTES LTD VS. AJAY KUMAR	ANANT RAO	9873385561	SHYAMPHOOLBHATI@GMAIL.COM	21.07.2026
				CS(COMM)	877/2026	07.09.2026	PUNJAB NATIONAL BANK VS. JASPREET SINGH OBEROI	MUKESH KUMAR	9810600656	PARASAGARWALADV@GMAIL.COM	01.09.2026
				CS(COMM)	879/2026	07.09.2026	SANJAY JAIN VS. PRAKASH BHIMSINGH RAJPUT	NITIN MITTAL	981188839	MITTAL782004@YAHOO.CO.IN	31.08.2026
				CS(COMM)	884/2026	08.09.2026	OM LOGISTICS VS. QUBA ARCHITECTURAL PRODUCTS PVT LTD	ARUN AGGARWAL	9810163624	ADVOCATEARUN23@GMAIL.COM	12.08.2026
				CS(COMM)	888/2026	09.09.2026	SUPERITRADE INFOTECH PVT LTD VS. ADCANOPUS DIGITAL MEDIA PVT LTD	PRAMOD AGARWAL	9810682372	SHEKHAWATILEGAL@YAHOO.IN	08.09.226
				CS(COMM)	889/2026	09.09.2026	ODITI APPLIANCES PVT LTD VS. ASHOK ABHIMANYULAL HARWANI	AMIT DHANKHAR	9911591774		07.09.2026
				CS(COMM)	900/2026	14.09.2026	HAIR MASTES SALON VS. HAIR MASTER LUXURY SALON	PARAS JAIN	9899907794	ADVOCATE@PARAS52@GMAIL.COM	05.09.2026
				CS(COMM)	901/2026	14.09.2026	HAIR MASTES SALON VS. HM UNISEX SALON	PARAS JAIN	9899907794	ADVOCATE@PARAS52@GMAIL.COM	05.09.2026
				CS(COMM)							
				CS(COMM)	928/2026	19.09.2026	SHRIKANT PUROHIT VS. AJAY KUMAR JHA	PARVINDRA SHRAMA	9811908944	SHARMABABLU001@YAHOOO.CO.IN	17.09.2026
				CS(COMM)	929/2026	19.09.2026	VIN POLY MANUFACTURING LLP VS. SUNITA ARORA	ISHITA SEHGAL	9990878732	ISHITASEHGAL7@GMAIL.COM	14.09.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS(COMM)	983/2026	28.09.2026	STATE BANK OF INDIA VS. ASHOK SONAVANE	S.SOOD	9811786067	MSSOODADVOCATE@GMAIL.COM	25.09.2026
				CS(COMM)	988/2026	29.09.2026	MULTI CREDIT PVT LTD VS. MATRIX INDIA	HARKIRAT SAHNEY	9810000381	HARKIRATS@HOTMAIL.COM	26.09.2026
				CS(COMM)	992/2026	30.09.2026	CANARA BANK VS. AMIT SINGH	CHITRA MALHOTRA	9212888057	CHITRAMALHOTRASOBTI@GMAIL.COM	16.09.2026
13	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 EXTN BLOCK		CS (COMM)/848/2026	01-09-2026	MS D RJOGESH INTERNATIONAL PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE SH RAJIV TANEJA VS MS KRISHNA MARUTI PVT	GUPTA(P),	9818085900	-	14-07-2026
					CS (COMM)/850/2026	01-09-2026	HARRISH KUMAR SAKKARWAL VS FOOTBHAGAT(P), CARE THROUGH MR SATYAPRAKASH SINGH	MANOJ KUMAR	9868726388	MANOJLEGAL12@GMAIL.COM	25-08-2026
					CS (COMM)/847/2026	01-09-2026	PINNACLE POLYMERS PVT LTD VS SUSHIL KUMAR GARG PROPRIETOR OF M S KRISHNA TRADERS	KUSHAGRA BANSAL(P),	9999448797	KUSHAGRABANSAL@AKASSOCIATES.ORG.IN	10-08-2026
					CS (COMM)/849/2026	01-09-2026	ISHAN SNACKS AND NAMKIN PRIVATE LIMITED VS AFP MANUFACTURING CO PRIVATE LIMITED	ASHOK GOEL(P),	9873815146	IP@ASHOKALAW.COM	25-08-2026
					EXCOMM AWARD BY ARB COMM/134/2026	01-09-2026	UGRO CAPITAL LTD VS OM MARKETING	BALRAJ GAUTAM(P),			
					CS (COMM)/859/2026	02-09-2026	TARUN GOYAL VS DLF URBAN PRIVATE LIMITED	ANKUR SINGHAL(P),	9811126091	ANKURSINGHALADCOCATE@GMAIL.COM	04-08-2026
					CS (COMM)/858/2026	02-09-2026	TARUN GOYAL VS DLF URBAN PRIVATE LIMITED	ANKUR SINGHAL(P),	9811126091	ANKURSINGHALADCOCATE@GMAIL.COM	04-08-2026
					OMP MISC (COMM)/6/2026	03-09-2026	MS BRAND DESIGNS EVENTS PROMOTIONS VS MS ARTIMAS FASHIONS PRIVATE LIMITED ORS	ANUJ SINGH RANA(P),			
					OMP (I) (COMM)/1481/2026	03-09-2026	YES BANK LTD VS CHAUDHARY CONTRACTOR TRADERS	SANJEEV PATHAK(P),			
					OMP (I) (COMM)/1480/2026	03-09-2026	AXIS BANK LTD VS ASHA DEVI	ADV DHEERAJ(P),			
					CS (COMM)/875/2026	07-09-2026	RNFI SERVICES LIMITED VS RAFIQUE HUSSAIN SHAIKH	VIVEK SHARMA(P),	9871129399	VIVEKSHARMA.ADV01@GMAIL.COM	18-08-2026
					CS (COMM)/883/2026	08-09-2026	EMPIRE HOME PVT LTD VS SUDHA GUPTA	RAHUL MANGLA(P),	9899969669	LITIGATION@RAHULMANGA.COM	04-09-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					M-EX/342/2026	09-09-2026	LALIT KUMAR AGGARWAL VS IRIS INDIA HOUSEHOLD SOLUTIONS PVT LTD	BHOOPENDRA KUMAR(P),			
					MISC DJ/1008/2026	09-09-2026	ON CLOUDS GMBH VS VARUN KHATRI	SHRAVAN BANSAL(P),			
					CS (COMM)/885/2026	09-09-2026	OM LOGISTICS SUPPLY CHAIN PVT LTD VS PURA HEALTH IMPEX PVT LTD	ARUN AGGARWAL(P),	9810163624	ADVOCATEARUN23@GMAIL.COM	12-08-2026
					CS (COMM)/896/2026	10-09-2026	NEETA SETHI VS MS UNIWORLD TRANSERV PVT LTD	PUNEET MAHESHWARI(P),	-	-	08-09-2026
					EXECUTION (COMM)/336/2026	10-09-2026	M/S SHIV FIBRES PVT LTD THROUGH ITS DIRECTOR AR MR PAWAN KUMAR GOEL VS MS AMITA GUPTA PROP OF MS KIRTI PACKAGING	JAGRITI JAIN(P),			
					CS (COMM)/899/2026	14-09-2026	ADEQUATE STEEL FABRICATORS THROUGH MR PRATEEK CHANDER SOLE PROPRIETOR VS RAJESH INDUSTRIES THROUGH MR RAJESH	SHIMPY SHARMA(P),	9971550603	OFFICE@ANANDSHARMAASSOCIATES.COM	09-09-2026
					CS (COMM)/903/2026	15-09-2026	MUNISH KUMAR VS RELIANCE GENERAL INSURANCE CO LTD	ARUN SAXENA(P),	7503830432	-	08-09-2026
					OMP (I) (COMM)/1531/2026	16-09-2026	IDFC FIRST BANK LIMITED VS ASSET RECONSTRUCTION COMPANY INDIA LTD	PRASHANT TRIPATHI(P),			
					OMP (I) (COMM)/1560/2026	19-09-2026	IDFC FIRST BANK LTD VS AJAY YASHBIR	SANJEEV PATHAK(P),			
					CS (COMM)/931/2026	19-09-2026	A AND S STEEL PRIVATE LIMITED VS KAMAL KHUBCHANDANI	SHIVEN BANGA(P),	7838443353	ADVSHIVENBANGA@GMAIL.COM	01-09-2026
					OMP (I) (COMM)/1559/2026	19-09-2026	YES BANK LTD VS MANGAL SINGH	SANJEEV PATHAK(P),			
					MISC DJ/1066/2026	21-09-2026	BATHWEL VS NEERAJ BHATI	JAYUSH SACHAN(P),			
					OMP (I) (COMM)/1566/2026	21-09-2026	YES BANK LTD VS MEGHRAJ SINGH	SANJEEV PATHAK(P),			
					OMP (I) (COMM)/1565/2026	21-09-2026	IDFC FIRST BANK LTD VS AKASH SINGH	SANJEEV PATHAK(P),			
					CS (COMM)/938/2026	22-09-2026	SHRI GUNSAHIB SINGH PROPRIETOR OF MS ICON MEDITEX VS CONTINENTAL DEVLOPERS A UNIT OF RADISSON BLU GORAKHPUR	MAYANK SARIN(P),	8377040771	MAYANKSARIN49@GMAIL.COM	18-09-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					CS (COMM)/950/2026	23-09-2026	KRISHAN KUMAR JINDAL VS S S AIR HYDRO POWER	VIPIN DILAWARI(P),	9310875020	VIPINDILAWARI83@GMAIL.COM	21-09-2026
					CS (COMM)/959/2026	24-09-2026	CANARA BANK VS SHAIYSTA NAZ	ASHOK KAKKAR(P),	9560396555	-	04-09-2026
					CS (COMM)/960/2026	24-09-2026	CANARA BANK VS REKHA NISHAD	ASHOK KAKKAR(P),	9560396555	-	04-09-2026
					CS (COMM)/957/2026	24-09-2026	CANARA BANK VS KULDEEP KUMAR	ASHOK KAKKAR(P),	9560396555	-	04-09-2026
					CS (COMM)/958/2026	24-09-2026	CANARA BANK VS SHAMA PARVEEN	ASHOK KAKKAR(P),	9560396555	-	04-09-2026
					CS (COMM)/956/2026	24-09-2026	STATE BANK OF INDIA VS SHRI RADHE KRISHNA ENTERPRISES	SWEETY SOOD(P),	9811786067	MSSSOODADVOCATE@GMAIL.COM	17-09-2026
					CS (COMM)/955/2026	24-09-2026	INDIAN BANK VS MESSERS GRACE SALES CORPORATION PROP SANJAY KUMAR	VANDANA BHATIA(P),	9810092257	-	18-09-2026
					CS (COMM)/974/2026	25-09-2026	CENTRAL BANK OF INDIA VS BABITA	AMAR SINGH(P),	9810047059	APEXLAW261@GMAIL.COM	23-09-2026
					EXECUTION (COMM)/359/2026	26-09-2026	VARUN KHURANA VS MCD AND ANR	SHALINI(P),			
					CS (COMM)/982/2026	28-09-2026	UNION BANK OF INDIA VS VIKAS SAINI	ALOK KUMAR(P),	9911000126	ALOK.ADV2001@GMAIL.COM	25-09-2026
					CS (COMM)/985/2026	29-09-2026	UNION BANK OF INDIA VS RAMANJOT SINGH SALUJA	ALOK KUMAR(P),	9911000126	ALOK.ADV2001@GMAIL.COM	25-09-2026
					OMP (I) (COMM)/1583/2026	30-09-2026	PIRAMAL FINANCE LTD VS SACHIN	MUKUND KUMAR JHA(P),			
					OMP (I) (COMM)/1455/2026	46266	YES BANK LTD VS KRISHAN LEELA TRANSPORT	KARTIK KUMAR(P),			
					OMP (I) (COMM)/1454/2026	46266	YES BANK LTD VS ROMY DHARAM PAL SINGH	KARTIK KUMAR(P),			
					CS (COMM)/851/2026	46266	HDFC BANK LTD VS MOHD SUFYAN	ANISH BHOLA(P),			

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					OMP (I) (COMM)/1452/2026	46266	YES BANK LTD VS AKASH BIDHURI	ADV. LALIT PANDEY(P),			
					OMP (I) (COMM)/1451/2026	46266	YES BANK LTD VS DEV CARGO MOVERS PVT LTD	ADV. LALIT PANDEY(P),			
					OMP (I) (COMM)/1448/2026	46266	YES BANK LTD VS GAURAV DIXIT	ADV. LALIT PANDEY(P),			
					OMP (I) (COMM)/1447/2026	46266	YES BANK LTD VS SALMAN KAYYUM	ADV. LALIT PANDEY(P),			
					OMP (I) (COMM)/1449/2026	46266	YES BANK LTD VS SHYAM JI	ADV. LALIT PANDEY(P),			
					OMP (I) (COMM)/1450/2026	46266	YES BANK LTD VS ANKIT BHATI	ADV. LALIT PANDEY(P),			
					OMP (I) (COMM)/1456/2026	46266	SHRIRAM FINANCE LTD VS MUKUL CHANDEL	MANOJ KUMAR(P),			
					OMP (I) (COMM)/1453/2026	46266	YES BANK LTD VS KANIKA NAVNEET MALIK	KARTIK KUMAR(P),			
					MISC DJ/980/2026	46267	MS JASVINDER KAUR VS GAIN CHAND GODPAL	MAYANK BANSAL(P),			
					OMP (I) (COMM)/1465/2026	46267	YES BANK LTD VS M S OVERSEAS	ADV. LALIT PANDEY(P),			
					CS (COMM)/860/2026	46267	STATE BANK OF INDIA VS SANJU	MANOJ PANDEY(P),	9654371856	ADVPANDEVMANOJ@GAMIL.COM	24-08-2026
					OMP (I) (COMM)/1488/2026	46268	IDFC FIRST BANK LTD VS NARESH KUMAR NAGPAL	SANJEEV PATHAK(P),			
					OMP (I) (COMM)/1487/2026	46268	IDFC FIRST BANK LTD VS JAGJEET SINGH	SANJEEV PATHAK(P),			
					OMP (I) (COMM)/1486/2026	46268	IDFC FIRST BANK LTD VS AKRAM KHAN	SANJEEV PATHAK(P),			
					OMP (I) (COMM)/1485/2026	46268	IDFC FIRST BANK LTD VS GANESH PRASAD GUPTA	SANJEEV PATHAK(P),			

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					OMP (I) (COMM)/1483/2026	46268	YES BANK LTD VS NAJIMUDDIN TAJUR MULUK	SANJEEV PATHAK(P),			
					OMP (I) (COMM)/1484/2026	46268	YES BANK LTD VS PRAVEEN KUMAR	SANJEEV PATHAK(P),			
					CS (COMM)/865/2026	46268	NARENDRA KUMAR KULASHARI VS NAVNIRMAN STRUCTURE AND ROAD PRIVATE LIMITED	AMIT GOSWAMI(P),	9910860506	AMITGOSWAMI8439@GMAIL.COM	18-08-2026
					OMP (I) (COMM)/1482/2026	46268	YES BANK LTD VS SATHENDER SATHENDER	SANJEEV PATHAK(P),			
					OMP (I) (COMM)/1506/2026	46273	SHRIRAM FINANCE LTD VS POOJA VERMA	MANOJ KUMAR(P),			
					OMP (I) (COMM)/1505/2026	46273	SHRIRAM FINANCE LTD VS MUKUL CHANDEL	MANOJ KUMAR(P),			
					OMP (I) (COMM)/1517/2026	46279	YES BANK LTD VS UMAR NADEEM	KARTIK KUMAR(P),			
					OMP (I) (COMM)/1516/2026	46279	YES BANK LTD VS SHABANA IMAM	KARTIK KUMAR(P),			
					OMP (I) (COMM)/1515/2026	46279	YES BANK LTD VS RANDHIR RANDHIR	KARTIK KUMAR(P),			
					EXECUTION (COMM)/339/2026	46280	M/S SKANRAY TECHNOLOGIIES LIMITED VS M/S RUBIK EXHIBITIONS AND INTERIORS	XYZ(P),			
					OMP (I) (COMM)/1542/2026	46283	YES BANK LTD VS LAXMI NARAYAN	SANJEEV PATHAK(P),			
					M-EX/350/2026	46284	SUDHIR KUMAR GUPTA VS AMARJEET SINGH	VAIBHAV JAIN(P),			
					EXECUTION (COMM)/350/2026	46286	M/S AUTOVIKAS SALES AND SERVICE PVT LTD THROUGH ITS A R SH DHARAMVIR SINGH VS AVINASH RAI	YOMESH SHARMA(P),			
					EXECUTION (COMM)/349/2026	46286	M/S AUTOVIKAS SALES AND SERVICE PVT LTD THROUGH ITS A R SH DHARAMVIR SINGH VS AVINASH RAI	YOMESH SHARMA(P),			
					CS (COMM)/939/2026	46287	LEOSTAR LOGISTICS PVT LTD VS RITA RAI	SHIVAM SHARMA(P),	965454855	LEGAL@SHIVAMSHARMA.IN	25-07-2026

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					OMP (I) (COMM)/1577/2026	46294	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD VS T NATRAJAN DURGA PRASAD	ABID AHMAD(P),			
14	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST	202 EXTN BLOCK	EX.COMM	EX.COMM AWARD BY ARB. COMM./133/2026	-01-09-2026	MUKESH KUMAR VS MANEET SINGH	RAJESH KR	9899694578	ADV@RAJESH.GMAIL.COM	29-08-2026
				EX.COMM	EXECUTION (COMM.)/322/2026	01-09-2026	OKAYA POWER PVT. LTD VS SAPNA SARRAF PROPRIETOR OF M S SEV AUTOMOTIVE	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	13-08-2026
				CS COMM	CS (COMM)/832/2026	01-09-2026	ENTICE IMPEX PRIVATE LIMITED VS SHUKLA AUTO E RIKSHA AGENCY	ROHIT WADHWA	9863584542	APEXLAW261@EMAIL.COM	31-08-2026
				OMP(I)	OMP (I) (COMM.)/1435/2026	01-09-2026	SHRIRAM FINANCE LTD VS SHAMMI KHANNA	MANOJ KHATRI	9555254789	MANOJKHATRI@GMAIL.COM	31-08-2026
				OMP(I)	OMP (I) (COMM.)/1436/2026	01-09-2026	SHRIRAM FINANCE LTD VS MOHAN SINGH	RAJESH KUMAR	9312308958	RAKADV@GMAIL.COM	17-08-2026
				OMP(I)	OMP (I) (COMM.)/1461/2026	02-09-2026	YES BANK LIMITED VS HAMZA GLASS THROUGH ITS PROPRIETOR SHADAB	MANOJ KHATRI	9811133644	MANOJK.ADV@YAHOO.COM	01-09-2026
				OMP(I)	OMP (I) (COMM.)/1464/2026	02-09-2026	IDFC FIRST BANK LTD VS ANUJ SINGH	ISHANT THAKUR	8800209109	LAWPARTNERS.SS@GMAIL.COM	01-09-2026
				OMP(I)	OMP (I) (COMM.)/1466/2026	03-09-2026	YES BANK LTD VS M S OVERSEAS	SUNIL SINGH	8800209109	ADVSUNILSINGHP@GAMIL.COM	01-09-2026
				OMP(I)	OMP (I) (COMM.)/1467/2026	03-09-2026	YES BANK LTD VS SURESH GUPTA	SEWA SINGH	9999063760	ADVOCATESEWASINGH@GMAIL.COM	26-08-2026
				OMP(I)	OMP (I) (COMM.)/1468/2026	03-09-2026	TSC FINSERV PRIVATE LIMITED VS SOHAN CARS	SHAILENDER	9212257887	SHAILENDERKAMRA@GMAIL.COM	25-08-2026
				OMP(I)	OMP (I) (COMM.)/1469/2026	03-09-2026	TSC FINSERV PRIVATE LIMITED VS SOHAN CARS	RANJEET KUMAR	9312578945	ADVRANJEET@GMAIL.COM	20-08-2026
				EX.COMM	EXECUTION (COMM.)/324/2026	05-09-2026	INTEX POWER ELECTRONICS VS AUTOPAL INDUSTRIES LTD	SUMIT	9650941688	SUMITSARNA@GMAIL.COM	19-08-2026
				CS COMM	CS (COMM)/866/2026	05-09-2026	STATE BANK OF INDIA VS PRAVEEN KUMAR	GAURAV RANA	9999797229	MALHOTRAGAURAV1976@YAHOO.COM	02-09-2026
				CS COMM	CS (COMM)/867/2026	05-09-2026	STATE BANK OF INDIA VS RAJU	GAURAV RANA	9999797229	MALHOTRAGAURAV1976@YAHOO.COM	01-09-2026

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				CS COMM	CS (COMM)/869/2026	05-09-2026	GENERAL MEDICINE THERAPEUTICS PRIVATE LIMITED VS DERMAZONE PHARMACEUTICALS PVT LTD,	GAURAV RANA	9312578945	ADVRANJEET@GMAIL.COM	01-09-2026
				CS COMM	CS (COMM)/872/2026	05-09-2026	MS ALFA THERM LTD THROUGH ITS AUTHORISED SIGNATORY SH AYUB KHAN VS MANTONY LARA ENVIRO SOLUTIONS PVT LTD	RANJEET KUMAR	9999927207	-	31-08-2026
				OMP(I)	OMP (I) (COMM.)/1495/2026	05-09-2026	TSC FINSERV PRIVATE LIMITED VS GM CARS	RANJEET KUMAR	9815312248	DCLAWOFFICES9408@GMAIL.COM	29-07-2026
				OMP(I)	OMP (I) (COMM.)/1496/2026	05-09-2026	TSC FINSERV PRIVATE LIMITED VS GM CARS	ANKIT YADAV	9560990911	ANKITADV1992@GMAIL.COM	23-08-2026
				OMP(I)	OMP (I) (COMM.)/1497/2026	05-09-2026	TSC FINSERV PRIVATE LIMITED VS GM CARS	SADANAND	9811101222	SANADAND.ASAPARTNERS@GMAIL.COM	03-08-2026
				OMP(I)	OMP (I) (COMM.)/1498/2026	05-09-2026	YES BANK LTD VS MOHD ARIF	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	29-08-2026
				OMP(I)	OMP (I) (COMM.)/1499/2026	05-09-2026	YES BANK LTD VS DEV CARGO MOVERS PVT LTD	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	03-09-2026
				EX.COMM	EXECUTION (COMM.)/326/2026	07-09-2026	IDBI BANK LTD VS AAMNA BEGUM	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	04-09-2026
				CS COMM	CS (COMM)/881/2026	07-09-2026	MS PARAGON PUBLISHING INDIA PRIVATE LIMITED VS NEW LIGHT BOOK HOUSE	ANIL	9811021060	ANILPRUTHI25@HOTMAIL.COM	02-09-2026
				OMP(I)	OMP (I) (COMM.)/1500/2026	07-09-2026	YES BANK LTD VS MOHIT MOHIT	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	02-09-2026
				OMP(I)	OMP (I) (COMM.)/1501/2026	07-09-2026	YES BANK LTD VS SUNITA DEVI	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	31-08-2026
				OMP(I)	OMP (I) (COMM.)/1502/2026	07-09-2026	YES BANK LTD VS KALEEM KHAN	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	30-08-2026
				CS COMM	CS (COMM)/882/2026	08-09-2026	HIMANSHU ARORA VS AMAZIA VISION ENVIRONMENT PVT LTD	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	25-08-2026
				OMP(I)	OMP (I) (COMM.)/1510/2026	08-09-2026	SHRIRAM FINANCE LTD VS VIKASH	MANOJ	9654371856	ADVPANDEYMANOJ@GMAIL.COM	31-08-2026
				EX.COMM	EXECUTION (COMM.)/333/2026	09-09-2026	LAL OIL AND GENERAL MILLS PVT LTD VS MODERN KNIT WORKS PVT LTD	MANOJ PANDAY	9654371856	ADVPANDEYMANOJ@GMAIL.COM	05-09-2026

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				OMP(I)	OMP (I) (COMM.)/1511/2026	09-09-2026	YES BANK LTD VS RAHUL GAUTAM	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	06-09-2026
				EX.COMM	EX.COMM AWARD BY ARB. COMM./141/2026	10-09-2026	MS SOPHISTICATED INDUSTRIAL MATERIALS ANALYTIC LABS PVT LTD VS STRUQTA ECO ENGINEERING AND CONSULTANT PVT LTD	MANOJ KHATRI	9811133644	MANOJK.ADV@YAHOO.COM	04-09-2026
				EX.COMM	EX.COMM AWARD BY ARB. COMM./142/2026	10-09-2026	UNITY BUILDERS VS MAHANAGAR TELEPHONE NIGAM LIMITED	MANOJ KHATRI	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				CS COMM	CS (COMM)/898/2026	10-09-2026	SWIGGY NETWORKS LIMITED VS MS SUPER MARCHE 37 TRADERS LLP	SUNDER SINGH	+91 9810621272	BEHLARSHIA@GMAIL.COM	09-09-2026
				OMP(I)	OMP (I) (COMM.)/1513/2026	10-09-2026	AXIS BANK LTD VS KAVITA SHARMA	SADANAND	9871897844	SAVLAWASSOCIATE@GMAIL.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1514/2026	10-09-2026	AXIS BANK LTD VS HEMANT KUMAR	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.@GMAIL.COM	05-09-2026
				CS COMM	CS (COMM)/912/2026	17-09-2026	HANS SETHI VS CHAWLA MEGA MART PVT LTD	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				CS COMM	CS (COMM)/913/2026	17-09-2026	OM LOGISTICS LIMITED VS SRIKAMAL PRASADH RANDHIR KUMAR PROPRIETOR OF RINA TEXTILES	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1533/2026	17-09-2026	YES BANK LIMITED VS RUSTAM FAZAR MOHD	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1534/2026	17-09-2026	YES BANK LTD VS AMISHA SINGH	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1535/2026	17-09-2026	YES BANK LTD VS RAMESH CHAND MEENA	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				EX.COMM	EXECUTION (COMM.)/345/2026	18-09-2026	M/S POINT FOOTWEAR PVT LTD VS ASHIRWAD FOOT CARE	SK JHA	9810840045	SKJHAASSOCIATES@YAHOO.COM	05-09-2026
				CS COMM	CS (COMM)/920/2026	18-09-2026	POOJA SHARMA VS VINAYAK ASSOCIATES	SK JHA	9810840045	SKJHAASSOCIATES@YAHOO.COM	05-09-2026
				CS COMM	CS (COMM)/921/2026	18-09-2026	MAX ENGINEERING AND AUTOMATION PVT LTD VS ADVANCE VENTILATION PVT LTD	SK JHA	9810840045	SKJHAASSOCIATES@YAHOO.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1541/2026	18-09-2026	PIRAMAL FINANCE LTD VS RITIKA KAPOOR	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP(I)	OMP (I) (COMM.)/1547/2026	18-09-2026	YES BANK LTD VS RAJVEER SINGH	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1548/2026	18-09-2026	YES BANK LTD VS KULDEEP RAJPAL	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1549/2026	18-09-2026	YES BANK LTD VS REETIK RAGHAV	YOGESH	9555343658	YOGESHADV@GMAIL.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1550/2026	18-09-2026	YES BANK LTD VS NEERAJ LAL SHRIVASATAVA	YOGESH	9555343658	YOGESHADV@GMAIL.COM	05-09-2026
				EX.COMM	EXECUTION (COMM.)/348/2026	19-09-2026	PRAVESH BHANDARI VS ASHIMARA HOUSING PVT LTD	YOGESH	9555343658	YOGESHADV@GMAIL.COM	05-09-2026
				CS COMM	CS (COMM)/930/2026	19-09-2026	BAJAJ RUBBER COMPANY PVT LTD VS SANDEEP GOEL	PREM SHANKAR	9136457898	PREMSHANKARJI@GMAIL.COM	05-09-2026
				OMP(I)	OMP (I) (COMM.)/1551/2026	19-09-2026	DMI FINANCE PVT LTD VS LOKPAL SINGH CHAUHAN	ISHANT THAKUR	9811133644	ADVISHANT1999@GMAIL.COM	03-08-2026
				OMP(I)	OMP (I) (COMM.)/1552/2026	19-09-2026	TSC FINSERV PRIVATE LIMITED VS SHIV MOTORS	SONU KUMAR	9863584542	KUMARSONU1965@GMAIL.COM	29-08-2026
				EX.COMM	EX.COMM AWARD BY ARB. COMM./145/2026	21-09-2026	HDB FINANCIAL SERVICES LIMITED VS PAPPU RAJBHAR	EKSHA	9555254789	EKSHASHARMA@GMAIL.COM	03-09-2026
				CS COMM	CS (COMM)/936/2026	21-09-2026	BERGER PAINTS INDIA LIMITED VS THE ATLAS ELECTRIC INDUSTRIES PRIVATE LIMITED OTHERS	DISHA	9312308958	DISHALANG1995@GMAIL.COM	04-09-2026
				CS COMM	CS (COMM)/937/2026	21-09-2026	BANK OF INDIA VS KANHAIYA PASWAN	MANOJ	9811133644	MANOJK.ADV@YAHOO.COM	02-09-2026
				CS COMM	CS (COMM)/945/2026	22-09-2026	OZONE CORP PVT LTD VS LALITA DEVI	MANOJ	8800209109	MANOJK.ADV@YAHOO.COM	02-09-2026
				OMP(I)	OMP (I) (COMM.)/1567/2026	22-09-2026	IDFC FIRST BANK LTD VS MUSHAHID HUSSAIN	RAVINDER KUMAR	8800209109	KUMARRAVINDER@GMAIL.COM	03-08-2026
				OMP(I)	OMP (I) (COMM.)/1568/2026	22-09-2026	IDFC FIRST BANK LTD VS KRISHNA MURARI YADAV	SHAILENDER	9999063760	SHAILENDERKAMRA@GMAIL.COM	29-08-2026
				OMP(I)	OMP (I) (COMM.)/1569/2026	22-09-2026	IDFC FIRST BANK LTD VS ANURAG DURGVANSHI	NAVEEN	9212257887	NAVADV96@GMAIL.COM	03-09-2026

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				OMP(I)	OMP (I) (COMM.)/1570/2026	22-09-2026	IDFC FIRST BANK LTD VS GAGAN SINGH	NITIN KUMAR	9811133644	NITINSINGH@GMAIL.COM	04-09-2026
				OMP(I)	OMP (I) (COMM.)/1571/2026	22-09-2026	YES BANK LTD VS ANAND PANDEY	ANKIT SHARMA	9863584542	SHARMAANKIT@GMAIL.COM	02-09-2026
				CS COMM	CS (COMM)/946/2026	23-09-2026	SUPREET SINGH VS RELIANCE INFRATEL LIMITED	ANIL	9555254789	CHAUHANANIL999@GMAIL.COM	02-09-2026
				MISC DJ	MISC DJ/1077/2026	23-09-2026	TARANJIT SINGH VS YES BANK	REHAN	9312308958	REHANLAWFIRM@GMAIL.COM	03-08-2026
				EX.COMM	EXECUTION (COMM.)/358/2026	25-09-2026	VINTAGE CREDIT AND LEASING PVT LTD VS AJAY PAL SINGH	REHAN	9811133644	REHANLAWFIRM@GMAIL.COM	29-08-2026
				CS COMM	CS (COMM)/968/2026	25-09-2026	CANARA BANK VS MONIKA ARORA	SURJET KUMAR	8800209109	KRSURJEETLAW@GMAIL.COM	03-09-2026
				CS COMM	CS (COMM)/972/2026	25-09-2026	CANARA BANK VS MAYUR MS NEHARWAL ENTERPRISES	SURJET KUMAR	8800209109	KRSURJEETLAW@GMAIL.COM	04-09-2026
				CS COMM	CS (COMM)/976/2026	25-09-2026	SANDEEP GROVER VS KAWAL PREET SINGH	ISHANT THAKUR	9999063760	ADVISHANT1999@GMAIL.COM	02-09-2026
				CS COMM	CS (COMM)/977/2026	25-09-2026	VINTAGE CREDIT AND LEASING PVT LTD VS SHIV KUMAR	EKLAVYA SINGH	9212257887	EKLAYAPARASHAR@GMAIL.COM	02-09-2026
				CS COMM	CS (COMM)/978/2026	25-09-2026	VINTAGE CREDIT AND LEASING PVT LTD VS ROHIT RANJAN	EKLAVYA SINGH	9999993525	EKLAYAPARASHAR@GMAIL.COM	11-09-2026
				CS COMM	CS (COMM)/984/2026	28-09-2026	CJ DARCL LOGISTICS LIMITED VS EAST WEST PRODUCTS LIMITED	PREM SAGAR	9555457898	ADVPREMSAGAR1980@YAHOO.COM	13-09-2026
				OMP(I)	OMP (I) (COMM.)/1580/2026	29-09-2026	YES BANK LTD VS SEEMA OM PRAKASH	SAURAV	9870347905	SAURAVJOSHI@GMAIL.COM	15-09-2026
				OMP(I)	OMP (I) (COMM.)/1581/2026	29-09-2026	YES BANK LTD VS SONIA JAIN	SAURAV	8800176369	SAURAVJOSHI@GMAIL.COM	15-09-2026

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15	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 EXTN BLOCK	CS (COMM)/831/2026	CS (COMM)/831/2026	01-09-2026	UPGRID SOLUTIONS PRIVATE LIMITED VS HIMANSHU TANEJA SOLE PROPRIETOR OF TANEJA CHARGING POINT	DEEPAK KUMAR BANSAL	9899951648 9811515015	BANSALASSOCIATESLAWFIRM@GMAIL.COM	01-09-2026
				CS (COMM)/834/2026	CS (COMM)/834/2026	01-09-2026	SURANDER KUMAR VS M/S RA ENTERPRISES AND OTHERS	SUNITA SINGH	9210585331 8920586266	INDOLEXLAW@GMAIL.COM	01-09-2026
				CS (COMM)/844/2026	CS (COMM)/844/2026	01-09-2026	M/S GUPTA IRON AND BRASS WORKS LTD VS M/S HARPREET MOTORS PVT LTD	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	01-09-2026
				CS (COMM)/852/2026	CS (COMM)/852/2026	01-09-2026	B.R. CERAMICS PRIVATE LIMITED VS BHUPINDER SINGH	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	01-09-2026
				CS (COMM)/863/2026	CS (COMM)/863/2026	03-09-2026	PUNJAB NATIONAL BANK VS SARITA DEVI	RITESH	9999495500	MOHITMONGAADVOCATE@GMAIL.COM	03-09-2026
				CS (COMM)/864/2026	CS (COMM)/864/2026	03-09-2026	PUNJAB NATIONAL BANK VS MANGAL JORWAL	VIPIN DILAWARI	93 I22439 57, 93 I 0875020	VIPINDILAWARI83@GMAILCOM	03-09-2026
				CS (COMM)/868/2026	CS (COMM)/868/2026	05-09-2026	STATE BANK OF INDIA VS SUB LIEUTENANT UTKARSH BARU	KARTIK KUMAR	NOT PROVIDED	LEGAL@KATYALASSOCITES.COM	05-09-2026
				CS (COMM)/870/2026	CS (COMM)/870/2026	05-09-2026	MR ANISH KUMAR PROPRIETOR OF M/S AKS INTERIORS VS TATA PROJECTS LIMITED AND ANR	KARTIK KUMAR	NOT PROVIDED	LEGAL@KATYALASSOCITES.COM	05-09-2026
				CS (COMM)/876/2026	CS (COMM)/876/2026	07-09-2026	ANJU KHOSLA VS M/S NG WAREHOUSE PRIVATE LIMITED AND ORS	RAVI RAI	9999660384	ADVOCATERAVIRAI@GMAIL.COM	07-09-2026
				CS (COMM)/880/2026	CS (COMM)/880/2026	07-09-2026	MR MUKUL KUMAR PROPRIETOR OF MS SURYA ENTERPRISES VS MRS PRATIBHA CHANDRA PROPRIETOR OF PRATIBHA	AMRESHWAR SINGH	9540643136	AMRCSHWARSINGHADVOCATE@GMAIL.COM	07-09-2026
				CS (COMM)/895/2026	CS (COMM)/895/2026	10-09-2026	SANJIV KUMAR AND ANR VS CHANDER PARBHA MALHOTRA @ CHANDER PRABHA MALHOTRA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	10-09-2026
				CS (COMM)/897/2026	CS (COMM)/897/2026	10-09-2026	ANITA AGGARWAL THROUGH ITS AR SH UMANG GUPTA VS NIKHIL BEHL AND ANR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	10-09-2026
				CS (COMM)/902/2026	CS (COMM)/902/2026	15-09-2026	SANGEETA ARORA PROPRIETOR OF BS ADVERTISING COMPANY VS RABHAS BY EKTA ALIAS RABHAS EXPORTS PRIVATE LIMITED	LALIT PANDEY	9555861211	LALITPANDEYADVASSOCIATES@GMAIL.COM	15-09-2026
				CS (COMM)/914/2026	CS (COMM)/914/2026	17-09-2026	VINTAGE CREDIT AND LEASING PVT LTD VS AJEET KUMAR JHA AND ORS.	GAURAV MALHOTRA	999797229	NOT PROVIDED	17-09-2026
				CS (COMM)/915/2026	CS (COMM)/915/2026	17-09-2026	VINTAGE CREDIT AND LEASING PVT LTD VS DEEPALI SHARMA AND ORS	ADITYA GOEL	9540828585	ADVADLTVAGOEI@HORMAIL.COM	17-09-2026

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				CS (COMM)/916/2026	CS (COMM)/916/2026	17-09-2026	VINTAGE CREDIT AND LEASING PVT LTD VS VIJAY KUMAR AND ORS	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	17-09-2026
				CS (COMM)/917/2026	CS (COMM)/917/2026	17-09-2026	M/S MAHESH FABRINOX PVT LTD VS FIROJ AHMAD	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	17-09-2026
				CS (COMM)/918/2026	CS (COMM)/918/2026	17-09-2026	M/S MAHESH FABRINOX PVT LTD VS GAGAN NARANG	HIMANSHU GARG	8750618722	SSWANIASSOCIATES@GMAIL.OOM	17-09-2026
				CS (COMM)/919/2026	CS (COMM)/919/2026	17-09-2026	PUNJAB NATIONAL BANK VS HIMANSHU GARG	SONU	8447976744	AVINASHSURILAWYER@GMAIL.COM	17-09-2026
				CS (COMM)/923/2026	CS (COMM)/923/2026	18-09-2026	CANARA BANK VS PRASHANT GOEL PROP M/S PREM KRISHNA ENTERPRISES	VIMAL KHURANA	7970440025	SHIVAMJHA@FIRSTASSOCIATES.IN	18-09-2026
				CS (COMM)/935/2026	CS (COMM)/935/2026	21-09-2026	POWERTECH SWITCHGEARS PVT LTD VS M/S ADVANCE VENTILATION PVT LTD	SANJEEV	9868738523	SANJEEV.KUMAR@KNOWLEX.IN	21-09-2026
				CS (COMM)/943/2026	CS (COMM)/943/2026	22-09-2026	AROSON PLASTICS PVT LTD VS M/S VICTORIA LIGHTING PVT LTD	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	22-09-2026
				CS (COMM)/947/2026	CS (COMM)/947/2026	23-09-2026	OZONE CORP PVT LTD VS HARASAN RAM	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	23-09-2026
				CS (COMM)/951/2026	CS (COMM)/951/2026	23-09-2026	BANK OF INDIA VS SHIV KUMAR PROPRIETOR OF EASY TRADERS	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	23-09-2026
				CS (COMM)/953/2026	CS (COMM)/953/2026	23-09-2026	STATE BANK OF INDIA VS RAHUL GUPTA	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	23-09-2026
				CS (COMM)/954/2026	CS (COMM)/954/2026	24-09-2026	UFLEX LIMITED VS SILVERTONE GRAVU FLEX PRIVATE LIMITED	SANJAY AGGARWAL	9811179161	LEGALYUKTI63@GMAIL.COM	24-09-2026
				CS (COMM)/961/2026	CS (COMM)/961/2026	24-09-2026	STATE BANK OF INDIA VS NARESH KUMAR CHAUHAN	ANJANI KUMAR CHOUDHARY	9811675024	ANIANICHOUDHARI@GMAIL.COM	24-09-2026
				CS (COMM)/964/2026	CS (COMM)/964/2026	24-09-2026	STAR STEEL PROJECTS PRIVATE LIMITED VS AAR ESS EXIM PRIVATE LIMITED AND OTHERS	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	24-09-2026
				CS (COMM)/969/2026	CS (COMM)/969/2026	25-09-2026	CANARA BANK VS AFROZ ALAM	LALIT PANDEY	9555861211	LALITPANDEYADVASSOCIATES@GMAIL.COM	25-09-2026
				CS (COMM)/970/2026	CS (COMM)/970/2026	25-09-2026	ARMAAN JAIN PROPRIETOR -SELECTION KART VS PAWAN SAINI PROPRIETOR AYUSH SERVICE AND CONSULTANCY	LALIT PANDEY	9555861211	LALITPANDEYADVASSOCIATES@GMAIL.COM	25-09-2026

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				CS (COMM)/973/2026	CS (COMM)/973/2026	25-09-2026	M/S BATRA BREWERIES AND DISTILLERIES PVT LTD VS M/S ARJUN CONTINENTAL PVT LTD	VARUN GUPTA	9810476767/8800663896	GUPTA.VARUNL@2MAIL.COM	25-09-2026
				CS (COMM)/979/2026	CS (COMM)/979/2026	26-09-2026	M/S ASHIMA AGENCIES VS M/S NEWTREO GLOBEL PRIVATE LIMITED AND ORS	AVADHESH KUMAR SHAKYA	9810362626	AKSHAKYA0 1@GMAIL.COM	26-09-2026
				CS (COMM)/981/2026	CS (COMM)/981/2026	28-09-2026	UNION BANK OF INDIA VS SUMAN	KARTIK JAIN	836S060074,9999575612	ADVOCATEKARTIK9S@GMAIL.COM	28-09-2026
				CS (COMM)/989/2026	CS (COMM)/989/2026	29-09-2026	M/S ALLEGIANCE PETROLEUM THROUGH ITS PARTNER MR SAURABH GARG VS M/S ASHIANA ISPAT LIMITED THROUGH	PRATIKSHA SHARMA	9818573748 9310018500	PRATIKSHASHARMA@PSOFFICE.IN	29-09-2026
				CS (COMM)/990/2026	CS (COMM)/990/2026	29-09-2026	CENTRAL BANK OF INDIA VS M/S NARANG FLUID TRANSMISSION PRODUCTS AND ORS	ASHOK JAIN	9210198802	NOT PROVIDED	29-09-2026
				CS (COMM)/993/2026	CS (COMM)/993/2026	30-09-2026	CENTRAL BANK OF INDIA VS MS GAURI GUPTA AND ANR	VIMAL KHURANA	7970440025	SHIVAMJHA@FIRSTASSOCIATES.IN	30-09-2026
16	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 EXTN BLOCK	COUNTER CLAIM	48/2026	09-09-2026	ANUMIT SWANI VS ALOK PRAKASH	SHASHI PRAKASH	9818268162	ASRLEGALALLIANCE9@GMAIL.COM	08-07-2026
				CS COMM	911/2026	17-09-2026	M/S PLATINEX DB BATHWARE VS M/S BATH GALLERY	SANJEEV GUPTA	9873088831	SGADVOCATE@GMAIL.COM	14-09-2026
				CS COMM	927/2026	19-09-2026	SBI VS SAGAR PRASAD KUSHWAHA	SWEETY SOOD	9871786067	MSSOODADVOCATE@GMAIL.COM	14-09-2026
				CS COMM	932/2026	19-09-2026	VEZLAY FOODS VS SUPER MARCHE 37	RAJEEV SHARMA	9910844633	SANJEEVADVOCATE93@GMAIL.COM	17-09-2026
				CS COMM	933/2026	21-09-2026	SHRI BALAJI CORRUGATION VS MANOJ PACKAGING	HITESH KUMAR BAGARI	9711101306	HITESH.BAGRI@GMAIL.COM	17-09-2026
				CS COMM	977/2026	22-09-2026	LUMAN INDUSTRIES VS AVINASH KUMAR	GURVINDER SINGH	9868873138	ADVOCATEGURVINDER@GMAIL.COM	15-09-2026
				CS COMM	965/2026	25-09-2026	CANARA BANK VS SUMIT SHARMA	ASHOK KUMAR	9560396555	KAKKARASHOK@REDIFFMAIL.COM	23-09-2026
				CS COMM	966/2026	25-09-2026	CANARA BANK VS NEELAM SURI	ASHOK KUMAR	9560396555	KAKKARASHOK@REDIFFMAIL.COM	23-09-2026
				CS COMM	967/2026	25-09-2026	CANARA BANK VS VASIM KHAN	ASHOK KUMAR	9560396555	KAKKARASHOK@REDIFFMAIL.COM	23-09-2026

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				CS COMM	980/2026	26-09-2026	PUNJAB NATIONAL BANK VS VIVEK BANSAL	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	23-09-2026
				CS COMM	987/2026	29-09-2026	UNION BANK OF INDIA VS AMIT THAKUR	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	29-09-2026
17	SH. ANIL ANTIL DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS (COMM.)	635/2026	01-09-2026		NIRMAL MISHRA	9311131978	OFFICE.NIRMALMISHRA@GMAIL.COM	31.08.2026
			1	CS (COMM.)	636/2026	01-09-2026		JATIN SAPRA AND ASSOCIATES	9312223345	JATIN.SAPRA150@GMAIL.COM	31.08.2026
			1	CS (COMM.)	639/2026	02-09-2026		BAJAJ AND BAJAJ ASOOSICATED	9213187809, 9811700978	BAJAJ.BAJAJ128@GMAIL.COM	11.09.2026
			1	CS (COMM.)	641/2026	03-09-2026		SIDDHARTH MEHTA	9810684200	ASIDDHARTHLAW19@GMAIL.COM	10.07.2026
			1	OMP (MISC.) (COMM.)	82/2026	05-09-2026		KAPIL KHER	9891072729	ANILKHER@GMAIL.COM	03.09.2026
			1	OMP (I) (COMM.)	224/2026	05-09-2026		RAKESH KUMAR SAHOO	NA	RAKESH@FIRSTWATER.LAW	03.09.2026
			1	OMP (I) (COMM.	225/2026	05-09-2026		RAKESH KUMAR SAHOO	NA	RAKESH@FIRSTWATER.LAW	03.09.2026
			1	CS (COMM.)	649/2026	07-09-2026		DHARMENDER SHARMA AND ASSOCIATES	9971640403, 9891640403	FAIRJUSTICELAWFIRM@GMAIL.COM	05.09.2026
			1	OMP (COMM.)	197/2026	08-09-2026		VICTORY ASSOCIATES	9810815307	VINEET.LEGAL@GMAIL.COM	07.09.2026
			1	CS (COMM.)	656/2026	10-09-2026		APOORV DWIVEDI AND SWAPNIL SHUKLA	9005502207	SHUKLASWAPNILMV@GMAIL.COM	09.09.2026
			1	OMP I COMM	233/2026	14-09-2026		PRANAV GADI	9711161488	P.GADI@GNALAWYERS.COM	10..09.2026
			1	CS (COMM.)	660/2026	14-09-2026		VARUN MUDGAL, YASH SHARMA,	9999050203	OFFICE@MUDGAL.CO	10..09.2026
			1	CS (COMM.)	661/2026	14-09-2026		GAURAV SADANA	9015242475	SADANA.GAURAV1298@GMAIL.COM	10..09.2026

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			1	CS (COMM.)	662/2026	14-09-2026		SUNIL KUMAR	9818256885, 8368623877	SUJAYSUJAY1996@GMAIL.COM	10.08.2026
			1	CS (COMM.)	663/2026	14-09-2026		VIKESH KUMAR	8076467665	ADVOCATELATIKAGOEL@GMAIL.COM	10.09.2026
			1	EX.COMM - AWARD BY ARB. COMM.	131/2026	15-09-2026		RAGHVENDRA MOHAN BAJAJ AND SHAGUN AGARWAL	9810048083	OFF.RMB@GMAIL.COM	14..09.2026
			1	OMP (I) (COMM.)	235/2026	15-09-2026		AVINASH KUMAR	011-41513189	AVINASH.ADV@GMAIL.COM	14.09.2026
			1	OMP (I) (COMM.)	236/2026	15-09-2026		AVINASH KUMAR	011-41513189	AVINASH.ADV@GMAIL.COM	14.09.2026
			1	OMP (I) (COMM.)	237/2026	15-09-2026		AVINASH KUMAR	011-41513189	AVINASH.ADV@GMAIL.COM	14.09.2026
			1	OMP (I) (COMM.)	238/2026	15-09-2026		AVINASH KUMAR	011-41513189	AVINASH.ADV@GMAIL.COM	14.09.2026
			1	OMP (I) (COMM.)	239/2026	15-09-2026		AVINASH KUMAR	011-41513189	AVINASH.ADV@GMAIL.COM	14.09.2026
			1	OMP (I) (COMM.)	240/2026	15-09-2026		AVINASH KUMAR	011-41513189	AVINASH.ADV@GMAIL.COM	14.09.2026
			1	OMP (I) (COMM.)	241/2026	15-09-2026		AVINASH KUMAR	011-41513189	AVINASH.ADV@GMAIL.COM	14.09.2026
			1	OMP (COMM.)	199/2026	16-09-2026	THE INDURE PVT. LTD. VS MAGALDI POWER PVT. LTD.	VARUN GUPTA, SIMRAN WASON, RONAK GUPTA	9810476767, 8826261410	GUPTA.VARUN1@GMAIL.COM	09.09.2026
			1	OMP (COMM.	200/2026	16-09-2026		SUMMIT KAUSHAL, ASIT TEWARI	9810313802	SUMMITKAUSHAL@GMAIL.COM	15.09.2026
			1	CS (COMM.	671/2026	16-09-2026	WELLA INTERNATIONAL OPERATIONS SWITZERLAND AND SARL V/S ASHOK KUMAR	SHRAWAN KUMAR BANSAL	01204511311,01204939659	UNITEDMARK@NITEDANDUNITED.COM	15.11.2026
			1	CS (COMM.)	674/2026	17-09-2026		VIKAS SEHGAL AND ASSOCIATES	9873828306	LAWYERS1890@GMAIL.COM	16.09.2026
			1	CS COMM	677/2026	21-09-2026		SHIV K TYAGI	9811059032, 9643242952	SHIVKTYAGI1@GMAIL.COM	19.09.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	EX(COMM)	122/2026	21.09.2026	MS NIAM HOLDINGS PVT LLP VS MS RETAIL GGN LLP	NARESH THANAI, KHUSHBOO SINGH	9811014029	NARESHTHANAI@YAHOO.COM	15.09.2026
			1	EX(COMM)	123/2026	21.09.2026	MS NIAM HOLDINGS PVT LTD VS MS RETAIL GGN LLP	NARESH THANAI, KHUSHBOO SINGH	9811014029	NARESHTHANAI@YAHOO.COM	15.09.2026
			1	OMP (MISC.) (COMM.)	89/2026	22-09-2026		RAGHVENDRA UPADHYAY	9818720615	ADVRGHV@GMAILC.OM	14.08.2026
			1	OMP (MISC.) (COMM.)	91/2026	22-09-2026		RAGHVENDRA UPADHYAY	9818720615	ADVRGHV@GMAILC.OM	14.08.2026
			1	OMP (MISC.) (COMM.)	92/2026	22-09-2026		RAGHVENDRA UPADHYAY	9818720615	ADVRGHV@GMAILC.OM	14.08.2026
			1	OMP (MISC.) (COMM.)	93/2026	22-09-2026		RAGHVENDRA UPADHYAY	9818720615	ADVRGHV@GMAILC.OM	02.09.2026
			1	OMP (MISC.) (COMM.)	94/2026	22-09-2026		MOHD. SHAHRUKH QURESHI, PUNEET RATHI, FIZA CHOPRA	8130653733	CHOPRAANDCHOPRALAWFIRM@GMAIL.COM	03.02.2026
			1	OMP (MISC.) (COMM.)	100/2026	23-09-2026		SAHIL GARG, ABHINAV JAIN, MITHIL MALHOTRA AND ARYAN PANDEY	9560690036	GARGSAHILADV@GMAIL.COM	19.09.2026
			1	OMP (I) (COMM.)	255/2026	23-09-2026		SHIKHAR GUPTA	9999443512, 9990332052	SHIKHARGUPTA@ADVSGLEGAL.IN	08.09.2026
			1	OMP (I) (COMM.)	256/2026	23-09-2026		SHIKHAR GUPTA	9999443512, 9990332052	SHIKHARGUPTA@ADVSGLEGAL.IN	08.09.2026
			1	OMP (I) (COMM.)	257/2026	23-09-2026		SHIKHAR GUPTA	9999443512, 9990332052	SHIKHARGUPTA@ADVSGLEGAL.IN	08.09.2026
			1	OMP (I) (COMM.)	258/2026	23-09-2026		SHIKHAR GUPTA	9999443512, 9990332052	SHIKHARGUPTA@ADVSGLEGAL.IN	10.09.2026
			1	OMP (I) (COMM.)	259/2026	23-09-2026		SHIKHAR GUPTA	9999443512, 9990332052	SHIKHARGUPTA@ADVSGLEGAL.IN	08.09.2026
			1	OMP (I) (COMM.)	260/2026	23-09-2026		SHIKHAR GUPTA	9999443512, 9990332052	SHIKHARGUPTA@ADVSGLEGAL.IN	08.09.2026
			1	CS (COMM.)	688/2026	23-09-2026		VIKAS SAREEN	8826872049	LEZWORKSS@GMAIL.COM	22.09.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	CS (COMM.)	689/2026	23-09-2026		ANSHUL GOEL	97113454971	IP@ASHOKALAW.COM	12.09.2026
			1	MISC DJ	1436/2026	23-09-2026	AD VENTURE V/S AAR KAY UNIVERSAL PVT. LTD.	ABHINAV SUGANDH	93151998443	NA	17.09.2026
			1	OMP (I) (COMM.)	264/2026	24-09-2026		RAKESH KUMAR SAHOO	9040145960	RAKESH@FIRSTWATER.LAW	17.09.2026
			1	CS (COMM.	694/2026	24-09-2026		ADV CHELSY SINGHAL	9149350584	ADVOCATECHELSYSINGHAL@GMAIL.COM	23.09.2026
			1	CS (COMM.)	699/2026	25-09-2026		NIPUN ARORA	8800565686	NIPUN@NACHAMBERS.COM	15.09.2026
			1	CS (COMM.)	700/2026	26-09-2026		SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	25.09.2026
			1	CS (COMM.)	701/2026	26-09-2026		ASHOK SONI	8130624150	SONI.IPOFFICES@GMAIL.COM	25.09.2026
			1	OMP (MISC.) (COMM.)	103/2026	28-09-2026	MONEYWISE FINANCIAL SERVICE PVT LTD VS LAKSHYA POLYTEX PVT LTD THROUGH ITS DIRECTORS AND ORS	MAHAVISH KHAN	9319212148	KHANMEHVISH2189@GMAIL.COM	18.09.2026
			1	CS (COMM.)	704/2026	28-09-2026	MR THOUNAOJAM SUDHIR SINGH VS ELMAN LIFTS PRIVATE LIMITED	DR. AMAN GAUR	9717093414	OFFICE@ASK-ADVOCATE.COM	14.09.2026
			1	OMP (COMM.)E-FILED	214/2026	29.09.2026	MR ZAHIR ABBAS BARBHUIYA LR OF LATE MAZAHIR UDDIN BARBHUIYA VS SMALL FARMERS AGRI-BUSINESS CONSORTIUM SFAC	MOHD SHADAN	9015051453	SHAIK.BAKTIYAR@GMAIL.COM	17.09.2026
			1	CS (COMM.)	708/2026	30-09-2026	SUPRABHA MITRA VS IDN AND SONS AND ORS	U K SINGHAL	95990430545	LEGAL@SIGMALEGAL.IN	14.09.2026
			1	CS (COMM.)	709/2026	30-09-2026	THE PRESS TRUST OF INDIA LTD VS INDIA GROUND REPORT	WASIM BEG	1146521389	WASIM@LECTIOLOW.COM	07.08.2026
			1	CS (COMM.)	710/2026	30-09-2026	MANJEET SINGH KHURANA VS SALONI RETAIL LLP	SH. DEEPAK PATHAK	9891406066	DEEPAKPATHAKADVOCATE@GMAIL.COM	31.08.2026
18	**SH. MANOJ KUMAR-I, DISTRICT JUDGE, COMMERCIAL COURT**	NEW DELHI	25	CS (COMM)	634/2026	01-09-2026	T V TODAY NETWORK LIMITED VS MEDIA 18	NAISARGIKA(P),	9311131978	NOT PROVIDED	27.08.2026
			25	CS (COMM)	640/2026	02-09-2026	NECTOR FOODS PVT LTD VS SK HEALTHCARE FORMULATIONS PVT LTD	RAKESH KUMAR GUPTA(P),	9667202084	LEGAL@NECTORINTERNATIONAL.COM,	29.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			25	CS (COMM)	644/2026	03-09-2026	STATE BANK OF INDIA VS ANJAN ROY	ADAITA KUMAR ROUT(P),	90 15565892	AKROUTADVOCATE@GMAIL.COM	25.08.2026
			25	CS (COMM)	645/2026	03-09-2026	SUPRABHA MITRA (PROPRIETOR OF MULTAN PAINTS AND ELECTRICALS) VS MOHD ASAD (PROPRIETOR OF MOHD ASAD)	ARCHIT SINGHAL(P),	9599043047	LEGAL@SIGMALEGAL.IN	26.08.2026
			25	CS (COMM)	651/2026	07-09-2026	SOMANY CERAMICS LIMITED VS RDS PROJECTS LIMITED	KARAN JAIN(P),	9810367549	ADVOCATEKJ@GMAIL.COM	21.08.2026
			25	CS (COMM)	652/2026	08-09-2026	VEEPUL KAUSHIK PROP OF PRISHA CONTAINERS LINES VS AASHISH SHARMA CEO OF CYPRESS BUILDING SOLUTIONS	TUSHAR AGARWAL(P),		CLAPJURIS.LEGAL@GMAIL.COM	01.09.2026
			25	CS (COMM)	653/2026	08-09-2026	M/S SNK GLOBAL VS M/S MONICA GOLD PIPES PVT LTD AND ORS	ANKUSH BANSAL(P),		PURUSHOTTAMKUMARADVOCATE65@GAMIL.COM	03.09.2026
			25	CS (COMM)	655/2026	09-09-2026	ALSTONE INTERNATIONAL VS GANPATI INNOVATION LIMITED	ANKIT SINGH CHAUHAN(P),		A.S.CHAUHAN0201@GMAIL.COM	05.09.2026
			25	CS (COMM)	658/2026	10-09-2026	TOYO INK INDIA PRIVATE LIMITED VS SURENDER SINGH CHAUHAN AND ORS LEGAL HEIR OF LATE SHRI NEERAJ CHAUHAN	ANKUR AGGARWAL(P),		OCEAN.LAWS@GMAIL.COM	27.08.2026
			25	CS (COMM)	657/2026	10-09-2026	TOYO INK INDIA PRIVATE LIMITED VS SURENDER SINGH CHAUHAN AND ORS LEGAL HEIR OF LATE SHRI NEERAJ CHAUHAN	ANKUR AGGARWAL(P),	9873193742	OCEAN.LAWS@GMAIL.COM	28.08.2026
			25	CS (COMM)	664/2026	14-09-2026	TANUSREE BANERJEE PROP M/S PURPLE MONKEY VS DJ INTERACTIVE LABS PRIVATE LIMITED	MRITYUNJAY KUMAR(P),	8130990609	LEGAL@AMYGLOBAL.ORG	25.08.2026
			25	CS (COMM)	665/2026	14-09-2026	MS NASVI STREET FOODS PVT LTD VS ABHISHEK BAISALA (@MC SQUARE) AND ORS	SANJAY KUMAR(P),		RNANOJ.L968SINGH@GRNAIL.COM	01.09.2026
			25	CS (COMM)	679/2026	21-09-2026	STATE BANK OF INDIA VS SHAMBHU KUMAR YADAV	SHIV TYAGI(P),	9811059032	SHIVTYAGI1@GMAIL.COM	12.09.2026
			25	CS (COMM)	678/2026	21-09-2026	A M GRAPHICS VS M/S EVA INTERNATIONAL (THROUGH ITS PROPRIETOR MR SANJU DUBE)	SAMARENDRA KUMAR DUBEY(P),		GLOBALVISIONLAWOFFICE@GMAIL.COM	18.09.2026
			25	CS (COMM)	683/2026	22-09-2026	ASTRAL LTD VS LEKKALAPUDI JAYATHEJA	SANCHAY MEHROTRA(P),		NITINKGUPTA@LEXSUNRAJ.COM	15.09.2026
			25	CS (COMM)	684/2026	22-09-2026	ABC VS XYZ	N MAHABIR(P),	9811694997	CONTACT@LITMUSLEGAL.COM	16.09.2026
			25	CS (COMM)	682/2026	22-09-2026	OCEANIC HOMES PVT LTD VS DEEPAK TALWAR AND ORS	ROHAN CHAWLA(P),		ROHAN@RCLAW.IN	08.09.2026

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			25	CS (COMM)	687/2026	23-09-2026	STATE BANK OF INDIA VS VYAKUNTARAO NETINI	VARUN CHANDIOK(P),	9818365119	NOT PROVIDED	12.09.2026
			25	CS (COMM)	686/2026	23-09-2026	M/S STYLE MART IMPEX VS SHEVAM GIFTING SOLUTION AND ORS	VIKAS SAREEN(P),	8826872049		07.09.2026
			25	CS (COMM)	685/2026	23-09-2026	PRIYANKA GUPTA VS IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	AJAY KUMAR(P),	8800983173		15.09.2026
			25	CS (COMM)	698/2026	24-09-2026	MS SERVOSTAR INDIA PVT LTD VS MS BHARTI AIRTEL LIMITED	BRIJESH SINGH(P),		AMARESHSINGH ADVOCATE@GMAIL.COM	18.08.2026
			25	CS (COMM)	695/2026	24-09-2026	THE BHARAT SCOUTS AND GUIDES VS RAJ RANI GUPTA	AKSHAY SRIVASTAVA(P),		MAIL@CAREINTELLECT.COM	21.08.2026
			25	CS (COMM)	696/2026	24-09-2026	ISHAN SNACKS AND NAMKIN PRIVATE LIMITED VS MANVI FOOD PRODUCTS	ASHOK GOEL(P),	9711344971		15.09.2026
			25	CS (COMM)	697/2026	24-09-2026	STATE BANK OF INDIA VS JYOTI SHARMA PROPRIETOR M/S TOSH ENTERPRISES	SHIV TYAGI(P),	9811059032	SHIVTYAGI1@GMAIL.COM	14.09.2026
			25	CS (COMM)	706/2026	28-09-2026	THE BHARAT SCOUTS AND GUIDES VS ASHOK KUMAR	AKSHAY SRIVASTAVA(P),	98 10844052	MAIL@CAREINTELLECT.COM	22.09.2026
			25	CS (COMM)	705/2026	28-09-2026	CANARA BANK VS PALLIKA GROVER	DEEPAK KUMAR SINGH(P),	7572078632	DSALSINDIA@GMAIL.COM	11.09.2026
			25	CS (COMM)	711/2026	30-09-2026	ARUN KUMAR VISHWAKARMA (SOLE PROPRIETOR M/S GOOD LIVING FLOOR) VS EPITOME PROJECTS LLP (THROUGH ITS DESIGNATED	VISHAL SHARMA(P),	9310835459	NOT PROVIDED	10.09.2026
			25	CS (COMM)	652/2026	08-09-2026	VEEPUL KAUSHIK PROP OF PRISHA CONTAINERS LINES VS AASHISH SHARMA CEO OF CYPRESS BUILDING SOLUTIONS	TUSHAR AGARWAL(P),		CLAPJURIS.LEGAL@GMAIL.COM	21.09.2026
19	**MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03**	NEW DELHI	20	CS (COMM)	637/2026	01-09-2026	LEVI STRAUSS AND CO VS ABC	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	29-08-2026
			20	CS (COMM)	638/2026	01-09-2026	SAKSHI STONE VS NKG INFRASTRUCTURE LTD AND ORS	MOHSIN KHAN(P),	8802179561	MNKHAN.PIE@GMAIL.COM	14-08-2026
			20	OMP (COMM)	195/2026	02-09-2026	AKANKSHA BANSAL AND ANR VS HAPPY TUMMY KITCHENS PVT LTD	ANANT ADITYA PATRO(P),	9650681599	NOT AVAILABLE	31-08-2026
			20	CS (COMM)	643/2026	03-09-2026	STATE BANK OF INDIA VS PREM SINGH MEENA	ADAITA KUMAR ROUT(P),	9999132159	NOT AVAILABLE	12-08-2026

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			20	CS (COMM)	647/2026	05-09-2026	GLOBAL ENTERPRISES VS SHAPOORJI PALLONJI AND CO PRIVATE LIMITED	ANKUR SOOD(P),	9810088832	NOT AVAILABLE	29-07-2026
			20	CS (COMM)	654/2026	08-09-2026	HOLY LAND MARKETING PRIVATE LIMITED VS SHREE ENTERPRISES AND ORS	RAHUL KUMAR(P),	9711328632	RAHULSLAW@GMAIL.COM	24-08-2026
			20	CS (COMM)	659/2026	10-09-2026	A AND N LAW OFFICES VS. AMANPREET SINGH KOHLI	ANSH SINGH LUTHRA	9999068681	CHAMBERS@ANSHSINGHLUTHRA.COM	01-09-2026
			20	CS (COMM)	666/2026	14-09-2026	NARAYAN SHIHAG VS GARVIT SHARMA	SAUMYEN DAS(P),	9717745962	SAUMYENDAS2007@GMAIL.COM	02-09-2026
			20	CS (COMM)	668/2026	15-09-2026	UTTAM INDANE VS INDIAN OIL CORPORATION LIMITED	DIPIKA PRASAD(P),	9851235275	NOT AVAILABLE	01-09-2026
			20	CS (COMM)	669/2026	15-09-2026	BALENCIAGA SA VS ASHOK KUMAR	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	02-09-2026
			20	OMP (COMM)	202/2026	16-09-2026	NARENDRA CHAWLA AND ANR VS PURI CONSTRUCTION PVT LTD AND ORS	NARENDER KUMAR(P),	9810689839	ANANT9215@GMAIL.COM	14-09-2026
			20	OMP (COMM)	201/2026	16-09-2026	UNIQUE ENGINEER VS SHAPOORJI PALLONJI AND COMPANY PVT LTD	SARTHAK MITTAL(P),	NOT AVAILABLE	NOT AVAILABLE	14-09-2026
			20	CS (COMM)	672/2026	16-09-2026	STATE BANK OF INDIA VS SATISH CHANDER	VARUN CHANDIOK(P),	9818365119	NOT AVAILABLE	07-09-2026
			20	OMP (COMM)	203/2026	17-09-2026	BALAJI CLEANAIR SOLUTIONS VS MEDICURA DEVICES PVT LTD	MUKESH GOYAL(P),	9953581061	NOT AVAILABLE	15-09-2026
			20	CS (COMM)	676/2026	18-09-2026	HAMDARD NATIONAL FOUNDATION (INDIA) AND ANR VS NITESH SONI AND ANR	SHIVENDRA PRATAP SINGH(P),	9953394364	SHIVENDRA@THEACMECO.COM	02-09-2026
			20	CS (COMM)	680/2026	21-09-2026	MOVIN EXPRESS PVT LTD VS SKYLARK EXPRESS DELHI PRIVATE LIMITED	JEEVESH MEHTA(P),	9811617186	JEEVESH@MAVENLEGAL.NET	02-09-2026
			20	CS (COMM)	681/2026	21-09-2026	STATE BANK OF INDIA VS USHA	VARUN CHANDIOK(P),	9818365119	NOT AVAILABLE	01-09-2026
			20	OMP (COMM)	206/2026	21-09-2026	EXTRA MARKS EDUCATION INDIA PVT LTD VS KONCEPT PUBLIC SCHOOL	MITALI YADAV(P),	NOT AVAILABLE	NOT AVAILABLE	17-09-2026
			20	OMP (COMM)	208/2026	22-09-2026	GODWIN AGRO PRODUCTS LTD VS SMALL FARMERS AGRI-BUSINESS CONSORTIUM	NAVNEET R(P),	8093897845	THENAVNEETRANA@GMAIL.COM	18-09-2026

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			20	CS (COMM)	690/2026	23-09-2026	HITESH KUMAR RUSTOGI VS NAGAPPA HANUMAPPA BISTANNANAVAR TRADING AS ORBIT ENERGY	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	16-09-2026
			20	CS (COMM)	691/2026	23-09-2026	KNM SOURCE INDIA VS SHEVAM GIFTING SOLUTION	VIKAS SAREEN(P),	8826872049	VIKAS.SAREEN04@GMAIL.COM	12-08-2026
			20	CS (COMM)	693/2026	24-09-2026	ANANT POWERTECH VS KONCORDE CONTRACTORS PVT LTD	RAKESH KUMAR(P),	9810482545	RAKESHKLEGAL@GMAIL.COM	05-06-2026
			20	CS (COMM)	692/2026	24-09-2026	LEVI STRAUSS AND CO VS ASHOK KUMAR	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	19-09-2026
			20	OMP (COMM)	210/2026	25-09-2026	UNIQUE AVIATION SERVICES PRIVATE LIMITED VS THE DIRECTORATE OF ENGINEERING H	RAMAKANT SHUKLA(P),	9582158748	KANTBANDHU@GMAIL.COM	23-09-2026
			20	OMP (COMM)	212/2026	26-09-2026	AMIT GUGLANI AND ANR VS L T HOUSING FINANCE LTD AND ANR	MANOHAR LAL(P),	9911246400	ML.SALUSA@GMAIL.COM	23-09-2026
			20	OMP (COMM)	213/2026	26-09-2026	TRANSACTREE TECHNOLOGIES PVT LTD VS FUNDFINA MARKETPLACE PVT LTD	SIDHARTH MAHAJAN(P),	9811595408	SIDHARTHMAHAJAN01@GMAIL.COM	16-09-2026
			20	CS (COMM)	702/2026	26-09-2026	STATE BANK OF INDIA VS RAM KUMAR	SUCHITA DIXIT(P),	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	19-09-2026
			20	CS (COMM)	703/2026	26-09-2026	THE BHARAT SCOUTS AND GUIDES VS MR SATISH SHARMA	AKSHAY SRIVASTAVA(P),	9810844052	AKSHAY@CAREINTELLECT.COM	18-09-2026
			20	CS (COMM)	707/2026	29-09-2026	EODB SERVICES PVT LTD VS HIREN D BHAVSAR AND ANR	NARESH KUMAR MITTAL(P),	9555515773	ADVOCATENARESH1978@GMAIL.COM	21-09-2026
			20	OMP (COMM)	217/2026	30-09-2026	L AND T FINANCE LIMITED VS AMIT GUGLANI	ARVIND JADON(P),	9810288284	NOT AVAILABLE	29-09-2026
			20	CS (COMM)	712/2026	30-09-2026	THE BHARAT SCOUTS AND GUIDES VS SAHIL KHAN	AKSHAY SRIVASTAVA(P),	9810844052	AKSHAY@CAREINTELLECT.COM	25-09-2026
20	SH. RAKESH PANDIT , DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, NEW COURT BLOCK-I	COMMERCIAL CIVIL SUIT	CS (COMM)/497/2026	46268	VEERJI RESTAURANT PRIVATE LIMITED VS MR SHIVAM YADAV	BINDRA RANA(P),	9818202368	LITIGATION@SSRANA.COM	31.08.2026
			12, NEW COURT BLOCK-I	COMMERCIAL CIVIL SUIT	CS (COMM)/498/2026	46270	SMALL FARMERS AGRIBUSINESS CONSORTIUM VS MALANA ORGANIC FRUITS AND VEGETABLES PROCESSING UNIT	SONU VIVEK(P),	7042286270	ADVDRPC1948@GMAIL.COM	01.09.2026
			12, NEW COURT BLOCK-I	COMMERCIAL CIVIL SUIT	CS (COMM)/511/2026	46275	SIEMENS INDUSTRY SOFTWARE INC VS DL VALVE PRIVATE LTD	DINESH JOTWANI(P),	8588939319	LITIGATION@JOTWANI.COM	09.09.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			12, NEW COURT BLOCK-I	COMMERCIAL CIVIL SUIT	CS (COMM)/516/2026	46279	SUJAN SUGANDH VS RAJESH SONI PROP MS PARVATI ARTS GEMS	PRADEEP BHARDWAJ(P),	8920085456	DATTACOADVOCATE@GMAIL.COM	20.08.2026
			12, NEW COURT BLOCK-I	COMMERCIAL CIVIL SUIT	CS (COMM)/515/2026	46279	GAURIK FASHIONS LIMITED VS WEBLENS INDIA PRIVATE LIMITED	SUMIT WADHVA(P),	9718704960	LEGAL@ABOTT.IN	31.08.2026
			12, NEW COURT BLOCK-I	COMMERCIAL CIVIL SUIT	CS (COMM)/518/2026	46280	MS TIRTH AGRO TECHNOLOGY PRIVATE LIMITED VS MS MATHODA AGRICULTURE WORKS	SUDARSHAN BANSAL(P),	9810132015	LEGAL@UNITEDWORLD.CO.IN	27.08.2026
			12, NEW COURT BLOCK-I	COMMERCIAL CIVIL SUIT	CS (COMM)/544/2026	46286	TEAM COMPUTERS PRIVATE LIMITED VS GCT TECHNOLOGIES PRIVATE LIMITED	GAURAV CHAUDHRY(P),	9810359500	GAURAVCHAUDHRY.321@GMAIL.COM	31.08.2026
			12, NEW COURT BLOCK-I	COMMERCIAL CIVIL SUIT	CS (COMM)/552/2026	46291	P S FUNERAL AND AMBULANCE SERVICES PVT LTD VS UNION OF INDIA	NASIB SINGH BHAT(P),	93500163581	NASIBSINGHBHAT@YAHOO.IN	21.09.2026
			12, NEW COURT BLOCK-I	COMMERCIAL CIVIL SUIT	CS (COMM)/546/2026	46288	COMPLETE RESOURCES PVT LTD VS REINVENT AGROCHAIN PRIVATE LIMITED	ANKUR MISHRA(P),	7060667669	NOT PROVIDED	22.09.2026
			12, NEW COURT BLOCK-I	COMMERCIAL CIVIL SUIT	CS (COMM)/549/2026	46289	PUNJAB NATIONAL BANK VS MILI ANAND	RAM NIWAS(P),	9560026079	RAMNIWASADV.4717@GMAIL.COM	07.09.2026
21	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT		6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/509/2026	09.09.2026	THUNDERBIRD CARE PVT LTD VS NARAH THE SANSKRIT AND ANR	DHARAMDEV SINGH	8279698549	ADV.ANURAGMALIK16@GMAILCOM	02.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/508/2026	09.09.2026	JAYKUMAR SURESH KUMAR KANSAGRA VS SYED MOHAMMAD ABBAS	DHARMENDRA K YADAV	9650508945	ADVDK.YADAV79@GMAIL.COM	05.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM) 521/2026	15.09.2026	WELLVERSED HEALTH PRIVATE LTD VS NUTRITION PLANET	KUNAL KHANNA	9999757185	LITIGATION.KUNALKHANNACO@GMAIL.COM	10.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM) 528/2026	16.09.2026	M/S L'OREAL SA VS TRUSHALI CREATION & ORS	S K BANSAL	9650682928	UNITEDMARK@UNITEDANDUNITED.COM	14.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM) 529/2026	16.09.2026	HUGO BOSS AG VS ASHOK KUMAR	S K BANSAL	9650682928	UNITEDMARK@UNITEDANDUNITED.COM	14.09.2026
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/535/2026	18.09.2026	EUPHORIC INNOVATIONS PRIVATE LIMITED VS MR DURGESH GARGSOLE	SHEETAL VOHRA	9958687418	SHEETAL@VOHRAANDVOHRA.COM	13.09.2026
22	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT/ SH. SANDEEP YADAV	SOUTH	17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/492/2026	02-09-2026	CANARA BANK VS SAVITA YADAV PROPRIETOR OF YADAV BUILDING MATERIAL	PUNEET PANKAJ	9990042642	SRI.ANSHU83@GMAIL.COM	46251
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/506/2026	09-09-2026	DAYA SUGAR VS WALCHANDNAGAR INDUSTRIES LIMITED	SWETA RANI	8826639450	SIROHI.SIROHISHWETA@GMAOL.COM	46273

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			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/513/2026	10-09-2026	BATRA BREWERIES AND DISTILLERIES PVT LTD VS JAIN DEPARTMENTAL STORE	RAJEEV K. TEWARI	9312276651	R.TEWARI88@GMAIL.COM	46237
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/514/2026	10-09-2026	BATRA BREWERIES AND DISTILLERIES PVT LTD VS KASHISH ELECTRICITY SERVICES	RAJEEV K. TEWARI	9312276651	R.TEWARI88@GMAIL.COM	46233
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/517/2026	14-09-2026	GAURIK FASHIONS LIMITED VS PRATIBHA GUPTA	BHARAT BHUSHAN	9718704960	SUMIT@ABOTT.IN	46265
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/522/2026	15-09-2026(CR)	MS TIRTH AGRO TECHNOLOGY PRIVATE LIMITED VS M/S. SIDDHIVINAYAK AGRO AGENCY	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN	46261
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/523/2026	15-09-2026 (TM)	MAX HEALTHCARE INSTITUTE LIMITED VS SOLICITOUS HEALTHCARE (INDIA) LLP AND ORS	RAUNAQ KAMATH	9999947699	RAUNAQ@IRA.LAW	46274
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/524/2026	15-09-2026 (CR)	M/S DELI BREAD BAKERS (PARTNERSHIP) VS PAWNESH YADAV	VIPUL GUPTA	9899191983	MR.GUPTAVIPUL@GMAIL.COM	46235
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/526/2026	16-09-2026	ZEPTO LIMITED VS PRAVEEN KUMAR GUPTA AND ANR	PRADEEP KR. AGGARWAL	8588857704	OFFICE@VQRTICALLEGAL. IN	46279
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/533/2026	17-09-2026	STATE BANK OF INDIA VS PINKESH KUMAR	NAVRUTI OJHA	8376043196	NAVRUTITYAGI@GMAIL.COM	46261
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/536/2026	18-09-2026	DEL TRADE INTERNATIONAL PVT LTD VS ZANEKA HEALTHCARE LIMITED	SANDEEP JINDAL	9999668878	AOR@SANDEEPJINDAL.IN	46281
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/538/2026	18-09-2026	JANVEE CONSTRACTS PVT LTD VS AHLUWALIA CONTRACTS INDIA LTD	GAURAV KR SINGH	9811284899	DELLAWS2000@GMAIL.COM	46266
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/542/2026	19-09-2026(CR)	LEAYAN GLOBAL PRIVATE LIMITED VS COLOSSUSTEX PRIVATE LIMITED	ANIL KR. RAHU	9810134793	ALLIPCARE@GMAIL.COM	46282
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/545/2026	22-09-2026	MS FEDEX EXPRESS TRANSPORTATION AND SUPPLY CHAIN SERVICES INDIA PVT LTD VS MS PADMINI VNA MECHATRONICS PVT LTD THROUGH	GURVINDER SURI	011-43434600	LITIGATION@SURICO.IN	46276
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/551/2026	25-09-2026	CANARA BANK VS NEHA	PRATAP CHANDRA RANA	9990366723	PRANA25000@GMAIL.COM	46268
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/557/2026	29-09-2026 (CR)	SIEMENS INDUSTRY SOFTWARE INC VS LIFELINE DIE MOULD, A SOLE PROPRIETORSHIP CONCERN	PUNEET DHAWAN	9730049704	LITIGATION@JOTWANI.COM	NOT FILED
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/558/2026	29-09-2026	TRANSMEC INDIA PVT LTD VS THE EMU LINES PRIVATE LIMITED	SIMMI KAUR BAGGA	9891481175	MANISHK.SATYA@GMAIL.COM	46289

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23	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/495/2026	02.09.2026	MR ZAHID HUSSAIN TRADING AS M/S JASMIN MEHANDI PRODUCT VS SAHIBE ALAM	SAGAR CHANDRA(P),	9811151926	OFFICE@SCALEGAL.IN	29.08.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/496/2026	03.09.2026	M/S TARA ASSOCIATES VS RAVI AJMERA	CHANDRA MOHAN SHARMA(P),	9810590861	ADVOCATECMSHARMA@GMAIL.COM	01.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/503/2026	08.09.2026	GUJARMAL MODI HOSPITAL AND RESEARCH CENTRE FOR MEDICAL SCIENCES VS JYOTI	SANJEEV SARASWAT(P),	9810117154	SANJEEV.SARASWAT@QUESTLEGALPARTNERS.COM	02.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/504/2026	08.09.2026	PUNJAB AND SIND BANK VS SANGEETA	BINAY KUMAR MISHRA(P),	9868113796	BKMDELHI@GMAIL.COM	07.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/505/2026	08.09.2026	SANDEEP BHARGAVA VS REWATI RAMAN	UTKARSH BHARGAVA(P),	9910572261	UTKARSHBHARGAVAINDIA@GMAIL.COM	05.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/507/2026	09.09.2026	STATE BANK OF INDIA VS SANJAY BHATI	SHALINI UPADHYAY(P),	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	07.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/512/2026	10.09.2026	EMU LINES PVT LTD VS SHRIDHAR SUDAM SAHU - PROP SAHU INTERNATIONAL EXPRESS SERVICES	UDAY KUMAR(P),	8882303942, 9810868162	ADVUDAYKUMAR@GMAIL.COM	04.06.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/525/2026	15.09.2026	M/S PARAG FASHION VS M/S PARAG 2 AND ANR	VARNIKA BAJAJ(P),	9838660707	VARNIKABAJAJADVOCATE@GMAIL.COM	10.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/527/2026	16.09.2026	G S AND CO PRIVATE LIMITED VS ACPL SYSTEMS PRIVATE LIMITED	DHURJATI VERMA(P),	9811667456	DHURJATIVERMA@YAHOO.COM	10.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/531/2026	17.09.2026	M/S KARGHA FASHION RETAIL PVT LTD VS M/S NAGAR HANDLOOM PVT LTD AND ORS	CHANDRA MOHAN GOYAL(P),	9810652956	CMGOYALADVOCATE@GMAIL.COM	16.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/534/2026	17.09.2026	STATE BANK OF INDIA VS RAVICHANDRAN P	NAVRUTI OJHA(P),	8376043196	NAVRUTITYAGI@GMAIL.COM	27.08.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/540/2026	19.09.2026	BANK OF INDIA VS DIVYA GERA (PROPRIETOR OF ARIVYA MAKEOVERS UNISEX SALON AND MAKEUP ACADEMY)	AMRENDRA NATH SHUKLA(P),	9910717081	ADVAMRENDRA22@GMAIL.COM	18.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (T) (COMM)/3/2026	23.09.2026	SERVOTECH ELECTRICALS PVT LTD VS BENNETT UNIVERSITY	RAKESH KUMAR(P),	9910280608	RKSHARMA54@GMAIL.COM	21.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/547/2026	24.09.2026	DABUR INDIA LIMITED VS RANJANA COSMO CHEM PVT LTD	KRIPA PANDIT, BHANU GUPTA	9818499323	LITIGATION@ASHWATHHLEGAL.COM	16.09.2026
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/550/2026	25.09.2026	CANARA BANK VS AMANDEEP SINGH	PRATAP CHANDRA RANA(P),	9990366723	PRANA25000@GMAIL.COM	03.09.2026

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			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/554/2026	28.09.2026	RGA DESIGN LLP VS ADARSH ANANT JHAVERI AND ORS	RAJESH KUMAR(P),	9899986979, 9716725451	RAJESHKUMAR@RKCO.IN	07.09.2026
24	SH. AJAY PANDEY, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
25	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	CS (COMM)/790/2026	CS (COMM)/790/2026	08-09-2026	SANJIV BHAYANA VS ASHIANA DWELLINGS PRIVATE LIMITED	ANANNYA GHOSH(P),	9818321492	ANANNYA@MGLOWASSOCIATES.COM	03-08-2026
				CS (COMM)/755/2026	CS (COMM)/755/2026	01-09-2026	NR WARDROBE FUSS PVT LTD VS VELOCITY SOFTWARE SOLUTIONS PRIVATE LIMITED	ROHAN SWARUP	--	ROHANSWARUP2006@GMAIL.COM	31-07-2026
				CS (COMM)/766/2026	CS (COMM)/766/2026	02-09-2026	CEDNA BIOTECH PVT LTD VS BARKHA GUPTA PROP M/S ASHWANI PHARMACEUTICALS	JATIN SAPRA(P),	9312223345	JATIN.SAPRA150@FMAIL.COM	21-08-2026
				CS (COMM)/780/2026	CS (COMM)/780/2026	05-09-2026	SAGAR INFORMATICS PRIVATE LIMITED VS DEEP BLUE XPRESS LIMITED AND ORS	KARMVEER	9891396019	KARMVEER(@LEXANAL)R'.TICO.COM	29-08-2026
				CS (COMM)/767/2026	CS (COMM)/767/2026	02-09-2026	RDS AND SONS PRIVATE LIMITED VS GIRISH KHANDELWAL	MANAV KUMAR DIVYA KUMAR VATSAL KUMAR MANOJ SAHU AMIT KUMAR PANDEY AAYUSHEE	9654448699	MSAHU@KANDKASSOCIATES.IN	31-08-2026
				CS (COMM)/799/2026	CS (COMM)/799/2026	09-09-2026	RAJBALI VERMA VS VEER VASU EXPORTS PVT LTD	ISHPREET SINGH(P),	9582621442	ADVISHPREETMALHOTRA@GMAIL.COM	25-08-2026
				CS (COMM)/789/2026	CS (COMM)/789/2026	08-09-2026	EXPANSION MASTERS LLP VS M/S NARESH ENTERPRISES	AKANKSHA SISODIA(P),	9717321989	ADVOCATEAKANSHASISODIA@GMAIL.COM	07-09-2026
				CS (COMM)/798/2026	CS (COMM)/798/2026	09-09-2026	RICHA JAIN PROPRIETOR OF ARHAM INTERNATIONAL THROUGH SPA HOLDER VS ANIL KUMAR LAL CHAND	ONKAR PANDEY(P),	9711827993	--	05-09-2026
				CS (COMM)/820/2026	CS (COMM)/820/2026	15-09-2026	ASCL CARE PRIVATE LIMITED VS AXON AUTOMOTIVES PRIVATE LIMITED AND OTHERS	AVINASH SHARMA	9811351780	AVINASH.LAW@GMAIL.COM	07-09-2026
				CS (COMM)/828/2026	CS (COMM)/828/2026	17-09-2026	AKG PLASTICS PVT LTD VS JENA BUILDCON PVT LTD	ASHUTOSH NAGAR(P),	9999666398	ASHUTOSHNAGAR@ANALAW.IN	09-09-2026
				CS (COMM)/831/2026	CS (COMM)/831/2026	17-09-2026	GREENFUEL BATTERY SOLUTIONS PVT LTD VS GOREEN E-MOBILITY PVT LTD	NITIN PANDEY(P),	--	LITIGATION@KHAITANANDKHAITAN.COM	09-09-2026
				CS (COMM)/835/2026	CS (COMM)/835/2026	18-09-2026	M/S VELOCITY CONSUMERS VENTURES PRIVATE LIMITED VS DURGESH PATEL	MANOJ KUMAR(P),	9810619961	ARORAANDARORA@GMAIL.COM	03-09-2026
				CS (COMM)/852/2026	CS (COMM)/852/2026	22-09-2026	STATE BANK OF INDIA VS GEETA	AMIT SINGH(P),	701184882	AMIT.ADVOCATE13@GMAIL.COM	07-09-2026

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				CS (COMM)/837/2026	CS (COMM)/837/2026	19-09-2026	AARVEE FOOD THROUGH PROPRIETOR MR NEERAJ SINGHAL VS SHREE GAYATRI TRADERS THROUGH MRS GAYATRI GARG	ANUBHAV SINGHAL(P),	9958215325	ADVOCATEANUBHAV11@GMAI.COM	14-09-2026
				CS (COMM)/867/2026	CS (COMM)/867/2026	25-09-2026	M/S HEXACOM TECHNOLOGIES PVT LTD VS VISHWAJEET SINHA	PIYUSH TIWARI(P),	7042623388	ADMIN@TASLA.IN	22-09-2026
				CS (COMM)/891/2026	CS (COMM)/891/2026	30-09-2026	ROSHAN SINGH CHAUHAN VS RAJESH CHAPRANA	ASHWINI MISHRA(P),	9811514844	ASHWINI.MISHRA@YAHOO.CO.IN	24-09-2026
26	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH EAST DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT	CS (COMM)/768/2026	02.09.2026	RAFBRIX EXTRACTS PRIVATE LIMITED VS TRUZT ORGANIC AND NATURAL PRODUCTS AND ORS.	PRAGYA BADHRIA	9711767111	INFO@DSNRLEGAL.COM	18.08.2026
					CS (COMM)/774/2026	03.09.2026	PUNJAB NATIONAL BANK VS MAHESH KUMAR PROP OF MS ELECTRONICS	SARVJEET YADAV	9711785812	SARVJEETYADAV08@YAHOO.COM	31.08.2026
					CS (COMM)/785/2026	07.09.2026	SAGARIKA GARG PROP OF MS JEWELS BY SAGARIKA VS VARUN MITTAL AND ORS.	MADHAV BHATIA	9910572585	MADHAVBHATIA@VERTARILEGAL	02.09.2026
					CS (COMM)/791/2026	08.09.2026	M/S INDU EXIM PVT. LTD. VS VINEET GOEL SOLE PROP MS GREEN COLOR LAB	KOMAL JAIN	9870375161	CONTACT@JURISIHTI.COM	27.08.2026
					CS (COMM)/795/2026	08.09.2026	FCML DISTRIBUTORS LIMITED VS OM FIRE SAFETY COMPANY PRIVATE LIMITED AND ORS.	SAMEER SAGAR	9999909834	SAMEERSAGAR@GMAIL.COM	11.08.2026
					CS (COMM)/807/2026	10.09.2026	NULON INDIA LTD. VS LUBNA ADIL RAJA	C.P. VIG	9818444953	CPVIG44@GMAIL.COM	02.03.2022
					CS (COMM)/815/2026	15.09.2026	STATE BANK OF INDIA VS BIJENDER SINGH	B.P. SINGH	9971441188	BPSINGH562@GMAIL.COM	05.09.2026
					CS (COMM)/817/2026	15.09.2026	STATE BANK OF INDIA VS RUKMAN KANWAR	B.P. SINGH	9971441188	GPSINGH562@GMAIL.COM	05.09.2026
					CS (COMM)/824/2026	16.09.2026	HDMI LINCESING ADMINISTRATO, INC VS XXXXXXXXXX	KRIPA PANDIT	98 1849 93 23	II TI GATI ON@ASH W ATHH L E G A I .C O M	09.09.2026
					CS (COMM)/826/2026	17.09.2026	GURDEEP SINGH TULI VS NIRUPAMA SHARMA AND ORS	SAKET GUPTA	97390 46560	SAKETGOGIA@LAWTITUDE.COM	10.09.2026
					CS (COMM)/839/2026	19.09.2026	MOOLCHAND HEALTHCARE FOUNDATION AND ORS. VS RASHMI DEVI	RAHUL KOCHAR	9899031237	RAHULKOCHAR227@GMAIL.COM	25.08.2026
					CS (COMM)/843/2026	21.09.2026	JPS PLASTICS PRIVATE LIMITED VS ANYA POLYTECH FERTILIZERS PVT LTD	DHRUV GANDHI	9811221998	DHRUV.GANDHI@ANHADLAW.COM	15.09.2026

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					CS (COMM)/847/2026	22.09.2026	ARUN KUMAR JAIN SOLE PROPRIETOR OF M S AUTOMOTIVES VS JATINDER SINGH, SOLE PROPRIETOR OF M S PUBLIC TOURIST TAXI SERVICE	SHREY PATNAIK	9810609888	SHREY@SHREYPATNAIK.COM	21.08.2026
					CS (COMM)/872/2026	23.09.2026	NBCC (INDIA) LIMITED AND ANR (COUNTER.CLAIMENT) VS DMR HYDROENGINEERING AND INFRASTRUCTURES	ANKIT GUPTA	9999553339	ANKKIT09@YAHOO.COM	25.04.2026
					CS (COMM)/864/2026	24.09.2026	M/S KPS SHIPPING SERVICES PVT. LTD. VS TRIDENT SHIPPING PVT LTD	BRAHMA NAND PRASAD	9818615398	DHAHMANANDPRAKASH123@GMAIL.COM	22.09.2026
					CS (COMM)/865/2026	25.09.2026	STATE BANK OF INDIA VS MANISH KUMAR KASHYAP	B.P. SINGH	9971441188	BPSINGH562@GMAIL.COM	09.09.2026
					CS (COMM)/873/2026	26.09.2026	STATE BANK OF INDIA VS SALU JOHN	NAVRUTI OJHA	8376043196	NAVRUTIYAGI@GMAIL.COM	18.09.2026
					CS (COMM)/890/2026	30.09.2026	VIJAY KUMAR AGGARWAL VS RAJESH CHAPRANA AND ORS	A.K. MISHRA	9811514844	ASHWINI.MISHRAL@YAHOO.COM	24.09.2026
27	SH. VRINDA KUMARI	SOUTH-EAST	20	COMMERCIAL SUIT	CS(COMM)761/2026	01.09.2026	TULIP SHIPPPING SERVICES V/S PRAVEEN MARWAHA	TARUN AGGARWAL	9999960284	ADVTARUNL983@GMALL.COM	29-08-2026
28	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/758/2026	01-09-2026	MILLENNIUM AUTOMATION SYSTEMS LIMITTED AND ANOTHER VS ABHA ELECTRONICS LIMITED AND ANOTHER	SUNIL CHOUDHARY(P),	9899750209	PRVNRAINKEE7GMAI1.COM	29-08-2026
				COMMERCIAL SUIT	CS (COMM)/759/2026	01-09-2026	PREM RAHUL MANDURI VS INDOSPIRIT DISTRIBUTION LIMITED AND OTHERS	UPAMANYU SHARMA(P),	98106064070	UPAMANYU.EST1997@GMAIL.COM	29-08-2026
				EXECUTION PETITION	EXECUTION (COMM)/271/2026	02-09-2026	KAENAT GLASS AGENCIES VS SIMPLEX INFRASTRUCTURE LTD	AZKA AHMED(P),	98106064070	RAMBHAKHT@GMAIL.COM	26-08-2026
				ARBITRATION AND CONCIALIATION ACT	OMP (I) (COMM)/177/2026	02-09-2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS ASHOK KUMAR	RIT ARORA(P),	7838737001	RITARORA91@GMAIL.COM	18-08-2026
				COMMERCIAL SUIT	CS (COMM)/769/2026	02-09-2026	M/S THE PIRIMID VS M/S BODYCRAFT SALON SKIN AND COSMETOLOGY PVT LTD	MAYANK BARUA(P),	98100 00113	NEWDELHI@AALEGAL.CO	29-08-2026
				EXECUTION PETITION	EXCOMM AWARD BY ARB COMM/129/2026	03-09-2026	SH BALJEET SINGH GILL VS M/S EXL SERVICE COM (INDIA) PVT LTD	TARUN KASHYAP(P),	9811881880	TARUNKASHYAP007@GMAIL.COM	25-08-2026
				COMMERCIAL SUIT	CS (COMM)/777/2026	03-09-2026	PUNJAB NATIONAL BANK VS KISMAT ALI PROPERIOTER OF M/S MAHBOOBIA SURPLUS GARMENTS	SARVJEET YADAV(P),	9711785812	SARVJEETYADAV0808@YAHOO.COM	01-09-2026
				COMMERCIAL SUIT	CS (COMM)/782/2026	05-09-2026	M/S RK ELECTRICALS VS M/S THE BIG FITOUTCO	SONU SINGH(P),	9818360926	SONUSINGHSISHODIYA@GMAIL.COM	01-09-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				EXECUTION PETITION	EXECUTION (COMM)/278/2026	07-09-2026	M/S ANGEL NETWORKING SOLUTIONS VS POWER NETWORKS	GAURAV SEHRAWAT(P),	8777486110	ADVPIYALI2021@GMAIL.COM	27-08-2026
				COMMERCIAL SUIT	CS (COMM)/787/2026	07-09-2026	BANK OF INDIA VS RAJINDER KAUR	VISHWANATH PRASAD TIWARI(P),	9990182901	VPTIWARIADVOCATE@GMAIL.COM	22-08-2026
				COMMERCIAL SUIT	CS (COMM)/794/2026	08-09-2026	GDX SECURITY SOLUTIONS INDIA PRIVATE LIMITED VS GLOBAL HEALTH LIMITED (MEDANTA - THE MEDICITY AND ORS	DIVYA YADAV(P),	8130220143	LEGAL@AQUILASLEGAL. COM	01-09-2026
				MISC. APPLICATION	MISC DJ/1090/2026	10-09-2026	STATE BANK OF INDIA VS SUNIL KUMAR	MANISH KUMAR(P),	971 7748266	ADVOCATEMANISH83@ GMAIL.COM	08-09-2026
				MISC. APPLICATION	MISC DJ/1089/2026	10-09-2026	STATE BANK OF INDIA VS SUNIL KUMAR	MANISH KUMAR(P),	971 7748266	ADVOCATEMANISH83@ GMAIL.COM	08-09-2026
				MISC. APPLICATION	MISC DJ/1104/2026	14-09-2026	M/S AUM BUILDCON VS TWAMEV CONSTRUCTION AND INFRASTRUCTURE LTD (FORMERLY KNOWN AS TANTIA CONSTRUCTIONS LTD)	DEV RAJ SHARMA(P),	9811387613	DEVSHARMAADVOCATE@GMAIL.COM	10-09-2026
				ARBITRATION AND CONCIALIATION ACT	OMP (I) (COMM)/196/2026	15-09-2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED VS VIKASH JAIN	RIT ARORA(P),	7838737001	RITARORA91@GMAIL.COM	26-08-2026
				ARBITRATION AND CONCIALIATION ACT	OMP (I) (COMM)/205/2026	17-09-2026	PIRAMAL FINANCE LIMITED VS HARENDRA GAUTAM	ANANJAY SINGH(P),	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	14-09-2026
				COMMERCIAL SUIT	CS (COMM)/827/2026	17-09-2026	CANARA BANK VS RAVINDER SINGH PROPRIETOR M/S JAY AMBE FURNITURE HOUSE	SANJEEV CHOPRA(P),	9711142200	CHOPRA6791@GMAIL.COM	15-09-2026
				COMMERCIAL SUIT	CS (COMM)/829/2026	17-09-2026	GANGA GLOBAL HOMES PRIVATE LIMITED VS POONAM CHOPRA PROPRIETOR OF M/S PRIME OUTDOORS	RAHUL MANGLA(P),	9899969669	LITIGATION@RAHULMANGLA.COM	05-09-2026
				COMMERCIAL SUIT	CS (COMM)/836/2026	18-09-2026	SOCIETY FOR TECHNOLOGY AND ACTION FOR RURAL ADVANCEMENT (TARA) VS PETRA GLOBAL LOGISTICS PRIVATE LIMITED AND ANR	PURUSHOTTAM SINGH PANCH(P),	9810100674	ANJANAGOSAINCHAMBERS@GMAIL.COM	16-09-2026
				COMMERCIAL SUIT	CS (COMM)/832/2026	18-09-2026	M/S SERVITOR INTELLIGENCE SERVICES THROUGH ITS PARTNER AZAD SINGH DAGAR VS GRAMIN VIKAS TRUST	PRAVEEN KUMAR SINGH(P),	9818156973	30.PRAVEENSINGH@GMAIL.COM	16-09-2026
				MISC. APPLICATION	MISC DJ/1126/2026	19-09-2026	M/S SHIVANI TEXTILES LTD VS M/S AVA APPARELS	DEVENDRA SINGH(P),	9250889619	-	05-09-2026
				EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/135/2026	22-09-2026	HDB FINANCIAL SERVICES LIMITED VS AKHALESH YADAV	DINESH JAIN(P),	9013493108	-	03-09-2026
				COMMERCIAL SUIT	CS (COMM)/863/2026	24-09-2026	JITESH SALUJA (THROUGH SPA) VS RAKHI BIST PUNDIR	MANOJ KUMAR SINGH(P),	9250925395	KARAMVEER24@REDIFFMAIL.COM	01-09-2026

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				COMMERCIAL SUIT	CS (COMM)/877/2026	26-09-2026	CANARA BANK VS UPASANA RANI	ANSHUMAN SRIVASTAVA(P),	9990042642	IANSHUMANADV@GMAIL.COM	23-09-2026
				COMMERCIAL SUIT	CS (COMM)/878/2026	28-09-2026	SHAYAN ENERGY MIDDLE EAST POWER PLANT CO VS OPTIMAS POWER GENERATION INDIA LLP AND ORS	ABHISHEK NANDA(P),	9971613570	ABHISHEKNANDALAWYER@YAHOO.CO.IN	25-09-2026
				COMMERCIAL SUIT	CS (COMM)/883/2026	28-09-2026	SMT ANNU OBEROI VS M/S BIRRA BEVERAGES LLP AND ORS	SATYA PRAKASH SRIVASTAVA(P),	9891045891	CAFECREWBREW9999@GMAIL.COM	15-09-2026
				COMMERCIAL SUIT	CS (COMM)/881/2026	28-09-2026	M/S FEDEX EXPRESS TRANSPORTATION AND SUPPLY CHAIN SERVICES (INDIA) PVT LTD VS M/S DIOSCORE INNOVATION PVT LTD	SURUCHI SURI(P),	8130909187	LITIGATION@SURICO.IN	24-09-2026
				COMMERCIAL SUIT	CS (COMM)/884/2026	28-09-2026	KANWAL OBEROI AND ANOTHER VS BIRRA BEVERAGES LLP AND ORS	SATYA PRAKASH SRIVASTAVA(P),	9811405665	ADVOCATESRIVASTAVASP@GMAIL.COM	15-09-2026
				MISC. APPLICATION	M-EX/78/2026	29-09-2026	M/S KBUC AND CO VS M/S GREKA GREEN SOLUTIONS (INDIA) LTD	HEMANT KUMAR(P),	8860930501	ADV.HEMANT55@GMAIL.COM	23-09-2026
29	**MS. NEELAM SINGH LD. DJ COMM-05, SOUTH EAST DISTRICT, SAKET COURT, DELHI**	SOUTH-EAST	22	COMMERCIAL SUIT	CS (COMM)/756/2026	01-09-2026	MS ARM INFOSERVE INDIA PVT LTD VS MS ULTRASOFT IT INFRASTRUCTURE AND SERVICES PVT LTD	SANJAY SEHGAL	9873479585	SSCLAWFIRM(@GMAIL.COM	21-08-2026
				COMMERCIAL SUIT	CS (COMM)/764/2026	02-09-2026	M/S AMBICA PRO CONS PVT LTD VS INDER SINGH BANSAL	DEEPAK MITTAL	9821252126	DMLAWCHAMBERS.JMD@GMAIL.COM	24-04-2023
				COMMERCIAL SUIT	CS (COMM)/771/2026	03-09-2026	AMIT GUPTA VS PROFICIENCY LEARNING SOLUTIONS PVT LTD	ATUL RATHI	9810540219	ATULGNRATHI@HOTMAIL. COM	14-07-2026
				COMMERCIAL SUIT	CS (COMM)/773/2026	03-09-2026	SARESHTA KUMARI VS MAHANAGAR TELEPHONE NIGAM LTD. (MTNL)	VIKASH BHATIA	9811379676	VKSBHT6@GMAIL.COM	18-08-2026
				COMMERCIAL SUIT	CS (COMM)/779/2026	05-09-2026	AMBASSADOR CONSULTING SERVICES PVT LTD VS RSK NET IT CONSULTING PVT LTD	ISHU KUMAR	9582366477	ADVOCATERAJPUTIKR@GMAIL.COM	26-08-2026

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				COMMERCIAL SUIT	CS (COMM)/783/2026	07-09-2026	ZIVORE APPAREL PRIVATE LIMITED VS SPRANDI INTERNATIONAL PRIVATE LIMITED	NK SHARMA &ORS	9999204626	ADVOCATENKS393@GMAIL.COM	26-08-2026
				COMMERCIAL SUIT	CS (COMM)/796/2026	09-09-2026	NUPLANET VENTURES INDIA PVT LTD VS SUPER INDUSTRIES	MOHD ZAHEB HUSSAIN	9958867549	DHRUVPRATAP7175@GMAIL.COM	12-08-2026
				COMMERCIAL SUIT	CS (COMM)/797/2026	09-09-2026	NITIN SURI VS NIVA BUPA HEALTH INSURANCE COMPANY LIMITED	MEGHA GAUR	9999358211	MEGHA@MANCHANDACO.COM	03-08-2026
				COMMERCIAL SUIT	CS (COMM)/801/2026	10-09-2026	MS SCJ PLASTICS PVT LTD VS MS NEELKANTH FABRIC	PANKAJ CHAUDHARY	8800430090	PCADVL9@YAHOO.IN	03-09-2026
				COMMERCIAL SUIT	CS (COMM)/803/2026	10-09-2026	BANK OF INDIA VS SABAUL	VP TIWARI	9990182901	VPTIWARIADVOCATE@UMAIL.COM	22-08-2026
				COMMERCIAL SUIT	CS (COMM)/813/2026	15-09-2026	STATE BANK OF INDIA VS PRITY KUMARI	BP SINGH	9971441188	BPSINGH562@GMAIL.COM	05-09-2026
				COMMERCIAL SUIT	CS (COMM)/814/2026	15-09-2026	PRIYANK JAIN VS SANGRAM SWAIN	SHUBHANKAR SEGHAL	9999147160	CONTACT@SEHGALANDCO.COM	06-09-2026
				COMMERCIAL SUIT	CS (COMM)/818/2026	15-09-2026	MOHAMMAD ATIF KHAN AND ANR VS SUSHMA PODDAR AND ANR	IMRAN ALI &ANCHAL BUMB	9212696986	IMRAN.LU-LN@GMAIL.COM	20-08-2026
				COMMERCIAL SUIT	CS (COMM)/825/2026	15-09-2026	HIMANSHU RANA(COUNTER CLAIM) VS GULSHAN KUMAR ALAGH	ASHOK KUMAR SINGH	9810515155	OFFICE@AEGISLEGALLLP.COM	24-08-2026

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				COMMERCIAL SUIT	CS (COMM)/823/2026	16-09-2026	RAJIV CHANDRA VS AS ENTERPRISES	VAIBHAV DUBEY	9130906707	VAIBHAV.DUBEY@GACHAMBERS.COM	--
				COMMERCIAL SUIT	CS (COMM)/842/2026	19-09-2026	FOODFOLIO BHARAT PRIVATE LIMITED VS DTWELVE ACCOMMODATIONS PVT LTD	PRASHANT PRABHAKAR	9911002715	ADVPRASHANTDHC@GMAIL.COM	08-09-2026
				COMMERCIAL SUIT	CS (COMM)/870/2026	26-09-2026	M/S NAVAIR INTERNATIONAL PVT LTD VS M/S CHINA CONSTRUCTION SAUSUM INDIA PVT LTD	ANKIT RAJGARIILA	9818855771	CHAMBERSOFANKITRAJGARHIA@GMAIL.COM	21-09-2026
				COMMERCIAL SUIT	CS (COMM)/886/2026	29-09-2026	M/S SBS MARKETING VS M/S NEELANSH ELECTROTECH SYSTEM PVT LTD	OMKAR SHARMA	9718006200	ADV.OMKARSHARMA (@GMAIL.COM	24-08-2026
				COMMERCIAL SUIT	CS (COMM)/889/2026	30-09-2026	SHIV DUTT VS SITARA DEVI	SHIVOM GARG	9650920980	SHIVOMKUMAR84@GMAIL.COM	26-09-2026
30	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST		COMMERCIAL SUIT	CS (COMM)/775/2026	03-09-2026	INDRAPRASTHA MEDICAL CORPORATION LTD. VS KARTAR SINGH VADUVANSHI	GAURAV BARATHI	9810526981	GBARATHI@GLALAW.COM	19.08.2026
				COMMERCIAL SUIT	CS (COMM)/776/2026	03-09-2026	M/S PRECISION MOULDS AND DIES VS M/S KRISHNA GLOBAL IMPEX AND ANR	PRAVIN SINGHAI, RUCHI SINGHAI	9971092084	PRAVINSINGHAI@REDIFFMAIL.COM	04.08.2026
				COMMERCIAL SUIT	CS (COMM)/778/2026	03-09-2026	M/S RMV INFOSOLUTIONS VS M/S SHRIVASTAV ENTERPRISE	RAHUL NIGAM	8696349557	ASVRAHULNIGAM@GMAIL.COM	21.08.2026
				COMMERCIAL SUIT	CS (COMM)/784/2026	07-09-2026	M/S MASTER LOGISTICS SOLUTIONS INDIA PVT. LTD. VS M/S KIRORIMAL KASHIRAM MARKETING AND AGENCIES PVT. LTD.	SIDDHARTHA YADAV	9711187543, 9811087543	SIDDHARTHAYADVOCATE@GMAIL.COM	31.08.2026
				COMMERCIAL SUIT	CS (COMM)/804/2026	10-09-2026	CANARA BANK VS M/S 360 DEGREE HEALTH SERVICE PVT. LTD. AND ORS.	CHITRA MALHOTRA	9212888057	CHITRAMALHOTRASOBTI@GMAIL.COM	29.07.2026
				COMMERCIAL SUIT	CS (COMM)/805/2026	10-09-2026	BANK OF INDIA VS SANDEEP KUMAR	AMRENDRA NATH SHUKLA	9910717081	ADVAMRENDRA22@GMAIL.COM	03.09.2026
				COMMERCIAL SUIT	CS (COMM)/806/2026	10-09-2026	M/S MCCOY PERFORMANCE SILICONES PVT. LTD. VS CHANMIT SINGH PROPRIETOR OF RATTAN SINGH JASWANT SINGH	G.N. AGGARWAL	9810400291	GNAGGARWAL.CO@GMAIL.COM	11.03.2026

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				COMMERCIAL SUIT	CS (COMM)/830/2026	17-09-2026	AKG PLASTICS PRIVATE LIMITED VS MR. RAMESH NARAYAN DUBEY TRADING AS RN ENTERPRISES	ASHUTOSH NAGAR	9999666398	ASHUTOSHNAGAR@ANALAW.IN	07.09.2026
				COMMERCIAL SUIT	CS (COMM)/838/2026	19-09-2026	UCO BANK VS RINKESH KUMAR	KARAN CHAWLA	8743968006, 9958953958	KARANCHAWLA92@GMAIL.COM	14.09.2026
				COMMERCIAL SUIT	CS (COMM)/845/2026	21-09-2026	UTKAL BOARD AND PAPER MILLS LIMITED VS MR. KRISHNA PRATAP SINGH	S S WANI	8750618722	SSWANIASSOCIATES@GMAIL.COM	12.09.2026
				COMMERCIAL SUIT	CS (COMM)/846/2026	22-09-2026	CANARA BANK VS NEHA KHURANA AGGARWAL AND ORS.	ESHU CHAUDHARY, ANKUR SINGH	9808888806, 9910482995	ANKURSINGHBHADANA@GMAIL.COM	16.09.2026
				COMMERCIAL SUIT	CS (COMM)/868/2026	25-09-2026	STATE BANK OF INDIA VS. SEEMA JONNY POU	DHARMENDRA SINGH, SUSHMA CHAUDHARY	8800784740 ,9810408096	NA	10.09.2026
				COMMERCIAL SUIT	CS (COMM)/880/2026	28.09.2026	M/S GRANDLAY ELECTRICALS INDIA CINEMA VS. M/S SEVEN SHARKS HOSPITALITY INDIA PRIVATE LIMITED	ROOP SINGH	9871622908	ROOP.S.RAWAT@GMAIL.COM	24.09.2026
				COMMERCIAL SUIT	CS (COMM)/885/2026	28.09.2026	M/S FAST TRACK REALCON AND ORS. VS. M/S TGB REALTY PVT. LTD. AND ORS.	AYUSH SINGH SAHNI	9711116064	AYUSH.LEGA@GMAIL.COM	21.09.2026
				U/S 9	OMP (I) (COMM.)/184/2026	05-09-2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED VS SAMEER ANSARI	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	NA
				U/S 9	OMP (I) (COMM.)/185/2026	05-09-2026	M/S CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS KAYYUM KHAN	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	NA
				U/S 9	OMP (I) (COMM.)/186/2026	05-09-2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED VS RAM SANEHI	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	NA
				U/S 9	OMP (I) (COMM.)/187/2026	05-09-2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED VS UMESH KUMAR	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	NA
				U/S 9	OMP (I) (COMM.)/188/2026	08-09-2026	M/S CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS SUJATA BARUA	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	NA
				U/S 9	OMP (I) (COMM.)/189/2026	08-09-2026	M/S CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS AMAN	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	NA
				U/S 9	OMP (I) (COMM.)/190/2026	08-09-2026	M/S CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS AMBRISH	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	NA
				U/S 9	OMP (I) (COMM.)/198/2026	15-09-2026	M/S CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS PAWAN KUMAR	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	NA

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				U/S 9	OMP (I) (COMM.)/200/2026	15-09-2026	M/S CARS 24 FINANCIAL SERVICES PRIVATE LIMITED VS SHIVANI GAUR	RIT ARORA	7838737001	RITARORA91@GMAIL.COM	NA
				U/S 9	OMP (I) (COMM.)/204/2026	17-09-2026	PIRAMAL FINANCE LIMITED VS NANDINI NAGRARE	ANANJAY SINGH	7455023130, 7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	NA
				U/S 9	OMP (I) (COMM.)/217/2026	30-09-2026	MOHAMMAD NAVAID VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED AND ORS.	PANKAJ KAPOOR, PRERNA	9910032523, 9810832523	VKCADVOCATES@GMAIL.COM	NA
				U/S 34	OMP (COMM.)/45/2026	30-09-2026	ONSUMAYE WEB SOLUTIONS PVT. LTD. VS KARNI IT SERVICE PVT. LTD.	ASAD IQBAL KHAN, ABUZAR	9891735156	ASADIQBALADVOCATE@GMAIL.COM	NA
				MISC	OMP MISC. (COMM.)/26/2026	08-09-2026	M/S WELL PROTECT MANPOWER SERVICES PVT. LTD. VS MEERA BAI INSTITUTE OF TECHNOLOGY (GOVT. OF NCT OF DELHI)	TARKESHWAR NATH	9810162373, 8368002067	TARKESHWARNATH@REDIFFMAIL.COM	NA
				MISC	MISC. DJ 1070/2026	08-09-2026	ROOPINDER SINGH VS EMAAR INDIA LTD. AND ORS.	BHARAT GUPTA, VARUN TYAGI	011-45640851	LEGISTAUXILIARY@GMAIL.COM	NA
				MISC	MISC DJ/1122/2026	19-09-2026	DHARAM WATI VS M/S BHARTI AIRTEL LIMITED	J. P. BANSAL	9810260827	JPBANSAL197350@GMAIL.COM	NA
				RP	RP/15/2026	22.09.2026	M/S SHIVANI TEXTILES LIMITED VS M/S TRANSKNITS AND ORS.	PRAVEEN KAPOOR	9810254139	PKAPOOR194@GMAIL.COM	NA
				MISC	MISC DJ/1147/2026	23.09.2026	CANARA BANK VS M/S NV AND SONS INDUSTRIES AND ANR.	RISHA KUMARI	8448444842	ADMIN@NIVAARANLAW.COM	NA
31	SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST		CS(COMM)	CS (COMM)/792/2026	08-09-2026	U S SALES AGENCY VS MOHD ARSHAD RAIEEN	AVINASH TYAGI	9899327537	AVINASHTVAGI1@VAHOO.COM	25.08.2026
				CS(COMM)	CS (COMM)/793/2026	08-09-2026	RSPL LIMITED VS ASHOK JHALANI	SHRAVAN KUMAR BANSAL	9810017859	UNITEDMARK@UNITEDANDUNITED.COM	03.09.2026
				CS(COMM)	CS (COMM)/800/2026	09-09-2026	SHIV ENTERPRISE THROUGH ITS SOLE PROPRIETOR MUKESH SHARMA VS TQS LOGISTICS SERVICE PVT LTD	KARAN CHIBBER	9654003808	OFFICE_ADVKARAN@GMAIL.COM	24.08.2026
				CS(COMM)	CS (COMM)/808/2026	10-09-2026	STATE BANK OF INDIA VS ELANGBAM DINESH KUMAR SINGH	DHARMENDRA SINGH	8800784740	N/A	03.09.2026

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				CS(COMM)	CS (COMM)/809/2026	10-09-2026	ANEJA REALITY VS NEHA AGGARWAL	ARUN KUMAR	9899019371	ADVOCATE.ARUN18@GMAIL.COM	03.09.2026
				CS(COMM)	CS (COMM)/810/2026	10-09-2026	ABHISHEK MEGAMECH VS SHREE SHYAM MINES AND MINERALS	BABITA	9250192546	ADVOCATEBABITA2025@GMAIL.COM	02.09.2026
				CS(COMM)	CS (COMM)/812/2026	14-09-2026	KIRAN VS GAURAV TANEJA	RACHIT GUPTA	9910410533	RGGUPTARACHIT@GMAIL.COM	09.09.2026
				CS(COMM)	CS (COMM)/844/2026	21-09-2026	BERGER PAINTS INDIA LTD. VS SYEDA SHAGIFTA	ARUN KUMAR	9810131832	ONLINEARUN@YAHOO.CO.IN	16.09.2026
				CS(COMM)	CS (COMM)/854/2026	22-09-2026	SHREE RR SALES THROUGH ITS PROPRIETOR ANMOL GOYAL VS NEW SHOPCSTORE NETWORK PRIVATE LIMITED	MANAN WADHWA	8800235656	ADVMANANW@GMAIL.COM	11.09.2026
				CS(COMM)	CS (COMM)/855/2026	22-09-2026	MS RS INTERNATIONAL VS KBC COMPUTECH PVT LTD	JOUHAR ADEEB	7428280795	JOUHARADEEB228@GMAI.COM	10.09.2026
				CS(COMM)	CS (COMM)/856/2026	23-09-2026	NETSYS NETWORK PVT LTD VS UNITED COMPUTERS	S P SINGH	9818458632	RAJPUT.SATYAPAL2010@GMAIL.COM	17.09.2026
				CS(COMM)	CS (COMM)/857/2026	23-09-2026	ACUBE INDIA CONSULTANTS VS AIMTREX TECHNOLOGIES PVT LTD	VASUDHA AERY	7973981758	ADVVASUDHAAERY@OUTLOOK.COM	24.08.2026
				CS(COMM)	CS (COMM)/858/2026	23-09-2026	ATUL INVESTMENT COMPANY VS NARM HEALTHCARE	SAURABH D. KARAN SINGH	8527022200	OFFICE@SMKPARTNERS.IN	03.09.2026
				CS(COMM)	CS (COMM)/869/2026	25-09-2026	AAISHA GARMENTS VS BHAMA DESIGNS PVT. LTD.	SYED NOOR UZZAMA	9873137157	NOORSYED878@GMAIL.COM	17.09.2026
				CS(COMM)	CS (COMM)/882/2026	28-09-2026	BATRA BREWERIES AND DISTILLERIES PVT LTD VS SHAMSHER SINGH	RAJEEV KUMAR TEWARI	9811231910	R.TEWARI88@GMAIL.COM	22.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
32	SH. RAVINDER SINGH /MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
33	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
34	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	304/2026	09-09-2026	UNION BANK OF INDIA VS LACHI	B.K. AGRAWAL	8178359238	ICLOUDLAWPARTNERS@GMAIL.COM	05-09-2026
			101	CS COMM	303/26	09-09-2026	UNION BANK OF INDIA VS RAJA TRADERS	B.K. AGRAWAL	8178359238	ICLOUDLAWPARTNERS@GMAIL.COM	05-09-2026
			101	CS COMM	307/2026	14-09-2026	CHINATAMANI FINLEASE LTD. VS VIVEK PRAKASH SRIVASTAVA	B.K. AGRAWAL	8178359238	ICLOUDLAWPARTNERS@GMAIL.COM	05-09-2026
			101	CS COMM	336/2026	24-09-2026	STATE BANK OF INDIA V/S RACHNA SINGH	ARUN SHARMA	9810220905	ARUNAMBUJ@GMAIL.COM	23-09-2026
			101	CS COMM	345/202	30-09-2026	STATE BANK OF INDIA V/S ABHINAV SHARMA	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	28-09-2026
35	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, NEW BUILDING KKD	C.S.(COMM)	91/2026	02-09-2026	MS ARYAN ELECTRICAL AND AUTOMATION VS MS SCHEMATIC SYSTEMS	AKANSHA TANVI	9310460742	AKANKSHA.TANVI@TLAADVOCATES.COM	03-08-2026
			--DO--	C.S.(COMM)	92/2026	02-09-2026	ICICI BANK LTD VS IMRAN	SATISH KUMAR	9811191050	SATISH@K1FINDIA.COM	26-08-2026
			--DO--	C.S.(COMM)	93/2026	02-09-2026	SUPRABHA MITRA VS MOHD ARIF PROPRIETOR	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	16-07-2026
			--DO--	C.S.(COMM)	94/2026	02-09-2026	GULISTA INTERIOR ENTERPRISES VS 360 INTERIOR DESIGN PVT LTD	KULDEEP SANGWAN & ASSOCIATES	9718109957	KULDEEPSANGWAN@GMAIL.COM	23-08-2026
			--DO--	C.S.(COMM)	96/2026	05-09-2026	MS PRINTERS VS MS NAVKAR GRAPHIC MACHINERY	ABDUL SHAMIM KHAN	9810643601	ASKHANF414@GMAIL.COM	20-09-2026
			--DO--	C.S.(COMM)	99/2026	14-09-2026	STATE BANK OF INDIA VS VISHNU SINGH	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	10-09-2026
			--DO--	C.S.(COMM)	102/2026	23-09-2026	CENTRAL BANK OF INDIA VS ARVIND	K K MUDGIL	7838821105	KKMUDGIL29@GMAIL.COM	22-09-2026
			--DO--	C.S.(COMM)	103/2026	25-09-2026	IDBI BANK LTD VS DIVYA MISHRA	SATISH KUMAR	9811191050	SATISH@K1FINDIA.COM	23-09-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			--DO--	OMP (COMM)	3/2026	16-09-2026	MS DELTA COMPUTERS AND ANR VS MAS FINANCIAL SERVICES LIMITED	PRAMOD KUMAR TRIPATHI	9213117139, 9015842284	PRAMODKUMARTRIPATHI76@GMAIL.COM	08-09-2026
36	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	302, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/441/2026	02-09-2026	UPL LIMITED ANR THROUGH QUICKIP CONSULTANCY PVT LTD VS MS BIO AGRO CHEMICALS	MONIKA SINGH			31.08.2026
			302, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/444/2026	03-09-2026	ORIENT ELECTRIC LIMITED VS ASHOK KUMAR	KAPIL KUMAR GIRI			01.09.2026
			302, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/445/2026	03-09-2026	MS SHREE RAM HANDLOOM FACTORY VS ASHWANI JAIN	SHYAM KUMAR RASTOGI			01.09.2026
			302, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/453/2026	07-09-2026	MONIKA SHARMA VS ANURAG MISHRA	MOHIT AGARWAL,			02.09.2026
			302, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/458/2026	08-09-2026	ABHISHEK GUPTA VS MOHAN SINGH KHARWAD	SANTOSH KUMAR			03.09.2026
			302, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/459/2026	08-09-2026	STATE BANK OF INDIA VS RAJ KAMAL	SUCHITA DIXIT			05.09.2026
			302, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/472/2026	18-09-2026	G2S FOOTWEARS REGISTERED LLP VS MINI GUPTA	BHUPENDER KUMAR SHAMRA			07.09.2026
			302, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/473/2026	18-09-2026	DALIP MAHAJAN VS MS SHRI KRISHNA ENGINEERS	M.L.MAHAJAN			09.09.2026
			302, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/479/2026	21-09-2026	MR ANKIT JINDAL VS MR SAANCHIIT GUPTA	A A AGGARVAL			11.09.2026
			302, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/492/2026	28-09-2026	ECO TURNKEY SOLUTIONS PVT LTD VS UTTAM SUCROTECH INTERNATIONAL PVT LTD	GAGAN KUMAR			17.09.2026
			302, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/494/2026	29-09-2026	MS SONY INTERNATIONAL VS ASHA VERMA	SUSHANT PRAKASH & AKSHAY AGGARWAL			19.09.2026
			302, NEW COURT BUILDING	CS(COMMERCIAL)	CS (COMM)/495/2026	29-09-2026	DIYA HEALTHCARE VS AL-MADINA MULTISPECIALITY HOSPITAL	VINAYAK UNIYAL			26.09.2026
37	SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)/448/2026	05-09-2026	HARSH ALLAWADHI VS ASHISH KUMAR NIGAM	YASH MITTAL			02-09-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/449/2026	05-09-2026	HARSH ALLAWADHI VS JYOTI NIGAM	YASH MITTAL			02-09-2026

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			ROOM NO 208	COMMERCIAL	CS (COMM)/450/2026	05-09-2026	SWAGAT FASHION CO VS CHANDRAKANT SINGH	NISHANT GUPTA			13-08-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/451/2026	05-09-2026	RAM PRAKASH BHATIA VS HARNAWA INC	MANOJ ARORA			26-08-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/460/2026	08-09-2026	APOORV SHARMA VS CPT VIBHA PARASHAR	NISHANT SHARMA			01-09-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/461/2026	08-09-2026	AAS MOHAMMAD VS PREET SINGH	AMJAD KHAN			25-08-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/462/2026	08-09-2026	RSL AGGARWAL TEXTILES PVT LTD VS DEEPAK GUPTA	ANKIT KUMAR GUPTA			02-09-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/464/2026	09-09-2026	PRINTBRIX PRIVATE LIMITED THROUGH ITS DIRECTOR MR SHRESHTH AGGARWAL VS WE FOUNDER CIRCLE PRIVATE	LAKSHYA SIROHI			09-09-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/465/2026	14-09-2026	SHREE LAXMI POLY STOCK P LTD VS THE NEW INDIA ASSURANCE CO LTD	VIJENDER KUMAR			03-09-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/466/2026	15-09-2026	STATE BANK OF INDIA VS ISHU PAL	SUCHITA DIXIT			14-09-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/467/2026	15-09-2026	SANJEEV GOEL ALIAS SANJEEV KUMAR GOEL VS PAWAN	DINESH KUMAR			14-09-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/469/2026	16-09-2026	BANK OF BARODA VS DHIR SINGH	GEETANJALI SHARMA			15-09-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/474/2026	18-09-2026	MS INDU EXIM PRIVATE LIMITED VS MS GRAPHICA DIGITAL	ANISH SARNA			23-07-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/475/2026	18-09-2026	MS LFRA BELT VS NYSAA RETAIL VENTURE PVT LTD	NAVJOT KWATRA			15-09-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/483/2026	23-09-2026	STATE BANK OF INDIA VS MS BANSAL BEVERAGE	KRISHNA KUMAR SHARMA			18-09-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/484/2026	23-09-2026	SL PAPER AND BOARD DISTRIBUTERS VS THE FEDERAL BANK LTD	SHAAD ANWAR			21-09-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/486/2026	24-09-2026	SMT ANJANA KHATHURIA VS MS HINDUSTAN PETROLEUM CORPORATION LTD	ANSHUL GUPTA			23-09-2026

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			ROOM NO 208	COMMERCIAL	CS (COMM)/488/2026	25-09-2026	STATE BANK OF INDIA VS MOTHER STORE	ARUN SHARMA			23-09-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/489/2026	25-09-2026	BANK OF INDIA VS ARIF KURESHI	V.P. TIWARI			23-09-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/490/2026	25-09-2026	SANMATI PACKAGING PVT LTD VS SINAR INDAH PULP AND PAPER PVT LTD	KAMAL GARG			14-08-2026
			ROOM NO 208	COMMERCIAL							
38	SH.RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM)446/2026	03.09.2026	MR. ANURAG JAIN VS M/S DIKSHA CONFECTIONARY & ANR.	ANIMESH RASTOGI			25.08.2026
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 454/2026	07.09.2026	GOURAV CHOPRA VS CHANDAN SAH	KASHISH DHAWAN			03.09.2026
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CO(COMM)456/2026	07.09.2026	PRADEEP KUMAR JAIN VS YOGESH GUPTA	PIYUSH KATYAL			03.09.2026
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM)463/2026	09.09.2026	WOVEN GOLD ACRYLIC PVT LTD PRITESH KUMAR	ANUJ GUPTA			09.09.2026
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM)468/2026	16.09.2026	SHRIPAL GUPTA VS JYOTI VISHWAKARMA	RAM KUMAR SONI			10.09.2026
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM)470/2026	17.09.2026	M/S QUEEN DISTILLERS & BOTTLERS PVT. LTD VS RAM DIYA	RAVEEV KUMAR TEWARI			29.12.2024
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM)471/2026	17.09.2026	ASIAN PAINTS LIMITED VS PRAVEEN PAINTS AND CHEMICALS	AMIT KUMAR			17.09.2026
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM)478/2026	19.09.2026	MR. ANKIT JINDAL VS M/S FROGG SPORTS INFRA PRIVATE LIMITED	AKSHAY AGGARWAL			19.09.2026
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 480/2026	22.09.2026	M/S JAI BHAWANI TRADING VS SAPNA DEVI AGARWAL	NEELAM MALIK			17.09.2026
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 485/2026	23.09.2026	URMILA THAKUR VS GIRDHARI LAL	RAJESH BHATIA			18.09.2026
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 487/2026	25.09.2026	STATE BANK OF INDIA VS BHARTI PRODUCTION HOUSE	ARUN SHARMA			23.09.2026

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			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 491/2026	26.09.2026	SWAGAT FASHION CO VS SANDEEP NANDWANI	NISHANT GUPTA			23.09.2026
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 493/2026	28.09.2026	SIDDHANT BHARATI VS ADIL MAJEEDI	ANAND BHUSHAN			25.09.2026
			303, NEW COURT BUILDING	CS(COMMERCIAL)	CS(COMM) 496/2026	29.09.2026	DELHIVERY LIMITED VS MONZADV PVT LTD	VIJAY SHANKAR			26.09.2026

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39	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. NO. 304	COMMERCIAL	CS (COMM)/440/2026	01-09-2026	MS. KANCHAN MAHESHWARI VS M/S SUN CAPACITORS PUNE PVT. LTD.	PARTH CHADHA	9873549477	PARTHCHADHA18@GMAIL.COM	46265
				COMMERCIAL	CS (COMM)/442/2026	02-09-2026	SETU GOEL (PROPRIETOR OF OSHO OM TEXTURES) VS RAKESH RANI GARG (PROPRIETOR OF PAHAL TEXTILES)	MAYANK SEKHAR KUSHWAHA	9990849579	ADVOCATE.MSKUSHWAHA@GMAIL.COM	46259
				COMMERCIAL	CS (COMM)/443/2026	02-09-2026	M/S URBAN VOGUE INDIA PRIVATE LIMITED VS AMIT KUMAR LADHA	MUDIT BANSAL	9868028932	MUDITBANSAL2011@GMAIL.COM	46254
				COMMERCIAL	CS (COMM)/447/2026	03-09-2026	SHRI JUGRAJ GUTRAJ JAIN PROPRIETOR VIKAS CABLE INDUSTRIES VS MILLION SWITCHGEARS PVT. LTD. AND ANR.	SHRAVAN KUMAR BANSAL	6201970125	UNITEDMARK@.UNITEDANDUNITED.COM	46266
				COMMERCIAL	EXECUTION (COMM.)/165/2026	05-09-2026	STATE BANK OF INDIA VS MOHD SAMEER	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	46242
				COMMERCIAL	CS (COMM)/452/2026	05-09-2026	ICICI BANK LIMITED VS DEEPANSHU JAIN	SATISH KUMAR	9811191050	SATISH@KLFINDIA.COM	46260
				COMMERCIAL	EXECUTION (COMM.)/166/2026	07-09-2026	ANIL PITTI VS M/S BHAGAT SINGH BRICK FIELD AND ANR	ASHISH CHAUHAN	9999448797	KUSHAGRABANSAL@AKASSOCIATES.ORG. IN	46244
				COMMERCIAL	EXECUTION (COMM.)/167/2026	07-09-2026	CANARA BANK VS GREEN TECH ENGINEERING WORKS THROUGH ITS PROPRIETOR MS SHAHJAHAN	REKHA RUSTAGI	9810168405	REKHARUSTAGI@GMAIL.COM	46148
				COMMERCIAL	CS (COMM)/455/2026	07-09-2026	BABULAL PUROHIT VS SAROJJ INTERNATIONAL	KUSHAL AGGARWAL	9910131155	AGGARWALKUSHAL199@GMAIL.COM	46247
				COMMERCIAL	CS (COMM)/457/2026	07-09-2026	BANK OF INDIA VS SHOBHA RANI	V P TIWARI	9990182901	YPTIWARIADVOCATE@GMAIL.COM	46268
				COMMERCIAL	OMP (COMM)/19/2026	14-09-2026	V.M. TRADERS THROUGH ITS PROPRIETOR MR. MANOJ KUMAR VS M/S CLIX CAPITAL SERVICES PVT LTD	ABU RAM	9213211097	ABURAM1965@GMAIL.COM	46275
				COMMERCIAL	EX. - AWARD BY ARB./82/2026	15-09-2026	M/S SUNDARAM FINANCE LTD. VS VIJAY O	NITIN MEHTA	8802218291	ADVOCATE.MEHTAASSOCIATE09@GMAIL COM	46271
				COMMERCIAL	MISC DJ/914/2026	15-09-2026	BRIJESH GUPTA VS ALTAF HUSSAIN	MOHD. IRFAN	8700652775	MOHD.IRFAN.ADV@GMAIL.COM	46265
				COMMERCIAL	CS (COMM)/476/2026	18-09-2026	RAJIV BHANDARI (PROPRIETOR OF GANPATI IMPERIAL INDIA) VS SOURABH DEVGUN (PROPRIETOR OF UNITED OVERSEAS)	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	46276
				COMMERCIAL	CS (COMM)/477/2026	18-09-2026	SOURABH JAIN VS HARIPRAKASH	PIYUSH KATYAL	8700925528	PIYUSHKATYAL98@AMAIL.COM	46280

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				COMMERCIAL	EXECUTION (COMM.)/175/2026	22-09-2026	PADMA DEVI PROP OF PRINTEX INDIA VS MS BACCHUUS ENTERPRISES LTD	GOURAV KOCCHAR	9810940055	-	46287
				COMMERCIAL	CS (COMM)/481/2026	22-09-2026	JAI BHAWANI TRADING THROUGH AR SUMIT SAINI VS NITESH KUMAR	NEELAM MALIK	7303296156	NEELAM.MALIK8512@GMAIL.COM	46282
				COMMERCIAL	CS (COMM)/482/2026	22-09-2026	SHREE BANKEY BIHARI FABRICS PVT. LTD. VS AVNISH KUMAR	NEELAM MALIK	7303296156	NEELAM.MALIK8512@GMAIL.COM	46266
				COMMERCIAL	EXECUTION (COMM.)/180/2026	28-09-2026	MR. ANIL KUMAR GOYAL (PROPRIETOR OF M/S GOYAL BROTHERS) VS SH. DALIP CHAND SHARMA (PROPRIETOR OF M/S [illegible])	SANJAY GUPTA	9873146641	-	46224
				COMMERCIAL	EXECUTION (COMM.)/181/2026	29-09-2026	STATE BANK OF INDIA VS AMRIT LAL HANS	ARUN UPADHYAY	9045375818	UPADHYA YARUN137@GMAIL.COM	46225
				COMMERCIAL	EXECUTION (COMM.)/182/2026	29-09-2026	ANKUR JAIN VS RAJESH KUMAR ARORA	PIYUSH KATYAL	8700925528	PIYUSHKATYAL98@AMAIL.COM	46293
				COMMERCIAL	CS (COMM)/497/2026	29-09-2026	SANMATI PACKAGING PVT. LTD. VS RAJ KISHORE	KAMAL GARG	9560570576	MAILKAMALGARG@GMAIL.COM	46248
				COMMERCIAL	CS (COMM)/498/2026	29-09-2026	SANMATI PACKAGING PVT. LTD. VS POONAM DEVI	KAMAL GARG	9560570576	MAILKAMALGARG@GMAIL.COM	46248
				COMMERCIAL	CS (COMM)/499/2026	30-09-2026	SHRI JUGRAJ GUTRAJ JAIN PROPRIETOR VIKAS CABLE INDUSTRIES VS ASHAPURI INDUSTRIES	SHRAVAN KUMAR BANSAL	6201970125	UNITEDMARK@.UNITEDANDUNITED.COM	46286
40	**SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT**	NORTH-WEST	NIL								
41	**SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT,/SH.VINOD YADAV, DISTRICT [illegible]**	NORTH-WEST	NIL								
42	**SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	NORTH	NIL								
43	**VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)**	NORTH	NIL								
44	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	SOUTH-WEST	603	COMMERCIAL SUIT	CS (COMM)/566/2026	01-09-2026	PUMA SE VS GOVIND BINDAL	NAVLIN SWAIN(P),	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	01.08.2025
			603	COMMERCIAL SUIT	CS (COMM)/567/2026	01-09-2026	AANCHAL BATHLA VS MR GAUTAM	BHAVYA SETHI(P),	9811389644	SETHIBHAVYA@GMAIL.COM	27.08.2026

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			603	COMMERCIAL SUIT	CS (COMM)/574/2026	02-09-2026	PUMA SE VS SANJEEV KUMAR	NAVLIN SWAIN(P),	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	12.02.2026
			603	COMMERCIAL SUIT	CS (COMM)/575/2026	02-09-2026	UNION BANK OF INDIA VS ANAADIH ASSOCIATES	JITENDRA GARG(P),	9810197621	JITENDRAGARGADV@GMAIL.COM	11.08.2026
			603	COMMERCIAL SUIT	CS (COMM)/576/2026	02-09-2026	KAMLADITYYA CONSTRUCTION PRIVATE LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE VS D WINDO THROUGH ITS	LALIT KUMAR(P),	9810472854	SINHAVAIBHAV@REDIFFMAIL.COM	22.08.2026
			603	COMMERCIAL SUIT	CS (COMM)/583/2026	03-09-2026	M/S U S SALES AGENCY VS RANDEEP SINGH	AVINASH KUMAR TYAGI(P),	9899327537	AVINASHTYAGI1@GMAIL.COM	20.08.2026
			603	COMMERCIAL SUIT	CS (COMM)/584/2026	03-09-2026	M/S U S SALES AGENCY VS RAJBIR SINGH YADAV	AVINASH KUMAR TYAGI(P),	9899327537	AVINASHTYAGI1@GMAIL.COM	20.08.2026
			603	COMMERCIAL SUIT	CS (COMM)/587/2026	05-09-2026	PUNJAB NATIONAL BANK VS SANDEEP KUMAR	RAGHAV SHARMA(P),	9717610124	VSR.ADVISORS@GMAIL.COM	31.08.2026
			603	COMMERCIAL SUIT	CS (COMM)/588/2026	05-09-2026	PUNJAB NATIONAL BANK VS GURDEEP SINGH	RAGHAV SHARMA(P),	9717610124	VSR.ADVISORS@GMAIL.COM	31.08.2026
			603	COMMERCIAL SUIT	CS (COMM)/590/2026	05-09-2026	PANKAJ TANEJA VS O P FURNISHERS PVT LTD	JYOTI TEWARI(P),	9958150008	JYOTITIWARI18@GMAIL.COM	29.08.2026
			603	COMMERCIAL SUIT	CS (COMM)/592/2026	05-09-2026	UPGRID SOLUTIONS PRIVATE LIMITED VS MOHD ARIF SAQLANI	KRITIKA TUTEJA(P),	9643008880	CONTACT@AAALEGAL.PRO	12.08.2026
			603	COMMERCIAL SUIT	CS (COMM)/596/2026	07-09-2026	M/S FERCAM INDIA PVT LTD VS M/S NCUBE LOGISTICS SOLUTION INDIA PVT LTD	SANDEEP KUMAR KARN(P),	8368088183	ADVSANDEEPKARN@GMAI.COM	02.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/597/2026	07-09-2026	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN(P),	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	31.08.2026
			603	COMMERCIAL SUIT	CS (COMM)/600/2026	07-09-2026	DUSHYANT TANDON VS SUKESH TYAGI AND ORS	KRISHAN KANT KAUSHIK(P),	981 3 41 4934	CONTACTUS@JURIDIX.IN	02.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/601/2026	08-09-2026	MR ANURAG SAXENA SOLE PROPRIETOR OF M/S UNIQUE INTERNATIONAL VS MR SANJAY	SURINDER SINGH(P),	93 11325398	SURINDERSGL@GMAIL.COM	01.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/605/2026	09-09-2026	PUNJAB NATIONAL BANK VS RITU AND ANRS	PARAS AGGARWAL(P),	9810600656	PARASAGGARWALADV@GMAILCORN	02.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/612/2026	15-09-2026	X VS Y	GAUTAM BHASIN(P),	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	31.08.2026

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			603	COMMERCIAL SUIT	CS (COMM)/613/2026	15-09-2026	SAMARTH KIRPA LOGISTICS VS CROSSBORDER LOGISTECH PVT LTD	YAMINI SHARMA(P),	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	07.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/615/2026	15-09-2026	UPGRID SOLUTIONS PRIVATE LIMITED VS RINKU KHANDELWAL SHARMA	KRITIKA STUTEJA(P),	9643008880	CONTACT@AAALEGAL.PRO	14.08.2026
			603	COMMERCIAL SUIT	CS (COMM)/618/2026	16-09-2026	SAG GLOBAL LOGISTICS PRIVATE LIMITED VS SUNSTAR PRECISION FORGE LIMITED AND OTHERS	CHIRANJEEV SUGANDH(P),	9289293559	ACCOUNTS.INDEL@SAGLOGISTICS.IN	07.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/623/2026	17-09-2026	KUNAL AGGARWAL VS SMRITI KATHURI	SHUBHAM SONTHALIA(P),	910003125	ADV.SHUBHAMSONTHALIA@GMAIL.COM	14.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/624/2026	17-09-2026	BANK OF INDIA VS ANKUR	KUMAR VISHWJEET(P),	9718909886	ADV.VISHWJEET@GMAIL.COM	05.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/638/2026	22-09-2026	STATE BANK OF INDIA VS SONALI PROP ADMOSK VENTURE	AARTI BANSAL(P),	9971729922	AARTIMITTAL2016@GMAI.COM	18.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/639/2026	22-09-2026	KANHA SCAFFOLDING THROUGH RALISH KUMAR VS S P ENTERPRISES	RAVI RANJAN(P),	9650025006	CHAMBERSOFRAVIRANJAN@ GMAILCOM	18.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/640/2026	22-09-2026	TRS STEELS INDIA PVT LTD VS ABHISHEK JAISWAL	ISHU BANSAL(P),	9811712344	ADV.ISHIIBANSAL.GMAIL.COM	18.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/641/2026	22-09-2026	TRS STEELS INDIA PVT LTD VS FAIZA INDUSTRIES PVT LTD	ISHU BANSAL(P),	9811712344	ADV.ISHIIBANSAL.GMAIL.COM	18.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/658/2026	26-09-2026	SURPLUS DOT COM VS PRATAP ANKUSH NIVATKAR PROP KEEP CREATION	NEERAJ PAL(P),	7777005538	ADVOCATENEERAJ555ÀGMAIL.COM	24.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/659/2026	26-09-2026	CANARA BANK VS SURABHI BHATNAGAR	RAGHAV SHARMA(P),	9811343911	ARBSAMAIYAR.ADV@GMAIL.COM	21.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/660/2026	26-09-2026	CANARA BANK VS SANDEEP ROHILLA	RAGHAV SHARMA(P),	9811343911	ARBSAMAIYAR.ADV@GMAIL.COM	21.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/662/2026	28-09-2026	UCO BANK VS SHAMEEM AHMED	SUNIL KUMAR(P),	9971955807	SUNILKUMAR8IMPAL@GMAIL.COM	23.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/663/2026	28-09-2026	M/S BRIGHT POLY PACK VS AKHIL JAGGI	GULAB CHANDRA YADAV(P),	355797977	ADVOCATEE,CYADAV@2MAIL.COM	27.08.2026
			603	COMMERCIAL SUIT	CS (COMM)/665/2026	29-09-2026	PUNJAB NATIONAL BANK VS SHIVAM SHARMA	RAGHAV SHARMA(P),	9811343911	ARBSAMAIYAR.ADV@GMAIL.COM	23.09.2026

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45	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/ SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH-WEST	613	COMMERCIAL SUIT	CS (COMM)/571/2026	01-09-2026	LUXURY TRAVEL WORLDWIDE PVT LTD VS JAI GANGA REALTECH LLP AND ORS	ALKA SINGH(P),	9213392089	LAWLITERATES@GMAIL.COM	16/07/26
			613	COMMERCIAL SUIT	CS (COMM)/570/2026	01-09-2026	PUMA SE VS BHAWNA BAINSLA	GAUTAM BHASIN	9999306881	ELUDICATOIN.LEGAL@OUTLOOK.COM	25/08/26
			613	COMMERCIAL SUIT	MISC DJ ADJ/803/2026	01-09-2026	BANK OF INDIA VS NARENDER KUMAR	DEEPA GUPTA(P),	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	NA
			613	COMMERCIAL SUIT	CS (COMM)/581/2026	02-09-2026	MS JS PRE FABTECH VS MS SD ENTERPRISES	MADHURANDRA JHA	9555960004	ADVOCATE.M.JHA@GMAIL.COM	24/08/26
			613	COMMERCIAL SUIT	CS (COMM)/579/2026	02-09-2026	UNION BANK OF INDIA VS PASHUPATI MOBILES AND COMPUTER SOLUTIONS	JITENDRA GARG(P),	9810197621	JITENDRAGARGADV@GMAIL.COM	17/08/26
			613	COMMERCIAL SUIT	EXECUTION (COMM)/301/2026	02-09-2026	VARUN PALIWAL VS NICHI MANUFACTURING PVT LTD	SAMRIDHI	9654713565	ADVOCATE.SAMRIDHI99@GMAIL.COM	NA
			613	COMMERCIAL SUIT	CS (COMM)/580/2026	02-09-2026	INFOCUS TECH VS SVASTIKA INFOTECH LLP	RAHUL AGGARWAL(P),	7678557312	NISHASETHI534@GMAIL.COM	25/08/26
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3094/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS RAMESH CHANDRA	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3095/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS RASHTRAPAL	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3096/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS BHAGVAN SINGH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3097/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS JASWANT	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	CS (COMM)/582/2026	03-09-2026	PUNJAB NATIONAL BANK VS RAJAT BHATIA	VED PRAKASH(P),	9711900673	VSRADVISORS@GMAIL.COM	46214
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3082/2026	03-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS YOGESH BHARAT PATIL 2976	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3084/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS RAHISH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3085/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS BALDEV MOHAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA

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			613	COMMERCIAL SUIT	OMP (I) (COMM)/3086/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS KAMAL KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3087/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS YOGINDER KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3088/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS SATISH KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3089/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS SUKHVEER	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3090/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS SURENDER	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3091/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS BHEEM SINGH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3092/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS NARENDRA KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3093/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS GURU NANAK TRANSPORT COMPANY	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	CS (COMM)/589/2026	05-09-2026	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	ELUDICATOIN.LEGAL@OUTLOOK.COM	31/08/26
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3142/2026	08-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS ABHAY SHISHODHIA 5436	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3139/2026	08-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS VIJAY MAKWANA 5658	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3138/2026	08-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS UMESH KUMAR 2995	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3137/2026	08-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS BHUPAL SINGH 1895	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3136/2026	08-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS VIPIN S 1177	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3135/2026	08-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS REVA I 6824	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA

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			613	COMMERCIAL SUIT	OMP (I) (COMM)/3140/2026	08-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS DEEPTI JAITLY 7644	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3141/2026	08-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS MONEY YADAV 6984	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	CS (COMM)/606/2026	10-09-2026	PUNJAB NATIONAL BANK VS REKHA	VED PRAKASH(P),	9711900673	VSRADVISORS@GMAIL.COM	46274
			613	COMMERCIAL SUIT	CS (COMM)/610/2026	15-09-2026	SUPREME ELECTRICALS AND SWITCHGEARS INDIA PVT LTD VS RITA PAD PRINTING SYSTEMS LTD	MANISH KASHYAP	8076420891	MANISHKASHYAP123456@GMAIL.COM	31/08/26
			613	COMMERCIAL SUIT	OMP (COMM)/32/2026	15-09-2026	AJAY BHARDWAJ VS KOTAK MAHINDRA PRIME LIMITED	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3170/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ASAD CHAUDHARY 2838	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3169/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BESTWAY CABS SERVICES PRIVATE LIMITED 6144	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3168/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KAMALPREET KAUR HUNDAL 0681	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3167/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUMIT JAIN 7253	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3166/2026	16-09-2026	MS HDB FINANCIAL SERVICES LTD VS SUMIT SO SURESH	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	CS (COMM)/617/2026	16-09-2026	UCO BANK THROUGH ITS BRANCH MANAGER MR SAURABH DUDEJA VS MS PRIZLEEN ENTERPRISES THROUGH ITS PROPRIETOR MR	POONAM RIMAL(P),	9643501636	NO EMAIL	46062
			613	COMMERCIAL SUIT	CS (COMM)/619/2026	16-09-2026	MS GONSAI LOGISTICS PVT LTD THROUGH ITS DIRECTOR SH PANKAJ MEHNDIRATTA VS MS ARK SOLUTION PRIVATE SERVICES THROUGH ITS	RAKESH KUMAR SHARMA(P),	9868040826	SHARMARAKESHADV1@GMAIL.COM	46212
			613	COMMERCIAL SUIT	CS (COMM)/621/2026	17-09-2026	UNION BANK OF INDIA VS DEV GARMENTS	ADITYA MADAN(P),	9810128667	ADITYAMADANLAW@GMAIL.COM	15/09/26
			613	COMMERCIAL SUIT	EXECUTION (COMM)/309/2026	18-09-2026	GSI ENTERPRISES PRIVATE LIMITED VS PARVESH GUPTA	BHASKAR VALI(P),	9910358225	OFFICE@VALI.CO.IN	NA
			613	COMMERCIAL SUIT	CS (COMM)/625/2026	18-09-2026	PUNJAB NATIONAL BANK VS SUNIL JASSA	VED PRAKASH(P),	9711900673	VSRADVISORS@GMAIL.COM	46304

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			613	COMMERCIAL SUIT	CS (COMM)/628/2026	18-09-2026	PERFECT INART VS HILL WALK DESIGNS PVT LTD	DEEPIKA VASHISTH(P),	7982909655	DEEPIKAVASHISTH211@GMAIL.COM	46090
			613	COMMERCIAL SUIT	CS (COMM)/630/2026	18-09-2026	KARAN CHOPRA VS NATIONAL HIGHWAYS LOGISTICS MANAGEMENT LTD	SANJIVE SINGH(P),	9811767675	NO EMAIL	46304
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3202/2026	18-09-2026	PIRAMAL FINANCE LTD VS JALALUDHIN NAKSHABANDI P V	ANANJAY SINGH(P),	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3203/2026	18-09-2026	PIRAMAL FINANCE LTD VS GOKUL KUMAWAT	ANANJAY SINGH(P),	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3204/2026	18-09-2026	PIRAMAL FINANCE LTD VS AJAYAKUMAR P C	ANANJAY SINGH(P),	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3205/2026	18-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS SUDARSHAN PRASAD	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3206/2026	18-09-2026	KOTAK MAHINDRA BANK LIMITED VS SONTOSH GUPTA	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3207/2026	18-09-2026	KOTAK MAHINDRA BANK LIMITED VS RAM NIWASH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3208/2026	18-09-2026	CHOLAMANDALAM INVESTMENT AND FIANNCE COMPANY LIMITED VS BUNTY B	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3209/2026	18-09-2026	KOTAK MAHINDRA BANK LIMITED VS GINNI	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3210/2026	18-09-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SATPAL BHOOPSINGH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3211/2026	18-09-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS JONTY MAN	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3212/2026	18-09-2026	KOTAK MAHINDRA PRIME LIMITED VS PADAM KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3213/2026	18-09-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS JAI PARKASH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3214/2026	18-09-2026	KOTAK MAHINDRA PRIME LIMITED VS SUNIL KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA

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			613	COMMERCIAL SUIT	OMP (I) (COMM)/3215/2026	18-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS ABDUL SALAM	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3216/2026	18-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS ABDUL SALAM	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3217/2026	18-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS ALPABEN VAGHELA	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3218/2026	18-09-2026	KOTAK MAHINDRA BANK LIMITED VS RAMANARAYAN HARABHAJAN	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3219/2026	18-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS ALPABEN VAGHELA	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3220/2026	18-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS ALPABEN VAGHELA	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3221/2026	18-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUSHILA B 5034	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3242/2026	19-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS PRADIP KUMAR GUPTA	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3241/2026	19-09-2026	M/S KOTAK MAHINDRA BANK LTD VS RAVI KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3240/2026	19-09-2026	M/S KOTAK MAHINDRA BANK LTD VS MOHD DANISH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3239/2026	19-09-2026	M/S KOTAK MAHINDRA BANK LTD VS DHARAM VEER SINGH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3238/2026	19-09-2026	M/S KOTAK MAHINDRA BANK LTD VS PARDEEP KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3237/2026	19-09-2026	M/S KOTAK MAHINDRA BANK LTD VS AJAY	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	NA
			613	COMMERCIAL SUIT	EXECUTION (COMM)/310/2026	19-09-2026	BANK OF BARODA VS SUNIL KUMAR	SUMAN KUMAR CHOUDHARY(P),	8368031231	ADVOCATESKCHODHARY@GMAIL.COM	NA
			613	COMMERCIAL SUIT	EXECUTION (COMM)/314/2026	21-09-2026	MRS KIRAN GULATI VS ANANTA SHRI	VIKAS CHHABRA(P),	9212416114	CHHABRAVIKAS440@GMAIL.COM	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			613	COMMERCIAL SUIT	CS (COMM)/642/2026	22-09-2026	STATE BANK OF INDIA VS DHARAM PAL	MEENU DEVI	8178785136	NO EMAIL	15/09/26
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3288/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS NAEEM KHAN 7646	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3278/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS RAJINDER KAUR SANDHU 6177	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3280/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS ANKIT TYAGI 5934	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3281/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS SWATI SINGH 5340	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3282/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS VISHAL THAKUR 2176	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3283/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS SHAHZEB AHMAD 3462	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3284/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS ABHISHEK BHATI 0543	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3285/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS DAMODAR SHARMA 3982	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3286/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS KRISHNA DEVI 3183	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3287/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS RAJINDER KUMAR 7372	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3279/2026	23-09-2026	TOYOTA FINANCIAL SER INDIA LTD VS NAVPREET SINGH 8824	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	CS (COMM)/648/2026	24-09-2026	PUNJAB NATIONAL BANK VS ANIKETH SOLOMON	SABHYA JAIN(P),	9811577425	SABHYAJAIN08@GMAIL.COM	18/09/26
			613	COMMERCIAL SUIT	CS (COMM)/647/2026	24-09-2026	MS ROCKTEK INFRA SERVICES PVT LTD VS MS JOY ENGINEERING AND MINING SERVICES	VIDUR KAMRA(P),	9818636833	OFFICE.ADVOCATE.SANJEEV@GMAIL.COM	21/09/26
			613	COMMERCIAL SUIT	CS (COMM)/655/2026	26-09-2026	PUNJAB NATIONAL BANK VS ANIL KUMAR	VED PRAKASH(P),	9711900673	VSRADVISORS@GMAIL.COM	24/09/26

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			613	COMMERCIAL SUIT	EXECUTION (COMM)/323/2026	26-09-2026	YOKOHAMA INDIA PVT LTD VS SN TYRES	GAUTAM KUMAR	9990899799	GAUTAM@LEGALKNIGHTS.IN	NA
			613	COMMERCIAL SUIT	CS (COMM)/653/2026	26-09-2026	BATRA BREWERIES AND DISTILLERIES PVT LTD VS NARGESH KUMAR	RAJEEV KUMAR TEWARI(P),	9312276651	R.TEWARI88@GMAIL.COM	17/09/26
			613	COMMERCIAL SUIT	CS (COMM)/671/2026	29-09-2026	CANARA BANK VS PRADEEP KUMAR	RAGHAV SHARMA(P),	9811577425	RSR.ADVOCATES2018@GMAIL.COM	27/09/26
			613	COMMERCIAL SUIT	CS (COMM)/672/2026	29-09-2026	FARZANA VS HITACHI PAYMENT SERVICES PVT LTD	VIKAS	9213392006	CHAMBEROFMOHARSINGH@GMAIL.COM	46182
			613	COMMERCIAL SUIT	EXECUTION (COMM)/330/2026	29-09-2026	M/S MEDIA 24 X7 ADVERTISING PVT LTD VS IOTA CAREER ACADEMY LLP	ARVIND VASHISTHA(P),	9891117112	INFO@LEXAVAPARTNERS.COM	NA
			613	COMMERCIAL SUIT	CS (COMM)/670/2026	29-09-2026	CANARA BANK VS MEENA DEVI	RAGHAV SHARMA(P),	9717610124	RSRADVOCATES2018@GMAIL.COM	27/09/26
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3375/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHEETAL JOSHI 3865	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3374/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAJIV KUMAR 8736	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3373/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ARSHDEEP SINGH 1060	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	EXECUTION (COMM)/332/2026	30-09-2026	RABINDRA SINGH VS PAWAN AGGARWAL	VIRENDER KUMAR PURI(P),	9811059395	PURIS_1@YAHOO.CO.IN	NA
			613	COMMERCIAL SUIT	EXECUTION (COMM)/324/2026	26-09-2026	SHYAM KUMAR VS SACHIN KUMAR	KHUSNUMA	9999098520	KHUSNUMA1992@YAHOO.IN	NA
			613	COMMERCIAL SUIT	CS (COMM)/637/2026	19-09-2026	2D BSC TECHNOLOGIES VS M/S POWER NETWORKS	SAMRIDHI	8076221905	NYAYARIDDH@GMAIL.COM	46304
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3083/2026	03-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS NIFD INSTITUTE OF FASHION DESIGN LIMITED 4672	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
			613	COMMERCIAL SUIT	OMP (I) (COMM)/3081/2026	03-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS ANIL LALARAM 8404	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	NA
46	**SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03**	SOUTH-WEST	614	MISCELLANEOUS	MISC DJ ADJ/804/2026	01-09-2026	AMIT WADHWAN VS OPERA GLOBAL	MR. PRADEEP KUMAR	9312432926	ADVPRADEEP82@GMAIL.COM	NA

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			614	EXECUTION	EXECUTION (COMM)/300/2026	02-09-2026	KISHAN LAL VS ARUN MEHROTRA	MR. NINAD DOGRA	9990990891	ADVNINADDOGRA@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/594/2026	05-09-2026	THE JAMMU AND KASHMIR BANK LIMITED VS RAI SINGH ALIAS RAY SINGH	MR. SHUBHAM BHARDWAJ	9871923131	PREMNYAY@GMAIL.COM	19.08.2026
			614	ARBITRATION	OMP (I) (COMM)/3102/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS SATYAM YADAV	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3101/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS RAMANARAYAN HARABHAJAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/565/2026	01-09-2026	PUMA SE VS DEVENDER SINGH	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM.	21.05.2026
			614	COMMERCIAL SUIT	CS (COMM)/572/2026	02-09-2026	PUMA SE VS ASHOK KUMAR	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM.	21.05.2026
			614	ARBITRATION	OMP (I) (COMM)/3098/2026	03-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS PARTHIBAN RAMAKRISHNAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3099/2026	03-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS MANOJ KUMAR SHARMA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/564/2026	01-09-2026	PUNJAB NATIONAL BANK VS KULDEEP SINGH	MR. RAGHAV SHARMA	9717610124	USRADVISIORS@GMAIL.COM	22.08.2026
			614	ARBITRATION	OMP (I) (COMM)/3100/2026	03-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS MOHAMMED AEJAZ	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/573/2026	02-09-2026	SPIGEN INDIA PVT LTD VS SHUBHAM TYAGI	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM.	25.08.2026
			614	EXECUTION	MEX/85/2026	09-09-2026	THE BALUSSERY BENEFIT CHIT FUNDS VS S N TRADING	MR. HANS RAJ	93109060 78	HANSRAJLEGAL@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3115/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS BHADAR SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3120/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS NAVIN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3119/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS DINESH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (I) (COMM)/3114/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS DINESH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3118/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS MUBARIK	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3111/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS HANSHRAJ	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3112/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS DILSHAD	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3113/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS SITA RAM	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3117/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS OM PRAKASH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3110/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS JASVINDER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3116/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS JEET SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3109/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS VIJAY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3108/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS MANOJ KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3107/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS DHARAMVIR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3106/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS GAURAV KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3105/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS GANGA RAM	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3104/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS CHOUDHARY TRANSPORT CO	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3103/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS RIZWAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	COMMERCIAL SUIT	CS (COMM)/626/2026	18-09-2026	S I ENERGY VENTURES VS FOREVER DISTILLERY	MR. RANJAN KUMAR RAI	98181326241	ADVRANJAN.RAI@GMAIL.COM	22.08.2026
			614	COMMERCIAL SUIT	CS (COMM)/599/2026	07-09-2026	HARPREET ENTERPRISES VS JAI JALA RAM	MR. ROHAN CHAUHAN	9891015100	KARTAVYALAWFIRM@GMAIL.COM	20.08.2026
			614	ARBITRATION	OMP (I) (COMM)/3121/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS SAHIL BHAMLA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3122/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS ANIL KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3124/2026	03-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS ABDUL SALAM	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3123/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS SARJEET SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3126/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS KHUSHYAL SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3125/2026	03-09-2026	KOTAK MAHINDRA BANK LIMITED VS GURCHARAN SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/595/2026	07-09-2026	PUMA SE VS ASHOK KUMAR	MR. GAUTAM BHASIN	99990093893	ELUDICATION.LEGAL@OUTLOOK.COM.	25.08.2026
			614	COMMERCIAL SUIT	CS (COMM)/591/2026	05-09-2026	BANK OF BARODA VS RAHUL KUMAR	MR. SUMAN KR. CHAUDHARY	8368031251	ADVOCATESKCHODHARY@GMAIL.COM	01.09.2026
			614	ARBITRATION	OMP (I) (COMM)/3159/2026	15-09-2026	KOTAK MAHINDRA BANK VS RADHE SHYAM SAINI	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3158/2026	15-09-2026	KOTAK MAHINDRA BANK VS GULSHAN KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3161/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA VS SURENDER KUMAR TIWARI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3162/2026	15-09-2026	TOYOTA FINANCIAL SERVICES INDIA VS NEELAM GUPTA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/586/2026	05-09-2026	UPGRID SOLUTION PVT LTD VS MOHAMMAD ANAS	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	06.08.2026

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			614	ARBITRATION	OMP (I) (COMM)/3160/2026	15-09-2026	KOTAK MAHINDRA BANK VS KANWALJIT SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/607/2026	10-09-2026	NARENDER KUMAR VS DECA GIFTS	MR. MOHAMMAD BILAL	95998186881	M25BILAL@YAHOO.COM	03.09.2026
			614	EXECUTION	EXECUTION (COMM)/321/2026	24-09-2026	HDB FINANCIAL SERVICES LTD VS JITENDRA SINGH	MR. RAHUL BHARDWAJ	8376049807	AMARNATHRBC@YAHOO.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/604/2026	09-09-2026	DR BRIJESH SHARMA VS ZOOM CAR INDIA	MR. ARUN VERMA	7678506717	ADVARUNVERMA@GMAIL.COM	06.06.2026
			614	COMMERCIAL SUIT	CS (COMM)/611/2026	15-09-2026	CENTRITI PRIVATE LIMITED VS BROSIS INDIA	MR. PANKAJ CHAUHAN	8802097514	PANKAJCHAUHANASSOCIATES04@GMAIL.COM	07.08.2026
			614	EXECUTION	EXECUTION (COMM)/306/2026	09-09-2026	GSI ENTERPRISES VS KAMLADITYYA CONSTRUCTION	MS. PRAGYA ANAND	9910358225	OFFICE@VALI.CO.IN	NA
			614	ARBITRATION	OMP (I) (COMM)/3164/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NAVEEN NEHRA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3163/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BESTWAY CABS SERVICES PRIVATE LIMITED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3165/2026	16-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ABADHESH SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	EXECUTION	EXCOMM AWARD BY ARB COMM/57/2026	23-09-2026	STATE BANK OF INDIA VS JAGDISH ARORA AND SONS	MS. AARTI BANSAL	9872729926	BANSAL.AARTIADV@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/609/2026	15-09-2026	XXXXX VS YYYYY	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM.	08.09.2026
			614	EXECUTION	EXECUTION (COMM)/315/2026	23-09-2026	BANK OF BARODA VS KARAMVIR AND ORS	MS. SUMAN KR CHAUDHARY	8368031251	ADVOCATESKCHODHARY@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/616/2026	16-09-2026	NARINDER KUMAR PAHUJA VS DISHANT JAIN ANR	MR. PRAMOD KUMAR SHARMA	9899776633	PSPKJURIS@GMAIL.COM	09.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/620/2026	16-09-2026	GONSAI LOGISTICS VS A BROTHER CARGO	MR. RAKESH KUMAR SHARMA	9898040826	SHARMA.ADVRAKESH@YAHOO.COM	07.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/635/2026	18-09-2026	AGNI DEVICES VS I WITNESS ELECTRONIC CONTROL SYSTEMS	MR. DIVYANSH MISHRA	9650474576	ADVDIVYANSHMISHRA@GMAIL.COM	14.09.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	ARBITRATION	OMP (I) (COMM)/3305/2026	24-09-2026	KOTAK MAHINDRA BANK VS GURMEJ	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3306/2026	24-09-2026	KOTAK MAHINDRA BANK VS RAKESH KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3304/2026	24-09-2026	KOTAK MAHINDRA BANK VS RAVINDER KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3312/2026	24-09-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS RAHUL KAUSHIK	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/622/2026	17-09-2026	M/S PARAGON ALUMINIUM LLP VS PREETI	MR. ANUJ GOYAL	8770653396	NISHANT@NGLAW.IN	15.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/631/2026	18-09-2026	SATISH CHOPRA VS NATIONAL HIGHWAYS AUTHORITY OF INDIA	MR. SANJEET SINGH	9910633431	SINGH.SANJEET ADVOCATE@GMAIL.COM	10.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/629/2026	18-09-2026	PUNJAB NATIONAL BANK VS SUKHCHAIN SINGH	MR. RAGHAV SHARMA	9717610124	USRADVISIORS@GMAIL.COM	14.09.2026
			614	ARBITRATION	OMP (I) (COMM)/3274/2026	23-09-2026	BMW INDIA FINANCIAL SERVICES VS SHAH NIVID KISHORBHAI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3272/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA VS AMIT KUMAR SAVITA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3273/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA VS ANMOL SINGH SODHI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3271/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA VS SHIV GANESH TRANSPORT COMPANY	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	COUNTER CLAIM/26/2026	26-09-2026	NISHU KUMARI VS BHARTI S DABAS	MR. JITENDER GUPTA	9911269002	ADVJITENDERGUPTA@GMAIL.COM	18.09.2026
			614	EXECUTION	EXECUTION (COMM)/316/2026	23-09-2026	VINTAGE CREDIT AND LEASING PVT LTD VS ANIL KUMAR	MR. GAURAV MALHOTRA	9999757229	MALHOTRA_GAURAV1976@YAHOO.CO.	NA
			614	COMMERCIAL SUIT	CS (COMM)/627/2026	18-09-2026	PUNJAB NATIONAL BANK VS AMITINDER SINGH	MR. RAGHAV SHARMA	9717610124	USRADVISIORS@GMAIL.COM	14.09.2026
			614	ARBITRATION	OMP (I) (COMM)/3309/2026	24-09-2026	KOTAK MAHINDRA BANK VS NAHAR SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (I) (COMM)/3308/2026	24-09-2026	KOTAK MAHINDRA BANK VS SAMIR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3307/2026	24-09-2026	KOTAK MAHINDRA BANK VS RAJAN SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/649/2026	24-09-2026	ADVANCE CREATIVE INTERIORS VS CAPAZ INTERIOR	MR. KAILASH CHHABRA	9599999277	CHHABRA.ASSOCIATES288@GMAIL.COM	18.09.2026
			614	ARBITRATION	OMP (COMM)/34/2026	23-09-2026	ASHOK BABURAO KADAM VS HERO FINCORP	MR. SUBHASH GUPTA	9137432837	GUPTASUBHASH.LEGAL@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/33/2026	21-09-2026	ALPHA CORP MANAGEMENT SERVICES PRIVATE LIMITED AND ORS VS DLIGHT FACILITY AND ANR	MR. SURENDU SANKAR	9810813651	OFFICE@SSDAS.IN	NA
			614	COMMERCIAL SUIT	CS (COMM)/656/2026	26-09-2026	UPGRID SOLUTIONS VS SUMIT	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	23.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/657/2026	26-09-2026	UPGRID SOLUTIONS VS ANIKET SACHAN	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	23.09.2026
			614	ARBITRATION	OMP (I) (COMM)/3310/2026	24-09-2026	KOTAK MAHINDRA BANK VS LOVELY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3311/2026	24-09-2026	KOTAK MAHINDRA BANK VS ANGREJ SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3321/2026	25-09-2026	TOYOTA FINANCIAL SERVICES INDIA VS ANITA DEVI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3320/2026	25-09-2026	TOYOTA FINANCIAL SERVICES INDIA VS NIDHI NARANG	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3319/2026	25-09-2026	TOYOTA FINANCIAL SERVICES INDIA VS AGYAPAL SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3318/2026	25-09-2026	TOYOTA FINANCIAL SERVICES INDIA VS SACHIN S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3317/2026	25-09-2026	TOYOTA FINANCIAL SERVICES INDIA VS SANDEEP SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	EXECUTION	EXECUTION (COMM)/329/2026	28-09-2026	INDIAN BANK VS MS NEHA SHARMA	MR. JASDEV SINGH	9873793171	ADVOCATEJASDEV.SINGH@GMAIL.COM	18.09.2026

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			614	ARBITRATION	OMP (I) (COMM)/3316/2026	24-09-2026	SURYODAY SMALL FINANCE BANK VS HEMANTA KUMAR SAHOO	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3315/2026	24-09-2026	SURYODAY SMALL FINANCE BANK VS PRAKASH JAYASWAL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3314/2026	24-09-2026	SURYODAY SMALL FINANCE BANK VS JAI AMBE ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3313/2026	24-09-2026	SURYODAY SMALL FINANCE BANK VS MANJAY SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/650/2026	25-09-2026	CANARA BANK VS HIMANSHU	MR. RAGHAV SHARMA	9717610124	USRADVISIORS@GMAIL.COM	21.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/651/2026	25-09-2026	CANARA BANK VS RITIKA SHARMA	MR. RAGHAV SHARMA	9717610124	USRADVISIORS@GMAIL.COM	21.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/654/2026	26-09-2026	REDBIRD FLIGHT TRAINING ACADEMY VS NATIONAL INSURANCE CO	MR. NAVDEEP SINGH	9811311360	NSINGH_1908@YAHOO.COM	23.09.2026
			614	EXECUTION	EXECUTION (COMM)/328/2026	28-09-2026	VIMAL FACILITY SOLUTIONS PVT LTD VS CFM FACILITIES PVT LTD	MR. SANJAY YADAV	8860851165	SANJAY.YADAV.LAW11@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3326/2026	26-09-2026	SHRI SHIV BHAGWAN CHAMRIA VS KAMAL KUMAR CHAMRIA	MR. C.P. MALIK	921205704	CPMALIK1@GMAIL.COM	NA
			614	EXECUTION	EXECUTION (COMM)/327/2026	28-09-2026	SHIVAM REALTERS PVT LTD VS INDIAN BANK	MR. MAYANK GAKKHAR	9891394456	SHIVAMOFFICE@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/661/2026	28-09-2026	PUNJAB NATIONAL BANK VS MOHD WASIM	MR. RAGHAV SHARMA	9717610124	USRADVISIORS@GMAIL.COM	21.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/666/2026	29-09-2026	CANARA BANK VS JATIN JAI	MR. RAGHAV SHARMA	9717610124	USRADVISIORS@GMAIL.COM	21.09.2026
			614	ARBITRATION	OMP (I) (COMM)/3347/2026	29-09-2026	MOEVING URBAN TECHNOLOGIES PRIVATE LIMITED VS ADITI LOGISTICS	MR. GULVANT SINGH	9818447530	MARXLAW.GULVANT@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3350/2026	29-09-2026	PIRAMAL FINANCE LTD VS MOHAMMAD NOSHAD	MR. SAMBHAV JAIN	9910076176	SAMBHAV@SDJAINLAW.COM	NA
			614	ARBITRATION	OMP (I) (COMM)/3349/2026	29-09-2026	PIRAMAL FINANCE LTD VS ABIDA	MR. SAMBHAV JAIN	9910076176	SAMBHAV@SDJAINLAW.COM	NA

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			614	MISCELLANEOUS	MISC DJ ADJ/901/2026	05-09-2026	SANTOSH KUMAR VS AZEEM SHAH ANSARI	MR. MANISH KUMAR	9910580816	MANISHKUMARADVV6@GMAIL.COM	NA
47	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	EXECUTION (COMM.)	299/2026	01-09-2026	HDB FINANCIAL SERVICES LIMITED VS VRL CARGO PACKERS AND MOVERS	RAHUL BHARDWAJ	9013493108		
			509	CS (COMM)	568/2026	01-09-2026	PUMA SE VS SHIVAM BINDAL	GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	
			509	CS (COMM)	569/2026	01-09-2026	PUNJAB NATIONAL BANK VS ARVIND KUMAR	AAKASH JANGHU	8750052500	ADVOCATEJHANGU@GMAIL.COM	
			509	OMP (I) (COMM.)	3068/2026	01-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHYAM BHAGWAN SATWANI 7771	RAHUL BHARDWAJ	9013493108		
			509	OMP (I) (COMM.)	3069/2026	01-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AVINASH RAO 6351	RAHUL BHARDWAJ	9013493108		
			509	OMP (I) (COMM.)	3070/2026	01-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BHEEM SINGH 3931	RAHUL BHARDWAJ	9013493108		
			509	OMP (I) (COMM.)	3071/2026	01-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS POOJA DAHIYA 1886	RAHUL BHARDWAJ	9013493108		
			509	OMP (I) (COMM.)	3072/2026	01-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUNIL KUMAR BAIRWA 6337	RAHUL BHARDWAJ	9013493108		
			509	OMP (I) (COMM.)	3073/2026	01-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ASHOK KUMAR GURJAR 2049	RAHUL BHARDWAJ	9013493108		
			509	OMP (I) (COMM.)	3074/2026	01-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAKESH KUMAR 6334	RAHUL BHARDWAJ	9013493108		
			509	CS (COMM)	577/2026	02-09-2026	SADHANA DEVI VS RUPAK VISHWANATH CHOUDHARY	N.K.VATSAL	9818333918	NRIPESH.VATSAL@GMAIL.COM	
			509	CS (COMM)	578/2026	02-09-2026	UNION BANK OF INDIA VS MS SAKALDEV FOOD INDUSTRY	JITENDRA GARG	9810197621	JITENDRAGARGADV@GMAIL.COM	
			509	OMP (I) (COMM.)	3080/2026	02-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS MOHD ZAHAIB 9992	RAHUL BHARDWAJ	9013493108		
			509	CS (COMM)	585/2026	03-09-2026	NEERAJ AGGARWAL VS HONEY MANGLA	MEENU SHARMA	9999684672	MEENU.GOSWAMI@GMAIL.COM	

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			509	CS (COMM)	593/2026	05-09-2026	UPGRID SOLUTIONS PRIVATE LIMITED VS NAEEM KHAN SOLE PROPRIETOR OF MR CHARGING STATION	KRITIKA TUTEJA/ RUPESH GUPTA	9643008880	CONTACT@AAALEGAL.PRO	
			509	CS (COMM)/	598/2026	07-09-2026	MS ANAMIKA SHARMA PROP OF MS SHRI DURGA INTERNATIONAL VS SANTOSH KUMAR JHA PROP OF MS CARGO LITE PS	JAGRITI JAIN , PARTHESH BHARDWAJ	8527506427 7042312792	LAWFIRM@UNSOLVEDLEGAL.COM	
			509	OMP (I) (COMM.)	3127/2026	07-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS JITIN MASAND 0592	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3128/2026	07-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS V CHANDRABOSE 8080	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	EXECUTION (COMM.)	304/2026	08-09-2026	YOGESHWAR DAYAL SHARMA VS DHIRAJ SINGH MALIK	RAKESH DABAS	9716019686	RAKESHDABAS@YAHOO.COM	
			509	CS (COMM)	603/2026	08-09-2026	INDOIN BIOLIFE PVT LTD ANR VS MASCOT NUAG PVT LTD ANR	PARAMEESH TAKKAR	9999887204	TAKKARADVOCATES@GMAIL.COM	
			509	MISC DJ ADJ	823/2026	08-09-2026	KUNAL HARISH RANA VS BMW INDIA FINANCIAL SERVICES PVT LTD	VISHAL YADAV			
			509	OMP (I) (COMM.)	3143/2026	08-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS HEMANT ISHWAR SHARMA 7776	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	EXECUTION (COMM.)	305/2026	09-09-2026	KOTAK MAHINDRA PRIME LTD VS HASIM KHAN AND ANR	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	MISC DJ ADJ	839/2026	10-09-2026	ARVIND KUMAR VS STATE BANK OF INDIA	PRABHUNAH R. CHAUDHARY/ VISHAL SHARMA	8799732324 , 9818593185		
			509	CS (COMM)	608/2026	14-09-2026	INDIAN BANK VS MAMTA SHARMA PROP OF YU FASHION	ANKIT DAGAR	9811399499	ADVANKITDAGAR@HOTMAIL.COM	
			509	CS (COMM)	614/2026	15-09-2026	UPGRID SOLUTIONS PRIVATE LIMITED VS SEEMA SOLE PROPRIETOR OF SEEMA CHARGING POINT	KRITIKA TUTEJA/ RUPESH GUPTA	9643008880	CONTACT@AAALEGAL.PRO	
			509	EXECUTION (COMM.)	308/2026	16-09-2026	DINESH JAIN VS M/S P.B. RETAIL PVT LTD	HARSH GOYAL	9953706868,	GOYAL.HARSH345@GMAIL.COM	
			509	MISC DJ ADJ	858/2026	17-09-2026	MS DELIUS PHARMACEUTICAL PVT LTD VS JPEE DRUGS PVT LTD	DHARMENDRA BHAN	9971796299		
			509	OMP (I) (COMM.)	3177/2026	17-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ASHWANI TOMAR 9994	RAHUL BHARDWAJ	9013493108		

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			509	OMP (COMM.) (I)	3178/2026	17-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PARVINDER MAVI 5828	RAHUL BHARDWAJ	9013493108		
			509	OMP (COMM.) (I)	3179/2026	17-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DALJEET KAUR 2897	RAHUL BHARDWAJ	9013493108		
			509	OMP (COMM.) (I)	3180/2026	17-09-2026	KOTAK MAHINDRA BANK LIMITED VS ANIL	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.) (I)	3181/2026	17-09-2026	KOTAK MAHINDRA BANK LIMITED VS RAJAT	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.) (I)	3182/2026	17-09-2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SALEEM B	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.) (I)	3183/2026	17-09-2026	KOTAK MAHINDRA BANK LIMITED VS RAJAT	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.) (I)	3184/2026	17-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS VIKAS MEENA	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.) (I)	3187/2026	17-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS VIKAS MEENA	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.) (I)	3189/2026	17-09-2026	KOTAK MAHINDRA BANK LIMITED VS BIRESH PAL	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.) (I)	3192/2026	17-09-2026	KOTAK MAHINDRA BANK LIMITED VS DINESH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.) (I)	3193/2026	17-09-2026	KOTAK MAHINDRA BANK LIMITED VS VEERPAL SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.) (I)	3194/2026	17-09-2026	KOTAK MAHINDRA BANK LTD VS JHANIRAM	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.) (I)	3195/2026	17-09-2026	KOTAK MAHINDRA BANK LTD VS ATUL YADAV	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.) (I)	3196/2026	17-09-2026	KOTAK MAHINDRA BANK LTD VS JHANIRAM	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	CS (COMM)	632/2026	18-09-2026	JGJ ENGINEERING PVT LTD VS OM SHAKTI ENTERPRISES THROUGH ITS PROPRIETOR MS ANJU RANI	HITESH SAINI/ABHISHEK SHARMA	7839921926	HOPEWELLLAWCHAMBERS@GMAIL.COM	

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			509	CS (COMM)	633/2026	18-09-2026	PUNJAB NATIONAL BANK VS RAM CHAND	SABHYA JAIN	9811577425/9953292167	SABHYAJAIN08@GMAIL.COM	
			509	CS (COMM)	634/2026	18-09-2026	PUNJAB NATIONAL BANK VS DAVINDER KAUR	VSR ADVOCATES & ADVISORS	9717610124	VSRADVISORS@GMAIL.COM	
			509	OMP (I) (COMM.)	3197/2026	18-09-2026	PIRAMAL FINANCE LTD VS SATNARYAN PARKASH	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAI.COM	
			509	OMP (I) (COMM.)	3198/2026	18-09-2026	PIRAMAL FINANCE LTD VS MUKESH JAISWAL	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAI.COM	
			509	OMP (I) (COMM.)	3199/2026	18-09-2026	PIRAMAL FINANCE LTD VS PAWAN KUMAR	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAI.COM	
			509	OMP (I) (COMM.)	3200/2026	18-09-2026	PIRAMAL FINANCE LTD VS SATNAM SINGH	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAI.COM	
			509	OMP (I) (COMM.)	3201/2026	18-09-2026	PIRAMAL FINANCE LTD VS AARTI RAJU	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAI.COM	
			509	OMP (I) (COMM.)	3222/2026	18-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUNEEL KUMAR SHARMA 5073	RAHUL BHARDWAJ	9013493108		
			509	OMP (I) (COMM.)	3223/2026	18-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ROHAN TOURS AND TRAVELS 5654	RAHUL BHARDWAJ	9013493108		
			509	OMP (I) (COMM.)	3224/2026	18-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS IMRAN KHAN 7433	RAHUL BHARDWAJ	9013493108		
			509	OMP (I) (COMM.)	3225/2026	18-09-2026	BMW INDIA FINANCIAL SERVICES PVT LTD VS NIFD INSTITUTE OF FASHION DESIGN LIMITED 4672	RAHUL BHARDWAJ	9013493108		
			509	OMP (I) (COMM.)	3226/2026	18-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MOHAMMAD ASIF 8770	RAHUL BHARDWAJ	9013493108		
			509	OMP (I) (COMM.)	3227/2026	18-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AJAY AHIRWAL 4246	RAHUL BHARDWAJ	9013493108		
			509	OMP (I) (COMM.)	3228/2026	18-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS JASPAL KUMAR 7503	RAHUL BHARDWAJ	9013493108		
			509	OMP (I) (COMM.)	3229/2026	18-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VASEEM AKRAM 7202	RAHUL BHARDWAJ	9013493108		

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	OMP (I) (COMM.)	3230/2026	18-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHAHRUKH KHAN 3414	RAHUL BHARDWAJ	9013493108		
			509	OMP (I) (COMM.)	3231/2026	18-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BIKRAMJIT SINGH 9353	RAHUL BHARDWAJ	9013493108		
			509	EXECUTION (COMM.)	311/2026	19-09-2026	ASHOK KUMAR VS M/S PARAS FOOTWEAR				
			509	CS (COMM)	636/2026	19-09-2026	BANK OF BARODA VS MANOJ CHAUDHARY PROP OF MS SHRI GOKUL JI GHEE WALA	DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	
			509	EXECUTION (COMM.)	312/2026	21-09-2026	BANK OF BARODA VS BRACKISH AQUA THROUGH PROPRIETOR RAJ KUMAR	S.K. CHAUDHARY	8368031251		
			509	EXECUTION (COMM.)	313/2026	21-09-2026	MONEYWISE FINANCIAL SERVICE PVT LTD VS SWIFT ENTERPRISES THROUGH ITS PROPRIETOR SH SUKREET SINGH	MEHVISH KHAN	9319212148	KHANMEHVISH2189@GMAIL.COM	
			509	MISC DJ ADJ	870/2026	21-09-2026	PUNJAB NATIONAL BANK VS FATEH SINGH CHAUHAN	RAHUL JAIN	9868224103	CHAMBERSOFRAJUL.JAIN@GMAIL.COM	
			509	OMP (I) (COMM.)	3243/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS GYANI	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3244/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS DRAG VIJAY	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3245/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS DHARMENDR SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3246/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS KRISHNAPAL	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3247/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS JASVANT SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3248/2026	21-09-2026	KOTAK MAHINDRA BANK LTD VS SUMIT DANGI	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3256/2026	22-09-2026	KOTAK MAHINDRA BANK LTD VS SUKHBIR	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3257/2026	22-09-2026	KOTAK MAHINDRA BANK LTD VS HARENDRA PRATAP SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	OMP (COMM.) (I)	3258/2026	22-09-2026	KOTAK MAHINDRA BANK LTD VS OMKAR SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.) (I)	3259/2026	22-09-2026	KOTAK MAHINDRA BANK LTD VS NARENDRA SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.) (I)	3260/2026	22-09-2026	KOTAK MAHINDRA BANK LTD VS SVATANTRA YADAV	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.) (I)	3261/2026	22-09-2026	KOTAK MAHINDRA BANK LTD VS ARCHNA PRAMODSINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	CS (COMM)	643/2026	23-09-2026	PUNJAB NATIONAL BANK VS ARUN KUMAR	VSR ADVOCATES & ADVISORS	9717610124	VSRADVISORS@GMAIL.COM	
			509	CS (COMM)	644/2026	23-09-2026	REDBIRD FLIGHT TRAINING ACADEMY PVT LTD VS THE NEW INDIA ASSURANCE CO LTD	NAVDEEP SINGH	9811311360	NSINGH_1908@YAHOO.COM	
			509	OMP (COMM.) (I)	3266/2026	23-09-2026	KOTAK MAHINDRA BANK LTD VS PINKI DEVI	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.) (I)	3267/2026	23-09-2026	KOTAK MAHINDRA BANK LTD VS HARSH VARDHAN	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.) (I)	3268/2026	23-09-2026	KOTAK MAHINDRA BANK LTD VS DHARMENDR SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.) (I)	3269/2026	23-09-2026	KOTAK MAHINDRA BANK LTD VS KRISHNAPAL	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.) (I)	3270/2026	23-09-2026	KOTAK MAHINDRA BANK LTD VS SANJIV KUMAR	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.) (I)	3275/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS TARUN TOUR AND TRAVELS 0081	RAHUL BHARDWAJ	9013493108		
			509	OMP (COMM.) (I)	3276/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BHIMSEN T 0098	RAHUL BHARDWAJ	9013493108		
			509	OMP (COMM.) (I)	3277/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MONARK INDIA PRIVATE LIMITED 0238	RAHUL BHARDWAJ	9013493108		
			509	OMP (COMM.) (I)	3295/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NANDU DEVI JAT 6762	RAHUL BHARDWAJ	9013493108		

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	OMP (I) (COMM.)	3296/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS JOG SINGH 8914	RAHUL BHARDWAJ	9013493108		
			509	OMP (I) (COMM.)	3297/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ARUN NARAYAN SINGH 6765	RAHUL BHARDWAJ	9013493108		
			509	OMP (I) (COMM.)	3298/2026	23-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RACHNA R 1901	RAHUL BHARDWAJ	9013493108		
			509	CS (COMM)	645/2026	24-09-2026	PUNJAB NATIONAL BANK VS BHAGWAN SINGH GILL	VSR ADVOCATES & ADVISORS	9717610124	VSRADVISORS@GMAIL.COM	
			509	CS (COMM)	646/2026	24-09-2026	PUNJAB NATIONAL BANK VS SUKHJINDER SINGH	VSR ADVOCATES & ADVISORS	9717610124	VSRADVISORS@GMAIL.COM	
			509	MISC DJ ADJ	886/2026	24-09-2026	CONCERTINA COILS PVT LTD VS HAMARA GHARR				
			509	OMP (I) (COMM.)	3302/2026	24-09-2026	KOTAK MAHINDRA BANK LTD VS HARENDRA PRATAP SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3303/2026	24-09-2026	KOTAK MAHINDRA BANK LTD VS OMKAR SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	CS (COMM)	652/2026	25-09-2026	MS SRV CREATIONS THROUGH ITS PARTNER SH VINOD KUMAR VS MS YES TRADEX PVT LTD	ROHIT KR. SHARMA	8285922975	ADVSROHIT8285@GMAIL.COM	
			509	EXECUTION (COMM.)	322/2026	26-09-2026	M/S SUNDARAM FINANCE LTD VS AMAR SINGH AND ORS	MANISHA BARUAH	8826750777		
			509	OMP (I) (COMM.)	3327/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS PINKI DEVI	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3328/2026	28-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS VIRENDER KUMAR	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3329/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS DHARMENDRA SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3330/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS MAHENDRA SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3331/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS JOGENDRA SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	OMP (I) (COMM.)	3332/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS MOHIT KUMAR	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3333/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS MR OM PRAKASH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3334/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS PRAKASH NARAYAN	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3335/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS DHARMVEER SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3336/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS GYANI	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3337/2026	28-09-2026	KOTAK MAHINDRA BANK LTD VS PRAKASH NARAYAN	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3338/2026	28-09-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS BUNTY B	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3339/2026	28-09-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AMIT DHIMAN	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3341/2026	28-09-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SATBIR J	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3346/2026	28-09-2026	CHOLAMANDALAM INVESTMENT AND FIANNCE COMPANY LIMITED VS AMIT DHIMAN	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	CS (COMM)	664/2026	29-09-2026	CANARA BANK VS NICKIE KAUR	RAGHAV SHARMA	9717610124	RSR.ADVOCATES2018@GMAIL.COM	
			509	CS (COMM)	667/2026	29-09-2026	SMART PACKAGING VS MOHD ARISH	VISHAL GARG, AJAY YADAV	9810171302	AJAY815YADAV@GMAIL.COM	
			509	CS (COMM)	668/2026	29-09-2026	XXXXX VS YYY	GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	
			509	CS (COMM)/	669/2026	29-09-2026	XXXXX VS YYYYY	GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	
			509	OMP (I) (COMM.)	3348/2026	29-09-2026	PIRAMAL FINANCE LTD VS JAYSUKHBHAI SANGANI	SHAMBHAV JAIN	9910076176	SHAMBHAV@SDJAINLAW.COM	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	OMP (COMM.)	(I)3358/2026	29-09-2026	KOTAK MAHINDRA BANK LIMITED VS RELIABLE INFRA TECH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.)	(I)3359/2026	29-09-2026	KOTAK MAHINDRA BANK LIMITED VS DUSHYANT TYAGI	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.)	(I)3360/2026	29-09-2026	KOTAK MAHINDRA BANK LIMITED VS PAWAN KUMAR	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.)	(I)3361/2026	29-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS PURNA CHANDRA BARIK	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.)	(I)3362/2026	29-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS SK MOJAHID ISLAM	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.)	(I)3363/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AMAN GOEL 3442	RAHUL BHARDWAJ	9013493108		
			509	OMP (COMM.)	(I)3364/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DHARMENDRA KUMAR MEENA 9908	RAHUL BHARDWAJ	9013493108		
			509	OMP (COMM.)	(I)3365/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAHUL KUMAR 4134	RAHUL BHARDWAJ	9013493108		
			509	OMP (COMM.)	(I)3366/2026	29-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS SUSANT KUMAR SAMAL	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.)	(I)3367/2026	29-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS BHAGIRATHA BARIK	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.)	(I)3368/2026	29-09-2026	SURYODAY SMALL FINANCE BANK LIMITED VS ADITYA LOGISTICS	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (COMM.)	(I)3369/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VIVEK SHARMA 9494	RAHUL BHARDWAJ	9013493108		
			509	OMP (COMM.)	(I)3370/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHRI SHYAM TRAVELS 9722	RAHUL BHARDWAJ	9013493108		
			509	OMP (COMM.)	(I)3371/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NAVDEEP KAUR 4375	RAHUL BHARDWAJ	9013493108		
			509	OMP (COMM.)	(I)3372/2026	29-09-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAJESH KEWAL SINGH 7723	RAHUL BHARDWAJ	9013493108		

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	CS (COMM)	673/2026	30-09-2026	AAYUSH TRADERS VS KAPOOR FURNISHING	SHADWALI SINGH	9953607910	LEGAL@RISERS.CO.IN	
			509	OMP (I) (COMM.)	3381/2026	30-09-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AMIT DHIMAN	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3382/2026	30-09-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AMIT DHIMAN	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3383/2026	30-09-2026	KOTAK MAHINDRA BANK LIMITED VS RAHUL KHAN	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3384/2026	30-09-2026	KOTAK MAHINDRA PRIME LIMITED VS PADAM KUMAR	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3385/2026	30-09-2026	KOTAK MAHINDRA PRIME LIMITED VS PADAM KUMAR	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3386/2026	30-09-2026	KOTAK MAHINDRA BANK LIMITED VS MUKESH SHARMA	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3387/2026	30-09-2026	KOTAK MAHINDRA BANK LTD VS RAJU NAAGAR	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3388/2026	30-09-2026	KOTAK MAHINDRA BANK LTD VS ACHRAF ALI	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3389/2026	30-09-2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS BUNTY B	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
			509	OMP (I) (COMM.)	3390/2026	30-09-2026	KOTAK MAHINDRA BANK LTD VS AJIT SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230	ASSOCIATESRSGARG8@GMAIL.COM	
TOTAL					**1166**						

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF SEPTEMBER 2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
0	ABOLISHED COURT OF MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL								
1	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-01(Renumbered as CC-01, w.e. 14.09.2026)	CENTRAL	NIL								
2	SH. LOKESH KUMAR/SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT) (Renumbered as CC-02, w.e.f 14.09.2026)	CENTRAL	NIL								
3	SH. ANIL KUMAR SISODIA/SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-3 (Renumbered as CC-03, w.e. 14.09.2026)	CENTRAL	NIL								
4	SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-04 TIS HAZRI COURT CENTRAL DELHI (Renumbered as CC-04, w.e. 14.09.2026)	CENTRAL	NIL								
5	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-05 (Renumbered as CC-05, w.e. 14.09.2026)	CENTRAL	NIL								
6	MS. SAVITRI/SH. RAMESH KUMAR II DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-06, w.e. 14.09.2026)	CENTRAL	NIL								
0	ABOLISHED COURT OF SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
7	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-07, w.e. 14.09.2026)	CENTRAL	NIL								
8	SH. POORAN CHAND/SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-08, w.e. 14.09.2026)	CENTRAL	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
9	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-09, w.e. 14.09.2026)	CENTRAL	NIL								
10	SH. NARESH KUMAR MALHOTRA/SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-10, w.e. 14.09.2026)	CENTRAL	NIL								
11	MS. MANJUSHA WADHWA/SH. ASHUTOSH KUMAR, , DISTRICT JUDGE (COMMERCIAL COURT)-01	WEST	NIL								
12	MS. RAJ RANI GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
13	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM) 512/2026	23-05-2026	FOOTWEAR KLICK INDIA PVT LTD. Vs SH. PRAKASH NAIK BK	SHARMVIR VATS	9818365011	VATSADVOCATE1978@GMAIL.COM	22-05-2026
14	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST	NIL								
15	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
16	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)		NIL								
17	SH. ANIL ANTIL, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								
18	SH. ASHUTOSH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT		NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
19	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL								
20	SH. RAKESH PANDIT , DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
21	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 479/2026	24.08.2026	PUNJAB NATIONAL BANK VS DEEPAK SHARMA	INDRA NARAIN	9311824970	ASSOCIATE NARAYAN29@GMAIL.COM	06.10.2026
			6, New Court Block-I	Commercial	EX COMM 74/2022	16.02.2022	CAPRICOT TECHNOLGY VS NITIN SHARMA	BRIJ BHUSHAN SHARMA	9891260631	NOT PROVIDED	25.09.2026
			6, New Court Block-I	Commercial	EX COMM AWARD BY ARB COMM 11/2026	28.02.2026	INDUSIND BANK LTD VS ASHOK KUMAR	NAGENDER SINGH	9990706205	advpankaj.associates@gmail.com	23.09.2026
			6, New Court Block-I	Commercial	CS (COMM) 484/2026	25.08.2026	STATE BANK OF INDIA VS MOKHATAR MAHTO	RANI BHARDWAJ	9643680913	RBHARDWAJASSOCIATE@GMAIL.COM	01.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 509/2025	45968	Small Farmers Agri Business Consortium Vs M/s Ladharam Tikiyomal	JATIN JULKA(P),	9899818888	jatinjulka07@outlook.com	09.10.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 131/2026	09.01.2026	YES BAK LTD VS SHRUTI GUPTA	ANANJAY SINGH	7030378800	asaplegaladvocates@gmail.com	10.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 456/2026	13.08.2026	NIPPON EXPRESS (INDIA) PVT LTD VS SUNIL HEALTHCARE LTD	APOORV KHATOR	8287041819	KHATORAPOORV@GMAIL.COM	13.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 493/2026	02.09.2026	SHIV KUMARI MAHESHWARI VS NEERAJ PAHADIA	TUSHAR PAHADIA	9205252195	INFILEGALTP@GMAIL.COM	05.10.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			6, New Court Block-I	Commercial	CS (COMM) 494/2026	02.09.2026	PUNJAB NATIONAL BANK VS DURGESH MISHRA	PRATAP CHANDRA RANA	9990366723	PRANA25000@GMAIL.COM	15.10.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 119/2026	08.01.2026	AXIS BANK LTD VS LOKESH JAIN	SHOBHA GUPTA	98911192158	srshobhagupta@gmail.com	23.09.2026
			6, New Court Block-I	Commercial	CS (COMM) 385/2026	14.07.2026	ALLIED INFORMATION TECHNOLOGY VS BABITA BANSAL	SANJAY SHARMA	9717593493	dr.sanjaysharma@gmail.com	16.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 461/2026	17.08.2026	SMALL FARMERS AGRIBUSINESS CONSORTITUM VS M/S PB AGRO INDUSTRIES	DR PURAN CHAND	7042286270	ADVDRPC1948@GMAIL.COM	22.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 490/2026	01.09.2026	SURENDER SINGH VS MARKETING MANTRA	SAHIL SANSANWAL	9868999991	ADVOCATE.SAHILSANSANWAL@GMAIL.COM	07.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 489/2026	01.09.2026	CANARA BANK VS SHIVANI, PROP OF DYNAMIC DUDES	ANSHUMAN SRIVASTAVA	9990042642	SRI.ANSHU83@GMAIL.COM	07.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 372/2026	09.07.2026	M/S STALLION VS M/S NEERA FORGINGS & ORS	ROHAN BHAMBRI	9958813761	ADV.ROHAN96@GMAIL.COM	09.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 472/2026	20.08.2026	STATE BANK OF INDIA VS SACHIN	SALEHA HAIDAR	9993817806	SALEHAHAI@GMAIL.COM	24.10.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2673/2026	15.09.2026	YES BANK LTD VS ABHISHEK PRATAP SINGH	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	22.10.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 117/2026	08.01.2026	AXIS BANK VS SONA	SHOBHA GUPTA	98911192158	srshobhagupta@gmail.com	24.10.2026

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			6, New Court Block-I	Commercial	ARB. A. COMM 7/2026	15.09.2026	LEENA ASHISH PATIL VS SANDEEP SAIN	SACHIN JAIN	9899509322	NOT PROVIDED	05.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 521/2026	15.09.2026	WELLVERSED HEALTH PRIVATE LTD VS NUTRITION PLANET	KUNAL KHANNA	9999757185	LITIGATION.KUNALKHANNACO@GMAIL.COM	14.10.2026
			6, New Court Block-I	Commercial	Ex.COMM - Award by Arb. Comm./92/2026	17.09.2026	Prithviraj Swamy P M Vs FIITJEE Ltd	SANJAY SHARMA	9972890071	SHARMASANJAY702@GMAIL.COM	22.10.2026
			6, New Court Block-I	Commercial	EX (COMM) AWARD BY ARB COMM 93/2026	18.09.2026	UJJWAL GAUR VS 12 CURE PVT LTD	KARTHIK SANDAL	8882532301	OFFICE@STATEMANLAW.CO.IN	28.10.2026
			6, New Court Block-I	Commercial	CS (COMM)/535/2026	18.09.2026	EUPHORIC INNOVATIONS PRIVATE LIMITED Vs MR DURGESH GARGSOLE	Sheetal Vohra	9958687418	sheetal@vohraandvohra.com	10.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 543/2026	21.09.2026	VEERJI RESTAURANT PVT LTD VS ABHISHEK NAIN & ANR	S S RANA	9818202368	LITIGATION@SSRANA.COM	01.10.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2588/2026	25.08.2026	RBL BANK LTD VS PANSURIYA SAVAN	NAVED AZAM	9968363291	NAVED.AZAM@YMAIL.COM	31.10.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2589/2026	25.08.2026	RBL BANK LTD VS PATHAN JAVED KHAN	NAVED AZAM	9968363291	NAVED.AZAM@YMAIL.COM	31.10.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2590/2026	25.08.2026	RBL BANK LTD VS NAVEEN KUMAR	NAVED AZAM	9968363291	NAVED.AZAM@YMAIL.COM	31.10.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2359/2026	27.07.2026	PIRAMAL FINANCE LTD VS PRADEEP KUMAR YADAV	PRASHANT KUMAR	9999691983	PSRLAWFIRM2020@GMAIL.COM	14.10.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2366/2026	29.07.2026	PIRAMAL FINANCE LTD VS PRITAM	PRASHANT KUMAR	9999691983	PSRLAWFIRM2020@GMAIL.COM	15.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 251/2026	06.05.2026	GARG TRADING COMPANY VS MUSCLEGRID INDUSTRIES PVT LTD	ROHAN SANDAL	7827076060	legalrohan66@gmail.com	05.11.2026
			6, New Court Block-I	Commercial	CS (COMM) 329/2026	03.06.2026	NURUL HAQ HASHMI VS COLOR PALETTE PVT LTD & ORS	NAYATI LEGAL	9536190460	advjkuldeep@gmail.com	30.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 395/2026	16.07.2026	SMALL FARMERS AGRIBUSINESS VS M/S CHAHAR COLD STORAGE	DR PURAN CHAND	7042286270	ADVDRPC1948@GMAIL.COM	03.11.2026
22	**SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANDEEP YADAV**	**SOUTH**	17, New Court Block-I	Commercial	CS (COMM)/131/2025	17.03.2025	Iffco Mc Crop Science Private Limited Through Its Authorized Representative Mr Dheeraj Kumar Gupta Vs IFF KRISHI SEWA KENDRA CHIDAWAD	Shubham Saigal	9407223688	shubhamsaigal@pinnaclelaw.in	01.09.2026
			17, New Court Block-I	Commercial	Misc DJ/95/2026	17.03.2025	BANK OF BARODA Vs SPECTRUM HEALTH CLUB AND ORS	Nirmal Kumar	9953128141	amb.nirmal@gmail.com	10.09.2026

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23	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/2557/2026	22.08.2026	PIRAMAL FINANCE LTD Vs MUKESH NINAMA	ANANJAY SINGH(P),	7455023130	asaplegaland advocates@gmail.com	01.09.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2558/2026	22.08.2026	PIRAMAL FINANCE LTD Vs KINAL ALPESHBHAI RABARI	ANANJAY SINGH(P),	7455023130	asaplegaland advocates@gmail.com	01.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/249/2024	17.05.2024	Raj Kumar Dhingra Vs Ms Super Kitchen And Bar Pvt Ltd	ANSHUL KULSHRESTHA(P),	9910092464	smsmayank@yahoo.com	02.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/477/2026	22.08.2026	M/S SRIYUG PRINT PRODUCTION Vs AMBUJ HOTEL AND REAL ESTATE PRIVATE LIMITED	MAYANK GOEL(P),	9599766668	info.mglawchambers@gmail.com	02.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/434/2026	31.07.2026	SYSTEMAIR INDIA PRIVATE LIMITED Vs CENTECH ENGINEERS PVT LTD and ANR	Sunil Kumar Sharma(P),	9711747642	sunillegal103@gmail.com	02.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/389/2026	15.07.2026	M/S NARULA SALES Vs MR MANISH KUMAR	Mohd Umar(P),	9873780660	advmhdumar@gmail.com	02.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/362/2026	07.07.2026	INFINITUDE INTERNATIONAL PRIVATE LIMITED Vs IFFCO-TOKIO GENERAL INSURANCE CO LTD	SHAKEEL SARWAR WANI	8750618722	sswaniassociates@gmail.com	02.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/348/2026	01.07.2026	M/S FREEDOM CHEMTECH LLP Vs M/S GDECOR INDUSTRIES INDIA PVT LTD AND ANR	Ashish Upadhayay(P),	9811215280	upadhayaylawchambers@gmail.com	03.09.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1146/2026	14.03.2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs SUKHMANDER SINGH	SAGAR AGGARWAL	9311917029	legal6@ironcladlawindia.com	07.09.2026
			29, New Court Block-II	Commercial	Contempt Petition/8/2026	07.09.2026	POOJA SETHI Vs ROHIT CHAWLA	HARISH CHAND SHARMA(P),	9810717516	harishgopis@rediffmail.com	07.09.2026

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			29, New Court Block-II	Commercial	CS (COMM)/485/2026	25.08.2026	AARK PHARMACEUTICALS Vs AKHILESH TRIPATHI	Prashant Bhargava(P),	9991119392	passandassociates@gmail.com	10.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/174/2024	09.04.2024	Canara Bank Vs Chaudhary Dev	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	10.09.2026
			29, New Court Block-II	Commercial	ARB A(COMM)/3/2026	08.08.2026	M/S GAMUT BUILDCON PVT LTD Vs M/S MAHIMA PRODUCTION LTD	CHANDRA SHEKHAR	9811941941	advoshekhar@gmail.com	10.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/403/2026	18.07.2026	DEEPANSHU BANSAL AND ANR Vs SWAPNA BANTHIA	Vikas Khera(P),	7834897828	info@lexfons.com	10.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/507/2026	09.09.2026	STATE BANK OF INDIA Vs SANJAY BHATI	SHALINI UPADHYAY(P),	9899408618	shaliniupadhyay.advocate@gmail.com	10.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/155/2026	24.03.2026	SMALL FARMERS AGRI BUSINESS CONSORTIUM Vs M/S OM UDYOG AND ANR	Dr. Puran Chand	7042286270	advdrpc1948@gmail.com	16.09.2026
			29, New Court Block-II	Commercial	OMP (COMM)/53/2025	29.10.2025	BHAIRAV PANDEY Vs MOTILAL OSWAL FINANCIAL SERVICES, LTD	Anish Dhingra(P)	9818266660	advdhingra@gmail.com	16.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/407/2026	20.07.2026	GAJENDER SINGH (PROP OF M/S BARTER ZONE AND TRADE SOLUTIONS) Vs NAVEEN DAGAR (PROP OF M/S INSTA MEDIA BARTER AGENCY)	ANEESH SHARMA	9811828628, 011-45795880	aneesh1978sharma@gmail.com	16.09.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2675/2026	46280	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD Vs RAHUL JAIBIR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	19.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/540/2026	46284	BANK OF INDIA Vs DIVYA GERA (PROPRIETOR OF ARIVYA MAKEOVERS UNISEX SALON AND MAKEUP ACADEMY)	Amrendra Nath Shukla(P),	9910717081	advamrendra22@gmail.com	22.09.2026

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			29, New Court Block-II	Commercial	CS (COMM)/81/2025	45701	GOLDMEDAL ELECTRICALS PVT LTD Vs RAMESH KUMAR PROPRIETOR OF MA AASHAPURA ENTERPRISES	Shravan Bansal(P),	9650682928	unitedmark@unitedandunited.com	22.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/534/2026	46282	STATE BANK OF INDIA Vs RAVICHANDRAN P	Navruti ojha(P),	8376043196	navrutityagi@gmail.com	22.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/452/2026	46246	CANARA BANK Vs MADHUBALA	Anand vijay(P),	9873413937	advrenuanand@gmail.com	23.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/531/2026	46282	M/S KARGHA FASHION RETAIL PVT LTD Vs M/S NAGAR HANDLOOM PVT LTD AND ORS	Chandra Mohan Goyal(P),	9810652956	cmgoyaladvocate@gmail.com	28.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/527/2026	46281	G S AND CO PRIVATE LIMITED Vs ACPL SYSTEMS PRIVATE LIMITED	DHURJAT VERMA(P),	9811667456	dhurjativerma@yahoo.com	28.09.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2682/2026	46281	PIRAMAL FINANCE LTD Vs BHAGVANBHAI NAI	ANANJAY SINGH(P),	7455023130	asaplegaland advocates@gmail.com	28.09.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2681/2026	46281	PIRAMAL FINANCE LTD Vs RITESH GAYAN	ANANJAY SINGH(P),	7455023130	asaplegaland advocates@gmail.com	28.09.2026
			29, New Court Block-II	Commercial	OMP (T) (COMM)/3/2026	46288	SERVOTECH ELECTRICALS PVT LTD Vs BENNETT UNIVERSITY	Rakesh Kumar(P),	9910280608	rksharma54@gmail.com	29.09.2026
			29, New Court Block-II	Commercial	CS (COMM.) 31/2025	45673	M/S PATANJALI AYURVED LTD. AND ANR. VS RUP NAGAR FOODS PRODUCTS PVT. LTD. & ORS.	SUDARSHAN KUMAR BANSAL	9810132015	unitedip@unitedworld.co.in	29.09.2026
24	**SH. AJAY PANDEY, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	40, New Court Block-II	Commercial	CS (COMM)/449/2026	46241	AURAM HOMES VS MALIKA WADHWANI	SHIVANI CHAUDHARY	7982071587	NOT GIVEN	46267

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
25	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
26	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial Suit	CS/COMM/641/2026	29.07.2026	DRHORORS AESTHETICS VS. RITU MEHTA	APOORV AGGARWAL	8420524375	apoorv@asvlawoffices.com	14.09.2026
					CS/COMM/785/2026	07.09.2026	SAGARIKA GARG VS. VARUN MITTAL	MADHAV BHATIA	9910572585	MADHAVBHATIA@VERTARILEGAL	14.09.2026
					CS/COMM815/2026	15.09.2026	SBI VS. BIJENDER SINGH	B.P. SINGH	9971441188	BPSINGH562@GMAIL.COM	19.09.20026
					CS/COMM/817/2026	15.09.2026	SBI VS. RUKMAN KANWAR	B.P. SINGH	9971441188	BPSINGH562@GMAIL.COM	19.09.20026
					CS/COMM/216/2026	24.03.2026	CORELDRAW CORP. VS. SUGASH PRABHU	AVIRAL AGNIHOTRI	8793137310	AVIRALAGNIHOTRI453@GMAIL.COM	29.09.2026
27	SH. VRINDA KUMARI	SOUTH-EAST	NIL								
28	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	Commercial suit	CS (COMM)/758/2026	01-09-2026	MILLENNIUM AUTOMATION SYSTEMS LIMITTED AND ANOTHER Vs ABHA ELECTRONICS LIMITED AND ANOTHER	Sunil Choudhary(P),	9899750209	prvnrainkee7gmai1.com	--
				Commercial suit	CS (COMM)/759/2026	01-09-2026	PREM RAHUL MANDURI Vs INDOSPIRIT DISTRIBUTION LIMITED AND OTHERS	UPAMANYU SHARMA(P),	98106064070	upamanyu.est1997@gmail.com	--
				Execution Petition	EXECUTION (COMM)/271/2026	02-09-2026	Kaenat Glass Agencies Vs Simplex infrastructure Ltd	Azka Ahmed(P),	98106064070	rambhakht@gmail.com	--

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				Arbitration and Concialiation Act	OMP (I) (COMM)/177/2026	02-09-2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED Vs Ashok Kumar	RIT ARORA(P)	7838737001	ritarora91@gmail.com	--
				Commercial suit	CS (COMM)/769/2026	02-09-2026	M/S THE PIRIMID Vs M/S BODYCRAFT SALON SKIN AND COSMETOLOGY PVT LTD	MAYANK BARUA(P)	98100 00113	newdelhi@aalegal.co	--
				Execution Petition	ExCOMM - Award by Arb Comm/129/2026	03-09-2026	Sh Baljeet Singh Gill Vs M/s EXL Service com (India) Pvt Ltd	TARUN KASHYAP(P),	9811881880	tarunkashyap007@gmail.com	--
				Commercial suit	CS (COMM)/777/2026	03-09-2026	PUNJAB NATIONAL BANK Vs KISMAT ALI PROPERIOTER OF M/S MAHBOOBIA SURPLUS GARMENTS	Sarvjeet Yadav(P),	9711785812	sarvjeetyadav08@yahoo.com	--
				Commercial suit	CS (COMM)/782/2026	05-09-2026	M/S RK ELECTRICALS Vs M/S THE BIG FITOUTCO	SONU SINGH(P),	9818360926	sonusinghsishodiya@gmail.com	--
				Execution Petition	EXECUTION (COMM)/278/2026	07-09-2026	M/S ANGEL NETWORKING SOLUTIONS Vs POWER NETWORKS	GAURAV SEHRAWAT(P),	8777486110	advpiyali2021@gmail.com	--
				Commercial suit	CS (COMM)/787/2026	07-09-2026	Bank of India Vs Rajinder Kaur	Vishwanath prasad Tiwari(P),	9990182901	vptiwariadvocate@gmail.com	--
				Commercial suit	CS (COMM)/794/2026	08-09-2026	GDX SECURITY SOLUTIONS INDIA PRIVATE LIMITED Vs GLOBAL HEALTH LIMITED (MEDANTA - THE MEDICITY AND ORS	Divya Yadav(P),	8130220143	legal@aquilaslegal. com	--
				Misc. Application	Misc DJ/1090/2026	10-09-2026	STATE BANK OF INDIA Vs SUNIL KUMAR	Manish Kumar(P),	971 7748266	advocatemanish83@ gmail.com	--
				Misc. Application	Misc DJ/1089/2026	10-09-2026	STATE BANK OF INDIA Vs SUNIL KUMAR	Manish Kumar(P),	971 7748266	advocatemanish83@ gmail.com	--

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				Misc. Application	Misc DJ/1104/2026	14-09-2026	M/S AUM BUILDCON Vs Twamev Construction and Infrastructure Ltd (formerly known as Tantia Constructions Ltd)	DEV RAJ SHARMA(P),	9811387613	devsharmaadvocate@gmail.com	--
				Arbitration and Concialiation Act	OMP (I) (COMM)/196/2026	15-09-2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED Vs. Vikash Jain	RIT ARORA(P)	7838737001	ritarora91@gmail.com	--
				Arbitration and Concialiation Act	OMP (I) (COMM)/205/2026	17-09-2026	PIRAMAL FINANCE LIMITED Vs Harendra Gautam	ANANJAY SINGH(P),	7455023130	asaplegaland advocates@gmail.com	--
				Commercial suit	CS (COMM)/827/2026	17-09-2026	CANARA BANK Vs RAVINDER SINGH PROPRIETOR M/S JAY AMBE FURNITURE HOUSE	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	--
				Commercial suit	CS (COMM)/829/2026	17-09-2026	GANGA GLOBAL HOMES PRIVATE LIMITED Vs Poonam Chopra Proprietor of M/s PRIME OUTDOORS	RAHUL MANGLA(P),	9899969669	litigation@rahulmangla.com	--
				Commercial suit	CS (COMM)/836/2026	18-09-2026	SOCIETY FOR TECHNOLOGY AND ACTION FOR RURAL ADVANCEMENT (TARA) Vs PETRA GLOBAL LOGISTICS PRIVATE LIMITED AND ANR	Purushottam Singh Panch(P),	9810100674	anjanagosain chambers@gmail.com	--
				Commercial suit	CS (COMM)/832/2026	18-09-2026	M/S SERVITOR INTELLIGENCE SERVICES THROUGH ITS PARTNER AZAD SINGH DAGAR Vs GRAMIN VIKAS TRUST	Praveen Kumar singh(P),	9818156973	30.praveensingh@gmail.com	--
				Misc. Application	Misc DJ/1126/2026	19-09-2026	M/S SHIVANI TEXTILES LTD Vs M/S AVA APPARELS	Devendra Singh(P),	9250889619	-	--
				Execution Petition	ExCOMM - Award by Arb Comm/135/2026	22-09-2026	HDB FINANCIAL SERVICES LIMITED Vs Akhalesh Yadav	DINESH JAIN(P),	9013493108	-	--
				Commercial suit	CS (COMM)/863/2026	24-09-2026	JITESH SALUJA (THROUGH SPA) Vs Rakhi Bist Pundir	MANOJ KUMAR SINGH(P),	9250925395	karamveer24@rediffmail.com	--

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				Commercial suit	CS (COMM)/877/2026	26-09-2026	CANARA BANK Vs UPASANA RANI	ANSHUMAN SRIVASTAVA(P),	9990042642	ianshumanadv@gmail.com	--
				Commercial suit	CS (COMM)/878/2026	28-09-2026	SHAYAN ENERGY MIDDLE EAST POWER PLANT CO Vs OPTIMAS POWER GENERATION INDIA LLP AND ORS	ABHISHEK NANDA(P)	9971613570	abhisheknandalawyer@yahoo.co.in	--
				Commercial suit	CS (COMM)/883/2026	28-09-2026	SMT ANNU OBEROI Vs M/S BIRRA BEVERAGES LLP AND ORS	SATYA PRAKASH SRIVASTAVA(P),	9891045891	cafecrewbrew9999@gmail.com	--
				Commercial suit	CS (COMM)/881/2026	28-09-2026	M/s FedEx Express Transportation and Supply Chain Services (India) Pvt Ltd Vs M/s Dioscore Innovation Pvt Ltd	SURUCHI SURI(P),	8130909187	litigation@surico.in	--
				Commercial suit	CS (COMM)/884/2026	28-09-2026	KANWAL OBEROI AND ANOTHER Vs BIRRA BEVERAGES LLP AND ORS	SATYA PRAKASH SRIVASTAVA(P),	9811405665	advocatesrivastavasp@gmail.com	--
				Misc. Application	M-Ex/78/2026	29-09-2026	M/S KBUC AND CO Vs M/S GREKA GREEN SOLUTIONS (INDIA) LTD	Hemant Kumar(P),	8860930501	adv.hemant55@gmail.com	--
29	**MS. NEELAM SINGH**	**SOUTH-EAST**	NIL								
30	**MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	NIL								
31	**SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	30	CS (comm)	720/2026	20.08.2026	Union Bank of India Vs Puppy	DHANANJAY KUMAR	9540009991	Advlalitkumar5700@gmail.com	N/A
				CS (comm)	496/2026	04.06.2026	Utkal Board and Paper Mills Ltd Vs Pashupati Nath Service	Shakeel	8750618722	sswaniassociates@gmail.com	N/A

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				CS (comm)	477/26	02.06.2026	SCJ PLASTICS PVT LTD Vs BALAJEE TECHNO POLYFABS PVT LTD	Pankaj Chaudhary	8800430090	pcadv19@yahoo.in	N/A
				CS (comm)	153/26	26.02.2026	MS GOLDSUN GARMENTS PVT LTD Vs KHAO GALI RESTAURANTS PVT LTD	NP Singh	8510005604	npsinghandassociates@gmail.com	N/A
				MISC Dj	1170/25	30.10.2025	PSA NTROGEN LIMITED Vs BLUE STAR LIMITED AND ANOTHER	Devesh Kumar Malan	9758321008	lawintotollp@gmail.com	N/A
				OMP(I)	133/26	08.07.2026	Hero Fincorp Vs Gajendra Sharma	Gajender Sharma	9875726584	GAJENDRASHARMA8461@gmail.com	N/A
				OMP(I)	134/26	08.07.2026	Hero Fincorp Vs Rais Rais	Gajender Sharma	9875726584	GAJENDRASHARMA8461@gmail.com	N/A
				CS (comm)	754/26	31.08.2026	TLPL Integrated Shipping Services Pvt Ltd Vs Shiben Sharma Proprietor of SSP Components Manufacturing Co	SIDDHARTH YADAV	9811087543	siddharthayadavadvocate@gmail.com	N/A
				CS (comm)	1086/25	23.12.2025	UNION BANK OF INDIA Vs SUNITA	Priyam Agrawal	9971839717	advpriyamagrawal@gmail.com	N/A
				CS (comm)	1088/25	23.12.2025	UNION BANK OF INDIA Vs CHANDRA	Priyam Agrawal	9971839717	advpriyamagrawal@gmail.com	N/A
				CS (comm)	719/26	19.08.2026	Sunstar Precision Forge Limited Vs Kabira Mobility Private Limited	HRIDAY PUNJANI	9818248724	Hirday.punjani@lexlawoffices.com	N/A
				CS (comm)	649/26	31.07.2026	Paramount Polytreat Chemicals Pvt Ltd Vs Shobha Devi	Manoj Kumar Bhagat(P),	9868726388	manojlegal12@gmail.com	N/A

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				CS (comm)	793/26	08.09.2026	RSPL LIMITED Vs ASHOK JHALANI	SHRAVAN KUMAR BANSAL	9810017859	unitedmark@unitedandunited.com	N/A
				CS (comm)	393/26	15.05.2026	UCO BANK Vs MANISHA KUMARI	B K Mishra	9868113796	bkmdelhi@gmail.com	N/A
				CS (comm)	800/26	09.09.2026	SHIV ENTERPRISE THROUGH ITS SOLE PROPRIETOR MUKESH SHARMA Vs TQS LOGISTICS SERVICE PVT LTD	KARAN CHIBBER	9654003808	office_advkaran@gmail.com	N/A
				CS (comm)	792/26	08.09.2026	U S Sales Agency Vs MOHD ARSHAD RAIEEN	AVINASH TYAGI	9899327537	avinashtvagi1@vahoo.com	N/A
				CS (comm)	673/26	07.08.2026	Trilok Kumar Jha Vs Ancon India Pvt Ltd	Dhruv Sharma	8587030456	N/A	N/A
				CS (comm)	1068/25	22.12.2025	BANK OF BARODA Vs ANITA	Eram Khan	9717099220	eramadv20002gmail.com	N/A
				CS (comm)	495/26	04.06.2026	Bhushan Dealmark Private Limited Vs BN Infra Projects LLP	Shakeel	8750618722	sswaniassociates@gmail.com	N/A
				CS (comm)	809/26	10.09.2026	ANEJA REALITY Vs NEHA AGGARWAL	ARUN KUMAR	9899019371	advocate.arun18@gmail.com	N/A
				CS (comm)	808/26	10.09.2026	State Bank of India Vs Elangbam Dinesh Kumar Singh	DHARMENDRA SINGH	8800784740	N/A	N/A
				CS (comm)	812/26	14.09.2026	Kiran Vs Gaurav Taneja	RACHIT GUPTA	9910410533	rgguptarachit@gmail.com	N/A

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				CS (comm)	611/25	26.07.2025	M/s Ornate Agencies Pvt Ltd Vs M/s Daiz Solar	Sh Abhishek Singh	8447060945	legalprahi@gmail.com	N/A
				CS (comm)	844/26	21.09.2026	BERGER PAINTS INDIA LTD. Vs SYEDA SHAGIFTA	ARUN KUMAR	9810131832	onlinearun@yahoo.co.In	N/A
				CS (comm)	869/26	25.09.2026	AAISHA GARMENTS Vs BHAMA DESIGNS PVT. LTD.	SYED NOOR UZZAMA	9873137157	noorsyed878@gmail.com	N/A
				CS (comm)	730/26	22.08.2026	BEACON INTERNATIONAL Vs MAHAVEER APPAREL	MUKESH YADAV	9810847250	advmnukesh.yadav@gmail.com	N/A
32	**SH. RAVINDER SINGH/ MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	NIL								
33	**SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**EAST**	NIL								
34	**MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)**	**EAST**	101	CS COMM	281/2026	14-08-2026	DAL CHAND CHOUDHARY @ AKASH CHOUDHARY V/S NAV NIRMAN CO-OPERATIVE GROUP HOUSING SOCIETY LTD.	ASHOK MAHAJAN	9811106159	ashokmahajan79@gmail.com	05-09-2026
			101	CS COMM	180/2026	19-05-2026	BANK OF BARODA V/S HARIOM DWIVEDI	SUMESH JOSHI	9910568669	advumeshjoshi@gmail.com	07-09-2026
			101	CS (COMM)	304/2026	08-09-2026	UNION BANK OF INDIA V/S MR. LACHI	B.K. AGRAWAL	8178359238	icloudlawpartners@gmail.com	28-09-2026
			101	CS COMM	82/2026	09-03-2026	M/S PARASNATH LOOMTEX PVT. LTD. V/S M/S GITANSH DESIGNS	LAVKUSH	8808633231	lavkush1979@gmail.com	28-09-2026

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			101	CS (COMM)	251/2026	24-07-2026	M/S GOEL OVERSEAS INC. V/S M/S ANAHAD ARDAAS PVT. LTD.	PRATEEK MEHTA	9911886609	prateekmehtas@gmail.com	29-09-2026
35	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	CS (COMM)	74/2026	24-07-2026	BSES YAMUNAPOWERLTD Vs ANAND KUMAR	PRASHANT KUMAR SHARMA	9999420408	adv.pks.1985@gmail.com	01-09-2026
			---do----	CS (COMM)	87/2026	24-08-2026	MS M B INDUSTRIES Vs LAXMI DEVI PROP MS LAXMI SALES	SHRI MADHAV GAWRI	8700568975	madhav@rkgco.com	02-09-2026
			---do----	CS (COMM)	88/2026	24-08-2026	BSES YAMUNA POWER LTD Vs NEERAJ	VAIBHAV YADAV	9971336611	vaibhav.yadav@gmail.com	05-09-2026
			---do----	CS (COMM)	89/2026	24-08-2026	BSES YAMUNA POWER LTD Vs PAWAN KUMAR	VAIBHAV YADAV	9971336611	vaibhav.yadav@gmail.com	05-09-2026
			---do----	CS (COMM)	83/2026	17-08-2026	BAJAJ BROTHERS PVT LTD Vs GULSHAN KUMAR AHUJA	SUMIT NANDVANI	7011541912	nandvanijindallawoffices@gmail.com	05-09-2026
			---do----	CS (COMM)	90/2026	25-08-2026	BANK OF BARODA Vs REKHA	JOSHI & ASSOCIATES	9910568669	advumeshjoshi@gmail.com	07-09-2026
			---do----	MISC (DJ)	391/2026	17-08-2026	ABHIMANYU JOSHI Vs V D AUTO WHEELS	ADITYA RAGHAV & YOGESH VERMA	9810057219	tverma2508@gmail.com	09-09-2026
			---do----	CS (COMM)	92/2026	02-09-2026	ICICI BANK LTD Vs IMRAN	SATISH KUMAR	9811191050	satish@k1fin dia.com	09-09-2026
			---do----	CS (COMM)	85/2026	21-08-2026	STATE BANK OF INDIA Vs RAJEEV KUMAR YADAV	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	10-09-2026

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			---do----	CS (COMM)	95/2026	02-09-2026	FIROZ AHMAD Vs DANISH	YASHVANT SINGH	9310096440	advyashvant@gmail.com	10-09-2026
			---do----	CS (COMM)	69/2026	03-07-2026	NISHANT GROVER AND OTHERS Vs HCL HEALTHCARE PVT LTD	gurpreet singh sial	7906354958	sialgurpreetassocialtes@gmail.com	10-09-2026
			---do----	CS (COMM)	99/2026	14-09-2026	STATE BANK OF INDIA Vs VISHNU SINGH	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	17-09-2026
			---do----	CS (COMM)	42/2026	15-05-2026	BSES YAMUNA POWER LIMITED Vs MAHIPAL SINGH	ARUN SHARMA	9899900140	arunadvocate2010@gmail.com	19-09-2026
			---do----	CS (COMM)	98/2026	10-09-2026	VIPIN KUMAR AGGARWAL Vs TEJINDER SINGH PROPRIETOR OF KAPOOR INDUSTRIES	ABHAY MOHAN SHARMA	7011702973	advabhaymohan@gmail.com	19-09-2026
			---do----	CS (COMM)	92/2026	02-09-2026	ICICI BANK LTD Vs IMRAN	SATISH KUMAR	9811191050	satish@k1fintech.com	23-09-2026
			---do----	CS (COMM)	97/2026	05-09-2026	MS SHUBHI INFRACON Vs MS PRIYA ENGINEERING SUPPLIERS	SAURABH SINGH FAUZDAR	7073068262	office.fauzdar@gmail.com	23-09-2026
			---do----	CS (COMM)	100/2026	17-09-2026	G R D MOTORS Vs ISHTAKHAR ALI	J K YADAV & CO.	9999855157	advjitenderyadav2017@gmail.com	24-09-2026
			---do----	CS (COMM)	96/2026	05-09-2026	MS PRINTERS Vs MS NAVKAR GRAPHICS MACHINERY	ABDUL SHAMIM KHAN	9810643601	askhanf414@gmail.com	24-09-2026
			---do----	CS (COMM)	94/2026	02-09-2026	GULISTA INTERIOR ENTERPRISES Vs 360 INTERIOR DESIGN PVT LTD	KULDEEP SANGWAN & ASSOCIATES	9718109957	kuldeepsangwan@gmail.com	26-09-2026

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			---do----	CS (COMM)	101/2026	22-09-2026	STATE BANK OF INDIA Vs HIRA INDUSTRIES THROUGH ITS PROPY PINKI KUMARI	ARUN UPADHYA	9045375818	carelexlicer@gmail.com	28-09-2026
			---do----	CS (COMM)	99/2026	14-09-2026	STATE BANK OF INDIA Vs VISHNU SINGH	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	28-09-2026
36	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 269/26	18.05.2026	KINSHUK JAIN VS ASK FABRICS	UJJWAL JAIN	9870597 477	jaiujjawal1271@gmail.com	05.09.2026
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 407/26	08.08.2026	BANK OF BARODA VS MOHD. SALEEM	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	15.09.2026
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 415/26	17.08.2026	ANKUR TYAGI VS VIKRANT PANCHAL	RENU TYAGI	9868607589	REENUADV@GMAIL.COM	17.09.2026
			302, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 427/26	21.08.2026	BANK OF BARODA VS PALE RAM	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	24.09.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 345/26	13.07.2026	RAJIV CHOUDHARY VS SHIV KUMAR VASHISHTDH	RAJKUMAR SHARMA	9871 660313	RAJKUMAR876@GMAIL.COM	28.09.2026
			304, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 368/26	24.07.2026	ASHOK SHUKIJA VS AMIR	GAURAV KOCHAR	98010940055	GAURAVKOCHARADV@GMAIL.COM	29.09.2026
37	SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL CIVIL	CS COMM/393/2026	03-08-2026	STATE BANK OF INDIA Vs. VINOD	PARAS AGGARWAL	9810600656	parasaggarwaladv@gmail.com	07.09.2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/310/2026	08-06-2026	BANK OF BARODA Vs. ANKIT CHAUDHARY	VIJETA OHRI	9818805262	vijetaohri@gmail.com	09.09.2026

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			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/168/2026	28-03-2026	AKG TRENDS PVT. LTD. Vs. SACHIN GUPTA	MOHMMAD BABAR	9891 146454	mohmmadbabaradv@gmail.com	09.09.2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/169/2026	46109	AKG TRENDS PVT. LTD. Vs.NORSPIN INTERNATIONAL LTD.	MOHMMAD BABAR	9891 146454	mohmmadbabaradv@gmail.com	09.09.2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/328/2026	46207	MANOJ KUMAR SHARMA VS. AMIT SAGAR	GAURAV SHARMA	9220171119	gnlegal.in@gmail.com	28.09.2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/469/2026	46281	BANK OF BARODA Vs. DHIR SINGH	GEETANJALI SHARMA	8447833470	advocate.134@gmail.com	29.09.2026
38	**SH.RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT**	**SHAHDARA**	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 428/2026	21.08.2026	M/S METAL TRADING SAS VS VIPIN MITTAL	PRANAB PRAKASH	9711229563	adv.pranab@yahoo.com	02.09.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 97/2026	18.02.2026	M/S BLACK CAT SECURITAS AND ALLIED SERVICES PVT LTD VS M/S IMPERIA STRUCTURES LTD & ORS.	RAJESH LATHIGARA	9810909184	zlathigara@yahoo.co.in	08.09.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 293/2026	30.05.2026	SANJAY AGARWAL VS MS POOJA KESHARWANI	VIKRAM KUMAR	9810079178	adv_kvikram05@yahoo.co.in	08.09.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM0 322/2026	01.07.2026	PUNJAB NATIONAL BANK VS DALJEET KAUR	BKM ASSOCIATES	9868113796	bkmdelhi@gmail.com	09.09.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 456/2026	07.09.2026	PRADEEP KUMAR JAIN VS YOGESH GUPTA	PIYUSH KATYAL	8700925558	piyushkatya198@gmail.com	09.09.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 404/2026	07.08.2026	M/S FULTOSS CREEMZ INDIA LLP VS M/S SHIKHA ENTERPRISES	ARPIT JAIN	9811595800	arpitjain2099@gmail.com	09.09.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 435/2026	25.08.2026	M/S TAPARIA & SONS VS M/S KHUSHBOO TEXTILE	ARPIT JAIN	9811595800	arpitjain2099@gmail.com	14.09.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 454/2026	07.09.2026	GOURAV CHOPRA VS CHANDAN SAM	KASHISH DHAWAN	9312125555	dklegal0920@gmail.com	14.09.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 463/2026	09.09.2026	WOVEN GOLD ACRYLIC INDIA PVT LTD VS PRITESH KUMAR & ANR	ANUJ GUPTA	9999936866	aga.justice@gmail.com	15.09.2026
39	**SH. PAWAN KUMAR MATTO DJ (COMM-04)**	**SHAHDARA**	NIL								
40	**SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT**	**NORTH-WEST**	NIL								
41	**SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT,/SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)**	**NORTH-WEST**	NIL								
42	**SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	**NORTH**	NIL								
43	**VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)**	**NORTH**	NIL								
44	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	**SOUTH WEST**	603	COMMERCIAL SUIT	CS (COMM)/574/2026	02-09-2026	Puma Se Vs SANJEEV KUMAR	Navlin Swain(P),	9999093893	eludication.legal@outlook.com	15.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/590/2026	05-09-2026	PANKAJ TANEJA Vs OJP FURNISHERS PVT LTD	JYOTI TEWARI(P),	9958150008	jyotitiwari18@gmail.com	11.09.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			603	COMMERCIAL SUIT	CS (COMM)/597/2026	07-09-2026	PUMA SE Vs ASHOK KUMAR	Gautam Bhasin(P),	9999093893	eludication.legal@outlook.com	18.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/658/2026	26-09-2026	SURPLUS DOT COM Vs PRATAP ANKUSH NIVATKAR PROP KEEP CREATION	Neeraj Pal(P),	7777005538	advocateneeraj555@gmail.com	30.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/618/2026	16-09-2026	SAG GLOBAL LOGISTICS PRIVATE LIMITED Vs SUNSTAR PRECISION FORGE LIMITED AND OTHERS	Chiranjeev Sugandh(P),	9289293559	accounts.indel@saglogistics.in	29.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/584/2026	03-09-2026	M/s U S Sales Agency Vs Rajbir Singh Yadav	Avinash Kumar Tyagi(P),	9899327537	avinashtyagi1@gmail.com	17.09.2026
45	**SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02**	**SOUTH WEST**	NIL								
46	**SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03**	**SOUTH WEST**	NIL								
47	**SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04**	**SOUTH WEST**	NIL								
TOTAL					**180**						

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH OF SEPTEMBER 2026

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
0	TIS HAZARI COURT	CENTRAL	ABOLISHED COURT OF MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	8
					OMP (I) Comm	6
					RP CIVIL	2
					Execution (Comm)	1
1	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-01(Renumbered as CC-01, w.e. 14.09.2026)	785	CS (COMM)	13
					OMP (I) (COMM)	10
					M/DJ	1
					EXECUTION	3
					M.EXECUTION	2
2	TIS HAZARI COURT	CENTRAL	SH. LOKESH KUMAR/SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT) (Renumbered as CC-02, w.e.f 14.09.2026)	787	CS (COMM)	20
					EXECUTION (COMM)	4
					OMP(COMM)	2
					OMP (I) (COMM)	15
					MISC. DJ	4
					OMP (MISC.) (COMM.)	1
					COUNTER CLAIM	2
					M-EX.	1
3	TIS HAZARI COURT	CENTRAL	SH. ANIL KUMAR SISODIA/SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-3 (Renumbered as CC-03, w.e. 14.09.2026)	788	CS (COMM)	9
					OMPC(COMM)	1
					MISC. DJ	2
					OMP (I)	23

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
4	TIS HAZARI COURT	CENTRAL	SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-04 TIS HAZRI COURT CENTRAL DELHI (Renumbered as CC-04, w.e. 14.09.2026)	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	30
5	TIS HAZARI COURT	CENTRAL	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-05 (Renumbered as CC-05, w.e. 14.09.2026)		CS(COMM) +COUNTER CLAIM	13
					OMP(I) COMM + OMP(COMM)	8
					EXECUTION	1
					MISC. DJ+ REVIEW PETITION	2
6	TIS HAZARI COURT	CENTRAL	MS. SAVITRI/SH. RAMESH KUMAR II DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-06, w.e. 14.09.2026)	CENTRAL	CS (COMM)	13
					EXECUTION	7
					OMP (I) (COMM)	8
					MISC.DJ (COMM)	5
					RP(CIVIL)	1
0	TIS HAZARI COURT	CENTRAL	ABOLISHED COURT OF SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS (COMM)	14
					EXECUTION (COMM)	6
					OMP (I) (COMM)	5
					ARB. A. (COMM.)	1
					Mis DJ	5
7	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-07, w.e. 14.09.2026)	CENTRAL	CIVIL(Comm)	0
8	TIS HAZARI COURT		SH. POORAN CHAND/SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-08, w.e. 14.09.2026)	CENTRAL	TOTAL CASES E-FILED IN THE MONTH AND RBT	34
9	TIS HAZARI COURT		SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-09, w.e. 14.09.2026)	CENTRAL	CS(COMM)	21
					OMP(I)COMM	11

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
					EXECUTION (COMM	8
					OMP (COMM.)	1
					ARBN. COMM.	1
10	**TIS HAZARI COURT**		**SH. NARESH KUMAR MALHOTRA/SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-10, w.e. 14.09.2026)**	**CENTRAL**	CS(COMM)	13
					MISC.	2
					EXECUTION	2
					OMP(I)(COMM)	4
TOTAL						346
11	**TIS HAZARI COURT**	**WEST**	**MS. MANJUSHA WADHWA/SH. ASHUTOSH KUMAR, , DISTRICT JUDGE (COMMERCIAL COURT)-01**	**789**	cs	35
					OMP (I)	26
					Contempt Petition	2
					Execution	19
					Ex Arb Comm	3
12			**MS. RAJ RANI GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)**	**790**	CS COMM	26
					OMP COMM	0
					OMP I COMM	31
					EXECUTION COMM	7
					MISC DJ	4
13		**WEST**	**SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**791**	CS (COMM)	15
					OPM(I)/ARBITRATION/MISC COMM	36

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
					MISC DJ	3
					COUNTER CLAIM	0
					EXECUTION	12
14			SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST	CS (COMM)	23
					Execution (comm)	11
					OMP (COMM)	37
					OMP (e) (COMM)	0
					ARB. A (COMM)	0
					MISC. DJ	1
15			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM.)	37
					EX (COMM)	14
					MISC(DJ)	3
					OMP (I)(COMM)	22
					OMP (E)(COMM)	0
					ARB.A(COMM)	0
16			MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS(COMM)	10
					Counter Claim	1
					OMP(I)(COMM)	0
					EXECUTION (COMM) /M-EX	5
					EXE. COMM AWARD	0
					MISC DJ/ CIV DJ	1
TOTAL						384

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
17	PATIALA HOUSE COURT	NEW DELHI	SH. ANIL ANTIL, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	23
					TRADE MARK	6
					ARBITRATION U/S 9	21
					ARBITRATRATION U/S 34	7
					OTHER ARBITRATION CASES	9
					MISC. DJ/ COUNTER CLAIM	3
					EXECUTION(COMM)	7
18			SH. MANOJ KUMAR-I, DISTRICT JUDGE, COMMERCIAL COURT	24	CS (COMM) SUIT FOR RECOVERY	21
					TRADEMARK	5
					EX(COMM) – AWARD BY ARB. COMM	1
					EXECUTION (COMM)	4
					OMP (COMM) U/S – 34 ARBITRATION & CONCILIATION ACT, 1996	6
					OMP (I) (COMM) U/S – 9 ARBITRATION & CONCILIATION ACT, 1996	19
					OMP (T) (COMM.) U/S 14 & 29-A ARBITRATION & CONCILIATION ACT, 1996	7
					OMP (MISC) / (COMM) U/S – 29 A – ARBITRATION &	1
					ARB. A. COMM	1
					COUNTER CLAIM	2
					MISC. DJ	1
19			MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	18
					SUIT FOR TRADEMARKS	5
					EXECUTION PETITION	5
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	10
					PETITION U/S 29A OF ARBITRATION & CONCILIATION ACT	8
					SECTION 37 OF ARBITRATION & CONCILIATION ACT	1
					APPLICATION U/S 151 OF CPC	1

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	8
TOTAL						200
20	**SAKET COURT**	**SOUTH**	**SH. RAKESH PANDIT , DISTRICT JUDGE(COMMERCIAL COURT)**	**614**	CS (COMM)	12
					EX. COMM.	7
					EXP. COMM. (AWARD)	2
					OMP (I) COMM.	21
21	**SAKET COURT**	**SOUTH**	**SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT/ MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)**	**503**	CS (COMM)	11
					ARB. A. COMM.	1
					EX. COMM.	4
					EX. COMM. AWARD	1
				503	OMP (I) COMM.	11
22		**SOUTH**	**SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANDEEP YADAV**	**614**	CS (COMM)	14
					EX. COMM.	2
					EX. COMM. AWARD	2
					OMP (I) COMM.	10
23		**SOUTH**	**SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)**	**503**	CS (COMM)	16
					ARB. A. COMM.	1
					EX. COMM.	5
					EX. COMM. AWARD	1

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
					OMP (I) COMM.	18
24		SOUTH	SH. AJAY PANDEY, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	11
					EX. COMM.	3
					OMP (I) COMM.	20
TOTAL						173
25	SAKET COURT	SOUTH-EAST	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	18 BLOCK 1	COMMERCIAL	36
26	SAKET COURT		SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	14	COMMERCIAL	34
27	SAKET COURT		DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
28	SAKET COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, Arbitration Petition & Execution Petition	29
29	SAKET COURT		MS. NEELAM SINGH	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	41
30	SAKET COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	SAKET COURT		SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	30	CS(COMM)	15
					OMP (I) (COMM)	8
					OMP MISC (COMM)	2
					OMP(COMM)	1
					EX (COMM)	9
					RP	1

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
					MISC DJ	3
32	**SAKET COURT**		**SH. RAVINDER SINGH/ MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)**	**39**	OMP (I) (COMM) – 04; OMP (COMM) – 00; CS (COMM) – 13; EX (COMM) – 03; Misc. DJ- 03	24
TOTAL						203
33	**KARKARDOOMA**	**EAST**	**SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**209**	CS(COMM-74)	31
					OMP(COMM)-73	2
34	**KARKARDOOMA**	**EAST**	**MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)**	101	CS(COMM-74)	19
					OMP(COMM-73)	1
TOTAL						53

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
35	KARKARDOOMA	NORTH-EAST	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	15
					OMP (COMM)	1
					MISC. DJ	5
					EXECUTION PETITON	6
					EXECUTION (COMM) AWARD BY ARB. COMM.	2
					TRANSFERRED IN/RESTORED	5
TOTAL						34
36	KARKARDOOMA	SHAHDARA	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	57	CS(Comm)	12
					EXECUTION	4
					MISC.DJ CASE	1
					RESTORED/RBT	1
37			SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL	56	CS(Comm)	21
					EX COMM	9
					CS(Comm) received/ Transfer	4
				56	MISC DJ	2
38			SH.RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303	CS(Comm)	14
					EXECUTION	6
					MISC.DJ CASE	7
39			SH. PAWAN KUMAR MATTO DJ (COMM-04)		CS(COMM)	14
					OMP(COMM)	1
					Ex	8
					MISC CASES	1
TOTAL						105

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
40	ROHINI COURT	NORTH-WEST	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	758	CS (COMM)	0
					Counter Claim	0
					OMP (I) Comm	0
					TRANSFER OUT	165
					Execution (Comm)	1
41			SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT,.SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	759	CS(COMM)	44
					OMP(Comm.)/OMP (I)(Comm.)	26
					MISC DJ/RTI	4
					EX	25
TOTAL						265
42	ROHINI COURT	NORTH	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	54
					OMPi(COMM)& OMP (Comm)	346
					EXECUTION	8
					Misc. Application DJ	2
					Review Pet/ Cont.Pet/Counter Claim	1
43		NORTH	VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)		CS(COMM.)/COUNTER CLAIM	10
					OMPi(COMM)& OMP (Comm)	126

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
					EXECUTION	9
					MISC DJ/ARB	0
TOTAL						556
44	**DWARKA COURTS**	**SOUTH WEST**	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	603	CS (COMM)	25
					ARB (COM)	0
					OMP (I) (COMM.)	77
					EX COMM AWARD	5
45	**DWARKA COURTS**		**SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02**	613	CS (COMM)	26
					OMP (COM)	1
					OMP (I) (COMM.)	86
					EX COMM AWARD	1
46	**DWARKA COURTS**		**SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03**	614	CS (COMM)	23
					OMP (COM)	2
					OMP (I) (COMM.)	56
					COUNTER CLAIM	1
					EX COMM AWARD	3
47	**DWARKA COURTS**		**SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04**	**509**	CS (COMM)	22
					OMP (I) (COMM.)	79
					EX COMM AWARD	2
TOTAL						409
GRAND TOTAL						**2319**

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF SEPTEMBER 2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMING THE ISSUES	LISTING OF WITNESSES	AFFIDAVIT OFT OF EVIDENCE	AFFIDAVIT OF WITNESSES	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
0	ABOLISHED COURT OF MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL											
1	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-01(Renumbered as CC-01, w.e. 14.09.2026)	CENTRAL	306	CS (COMM)	811/2026	17.07.2026	M/S BAISHAKHI RAM GIRDHARI LAL PVT LTD VS M/S NAVKAR METAL	02.09.2026	11.09.2026	11.09.2026	16.09.2026	26.09.2026	29.09.2026	
			306	CS (COMM)	1044/2025	24.09.2025	LEGEND POLYFOAMS PVT LTD VS NOBLE ENTERPRISES	03.09.2026	15.09.2026 31.10.2026	15.09.2026 31.10.2026	16.09.2026 to 17.10.2026 02.11.2026 to 21.11.2026	30.11.2026	04.12.2026	
			306	CS (COMM)	621/2026	01.06.2026	R V SOLUTIONS PVT LTD VS JINTENDRA SUNDAR SINGH	05.09.2026	19.09.2026	19.09.2026	23.09.2026	03.10.2026	05.10.2026	
			306	CS (COMM)	831/2026	22.07.2026	BANK OF BARODA VS ROHTAS	14.09.2026	30.09.2026	30.09.2026	05.10.2026	17.10.2026	22.10.2026	
			306	CS (COMM)	833/2026	22.07.2026	YOGINDER KUMAR JAIN VS C AND B MASSCON PVT LTD	17.09.2026	30.09.2026	30.09.2026	08.10.2026	19.10.2026	21.10.2026	
			306	CS (COMM)	118/2026	28.01.2026	VIKRAM SINGH VS SPG CONSUMER PRODUCTS PVT LTD	17.09.2026	30.09.2026 24.10.2026	30.09.2026 24.10.2026	10.10.2026 03.11.2026	21.11.2026	27.11.2026	
			306	CS (COMM)	352/2026	23.03.2026	KAPIL GUPTA VS KALSARAM	25.09.2026	17.10.2026	17.10.2026	04.11.2026	16.11.2026	18.11.2026	
			306	CS (COMM)	185/2026	11.02.2026	RAMESH RATHI VS KRISHAN GUPTA	25.09.2026	09.10.2026	09.10.2026	13.10.2026	24.10.2026	29.10.2026	
			306	CS (COMM)	251/2026	26.02.2026	POONAM RATHORE VS AMIT JAIN	28.09.2026	09.10.2026	09.10.2026	17.10.2026	31.10.2026	02.11.2026	
			306	CS (COMM)	969/2026	17.08.2026	ASHWANI KUMAR GUPTA VS MAA BHAGWATI TOWEL HOUSE	28.09.2026	09.10.2026	09.10.2026	15.10.2026	31.10.2026	03.11.2026	
			306	CS (COMM)	777/2026	11.07.2026	CANARA BANK VS JAPNEET SINGH	30.09.2026	17.10.2026	17.10.2026	23.10.2026	31.10.2026	05.11.2026	
2	SH. LOKESH KUMAR/SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT) (Renumbered as CC-02, w.e.f 14.09.2026)	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)963/2026	14.08.2026	SAVITA JAIN V/S MCD	17.09.2026	PE- 15.10.2026 AND DE-14.11.2026	BEFORE PE-15.10.2026	BEFORE DE-14.11.2026	NA	NA	NA

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRA	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)562/2026	18.05.2026	JAMNA DASS AND ANON FOOD	17.09.2026	PE- 13.11.2026 AND 14.11.2026, DE-10.12.2026 AND 11.12.2026	BEFORE PE-13.11.2026 AND 14.11.2026	BEFORE DE-10.12.2026 AND 11.12.2026	NA	NA	NA
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)93/2026	24.01.2026	SUKH STEEL PVT LTD V/S M/S KALE PALE TRADERS	23.09.2026	PE- 19.11.2026 AND 20.11.2026 DE-17.12.2026 AND 18.12.2026	BEFORE PE-19.11.2026 AND 20.11.2026	BEFORE DE-17.12.2026 AND 18.12.2026	NA	NA	NA
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)367/2026	25.03.2026	SHIV TEXTILE V/S GEM NEXT CLOTHING	23.09.2026	PE- 19.11.2026 AND 20.11.2026 DE-21.12.2026 AND 22.12.2026	BEFORE PE-19.11.2026 AND 20.11.2026	BEFORE DE-21.12.2026 AND 22.12.2026	NA	NA	NA
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)449/2026	16.04.2026	SATISH KR BHASIN V/S RADHEY SHYAM JAISWAL	24.09.2026	PE- 09.10.2026 AND 12.10.2026 DE-04.11.2026 AND 06.11.2026	BEFORE PE-09.10.2026 AND 12.10.2026	BEFORE DE-04.11.2026 AND 06.11.2026	NA	NA	NA
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)162/2026	05.02.2026	ADIDAS AG V/S GAGAN SACHDEVA	29.09.2026	PE- 07.12.2026 AND 08.12.2026 DE-11.01.2027 AND 12.01.2027	BEFORE PE-07.12.2026 AND 08.12.2026	BEFORE DE-11.01.2027 AND 12.01.2027	NA	NA	NA
3	**SH. ANIL KUMAR SISODIA/SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-3 (Renumbered as CC-03, w.e. 14.09.2026)**	**CENTRAL**	NIL											
4	**SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-04 TIS HAZRI COURT CENTRAL DELHI (Renumbered as CC-04, w.e. 14.09.2026)**	**CENTRAL**	410	CS (COMM)/13/2026	CS (COMM)/13/2026	05-01-2026	SPONTANEOUS COMMUNICATION VS. SH. NANGLI INFOTECH	03.09.2026	PE-29.09.2026, DE 13.10.2026	29.09.2026	13.10.2026	NIL	NIL	NA
5	**MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-05 (Renumbered as CC-05, w.e. 14.09.2026)**	**CENTRAL**	302	CS(COMM)	401/2026	06-04-2026	CANARA BANK VS NAGENDRA	30.09.2026	11.10.2026	13.10.2026	13.10.2026	17.10.2026	22.10..2026	NIL
			302	CS(COMM)	1344/2025	19.12.2025	PUNJAB NATIONAL BANK VS MEHAK KHAJURIA	16.09.2026	22.09.2026	25.09.2026	25.09.2026	28.09.2026	03.10.2026	NIL
			302	CS(COMM)	949/2025	25.08.2025	M/S PREM COLOR CHEM PVT. LTD. VS MR. VINEY AGGARWAL	07.09.2026	14.09.2026	16.09.2026	16.09.2026	18.09.2026	22.09.2026	NIL
			302	CS(COMM)	352/2025	28.03.2026	M/S ANANT OVERSEAS PVT. LTD. VS SOBHIT SHARMA AND ORS.	10.09.2026	12.09.2026	17.09.2026	19.09.2026	17.09.2026	19.09.2026	NIL
6	**MS. SAVITRI/SH. RAMESH KUMAR II DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-06, w.e. 14.09.2026)**	**CENTRAL**	NIL											

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRA	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
6	**ABOLISHED COURT OF SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	NIL											
7	**SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-07, w.e. 14.09.2026)**	**CENTRAL**	NIL											
8	**SH. POORAN CHAND/SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-08, w.e. 14.09.2026)**	**CENTRAL**	309	CS (COMM)	CS (COMM)/763/2026	08-07-2026	MS BANSAL GLASS PVT LTD THROUGH ITS DIRECTOR DEVANSH BANSAL Vs DEEPAK GUPTA PROP OF STARK INDUSTRIES	01.09.2026	PE: 16.09.2026	Plaintiff to fill all his evidence by way of affidavit from the date of order				
			309	CS (COMM)	CS (COMM)/472/2026	22-04-2026	Matri Jewellers Prop Uttam Pandit Vs Sahu Jewells Partnership Firm through Partners	01.09.2026	PE: 15.09.2026	Plaintiff to fill all his evidence by way of affidavit from the date of order				
			309	CS (COMM)	CS (COMM)/195/2026	16-02-2026	PUNJABI-CHAAP CORNER PRIVATE LIMITED Vs PUNJABIS CHAAP CORNER	03.09.2026	LC Appointed	Parties to file list of witnesses as per Order 16 Rule 1 CPC, if any, within				
			309	CS (COMM)	CS (COMM)/206/2026	17-02-2026	M/s CAXTON PRESS (P) LTD Vs M/s SURE SALES AUTOMATION PRIVATE LIMITED	08.09.2026	PE: 19.09.2026	Plaintiff to fill all his evidence by way of affidavit				
			309	CS (COMM)	CS (COMM)/1274/2025	02-12-2025	Sh Sanjeev Kumar Goel Vs Municipal Corporation of Delhi	09.09.2026	PE: 07.10.2026	Plaintiff to fill all his evidence by way of affidavit				
			309	CS (COMM)	CS (COMM)/332/2026	18-03-2026	RAJ KUMAR GOEL Vs MUNICIPAL CORPORATION OF DELHI	12.10.2026	PE: 12.10.2026	Plaintiff to fill all his evidence by way of affidavit				
			309	CS (COMM)	CS (COMM)/609/2026	29-05-2026	MS SHREE VAISHNO TRADING CO Vs MS NITISH CLOTH HOUSE	14.09.2026	PE:08.10.2026	Plaintiff to fill all his evidence by way of affidavit				
			309	CS (COMM)	CS (COMM)/131/2026	30-01-2026	VISHAL VADEHRA Vs MUNICIPAL CORPORATION OF DELHI	14.09.2026	PE:14.10.2026	Plaintiff to fill all his evidence by way of affidavit				
			309	CS (COMM)	CS (COMM)/784/2025	10-07-2025	MBD ALCHEMIE PVT LTD Vs ST. JOHN CENTRAL	14.09.2026	PE:10.10.2026	As per order, list the matter for PE and payment of cost				
			309	CS (COMM)	CS (COMM)/439/2026	11-04-2026	M/s Aditya Construction Company Vs M/s Delhi Jal Board	16.09.2026	PE:15.10.2026	Plaintiff to fill all his evidence by way of affidavit				
			309	CS (COMM)	CS (COMM)/647/2026	04-06-2026	STATE BANK OF INDIA Vs MR PREM SINGH	17.09.2026	PE: 27.10.2026	Plaintiff to fill all his evidence by way of affidavit				
			309	CS (COMM)	CS (COMM)/1342/2025	19-12-2025	AMIT KHANNA Prop of M/s Saarthak Trading Co. Vs ARSHAD SIDDIQUI Prop. of M/s Zam Zam Collection	17.09.2026	PE:15.10.2026	As per order,list the matter for Ex-parte PE				

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRA	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			309	CS (COMM)	CS (COMM)/425/2026	09-04-2026	MITTAL SAREES Vs DRAUPADI SELECTIONS AND ORS	26.09.2026	-	As per order, matter is referred to Mediation Centre				
			309	CS (COMM)	CS (COMM)/590/2026	22-05-2026	SPONTANEOUS COMMUNICATION PVT. LTD Vs VINITA GUPTA	28.09.2026	PE:29.10.2026	Plaintiff has filed evidence affidavit. List for PE.				
9	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-09, w.e. 14.09.2026)	CENTRAL	401	CS COMM	365/26	25-03-2026	M/S ADITYA CONSTRUCTION CO. VS DELHI JAL BOARD	23-09-2026						
				CS COMM	90/26	24-01-2026	NEERAJ GUPTA VS CHAWLA FOOTWEAR	23-09-2026						
				CS COMM	1326/25	13-12-2025	PRASHANT SHARMA VS DELHI JAL BOARD	21-09-2026						
10	SH. NARESH KUMAR MALHOTRA/SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-10, w.e. 14.09.2026)	CENTRAL	402	Civil	CS(COMM)/153/2025	03.02.2025	SURYA ROSHNI LTD. VS ASHOK KUMAR	YES						
			402	Civil	CS(COMM)/1229/2020	06.09.2018	CHIRANJEEVI ELECTRICALS VS ETA ENGINEERING	YES						
			402	Civil	CS(COMM)/690/2026	09.06.2026	CANARA BANK VS GHANSHYAM DASS	YES						
11	MS. MANJUSHA WADHWA/SH, ASHUTOSH KUMAR, , DISTRICT JUDGE (COMMERCIAL COURT)-01	WEST	cs	CS (COMM)/257/2026	14-03-2026	BINDRA BAN Vs DIMPLE	02-09-2026	Nil	Nil	Nil	Nil	Nil	Nil	
			cs	CS (COMM)/1024/2025	16-12-2025	Reliance Projects and Property Management Services Ltd Vs NORTH	07-09-2026	Nil	Nil	Nil	Nil	Nil	Nil	
			cs	CS (COMM)/407/2026	24-04-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs Amit Kumar and Anr.	17-09-2026	Nil	Nil	Nil	Nil	Nil	Nil	
			cs	CS (COMM)/149/2026	11-02-2026	Amit Kumar Goyal Proprietor of M/s Amit Plastic Vs Charanpaadaka	26-09-2026	Nil	Nil	Nil	Nil	Nil	Nil	
			cs	CS (COMM)/67/2026	16-01-2026	M/S KCT TRADING (P) LTD Vs DEV BANERJEE PROPRIETOR M/S PRINT	28-09-2026	Nil	Nil	Nil	Nil	Nil	Nil	
			cs	CS (COMM)/796/2025	19-09-2025	UNION BANK OF INDIA Vs SHALINI SHARMA PROPRIETOR OF M/S SHALINI	29-09-2026	Nil	Nil	Nil	Nil	Nil	Nil	

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRA	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
12	MS. RAJ RANI GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS COMM	899/2024	16.10.2024	VIHAAN BOARD P LTD VS NIKUNJ WOODS P LTD	17.09.2026	23.10.26	23.10.26	23.10.26	--	--	.-	
			CS COMM	315/2025	21.04.2025	PUNJAB AND SINDH BANK VS ANIL THAKUR	19.09.2026	16.11.26	16.11.26	16.11.26	--	--	.-	
			CS COMM	832/2024	24.09.2002 4	HAIR MASTER SALON P LTD VS SHIVANI ARORA	22.09.2026	06.11.26	06.11.26	06.11.26				
			CS COMM	1048/2025	22.12.2025	NEWOW INDIA P LTD VS NAYAN KESHARW ANI	23.09.2026	02.11.26	02.11.26	02.11.26				
13	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL											
14	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST	NIL											
15	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
16	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
17	SH. ANIL ANTIL, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS (COMM.	802/2025	17.10.2025	Primus Super Speciality Hospital Unit of Delhi Hospital Society Vs. Dr Alokit Gulati	28.09.2026	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN
18	SH. MANOJ KUMAR-I, DISTRICT JUDGE, COMMERCIAL COURT	NEW DELHI	25	CS – COMM	851 / 2025	10.11.2025	MS C G LOGISTICS PVT LTD THROUGH ITS DIRECTOR RAJESH DUBEY Vs MS ALLIANCE AIR AVIATION LIMITED	30.09.2026	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 14.10.2026
19	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL											
20	SH. RAKESH PANDIT , DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (Comm) No. 536/2025	27.11.2025	KVG AGRO PRIVATE LIMITED Vs SHIVA M ENTERPRISES	24.09.2026	NIL	NIL	NIL	NIL	NIL	NA
			12, New Court Block-I	Civil Suit	CS (COMM) 113/2026	27.02.2026	Mark Shield Vs Mohamma d Awais	24.09.2026	NIL	NIL	NIL	NIL	NIL	NA
21	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT/ MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 184/2026	06.04.2026	RAMKESH VS MUNICIPAL CORPORATION OF DELHI	21.09.2026	WITHIN 15 DAYS FROM 21.09.2026	28.10.2026	20.11.2026	-	30.11.202 6	-

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRA	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
22	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/158/2025	28.03.2025	AKHTAR ALI Vs SALMA	46268	21/09/2026 to 31/10/2026	Within 15 days	16/11/2026 to 15/12/2026	NIL	NIL	21.12.2026
			17, New Court Block-I	Commercial	CS (COMM)/238/2024	13.05.2024	Thandi Ram Meena Vs Neeraj Chaudhary And Anr	46266	15/09/2026 to 15/10/2026	Within 15 days	22.10.2026 to 30.11.2026	NIL	NIL	02.12.2026
			17, New Court Block-I	Commercial	CS (COMM)/289/2026	22.05.2026	PACE CREATION Vs ANAYA POLYCOATERS	46273	05/10/2026 to 06/10/2026	Within 15 days	13/10/2026 to 14/10/2026	NIL	NIL	22.10.2026
			17, New Court Block-I	Commercial	CS (COMM)/45/2026	22.01.2026	Union Bank of India Vs Shivansh Singh	46284	13/10/2026 to 14/10/2026	Within 15 days	22/10/2026 to 23/10/2026	NIL	NIL	29.10.2026
			17, New Court Block-I	Commercial	CS (COMM)/43/2025	22.01.2025	AARK PHARMACEUTICALS Vs LOUIS AND CLARK PHARMACEUTICAL	46289	06/10/2026 to 27/10/2026	Within 15 days	01/11/2026 to 21/11/2026	NIL	NIL	27.11.2026
23	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM.) 557/2025	10.12.2025	M/S CHIMES AVIATION PVT. LTD. VS M/S THE NATIONAL INSURANCE CO. LTD.	22.09.2026	05.10.2026	-	-	-	-	20.11.2026
			29, New Court Block-II	Commercial	CS (COMM.) 515/2025	11.11.2025	SUMAN SINGH AND ANR. VS SURENDER CHAUHAN	24.09.2026	13.10.2026	-	-	-	-	24.10.2026
			29, New Court Block-II	Commercial	CS (COMM.) 516/2025	11.11.2025	SUMAN SINGH AND ANR. VS SURENDER CHAUHAN	24.09.2026	13.10.2026	-	-	-	-	24.10.2026
24	VACANT COURT OF DISTRICT JUDGE -05(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	45085	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	45483	-	45791	-	-	Plaintiff Evidence	46284
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	45196	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	45560	-	45622	-	-	Final Arguments	46276
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/99/2025	45712	IENERGIZERS IT SERVICES VS PVR INOX LTD.	45918	-	-	-	-	Misc. Arguments	46282
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/612/2023	45237	M/S GOLDEN FOODS PRODUCTS VS. RAVI KANT AWASTHI	46051	-	-	-	-	Defendant Evidence	46279
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/217/2025	45772	MOOL CHAND VS AIIMS NEW DELHI	45940	-	-	46247	-	Defendant Evidence	46294
24A	SH. AJAY PANDEY, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	45085	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	45483	-	45791	-	-	Plaintiff Evidence	46284

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRA	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	45196	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	45560	-	45622	-	-	Final Arguments	46276
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/99/2025	45712	IENERGIZERS IT SERVICES VS PVR INOX LTD.	45918	-	-	-	-	Misc. Arguments	46282
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/612/2023	45237	M/S GOLDEN FOODS PRODUCTS VS. RAVI KANT AWASTHI	46051	-	-	-	-	Defendant Evidence	46279
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/217/2025	45772	MOOL CHAND VS AIIMS NEW DELHI	45940	-	-	46247	-	Defendant Evidence	46294
25	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	CS COMM	22/2022	10.12.2021	YASH JAIN VS. M/S COUNTRY LINE LOGISTICS PVT LTD.	05.09-.2026	19.09.2026	NIL	NIL	31.10.2026	NIL	
				CS COMM	313/2026	23.04.2026	VELOCITY SOFTWARE SOLUTION LTD. VS. NR WARDROB FUSS PVT LTD.	14.09.2026	21.09.2026	NIL	NIL	17.10.2026	NIL	
				CS COMM	465/2026	01.06.2026	LALIT GUPTA VS. GODREJ FINANCE LTD.	19.09.2026	14.10.2026	NIL	NIL	27.11.2026	NIL	
				CS COMM	218/2026	25.03.2026	PATANJALI FODDS LTD. VS. ANIL KUMAR JAIN AND ORS	29.09.2026	16.10.2026	NIL	NIL	27.10.2026	NIL	
				CS COMM	847/2023	19.09.2023	MOHITA GUPTA VS. KANIKA ARORA	10.09.2026	16.10.2026	NIL	NIL	02.11.2026	NIL	
26	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	CS/COMM/552/2026	CS/COMM/552/2026	06.07.2026	BERGER PAINTS INDIA	VS	JAI MATA DI AGENCIES	07.09.2026	Within 15 days	19.09.2026	__	__
				CS/COMM/503/2026	CS/COMM/503/2026	06.06.2026	MIDAS GARMENTS	VS	URMILA SINGH	08.09.2026	Within 15 days	19.09.2026	__	__
				CS/COMM/329/2026	CS/COMM/329/2026	27.04.2026	STATE BANK OF INDIA	VS	LAXMI CHAND MEENA	10.09..2026	Within 15 days	05.10.2026	__	__

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRA	PETITIONER NAME VS RESPONDENT		DATE OF CASE MANAGEMENT HEARING					
				CS/COMM/585/2026	CS/COMM/585/2026	10.07.2026	SACH SERVICES	VS	ABRASIVES INDIA	11.09.2026	Within 15 days	01.10.2026	__	__
				CS/COMM/422/2026	CS/COMM/422/2026	21.05.2026	REGENCY CYCLES PVT. LTD.	VS	S T ENTERPRISES	15.09.2026	Within 15 days	26.09.2026	__	__
				CS/COMM/621/2026	CS/COMM/621/2026	27.07.2026	ORBIT TECHSOL INDIA	VS	CSC E GOVERNANCE	18.09.2026	Within 15 days	16.10.2026	__	__
				CS/COMM/994/2022	CS/COMM/994/2022	01.10.2022	MANI KANT AGGARWAL	VS	JYOTSANA SANJAY AGARWAL	21.09.2026	Within 15 days	03.11.2026	__	__
				CS/COMM/284/2026	CS/COMM/284/2026	16.04.2026	M/S SAFEDECOR PVT. LTD.	VS	KMK TRADE LINKS	21.09.2026	Within 15 days	06.10.2026	__	__
				CS/COMM/573/2026	CS/COMM/573/2026	08.07.2026	M/S KAMDHENU CEMENT	VS	SGK PROJECTS	23.09.2026	Within 15 days	07.10.2026	__	__
				CS/COMM/383/2026	CS/COMM/383/2026	08.05.2026	BANK OF MAHARASTHRA		SHIVRAM GAWALE	24.09.2026	Within 15 days	13.10.2026	__	__
				CS/COMM/467/2026	CS/COMM/467/2026	01.06.2026	BANK OF INDIA	VS	ABUL UFA ARCHADUL	24.09.2026	Within 15 days	10.10.2026	__	__
				CS/COMM/510/2025	CS/COMM/510/2025	10.06.2025	THE NEW INDIA ASSURANCE	VS	M/S NTC SUPPLY	26.09.2026	Within 15 days	13.10.2026	__	__
27	**DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	NIL											
28	**MS. ANU GROVER BALIGA**	**SOUTH-EAST**	NIL											
29	**MS. NEELAM SINGH**	**SOUTH-EAST**	NIL											
30	**MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	23	COMMERCIAL CASE	CS(COMM.) 1122/2022	15.11.2022	ANJALI DAPHTARY and ANR. Vs M/S APEX BUILTTECH and ORS.	02.09.2026	WITHIN 15 DAYS	4 WEEKS	BEFORE LD. LOCAL COMMISSIONER	NIL	NIL	NIL
				COMMERCIAL CASE	CS(COMM.) 432/2026	25.05.2026	M/S TANYA ENTERPRISES Vs M/S GANNON DUNKERLEY AND CO. LTD	02.09.2026	WITHIN 15 DAYS	4 WEEKS	BEFORE LD. LOCAL COMMISSIONER	NIL	NIL	NIL

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRA	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
				COMMERCIAL CASE	CS(COMM.) 24/2022	14.12.2021	VLCC PERSONAL CARE LIMITED Vs& TRAVELSTACK TECH LIMITED	30.05.2024 03.09.2026	WITHIN 15 DAYS	4 WEEKS	06.10.2026 ,07.10.2026 and 09.10.2026 PE	NIL	NIL	18.11.2026, 19.11.2026 DE and 01.12.2026 Final Arguments
				COMMERCIAL CASE	CS(COMM.) 929/2025	19.11.2025	UTKAL BOARD AND PAPER MILLS LIMITED Vs M/S R. D. Construction AND ORS.	09.09.2026	WITHIN 15 DAYS	4 WEEKS	23.10.2026 , 27.10.2026 and 28.10.2026 PE	NIL	NIL	02.12.2026 , 03.12.2026 DE and 15.12.2026 final arguments
				COMMERCIAL CASE	CS(COMM.) 801/2025	27.09.2025	SHANAN EXPORT Vs LOCOFAST ONLINE SERVICES PVT. LTD	10.09.2026	WITHIN 15 DAYS	4 WEEKS	27.10.2026, 28.10.2026 and 29.10.2026 PE	NIL	NIL	02.12.2026 , 03.12.2026 DE and 17.12.2026 final arguments
				COMMERCIAL CASE	CS(COMM.) 1031/2025	15.12.2025	Vikram Wasandi Proprietor of Saga Papers Vs BPI INDIA PRIVATE LIMITED	11.09.2026	WITHIN 15 DAYS	4 WEEKS	16.10.2026, 23.10.2026 PE	NIL	NIL	20.11.2026, 27.11.2026 DE and 02.12.2026 final arguments
				COMMERCIAL CASE	CS(COMM.) 456/2026	30.05.2026	SHRI VIJAY RAUT PROP. OF M/S FIRE SYSTEM INDIA Vs SANGAM TIWARI PROP. OF AXIS FIRE SERVICES	16.09.2026	WITHIN 15 DAYS	4 WEEKS	23.10.2026 PE	NIL	NIL	NIL
31	**SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	NIL											
32	**SH. RAVINDER SINGH/ MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	39	CS(COMM)	734/25	12.09.2025	JYOTI VS. JAGDISH PRASADSHARMA	YES	NO	NO	NO	NO	NO	NO
			39	CS(COMM)	898/2025	07.11.2025	ANKUR DABAS VS. DDA & ORS	YES	NO	NO	NO	NO	NO	NO
				CS(COMM)	644/25	05.08.2025	M/S INTERGLOBE SPIRITZ INDIA PVT. LTD. VS. M/S NEW SHOP CSTORE NEWTWORK PVT. LTD.	YES	NO	NO	NO	NO	NO	NO
				CS(COMM)	58/2026	21.01.2026	G3 IMAGING HEALTH SERVICES P. LTD. VS. SURINDER SINGH	YES	NO	NO	NO	NO	NO	NO
				CS(COMM)	797/2025	27.09.2025	PUNTA INDIA PVT. LTD. VS. BRIGHTEX ENTERPRISES PVT. LTD.	YES	NO	NO	NO	NO	NO	NO
				CS(COMM)	39/2026	15.01.2026	M/S KAMDHENU CEMENT G @ KAMDHENU CEMENT VS. PD YADAV	YES	NO	NO	NO	NO	NO	NO
33	**SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**EAST**	NIL											
34	**MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)**	**EAST**	NIL											

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRA	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
35	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL											
36	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building	CS(COMMERCIAL)	CS (COMM) 461/25	26.07.2026	Swagat Fashion Co Vs. Goel Hosiery	02.09.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 06.10.2026 For D.E. – 13.10.2026 F/A17.10.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM) 482/25	05.08.2026	Fakhre Alam Vs. Subhash Gautam	02.09.2026	Not Filed	Not Filed	Not Filed	NO	NO	For PE 5th October, 2026. DE 12th October, 2026. F? A16.10.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM) 146/26	16.03.2026	M/S BRIJBIHARI CONCAST LIMITED Vs. M/S NAVAYUGA ENGINEERING CO LTD	07.09.2026	Not Filed	Not Filed	Not Filed	NO	NO	PE 05.10.2026. DE 08.10.2026. F/A 29.10.2026.
			301, New Court Building	CS(COMMERCIAL)	CS (COMM) 138/26	13.03.2026	Elpron Exchange Water Engg Pvt Ltd Vs. Sh Avinash	07.09.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 24.10.2026 and 30.10.2026. For D.E. – 05.11.2026. r Final Arguments
			301, New Court Building	CS(COMMERCIAL)	CS (COMM) 176/26	02.04.2026	Earthling Vs. Malhotra Bakery Store	08.09.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 07.10.2026. For D.E. – 15.10.2026. r Final Arguments, on
			301, New Court Building	CS(COMMERCIAL)	CS (COMM) 585/25	06.10.2025	Elpron Exchange Water Engg Pvt Ltd Vs. Sh Abdul Wahid	16.09.2026	Not Filed	Not Filed	Not Filed	NO	NO	For PE 12.10.2026. For DE 17.10.2026. Final Arguments 03.11.2026.
			301, New Court Building	CS(COMMERCIAL)	CS (COMM) 465/24		NIKUNJ MAHESHWARI Vs. DEWON ELECTRIC PVT LTD THROUGH ITS DIRECTOR DIPESH SHARMA	22.09.206	Not Filed	Not Filed	Not Filed	NO	NO	PE 13.10.2026. DE 29.10.2026 Final Arguments 03.11.2026
37	SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS COMM 314/2026	09-06-2026	SUSHIL KUMAR KESARWANI Vs HARI SINGH	46281	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/25–11-2026
			ROOM NO 208	COMMERCIAL	CS COMM 103/2026	19-02-2026	SHRI RAJEEV JAGGA Vs SHRI PIYUSH KUMAR VIG	46287	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/08–10-2026
			ROOM NO 208	COMMERCIAL	CS COMM 327/2026	04-07-2026	STATE BANK OF INDIA VS KRISH SHARMA	46290	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/02–11-2026

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRA	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
38	SH.RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMERCIAL)	CS(COMM) 334/2026	07.07.2026	NEXT GEN EXPORTER & MANUFACTURER VS MADURA CORPORATION	01.09.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 256/2026	12.05.2026	JAI DURGEY WEARS LLP VS MISHU ENTERPRISES & ORS	26.09.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 210/2026	13.04.2026	MAHESH CHAND VS FAMILY HEALTH CARE HOSPITAL PVT LTD	30.09.2026	Not Filed	NO	Not Filed	NO	NO	
39	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No 304	COMMERCIAL	MISC DJ/816/2024	GAURAV KRISHAN GOSWAMI VS BANKEY BIHARI MUSIC	03-09-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 30-11-2026	
				COMMERCIAL	CS(COMM) /141/2026	BIOCON ELECTRIC PVT LTD VS PRADEEP KUMAR SINGH	10-09-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 19-01-2027	
				COMMERCIAL	CS(COMM) /714/2025	ABHISHEK JAIN VS MANI SETH	11-09-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 21-01-2027	
				COMMERCIAL	CS(COMM) /117/2024	GAURAV KRISHNA GOSWAMI VS M/S BANKEY BIHARI MUSIC	18-09-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 07-01-2027	
				COMMERCIAL	CS(COMM) /10/2026	M/S V J CRANES PVT. LTD. VS M/S CHATTERJEE ENGINEERING PVT	23-09-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 06-01-2027	
40	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	Civil	326/23	28-04-2023	M/S COOL HUB LOGISTICS Vs M/S TCI EXPRESS LIMITED							
					129/25	45707	WILLETT COMMUNICATIONS Vs A1 SOLUTIONS							
					818/22	27-10-2022	KAIZEN INDIA (A PARTNERSHIP FIRM) Vs SARVATMA IMPEX PVT LTD							
					212/24	04-04-2024	Rajesh Goyal Vs Babita Sharma and Anr.							
					397/23	19-05-2023	M/S TRANE TECHNOLOGIES INDIA PVT LTD Vs M/S VARINDRA REFRIGERATION							
					808/22	15-10-2022	M/S SINGLA POLYMERS Vs M/S SHREE POLY PLAST							

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRA	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
					687/24	05-11-2024	WONDER READY MIX CONCRETE PVT LTD Vs VIVEK CONTRACTS PVT LTD AND ORS							
					296/22	02-05-2022	SAMBAL JAIN AND ORS. Vs PRAVEEN GUPTA AND ORS.							
					293/24	09-05-2024	Ambay Trading Co. Vs New Beauty Shoe Center							
					514/25	12-07-2025	Aanchal Bathla Prop Technomics India Through POA Jatin Bathla Vs Sourabh Jain Prop Shree Ram Telecom							
					148/23	24-02-2023	M/S AAKAR PIPING SOLUTIONS PVT. LTD. Vs SH. SANJEEV SHARMA							
					140/22	02-03-2022	MS JAGDAMBA ENTERPRISES Vs MS GRANARY WHOLESALE PVT LTD							
					65/24	02-02-2024	Gupta Timber Trader Private Limited Vs Sachin Garg							
					43/26	17-01-2026	Upgrid Solutions Private Limited Vs SANTOSH, Sole Proprietor of Durga Charging Point							
41	**SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT,.SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)**	**NORTH-WEST**	205	Civil	CS (COMM) 681/2025	26-09-2025	Dr Saritha Shamsunder Vs State Bank of India Cards Payment Services Through Chairman							25-11-2026
					CS(COMM) 441/2025	03-06-2025	PRASHANT LAHOTI VS YASH AGGARWAL							04-01-2027
					CS(COMM) 266/2026	08-04-2026	ELECTRO PLAST AND CHEMICAL INDUSTRIES VS HIMGANGA POLYMERS INDIA PVT LTD							31-10-2026
					CS(COMM) 791/2025	12-11-2025	ZAHOOR HUSSAIN BHATT TRADING VS KAMAL TRADING CO.							25-01-2027
					CS(COMM) 225/2024	18-04-2024	SHIV NARESH SPORTS PVT LTD VS YES BANK LTD.							28-10-2026
					CS(COMM) 233/2019	13-08-2019	MAHESH KUMAR GOYAL VS M/S BALAJI SOLUTIONS							20-11-026

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRA	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
					CS (COMM) 2/2020	08-01-2020	BALAJI SOLUTIONS VS MAHESH KUMAR GOYAL							20-11-026
					CS (COMM) 383/2024	07-06-2024	MACHA CONSUMER PRODUCTS PVT LTD VS CHAI SUTTA BAR TRADING PVT LTD							28-11-2026
42	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL											
43	VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	NORTH	NIL											
44	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	603	COMMERCIAL SUIT	CS(COMM) 326/2025	01-07-2025	VINOD TIWARI Vs VEENA JAIN	18.08.2025	02.09.2026	02.09.2026	02.09.2026	17.08.2026	17.08.2026	
			603	COMMERCIAL SUIT	CS(COMM) 40/2025	23-01-2025	CRM POLYMERS Vs YFC PROJECTS PRIVATE LIMITED	15.07.2025	02.08.2025	02.08.2025	02.08.2025	29.08.2026	29.08.2026	
			603	COMMERCIAL SUIT	CS(COMM) 653/2025	27-11-2025	ICICI BANK LTD Vs M/S AGNIV HOSPITALITY SERVICES LLP	11.04.2026	06.05.2026	06.05.2026	06.05.2026	31.08.2026	31.08.2026	
			603	COMMERCIAL SUIT	CS(COMM) 93/2025	25-02-2025	IDBI BANK LIMITED Vs M/S SHREE SHYAM GARMENTS	21.04.2026	20.07.2026	20.07.2026	20.07.2026	17.09.2026	17.09.2026	
45	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	613	Commercial Suit	CS (COMM)/130/2019	28-05-2019	M/S SAPIENT LABORATORIES P LTD VS INDIANA OPTHALMICS	19-09-2026	SHALL REMAIN STAYED FOR THREE MONTHS FROM 19-09-2026	...	...	...	.....	...
			613	Commercial Suit	CS (COMM)/472/2025	02-09-2025	BANK OF BARODA VS ASHISH SONI	17-09-2026	PE – 02-11-2026 TO 05-11-2026 DE – 28-11-2026 FA – 01-12-2026	...	...	...	.....	...
46	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 551/2025	16.02.2025	JOGO TECHNOLOGIES VS. DWARKA SHUTTLERS	01.09.2026	PE - 29.10.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	COUNTER CLAIM 1/2026	05.01.2026	DWARKA SHUTTLERS VS. JOGO TECHNOLOGIES	01.09.2026	PE - 29.10.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 427/2026	07.07.2026	MATRIX POLYTECH VS. DELTON CABLES	07.09.2026	PE- 17.10.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 440/2026	09.07.2026	VINOD TIWARI VS. GLITZ LOUNGE	07.09.2026	PE-09.10.2026 DE-12.10.2026	NIL	NIL	NIL	NIL	NIL

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRA	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING					
			614	COMMERCIAL SUIT	CS(COMM) 223/2026	15-04-2026	CURIE AND BROWN VS. TARC PROJECT	08.09.2026	PE-05.10.2026 DE-12.10.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 426/2026	07.07.2026	MANISH POPLI VS. SHIVAY LOGISTICS	08.09.2026	PE-02.11.2026 DE-06.11.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 169/2026	27.03.2026	UNION BANK OF INDIA VS. PREETI YADAV	10.09.2026	PE- 05.10.2026 DE-15.10.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 75/2025	12.02.2025	RAMJI LAL VS. GHAMANDI LAL	14.09.2026	PE- 15.10.2026	NIL	NIL	NIL	NIL	NIL
47	**SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04**	**SOUTH WEST**	509	CS (Comm)	32/2026	22.01.2026	Tvishi Service Private Limited Vs Piccadily Hotels Private Limited	07.09.2026	PE-05.10.2026, 17.10.2026	Within 4 Weeks				
			509	CS (Comm)	579/2025	30.10.2025	MS Sankalp Finsec Pvt Ltd Vs ANAND PRAKASH	08.09.2026	PE-13.10.2026	Within 4 Weeks				
			509	CS (Comm)	258/2026	30.04.2026	SHAKUNTALA DEVI PROPERITOR OF SHAGUN FURNITURE THROUGH ITS AUTHORISED SIGNATORY Vs PAWAN KUMAR	09.09.2026	PE-15.10.2026	Within 4 Weeks				

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF SEPTEMBER 2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION OF DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
0	ABOLISHED COURT OF MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL													
1	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-01(Renumbered as CC-01, w.e. 14.09.2026)	CENTRAL	306	CS (COMM)	CS (COMM)/1216/2025	18-11-2025	FAIZAN BAIG Vs MOHAMMAD MUHEET ALAM	MOHD SULEMAN KHAN	9818416099	01-09-2026	287	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/145/2025	01-02-2025	SARR FREIGHTS CORPORATION Vs PUNJAB AND SIND BANK	DIVYAM AGARWAL	8595047596	22-09-2026	598	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/1317/2024	28-11-2024	SHRIKANT Vs MAHESH SHANKAR UPADHYAY	PARIKSHIT MAHIPAL	9868873986	24-09-2026	665	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
2	SH. LOKESH KUMAR/SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT) (Renumbered as CC-02, w.e.f 14.09.2026)	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/347/2025	27-03-2025	SHASHI AGARWAL Vs AJANTA RAAJ PROTCINS LIMITED AND ORS	TUSHAR AGARWAL	9313202263	08-09-2026	530 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/117/2025	25-01-2025	Vansh Khurana Vs G7 Wellness SPA	ARVIND VATS	9999137580	10-09-2026	593 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/918/2020	02-07-2020	THE INDIAN WOOD PRODUCTS CO. LTD. Vs M/S UNIQUE WOOD PRODUCTS	SATISH KUMAR	9811053833	19-09-2026	2270 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1349/2024	09-12-2024	CLEAR MEDIA INDIA PRIVATE LIMITED Vs SHABDARTH	ABHAY SAHAI	9971067110	25-09-2026	655 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/300/2024	26-02-2024	SIEMENS HEALTHCARE PRIVATE LIMITED Vs WELLNESS PATHCARE INDIA LLP	SUKRIT KAPOOR	9918250327	29-09-2026	946 DAYS	YES	CONTESTED	NA	NA	RECOVERY
3	SH. ANIL KUMAR SISODIA/SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-3 (Renumbered as CC-03, w.e. 14.09.2026)	CENTRAL	NIL													
4	SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-04 TIS HAZRI COURT CENTRAL DELHI (Renumbered as CC-04, w.e. 14.09.2026)	CENTRAL	410	CS(COMM)/654/2024	CS(COMM)/654/2024	29.05.2024	M/S. S. CHAND & COMPANY LTD. VS. M/S. JAICO BOOK DISTRIBUTORS	SH. NAVEEN KUMAR TRIPATHI	9810419936	23.09.2026	757 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
			410	CS(COMM)/853/2025	CS(COMM)/853/2025	28.07.2025	MANJEET KAUR VS. RAJU ALIAS DEVENDER	SH. RAKESH WADHWA	9811072845	23-09-2025	422 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS(COMM)/7/2025	CS(COMM)/7/2025	04-01-2025	M/S. ORANGE EDUCATION PVT. LTD. VS. LUCA BERTON	SH. NAVEEN KUMAR TRIPATHI	9810419936	24-09-2026	628 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	COUNTER CLAIM /11/2026	COUNTER CLAIM/11/2026	17-03-2026	SAKSHI JAIN VS. ASHWANI KUMAR JAIN	SH. PANKAJ JAIN	9810419936	26-09-2026	193 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS(COMM)/602/2025	CS(COMM)/602/2025	26-05-2025	ASHWANI KUMAR JAIN VS. SAKSHI JAIN	SH. VIPIN ARORA	9313626324	26-09-2026	488 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
5	**MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-05 (Renumbered as CC-05, w.e. 14.09.2026)**	**CENTRAL**	302	CS(COMM)	CS (COMM)/412/2023	06-03-2023	UNICORN DENMART LTD Vs DVG DENTAL LABTHROUGH ITS PROPRIETOR SH. K. M. UMESH	GUNJAN KUMAR	9313350568	29-09-2026	1303	YES	DECREE	NA	NA	RECOVERY
			302	CS(COMM)	CS (COMM)/1474/2023	03-11-2023	CHARAN PAADUKA INDUSTRIES PRIVATE LIMITED Vs ACTIONMILANO BRANDS LTD.	PREM GARG	8860844670	28-09-2026	1060	YES	DISMISSED	NA	NA	RECOVERY
			302	CS(COMM)	CS (COMM)/1034/2024	19-09-2024	M/S PERFECT PLASTIC Vs M/S PIONEER POLYPLAST	K.K. SINGH	9810673660	25-09-2026	736	YES	DISMISSED	NA	NA	RECOVERY
			302	CS(COMM)	CS (COMM)/1248/2024	14-11-2024	PARVEEN KUMAR SHARMA Vs MUNICIPAL CORPORATION OF DELHI	VIVEK BHARDWAJ	9810562448	25-09-2026	680	YES	DECREE	NA	NA	RECOVERY
			302	CS(COMM)	CS (COMM)/583/2025	21-05-2025	Vikas Sharma Vs M/s Gagan Pharmaceuticals and Others	RANDHIR SINGH KALAL	9350906007	25-09-2026	492	YES	DECREE	NA	NA	RECOVERY
6	**MS. SAVITRI/SH. RAMESH KUMAR II DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-06, w.e. 14.09.2026)**	**CENTRAL**	308 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/8/2026	03-01-2026	NEOKRAFT INTERIOR DECOR Vs VIGOUR MOBILE INDIA PVT. LTD.	VARUN MITTAL	9953062629	23-09-2026	273 DAYS	YES	CONTESTED(DECREE)	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THC DELHI	TRADE MARK	CS (COMM)/33/2026	13-01-2026	SURYA ROSHNI LIMITED Vs MADDI RAMAIAH KUTATI	SHRIHAR TRIPATHI	9548888420	10-09-2026	242 DAYS	NO	CONTESTED(DECREE)	NIL	NIL	TRADE MARK
			308 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/50/2026	15-01-2026	LAXMI NARAYAN Vs Municipal Corporation of Delhi	SATYENDRA KU MARSINGH	9811161525	01-09-2026	229 DAYS	YES	CONTESTED(DECREE)	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/101/2026	27-01-2026	UNION BANK OF INDIA Vs JAGDISH PRASAD	DEEPA GUPTA	9312292558	25-09-2026	243 DAYS	YES	CONTESTED(DECREE)	NIL	NIL	RECOVERY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED / SETTLED)	DATE OF EXECUTION OF DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
0	ABOLISHED COURT OF SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL													
7	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-07, w.e. 14.09.2026)	CENTRAL	307	Civil	CS (COMM)/946/2021	44274	Mr. DINESH JAIN Prop. of M/s SIDDHARTH INTERNATIONAL Vs M/s P. B. RETAIL PVT. LTD.			46209	-1935	Yes	Contested	46209		
			307	Civil	CS (COMM)/5014/2021	44526	MANHAR CREATION Vs RAKESH SHARMA PROPRIETOR OF M/S KANHA GARMENTS			46221	-1695	Yes	Contested	46221		
			307	Civil	CS (COMM)/2043/2022	44799	CANARA BANK Vs MAMTA			46207	-1408	Yes	Contested	46207		
			307	Civil	Execution (Comm.)/400/2023	45128	OYO APARTMENTS INVESTMENTS LLP Vs CONVEST BUILDCON PRIVATE LTD			46245	-1117	Yes	Contested	46245		
			307	Civil	Execution (Comm.)/407/2023	45135	OYO APARTMENTS INVESTMENTS LLP Vs JEET CORPORATION			46245	-1110	Yes	Contested	46245		
			307	Civil	Execution (Comm.)/408/2023	45135	OYO APARTMENTS INVESTMENTS LLP Vs CONVEST OVERSEAS PVT LTD			46245	-1110	Yes	Contested	46245		
			307	Civil	Execution (Comm.)/409/2023	45135	OYO APARTMENTS INVESTMENTS LLP Vs RAUNAK INTERNATIONAL			46245	-1110	Yes	Contested	46245		
			307	Civil	Execution (Comm.)/410/2023	45135	OYO APARTMENTS INVESTMENTS LLP Vs JUVELLO HOMES PVT LTD			46245	-1110	Yes	Contested	46245		
			307	Civil	Execution (Comm.)/435/2023	45155	OYO APARTMENTS INVESTMENTS LLP Vs JATINDER PAL SINGH HUF			46245	-1090	Yes	Contested	46245		
			307	Civil	CS (COMM)/1457/2023	45231	PHI LEARNING PVT LTD Vs INTERNATIONAL BOOK CENTRE			46235	-1004	Yes	Contested	46235		
			307	Civil	CS (COMM)/1463/2023	45231	PHI LEARNING PRIVATE LTD Vs JBC PUBLISHERS AND DISTRIBUTORS			46223	-992	Yes	Contested	46223		
			307	Civil	CS (COMM)/1057/2024	45558	M/s The Magic Touch Events Vs Delhi Police Through its Deputy Commissioner of Police (Prov. n Logistics)			46213	-655	Yes	Contested	46213		
			307	Civil	CS (COMM)/1088/2024	45566	CHANDAN SINGH RAWAT PROP. OF M/S RAHUL ENTERPRISES Vs RAHUL SHARMA PROP. OF M/S RAJ ARYAN			46252	-686	Yes	Contested	46252		
			307	Civil	CS (COMM)/1096/2025	45944	Anil Kumar Prop. of M/s A.K. and Co. Vs Municipal Corporation of Delhi			46234	-290	Yes	Contested	46234		

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			307	Civil	CS (COMM)/1204/2025	45978	BANK OF BARODA Vs MOHD. MEHRAJ			46211	-233	Yes	Contested	46211		
			307	Civil	CS (COMM)/1280/2025	45993	Sanjeev Kumar Goel Vs Municipal Corporation of Delhi			46248	-255	Yes	Contested	46248		
			307	Civil	OMP (COMM.)/7/2026	46053	Balaji Jewellers and Ors Vs Sammaan Capital Limited			46252	-199	Yes	Contested	46252		
			307	Civil	Ex.COMM - Award by Arb. Comm./44/2026	46118	DRA CONSULTANTS PVT LTD (JV) Vs DELHI JAL BOARD			46255	-137	Yes	Contested	46255		
			307	Civil	Execution (Comm.)/205/2026	46130	VIKAS VERMA Vs MUNICIPAL CORPORATION OF DELHI			46209	-79	Yes	Contested	46209		
			301	Civil	CS (COMM)/521/2024	45409	MONIKA SINGH Vs VISHAL GUPTA			46290	-881	Yes	Contested	46290		
8	SH. POORAN CHAND/SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-08, w.e. 14.09.2026)	CENTRAL	COURT ROOM 309	CS (COMM)	OMP (I) (COMM.)/531/2026	46175	JUHIE(INDIA) PVT LTD Vs DINESH	Sunita Singh	9871040589	12.09.2026	102	-	Contested			
			COURT ROOM 309	OMP (I) (COMM)	CS (COMM)/999/2025	45911	M/s VASTRAM INDIA PVT LTD Vs SANJAY KUMAR YADAV	Vikrant Jain	9811377679	22.09.2026	376	-	Contested			
9	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-09, w.e. 14.09.2026)	CENTRAL	401	CS (COMM)	57/2026	46038	UNION BANK OF INDIA Vs Sheela and Ors	DEEPA GUPTA	9312292558	46270	232					
			401	CS (COMM)/	1320/2025	46003	M/S SHIV RATNA PAPER P. LTD. Vs M/S WOLKUS TECH. SOL. P. LTD.	SUBHASH CHANDRA	9810459344	46280	277					
			401	CS (COMM)	413/2026	46119	STATE BANK OF INDIA Vs PARVEEN SHOKEEN	S. SOOD	9810182768	46291	172					
			401	CS (COMM)	305/2026	46095	Gunshikha Marketing Co Vs Jasvir Singh Sian	ABOTT LAW OFFICE	9718704960	46295	200					
10	SH. NARESH KUMAR MALHOTRA/SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-10, w.e. 14.09.2026)	CENTRAL	402	CIVIL CASE	CS (COMM)/234/2025	M/S M SOLUTIONS PVT LTD Vs THE INSTITUTE OF	28-02-2025	17-09-2026	Yes	CS(Comm)	Decree	NA	Contested			Recovery of Money
			402	CIVIL CASE	CS (COMM)/671/2024	JOGESH SINGH ARORA Vs NARINDER CHAWLA	31-05-2024	26-09-2026	Yes	CS(Comm)	Decree	NA	Contested			Recovery of Money
			402	CIVIL CASE	CS (COMM)/439/2024	Ashok Kanodia (Proprietor Metal India) Vs Ruchika Jain (Proprietor M/s	06-04-2024	26-09-2026	Yes	CS(Comm)	Decree	NA	Contested			Recovery of Money

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			402	CIVIL CASE	CS (COMM)/380/2026	RAJAN VERMA Vs Municipal Corporation of Delhi	30-03-2026	29-09-2026	Yes	CS(Comm)	Decree	NA	Contested			Recovery of Money
			402	CIVIL CASE	Counter Claim/23/2025	RUCHIKA JAIN PROPRIETOR M/S SHREE METALS Vs ASHOK	06-05-2025	26-09-2026	Yes	CS(Comm)	Dismissed	NA	Contested			Recovery of Money
11	MS. MANJUSHA WADHWA/SH. ASHUTOSH KUMAR, , DISTRICT JUDGE (COMMERCIAL COURT)-01	WEST		cs	CS (COMM)/86/2025	31-01-2025	MUNNA LAL YADAV PROPRIETOR M/S MARK ENGINEERING SYSTEM Vs Dolphin Aqua Cure Pvt Ltd	ANANT KUMAR HAJELAY(P),	9810134489	03-09-2026	580	Yes	DECREE	Nil.	Nil.	
12	MS. RAJ RANI GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs	CS (COMM)/680/2025	11-08-2025	MOHD ZAKI (PROP) M/S AMIR ELECTROPLATING WORK Vs M/S ONEX INDUSTRIES PVT LTD AND ORS	Naved Rajput(P),	9811282952	19-09-2026	404	Yes	DECREE	Nil.	Nil.	
				Counter claim	Counter Claim/57/2025	23-12-2025	M/S ONEX INDUSTRIES PVT LTD Vs MOHD ZAKI PROP M/S AMIR ELECTROPLATING WORKS	Sameer Dewan(P),	9810134864	19-09-2026	270	Yes	DISMISSED	Nil.	Nil.	
13	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/144/2024	45334	Vintage Credit And Leasing Pvt Ltd Vs Ajit Singh Maurya			46273	939		Contested			
					CS (COMM)/65/2025	45685	PUNJAB NATIONAL BANK Vs BABITA MAHAWAR			46273	588		Contested			
					CS (COMM)/5844/2024	45631	M/s APEX STATUTORY COMPLIANCE ADVISORS PVT. LTD. Vs M/s SARA ABODE PRIVATE LIMITED			46294	663		Contested			
					CS (COMM)/5882/2024	45647	FABCARE INDIA PRIVATE LIMITED Vs JABALPUR GARMENT AND FASHION DESIGN CLUSTER ASSOCIATION			46295	648		Contested			
					CS (COMM)/703/2025	45890	TARZAN ELECTRICALS PRIVATE LIMITED Vs TARU GOEL			46295	405		Contested			
14	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST		CS (COMM)	CS (COMM)/331/2023	45027	SAHIL MALIK VS SANJAY TANEJA	ROHAN KHANNA	9510609988	46266	1239	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/469/2023	45085	NARAIN WOOD PVT LTD THROUGH MANAGING DIRECTOR ADITYA GOEL VS SNEH BABUTA SOLE PROPRETIOR SK TIMBER	ISHANT KHATTAR	8800176337	46266	1181	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/338/2023	45031	MR. CHAMAN LAL SINGHAL VS MR. NAVEEN KUMAR	PREM KUMAR	9136213987	46267	1236	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/1033/2025	46009	CANTECH ENGINEERS PVT LTD VS EMPIRE FURNITURE CO	SAURAV JOSHI	9560990911	46267	258	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/836/2025	45940	NIRAT SEHGAL VS SURYA ESTATE PRIVATE LIMITED	IKRANT SINGH	9999993525	46268	328	NA	PLAINT RETURNED	Nil	Nil	

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				CS (COMM)	CS (COMM)/936/2024	45593	SUSHMA JAIN VS M/S ONXY INDUSTRIES AND ORS.	YASHUDEV	9466369656	46270	677	NA	DISMISSED	Nil	Nil	
				CS COMM	CS (COMM)/202/2024	45349	M/S KUNAL CONCHEM PVT LTD VS M/S RAMACIVIL CONSTRUCTION PVT LTD	EKSHA SINGH	9555653589	46282	933	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/32/2026	46029	SUNGOLD TRADE PVT LTD VS CHEVISANCE SHIPPING PVT LTD THROUGH ITS MANAGING DIRECTOR	RAHUL SAXENA	9136547899	46282	253	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/618/2025	45861	UNION BANK OF INDIA VS GAGAN ARORA PROP OF MS GURUKIRPA TELECOM	RAJAT KHURAN	9870347895	46284	423	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/285/2025	45751	PULKIT GOEL VS RELIANCE GENERAL INSURANCE COMPANY LTD	SOHAN SETHI	9240561232	46286	535	NA	DECREED	Nil	Nil	
15	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/58/2024	CS (COMM)/58/2024	23-01-2024	Mohan Meakin Limited Vs Expo Media Developers Pvt Ltd			08-09-2026			DECREE			
				CS (COMM)/88/2024	CS (COMM)/88/2024	30-01-2024	Mohan Meakin Limited Vs Manjit Singh			08-09-2026			DECREE			
				CS (COMM)/114/2026	CS (COMM)/114/2026	29-01-2026	NARENDRA KUMAR KULASHARI Vs M/S WELDECK INTERNATIONAL PRIVATE LIMITED			16-09-2026			DECREE			
				CS (COMM)/441/2025	CS (COMM)/441/2025	22-05-2025	ARUN KUMAR BHOWMIK PROPRIETOR OF AMTECH ENGINEERS Vs M/S ASAHI INDIA GLASS LTD			28-09-2026			DECREE			
16	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
17	SH. ANIL ANTIL DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL													
18	SH. MANOJ KUMAR-I, DISTRICT JUDGE, COMMERCIAL COURT	NEW DELHI	NIL													
19	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	CS (COMM.)	494/2020	44126	M/S PREMGHAN PRODUCTS AND ANR. Vs M/S PALASH VENKATESH PRODUCTS	Ms. Prerna Singh	8588016079	46268	2142	NO	PLAINT RETURNED	NO	NO	SUIT FOR TRADEMARKS U/S 134 & 135
				CS (COMM.)	182/2023	45012	RVS INTERNATIONAL Vs MARUTI SUZUKI FOUNDATION	Sh. Amit Kumar	9312915015	46273	1261	YES	DECREED	NO	NO	SUIT FOR RECOVERY U/S 17
				CS (COMM.)	136/2019	43622	E COM EXPRESS PVT LTD Vs M/S SUNSIGN SOLUTION AND ANR	Sh. Aryan Asthana	Not available	46281	2659	YES	DECREED	NO	NO	SUIT FOR RECOVERY U/S 17

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				OMP (COMM.)	74/2022	44694	VEHICLE FACTORY Vs M/S. SARR FREIGHTS CORP	Sh. Aditya Sharma	9818993031	46284	1590	NO	PARTLY ALLOWED/DISPOSED	NO	NO	OBJECTION U/S 34 OF ARBITRATION & CONCILIATI
				CS (COMM.)	306/2023	45064	SUPREME SHAVERS INDIA PVT. LTD. Vs BANK OF MAHARASHTRA AND ANR.	Ms. Maninder Kaur	9810401460	46295	1231	YES	DECREED	NO	NO	SUIT FOR RECOVERY U/S 17
				OMP (COMM.)	222/2024	45591	Venagro Nutrifoods Private Limited and Ors Vs DHANI LOANS AND SERVICES LIMITED	Sh. M. Chandrakanth Reddy	Not available	46291	700	NO	SET ASIDE	NO	NO	OBJECTION U/S 34 OF ARBITRATION & CONCILIATI
20	**SH. RAKESH PANDIT , DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	12, New Court Block-I	Civil Suit	CS (COMM)/313/2023	45070	ADITYA BHARDWAJ Vs DEEPAK TANWAR AND ANR	Sh. Girish Kumar Sharma	9910068903	46266	1196	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/99/2024	45352	Foodies Et Al India Pvt Ltd Vs Raheja Developers Ltd	Sh. Vaibhav Jain	8447465059	46274	922	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/348/2024	45493	Raheja Developers Ltd Vs Foodies Et Al India Pvt Ltd	Sh. Gurtej Pal Singh	9899266760	46274	781	Yes	DISMISSED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/34/2024	45313	Sanjeev Kumar Yadav Vs Central Bank Of India	Sh. Anil Sharma	9811006742	46275	962	Yes	PARTLY DECREED/DISMISSED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS COMM234/2025	45696	M/s M4 Solutions P Ltd Vs The Institute of Chartered Accountant of India	Sh. Saurabh Sharma	9654443186	46282	586	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS COMM 671/2024	45443	Jogesh Singh Arora Vs Narinder Chawla	Sh. Mohit Bhardwaj	8527200481	46291	848	Yes	DECREED	NA	NA	Suit for Recovery
21	**SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT/ MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	6, New Court Block-I	Commercial	OMP (COMM) 54/2025	45959	Sandeep Yashwant Nalawade & Anr Vs M/s Piramal Finance Ltd	Shekhar Nanavaty	8860166368	46289	330	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 505/2025	45967	STATE BANK OF INDIA VS KRIPAL SINGH	SERAM KHAN	9717099220	46293	326	-	PARTLY DECREED/CONTESTED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 111/2025	45720	SMALL FARMERS AGRIBUSINESS VS GIRRAJ COLD STORAGE	CHAKRADHAR PANDA	7678160277	46286	566	-	CONTESTED / DECREED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 544/2025	45994	PUNJAB NATIONAL BANK VS KAPIL JAIN	VIKRAM GOLA	9811244209	46295	301	-	CONTESTED	-	-	-
22	**SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURTSH. SANDEEP YADAV**	**SOUTH**	17, New Court Block-I	Commercial	CS (COMM)/158/2023	45003	PUNJAB NATIONAL BANK Vs POSITIVE CREATIONS AND ANR	INDRA NARAIN	9311824970	46283	1280	YES	CONTESTED	NA	NA	suit for recovery

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			17, New Court Block-I	Commercial	CS (COMM)/206/2024	45407	Kcubes Vs Ajmani International School And Anr	SUNIL KUMAR CHAUDHARY	9555026238	46284	877	YES	CONTESTED	NA	NA	suit for recovery
			17, New Court Block-I	Commercial	OMP (COMM.)/12/2025	45741	Rajender Jaina HUF Vs muller martini india pvt ltd	NITISH HARSH GUPTA	9871055534	46293	552	NO	CONTESTED	NA	NA	Arbitration & Conciliation
			17, New Court Block-I	Commercial	OMP (COMM.)/13/2025	45742	Dr Er Rajainderr Jaina Vs muller martini india pvt ltd	NITISH HARSH GUPTA	9871055534	46293	551	NO	CONTESTED	NA	NA	Arbitration & Conciliation
			17, New Court Block-I	Commercial	OMP (COMM.)/16/2025	45742	Dr Er Rajainderr Jaina Vs muller martini india pvt ltd	NITISH HARSH GUPTA	9871055534	46293	551	NO	CONTESTED	NA	NA	Arbitration & Conciliation
			17, New Court Block-I	Commercial	CS (COMM)/484/2025	45947	M/S JAINSONS DEPARTMENTAL STORES Vs M/S UNITED COFFEE HOUSE AND ORS	PUNEET DHAWAN	9899141610	46295	348	YES	CONTESTED	NA	NA	suit for recovery
23	**SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	29, New Court Block-II	Commercial	CS (COMM.) 358/2024	26.07.2024	DIWAN CHAND SHARMA VS NEERAJ MALIK	Roop Chand Tiwari(P),	9868118015	14.09.2026	780	YES	Contested	-	-	SUIT FOR RECOVERY
			29, New Court Block-II	Commercial	OMP (I) (COMM.)/409/2026	27.01.2026	MANTARAV PVT LTD Vs CONVO BOT PVT. LTD.	BALRAM(P),	9818274049	25.09.2026	241	NA	Contested	-	-	U/S 9 OF A & C. ACT
			29, New Court Block-II	Commercial	CS (COMM)/112/2025	05.03.2025	EXECUTIVE ACCESS (INDIA) PVT. LTD. Vs DEEPAK NITRITE LTD.	SHAURYA MITTAL(P),	9810064432	26.09.2026	570	YES	Contested	-	-	SUIT FOR RECOVERY
			29, New Court Block-II	Commercial	CS (COMM)/245/2022	18.04.2022	RPRP AND ASSOCIATES Vs MAG FILTERS AND EQUIPMENTS PVT LTD	PANKAJ GUPTA	9811022227	30.09.2026	1626	YES	Contested	-	-	SUIT FOR RECOVERY
24	**SH. AJAY PANDEY, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	40, New Court Block-II	Commercial	CS/DJ 397/2025	45839	GAUTAM TANWAR VS MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA	9810566116	46295	486	YES	DECREED/ CONSTESTED	-	-	SUIT FOR RECOVERY
25	**MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	18 BLOCK 1	CS COMM	22/2022	10.12.2021	YASH JAIN VS. M/S COUNTRY LINE LOGISTICS PVT LTD.	05.09-.2026	19.09.2026	NIL	NIL	31.10.2026	NIL	10.08.2026	N/A	
				CS COMM	313/2026	23.04.2026	VELOCITY SOFTWARE SOLUTION LTD. VS. NR WARDROB FUSS PVT LTD.	14.09.2026	21.09.2026	NIL	NIL	17.10.2026	NIL	18.08.2026	N/A	

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				CS COMM	465/2026	01.06.2026	LALIT GUPTA VS. GODREJ FINANCE LTD.	19.09.2026	14.10.2026	NIL	NIL	27.11.2026	NIL			
				CS COMM	218/2026	25.03.2026	PATANJALI FODDS LTD. VS. ANIL KUMAR JAIN AND ORS	29.09.2026	16.10.2026	NIL	NIL	27.10.2026	NIL			
				CS COMM	847/2023	19.09.2023	MOHITA GUPTA VS. KANIKA ARORA	10.09.2026	16.10.2026	NIL	NIL	02.11.2026	NIL	24.08.2026	N/A	
26	**SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.**	**SOUTH-EAST**	14	Commercial Suit	CS (COMM)/35/2026	15.01.26	CANARA BANK Vs DALIP KUMAR GUPTA PROP EKTA ELECTRONICS TELECOM	SANJEEV CHOPRA	N/A	03.09.26	231	YES	DECREED	-	-	
					CS (COMM)/975/2025	01.12.25	MANTU MANDAL Vs BIMILESH KUMAR DUBEY	CHANDRA SHEKHAR YADAV	N/A	05.09.26	278	YES	DISMISSED	-	-	
					CS (COMM)/1070/2025	22.12.25	M/S RX INFOTECH PVT. LTD. Vs M/S A P Peripherals	MANEESH GUMBER	N/A	26.09.26	278	YES	DECREED	-	-	
					CS/COMM/788/2025	26.09.25	HARI INDUSTRIES VS. ABHIMANYU KHANNA	ARJUN SANJAY	N/A	26.09.26	368	YES	DECREED	-	-	
27	**MS. VRINDA KUMARI, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	20	COMMERCIAL	CS (COMM)/556/2023	45085	GREENZ GARDEN SHOP Vs VALSONS TADELLOS	PRACHI		46273	1188	YES	CONTESTED	--	--	--
				COMMERCIAL	CS (COMM)/2896/2024	45495	M/S SUPER AGENCIES Vs MOOL CHAND AND CO CONTRACTS PRIVATE LIMITED	RONAK GUPTA	9821104506	46273	778	YES	CONTESTED	--	--	
				COMMERCIAL	CS (COMM)/318/2021	44435	SH. OM TANEJA Vs SH. NITIN MANCHANDA	AJAY SHARMA	8745982600	46275	1840	YES	CONTESTED	--	--	
				COMMERCIAL	CS (COMM)/13/2019	43496	RADHIKA PRINTS Vs MAX HEALTHCARE INSTITUTE LTD.			46279	2783	YES	CONTESTED	--	--	
				COMMERCIAL	CS (COMM)/28/2019	43523	M/S BCC DEVELOPERS AND PROMOTERS PVT. LTD. Vs M/S NBCC (INDIA) LTD.			46294	2771	YES	CONTESTED	--	--	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED /SETTLED)	DATE OF EXECUTION OF DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
28	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	Commercial suit	CS (COMM)/194/2023	44977	M/S NATH LOGISTICS PVT LTD Vs ACCURATE FREIGHT LOGISTICS	SUMIT SARNA(P),	9650941688	46281	1304	--	--	--	--.	
				Commercial suit	CS (COMM)/46/2023	44936	M/S OM FIRE SAFETY COMPANY PVT LTD Vs JAIN SPUN PIPE COMPANY	JATIN SAPRA(P),	9312223345	46293	1357	--	--	--	--.	
				Commercial suit	CS (COMM)/691/2023	45127	COMPUTER INFOTECH INDIA PVT LTD Vs FIICAN TECHNOLOGY PRIVATE LIMITED	CHANDRA SHEKHAR YADAV(P),	9810209981	46294	1167	--	--	--	--.	
				Commercial suit	CS (COMM)/363/2020	44176	SANJAY BANSAL Vs CINE INDIA INTERNATIONAL	VISHAL BANSAL(P),	9811243945	46294	2118	--	--	--	--.	
29	MS. NEELAM SINGH	SOUTH-EAST	22	Commercial Suit	200/20	06-08-2020	M/S PROTAK PTE LTD VS ANKUR PANDEY	ANISHA MATHUR/RAHUL KUMAR	9971096840	03-09-2026	2219	YES	CONTESTED	--	--	
				Commercial Suit	958/25	27-11-2025	M/S MRL TYRES LTD VS ATUL VERMA ALIAS ATUL SONI AND ANR	ARUN MALIK AND CO	9810017346	07-09-2026	284	YES	CONTESTED	--	--	
				Commercial Suit	456/2023	11-05-2023	SAPHIRE EXIM SERVICES PVT LTD VS GI FREIGHT FORWARDING PVT LTD AND ORS	SHIVAM SHARMA	9654545855	14-09-2026	1222	YES	CONTESTED	--	--	
				ARBITATION & CONCILLATION ACT	27/2026	05-05-2026	AVTAR SINGH AND ORS VS KOTAK MAHINDRA PRIME LTD AND ORS	RITU	8527563991	22-09-2026	140	YES	CONTESTED	--	--	
				ARBITATION & CONCILLATION ACT	5/2026	13-01-2026	GAURAV ENTERPRISES VS UNION OF INDIA	TARKESHWAR NATH		26-09-2026	256	YES	CONTESTED	--	--	
				Commercial Suit	940/25	21-11-2025	RAJENDRA SINGH PAL VS MANJU DEVI	DEV RAJ SHARMA & ANR	9811387613	28-09-2026	3964	YES	CONTESTED	--	--	
				Commercial Suit	463/2025	29-05-2025	ASHOK KUMAR MARWAH VS ANINDYA JOARDAR	S GOEL & V GOEL	9810100554	30-09-2026	489	YES	CONTESTED	--	--	
30	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS (COMM)/313/2023	01-04-2023	SOPHISTICATED INDUSTRIAL ANALYTIC MATERIALS PVT LTD Vs NATIONAL THERMAL POWER CORPORATION	P. R. SIKKA AND A.K. RAWAL	9811054562	19-09-2026	1267	YES	DECREED /.. CONTESTED		....	
				U/S 34	OMP (COMM.)/83/2024	10-12-2024	UNION OF INDIA Vs M/S AMRIT LAL BEHL AND SONS	BIJAN KUMAR SINGH	9810736922	07-09-2026	636	YES	DISMISSED/CONTE ... STED		....	
				COMMERCIAL CASE	CS (COMM)/38/2025	16-01-2025	M/s BALAJI ENTERPRISES Vs Jai prakash Mishra	UTKARSH GUPTA, SANIDHYA SHARMA	8459466042, 8860211682	05-09-2026	597	YES	REJECTED/CONTES ... TED		....	
				COMMERCIAL CASE	CS (COMM)/298/2025	16-04-2025	RANI AGGARWAL AND ORS Vs ALK ENTERPRISES AND ANR	LALIT GUPTA	9810355699	19-09-2026	521	YES	DECREED/CONTES ... TED		...	

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				COMMERCIAL CASE	CS (COMM)/37/2026	15-01-2026	CANARA BANK Vs DEEPAK KUMAR AND ANR.	SANJEEV CHOPRA	971114200	14-09-2026	242	YES	DECREED CONTESTED	/-	-	
				COMMERCIAL CASE	CS (COMM)/976/2025	01-12-2025	KALPWISH CONCEPTS LLP Vs M/S LDD BIOSCIENCE PRIVATE LIMITED	SATYA PRAKASH BHARDWAJ	9871260076	22-09-2026	295	YES	DECREED CONTESTED	/-	-	
31	SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	30	OMP(COMM)	OMP (COMM.)/16/2026	46094	Eagle Medical System Pvt Ltd Vs DR MUKESH VERMA	KUNAL	9810074159	46219	125	N/A	DISMISSED	N/A	N/A	
				OMP(I) COMM	OMP (I) (COMM.)/103/2026	46162	DPAP Architects Vs HOUSING AND URBAN DEVELOPMENT CORPORATION LTD	NISHIT AGRAWAL	7838952060	46219	57	N/A	ALLOWED	N/A	N/A	
				CS(COMM)	CS (COMM)/560/2026	46209	contrans cargo pvt ltd Vs AANCHAL SRIVASTAVA	ABHIMANYU	9015668564	46275	66	N/A	ALLOWED	N/A	N/A	
				CS(COMM)	CS (COMM)/3871/2024	45617	NAVAIR INTERNATIONAL PRIVATE LIMITED Vs SWARAN PROJECTECH PRIVATE LIMITED	SAUBHAGYA	9650887118	46286	669	N/A	DECREED	N/A	N/A	
				CS(COMM)	CS (COMM)/388/2025	45780	SWARAN PROJECTECH PRIVATE LIMITED Vs NAVAIR INTERNATIONAL PRIVATE LIMITED	KRISHAN	9818855771	46286	506	N/A	DECREED	N/A	N/A	
				CS(COMM)	CS (COMM)/349/2024	45421	M/S TRUE NORTH TECHNOLOGIES PVT LTD. Vs Mr. Moreshwar Namdeorao Bangade	JYOTI	8076174381	46293	872	N/A	DECREED	N/A	N/A	
				CS(COMM)	CS (COMM)/3939/2024	45639	PETROPOL INDIA LIMITED Vs AGRANTE REALITY LTD	VIKAS	9990008499	46294	655	N/A	DECREED	N/A	N/A	
				CS(COMM)	CS (COMM)/3646/2024	45537	Violescent Venture And Anr Vs Soothe Health Care Pvt Ltd And Ors	SWAMI NATH	9873400656	46259	722	N/A	DISMISSED	N/A	N/A	
				CS(COMM)	CS (COMM)/294/2025	45756	M/S Soothe Health Care Pvt LTd Vs Violescent Venture	AYUSH	9899096069	46259	503	N/A	ALLOWED	N/A	N/A	
				CS(COMM)	CS (COMM)/394/2023	45042	KOHINOOR RIBBON FACTORY PRIVATE LIMITED Vs M/S P AND G ENTERPRISES PRIVATE LIMITED	ARVIND	9811317311	46263	1221	N/A	DECREED	N/A	N/A	
32	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	CS(comm)	670/2026	18.07.2023	Blueview Properties Pvt Ltd. vs. Mr. Paritosh Manocha	S S Wani	8750618722	15.09.2026	1155	No	Contested	N.A.	N.A.	
				CS(comm)	342/2024	08.05.2024	Geeta Taneja & Anr. vs Satnam Singh Throough Lrs	Vineet Chaudhary	9811102173	24.09.2026	869	No	Contested	N.A.	N.A.	
				CS(comm)	941/2026	10.10.2023	Mangat Ram vs. R S Mishra	Yashvir Sethi	9810119279	25.09.2026	1080	No.	Contested	N.A.	N.A.	

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				CS(COMM)	1095/2025	26.12.2025	Pritam Chhabra vs. Neeraj Kishore Jain	Vineet Chaudhary	9811102173	30.09.2026		No.	Contested	N.A.	N.A.	
33	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	15/2024	08-01-2024	MAHESH PREFAB PVT.LTD.VS. THE GREAT GETSBY CLUB OF INDIA	HAMENT KAUSHIK VS. M.S. ANSARI	-	17-09-2026	979	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	382/2024	07-12-2024	SACHIN KUMAR RANA VS. ARIEN GLOBAL LIFESTYLE P. LTD.	VAIBHAV VERMA VS. DIVYA	-	11-09-2026	639	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	49/2025	14-02-2025	M/S ADZ META SOLUTIONS PVT.LTD. VS. M/S XY ADS PVT.LTD.	KUNAL JAIN VS. BHAVISHYA SANDHU	-	09-09-2026	570	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	322/2025	27-11-2025	BANK OF INDIA VS. JAYA BASKHI	SUMIT KUMAR VS. RAKESH KUMAR	-	16-09-2026	289	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	54/2026	12-02-2026	STATE BANK OF INDIA VS. DINESH KUMAR MAHTO	MADHUSUDHAN VS. MANOJ KMAR	-	14-09-2026	212	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	90/2026	11-03-2026	BANK OF BARODA VS. SUMAN	SUDHA SUKLA VS. DILEEP KUMAR	-	16-09-2026	185	YES	CONTESTED	NIL	NIL	
34	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
35	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	9/2026	19-01-2026	KAPIL GOEL Vs MEHTAB ALI	-	-	03-09-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	78/2024	02-08-2024	Paro Muthreja Vs Randhir Kumar Jha	-	-	10-09-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	37/2025	12-03-2025	RANDHIR KUMAR JHA Vs PARO MUTHREJA AND ORS	-	-	10-09-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	140/2025	18-11-2025	G K Rangwala and Co Pvt Ltd Vs Kusum Chemicals and Paints	-	-	15-09-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	45/2026	19-05-2026	VINEET KUMAR AGGARWAL PROP OF MS MAHA LAXMI METALS Vs DACC INTERNATION PRIVET LIMITED	-	-	17-09-2026	-	-	CONTESTED	No Execution filed till date	-	
36	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/192/2024	23-03-2024	Bank Of Baroda Vs Akashma Kapoor and another	KAMAL SINGH	9899913203	03-09-2026	894	YES	DECREED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/25/2023	17-01-2023	AMIT SEHGAL Vs RAJESH SANDHYANA	JITENDER KUMAR KALRA	9897614525	10-09-2026	1332	YES	DECREED	NIL	NIL	

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			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	MISC DJ/678/2023	13-09-2023	AMIT SEHGAL Vs RAJESH SANDHYANA	JITENDER KUMAR KALRA	9897614525	10-09-2026	1093	NO	DISMISSED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/448/2024	24-08-2024	Suresh Kumar Sharma Vs Akshit Jain	VIKASH BHATIA	9811379676	10-09-2026	747	YES	DECREED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/4/2026	06-01-2026	STATE BANK OF INDIA Vs Shikha Jain Proprietor of Shree Shyam Sales	SHUCHITA DIXIT	8896932838	22-09-2026	259	NO	DECREED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/478/2022	05-08-2022	PANASONIC LIFE SOLUTIONS INDIA PVT. LTD Vs DINESH KUMAR	SARVAN KUMAR BASAL	011-26843455 AND 011-26936783	23-09-2026	1510	YES	DECREED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	MISC DJ/775/2023	30-10-2023	PANASONIC LIFE SOLUTIONS PVT LTD Vs DINESH KUMAR AND ORS	SARVAN KUMAR BASAL	011-26843455 AND 011-26936783	23-09-2026	1059	NO	ALLOWED	NIL	NIL	
37	SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/558/2022	06-10-2022	M/S. VIANET MEDIA PVT. LTD. Vs MEHMOOD HASAN	SATISH KUMAR	9811053833	30-09-2026	1455	Yes	DISMISSED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/633/2023	19-12-2023	S B Sales Corporation Vs Satish Kumar Mittal	AAKSH GUPTA	9999797603	12-09-2026	998	Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/488/2024	17-09-2024	APOLLO PIPES LIMITED Vs VED PRAKASH SRIVASTAVA T/A MAA VAISHNO ENTERPRISES	SHRIHAR TRIPATHI	9548888420	01-09-2026	714	Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/591/2024	21-11-2024	M/S SURYA FAB Through its partner Sh Rajeev Nagpal Vs Pradhuman Kumar Jain Prop of M/s Vardhman trading Co	VIKAS BHATIA	9811379676	01-09-2026	649	Yes	DISMISSED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/284/2025	03-05-2025	Union Bank of India Vs NEELAM	AAYUSH SHARMA	8750494938	29-09-2026	514	Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/270/2026	18-05-2026	STATE BANK OF INDIA Vs SURAJ PANDEY	KAMAL MEHTA	9868249232	30-09-2026	135	Yes	DECREED	Execution not filed	Execution not filed	
38	SH.RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 426/2025	09.07.2025	RAJNI JAIN VS FAST NG FURIOUS MOTOREN	G S GULATI	9899732673	19.09.2026	437	NO	DECREED	NA	NA	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 14/2026	09.01.2026	CANARA BANK VS BHAVYA AGGARWAL	PRANAY SHARMA	9873101002	28.09.2026	262	NO	DECREED	NA	NA	
39	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	MISC DJ/320/2026	ASHA MALIK AND ANR VS MOHAMMAD AHMAD	30-03-2026	SWADESH	9810209507	05-09-2026	159 DAYS	-	DISMISSED	Execution filed on dt. 20-02-2026		

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
				COMMERCIAL	CS (COMM)/155/2024	MANISH TANDON VS ELEGANT SANITARY STORE	04-03-2024	A.P. SHARMA	9410673041	24-09-2026	934 DAYS	-	DECREED	Execution not filed till date		
40	**SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT**	**NORTH-WEST**	NIL													
41	**SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT,.SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)**	**NORTH-WEST**	205	Civil	CS (COMM) 781/2022	01-10-2022	TARA MERCANTILE PVT LTD Vs J K CHEMICALS			30-09-2026	1461					
42	**SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	NORTH	NIL													
43	**VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)**	NORTH	NIL													
44	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	**SOUTH WEST**	603	COMMERCIAL SUIT	CS(COMM) 326/2025	01-07-2025	VINOD TIWARI Vs VEENA JAIN	yogendra dwivedi	9891853936	08.09.2026	300	NIL	DECREED	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS(COMM) 40/2025	23-01-2025	CRM POLYMERS Vs YFC PROJECTS PRIVATE LIMITED	RAJESH KUMAR SINGLA	9810248506	15.09.2026	640	NIL	DECREED	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS(COMM) 653/2025	27-11-2025	ICICI BANK LTD Vs M/S AGNIV HOSPITALITY SERVICES LLP	kumar law firm	9811191050	16.09.2026	293	NIL	DECREED	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS(COMM) 93/2025	25-02-2025	IDBI BANK LIMITED Vs M/S SHREE SHYAM GARMENTS	NISIII CIIAUD}IARY	9899154299	25.09.2026	515	NIL	DECREED	NIL	NIL	NIL
45	**SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02**	**SOUTH WEST**	613	Commercial Suit	CS (COMM) 58/2026	46051	CANARA BANK VS GAGAN SACHDEVA PROP M/S HEMEN STEELS	Sh Vishal Chhabra	9873330292	46268	217	DECREED	....	....	Recovery of money	
			613	Commercial Suit	CS (COMM) 370/2022	44760	M/S AVANT CAREER PVT. LTD. VS M/S ACCE GLOBAL	Sh Yograj Gulliya	9053608200	46273	1513	DISMISSED	.....	.....	Recovery of money	
			613	Commercial Suit	CS (COMM) 371/2024	45493	MANOJ KUMAR CHAUDHARY VS P And G Enterprises Pvt	Sh. Pramod Kr Bhardwaj	7982909655	46274	781	DISMISSED	....	....	Recovery of money	
			613	Commercial Suit	Counter Claim 26/2025	45848	RAJESH VS REKHA	Sh Ankit Jain	9643801028	46279	528	DISMISSED	....	....	Recovery of money	
			613	Commercial Suit	CS (COMM) 180/2025	45751	REKHA VS RAJESH	Sh Amit Gupta	9899474884	46279	431	DECREED	....	....	Counter Claim FOR Recovery of money	

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			613	Commercial Suit	OMP (COMM.) 4/2026	46057	SS Mota Singh Sr Sec Model School VS Appalon Overseas	Aranya Moulick(P),	8826235642	46287	230	DISMISSED	....	....	U/S 34 AND 36 ARB. & CONCILIATION	
46	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS (COMM)/526/2024	21-10-2024	MUKESH GUPTA Vs SHREE BALAJI ENTERPRISES	MR. NITESH LOCHAV	9899659649	01-09-2026	680 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS (COMM)/423/2025	05-08-2025	BABAJI UDYOG Vs 4MANN INDUSTRIES	MR. AKHLESH KR GUPTA	9999818947	02-09-2026	393 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS (COMM)/199/2023	15-04-2023	NEERAJ KUMAR Vs SATYAVIR SINGH ARYA	MR. NEERAJ GUPTA	9811267045	03-09-2026	1237 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS (COMM)/485/2026	29-07-2026	SH RAM AVATAR CHAMRIA Vs VNG CHAMRIA AYURVED LAB PRIVATE LIMITED	MR. C.P. MALIK	9212057049	16-09-2026	49 DAYS	NIL	NIL	NIL	NIL	
47	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(Comm)	268/2023	30.05.2023	M/S MANVI IMPEX Vs M/S GAURI ENTERPRISES	VIVEK KATARIA	9999137818	25.09.2026	1214 Days	Yes	Contested- Decreed			
			509	CS(Comm)	539/2023	04.12.2023	Saneev Kumar Vs Shanta Devi	SOURAV GOEL	9810382865	12.09.2026	1013 Days	Yes	Contested- Dismissed			
			509	CS(Comm)	434/2025	11.08.2025	NITIN RAJ GUPTA Vs M/S Mode Retail Sales and Marketing Pvt Ltd	JAGDISH ARORA, SANJU BALA	9711304060	26.09.2026	411Days	Yes	Contested- Decreed			
			509	CS(Comm)	366/2023	06.04.2026	INDOLOG LOGISTICS PVT LTD Vs M/s AURA INTERNATIONAL INC	SANDEEP KUMAR KARN	9310934697	30.09.2026	1153 Days	Yes	Contested- Decreed			

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF SEPTEMBER 2026

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	ABOLISHED COURT OF MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	196	17	0	191	5	17
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-01 (Renumbered as CC-01, w.e.f 14.09.2026)	Central	187	29	50	0	21	245
3	SH. LOKESH KUMAR/SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT) (Renumbered as CC-02,	Central	205	49	31	0	27	258
4	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	188	8	0	0	6	0
4A	SH. ANIL KUMAR SISODIA/SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05 (Renumbered as CC-03, w.e.f 14.09.2026)	Central	0	27	37	0	20	234
5	SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-06	Central	181	30	41	0	48	204
6	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	198	24	38	3	28	229
7	MS/SAVITRI/SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	Central	168	33	64	0	26	239
8	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	197	27	0	0	11	0

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8A	ABOLISHED COURT OFSH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	0	0	0	213	0	0
9	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	193	9	1	0	6	0
9A	SH. ASHUTOSH KUMAR/AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	0	22	42	0	18	243
10	SH. POORAN CHAND, DISTRICT JUDGE, COMMERCIAL COURT-11	Central	209	34	22	0	21	244
11	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	183	42	42	0	25	242
12	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	Central	197	14	2	0	17	0
12A	SH. NARESH KUMAR MALHOTRA/SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	Central	0	7	41	0	17	227
13	MS. MANJUSHA WADHWA/SH, ASHUTOSH KUMAR, , DISTRICT JUDGE (COMMERCIAL COURT)-01	West	334	85	0	0	34	385
14	MS. RAJ RANI GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	477	68	0	0	73	472
15	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	267	74	1	0	69	273
16	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	289	72	0	0	63	298

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17	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	West	285	76	0	0	36	325
18	VACANT COURT OF SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	325	2	0	0	0	0
18A	MS. NEELOFER ABIDA PERVEEN/VACANT COURT OF SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	0	15	0	0	10	332
19	SH. ANIL KUMAR SISODIA/SH PULASTYA PREAMACHALA, DISTRICT JUDGE (COMMERCIAL COURT)-	New Delhi	961	33	1	0	15	0
19A	SH. ANIL KUMAR SISODIA/SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-	New Delhi	0	43	3	0	26	1000
20	SH. ASHUTOSH KUMAR/SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	1192	30	0	0	6	0
20A	SH. MANOJ KUMAR/SH. ASHUTOSH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	New Delhi	0	38	0	0	14	1240
21	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	1221	56	0	0	45	1232
22	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE(COMMERCIAL COURT)	South	237	16	0	0	18	0
22A	SH. RAKESH PANDIT/SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE(COMMERCIAL COURT)	South	0	25	0	0	4	256

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23	SH. SOURABH KULSHRESHTHA/MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	South	396	45	0	0	67	374
24	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT	South	314	46	1	1	45	315
25	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South	345	46	0	0	47	344
26	VACANT COURT OF SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	334	26	0	0	0	0
16A	SH. AJAY PANDEY/VACANT COURT OF SH. LOKESH KUMAR SHARMA, DISTRICT	South	0	32	0	0	51	341
27	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	222	40	0	0	32	230
28	SH. LALIT KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	202	34	1	0	35	202
29	MS. VRINDA KUMARI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	304	38	3	0	28	317
30	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	278	29	0	0	25	282
31	MS. NEELAM SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	262	36	5	0	46	257
32	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	219	42	2	0	41	222
33	SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	227	39	0	0	16	250

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34	SH. RAVINDER SINGH MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	318	28	0	0	18	328
35	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	East	413	51	0	1	59	404
36	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	610	28	2	0	13	627
37	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-	North-East	86	29	5	0	47	73
38	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	Shahdara	264	17	1	1	31	250
39	SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	217	32	4	1	24	228
40	SH.RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	214	29	11	0	28	226
41	SH. PAWAN KUMAR MATTO, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	348	24	0	15	19	338
42	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	North-West	1655	93	2	0	69	1681
43	SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT,	North-West	1251	119	3	0	40	1333
44	SH. JAGDISH KUMAR/SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	North	1616	411	1	0	190	1838

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45	VACANT COURT OF SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	North	1653	4	0	0	0	0
45A	SH. MOHD, FARRUKH/VACANT COURT OF SH. SHAILENDER MALIK, DISTRICT	North	0	139	2	0	137	1661
46	SH. RAJ KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	SOUTH WEST	428	122	1	0	117	434
47	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT	SOUTH WEST	362	105	0	0	80	387
48	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	364	108	0	0	84	388
49	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	378	145	3	1	131	394
GRAND TOTAL			21170	2942	463	427	2229	21919

List of cases received for Pre-Institution Mediation and Settlement during the month SEPTEMBER 2026

Sr. No.	Delhi Mediation Centre	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of cases Failed during the Month	Total Number of Application Pending at the end of the Month
1	*Central*	229	*211*	*1*	*246*	*3*	190
2	*West*	566	*174*	*0*	*250*	*1*	489
3	*East*	113	*73*	*0*	*91*	*1*	94
4	*North-East*	53	*23*	*0*	*22*	*0*	54
5	*Shahdara*	319	*92*	*2*	*118*	*0*	291
6	*South*	237	*66*	*0*	*68*	*2*	233
7	*South-East*	246	*173*	*0*	*163*	*1*	255
8	*New Delhi*	276	*114*	*1*	*123*	*8*	258
9	*North*	181	*150*	*1*	*95*	*2*	233
10	*North-West*	256	*140*	*1*	*140*	*0*	255
11	*South-West*	176	*91*	*1*	*92*	*0*	174
	Total	**2652**	**1307**	**7**	**1408**	**18**	**2526**
12	*DHCLSC*	254	*45*	*2*	*33*	*8*	256
	Overall Total	**2906**	**1352**	**9**	**1441**	**26**	**2782**

Note: Application received through NALSA App during the month:- Nil